

National Company Law Tribunal

S No	Diary No	Matter Name	Case Type	Section	Main Case No	Advocate Name	Status	Date
1	0710102/06086/2020	Akash Singhal Vs. Earth Infrastructure Private Limited		Rule 11 of NCLT	IB/401/ND/2017	Akash Singhal	Proof Service	18.05.2020
2	710102062292020	Debashis Nanda		Application under any other provisions- IBC	IB/590/PB/2018	Debashish Nanda	Pgs Not Clear- 446,447,453,498,499,501, 502,503- 507,519,521,522,534,543, 544,545,556,594,607,608, 613-615,616- 625,626,627,630,675,721	01.06.2020
3	0710102/03656/2020	STATE BANK OF INDIA		22(3)(b)	IB/2013/ND/2019	Shweta Dhingra	Clear	02/05/2020
4	0710102/06085/2020	Anant Overseas Pvt Ltd VS Global Houseware Ltd			IB/73/PB/2017	Vijender Sharma, Liquidator	Page no. 289 to 396 & 401,439,493,494,498,500 Not Clear	18/05/2020
5	0710102/03950/2020	SHREEINDIAN HOLIDAYS PRIVATE LIMITED Vs. Registrar of Companies NCT of Delhi		Sec 252 (3)		Prakash Giri Goswami,	Pages wrong arrange and Case Type wrong	05/06/2020
6	710102062832020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3)	CA/159/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
7	710102062812020	Total Airport Services (India) Private Limited Vs. Registrar of Companies NCT of Delhi & Haryana		Sec 252 (3) - By Government Body	CA/149/252/ND/2020	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	04.06.2020
8	0710102/03530/2020	BANK OF INDIA Vs. RELIABLE INSUPACKS PRIVATE LIMITED		Application under any other provisions- IBC	ib/1117/nd/2018	Jaspreet Singh	Pagination Not Done	21/03/2020
9	0710102/03554/2020	Trifecta Venture Debt Fund Vs. Ad Victoriam Ventures Private Limited		22(3)(b)	IB/2380/ND/2019	Anand Raj	Page No 14,15,20 Not Clear	30/03/2020
10	710102/06324/2020	KUMAR ALOK Vs. India Power Corporation Limited		Sec. 59	NIL	NIL	Wrong Document / Case Type	07.06.2020
11	0710102/06297/2020	RAKESH KUMAR SINGALA		Sec 60(5)	(IB) No. 985/ND/2018	ANAND BAJPAI	page numbering not mention	06/03/2020
12	0710102/06437/2020	Chhattisgarh State Power Generation Company Limited Vs. Tecpro Systems Limited		Application under any other provisions- IBC Caveat Application	ib/197/pb/2017	anand Shankar	Wrong File	13/06/2020
13	0710102/06443/2020	Shipra Soman Vs. Mayasheel Retail India Limited		IBC Under Sec 9	IB/2184/ND/2019	Manorath Rathi	Wrong Section	13/06/2020
14	0710102/06481/2020	Raj Kumar Gupta Vs. RATHI ISPAT LTD		Sec 60(5)	IB/558/ND/2019	Raj Kumar Gupta	Case Type / Starting Pagination Not Done & Pg No 121, Pg No 162,163 Missing	17/06/2020
15	0710102/06487/2020	NCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & (ELBEE PORTFOLIO PVT.LTD.)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	CA/1032/252/2019	Lakshmi Gurung	Wrong Section	17/06/2020
16	710102/06499/2020	Rakesh Kumar Jain		Sec 60(5)	IB/2161/ND/2019	NANDWANI	Proof Of Service	17/06/2020
17	710102036052020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2021
18	710102036022020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)	NIL	UNION OF INDIA	DOCUMENT NOT COMPLETE	23/04/2022
19	710102036032020	UNION OF INDIA Vs. DELHI DYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate	Uncompleted documents	23/04/2020
20	710102036002020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate	Uncompleted documents	23/04/2020
21	710102036012020	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED		Sec 241 (2)		Regional Director (Northern Region), Ministry of Corporate	Uncompleted documents	23/04/2020
22	710102/06434/2020	SUNITA RANI Vs. SAHARA CREDIT COOPERATIVE SOCIETY PRIVATE LIMITED		Sec 252 (1) - By Government Body		NAVEEN SINGLA	Wrong Document	13/06/2020
23	710102/06420/2020	Income Tax Department Vs. Rajesh wadhwa & Yashpal Wadhwa		Sec 252 (1) - By Government Body		Pranav Kumar	Wrong Document / Case Type Wrong	06/12/2020
24	710102/06338/2020	Pankaj Kumar Rustagi Vs. Pee Aar Exim Pvt. Ltd.		Sec 241 (2)	NIL	Shubho Jana	Wrong Document	06/08/2020
25	710102/06448/2020	Department of Telecommunication Vs. Tata Tteleservices (Maharashtra) limited		Sec. 230-232 - Second Motion	CA/CAA/126/PB/2018	Kamal Kant Jha	Petition Not Sign / List Of Date & events & Brief Synopsis / Accounting Treatment Certificate	15/06/2020

26	0710102/03483/2020	Richa gupta Vs. hotel zodiac		Sec. 241(1)		RANJANA ROY GAWAI	Page no-209 to 216 not clear / Proof Of Service All Respondents / Payment Receipt	19/03/2020
27	0710102/03481/2020	ACL Components Limited		Sub-section (l) of section 230		Afnaan Siddiqui	Page no-97 to 111,105,106-109, is not clear	19/03/2020
28	0710102/03498/2020	GOLDSTONE LIFESTYLE PRIVATE LIMITED Vs. Registrar of Companies Delhi		Sec 252 (3)		Sidharth Sharma	Case Type Wrong / List Of Date & Events	20/03/2020
29	710102064352020	RAJENDRA PRASAD TAK V/S UNION ROADWAYS LTD. &		Rule 11 of NCLT, 2016	IB-577(ND)/2018	PAWAN	CASE TYPE WRONG,PAGE 30-32 MISSED	13/06/2020
30	710102064232020	SHILPI CABLES PVT. LTD.		Application under any other provisions- IBC	IB-461(PB)/2017	SUKHDEV MADNANI	CASE TYPE WRONG,INDEX MISSED,PAGE-25-27 NOT CLEAR	12/06/2020
31	0710102/06412/2020	TCM-UTM JV Vs. RAJESH JANGRA		Sec 60(5)	C.Pc NO. IB-248/ND of 2019	ANGAD MEHTA	Case type wrong	06/12/2020
32	0710102/03527/2020	DEEPAK Vs. JNC CONSTRUCTIONS PRIVATE LIMITED		Sec 60(5)	CP NO/IB/272/PB/2019	DEEPAK	Case type wrong/Pages Not Clear-19 / Missing Pg-9	21/03/2020
33	0710102/03595/2020	uttam value steels limited Vs. art special situation finance limited		Application under any other provisions- IBC	CP/IB/ 1830 OF 2017	VAIJAYANT PALIWAL	Case type wrong	19/04/2020
34	0710102/03610/2020	SUNIL HANDA Vs. TODAY HOMES NOIDA PRIVATE LIMITED		Sec 60(5)	C.P. NO.923 OF 2018	ABHAY PRATAP SINGH	Case type wrong	24/04/2020
35	710102/06367/2020	KUNDAN CARE PRODUCTS LIMITED Vs. MR. AMIT GUPTA		Rule 11 of NCLT, 2016	IB/940/ND/2018	Vaibhav Singh	Application Every Pages Not Sign / Adffidavit Deponent Signature / Case Type Wrong	09/06/2020
36	0710102/03583/2020	HOTEL BANJARA LIMITED Vs. CHARMS INDIA PRIVATE LIMITED		IBC under Sec 7	Company Petition IB (IBC)		Pagination missing ETC PAGES NOT CLEAR	14/04/2020
37	0710102/06526/2020	Workgroup Business Solutions PVT Ltd Vs. NSS GLOBAL SOLUTIONS PVT LTD		IBC Under Sec 9	Company Petition IB (IBC)		document uncompleted	19/06/2020
38	0710102/03137/2020	RAKESH JAIN Vs. SIKKA INFRASTRUCTURE PVT. LTD.		IBC under Sec 7	Company Petition IB (IBC)		FORM 1 PART 3 HAND WRITTEN 17 PAGE HANDWRITTEN 59 PG CUT 61,63 PG CUTand single home buyer	11/03/2020
39	0710102/06574/2020	Rakesh Jain & Another Vs. MCJ MULTIPACK PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	Company Petition (Companies Act)	Bharat Arora	Proof of Service & List of Date And Events & Brief Synopsis	23/06/2020
40	0710102/06249/2020	Kuldeep Kumar Bassi Vs. CMI FPE		Sec 60(5)	IB/50/PB/2018	Srishti Khare	WRONG CASE TYPE,PAGE NO.- 145,180,181,242 TRANSLATE	02/06/2020
41	0710102/06123/2020	K&A Organics Vs. Tamta Construction Co-Private Limited		Sec. 12A	IB/1121/ND/2019	ARVIND KUMAR	case type wrong	21/05/2020
42	0710102/06065/2020	uttam galva metalics limited Vs. pricewater house coopers professional services		Application under any other provisions- IBC	COMPANY PETITION (IB)-2054(MB)/2018	MISHA	case type wrong	
43	0710102/06064/2020	uttam value steel Vs. pricewater house coopers professional services		Application under any other provisions- IBC	(IB)-2054(MB)/2018	MISHA	Wrong Section	15/05/2020
44	710102/06589/2020	precitech enclosures system pvt. ltd Vs. precitech enclosures system pvt. ltd		Sec. 241(1)		SANYAM JAIN	Pgs Not Clear- 46,59,62,75,76,88,89,93,95,99,100,101,102,103,105,111,112,113,114,116,120,121,123,163,164,165,170,173,180,182,200,201,202,204,205,240,242,251,259,260,261,262,	24/06/2020
45	710102/06261/2020	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PVT. LTD.		Sec 425		Shubho Jana	List Of Date & Events / Brief Synopsis / Pg Not Clear19 / Missing-26 / Wrong Arrange-67,102	06/03/2020
46	710102/03548/2020	Pushpa Shrikant Kulkarni Vs. Unitech Balasubramanian Enterprises Private Limited Vs. ANDY NADAR MATHIALAGAN		Sec. 73(4)		NIL	Document Not Properly	28/03/2020
47	710102/03586/2020			Sec. 131(1)		NIL	Not Properly Upload Document	16/04/2020
48	0710102/06581/2020	IDBI Bank Limited		Application under any other provisions- IBC	CP/IB NO/3/ND/2019	Harshit Khare	Proof of Service	23/06/2020

49	0710102/06586/2020	Ms. Priyanshi Arora Vs. Dream Procon Projects Limited		Application under any other provisions- IBC	CP NO/IB/1771/ND/2018	NILESH SHARMA	Case Type Wrong	23/06/2020
50	0710102/03423/2020	Global Autotech Limited Vs. Maini Constructions Private Limited		Application under any other provisions- IB	CP NO/1236/2016	ROHIT GANDHI	Case Type Wrong & Pg No 114,181	18/03/2020
51	0710102/06394/2020	MUKESH KUMAR GUPTA		60(5)	IB/755/PB/2018	NOT MENTION	CASE TYPE WRONG PAGE	
52	0710102/06298/2020	Jagat Pal Pallwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
53	0710102/06287/2020	Punjiloyd Ltd Vs. Indian Oil Corporation Limited		60(5)	IB/731/PB/2018	Meharia & Compaby	CASE TYPE WRONG	
54	0710102/06299/2020	Jagat Pal Pallwal & Anothers Vs. Jassum Propcon Projects Pvt. Ltd.		APPLICATION	IB/1756/PB/2018	SAPAN MOHAN GARG	CASE TYPE WRONG	
55	710102065512020	M/ s NUPUR FINVEST PVT. LTD. V/S M/ s UNNATI FORTUNE HOLDINGS LTD.		Sec 60(5)	IB-45(PB)/2018	RAJANSH THUKRAL	WRONG CASE TYPE ,TRUE COPY SIGN MISSED	20/06/2020
56	710102065432020	M/S STRESSED ASSESTS STABILIZATION FUND V/S M/S JAIN STUDIOS LTD.		Application under any other provisions- IBC	IB-244(PB)/2019	MANISH AGARWAL	Matter Format Wrong / Index Not Properly / Every Pages Not Sign	24/06/2020
57	710102/06269/2020	Alfatech Private Limited Vs. The Registrar of Companies		Sec 252 (1) - By Government Body	NIL	Kajal Goyal	Case Type Wrong / STK-7 Missing	06/04/2020
58	710102/06245/2020	HYGIE PROFILE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	Sec 252 (3)	MANISH KUMAR SINGH	Pgs Not Clear-41,118,134 / All Pgs Blur	02.06.2020
59	710102/06619/2020	TUSHAN AHUJA Vs. VIPIN AHUJA		Sec. 241(1),Sec. 242(4),Sec. 244(1)		ANGAD MEHTA	Breif Synopsis	25/06/2020
60	710102/03412/2020	UJJAWAL GARMENTS PRIVATE LIMITED		Sec 252 (3) - By Government Body		Sanjeev Choudhary	Translate Pg-78-79,81-88,91 / Pg Not Clear-69,89 / Missing-17-34	18/03/2020
61	710102/03383/2020	Navneet Kumar Gupta		Application under any other provisions- IBC	IB/1038/2018	Navneet Kumar Gupta	Pgae Not Clear-80	17/03/2020
62	710102/03252/2020	Anil Tayal		Application under any other provisions- IBC	IB/2240/ND/2019	NIL	Case Type Wrong / Pages Blur-3-7,15 / Missing-16	13/03/2020
63	710102/03241/2020	Income Tax Vs. M/S Comfortable Travels Pvt.Ltd		Application under any other provisions- IBC	CA.No.28/2020	Benant Noor Singh Marok	Case Type Wrong / Wrong Document	13/03/2020
64	710102/02744/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
65	710102/02754/2020	ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED Vs. ANJU AGARWAL		Sec 60(5)	IB/593/PB/2018	KARAN KOHLI	Pagination Not Mention After-3	02/03/2020
66	710102/02749/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
67	710102/02745/2020	JNC CONSTRUCTIONS PRIVATE LIMITED		Application under any other provisions- IBC	IB/272/PB/2019	PRABHJIT SINGH SONI	Every Pages Not Sign & Case Type Wrong	02/03/2020
68	710102/06670/2020	VIRGIN TECHNBUILD INDIA PVY LTD Vs. Essar Project (India)		Sec. 71(10)		SUVABRATA DUTTA	Document Not Upload / Case Type Wrong	28/06/2020
69	0710102/06640/2020	Sapan Mohan Garg Vs. JASSUM PROPCON PROJECTS PVT LTD		Application under any other provisions- IBC	CP/IB/1756/PB/2018	SAPAN MOHAN GARG	PAGE NO 18 & 19 MISSING	26/06/2020
70	0710102/06735/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	Case no/IB/2845/ND/2019	Sushil Aggarwal	Document not properly	01.07.2020
71	710102/06730/2020	INCOM WIRES AND CABLES LTD.		Application under any other provisions- IBC	IB/1456/PB/2019	Rakesh Jindal	Pg Not Clear-10-13,15-17,19-21,23,25,28,29,31,33.	30/06/2020
72	0710102/06741/2020	Deepraj Investments Limited Vs Sai Precious Traexim Private Limited		Application under any other provisions- IBC	IB-2845/ND/2019	NA	Document not uploaded properly no index no annexures. Etc.	07/01/2020
73	0710102/06779/2020	SANTOSHI FINLEASE PRIVATE LIMITED Vs PUNEET SACHDEV Vs BHARATIYA ROADLINES PRIVATE		Sec 60(5)	CP/IB/2122/ND/2019	ANAND PRAKASH	All pages not clear & translated pages 599 to 612 etc	03.07.2020
74	0710102/02595/2020	Rakesh Mediratta vs Asian Hotels (North) Ltd		Application under any other provisions- IBC	CA/779/C-III/ND/2020	Puneet sachdev	Pages not clear-10 to 17 is not clear & Index	03.07.2020
75	710102068232020	K.K GOLYAN Vs nulon india		Section 9		Yogesh Kumar Jagia	objection- claim amount less then 1 crore	04.07.2020
76	710102/06796/2020	Stup Consultants Vs Vardhman Infradevelopers		Sec. 242(4)	NIL	RANJANA ROY GAWAI	Fees Issue	07/03/2020
77	710102/06906/2020	JAGDISH SINGH NAIN Vs.		Application under any other provisions- IBC	IB/748/ND/2019	priyadarshi chaitanyashil	Document Not Property	07/08/2020
78	0710102/06369/2020	GAUTAM BUILDERS Vs		Sec 60(5)	IB/272/PB/2019	SOMA SAMANTARAI	Case Type Wrong / PAGE NOT CLEAR 21,22,25,26,28,29,30,34,35,36,37	
79	0710102068482020	JAGDISH SINGH NAIN Vs.		Application under any other provisions- IBC	COMPANY PETITION (IB) NO.1359 /ND/2019	ABHISHEK NAIK	OBJECTION Pagination Not Done &&& Index Missing &&& Proof of services	

80	0710102/03487/2020	Three C Universal Developers Pvt Ltd Vs. Gulshan Homz Pvt Ltd	section 7		Maya Gupta	Case Type is IA instead of company petition and documents are not complete only vakalatnama and service is uploaded	20/03/2020
81	0710102/04263/2020	GAUTAM BUILDERS	Sec 60(5)	IB/272/PB/2019	SOMA SMANTARAI	Case Type is Wrong , page no. 53 is missing, pg no. 21,22,25,26,28-37 are not clear	07/05/2020
82	0710102/02826/2020	M/S AADHYA ENGINEERING SERVICES Vs. KARAN MOTORS PRIVATE	Rule 11 of NCLT, 2016	381/2014	CHANDRA SHEKHAR YADAV	PAGE 18-20 ,39,43 NOT CLEAR	10.07.2020
83	0710102/06797/2020	GURUJANSH REALTECH PRIVATE LIMITED Vs. AARCITY BUILDERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	94/PB/2020	VENKET RAO	pagination	10.07.2020
84	0710102/02946/2020	JAKSON ENGINEERING Vs. UM GREEN LIGHTING PVT. LTD.	Rule 11 of NCLT, 2016	2581/2019	UTTAM DATT	PAGE NO 8-28,36,64,65,66 NOT CLEAR PAGE 70,72,73,74 HINDI	10.07.2020
85	0710102/06214/2020	SUPER TENT HOUSE PRIVATE LTD Vs. REGISTRAR OF COMPANIES	Rule 11 of NCLT	APPEAL/203/ND/2020	AKSHANSH SINGHAL	CASE TYPE IS WRONG	30/05/2020
86	0710102/06217/2020	SANJIV KUMAR ARORA Vs. CVIEW INNOVATIONS PVT. LTD	Application under any other provisions- IBC	IB/879/ND/2019	K K SINGH & KRISHNA MISHRA	CASE TYPE IS WRONG	30/05/2020
87	710102/06999/2020	ARIVOICE TELENET PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (3), Sec 252 (3) - By Government Body		SIMRANJEET SINGH	Case Type Wrong / Pages Blur-85-97 After Pages all Blur	13/07/2020
88	0710102/06996/2020	Pawan Garg Vs PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	IB/934/PB/2018	Anurag Bhatt	Every pages not signature / Affidavit wrong format	13/07/2020
89	0710102/06949/2020	GRANITE GATE SOCIAL WELFARE SOCIETY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	Sec 60(5)	1248/PB/2018	Nitin Mishra	AFFDAVIT	14.07.2020
90	0710102015642020	APADANA TECHNOLOGIES IMPORTS LIMITED Vs. DEPARTMENT OF COMPANY AFFAIRS	Rule 154, NCLT 2016	CA/CAA/44/ND/2019	K K R DAS	Case Type Wrong	10.07.2020
91	710102/07060/2020	Registrar of Companies Vs M/S LOTUS REALCON LLP	Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-211,215-216,219,220,235,264-269,271,438,505-506,515-516,619,621,622-623.	15/07/2020
92	710102/07071/2020	Registrar of Companies Vs M/S UTSAV SECURITIES PVT. LTD.	Sec 272 of the Companies Act , 2013		Kamal Kant Jha	Page Not Clear-103,220-221,225-226,230,245,274-279,491,514,515,524,525, 526,589,618 / No Pages Sign-554-558,562-616 / Pg Cut-605	15/07/2020
93	0710102/06937/2020	ANURAG RASTOGI Vs. CHARMS INDIA PVT. LTD.	IBC under Sec 7		RAHUL MALHOTRA	page 6, (list of dates && events missed) breif of synopsis missed page 28-31 cut, no record of default given	10/07/2020
94	0710102/06062/2020	HOTEL HORIZON PVT. LTD. Vs. KOMOREBI INDIA PRIVATE LIMITED	IBC Under Sec 9		Yash Tembe	-page.; 82, 84-86, 134, 182, 184-186 translate	15/05/2020
95	0710102/06825/2020	SHIVAM MEDIRATTA Vs. ASIAN HOTELS (NORTH) LTD	IBC Under Sec 9		YOGESH K. JAGIA	memo of parties missed and claim is less than 1 Cr	04/07/2020
96	0710102/06333/2020	HIGH GROUND ENTERPRISE LIMITED Vs. IRS COMMUNICATIONS PRIVATE LIMITED	IBC Under Sec 9	10/06/2020	88511 67622	debt amount less than 1 cr	08/06/2020
97	0710102/06847/2020	PUNJAB NATIONAL BANK Vs. M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	IBC under Sec 7	15/07/2020	9417640609	51,82, 84, 503, 512, 524, 541, 547, 548, 553, 556, 565, not clear page 588-594 wrong arrange page and record of default missed	06/07/2020

98	0710102/07012/2020	GAV Developers Pvt Ltd Vs Shubh Advisors Pvt Ltd		Rule 11 of NCLT			No Document Uploaded	14/07/2020
99	0710102/07223/2020	Kuldeep Verma Liquidator of Hindustan Paper Corporation Ltd Vs Ministry of Corporate Affairs Registrar of Companies Bangalore		Rule 11 of NCLT, 2016	IB/418/ND/2018		Case Type Wrong	20/07/2020
100	710102/07165/2020	AN Infracom Pvt Ltd Vs AN Infracom Pvt Ltd		Sec 60(5)	IB/45/PB/2018	RAJEEV KUMAR	Wrong Arrange-6-7 / Page Not Clear-54-56,57	17/07/2020
101	0710102/07238/2020	Promila Ahuja Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Index not uploaded & not pagination	21/07/2020
102	0710102/07138/2020	ANURAG AIR CONDITIONING PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3) - By Government Body	120/252/ND/2020		Case Type Wrong / Index Not Upload	22/07/2020
103	0710102/03630/2020	EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE PRIVATE		Sec 60(5)			pagination not Done	22/07/2020
104	0710102/03659/2020	CANARA BANK Vs. MR. AASHISH GUPTA		Rule 11 of NCLT, 2016	1705/B/2018		Pg No 40,41 Not Clear Document And Index Not Match	22/07/2020
105	0710102/03209/2020	NORTHERN ARC CAPITAL LTD. Vs. FIVE CORE		Application under any other provisions- IBC	1671/ND/2019		No Supporting Affidavit and E Stamp	22/07/2020
106	0710102/06442/2020	OM PRAKASH VIJAY- LIQUIDATOR Vs. FAN TASTIC BUILDCON PVT LTD		Sec 60(5)	37/PB/2018		Wrong Case Type	22/07/2020
107	0710102/06439/2020	MOBIINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES			44/252/2020		SELECT WRONG SECTION AND PAYMENT	22/07/2020
108	0710102/03114/2020	M/S ANJUSHREE ENTERPRISES Vs. M/ S C VIEW INNOVATIONS PVT. LTD		Application under any other provisions- IBC	((IB)-879(ND)/2019	Krishna Kumar Mishra	Application Sign Missed & True Copy Signature Missed	
109	0710102/03614/2020	BEST AGOLIFE LIMITED Vs.		Rule 11 of NCLT	CP(CAA)149/PB/2018	Afnaan Siddiqui	Page Not Done & Main Index	27/04/2020
110	0710102/03606/2020	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TP/09/PB/2020	Aneesha Dutt	AFFIDAVIT MISSED & VAKALATANAM	23/04/2020
111	710102/07239/2020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)		HEMANT KUMAR	Case Type Wrong / Not Properly Document Arrange / Income Tax Service	21/07/2020
112	0710102/07254/2020	M/S BRAND REALTY SERVICES LTD. Vs M/S SIR JOHN BAKERIES INDIA PVT. LTD		Rule 11 of NCLT, 2016	IB /IB/1677/ND/2019	pankaj agarwal	Index (Applicant not signature).pages not sign 1 to 4/9.Prayer (Applicant not signature)	21/07/2020
113	0710102/07269/2020	Rajiv Khanna Vs Earth Buildprop Pvt Ltd		Sec 60(5)	CP/IB/1747/PB/2018	Sunil K Goel	Page not clear 120	22/07/2020
114	710102/06715/2020	K.K GOLYAN Vs. NULON INDIA		Sec. 241(1)		RANJANA ROY GAWAI	Wrong Index	30/06/2020
115	710102/10147/2019	ALANKAR CHEMICALS PRIVATE LIMITED Vs. MD. NAZIM KHAN LIQUIDATOR		Sec. 230-232 - Second Motion	CA/CAA/13/ND/2019	ANIL SINGH	Case Type Wrong / Document Not Properly	07/09/2020
116	0710102/07076/2020	USHA BRECO LIMITED Vs. ANIL KUMAR		Caveat Application	Caveat Application	RAKESH WADHWHA	Case Type Wrong	15/07/2020
117	0710102/07121/2020	RAHUL KUSHWAHA Vs. DBM RETAIL PVT. LTD.		Application under any other provisions	Nil	Jaskaran Singh	Document Not Properly	21/07/2020
118	0710102/07127/2020	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPERTECH LIMITED		IBC Under Sec 9		VIBHA V MISHRA	index missed memo of parties missed list dates & event , brief of synopsis missed page 92-95, 110, 113-130, 145, 152, 153, 208 not clear page 197 client sign missed , compliance affidavit missed 9(3)b etc page not clear	16/07/2020
119	0710102/03410/2020	SMX FARMA LIMITED Vs. MEDI XPERT INDIA LTD.		IBC Under Sec 9		Atul Sahi	claim less then 1 Cr	17/03/2020
120	0710102/06329/2020	HIGH GROUND ENTERPRISE LIMITED Vs. ASCEND MEDIA PRIVATE LIMITED		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	06/08/2020
121	0710102/03607/2020	DR. NEEL SAINI Vs. M/S PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7		Ashwani Kumar Gupta	all pages are not clear, Upload clear copy	23/04/2020
122	0710102/07332/2020	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Rule 11 of NCLT	81/nd/2020	PRASHANT MEHTA	No Sign in Application & Page No. 16 to 18 Hindi True Copy Singn	24/07/2020
123	0710102/07339/2020	PRINCIPAL COMMISSIONER OF CUSTOMS (IMPORTS) Vs. GIAN CHAND NARANG		Sec 42	706/2018	K. ENATOLI SEMA	No Sign in Application & No True Copy and Page No 63 not Clear	24/07/2020
124	0710102/07320/2020	ORIENTAL BANK OF COMMERCE Vs. M/S SHEKHAR RESORTS LTD. & ORS.		Sec 60(5)	22/2018	PRANAV VERMA	PAGE 24,2934,35,36,39,42,43,44 46-49 NOT CLEAR	24/07/2020

125	0710102/07341/2020	RAJESH JANGRA Vs DY. CHEIF ENGINEER (CONSTRUCTION-II)		Sec 60(5)	IB-248/ND/2019	Nil	P- 36 Hindi, P- 92, 195, 197, 255 Not Clear	8800343000
126	0710102/06038/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	Incomplete Document	12/05/2020
127	0710102/03604/2020	UNION OF INDIA Vs. GYM KHANA CLUB LIMITED		Sec 241 (2)		Nil	DOCUMENT NOT COMPLETE	12/05/2020
128	710102/07352/2020	ANNAY REALTORS PRIVATE LIMITED Vs Dream Towers Private Limited		Sec. 241(1)		Prashant Jain	Translate-102-111,133-146,	24/07/2020
129	07101020647020/3	Arunav Pankaj		ADDITIONAL DOCUMENT	IB-1367/PB/2019	PULKIT DEORA	page-11,12,16,23,24,28,30,31,5 9-61,89-94 not clear and after page 40 double page numbering,PG-113-115,135-144,174-179,207-209,231,232 NOT CLEAR	27/07/2020
130	7101020647020/4	Arunav Pankaj		Sec 60(5)	ib/1367/pb/2019 & ia/2334/of/2020	pulkita deora	91-94 135-144 174-179 207-209 231 not clear (small font)	
131	710102064922020	Rakesh Kumar Jain		Sec 60(5)	(IB)-917(ND) / 2019	MOHIT NANDWANI	AFTER PAGE NUMBER 23 PAGE NUMBERING WRONG TRUE COPY STAMP MISSED	23/07/2020
132	0710102/07520/2020	Straight Edge Contracts Pvt. Ltd. Vs Three C Shelters Pvt. Ltd.		Rule 11 of NCLT, 2016	(IB) NO.272 (ND) OF 2019	Aviral Kapoor	signature missing IN application & true copy & Signature Missing	30/07/2020
133	0710102/07556/2020	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs PRINCIPAL CHIEF COMMISSIONER OF INCOME-TAX DELHI		Sec 252 (1) - By Government Body		Depaish Tangoriya	Income Tax Service & Page Not Clear 50,54,55&60,75,77,98,109 & Master Data & Fees Not Paid & Wrong Section choose	31/07/2020
134	0710102/07539/2020	ICICI BANK LIMITED Vs ESSAR POWER MP LIMITED		Sec 60(5)	Diary No. 0710102/03620/ 2020 Main Case Diary No	MISHA	Case Type Wrong & Main Case No Missing	30/07/2020
135	0710102/07516/2020	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs Registrar of Companies Delhi & Haryana		Sec 252 (3)		ABHAY BANSAL	Case Type Wrong / Index Advocate Detail / Blur Pg-56,99 / Page Not Clear- 67,78,82,83,86,89,91,93,94,98,101,106,109,110,111,115,118-123,124 / Prayer Applicant Signature Missing / Master Data Missing / Income Tax Service	30.07.2020
136	0710102/07560/2020	KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies		Sec 252 (1)		Depaish Tangoriya	Income Tax Service DCIT Cell / Page Not Clear-55,57,59,60,75-77,79,84,85,89,91,93,98,103,104,105,106,108,109,	31.07.2020
137	0710102/07569/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
138	0710102/07564/2020	Forgings Private Limited Vs Indiabulls Housing Finance limited		Application under any other provisions- IBC	IB/455/PB/2017	Sanjeev Bhushan Deora	Page No. 121 & 131 Not Clear	31/07/2020
139	0710102/07566/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
140	0710102/07570/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020

141	0710102/06812/2020	Manohar Lal Vij Vs		Application under any other provisions- IBC	IB-1874/ND/2019	NA	Index Missing , Proof of Service	07/03/2020
142	0710102/07568/2020	Dharmendra Kumar Vs IAP COMPANY PRIVATE LIMITED		Sec 60(5)	IB/446/ND/2017	ROHIT RATHI	No Sign in Application and No True Copy and Sign in Annexures	31/07/2020
143	0710102/01482/2020	ANIL AGARWAL Vs. INTER PARTS MARKETING PRIVATE LIMITED		Application under any other provisions- IBC	IB-569/2019	NA	case type wrong	08/05/2020
144	0710102/07521/2020	KASHIPUR INFRASTRUCTURE AND FREIGHT TERMINAL PRIVATE LIMITED Vs. MULTIWAL PULP AND BOARD MILLS PRIVATE		Sec 60(5)	IB-343/2019	Mohit Singh	Index and sign on every page of application are missing	08/05/2020
145	0710102/07319/2020	DYCON SYSTEMS PRIVATE LIMITED Vs. EPS GREEN ENERGY PRIVATE LIMITED		IBC Under Sec 9	FRESH	Mohit Singhal	claim less than 1 Cr	08/05/2020
146	0710102/07452/2020	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR Vs. HS K INFRA PRIVATE		IBC Under Sec 9	FRESH	Pankaj Paliwal	claim amount less than 1 CR	08/05/2020
147	0710102/07567/2020	DHARMENDRA KUMAR Vs. IAP COMPANY PRIVATE LIMITED		Sec 12(2)	446/2017	rohit rathi	Sign missing on application and sign and true copy missing on Annexures	08/05/2020
148	0710102/07627/2020	SHRI GANESH FIRE EQUIPMENTS PVT LTD Vs. SHRI GANESH FIRE EQUIPMENTS PVT LTD		Rule 11 of NCLT	CP(IB)364/ND/2019	Amresh Kumar	Case Type Wrong	08/05/2020
149	0710102/07597/2020	Mohan Lal Jain Vs Kaliber Associates Private Limited		Application under any other provisions- IBC	IB-228/PB/2018	NA	True Copy and Sign Missed	08/02/2020
150	0710102/07621/2020	M L Gupta Vs Lifestyle Fitness Private Limited		Sec 60(5)	IB-310/ND/2019	Manashwy Jha	True Copy and Sign Missed in all pages	08/02/2020
151	0710102/07618/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTech PRIVATE LIMITED		Sec 60(5)	IB-1006/ND/2019	RAJENDRA BENIWAL	True Copy and Sign Missed	08/04/2020
152	0710102/07630/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	APPEAL/206/2020	ANAND BAJPAI	Wrong case type chose	08/07/2020
153	0710102/07434/2020	Timelines Constructions Private Ltd. Vs Lambda Eastern Telecommunication Limited		IBC Under Sec 9		SUMIT KUMAR BATRA	objection-default amount less than 1 crore	28/07/2020
154	0710102/07200/2020	ASHUTOSH GUPTA Vs Prizm Holography and Security Films Private Limited		Sec. 241(1)		Ajay Kumar Gupta	Missing-35-354	19/07/2020
155	0710102/07776/2020	KDR Services Private Limited Vs ROC DELHI		Sec 252 (1)		RITESH UPADHYAY	Case Type Wrong / Memo Of Parties / List Of Date & Events / Brief Synopsis / Index Not Properly / Council Detail / No Pagination / Prayer (Petitioner Sign Missing) / Income Tax Service / File Not Properly Uploaded Volume Wise	08/10/2020
156	0710102/07765/2020	SAPAN MOHAN GARG Vs.		Application under any other provisions- IBC	C.P. (IB)/1756(PB)2018	NA	TRUE COPY MISSED	08/11/2020
157	0710102/07695/2020	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	(IB) 17(NB) OF 2019	upasana chandrashekar	Unsign pages-2 to 10,13. Pages not clear-52 to 54,57,63,101 to 103	08/07/2020
158	0710102/07788/2020	Rakesh Sareen Vs YES BANK LIMITED		Sec 60(5)	C.P. (IB)/1006(ND)2019	Ravi Krishan Chandna	pg-21,23,26,31,33,35 cut	10/Aug/20
159	0710102/07807/2020	YES BANK LIMITED Vs. M.K. OVERSEAS LIMITED		Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	Wrong File Uploaded Matter Name Different.	
160	0710102/07739/2020	vishnu dutt Vs		Interlocutory Application (I.B.C)	CP/IB/1753/ND/2019	Dilip kumar Niranjn	Pages not clear-1,6 to 13,26 to 36. Proof of service	13/08/2020
161	0710102/07869/2020	SHARMA KALYPSO PRIVATE LIMITED Vs		Application under any other provisions- IBC	IB-1887/ND/2019	NA	Pages- 34 to 41 & 43,44,46 and 47 are not	13/08/2020
162	0710102/07887/2020	KRISHNA SAHIL CONSTRUCTIONS PRIVATE LIMITED Vs NILESH SHARMA		Sec 60(5)	IB-2130/ND/2019	Rajan Gupta	Page-12 to 17 and 31 not clear	13/08/2020

163	0710102/07625/2020	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED	APPLICATION ANY UNDER PROVISION	(IB)/2187(ND)2019	MAREESH PRAVIR SAHAY	vol1 36-63 cut vol2 21,1329,1336 not clear and some oages in hindi, vol-4 615-627 not clear, vol7-1391-1394 not clear, vol15-2845-2849, vol18-3401-3404 , pages cut 3583-3599, vol24-4601-4615 not clear vol27-5350-5380 not clear, vol33-6499-6530 not clear vol37 7300-7310 not clear	08/04/2020
164	0710102/07877/2020	davendra kumar Vs deltos infra private limited	Sec. 213,Sec. 241(1),Sec. 242(4)		RAHUL AHUJA	Section 213 Fees Missed Rs 5,000, Master index Missed, Master Data Missed, Vol 2 to 5 not in Sequence, Page 308A, 505, 776, 910 not Clear, Page 638, 706, 707, 714 to 720 cut, Page 713 Missed	13/08/2020
165	0710102/07873/2020	M/S REGAL METAL & FERRO ALLOYS Vs M/S SANDEEP AXLES PVT LTD	Rule 11 of NCLT	IB-420/ND/2017	NALINI	True copy and sign missed	13/08/2020
166	710000074832020	IDBI Bank Limited Vs. Resolution	Caveat Application	1B-1757/2018	Rajive R. Raj	No Advance Service & No Vakaltnama	29/07/2020
167	0710102/07852/2020	VEDURUMUDI BUILDERS PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Sec 252 (3)		VINOD SINGH	Case Type Wrong / Memo Of Parties (advocate sign missing) & Page-14 / Detail not fill page-24 / Page Cut-39 / Income Tax Service DCIT Cell / Petition & Annexure every pages signature	13/08/2020
168	0710102/07856/2020	RAJINDER KUMAR Vs. DELHI DISTRICT CRICKET ASSOCIATION	Rule 11 of NCLT	CP/51/2020	Tanuj Khurana	Memo of party	17/08/2020
169	0710102/07801/2020	SOUGAT SINHA IRP OF LEXUS INDIA LIMITED Vs. PRAMOD SARAF	Rule 11 of NCLT, 2016	CP/IB/2932/2019	Manoj Kumar	case type wrong	17/08/2020
170	0710102/07884/2020	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	Sec 60(5)	CP/IB/1756/2018	Mukund Rawat	Pages not clear-124 to 129,141 to 148,413	17/08/2020
171	0710102/07681/2020	GOODRE PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Sec. 230-232 - Second Motion	NA	Sandeep Kumar	Wrong case type chose / Main case no / index not mention / document not properly uploaded	17/08/2020
172	0710102/07924/2020	APAVARGA TRADING COMPANY Vs. CAAR A INDIA PRIVATE	Sec. 12A	C.P. (IB)/587(ND)2019	RAJENDRA BENIWAL	Pages not clear-31,33 to 37	17/08/2020
173	710102018152020	Rishabh Buildwell Pvt. Ltd. Vs. Compliance Construction Contracts Pvt. Ltd.	Rule 11 of NCLT, 2016	C.P. (IB)/913(ND)2019		case type wrong view recipet payment not show	
174	710102080142020	PUMA REALTORS PRIVATE LIMITED Vs. Punjab State Power Corporation Limited	Sec 60(5)	C.P. (IB)/934(PB)2018	41354354	e-stamp paper missed	
175	0710102/07562/2020	ELLORA COMMOSALES PRIVATE LIMITED Vs	Sec. 230-232, Sec 234	1st Motion	ankit singal	Page Not Clear-595-602,605-	31/07/2020
176	710102072682020	SANTOSH SHARMA Vs. DASH EXPORT PVT	Application under any other provisions- IBC	C.P. (IB)/1388(ND)2018	Sanyam goel	PAGE no 27- 41, 77 AND 78 NOT CLEAR	28-07-2020
177	0710102/07349/2020	MERTA SYNTHETIC PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)		NOOR MOHAMMAD	Translate-141-164 / No Documents Proper Uploaded	24/07/2020
178	0710102/07170/2020	Mohd Zuvaib Khan Vs Registrar of Companies	Sec 252 (3)		ANJALI YADAV	income tax service DCIT High Court	17/07/2020

179	0710102/08052/2020	Ajay metalloys Vs ASIAN COLOUR COATED ISPAT LTD.		Sec 60(5)	C.P. No. (IB)50(PB)12018	RAJIV ANEJA	Affidavit verifying date	18/08/2020
180	0710102/08030/2020	Jaswinder Singh Walia Vs PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	CP/IB/934/PB/2018	Anurag Bhatt	Application every pages sign Annexure every pages sign /Proof of service	18/08/2020
181	0710102/08126/2020	LEE FININVEST PRIVATE LIMITED Vs ROC Delhi	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Bharti Kashyap	Document not properly uploaded / wrong section / wrong case type	21/08/2020
182	0710102/08081/2020	LUSTRA PRINT PROCESS PVT. LTD. Vs. FRENCH BAKERY PVT. LTD.		IBC Under Sec 9		RANJIT KHATRI	claim less than 1 cr	
183	0710102/06329/2020	HIGH GROUND vs LIMITED Vs. ASCEND MEDIA PRIVATE		IBC Under Sec 9		Shantanu Derhgawen	page:35, 68, 69, not clear	
184	0710102/08166/2020	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT	Appeal no. 206/252/ND/2020	ANAND BAJPAI	Advance service to income tax (DCIT)	22/08/2020
185	710102069192020	Mobelinovation Software Private Limited Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal/44(ND)2020	Narayan Kumar Jha	supporting affidavit	24-08-2020
186	0710102/07514/2020	JK LAKSHMI CEMENT LTD Vs. ANSAL HI-TECH TOWNSHIPS LTD	Company Petition IB	IBC Under Sec 9		AMIT PRABHAT DESHPANDE	amount less than 1 Cr	
187	0710102/07725/2020	INDIAN POTASH LIMITED Vs SUMAN PHOSPHATES AND CHEMICALS LIMITED	Company Petition IB	IBC Under Sec 9		MANISH KAUSHIK	objection-jurisdiction(registered office indore)	
188	0710102/03587/2020	ORATOR MARKETING PVT. LTD. Vs. SAMTEX	Company Petition IB	IBC under Sec 7		LZAFEER AHMAD B F	documents not uploaded (only six pages are uploaded)	
189	0710102/08190/2020	SIDHANT SHARMA Vs AKASH KHILWANI	Company Application(Companies Act)	Rule 11 of NCLT	CP/305/241/242/ND /2018	YOGESH KUMAR JAGIA	Index not uploaded	24/08/2020
190	0710102/07755/2020	BSM India Private Limited	Company Petition IB	Sec 60(5)		amresh kumar	case type wrong not sign in application page 18-21 not clear main case no. not mention	10.8.2020
191	0710102148962019/7	M/S KESHAV ENTERPRISES Vs. ALUPAN COMPOSITE PANELS PRIVATE LIMITED	IBC Under Sec 9	Company Petition IB	ib/3196/ND/2019	Onkar Nath	33, 27,23 not clear page 24 translate	
192	0710102/08231/2020	MANJU KALGAONKAR Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9711967227	PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR PG-11-20MSSED, 21,22,24,29 CUT AND 27,28 NOT CLEAR	25/08/2020
193	710102080802020	Casablanca Industries Private Limited	CAVEAT	NA	NA	RISHAB WASSAN	DD WRONG DETAILS	25/08/2020
194	0710102/08264/2020	Rohit Sehgal Vs Suprintendent of Police	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/547/PB/2018	Rohit Sehgal	Proof of service	27.08.2020
195	0710102/08243/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
196	0710102/08241/2020	Anupam Gupta Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Rule 11 of NCLT	CP/434/2018	AMIT PRABHAT DESHPANDE	Memo of party	27.08.2020
197	0710102/08258/2020	Punjab National Bank Vs Metaphor Exports Pvt. Ltd	Company Application(Companies Act)	Application under any other provisions	IB/422/2016	Rajinder Wali	Application every pages sign-1 to 11	27.08.2020
198	0710102/08265/2020	TEK TRAVELS PRIVATE LIMITED Vs TED TRAVEL & EXPERIENCES PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY APPLICATION NO. IB-2417/ND/2019	Rachit Kohli	Memo of party (Applicant signature) Application every pages sign-1 to 4.9.12	27.08.2020
199	0710102/07786/2020	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Under Sec 9		ARV CHAMBERS LAW	page:1466-1476 missed and proof of service missed	
200	0710102/08273/2020	Ahluwalia Contracts (India) Limited Vs Gian Chand Narang	Interlocutory Application (I.B.C)	Sec 42	CP/IB/706 /PB/2018	Tariq Khan	Wrong Section	
201	0710102/08275/2020	SHRI DRONA HOTELS PVT. LTD. Vs REGISTRAR OF THIRD EYE	Company Application(Companies Act)	Sec 252 (1) - By Government Body	APPEAL no. 169/252/ND/2020	SANKET GUPTA	Wrong Section and fees not paid	27/08/2020
202	0710102/08278/2020	HARKHABAR PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	Company Application(Companies Act)	Application under any other provisions	Not Mentioned	Dr. Maurya Vijay Chandra	No Pagination/ main case no. not mentioned/ No index	27/08/2020
203	0710102/07903/2020 Refiled	Divyanshu Setia Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		Amol Sinha	STK-7-24-362 Company Name not Mentioned No fees wrong section choose Page No, 364,365,367,369,371,373, 382 Cut	14/08/2020
204	0710102/07559/2020 Refiled	M/S KADYAN ENTERPRISES INDIA PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		Depaish Tangoriya	Jurisdiction Haryana in Master Data	31/07/2020

205	0710102/08289/2020	CZONE ENGINEERS PRIVATE LIMITED Vs	Company Application(Companies Act)	Application under any other provisions	APPEAL no. 839/252/ND/2019	Abdul Quadir	Page No 7 Repeated & Income Tax Service Missing & After Page No 17 Pagination Not Done	27/08/2020
206	0710102/08330/2020	Sunrays Properties and Investments Company Private Limited Vs	Company Application(Companies Act)	Application under any other provisions	C.A.(CAA)/52(PB)2 019	MANOJ SHARMA	TRUE COPY SING MISSED	28/08/2020
207	0710102/02671/2020	Mr. Arun Kumar Sinha Vs M/s Three c Homes Private limited	Interlocutory Application (I.B.C)	19(2)	C.P. (IB)/432(ND)2019	Atul Sharma	Pg-15,40 not clear	28/02/2020
208	0710102/07646/2020	IDBI BANK Vs	Interlocutory Application (I.B.C)	Sec 60(5)	IB-1757/PB/2018	RAJIV RANJAN RAJ	Pages are Cut- 23 to 27,31,34,40 to 43,56,58,59,64 Volume wise index compulsory	08/05/2020
209	0710102/07759/2020	NORTHERN ARC CAPITAL LIMITED Vs Five Core Electronics Limited	Company Petition IB (IBC)	Application under any other provisions- IBC		NA	case type wrong & document not upload properly	10/08/2020
210	0710102/07723/2020	Pawan Vs Supertech Township Project Ltd	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	IB/904/ND/2019	Rajiv Shukla	case type wrong	07/08/2020
211	710102078462020	Karnataka Bank Ltd. Vs. Resolution Professional (Ortel Communications Ltd.) & Ors.	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/761(ND)2018	NIPUN GAUTAM	pg-51 missed	
212	710102081272020	M/S. PREMSONS SUPER STEEL PVT. LTD.	Interlocutory Application(IBC)	Sec. 12A	C.P. (IB)/404(ND)2018	VIVEK KUMAR	wrong proof of service in Proof of service column	
213	0710102/08312/2020	AKHILESH KUMAR GUPTA Vs EASYTECH GLOBAL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	CP/IB/794/ND/2018	Surabhi Sinha	Proof of service	28/08/2020
214	0710102/08358/2020	MUKESH KUMAR GROVER Vs Uttarakhand Power Corporation Limited through Its Executive	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB-2375(ND)/ 2019	PARTHOBHATTACHARYA	Application every pages sign-2 to 4	29/08/2020
215	0710102/07437/2020	WORLD WINDOW RENEWABLE ENERGY LIMITED Vs Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		Rohit	Council Sign and Detail Missed in Index	28/07/2020
216	0710102/06135/2020	RAJESH RAJPAL Vs RAJPAL POLYTEX PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Devesh Arora	Page 144 Wrong Arrange, Page 291 to 294, 302,303,304,305,306 not clear, Annexure 6 no separate index and Break after 200 pages	22/05/2020
217	0710102/08192/2020	AASHIYANA STEELFEB PRIVATE LIMITED Vs Registrar of Companies (NCT of Delhi &	Company Appeal(Companies Act)	Sec 252 (1)		PRAMOD PRASAD KOTHARI	Translate-86,88 / Page Not Clear-90,94,95,97 / Blur Pg-33,80 / Annexure Every Pages Sign	24/08/2020
218	0710102/08067/2020	UJJAWAL GARMENTS PRIVATE LIMITED Vs	Company Application(Companies Act)	Sec 252 (3)		CS AVINASH KUMAR	Case Type Change	19/08/2020
219	0710102/08129/2020	CHLORITECH INDUSTRIES Vs. M/S HIL INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		AMIT GUPTA	pages 430,434,436,438,440,442 not clear	21/08/2020
220	0710102/08451/2020	Longowal traders Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09/01/2020
221	0710102/08454/2020	VEER BHAN Vs. DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	claim amount less then 1 crore	09/02/2020
222	0710102/06283/2020	Total Airport Services (India) Private Limited Vs Registrar of Companies NCT of Delhi	Company Application(Companies Act)	Sec 252 (3)	CA/149/252/ND/202 0	Sandeep Chilana	Case Type Wrong / Every Pgs Signed	06/04/2020
223	0710102/08403/2020	Catalyst Trusteeship Limited Vs RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/1392(ND)2019	Jatin S Sethi	TRUE COPY MISSED	31/08/2020
224	0710102/07845/2020	Woolways India Limitd Vs Standard Chartered Bank	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB)/29(ND)2018	sajeve BHUSHAN DEORA	WRONG SCRUTINY	13/08/2020
225	710102080532020	M/s Richa Global Exports Pvt. Ltd Vs. SAMTEX DESINZ PRIVATE LIMITED	Intervention Petition	Sec 60(5)	IB-3171 OF 2019	Abhishek Bhardwaj	APPLICATION SIGN MISSED,PG-24,26 IN HINDI,WRONG CASE TYPE	
226	0710102/08573/2020	SANJAY GUPTA Vs.	Interlocutory Application(IBC)	Application under any other provisions- IBC	(IB)/132(PB)2017	NIPUN GAUTAM	PAGE 53-56 FONT SMALL	09/05/2020
227	0710102/08454/2020	veer bhan Vs DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	objection-claim amount less then 1 crore	09/02/2020
228	0710102/06276/2020	Sona Beverages Pvt. Ltd. Vs KAAMA BREWERIES PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		debopriyo moulik	page:77-88, 126-132 note clear	
229	0710102/08297/2020	Mukund Vs M/s Logix City Developers Pvt Ltd	Interlocutory Application (I.B.C)	IBC Under Sec 9		BALAJI SRINIVASAN	Wrong section (wrong e-file)	
230	0710102/08178/2020	PCL IT Solutions Private Limited Vs	Company Petition IB (IBC)	IBC Under Sec 10		sonal mashankar 8109308340	page:173-175, 200 missed and claim less than 1 cr	
231	0710102/08450/2020	GOENKA ENTERPRISES Vs KULDEEP VERMA	Interlocutory Application (I.B.C)	Sec 42	CP/IB/ 418/ND/2018	DIVYANSHU AGRAWAL	(AFFIDAVIT DATE)	09/01/2020
232	0710102/07233/2020	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.	Interlocutory Application(IBC)	Application under any other provisions- IBC	Application under any other provisions- IBC	ANIL KUMAR	pg-21 repeated.	REFILE

233	0710102/08629/2020	Sanjib Kumar Dey Vs Concept Capital Infra Projects Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	IB-911/2020	Srijan Sinha	No Index, No pagination, No e-Stamp, Brief Synopsis, memo of parties	07/09/2020
234	0710102/08510/2020	DEVKRIPA ISPAT PRIVATE LIMITED Vs DE LAGE LANDEN FINANCIAL SERVICES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/985(ND)2018	ANAND BAJPAI	PG-18,45 NOT CLEAR	09/02/2020
235	0710102/08470/2020	Manoj Giri Vs Ansal Phalax Infrastructure Pvt Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/2336(ND)2019	ROHIT CHOUDHRY	SELECT CORRECT DOCUMENT TYPE	09/02/2020
236	0710102/08486/2020	ARUN ANAND Vs. AKME PROJECTS LIMITED	Company Application		CP/55(ND)2018	ROHIT KRISHAN NAGPAL	affidavit back date sign missing and section wrong	application
237	71000085722020	Neeraj Aggarwala		Cavet			NCLT form 3c Missed	05/09/2020
238	710102086282020	MASQ BUSINESS SOLUTION PVT. LTD Vs. Registrar of Companies	Company Application	Rule 11 of NCLT	Appeal-280 of 2020	Sameer Sidhar	page numbering missed,income tax service missed	
239	0710102/00024/2020	VARDHMAN INFRABUILD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Appeal	Sec 252 (3)	NA	YOGITA BHATIA	DONE SUCCESSFULLY	09/09/2020
240	0710102/03278/2020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT	Company Appeal	Sec 252 (1) - By Government Body	NA	SAMAKSH GOYAL	DONE SUCCESSFULLY	09/09/2020
241	0710102/03560/2018	PUGLIA Vs. FIRESTAR DIMANOND PRIVATE LIMITED FIRESTAR DIMANOND INTERNATIONAL PRIVATE LIMITED NIRA V MODI HONG KONG LIMITED	Intervention Petition	Application under any other provisions	NA	Aditya Puglia	DONE SUCCESSFULLY	09/09/2020
242	0710102/03576/2018	MR. NAVNEET KUMAR GUPTA Vs. M/S. TATA STEEL LIMITED	Company Petition IB	Sec 60(5)	NA	J SAGAR	DONE SUCCESSFULLY	09/09/2020
243	0710102/00176/2019	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PRIVATE LIMITED	Company Petition	Application under any other provisions	NA	Vishnu PS Langawat	DONE SUCCESSFULLY	09/09/2020
244	0710102/14108/2019	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LTD.	Company Application	Rule 11 of NCLT, 2016	C.P. (IB)/613(ND)2019	AYUSH AGARWAL	DONE SUCCESSFULLY	09/09/2020
245	0710102/00084/2020	SINGLA BUILDERS AND PROMOTERS LIMITED Vs.	Company Application	Sec 60(5)	C.P. (IB)/934(PB)2018	PALLAVI SINGH	DONE SUCCESSFULLY	09/09/2020
246	0710102/00059/2020	SHARMA Vs	Company Application	Sec 60(5)	(IB)/1718(PB)2018	Jatin S Sethi	DONE SUCCESSFULLY	09/09/2020
247	0710102/01303/2020	KALIBER ASSOCIATES PVT. LTD Vs. INCOME TAX OFFICER	Company Application	Application under any other provisions	CP/228(ND)2018	Anirban Bhattacharya	DONE SUCCESSFULLY	09/09/2020
248	0710102/02479/2020	AXYKNO CAPITAL SERVICES PVT. LTD. Vs. RATTANINDI A POWER LTD	Cross Application	Application under any other provisions- IBC	NA	Vikram Hegde	DONE SUCCESSFULLY	09/09/2020
249	0710102/03191/2020	SHRI SOURABHAGGARWAL SOLE PROPRIETOR M/S. S S ENTERPRISES Vs. SHRI BALAJI INFRADEVELOPERS PRIVATE LIMITED	Review Application	Rule 11 of NCLT, 2016	C.P. (IB)/2126(ND)2019	Mohit Singhal	DONE SUCCESSFULLY	09/09/2020
250	0710102/03136/2020	SPEED CARRIERS Vs. ANIL MATTA	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/995(ND)2018	animesh Rastogi	DONE SUCCESSFULLY	09/09/2020
251	0710102/02618/2020	THE CASA ROYALE ALLOTTEES WELFARE ASSOCIATION Vs. NISUS FINANCE AND INVESTMENT MANAGERS LLP	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1348(ND)2019	URFEE HAIDER	DONE SUCCESSFULLY	09/09/2020
252	0710102/03083/2020	BRISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - INTERIM RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	C.P. (IB)/192(PB)2019	NA	DONE SUCCESSFULLY	09/09/2020
253	0710102/03069/2020	SUPERLATIVE INFRASTRUCTURE PRIVATE LIMITED Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL	Company Appeal	Application under any other provisions- IBC	NA	NA	DONE SUCCESSFULLY	09/09/2020
254	0710102/02736/2020	CANBANK FACTORS LIMITED Vs. CANBANK FACTORS LTD	Company Appeal	Section 42 - Submitted by Government Body	NA	VIJAY KUMAR	DONE SUCCESSFULLY	09/09/2020
255	0710102/08672/2020	Haryana Carbon Private Limited Vs Registrar of Companies	Application(Companies Act)	Sec 252 (1) - By Government Body	Appeal no. 242/2020	SAMAKSH GOYAL	DONE SUCCESSFULLY	09/09/2020
256	710102076952020	INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/17(ND)2019	upasana chandrashekar	DONE SUCCESSFULLY	
257	710102064042020	Mrs Sarika Somvanshi and Ors. Vs. R S Stone Pvt Ltd	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1788(PB)2018	Jatin S Sethi	DONE SUCCESSFULLY	
258	0710102/06621/2020	INDIAN OVERSEAS BANK Vs. PIXION MEDIA PRIVATE	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/438(PB)2018		DONE SUCCESSFULLY	refile
259	0710102/07816/2020	Kiran Chopra Vs Arvind Chopra	Company Application(Companies Act)	Rule 32	CP/64(PB)2019	VARUN KATHURIA	DONE SUCCESSFULLY	08/11/2020
260	0710102/08614/2020	IDBI Bank Limited Vs Amzen Transportation Industries Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/3(ND)2020	Harshit Khare	DONE SUCCESSFULLY	09/07/2020

261	0710102/03519/2020	Shane Haryana Finlease Limited Vs Registrar of Companies Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3)		ZZ	DONE SUCCESSFULLY	21/03/2020
262	710102081952020	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED	Company Application	Application under any other provisions	CP/25(ND)2020	Pratishtha	DONE SUCCESSFULLY	
263	0710102/08554/2020	CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED Vs GOLF VIEW HOMES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sandeep phogat 9873687595	DONE SUCCESSFULLY	
264	0710102/08714/2020	ARUN ANAND Vs. HARIKRISHAN	Interlocutory Application(IBC)	APPLICATION UNDER PROVISION IBC	(IB/55(ND)2018	Rohit Naagpal	DONE SUCCESSFULLY	
265	071000080072020	Hem Singh Bharana Vs. Trinity Cleantech Private Limited	CAVEAT				DONE SUCCESSFULLY	17/08/2020
266	071000080602020	Sushen Gupta VS ACTIA INDIA PRIVATE LIMITED	CAVEAT				DONE SUCCESSFULLY	19/08/2020
267	0710102080792020	1. Unilazer Alternative Ventures 2. Easy Policy Insurance Web Aggregators Pvt. Ltd.	CAVEAT				DONE SUCCESSFULLY	20/08/2020
268	710000085722020	Green Channel publications (India) Pvt Ltd					DONE SUCCESSFULLY	09/05/2020
269	710000084682020						DONE SUCCESSFULLY	09/02/2020
270	0710102/08777/2020	SHOBHIT ESTATES PRIVATE LIMITED Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (1)		RANJAN KUMAR JHA	DONE SUCCESSFULLY	09/12/2020
271	710102080052020	Amit Anil Goenka Vs. M/s. Earthcon Infracon Private Ltd.	Company Petition IB	Rule 11 of NCLT, 2016	IB-1601/ND/2019	Ankur kashyap	DONE SUCCESSFULLY	refile
272	710102079782020	Mohan Aggarwal Vs. JAI PRAKASH GUPTA	Review Application	Rule 11 of NCLT, 2016	C.P. (IB/1565(PB)2018	RAJENDRA GUPTA	DONE SUCCESSFULLY	refile
273	0710102/08695/2020	SVAS ARC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		RANJAN KUMAR JHA	DONE SUCCESSFULLY	09/09/2020
274	0710102/08636/2020	M/S INTER CONTINENTAL INDUSTRIES Vs M/S SHOREWALA GLOBAL	Interlocutory Application(IBC)	Sec 60(5)	IB/862/ND/2019	Gautam Singh	DONE SUCCESSFULLY	
275	0710102/08665/2020	V.N. PROPERTIES PRIVATE LIMITED	Company Application	Sec. 230-232 - Second Motion	CAA/15/PB/2019	Sanjeev Choudhry	DONE SUCCESSFULLY	09/09/2020
276	0710102/08692/2020	DEVENDRA KUMAR SHARMA Vs JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/1006/ND/2019	Anil Kumar	DONE SUCCESSFULLY	09/09/2020
277	0710102/08761/2020	Vasilis CityScapes Pvt. Ltd Vs SONI INFRA TECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/2239/ND/2019	Aseem Talwar	DONE SUCCESSFULLY	09/11/2020
278	710102080972020	TGS Water Private Limited Vs. Registrar Of Companies Rajaraman	Contempt Petition	Application under any other provisions	appeal-372/2019	JEEVESH MEHTA	DONE SUCCESSFULLY	
279	710102036232020	Balachandran Vs. Delhi Baroda Road Carriers Private Limited	Company Petition IB	Application under any other provisions- IBC	COMPANY PETITION (IB) NO. 1665/(PB)/2018	Shweta Dubey	DONE SUCCESSFULLY	
280	0710102/07728/2020	Oswal exports pvt ltd Vs roc	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		aaryan sharma	DONE SUCCESSFULLY	08/07/2020
281	0710102/08767/2020	R.S. Ajit Singh and Company (Automotives) Pvt. Ltd. Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB/1499(PB)2019	na	DONE SUCCESSFULLY	12/09/2020
282	0710102/01885/2020	RAJEEV LOCHAN Vs. UMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	Company Application	Sec. 12A	(IB/2166(ND)2019	981803467	DONE SUCCESSFULLY	11.09.2020
283	0710102/08854/2020	Olympia Electronics Private Limited Vs J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Interlocutory Application(IBC)	SECTION -9	C.P. (IB/310(ND)2019	NIRAJ YADAV	DONE SUCCESSFULLY	15-09-2020
284	0710102/06531/2020	Proprietor Of Seemro Cargo Movers Vs TRIUMPH REALITY PVT LTD	Company Petition IB (IBC)	IBC Section 59		Soma Samantari	DONE SUCCESSFULLY	
285	0710102/08720/2020	Rapipay Fintech Holding Private Limited Vs FARHEEN ARSHAD Vs. M/S OVERSEAS PRIVATE LIMITED	Company Application	Application under any other provisions	Appeal/187(ND)2020	Depaish Tangoriya	DONE SUCCESSFULLY	refile
286	0710102/08837/2020	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited	Company Petition IB (IBC)	IBC Under Sec 9		upasana chandrashekaran	DONE SUCCESSFULLY	14/09/2020
287	0710102/08364/2020	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		KARAN MALHOTRA	DONE SUCCESSFULLY	31/08/2020
288	0710102/08884/2020	Mr. Ravindra Loonkar Vs. Kotak Mahindra Bank Limited	Intervention Petition (IBC)	Sec 60(5)		SANJEEV KATARIA	DONE SUCCESSFULLY	16/09/2020
289	0710102061192020/1	MR. NIKHIL RAI AND ANOTHER v/s M/S VCARE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)202		DONE SUCCESSFULLY	
290	0710102061192020/3	MCCORMICK SUPPORT SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)202		DONE SUCCESSFULLY	
291	0710102139162019/9	Farheen Arshad Vs M/S Overseas Private	Intervention Petition (IBC)	Sec. 241(1),Sec. 242(4),Application under any other provisions	CA(A) MERGER AND AMALGAMATION(Manoj Kumar Malik	DONE SUCCESSFULLY	16/09/2020
292	0710102173432019/7	SREI EQUIPMENT FINANCE LIMITED Vs WIANXX IMPEX PRIVATE LIMITED	Company Application	Sec. 230-232, Sec 234			DONE SUCCESSFULLY	
293	0710102/08884/2020	SSMP INDUSTRIES LIMITED Vs. SSMP INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	16/09/2020
294	0710102/08914/2020	Vijay Oberoi Vs IL&FS FINANCIAL SERVICES LTD Vs MR. AMIT MITTAL	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB/495(ND)2017	H P BHARDWAJ	DONE SUCCESSFULLY	17-09-2020
295	0710102/08917/2020	Sunil Parmanand Kewalramani Vs REG. Medilux Laboratories Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB/159/ND/2019	Vijay Oberoi	DONE SUCCESSFULLY	16/09/2020
296	0710102/08622/2020		Company Petition IB (IBC)	Section 95(1)		asa legal	DONE SUCCESSFULLY	
297	0710102/08814/2020		Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		purti marwaha gupta	DONE SUCCESSFULLY	
298								

299	0710102/06277/2020	Cowgill Holloway Support (India) Pvt Ltd. Vs	Company Petition (Companies Act)	Sec. 59		ASHISH SINGH LIQUIDATOR	DONE SUCCESSFULLY	
300	0710102/08944/2020 Fresh	A.V. COMPUTERS PRIVATE LIMITED Vs	Company Petition (Companies Act)	Rule 11 of NCLT		ISWAR MOHAPATRA	DONE SUCCESSFULLY	17/09/2020
301	710102088932020	Nandita Sharma		CAVEAT			DONE SUCCESSFULLY	16/09/2020
302	710102088912020	Nandita Sharma		CAVEAT			DONE SUCCESSFULLY	16/09/2020
303	71010208892020	Nandita Sharma		CAVEAT			DONE SUCCESSFULLY	16/09/2020
304	710102088872020	Nandita Sharma		CAVEAT			DONE SUCCESSFULLY	16/09/2020
305	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES	COMPANY PETITION IB (IBC)/1683(ND)2018				DONE SUCCESSFULLY	09/04/2020
306	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES	COMPANY PETITION IB (IBC)/1683(ND)2018				DONE SUCCESSFULLY	09/10/2020
307	0710102085472020/1	SUNIL KUMAR JAIN Vs. SANDEEP SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/3774(ND)2020				DONE SUCCESSFULLY	09/12/2020
308	0710102/08969/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/ 20	Prabhu	DONE SUCCESSFULLY	17/09/2020
309	0710102/08968/2020	SMS PARYAVARAN LIMITED Vs ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1935/PB/2019	Sajeve Bhushan Deora	DONE SUCCESSFULLY	17/09/2020
310	0710102/08971/2020	MUKESH KUMAR GROVER Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/2375/ ND/ 2019	PARTH BHATTACHARYA	DONE SUCCESSFULLY	17/09/2020
311	0710102/08902/2020	Patents Talgo S.L Vs Skylark Warehousing Solutions P. LTd		IBC Under Sec 9		amit kapur	DONE SUCCESSFULLY	
312	0710102/08906/2020	Loyal Scaffolding Pvt. Ltd. Vs M/s C.K Infrastructures Ltd.	Restoration Application (Companies Act)	Rule16(d),NCLT Rules,2016	IB-1389-2019	Amarjit Singh	DONE SUCCESSFULLY	
313	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs DIGITAL ENTERPRISE	COMPANY PETITION (COMPANIES ACT)/11111(PB)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government			DONE SUCCESSFULLY	25/06/2020
314	0710102009632020/1	SHASHI BHUSHAN PRASAD vs PUMA REALTORS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/684(ND)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	16/09/2020
315	071020000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			DONE SUCCESSFULLY	16/09/2020
316	0710102068432020/2	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)2020	Sec 66(1)			DONE SUCCESSFULLY	17/09/2020
317	0710102002052020/4	WORKPACE PVT LTD Vs M/S IREO FIVERIVER PVT LTD	COMPANY APPLICATION(IBC)/253(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	18/09/2020
318	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs VISION PLUS SECURITY CONTROL PVT LTD.	COMPANY PETITION IB (IBC)/128(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	18/09/2020
319	0710102023082020/8	EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL (COMPANIES ACT)/206(ND)2020	Sec 252 (1)			DONE SUCCESSFULLY	18/09/2020
320	0710102068392020/4	HEMANT KHANDELWAL Vs NIHO CONSTRUCTION	COMPANY PETITION (COMPANIES ACT)/89(ND)2020	Sec. 241(1)			DONE SUCCESSFULLY	18/09/2020
321	0710102071362020/3	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/279(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	18/09/2020
322	0710102075402020/1	GURNEET SINGH SETHI Vs COMMITTEE OF CREDITORS OF K.D.K ENTERPRISES PVT LTD THROUGH INDIAN	INTERLOCUTORY APPLICATION (I.B.C)/3092(PB)2020	Sec 60(5)			DONE SUCCESSFULLY	18/09/2020
323	0710102077152020/4	MS. MANDIRA KOIRALA vs SON/ MANDHIRA PRIJVA TE LIMITED	COMPANY PETITION (COMPANIES ACT)/104(PB)2020	Sec. 241(1)			DONE SUCCESSFULLY	18/09/2020
324	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs ANIL BHALLA	COMPANY PETITION IB (IBC)/207(ND)2020	IBC under Sec 7			DONE SUCCESSFULLY	18/09/2020
325	0710120012082018/39	SHINOJ KOSHY Vs M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	18/09/2020
326	071020000062017/12	IMPEX SERVICES INDIA PRIVATE LIMITED Vs SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			DONE SUCCESSFULLY	18/09/2020
327	0710102064972020/1	THIRD EYE HARKHABAR PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL (COMPANIES ACT)/277(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	18/09/2020
328	0710102/09032/2020	RADIUS INFRATEL PVT. LTD. Vs UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/59(PB)2018	ADITYA DEWAN	DONE SUCCESSFULLY	19/09/2020
329	0710102/09010/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/706(PB)2018		DONE SUCCESSFULLY	19/09/2020
330	0710102/08999/2020	padia timber company pvt ltd Vs bank of	Interlocutory Application (I.B.C)	Sec 60(5)	IB)/559(PB)2017	PANKAJ BHAGAT	DONE SUCCESSFULLY	18/09/2020
331	0710102/09001/2020	Nitin gupta Vs SK Bhatt	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/742(ND)2018	KARAN GANDHI	DONE SUCCESSFULLY	18/09/2020
332	0710102/08997/2020	padia timber company pvt ltd Vs bank of Income Tax Officer	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/559(PB)2017	Pankaj Bhagat	DONE SUCCESSFULLY	18/09/2020
333	0710102/09036/2020	Ward 16(1) Vs M B JEWELLERS PRIVATE	Company Application (Companies Act)	Sec 252 (1) - By Government Body	CA/928/252/ND/2019	Lakshmi Gurung	DONE SUCCESSFULLY	20/09/2020
334	0710102/09002/2020	NAMITA CHOUDHURY Vs ALCHEMIST INFRA REALTY LIMITED	Company Appeal (Companies Act)	Section 420		NIL	DONE SUCCESSFULLY	18/09/2020

335	0710102/02775/2020	BRISK COMMUNICATIONS Vs LEMON ELECTRONICS LIMITED	Company Petition IB (IBC)	IBC under Sec 7		rajb 7 associates	DONE SUCCESSFULLY	02/03/2020
336	0710102/02887/2020	ICICI Bank Limited Vs Avantha Holdings Limited	Company Petition IB (IBC)	IBC under Sec 7		sng & partners	DONE SUCCESSFULLY	04/03/2020
337	0710102/02908/2020	SANJAY SINGHAL PROP. UNIQUE CONCEPTS Vs Amrapali Leisure Valley Private	Company Petition IB (IBC)	IBC Under Sec 9		prashant bhusan	DONE SUCCESSFULLY	05/03/2020
338	0710102/03014/2020	Burlington Finance Limited Vs Vipul Limited	Company Petition IB (IBC)	IBC under Sec 7		shailender kishore singh	DONE SUCCESSFULLY	07/03/2020
339	0710102/03237/2020	Sprit Infrapower & Multiventures Pvt. Ltd. Vs ICICI Bank UK PLC	Company Petition IB (IBC)	Sec 30		singh & singh law firm LLP	DONE SUCCESSFULLY	13/03/2020
340	0710102/03265/2020	turtle books pvt ltd Vs aditya birla finance ltd	Company Petition IB (IBC)	Application under any other provisions- IBC		siddharth tandon	DONE SUCCESSFULLY	13/03/2020
341	0710102/08982/2020	ONESOURCE INDIA PRIVATE LIMITED Vs	Company Petition IB (IBC)	IBC Section 59		girish singhania	DONE SUCCESSFULLY	18/09/2020
342	0710102006892019/5	PLUG ENERGIA PRIVATE LIMITED VS DOLPHIN INVESTMENT MANAGEMENT PVT LTD VS ANANT SOURCING MANAGEMENT PVT.		Sec 252 (3)			DONE SUCCESSFULLY	16/09/2020
343	0710102007012019/9	PRECISE LABORATORIES PRIVATE LIMITED VS ET TU		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	27/07/2020
344	0710102014892020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232, Sec 234			DONE SUCCESSFULLY	19/03/2020
345	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	07/10/2020
346	0710102022452020/2	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	07/10/2020
347	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED VS GILLIS LOCKWOOD HELLER		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	19/08/2020
348	0710102026152020/4	HIND POCKET BOOKS PRIVATE LIMITED		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	07/10/2020
349	0710102032242018/4	CLARITY VINIMAY PVT LTD		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	27/08/2020
350	0710102032242018/5	CLARITY VINIMAY PVT LTD		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	28/08/2020
351	0710200418032018/1	M/S ONYXE INFRASTRUCTURE PVT LTD Vs. REGISTRAR OF COMPANIES		252			DONE SUCCESSFULLY	18/06/2020
352	0710200411492017/7	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC-7			DONE SUCCESSFULLY	30/05/2020
353	0710200410172018/22	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC-7			DONE SUCCESSFULLY	12/06/2020
354	0710102432872018/2	SUVIDHA PARKLIFT LIMITED Vs. REGISTRAR OF COMPANIES		SUB SECTION 230			DONE SUCCESSFULLY	15/06/2020
355	0710102166382019/2	AADHUNIK INFRA PROJECVS PVT LDT Vs. AADHUNIK INFRA PROJECVS PVT LDT		IBC Under Sec 10			DONE SUCCESSFULLY	13/06/2020
356	0710102165942019/6	GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		SECOND MOTION 230-232			DONE SUCCESSFULLY	27/06/2020
357	0710102159082019/7	GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		252			DONE SUCCESSFULLY	02/03/2020
358	0710102154412019/2	GLOBAL CABS SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		252(3)			DONE SUCCESSFULLY	11/03/2020
359	0710102149292019/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FPL LOGISTICS PRIVATE LIMITED		IBC-7			DONE SUCCESSFULLY	20/03/2020
360	0710102149292019/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FPL LOGISTICS PRIVATE LIMITED		IBC-7			DONE SUCCESSFULLY	20/03/2020
361	0710102022452020/5	BREAKING WAVE SOFTWARE PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	19/08/2020
362	0710102/09046/2020	Aman deep Saxena Vs tusiliani construction and developers pvt ltd	Company Petition IB (IBC)	IBC under Sec 7		centrik ligalistic llp 9811421253	DONE SUCCESSFULLY	18/09/2020
363	0710102/08145/2020	Transit Geo System Integrators Private Limited Vs Stahl Tecniks Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		AADITYA A PANDE	DONE SUCCESSFULLY	21/08/2020
364	0710102/07642/2020	Sondhi Travels Vs Naveen Tours Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		RAKESH WADHWA	DONE SUCCESSFULLY	05/08/2020
365	0710102/08206/2020	Seasky Pvt Ltd Vs KLB Komaki Pvt Ltd	Company Petition IB (IBC)	IBC Under Sec 9		ROHIT BANSAL	DONE SUCCESSFULLY	23/07/2020
366	0710102/03022/2020	DR. B.M ABROL AND DR. SUNITA ABROL Vs UNIVERSAL BUILDWELL PVT. LTD.	Company Petition IB (IBC)	Sec 60(5)		prerna arora 9910800018	DONE SUCCESSFULLY	03/07/2020
367	0710102/08488/2020	JNC Greenwoods Social Welfare Society Vs District Magistrate Ghaziabad	Company Petition IB (IBC)	Rule 87 A of the Companies (Transfer of Pending Proceedings) Rules, 2016		Rahul Kumar, Advocate, C-136, Basement, Defence Colony,	DONE SUCCESSFULLY	09/02/2020
368	0710102/08934/2020	Tusharr Vs Mawkin	Company Petition IB (IBC)	Regulation 10(1) & (2), Liquidation process Regulation, 2016		padora low company 9999195702	DONE SUCCESSFULLY	17/09/2020
369	0710102/08730/2020	Cachar Paper Project Workers, Union Vs M/S HINDUSTAN PAPPER CORPORATION LTD	Intervention Petition (IBC)	Sec 60(5)		Siddharth Seem 9999019270;	DONE SUCCESSFULLY	09/10/2020

370	710000090422020	M/s Saya Cementation Limited VS M/s Alisha Infratech Private Limited	CAVEAT					DONE SUCCESSFULLY	
371	710102028442020	SATPAL CHAWLA Vs. MCF FINLEASE PRIVATE LIMITED	Company Petition	Sec 241 (2)	C.P.-26/2019	Ritesh Singh		DONE SUCCESSFULLY	
372	710102029752020	sdsd Vs. ddfd	Company Appeal	Sec. 140(5)				DONE SUCCESSFULLY	
373	710102031762020	VIPIN MALIK v/s C. M. Y. K. PRINTECH LIMITED	Company Petition	Cavet Application		AKANKSHA KAUL		DONE SUCCESSFULLY	
374	710102032722020	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. Registrar of Companies	Company Petition	Sec 252 (3)		Sheetal		DONE SUCCESSFULLY	
375	710102033552020	DPS Management Consultants Pvt Ltd Vs. ROC Gov of India	Company Petition	Application under any other provisions		vanadana sharma		DONE SUCCESSFULLY	
376	710102033712020	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND	Company Appeal	Sec 252 (1) - By Government Body		SAMAKSH GOYAL		DONE SUCCESSFULLY	
377	710102033902020	UJJAWAL GARMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (1) - By Government Body		SANJEEV CHOUDHARY		DONE SUCCESSFULLY	
378	710102034542020	ASHUTOSH STEEL PRIVATE LIMITED Vs. ROYAL PRESSING PRIVATE LIMITED	Company Petition	Application under any other provisions		SHANKARI MISHRA		DONE SUCCESSFULLY	
379	710102034162020	UJJAWAL GARMENTS PRIVATE LIMITED	Company Petition	Sec 252 (3)		SANJEEV CHOUDHARY		DONE SUCCESSFULLY	
380	0710102106902019/13	UCO BANK Vs. SASI POWER PVT. LTD.	COMPANY PETITION IB (IBC)/1790(ND)2019	IBC under Sec 7				DONE SUCCESSFULLY	22/09/2020
381	0710102084902020/1	APPLAUSE PACKAGING PVT. LTD. Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/470(ND)2020	Rule 11 of NCLT				DONE SUCCESSFULLY	23/09/2020
382	0710102086002020/4	UNION BANK OF INDIA Vs. SARVESHWAR CREATIONS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3642(ND)2020	Sec 60(5)				DONE SUCCESSFULLY	23/09/2020
383	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma		DONE SUCCESSFULLY	20/09/2020
384	0710102/09106/2020	Sanyog Healthcare Limited Vs	Company Petition (Companies Act)	Sec. 131(1)		SP Singh Chawla		DONE SUCCESSFULLY	22/09/2020
385	0710102/08958/2020	Pravin R Navandar- IRP (Interim Resolution Professional) Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC				DONE SUCCESSFULLY	27/02/2020
386	0710102/09158/2020	Religare Finvest Limited Vs Parsvnath Developers Limited	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/959(ND)2020	Prashant Tripathi		DONE SUCCESSFULLY	23/09/2020
387	0710102/09176/2020	Assistant Commissioner(State Tax-GST) Vs Gain Chand Narang	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (I.B.) No. of 20	SE PRABHU		DONE SUCCESSFULLY	23/09/2020
388	0710102/09198/2020	ANUPAM GUPTA Vs Overseas Courier Service India Pvt Ltd	Company Application(Companies Act)	Sec. 213	CP/434(ND)2018	AMIT PRABHAT DESHPANDE		DONE SUCCESSFULLY	24/09/2020
389	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions				DONE SUCCESSFULLY	21/09/2020
390	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092(I)2020	Sec 60(5)				DONE SUCCESSFULLY	22/09/2020
391	0710102093642019/23	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Sec. 241(1)				DONE SUCCESSFULLY	24/09/2020
392	0710102067942020/3	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	Sec 60(5)				DONE SUCCESSFULLY	25/09/2020
393	0710102074452020/2	M/S SANDHYA HYDRO POWER PROJECTS BALARGHA PVT. LTD. Vs. M/S ASIAN HOTELS NORTH LTD.	COMPANY PETITION IB (IBC)/885(ND)2020	IBC Under Sec 9,Rule 11 of NCLT, 2016				DONE SUCCESSFULLY	25/09/2020
394	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD	COMPANY PETITION (COMPANIES ACT)/94(PB)2019	Sec. 213,Sec. 241(1),Sec. 242(4)				DONE SUCCESSFULLY	25/09/2020
395	0710102123382019/2	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019	Sec 252 (3)				DONE SUCCESSFULLY	25/09/2020
396	0710200702692018/34	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD	COMPANY PETITION IB (IBC)/418(ND)2018	IBC Under Sec 9				DONE SUCCESSFULLY	25/09/2020
397	0710102009622020/2	INDIA FACTORING & FINANCE SOLUTIONS PVT LTD. Vs. ALTECH INFRASTRUCTURE PRIVATE LTD.	COMPANY APPLICATION(IBC)/665(ND)2020	Rule 11 of NCLT, 2016				DONE SUCCESSFULLY	23/09/2020
398	0710102066772020/2	KASHI VISWANATHAN SIVARAMAN Vs. G.S. BUILDWELL PVT. LTD. & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2723(ND)2020	Sec 60(5)				DONE SUCCESSFULLY	24/09/2020
399	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	COMPANY PETITION (COMPANIES ACT)/69(ND)2019	Application under any other provisions				DONE SUCCESSFULLY	24/09/2020
400	0710102085162020/1	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4093(I)2020	Application under any other provisions- IBC				DONE SUCCESSFULLY	24/09/2020
401	0710102067232020/1	MAHESH BANSAL Vs. JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020	Sec 12(2)				DONE SUCCESSFULLY	25/09/2020
402	0710102075132020/2	MANAGER LLP & ANR. AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)2020	Sec 60(5)				DONE SUCCESSFULLY	25/09/2020
403	0710102082882020/1	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020		Sec. 12A				DONE SUCCESSFULLY	25/09/2020

404	0710102083942019/7	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	25/09/2020
405	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	25/09/2020
406	0710102090782020/1	MR. HARISH TANEJA Vs. LAKSHMI VILAS BANK THROUGH MR. VINAY KUMAR	INTERLOCUTORY APPLICATION (I.B.C)/4092(J)2020	Sec 60(5)			DONE SUCCESSFULLY	25/09/2020
407	0710102407642018/5	PEC LTD Vs. M/S S L CONSUMER PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/840(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	25/09/2020
408	0710102/09269/2020	DHARM DEVELOPERS AND ASSOCIATES PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		Rahul Jogi	DONE SUCCESSFULLY	
409	710102089962020	GOPAL CHAND PADIA Vs. GOPAL CHAND PADIA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/559(PB)2017	PANKAJ BHAGAT	DONE SUCCESSFULLY	
410	710102091012020	Mohan Lal Jain Vs. Vivek Shukla	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/1373(ND)2019	Inder Paul Singh Oberoi	DONE SUCCESSFULLY	
411	0710102/09123/2020	MOHAN LAL JAIN Vs. MOHAN LAL JAIN	Interlocutory Application(IBC)	Sec 60(5)			DONE SUCCESSFULLY	
412	71000092402020	Bank of Baroda VS RAJ LAXMI REALTORS					DONE SUCCESSFULLY	
413	0710102080192020/2	PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	
414	0710102082812020/2	AMIT GEONKA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)2020	Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	
415	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.	COMPANY PETITION IB (IBC)/1141(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	
416	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			DONE SUCCESSFULLY	
417	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF	INTERLOCUTORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			DONE SUCCESSFULLY	
418	0710102149722019/6	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF	INTERLOCUTORY APPLICATION (IBC)/85(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			DONE SUCCESSFULLY	
419	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/100(ND)2020	Sec. 73(4)			DONE SUCCESSFULLY	
420	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	
421	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	
422	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			DONE SUCCESSFULLY	
423	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	Sec. 241(1),Sec. 242(4),Application under any other provisions			DONE SUCCESSFULLY	
424	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			DONE SUCCESSFULLY	
425	0710120005022018/5	POOJA BAHRY vsBINAY SARAWGI	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	
426	0710102063852020/1	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3758(J)2020				DONE SUCCESSFULLY	
427	0710102160992019/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED	COMPANY PETITION IB (IBC)/3(ND)2020				DONE SUCCESSFULLY	
428	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018				DONE SUCCESSFULLY	
429	0710102421442018/5	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				DONE SUCCESSFULLY	
430	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				DONE SUCCESSFULLY	
431	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE	COMPANY PETITION (COMPANIES ACT)/144(ND)2016				DONE SUCCESSFULLY	
432	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)2020				DONE SUCCESSFULLY	
433	0710102/07311/2020	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1270(ND)2019		DONE SUCCESSFULLY	29/09/2020
434	0710102/08170/2020	RELIANCE HOME FINANCE LTD. Vs. VEKAS GARG	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/281(PB)2019	Akhil Sachar	DONE SUCCESSFULLY	
435	710102093152020	Kashyap Sikdar & Co ANYA PROMOTERS PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma	DONE SUCCESSFULLY	
436	710102093222020	ANYA PROMOTERS PRIVATE LIMITED	Company Application	Rule 11 of NCLT	C.A.(CAA)/23(PB)2 020	SUMIT KUMAR	DONE SUCCESSFULLY	

437	0710102/08485/2020	INDIABULLS HOUSING FINANCE LTD Vs PRIME COMMERCIAL PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	DONE SUCCESSFULLY	09/02/2020
438	0710102/08445/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	DONE SUCCESSFULLY	09/01/2020
439	0710102/08462/2020	Indiabulls Housing Finance Ltd. Vs Ambience Private Limited	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	DONE SUCCESSFULLY	09/02/2020
440	0710102/08489/2020	INDIABULLS HOUSING FINANCE LTD Vs RAJ SINGH GEHLOT	Company Petition IB (IBC)	Section 95(1)		j. sagar associates	DONE SUCCESSFULLY	09/02/2020
441	0710102/08467/2020	INDIABULLS HOUSING FINANCE LTD Vs R.S.G. HOUSING & FINANCE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	DONE SUCCESSFULLY	09/02/2020
442	0710102/08474/2020	INDIABULLS HOUSING FINANCE LTD Vs AMBIENCE PROJECTS AND INFRASTRUCTURE PVT LTD	Company Petition IB (IBC)	IBC under Sec 7		j. sagar associates	DONE SUCCESSFULLY	09/02/2020
443	0710102/02818/2020	Faye and Dean International Private Limited Vs Registrar of Companies of NCT of Delhi	Company Appeal(Companies Act)	Sec 252 (1)		NIRAJ BOBBY PAONAM	DONE SUCCESSFULLY	03/03/2020
444	0710102/09120/2020	Nogle Technologies Private Limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Sonika Shharma	DONE SUCCESSFULLY	20/09/2020
445	0710102/09371/2020	Chirag Shah Liquidator of Hotline CPT Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/33(ND)2019		DONE SUCCESSFULLY	30/09/2020
446	0710102/09354/2020	Hem singh Bharana Vs SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/1140/PB/2018	Apoorv Agarwal	DONE SUCCESSFULLY	29/09/2020
447	0710102/09339/2020	CS Satyadevi Alamuri Vs Ajukumar Baskaran	Interlocutory Application (I.B.C)	19(2)	CP/IB/1721/PB/2019	Bhavana Duhoon	DONE SUCCESSFULLY	29/09/2020
448	0710102/09364/2020	Oriental Bank of Commerce Vs M/s Piyush Colonisers Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. No. IB-449(PBII)2019	Umesh garg	DONE SUCCESSFULLY	30/09/2020
449	0710102035742020/2	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	
450	0710102068592020/7	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)			DONE SUCCESSFULLY	
451	0710102073612020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2993(PB)2020	Sec 60(5)			DONE SUCCESSFULLY	
452	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			DONE SUCCESSFULLY	
453	0710102077862020/3	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC under Sec 7			DONE SUCCESSFULLY	
454	0710102078792020/2	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			DONE SUCCESSFULLY	
455	0710102019142020/3	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD	COMPANY PETITION IB (IBC)/519(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	
456	0710102035742020/3	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	
457	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			DONE SUCCESSFULLY	
458	0710102080082020/1	AAAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	
459	0710102062862020/2	NAV RATNA ELECTONICS PVT. LTD. Vs. REGISTRAR OF COMPANIES FOR DELHI	COMPANY APPEAL(COMPANIES ACT)/264(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	
460	0710102157202019/2	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	COMPANY PETITION IB (IBC)/3478(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	
461	0710200014262017/9	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			DONE SUCCESSFULLY	
462	0710102/08521/2020	YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions	Appeal/388(ND)2019	SANJIV KUMAR JHA	DONE SUCCESSFULLY	
463	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/2(ND)2020	IBC under Sec 7			DONE SUCCESSFULLY	02.09.2020
464	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			DONE SUCCESSFULLY	02.09.2020
465	0710102082802020/2	DEEPAK GUPTA RP Vs. HDFC BANK LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3520(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	02.09.2020
466	0710200412652017/9	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			DONE SUCCESSFULLY	02.09.2020
467	0710102035742020/4	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED	COMPANY PETITION IB (IBC)/822(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	02.09.2020
468	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			DONE SUCCESSFULLY	02.09.2020
469	0710102016602020/3	SUDHANSHU GUPTA Vs. ASHFAQ ALAM	COMPANY APPLICATION (IBC)/1093(2)2020	19(2)			DONE SUCCESSFULLY	02.09.2020

470	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)			DONE SUCCESSFULLY	02.09.2020
471	0710102011792019/5	LEGAL AVENUES Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019	Sec. 230-232, Sec 234			DONE SUCCESSFULLY	08/01/2020
472	0710102089232020/1	MR. PRADEEP LAKHANI Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	INTERLOCUTORY APPLICATION (I.B.C)/3943(ND)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	10/01/2020
473	0710102035252020/1	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE	COMPANY PETITION IB (IBC)/821(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	10/02/2020
474	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH	COMPANY APPLICATION(IBC)/200(PB)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	10/02/2020
475	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS	COMPANY APPLICATION(IBC)/202(PB)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	10/02/2020
476	0710102066962020/4	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020	Sec 43(1) r/w Sec 44 (1)			DONE SUCCESSFULLY	10/03/2020
477	0710102067222020/1	JACHANA ESTATE PRIVATE LIMITED Vs. MASS METALS PVT. LTD.	COMPANY APPLICATION(COMPANIES ACT)/333(PB)2020	Rule 11 of NCLT			DONE SUCCESSFULLY	10/03/2020
478	0710102070492020/2	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT.	INTERLOCUTORY APPLICATION (I.B.C)/2763(ND)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	10/03/2020
479	0710102/09427/2020	GYANESHWAR SAHAI Vs.	Interlocutory Application(IBC)	APPLICATION ANY OTHER PROVISION IBC	C.P. (IB)/597(ND)2018	GAYNESHVER	DONE SUCCESSFULLY	01/01/2020
480	0710102/09389/2020	M. M. Ceramics & Ferro Alloys Vs DCM Limited	Company Petition IB (IBC)	IBC Under Sec 9		Dr. sumant bhardwaj	DONE SUCCESSFULLY	30/09/2020
481	0710102/09444/2020	VIVEK RAHEJA Vs.	interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/2924(ND)2019	VIVEK RAHEJA	DONE SUCCESSFULLY	10/03/2020
482	0710102/09450/2020	APAVARGA TRADING COMPANY Vs. M/S DEV LANDCON PVT.	interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/1238(ND)2019	VINAY KUMAR JAIRATH	DONE SUCCESSFULLY	10/03/2020
483	0710102/09425/2020	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED	Company Application	Rule 11 of NCLT	CP/98(ND)2020	aaryan sharma	DONE SUCCESSFULLY	
484	0710102/09446/2020	N RATHORE BUILDCON PRIVATE LIMITED Vs THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act) CP(AA) Merger and Amalgamation(Companies Act)	Sec 252 (1) - By Government Body		Gursat Singh Vachher	DONE SUCCESSFULLY	10/03/2020
485	0710102/02660/2020	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs		Sec. 230-232 - Second Motion	CA/CAA/117/ND/2019	Anuradha Dutt CHANDRA SHEKHER	DONE SUCCESSFULLY	28/02/2020
486	710102063812020	MANOHAR LAL VIJ AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/179(ND)2019		DONE SUCCESSFULLY	online
487	0710102/09340/2020	VIKAS KUMAR GARG Vs. MAHESH TANEJA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1397(PB)2019	PULKIT RASWANT	DONE SUCCESSFULLY	online payment
488	0710102/08345/2020	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	Interlocutory Application(IBC)	Sec 60(5)		RAKESH KUMAR	DONE SUCCESSFULLY	online payment
489	0710102005032019/27	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	
490	0710102005032019/28	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	COMPANY PETITION IB (IBC)/613(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	
491	0710102006262020/2	MR. ANIL GARG & OTHERS Vs. M/S AADHAR STUMBH TOWNSHIP PRIVATE LIMITED & OTHERS	COMPANY PETITION (COMPANIES ACT)/23(PB)2020	Sec. 241(1)			DONE SUCCESSFULLY	
492	0710102065212020/3	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)2020	Sec 60(5)			DONE SUCCESSFULLY	
493	0710102079582019/3	V.K. REALTECH LIMITED Vs. MORPHEUS	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			DONE SUCCESSFULLY	
494	0710102080642020/1	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD	INTERLOCUTORY APPLICATION (I.B.C)/3413(PB)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	
495	0710102061222020/2	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)			DONE SUCCESSFULLY	
496	0710102066122020/5	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	
497	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020	Rule 11 of NCLT, 2016,Section 74			DONE SUCCESSFULLY	
498	0710102076762020/1	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)			DONE SUCCESSFULLY	
499	0710102082462020/1	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478/2020	Sec 60(5)			DONE SUCCESSFULLY	06/10/2020
500	0710102091382020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068/2020	Sec 60(5)			DONE SUCCESSFULLY	06/10/2020
501	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141/2020	Sec 60(5)			DONE SUCCESSFULLY	06/10/2020

502	0710102417442018/7	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED	COMPANY PETITION (COMPANIES ACT)/302(ND)2018	Application under any other provisions				DONE SUCCESSFULLY	06/10/2020
503	0710102421442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S AVAIL FINANCIAL SERVICES	COMPANY PETITION (COMPANIES ACT)/135(ND)2018	Application under any other provisions				DONE SUCCESSFULLY	06/10/2020
504	0710200431502018/9	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018	IBC under Sec 7				DONE SUCCESSFULLY	15/09/2020
505	0710100409592017/26	ALCHEMIST ASSET RECONSTRUCTION CO PRIVATE LIMITED Vs. NIIL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/560(PB)2017	IBC under Sec 7				DONE SUCCESSFULLY	06/10/2020
506	0710102034702020/1	ZOOM COMMUNICATIONS LIMITED Vs. PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2245(ND)2020	Application under any other provisions- IBC				DONE SUCCESSFULLY	06/10/2020
507	0710102061222020/4	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 59,Sec. 241(1),Sec. 242(4)				DONE SUCCESSFULLY	06/10/2020
508	0710102070542020/1	NISHA MALPANI Vs. FLORENCE RESIDENTS WELFARE SOCIETY	INTERLOCUTORY APPLICATION (I.B.C)/2795(PB)2020	Sec 60(5)				DONE SUCCESSFULLY	06/10/2020
509	0710102/09520/2020	Capri Global Capital Limited Vs ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar		DONE SUCCESSFULLY	10/06/2020
510	0710102/09521/2020	Capri Global Capital Limited Vs Harish Taneja RP of ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	(IB)/694(PB)2018	Sanjiv Dagar		DONE SUCCESSFULLY	10/06/2020
511	0710102/09505/2020	M/s Reliance India Realty Opportunities LLP Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (3)	Appeal/323(ND)2020	AMIT AGARWAL		DONE SUCCESSFULLY	10/05/2020
512	710000094692020	Investment Holdings LLC VS Future Corporate Resources Pvt. Ltd.,Akar Estate Pvt. Ltd.,Vivek Biyani,Future Retail Limited ,Future Coupons Limited,Kishore Biyani,Ashni Kishore Biyani,Anil Biyani,Lakshminarayan Biyani,Rakesh Biyani,Sunil Biyani,Vijay RAHUL JAIN Vs. REGISTRAR OF COMPANIES	Company Application	Rule 11 of NCLT	Appeal/1196(ND)2018			DONE SUCCESSFULLY	10/04/2020
513	0710102/08952/2020	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	Interlocutory Application(IBC)	Sec 60(5)				DONE SUCCESSFULLY	
514	0710102/09145/2020	LIC HOUSING FINANCE LIMITED Vs. M/S PIYUSH COLONISERS	INTERLOCUTORY APPLICATION (I.B.C)/3168(PB)2020	Sec 60(5)				DONE SUCCESSFULLY	06/10/2020
515	0710102076762020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4141(j)2020	Sec 60(5)				DONE SUCCESSFULLY	06/10/2020
516	0710102091462020/1	M/S PADIA TIMBER COMPANY PVT. LTD. Vs. BANK OF BARODA	INTERLOCUTORY APPLICATION (I.B.C)/4068(j)2020	Sec 60(5)				DONE SUCCESSFULLY	06/10/2020
517	0710102091382020/1	DEVENDRA SINGH & ORS. Vs M/S KV DEVELOPERS PRIVATE LIMITED		IBC under Sec 7		Somya Singh		DONE SUCCESSFULLY	
518	0710102/02670/2020	AXYRNO CAPITAL SERVICES PRIVATE LIMITED Vs RATTANINDIA POWER LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1464(PB)2018	Vikram Hegde		DONE SUCCESSFULLY	
519	0710102/09499/2020	aadhaar group limited Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		deepthi grover khanna		DONE SUCCESSFULLY	02/09/2020
520	0710102/08475/2020	Madhu bhaskar Vs BHARAT BHASKAR	Company Petition (Companies Act)	Sec 425		aaryan sharma		DONE SUCCESSFULLY	24/09/2020
521	0710102/09182/2020	Krishan Kumar Mahajan Vs Ambassador Travels (Delhi) Private Limited	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		YOGESH KUMAR JAGIA		DONE SUCCESSFULLY	25/09/2020
522	0710102/09229/2020	JAGAT PAL PALIWAL AND ANR Vs JASSUM PROP CON PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. NO. (IB)-1756/(PB)/2018			DONE SUCCESSFULLY	10/07/2020
523	0710102/09567/2020	FRANCO SYSTEMS PRIVATE LIMITED Vs SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	Company Application(Companies Act)	Sec 252 (3) - By Government Body	NIL	Amit Kumar		DONE SUCCESSFULLY	10/07/2020
524	0710102/09555/2020	SANJEEV SHARMA Vs. PUMA REALTORS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3478(j)2020	Sec 60(5)				DONE SUCCESSFULLY	10/05/2020
525	0710102082462020/1	ZOOM COMMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/616(ND)2020	IBC Under Sec 9				DONE SUCCESSFULLY	10/06/2020
526	0710102024782020/4	PAWAN BUILDWELL PRIVATE LIMITED Vs. BAJAJ FINANCE	INTERLOCUTORY APPLICATION (I.B.C)/2496(ND)2020	Sec 60(5)				DONE SUCCESSFULLY	10/06/2020
527	0710102066972020/3	AAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES ACT)/296(ND)2020	Sec 252 (3)				DONE SUCCESSFULLY	10/06/2020
528	0710102080082020/2								

529	0710102090192020/1	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005(1)2020	Sec 60(5)				DONE SUCCESSFULLY	10/06/2020
530	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005(1)2020	Sec 60(5)				DONE SUCCESSFULLY	10/06/2020
531	0710200432722018/16	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9				DONE SUCCESSFULLY	10/06/2020
532	0710200432722018/17	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.	COMPANY PETITION IB (IBC)/408(ND)2018	IBC Under Sec 9				DONE SUCCESSFULLY	10/06/2020
533	0710102000472020/1	RELIANCE COMMERCIAL FINANCE LTD Vs. M/S ALISA INFRA TECH PVT. LTD.	COMPANY APPLICATION(IBC)/192(1)2020	22(3)(b)				DONE SUCCESSFULLY	10/07/2020
534	0710102065972020/1	ANIL MAHINDROO AND ANR. Vs. EARTH ICONIC INFRASTRUCTURE PVT	INTERLOCUTORY APPLICATION (I.B.C)/2422(1)2020	Sec 60(5)				DONE SUCCESSFULLY	10/07/2020
535	0710102078032020/13	ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)				DONE SUCCESSFULLY	10/07/2020
536	0710102085142020/1	SUMAN MERCANTILE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/316(ND)2020	Sec 252 (3)				DONE SUCCESSFULLY	10/07/2020
537	0710102086452019/16	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7				DONE SUCCESSFULLY	10/07/2020
538	0710102086452019/17	DRIP CAPITAL INC. Vs. MK OVERSEAS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1206(ND)2019	IBC under Sec 7				DONE SUCCESSFULLY	10/07/2020
539	0710102090402020/1	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE	INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020	19(2)				DONE SUCCESSFULLY	10/07/2020
540	0710102090402020/2	BRAHM DATT VERMA Vs. SUPREME BATTERIES PRIVATE	INTERLOCUTORY APPLICATION (I.B.C)/4025(ND)2020	19(2)				DONE SUCCESSFULLY	10/07/2020
541	0710200117292019/5	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/266(ND)2019	IBC under Sec 7				DONE SUCCESSFULLY	10/07/2020
542	0710120012082018/45	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD	COMPANY PETITION IB (IBC)/1248(PB)2018	IBC under Sec 7				DONE SUCCESSFULLY	08/10/2020
543	710000096052020	Shailendra Aggarwal VS Mr Debashis Nanda						DONE SUCCESSFULLY	10/08/2020
544	710000096042020	Pradeep Arora VS Mr Debashis Nanda						DONE SUCCESSFULLY	10/07/2020
545	710000096032020	Piya Puri VS Mr Debashis Nanda						DONE SUCCESSFULLY	10/07/2020
546	710000095922020	Satyadeep Bishnoi VS Mr Debashis Nanda						DONE SUCCESSFULLY	10/07/2020
547	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion				DONE SUCCESSFULLY	18/09/2020
548	0710102017952020/4	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS		Sec. 230-232 - Second Motion				DONE SUCCESSFULLY	18/09/2020
549	0710102/09610/2020	RANJIT KAUR & ORS. Vs KIM INFRASTRUCTURE AND DEVELOPERS LIMITED SURESH KUMAR	Company Application(Companies Act)	Rule 11 of NCLT, 2016	Not found		JASPAL SINGH PANNU	DONE SUCCESSFULLY	10/08/2020
550	0710102073352020/1	BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2422(1)2020	Application under any other provisions- IBC				DONE SUCCESSFULLY	08/10/2020
551	0710102090192020/2	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005(1)2020	Sec 60(5)				DONE SUCCESSFULLY	08/10/2020
552	0710120007562018/10	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	IBC Under Sec 9				DONE SUCCESSFULLY	08/10/2020
553	0710102/03024/2020	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (1)			RANJEET KUMAR VERMA	DONE SUCCESSFULLY	07/03/2020
554	0710102093792020/1	RAVINDER SINGH KATHURIA Vs. M/S INTELICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4207(1)2020	Application under any other provisions- IBC				DONE SUCCESSFULLY	08/10/2020
555	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9				DONE SUCCESSFULLY	08/10/2020
556	0710102/09495/2020	.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Company Application	Application under any other provisions			Mohit	DONE SUCCESSFULLY	
557	0710102/09588/2020	SANDEEP KUMAR BHATT Vs JAGRITI PLASTICS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/742/ND/2018		Sandeep Kr Bhatt	DONE SUCCESSFULLY	10/07/2020
558	0710102/09581/2020	Kanti Mohan Ruastagi Vs SP TOWNPLANNER	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1081/ND/2016		Kanti Mohan Ruastagi	DONE SUCCESSFULLY	10/07/2020
559	0710102/09607/2020	PRIVATE LIMITED Vs VRP BUILDTECH PRIVATE LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/2765(ND)2019		Rohan Gupta	DONE SUCCESSFULLY	10/08/2020
560	0710102091032019/11	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7				DONE SUCCESSFULLY	08/10/2020
561	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2371(ND)2019	IBC Under Sec 9				DONE SUCCESSFULLY	08/10/2020
562	0710102412382017/4	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9				DONE SUCCESSFULLY	08/10/2020
563	0710102/02636/2020	Maulana Textiles Private Limited Vs	Company Petition (Companies Act)	Sec 252 (3)			NIL	DONE SUCCESSFULLY	OFFLINE PAYMENT DD NOT SUBMIT
564	0710102/07299/2020	SURAJKIRAN SOLAR TECHNOLOGIES P. Ltd Vs ROC Registrar of Companies New Delhi	Company Petition (Companies Act)	Sec. 441			Shashwat Bajpai	DONE SUCCESSFULLY	OFFLINE PAYMENT

565	0710102/09125/2020	UMESH GARG Vs. LIC HOUSING FINANCE LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/449(PB)2019	VIERAT K ANAND	DONE SUCCESSFULLY	10/01/2020
566	0710102027772020/3	NIDHI REKHAN Vs. M/S SAMYAK PROJECTS PRIVATE LIMITED	COMPANY PETITION IBC (IBC)/784(ND)2020	IBC under Sec 7			DONE SUCCESSFULLY	10/08/2020
567	0710102068082020/2	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE	COMPANY PETITION IBC (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	10/08/2020
568	0710102126192019/8	INGRAM MICRO INDIA PRIVATE LIMITED. Vs. K.D.K ENTERPRISES PRIVATE LIMITED	COMPANY PETITION IBC (IBC)/2371(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	10/08/2020
569	0710102006922019/10	SEEEMA BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/233(ND)2019	Sec 252 (3)			DONE SUCCESSFULLY	10/09/2020
570	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IBC (IBC)/514(ND)2020	Section 95(1)			DONE SUCCESSFULLY	10/09/2020
571	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IBC (IBC)/514(ND)2020	Section 95(1)			DONE SUCCESSFULLY	10/09/2020
572	0710102063742020/2	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/272(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	10/09/2020
573	0710102068722020/5	RITU RASTOGI Vs. VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT.	INTERLOCUTORY APPLICATION (I.B.C)/2626(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	10/09/2020
574	0710102084222020/2	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA	COMPANY PETITION IBC (IBC)/2218(ND)2019	Section 95(1)			DONE SUCCESSFULLY	10/09/2020
575	0710102118802019/9	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IBC (IBC)/236(ND)2020	IBC Under Sec 7			DONE SUCCESSFULLY	10/09/2020
576	0710102169962019/7	Teleopti India Pvt. Ltd. Vs Registrar of Companies	Company Petition IBC (IBC)	IBC Section 59		RAKESH KUMAR	DONE SUCCESSFULLY	10/08/2020
577	0710102/09637/2020	VIKAS TODKAR Vs HBN FOODS LIMITED	Intervention Petition (IBC)	Sec 60(5)			DONE SUCCESSFULLY	25/09/2020
578	0710102/09639/2020	SANJAY GARG Vs Pankaj Mohan Gupta	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		priyaranjan dubey ADV. NIKSHUBHA SETHI	DONE SUCCESSFULLY	09/09/2020
579	0710102/08689/2020	HYDERABAD RING ROAD PROJECTS PRIVATE LIMITED Vs. SHAILESH VERMA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1140(ND)2018	APOORV AGARWAL	DONE SUCCESSFULLY	11-10-2020
580	0710102/09703/2020	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/109(PB)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	15/06/2020
581	0710102000042020/1	YOGESH GUPTA Vs. ESTATE OFFICER	INTERLOCUTORY APPLICATION (I.B.C)/4005(1)2020	Sec 60(5)			DONE SUCCESSFULLY	19/09/2020
582	710102090192020	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IBC (IBC)/37(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	10/05/2020
583	0710102415722018/35	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IBC (IBC)/37(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	10/08/2020
584	0710102415722018/36	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	COMPANY APPLICATION(IBC)/392(PB)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	10/09/2020
585	0710102004522020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020	Sec 60(5)			DONE SUCCESSFULLY	10/09/2020
586	0710102028842020/1	MANOHAR LAL VIJ Vs. UNION BANK OF INDIA (ERSTWHILE CORPORATION BANK)	INTERLOCUTORY APPLICATION (I.B.C)/3790(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	10/09/2020
587	0710102087182020/2	ALANKIT ASSOCIATES PRIVATE LIMITED Vs. SEED SUSTAINABILITY SERVICES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/60(ND)2020	Sub-section (I) of section 230			DONE SUCCESSFULLY	10/10/2020
588	0710102061652020/2	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	CONTEMPT PETITION (COMPANIES ACT)/3(ND)2020	Sec 425			DONE SUCCESSFULLY	10/10/2020
589	0710102080402020/2	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3711(1)2020	19(2)			DONE SUCCESSFULLY	10/10/2020
590	0710102084642020/1	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			DONE SUCCESSFULLY	10/10/2020
591	0710102090312020/3	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			DONE SUCCESSFULLY	10/10/2020
592	0710102090312020/4	BRAHM DATT VERMA Vs. FUSIBLE METALS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4357(1)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	10/10/2020
593	0710102096412020/1	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IBC (IBC)/2413(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	10/10/2020
594	0710102128042019/12	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/1035(ND)2019	Sec 252 (1)			DONE SUCCESSFULLY	10/10/2020
595	0710102161222019/5	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED	COMPANY PETITION IBC (IBC)/1125(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	10/11/2020
596	0710102076312019/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120(1)2020	Sec. 59			DONE SUCCESSFULLY	10/11/2020
597	0710102086102020/1	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IBC (IBC)/204(ND)2019	IBC under Sec 7			DONE SUCCESSFULLY	10/12/2020
598	0710102005502019/6							

599	0710102008252019/9	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7				DONE SUCCESSFULLY	10/12/2020
600	0710102010992019/11	ARUN KUMAR SINHA Vs. THREE C HOMES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/432(ND)2019	IBC under Sec 7				DONE SUCCESSFULLY	10/12/2020
601	0710102019332020/3	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA	COMPANY PETITION IB (IBC)/514(ND)2020	Section 95(1)				DONE SUCCESSFULLY	10/12/2020
602	0710102031232018/2	MJI TECH PVT. LTD. Vs. REGISTRAR OF COMPANIES	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/181(PB)2018	Application under any other provisions				DONE SUCCESSFULLY	10/12/2020
603	0710102068602020/1	DEEPIKA BHUGRA PRASAD Vs. KAPIL GUPTA & ANR.	INTERLOCUTORY APPLICATION (I.B.C)/3754(ND)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)				DONE SUCCESSFULLY	10/12/2020
604	0710102075362020/2	SPYSR SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/306(ND)2020	Sec 252 (3)				DONE SUCCESSFULLY	10/12/2020
605	0710102075952020/3	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)				DONE SUCCESSFULLY	10/12/2020
606	0710102076972020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)2020	Sec. 45 (1)				DONE SUCCESSFULLY	10/12/2020
607	0710102090312020/5	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)				DONE SUCCESSFULLY	10/12/2020
608	0710102098902019/19	VIJAY AGGARWAL Vs. SUSHIL AGGARWAL & COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/112(ND)2019	Sec. 241(1)				DONE SUCCESSFULLY	10/12/2020
609	0710102155722019/4	M/S SHRIJI DIAMONDS Vs. M/S BADRI SARRAF (P) LTD.	COMPANY PETITION IB (IBC)/3398(ND)2019	IBC Under Sec 9				DONE SUCCESSFULLY	10/12/2020
610	0710102/03140/2020	JPL INFRATECH PRIVATE LIMITED Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1)		pankaj agarwal		DONE SUCCESSFULLY	03/11/2020
611	0710102/02962/2020	Narendra Kumar Arora Vs Waseem Ahmed	Company Petition (Companies Act)	Sec. 241(1)		Prashant Katara		DONE SUCCESSFULLY	03/05/2020
612	0710102/02846/2020	FIRSTCLASS INTERNATIONAL PRIVATE LIMITED AND ORS Vs REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Gursat Singh Vachher		DONE SUCCESSFULLY	03/03/2020
613	0710102/03183/2020	ASAY FOODS AND BEVERAGES LLP Vs SUPER MILK PRODUCTS PVT. LTD.	Company Petition (Companies Act)	Sec. 213		AASTHA SAXENA		DONE SUCCESSFULLY	03/12/2020
614	0710102/09509/2020	William Flint Vs IPROF Learning Solutions India Pvt. Ltd.	Company Petition (Companies Act)	Sec. 58(3)		DESAI AND DIWANJI		DONE SUCCESSFULLY	10/05/2020
615	0710102/09767/2020	Brahm Datt Verma Vs Four Coins Global India Private Limited	Interlocutory Application(IBC)	19(2)	C.P. (IB)/741(ND)2019	9811443244		DONE SUCCESSFULLY	13/10/2020
616	0710102081322020/1	RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3419(ND)2020	Sec 12(2)				DONE SUCCESSFULLY	13/10/2020
617	0710102087802020/1	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/876(ND)2020	IBC Under Sec 9				DONE SUCCESSFULLY	13/10/2020
618	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	COMPANY APPLICATION(COMPANIES ACT)/380(ND)2019	Rule 11 of NCLT				DONE SUCCESSFULLY	09/12/2020
619	0710102157702019/8	MR. SURESH KUMAR GOYAL Vs. FLYWHEEL LOGISTICS SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/644(ND)2019	Sec 60(5)				DONE SUCCESSFULLY	13/10/2020
620	0710102406262018/11	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7				DONE SUCCESSFULLY	13/10/2020
621	0710102406262018/13	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	COMPANY PETITION IB (IBC)/661(PB)2018	IBC under Sec 7				DONE SUCCESSFULLY	13/10/2020
622	0710200418112018/11	EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7				DONE SUCCESSFULLY	13/10/2020
623	710000096902020	Anand Engineering Limited VS Prasad & Company (Projects Works) Limited	Caveat					DONE SUCCESSFULLY	10/10/2020
624	0710102/09830/2020	MUKESH AGGARWAL Vs sanjay choudhary	Company Application(Companies Act)	Application under any other provisions- IBC	CP/41ND/2015	SUSHANT KUMAR		DONE SUCCESSFULLY	14/10/2020
625	0710102/09829/2020	ABHIPRA STEELTECH PVT LTD Vs SAFE TOWERS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		pankaj yadav		DONE SUCCESSFULLY	14/10/2020
626	0710102/09515/2020	AMAZING INDIA T.V PRIVATE LIMITED Vs M/S Amazing India TV Pvt. Ltd.	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Rajiv Malik		DONE SUCCESSFULLY	10/05/2020
627	0710102/09734/2020	The Verandas Apartment Owners Association Vs M/S Salvia Construction Shiv	Company Appeal (IBC)	Rule 11 of NCLT, 2016		SONAL ANAND		DONE SUCCESSFULLY	10/12/2020
628	71010208872020	KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI &	Company Appeal	v Rule 11 of NCLT Sec 252 (3)				DONE SUCCESSFULLY	online pay
629	0710102/09864/2020	Moods Hospitality Private Limited Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/189/PB/2018	Akhil goel		DONE SUCCESSFULLY	15/10/2020
630	0710102/09854/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/378(PB)2017	Nil		DONE SUCCESSFULLY	15/10/2020
631	0710102/09873/2020	Big Vacations Private Limited Vs Registrar of Companies	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		AVTAAR SINGH		DONE SUCCESSFULLY	15/10/2020
632	0710102080902020/2	ZSL PRIVATE LIMITED Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/3400(PB)2020	Rule 11 of NCLT, 2016				DONE SUCCESSFULLY	10/09/2020
633	0710102035732020/1	YOGESH NAYAK Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/2199(ND)2020	Sec 60(2)				DONE SUCCESSFULLY	13/10/2020

634	0710102169962019/8	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/236(ND)2020	IBC under Sec 7				DONE SUCCESSFULLY	13/10/2020
635	0710102410822018/16	BANK OF BARODA Vs. BRY'S INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/892(PB)2018	IBC under Sec 7				DONE SUCCESSFULLY	13/10/2020
636	0710102424522018/27	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/936(PB)2018	IBC under Sec 7				DONE SUCCESSFULLY	13/10/2020
637	0710120004512018/18	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions				DONE SUCCESSFULLY	13/10/2020
638	0710102073632019/27	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9				DONE SUCCESSFULLY	14/10/2020
639	0710102086152020/1	NUTRIONEX MANUFACTURERS LIMITED Vs. STATE BANK OF INDIA AND	INTERLOCUTORY APPLICATION (I.B.C)/4041(ND)2020	Sec 60(5)				DONE SUCCESSFULLY	14/10/2020
640	0710102168932019/1	AKHIL GOEL Vs. DISH TV INDIA LIMITED	INTERLOCUTORY APPLICATION (IBC)/2875(PB)2019	Application under any other provisions- IBC				DONE SUCCESSFULLY	14/10/2020
641	0710120001492018/11	Vs. MACRO COMMERCE PRIVATE ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9				DONE SUCCESSFULLY	14/10/2020
642	071010206301/2020	Company Petition IB (IBC)		IBC Section 59				DONE SUCCESSFULLY	05/06/2020
643	071010209950/2020	Rajesh Kumar Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1411/ND/2019	Rajesh Kumar Gupta	Small font-9	DONE SUCCESSFULLY	16/Oct/20
644	071010209914/2020	VISHAL SETHI Vs COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/1108(ND)2019	Shashwat Parihar	No Index/No Pagination/no true copy sign/Pg-9 to 12 not clear,CASE TYPE WRONG		
645	071010209880/2020	ANIL KOHLI Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/144/PB/2017	ABHISHEK Anand	Blur page-104		15/Oct/20
646	071010209882/2020	Harvinder Kumar Jatana Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/904/PB/2018	KOMAL ABROL	Memo of party/supporting		15/Oct/20
647	071010209902/2020	Niii Infrastructure pvt. ltd. Vs Alchemist assets	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	CP/IB/560/PB/2018	Anurag Bhatt	Blur page-12 & wrong scan/Proof of service		15/Oct/20
648	071010202686/2020	ICICI BANK LTD. Vs. AVANTHA HOLDING LIMITED	Company Petition IB	IBC under Sec 7	NA	SNG PARTNER	DONE SUCCESSFULLY		19/Oct/20
649	071010209264/2020	RATANAPRAVA INDUSTRIES PRIVATE LIMITED Vs. 4TH FLOOR IFCI TOWER 61 NEHRU PLACE	Company Appeal	Sec 252 (1)	NA	Achal Gupta	DONE SUCCESSFULLY		19/Oct/20
650	071010208103/2020	SHEFALI SINGH Vs. UNITECH LIMITED	Company Petition	Sec. 73(4)				DONE SUCCESSFULLY	19/Oct/20
651	071010209960/2020	UCO BANK Vs SHREE SHYAM PULP AND BOARD MILLS LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/386/PB/2018	Rohit sehgal	DONE SUCCESSFULLY		17/Oct/20
652	071010209952/2020	VIKRAM BAJAJ Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/323/ND/2019	ABHISHEK Anand	DONE SUCCESSFULLY		17/Oct/20
653	071010209969/2020	DENA BANK Vs RATHI SUPER STEEL LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/1446/PB/2018		DONE SUCCESSFULLY		17/Oct/20
654	071010209949/2020	GYANESHWAR SAHAI Vs. GYANESHWAR	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/597(ND)2018	Gyaneshwar Sahai	DONE SUCCESSFULLY		17/Oct/2020
655	071010209985/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/132/PB/2017	NIPUN GAUTAM	DONE SUCCESSFULLY		19/Oct/20
656	071010209989/2020	Sanjay Gupta Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	CP/IB/597/PB/2017	NIPUN GAUTAM	DONE SUCCESSFULLY		19/Oct/20
657	071010209986/2020	Ranjan Khanna Vs	Interlocutory Application (I.B.C)	Sec 60(5)	CP/IB/2354/ND/2019	Pushkar Taimni	DONE SUCCESSFULLY		19/Oct/20
658	0710102094212019/9	ALCHEMIST ASSET RECONSTRUCTION COMPANY LTD. Vs. MANOJ GARG	COMPANY APPLICATION(IBC)/1161(PB)2019	Sec 60(5)				DONE SUCCESSFULLY	22/09/2020
659	0710102075842020/1	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	Sec 252 (1)				DONE SUCCESSFULLY	14/10/2020
660	0710102000722018/10	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/361(PB)2018	Application under any other provisions				DONE SUCCESSFULLY	15/10/2020
661	0710102003762019/11	GREEN EDGE BUILDTECH LLP Vs. AADHAAR SHRI INFRA TECH PRIVATE	COMPANY PETITION IB (IBC)/179(ND)2019	IBC Under Sec 9				DONE SUCCESSFULLY	15/10/2020
662	0710102007762020/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/564(PB)2020	Application under any other provisions- IBC				DONE SUCCESSFULLY	15/10/2020
663	0710102015782020/2	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PVT LTD	COMPANY APPLICATION(IBC)/1117(PB)2020	Sec 60(5)				DONE SUCCESSFULLY	15/10/2020
664	0710102061132020/2	KAILASH NATH BHANDARI Vs. ALCOBEX METALS	COMPANY PETITION IB (IBC)/874(PB)2020	IBC under Sec 7				DONE SUCCESSFULLY	15/10/2020
665	0710102066122020/6	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020	Sec 60(5)				DONE SUCCESSFULLY	15/10/2020
666	0710102068082020/3	SUNDRM CONSULTANTS PVT LTD Vs. THREE C PROPERTIES PRIVATE	COMPANY PETITION IB (IBC)/849(PB)2020	IBC under Sec 7,Rule 11 of NCLT, 2016				DONE SUCCESSFULLY	15/10/2020
667	0710102081932020/1	ALCATEL-LUCENT INDIA LIMITED Vs. REGISTRAR OF	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/7(ND)2020	Sec. 230-232, Sec 234				DONE SUCCESSFULLY	15/10/2020
668	0710102090162020/1	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. M/S SHIVKALA DEVELOPERS PVT.	INTERLOCUTORY APPLICATION (I.B.C)/4038(ND)2020	Sec 60(5)				DONE SUCCESSFULLY	15/10/2020

669	0710102094632020/1	RANJAN CHAKRABORTI Vs. AJAY KUMAR BISHNOI	INTERLOCUTORY APPLICATION (I.B.C)/4280/2020	Sec 60(5)			DONE SUCCESSFULLY	15/10/2020
670	0710102096132020/1	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	15/10/2020
671	0710120007932018/2	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	15/10/2020
672	0710120008412018/12	M/S. PANIPAT TEXO FABRS PVT. LTD. Vs. M/S. EXCLUSIVE OVERSEAS PVT. LTD.	COMPANY PETITION IB (IBC)/1106(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
673	071020000062017/14	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions			DONE SUCCESSFULLY	15/10/2020
674	0710200409692018/4	M/S. INOX LEISURE LTD. Vs. M/S. A TO Z BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/643(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
675	0710200411282018/14	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
676	0710200411282018/15	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
677	0710200411282018/16	M/S. J.M. KAPOOR & CO Vs. M/S. NOVEX PVT. LTD.	COMPANY PETITION IB (IBC)/623(ND)2018	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
678	0710200411862017/7	M/S NOBLE COOPERATIVE BANK LTD. Vs. M/S SHIVKALA DEVELOPERS PVT.	COMPANY PETITION IB (IBC)/525(ND)2017	IBC under Sec 7			DONE SUCCESSFULLY	15/10/2020
679	0710200412652017/12	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
680	0710200412802017/8	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9			DONE SUCCESSFULLY	15/10/2020
681	0710200423482018/31	M/S RANJIT DAS Vs. MSX MALL PVT. LTD.	COMPANY PETITION IB (IBC)/334(ND)2018	IBC under Sec 7			DONE SUCCESSFULLY	15/10/2020
682	0710102006922019/11	SEEMA BUILDTech PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/233(ND)2019	Sec 252 (3)			DONE SUCCESSFULLY	16/10/2020
683	0710102015722020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PVT. RAJASTHAN STATE	COMPANY APPLICATION(COMPANIES ACT)/153(I)2020	Application under any other provisions			DONE SUCCESSFULLY	16/10/2020
684	0710102073342020/1	INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975(I)2020	Sec 52 (5)			DONE SUCCESSFULLY	16/10/2020
685	0710102073632019/31	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	16/10/2020
686	0710102082802019/6	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/1108(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	16/10/2020
687	0710102082872020/1	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED	COMPANY PETITION IB (IBC)/965(PB)2020	IBC under Sec 7			DONE SUCCESSFULLY	16/10/2020
688	0710120007932018/3	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	16/10/2020
689	0710102/09963/2020	Girish Kumar Sahni Vs R.S. Ajit Singh & Co. (Automotives) Pvt. Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/1499(PB)2019	Girish Kumar Sahni IRP	DONE SUCCESSFULLY	17/Oct/2020
690	0710102/10015/2020	Seema Buildtech Private Limited Vs REGISTRAR OF COMPANIES NEW DELHI	Company Application(Companies Act)	Sec 252 (3) - By Government Body		Prashant Gupta	DONE SUCCESSFULLY	20/Oct/20
691	710000098402020	VIKAS BISHNOI VS ASHOK KUMAR GUPTA	Caveat				DONE SUCCESSFULLY	
692	710000096452020	Nexgen Fluoropolymers Pvt. Ltd VS Sanjeev Jain	Caveat				DONE SUCCESSFULLY	
693	0710102/09719/2020	STANFORD PARK INFRA TECH PRIVATE LIMITED Vs Registrar Of Companies Delhi	Company Petition (Companies Act)	Sec 252 (3)		Nitin Grover	DONE SUCCESSFULLY	10/12/2020
694	0710102/07487/2020	Preeti W/o Sunil Arora Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	DONE SUCCESSFULLY	29/07/2020
695	0710102/07488/2020	Santosh Kumari W/o Ram Lal Khurana Vs UNITECH. Ltd	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	DONE SUCCESSFULLY	29/07/2020
696	0710102/08302/2020	Zlato Business Solutions P ltd Vs Registrar of Companies	Company Petition (Companies Act)	Sec 252 (1)		NIL	DONE SUCCESSFULLY	28/08/2020
697	0710102/06591/2020	RANGBARSHI PROJECTS PVT LTD Vs RKACA & Associates	Company Petition IB (IBC)	IBC under Sec 7		PSL ADVOCATES AND SOLICITORS	DONE SUCCESSFULLY	24/06/2020
698	0710102/10014/2020	LLP Vs TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Karan Valecha	DONE SUCCESSFULLY	20/10/2020
699	0710102/06354/2020	PANASONIC AVC NETWORKS INDIA COMPANY LIMITED Vs	Company Petition (Companies Act)	Sub-Section (1) of Section 66.		KARAN MALHOTRA	DONE SUCCESSFULLY	06/08/2020
700	0710102/09951/2020	REKHA SHARMA Vs. IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/364(ND)2019		DONE SUCCESSFULLY	offline pay
701	0710102128042019/13	REKHA SHARMA Vs. IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	24/09/2020
702	0710102087092020/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	28/09/2020
703	0710200418112018/15	EDELWEISS ASSET RECONSTRUCTION CO LTD Vs. MARGRA INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/866(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	16/10/2020

704	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/36(ND)2020	Sec. 230-232 - Second Motion				DONE SUCCESSFULLY	19/10/2020
705	0710102069102020/1	ZICO ENVIRONMENTAL SOLUTIONS PVT. LTD Vs. SHIKHA SINGHAL	COMPANY APPLICATION(COMPANIES ACT)/379(ND)2020	Rule 32				DONE SUCCESSFULLY	20/10/2020
706	0710102077352019/15	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	COMPANY PETITION IB (IBC)/984(ND)2019	IBC Under Sec 9				DONE SUCCESSFULLY	20/10/2020
707	0710102090942020/2	MANSUJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions- IBC				DONE SUCCESSFULLY	20/10/2020
708	0710102085072020/1	RAJNATH SINGH Vs. VIVEK RAHEJA	INTERLOCUTORY APPLICATION (I.B.C)/4097(ND)2020	#NAME?				DONE SUCCESSFULLY	21/10/2020
709	0710102088532020/1	ABHISHEK ANAND Vs.	INTERLOCUTORY APPLICATION (I.B.C)/3904(PB)2020	Application under any other provisions- IBC				DONE SUCCESSFULLY	21/10/2020
710	0710102093662020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC				DONE SUCCESSFULLY	21/10/2020
711	0710102113592019/9	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9				DONE SUCCESSFULLY	21/10/2020
712	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions				DONE SUCCESSFULLY	20/10/2020
713	0710102012202020/4	ELECTRONICTENDERCOM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020	Sec. 230-232 - Second Motion				DONE SUCCESSFULLY	21/10/2020
714	0710102034682018/12	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/206(ND)2019	IBC under Sec 7				DONE SUCCESSFULLY	21/10/2020
715	0710102093662020/2	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC				DONE SUCCESSFULLY	21/10/2020
716	0710102/10010/2020	BETA INFRTech P LTD Vs DEPUTY	Interlocutory Application (I.B.C)	Sec 60(5)	cp/117(PB)2019	TSN RAJA		DONE SUCCESSFULLY	20/Oct/20
717	0710102/10047/2020	HCK INFRA TECH PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI 7 HARYANA	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/126(ND)2020	ANAND VARMA		DONE SUCCESSFULLY	20/Oct/2020
718	0710102/10051/2020	KIRAN MALHOTRA Vs M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	21/10/2020	Prashant Jain		DONE SUCCESSFULLY	21/Oct/2020
719	0710102/10042/2020	Debashis Nanda Vs PARTHA SARATHY SARKAR Vs Innovari Technologies Private Limited	Interlocutory Application (I.B.C)	Sec 30	C.P. (IB)/923(ND)2019	Debashis Nanda		DONE SUCCESSFULLY	20/Oct/2020
720	0710102/10059/2020	PARTHA SARATHY SARKAR Vs Innovari Technologies Private Limited	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		PARTHA SARATHY SARKAR		DONE SUCCESSFULLY	13/Oct/2020
721	0710102/06629/2020	Anil Tayal Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2380(ND)2019	Anil Tayal		DONE SUCCESSFULLY	19/June/2020
722	0710102/09464/2020	Nilesh Sharma Vs MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	Company Application(IBC)	Application under any other provisions- IBC		Nilesh Sharma		DONE SUCCESSFULLY	10/Mar/2020
723	0710102/10019/2020	SP TOWNPLANNER PRIVATE LIMITED Vs. VRP BUILDTECH PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/547(PB)2018	NA		DONE SUCCESSFULLY	
724	0710102/09584/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2765(ND)2019	PRIYOJEET CHATTERJEE		DONE SUCCESSFULLY	
725	710102/09216/2020	ASANSOL DURGAPUR DEVELOPMENT AUTHORITY Vs. ICICI B VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1935(PB)2019	MADHURIMA DAS		DONE SUCCESSFULLY	online pay
726	0710102/10007/2020	SHASHANK TANDON	Company Application	Rule 11 of NCLT	CP/60(ND)2020	SHASHANK TANDON		DONE SUCCESSFULLY	online pay
727	0710102/10093/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/01(ND)2018	Aditi Sharma		DONE SUCCESSFULLY	22/10/2020
728	0710102/10094/2020	kashyap sikdar & co Vs	Company Application(Companies Act)	Rule 11 of NCLT	CP/84(ND)2018	Aditi Sharma		DONE SUCCESSFULLY	22/10/2020
729	0710102/10022/2020	Ms. Deepika Bhugra Prasad Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	IB-1372/ND/2018	NA		DONE SUCCESSFULLY	20/10/2020
730	0710102/02323/2020	Baru Mal Vinod Kumar Vs Amira Pure Foods Private Limited	Company Application(IBC)	Application under any other provisions- IBC	(IB)/846(ND)2018	Anurag Bhatt		DONE SUCCESSFULLY	20/10/2020
731	0710102/10018/2020	RKACA and Associates LLP Vs TFM Fashion and Entertainment India Pvt. Ltd.	Company Petition IB (IBC)	IBC Under Sec 9		himesh thakur		DONE SUCCESSFULLY	20/10/2020
732	0710102/08929/2020	RAJINDER MEHTA Vs PROSPER CHANNEL LIFE SCIENCE INDIA	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SHARMA		DONE SUCCESSFULLY	17/09/2020
733	0710102/10095/2020	kashyap sikdar & co Vs	Contempt Petition(Companies Act)	Rule 11 of NCLT	CP.No.427/2017	Aditi Sharma		DONE SUCCESSFULLY	22/10/2020
734	0710102/10096/2020	MS. SHWETA SINGH Vs 1. Registrar of Companies NCT of Delhi and Haryana	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		PAWAN SHARMA		DONE SUCCESSFULLY	22/10/2020
735	0710102001362019/24	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD vs JOT IMPEX PVT.		IBC Under Sec 9				DONE SUCCESSFULLY	15/10/2020
736	0710102084802019/11	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRIETOR- VIJAY KUMAR GUPTA vs SAURABH (INDIA) PRIVATE LIMITED		IBC Under Sec 9				DONE SUCCESSFULLY	12/10/2020
737	0710102151742019/1	YOGESH KUMAR GUPTA		Application under any other provisions- IBC				DONE SUCCESSFULLY	14/10/2020

738	0710120007702018/37	STATE BANK OF INDIA vs M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7			DONE SUCCESSFULLY	12/10/2020
739	0710200445342018/3	BAL PRATAP SRIKENT vs INTEGRATED CAPS		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			DONE SUCCESSFULLY	10/10/2020
740	0710102/02656/2020	PAISALO DIGITAL LIMITED Vs CHAHAL PARIVAHAN PRIVATE LIMITED	Company Petition IB (IBC)	Rule 11 of NCLT, 2016		harshal	DONE SUCCESSFULLY	28/02/2020
741	0710102/10131/2020	Five Ess Precision Components Private Limited Vs Hema Automotive Private Limited	Company Petition IB (IBC)	IBC Under Sec 9		JEETENDER GUPTA	DONE SUCCESSFULLY	23/10/2020
742	0710102/10035/2020	BETA INFRTECH P LTD Vs NCLT	Interlocutory Application (I.B.C)	Sec 60(5)	IB-117/PB/2019	TSN RAJA	DONE SUCCESSFULLY	20/10/2020
743	0710102/10087/2020	Assistant Commissioner(ST) Valluvarkottam Assessment Circle Vs Anil Kohli	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/378(PB)2017	NA	DONE SUCCESSFULLY	21/10/2020
744	0710102/10033/2020	YES BANK LIMITED Vs. SURESH KUMAR RADIANCE FLUID	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1731(ND)2019	NEERAJ YADAV	DONE SUCCESSFULLY	online pay
745	0710102021062020/1	HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	22/10/2020
746	0710102071312020/2	R SYSTEMS INTERNATIONAL LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/53(ND)2020	Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	22/10/2020
747	0710102092202020/1	WASAN SHOES LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/571(ND)2020	Rule 11 of NCLT			DONE SUCCESSFULLY	22/10/2020
748	0710102096132020/2	KHEM CHAND GUPTA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4333(ND)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	22/10/2020
749	0710102122702019/6	SHAGUN SHARMA Vs. M/S KARE PARTNERS GROUP INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2253(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	22/10/2020
750	0710200714362018/15	SURINDER MANCHANDA Vs. NOSOLAR INTERNATIONAL	MISCELLANEOUS APPLICATION(COMPANIES ACT)/1213212(ND)2018	Application under any other provisions			DONE SUCCESSFULLY	22/10/2020
751	0710102/10212/2020	Care Security Private Limited Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT		RAKESH WADHWA	DONE SUCCESSFULLY	26/Oct/2020
752	0710102/10089/2020	RAM NIWAS GUPTA Vs Sandeep Kumar Bhatt	Company Application(IBC)	Application under any other provisions- IBC	(IB)/894(ND)2019	ARVIND KUMAR	DONE SUCCESSFULLY	21/10/2020
753	0710102/10098/2020	Vs Ramit Rastogi	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/210(ND)2017	NA	DONE SUCCESSFULLY	22/10/2020
754	0710102/09448/2020	NAVNEET KUMAR GUPTA Vs.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/451(PB)2018	ABHISHEK Anan	DONE SUCCESSFULLY	online pay
755	0710102/09966/2020	HAPTIK INFOTECH PRIVATE LIMITED Vs	Company Application	Rule 154, NCLT 2016	C.P.(CAA)/67(PB)2020	ABHISHEK SETH	DONE SUCCESSFULLY	online pay
756	0710102/09898/2020	ANIL KOHLI Vs	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/378(PB)2017	ABHISHEK Anand	DONE SUCCESSFULLY	online pay
757	710102100412020	JITESH GUPTA Vs. Sunil Kumar	Interlocutory Application(IBC)	Sec 43(1) r/w Sec 44 (1)	C.P. (IB)/1018(ND)2018	NEERAJ SHARMA	DONE SUCCESSFULLY	online
758	710102100272020	G S BEDI Vs. SATYA PRAKASH GUPTA	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/375(PB)2018	RKG LAW ASSOCIATES	DONE SUCCESSFULLY	online
759	710102099302020	Dharmender Kumar Gupta Vs. M/S MSX MALL PVT LTD	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/334(ND)2018	Dhruv Gupta	DONE SUCCESSFULLY	online
760	710102098962020	Forgings Pvt Ltd Vs. Indiabulls Housing Finance Limited	Interlocutory Application(IBC)	Rule16(d),NCLT Rules,2016 IBC	C.P. (IB)/455(PB)2017	Sajeve Bhusan	DONE SUCCESSFULLY	online
761	0710102/10132/2020	Supertech Limited Vs VIJAY STEEL CORPORATION	Interlocutory Application (I.B.C)	Sec 60(5)	(IB)/984(ND)2018	RISHI KAPOOR	DONE SUCCESSFULLY	23/10/2020
762	0710102/10133/2020	sanju kumar Vs Satyam Drugs Private Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	(IB)/1177(ND)2019	NA	DONE SUCCESSFULLY	23/10/2020
763	0710102/09825/2020	Ashmeet Singh Vs MSD Telematics Private Limited	Company Petition (Companies Act)	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application		Suchinto Chatterji	DONE SUCCESSFULLY	23/10/2020
764	0710102/10098/2020	SANDEEP KUMAR BHATT Vs. RAMIT RASTOGI	Application under any other provisions- IBC	Interlocutory Application(IBC)			DONE SUCCESSFULLY	online pay
765	0710102/10189/2020	M/s GSK & Associates LLP Vs Aqualite Industries Pvt. Ltd.	Company Petition (Companies Act)	Rule 11 of NCLT	COMPANY PETITION NO. (IB) 113 of 2020	Anurag Bhatt	DONE SUCCESSFULLY	24/10/2020
766	0710102/09957/2020	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/834(PB)2020	SUMESH DHAWAN	DONE SUCCESSFULLY	online pa
767	7.10102E+14	MEHTA SYNTHETIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/313(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	17/08/2020
768	0710102084352020/3	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS	COMPANY APPLICATION(COMPANIES ACT)/459(ND)2020	Rule 11 of NCLT			DONE SUCCESSFULLY	10/06/2020
769	0710102073342020/1	RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2975(ND)2020	Sec 52 (5)			DONE SUCCESSFULLY	16/10/2020
770	0710102090312020/7	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/119(ND)2020	Sec. 241(1),Sec. 242(4)			DONE SUCCESSFULLY	23/10/2020
771	0710102000452020/1	J V RESTAURANT PRIVATE LIMITED Vs.	COMPANY APPLICATION(IBC)/169(ND)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	26/10/2020
772	0710102134622019/6	TAIPACK LTD Vs. B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			DONE SUCCESSFULLY	26/10/2020
773	0710102033182020/1		COMPANY PETITION IB (IBC)/799(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	27/10/2020

774	0710102073632019/33	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	COMPANY PETITION IB (IBC)/889(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	27/10/2020
775	0710102074092019/6	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS	COMPANY PETITION IB (IBC)/826(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	27/10/2020
776	0710102079582019/4	V.K. REALTECH LIMITED Vs. MORPHEUS	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			DONE SUCCESSFULLY	27/10/2020
777	0710102083432020/3	PANKAJ KHETAN Vs. EMPLOYEE PROVIDENT FUND ORGANISATION MAGANTA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES IMMENSE TECHNOLOGIES PVT	INTERLOCUTORY APPLICATION (I.B.C)/3837(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	27/10/2020
778	0710102084392019/8	SHRI GARUNA MANAGEMENT SERVICE PVT. LTD Vs. AMRITSAR MSW	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/77(PB)2019	Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	27/10/2020
779	0710102087072020/3	INFRA ALLIANCE PRIVATE LIMITED Vs. M/S VIPUL LIMITED	COMPANY PETITION IB (IBC)/940(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	27/10/2020
780	0710102091312020/1	SUNIL MALU SOLE PROPRIETOR M/S MAHESHWARI TRADERS Vs. SUBHASH KUMAR KUNDRA RP FOR M/S	COMPANY PETITION IB (IBC)/994(ND)2020	IBC Section 59			DONE SUCCESSFULLY	27/10/2020
781	0710102098482020/1	MD ZUNAID Vs. DEVIKA BUILDERS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4682(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	27/10/2020
782	0710102099832020/1	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4554(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	27/10/2020
783	0710120007932018/4	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/1082(PB)2018	IBC under Sec 7			DONE SUCCESSFULLY	27/10/2020
784	0710200417362018/31	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			DONE SUCCESSFULLY	27/10/2020
785	0710200417362018/32	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD	COMPANY PETITION IB (IBC)/29(ND)2018	IBC under Sec 7			DONE SUCCESSFULLY	27/10/2020
786	0710102032622020/4	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	28/10/2020
787	0710102032622020/5	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION	COMPANY PETITION IB (IBC)/797(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	28/10/2020
788	0710102064462020/1	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT.	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	28/10/2020
789	0710102082222020/2	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED	COMPANY PETITION IB (IBC)/952(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	28/10/2020
790	0710102/07485/2020	Jyoti W/o Pradeep Khurana Vs UNITECH. JOINT COMMISSIONER OF COMMERCIAL TAX & GST Vs. HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	DONE SUCCESSFULLY	29/07/2020
791	0710102/09084/2020	KAMBOJ ELECTROTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/694(PB)2018	SIDHARTH SHANKAR PADHY	DONE SUCCESSFULLY	online pay
792	0710102065632020/2	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	COMPANY APPEAL(COMPANIES ACT)/341(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	25/10/2020
793	0710102002732020/5	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.	COMPANY PETITION IB (IBC)/300(PB)2020	IBC under Sec 7			DONE SUCCESSFULLY	11/02/2020
794	0710102028322020/4	ZICO ENVIRONMENTAL SOLUTIONS LIMITED Vs. SHIKHA JAIN	COMPANY PETITION (COMPANIES ACT)/79(ND)2020	IBC under Sec 7			DONE SUCCESSFULLY	11/02/2020
795	0710102065542020/3	MAM CHAND GOEL Vs. UTTAR DEVELOPMENT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/81(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)			DONE SUCCESSFULLY	11/02/2020
796	0710102065942020/3	M/S DYNAMIC SECURITY Vs. M/S AJIT AUTOMOTIVE SERVICES PRIVATE	COMPANY PETITION IB (IBC)/1525(ND)2019	Sec. 241(1)			DONE SUCCESSFULLY	11/02/2020
797	0710102097372019/13	MOHIT CHAWLA LIQUIDATOR Vs. MODERN CREDIT PVT LTD Vs. DEE ESS BUHIN PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4485(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	11/02/2020
798	0710102098602020/1	ELECTRONICTENDERCOM (INDIA) PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN	COMPANY PETITION IB (IBC)/1158(ND)2018	Application under any other provisions- IBC			DONE SUCCESSFULLY	11/02/2020
799	0710204001052018/2	JAI PRAKASH SHARMA Vs. INDIA CHOICE PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/33(ND)2020	IBC under Sec 7			DONE SUCCESSFULLY	11/02/2020
800	0710102012202020/5	M/S SUNRISE PALACE Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY APPLICATION(IBC)/922(ND)2020	Sec. 230-232 - Second Motion			DONE SUCCESSFULLY	11/02/2020
801	0710102013772020/1	M/S SONA INTERIORS VS BALLARPUR INDUSTRIES LIMITED THROUGH RP ANUJ	RESTORATION APPLICATION (IBC)/7(ND)2020	Application under any other provisions- IBC			DONE SUCCESSFULLY	11/02/2020
802	0710102013882020/1	TELSHA TOOLS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	11/02/2020
803	710102102562020		COMPANY PETITION (Companies Act)	Application under any other provisions- IBC			DONE SUCCESSFULLY	27/10/2020
804	710102102912020		Sec 252 (3) - By Government Body				DONE SUCCESSFULLY	28/10/2020

805	710102104742020	SPRINT CONSYS PRIVATE LIMITED VS AKONA ENGINEERING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9				DONE SUCCESSFULLY	11/03/2020
806	710102103472020	MEHTA SYNTHETIC PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (3)				DONE SUCCESSFULLY	29/10/2020
807	710102104282020	PRAVEER CONSTRUCTIONS PVT LTD VS UTTAR DEVELOPMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC				DONE SUCCESSFULLY	11/01/2020
808	710102104302020	ROHIT PRASAD VS M/S. S AND N LIFESTYLE INFRAVENTURES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC				DONE SUCCESSFULLY	11/02/2020
809	710102103602020	SYNAPSICA TECHNOLOGIES PVT. LTD. VS GANDHARV GOYAL	Company Application(Companies Act)	Rule 11 of NCLT				DONE SUCCESSFULLY	29/10/2020
810	710102104062020	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Company Application(Companies Act)	Sec 60-62 LLP Act 2008				DONE SUCCESSFULLY	31/10/2020
811	710102103492020	PUNIT HANDA VS PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC				DONE SUCCESSFULLY	29/10/2020
812	0710102/10210/2020	G.S.C. INDUSTRIES PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF	Company Application	Rule 11 of NCLT	CP/1022(PB)/2016	SUJOY DATTA		DONE SUCCESSFULLY	
813	0710102/10542/2020	EXCEL MEDIA PVT. LTD. Vs	Company Application(Companies Act)	Rule 11 of NCLT	Company Appeal- 727/2018	ASHISH MIDDHA		DONE SUCCESSFULLY	05/Nov/20
814	0710102000662018/4	CORPORATION BANK Vs. INDO SOLAR PRIVATE LIMITED		IBC under Sec 7				DONE SUCCESSFULLY	11/03/2020
815	0710102139992019/8	AXIS BANK LTD. Vs. EUROTAS INFRASTRUCTURE LIMITED		IBC under Sec 7				DONE SUCCESSFULLY	24/10/2020
816	0710102100772020/1	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED		Application under any other provisions- IBC				DONE SUCCESSFULLY	29/10/2020
817	0710102101012020/1	KIRAN MALHOTRA Vs. M/S. ALCHEMIST TOWNSHIP INDIA LTD.		Sec 60(5)				DONE SUCCESSFULLY	29/10/2020
818	0710102168702019/1	JAI PRAKASH SHARMA Vs. INDIA CHOICE PIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)				DONE SUCCESSFULLY	29/10/2020
819	0710102174012019/4	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF		IBC Under Sec 10				DONE SUCCESSFULLY	29/10/2020
820	0710102426702018/15	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9				DONE SUCCESSFULLY	29/10/2020
821	0710102035282020/1	JANKI VALLABH TRADING PRIVATE LIMITED Vs. JNC CONSTRUCTIONS PRIVATE LIMITED		Sec. 230-232, Sec 234				DONE SUCCESSFULLY	30/10/2020
822	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH		Sec 60(5)				DONE SUCCESSFULLY	30/10/2020
823	0710102079022019/2	MOSER BAER KARAMCHARI UNION Vs. MOSER BAER		Sec 42				DONE SUCCESSFULLY	30/10/2020
824	0710102090002020/1	MENTOR GRAPHICS (SALES AND SERVICES) PRIVATE LIMITED Vs. BANK OF BARODA		Sub-section (I) of section 230				DONE SUCCESSFULLY	30/10/2020
825	0710102092372020/2	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7				DONE SUCCESSFULLY	31/10/2020
826	0710200425572018/9	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		IBC Under Sec 10				DONE SUCCESSFULLY	03/11/2020
827	0710102080642020/2	ORIENTAL BANK OF COMMERCE Vs. CASE COLD ROLL FORMING LTD		Application under any other provisions- IBC				DONE SUCCESSFULLY	04/11/2020
828	0710102097022020/1	NAKUL BHARANA Vs. ICICI BANK		Sec 60(5)				DONE SUCCESSFULLY	04/11/2020
829	0710102097232020/1	AQUIL AHMAD RAHI Vs. REGISTRAR OF COMPANIES		Sec 252 (1)				DONE SUCCESSFULLY	04/11/2020
830	0710102100922020/2	GAC SHIPPING (INDIA) PVT LTD. Vs. CLASSIC BOTTLE CAPS PVT.		Sec 12(2)				DONE SUCCESSFULLY	04/11/2020
831	7.10102E+14	PANDALAJ CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED		Rule 11 of NCLT				DONE SUCCESSFULLY	04/11/2020
832	0710102170452019/3	NIMIT SONI Vs. GRADES ENTERTAINMENTS		IBC Under Sec 9				DONE SUCCESSFULLY	05/11/2020
833	0710102033342020/2	TARUN BATRA Vs. RAMBHAI JAIN		Sec 60(5)				DONE SUCCESSFULLY	05/11/2020
834	0710102063842020/13	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7				DONE SUCCESSFULLY	05/11/2020
835	0710102063872020/7	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL		IBC Under Sec 9				DONE SUCCESSFULLY	05/11/2020
836	0710102065502020/1	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL		IBC Under Sec 9				DONE SUCCESSFULLY	05/11/2020
837	0710102065502020/2	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL		IBC Under Sec 9				DONE SUCCESSFULLY	05/11/2020
838	0710102079592020/3	DAYA PRAKASH Vs. ANI MEDIA PVT LTD.		Sec. 241(1),Sec. 242(4)				DONE SUCCESSFULLY	05/11/2020

839	0710102/10363/2020	K B BOARD MILLS LLP Vs. CLC INDUSTRIES LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/933(PB)2019	ADV AMIT AGRAWAL	DONE SUCCESSFULLY	
840	0710102/09638/2020	Amarpal Vs Ansal properties and Infrastructure Ltd.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/2584(ND)2019	Shohit Chaudhry	DONE SUCCESSFULLY	10/09/2020
841	0710102/09731/2020	U H V EQUIPMENTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application	Rule 11 of NCLT	Appeal/668(ND)2019	Bhupendra Kaushik	DONE SUCCESSFULLY	10/12/2020
842	0710102/07810/2020	ROSE INDIA NEWSDESK MEDIA PRIVATE LIMITED Vs REGISTRAR OF	Company Petition (Companies Act)	Sec 252 (3)		deepti grover khanna	DONE SUCCESSFULLY	19/10/2020
843	0710102/02340/2020	Shri Bhagwan Projects Pvt. Ltd. Vs IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			DONE SUCCESSFULLY	21/02/2020
844	710102090172020	shiv shankar seth Vs. City union Bank	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/2144(ND)2019	ohit kumar Bimal	DONE SUCCESSFULLY	
845	710102087342020	PRADYUMAN KUMAR AGGARWAL Vs. ORCHID SALON PRIVATE LIMITED	Interlocutory Application(IBC)	Application under any other provisions- IBC	C.P. (IB)/997(ND)2019	ASHISH VIRMANI	DONE SUCCESSFULLY	
846	0710102/09987/2020	GOINDI INDUSTRIES PRIVATE LIMITED Vs Registrar Of Companies	Company Application(Companies Act)	Rule 11 of NCLT	Appeal/979(ND)2019	Sanchit Kumar	DONE SUCCESSFULLY	
847	0710102072662020/1	PRIDE INDIA ENGINEERING SOLUTIONS PRIVATE LIMITED Vs. HEMA ENGINEERING INDUSTRIES LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/918(ND)2020		DONE SUCCESSFULLY	31/10/2020
848	0710102072672020/2	PRIDE INDIA ENGINEERING SOLUTION Vs. HEMA ENGINEERING	IBC Under Sec 9		COMPANY PETITION IB (IBC)/934(ND)2020		DONE SUCCESSFULLY	31/10/2020
849	0710102026902020/1	PRIESTLEY DUGAL AND CO. (INDIA) PRIVATE LIMITED Vs.	IBC Section 59		COMPANY PETITION IB (IBC)/740(ND)2020		DONE SUCCESSFULLY	02/11/2020
850	0710102026982020/1	GREEN PROPERTIES INDIA PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC Section 59		COMPANY PETITION IB (IBC)/730(ND)2020		DONE SUCCESSFULLY	02/11/2020
851	0710102028702018/18	SUDHIR POWER PROJECTS LTD. Vs. DIGNITY BUILDCON PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/1689(ND)2018		DONE SUCCESSFULLY	02/11/2020
852	0710102031582020/1	EDS TECHNOLOGIES PRIVATE LIMITED Vs. PL ENGINEERING LIMITED.	IBC Under Sec 9		COMPANY PETITION IB (IBC)/768(ND)2020		DONE SUCCESSFULLY	02/11/2020
853	0710102146182019/7	NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2970(ND)2019		DONE SUCCESSFULLY	02/11/2020
854	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)2020		DONE SUCCESSFULLY	03/11/2020
855	0710102072282020/2	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS	Sec 66(1)		INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)2020		DONE SUCCESSFULLY	03/11/2020
856	0710102078282020/1	SPIRITED AUTO CARS (I) LIMITED Vs.	Sec. 230-232 - Second Motion		CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/63(PB)2020		DONE SUCCESSFULLY	03/11/2020
857	0710102079192020/5	VIKAS GARG - INTERIM RESOLUTION PROFESSIONAL Vs. MR CHANDAN KUMAR	19(2)		INTERLOCUTORY APPLICATION (I.B.C)/3297(ND)2020		DONE SUCCESSFULLY	03/11/2020
858	0710102081182020/1	JASBIR SINGH KAPOOR FOR M/S UTTAM LAND DEVELOPERS Vs. REGISTRAR OF COMPANIES NEW	Sec 252 (3)		COMPANY APPEAL(COMPANIES ACT)/342(ND)2020		DONE SUCCESSFULLY	03/11/2020
859	0710102088262020/2	K.GOGIA SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)		COMPANY APPEAL(COMPANIES ACT)/345(ND)2020		DONE SUCCESSFULLY	03/11/2020
860	0710102091962020/1	M/S. PREMSONS SUPER STEEL PVT. LTD. Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Application under any other provisions- IBC		INTERLOCUTORY APPLICATION (I.B.C)/4100(ND)2020		DONE SUCCESSFULLY	03/11/2020
861	0710102093502020/1	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/4201(ND)2020		DONE SUCCESSFULLY	03/11/2020
862	0710102100632020/1	ROYAL STAR TRADING CO. Vs. M/S. J.L. KNIT INDIA LTD.	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/4614(ND)2020		DONE SUCCESSFULLY	03/11/2020
863	0710102136612019/3	SHEELA SHARMA Vs. ANSAL PROPERTIES AND	IBC under Sec 7		COMPANY PETITION IB (IBC)/3164(ND)2019		DONE SUCCESSFULLY	
864	0710102138172019/1	MICRA CLOUDS SERVICE PVT. LTD Vs. MASTERS INDIA PVT. UDAYRAJ	Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION (IBC)/69(ND)2019		DONE SUCCESSFULLY	
865	0710102158162019/1	PATWARDHAN Vs. JAMVANT ESTATES	Application under any other provisions- IBC		COMPANY APPLICATION(IBC)/2744(PB)2019		DONE SUCCESSFULLY	
866	0710102166002019/4	ASIAN SOCIETY OF FILMS AND TELEVISION Vs. BOULEVARD PROJECTS PVT. LTD	Sec 60(5)		COMPANY APPLICATION(IBC)/2877(PB)2019		DONE SUCCESSFULLY	
867	0710102030052020/2	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (3)		COMPANY APPEAL(COMPANIES ACT)/227(ND)2020		DONE SUCCESSFULLY	
868	0710102066122020/8	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)2020		DONE SUCCESSFULLY	
869	0710102075542020/3	MELANGE SYSTEMS PVT. LTD. Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/907(ND)2020		DONE SUCCESSFULLY	
870	0710102077352019/16	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9		COMPANY PETITION IB (IBC)/984(ND)2019		DONE SUCCESSFULLY	
871	0710102087892020/3	REETESH KUMAR AGARWAL Vs. NANDINI CHAUDHRY	19(2)		INTERLOCUTORY APPLICATION (I.B.C)/3875(ND)2020		DONE SUCCESSFULLY	

872	0710102089652020/1	MELANGE SYSTEMS PRIVATE LIMITED Vs. PALMOHAN ELECTRONICS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4001(ND)2020			DONE SUCCESSFULLY	
873	710102104452020	RUBY JAIN VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Rule 11 of NCLT			DONE SUCCESSFULLY	11/02/2020
874	710102105612020	MR. HEMANT SURANA VS SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec 30			DONE SUCCESSFULLY	11/05/2020
875	710102060842020	ICC WORLDWIDE PRIVATE LIMITED VS DA BELLA LLP		IBC Under Sec 9			DONE SUCCESSFULLY	18/05/2020
876	710102058862020	B.R. INDUSTRIES LTD VS MAHASHAKTI ENERGY LIMITED		IBC Under Sec 9			DONE SUCCESSFULLY	05/11/2020
877	710102029712020	YOUNGMAN INDIA PRIVATE LIMITED VS FALL ARREST SYSTEMS & TECHNOLOGIES		IBC Under Sec 9			DONE SUCCESSFULLY	03/06/2020
878	710102103272020	HINDKUSH BUILDCON PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			DONE SUCCESSFULLY	29/10/2020
879	710102104002020	SANJEEV JAIN VS NEXGEN FLUOROPOLYMERS PVT LTD		Sec. 241(1)			DONE SUCCESSFULLY	30/10/2020
880	710102104042020	KDS HOMES AND HOUSES PRIVATE LIMITED VS OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3) - By Government Body			DONE SUCCESSFULLY	31/10/2020
881	0710102081922020/1	AASHIYANA STEELFEB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (NCT OF DELHI & HARYANA)		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/322(ND)2020		DONE SUCCESSFULLY	29/10/2020
882	0710102062262020/2	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(DONE SUCCESSFULLY	11/02/2020
883	0710120004072018/89	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DONE SUCCESSFULLY	11/05/2020
884	0710120004072018/90	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DONE SUCCESSFULLY	11/05/2020
885	0710120004072018/91	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DONE SUCCESSFULLY	11/06/2020
886	0710120004072018/92	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DONE SUCCESSFULLY	11/06/2020
887	0710120004072018/93	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		DONE SUCCESSFULLY	11/06/2020
888	0710102072472020/1	CAROL INFRASTRUCTURE PRIVATE LIMITED Vs. DHANVERSHA BUILDERS PRIVATE V.K. REALTECH LIMITED Vs. MORPHEUS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/915(ND)2020		DONE SUCCESSFULLY	11/02/2020
889	0710102079582019/5	NEERAJ BHATIA Vs. VINOD COTTON CORP. PVT. LTD		Sec 252 (3)	COMPANY APPEAL(COMPANIES		DONE SUCCESSFULLY	11/02/2020
890	0710102080582020/2	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/3395(ND)20		DONE SUCCESSFULLY	11/02/2020
891	0710102077402020/1	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)20		DONE SUCCESSFULLY	11/05/2020
892	0710102077402020/2	GURUDEO EXPORTS CORPORATION PVT LTD Vs. AKASH SINGHAL RP OF AMIRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3200(ND)20		DONE SUCCESSFULLY	11/05/2020
893	710102096702020	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4884(ND)2020		DONE SUCCESSFULLY	11/05/2020
894	0710102091942020/1	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020		DONE SUCCESSFULLY	11/02/2020
895	0710102022462020/7	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON		IBC under Sec 7	COMPANY PETITION IB (IBC)/581(ND)2020		DONE SUCCESSFULLY	11/05/2020
896	710102024802020	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB		DONE SUCCESSFULLY	11/05/2020
897	0710102028322020/5	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/764(ND)2020		DONE SUCCESSFULLY	11/05/2020
898	710102098552020	SATYENDRA P. KHORANIA LIQUIDATOR OF METAPHOR EXPORTS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			DONE SUCCESSFULLY	14/10/2020
899	710102106272020	SUPERTECH TOWNSHIP PROJECT LIMITED VS SANJEEV AGGARWAL & ORS	Interlocutory Application (I.B.C)	Sec 60(5)			DONE SUCCESSFULLY	11/07/2020
900	710102106182020	SUVIDHA POLYMERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (1) - By Government Body			DONE SUCCESSFULLY	11/07/2020
901	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/470(ND)2017	IBC under Sec 7			DONE SUCCESSFULLY	11/02/2020
902	0710102139542019/6	OM LOGISTICS LIMITED Vs. SERVEL INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2728(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	10/09/2020

903	0710102088732020/2	CANARY GREENS BUYERS WELFARE ASSOCIATION Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3951(ND)2020	Sec 60(5)			DONE SUCCESSFULLY	25/10/2020
904	0710102095022020/1	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COMPANIES ACT)/402(ND)2020	Sec 252 (3)			DONE SUCCESSFULLY	27/10/2020
905	0710102082632020/2	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9			DONE SUCCESSFULLY	11/06/2020
906	0710102114692019/7	M/S MICRA CLOUDS SERVICES PVT LTD Vs. M/S MASTERS INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2036(ND)2019	IBC Under Sec 9			DONE SUCCESSFULLY	11/09/2020
907	0710102000452020/2	J V RESTAURANT PRIVATE LIMITED Vs. SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		Application under any other provisions- IBC			DONE SUCCESSFULLY	27/10/2020
908	0710120004492018/37	SHREE BALAJI REFRACTORIES CO Vs. RGTI INDUSTRIES LIMITED		IBC under Sec 7			DONE SUCCESSFULLY	11/09/2020
909	0710102013352019/8	MANOHAR LAL VIJ Vs. COMMISSIONER OF INCOME TAX SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9			DONE SUCCESSFULLY	11/09/2020
910	0710102102792020/1	AMIT GUPTA Vs. M/S. SAG INFRASTRUCTURE DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	11/05/2020
911	0710102073632019/34	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		IBC Under Sec 9			DONE SUCCESSFULLY	11/09/2020
912	0710102087462020/1	ROHIT KHANNA & ANR. Vs. ROYCE DEVELOPERS PRIVATE LIMITED		Sec. 97(1)			DONE SUCCESSFULLY	11/09/2020
913	710102103232020	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON		Sec 60(5)			DONE SUCCESSFULLY	11/10/2020
914	0710102017542020/3	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec. 241(1)			DONE SUCCESSFULLY	11/10/2020
915	0710102022462020/8	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		IBC under Sec 7			DONE SUCCESSFULLY	11/10/2020
916	710102103232020	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)			DONE SUCCESSFULLY	11/10/2020
917	710102103232020	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD		Sec 60(5)			DONE SUCCESSFULLY	11/10/2020
918	710102105492020	SP MAHTO Vs. JBB-EVEREST BUILDTECH PVT. LTD.		Sec 60(5),Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	11/10/2020
919	710102065782020	SPIKE ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)			DONE SUCCESSFULLY	11/10/2020
920	0710102075852020/1	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED		IBC under Sec 7			DONE SUCCESSFULLY	11/10/2020
921	0710102076442019/17	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other provisions ,Application under any other provisions			DONE SUCCESSFULLY	11/10/2020
922	0710102084152019/11	KHEM CHAND GUPTA Vs.		Application under any other provisions- IBC			DONE SUCCESSFULLY	11/10/2020
923	0710102096132020/3	M/S B K MUDGAL & ORS Vs. M/S APEX TUBES PRIVATE		Rule 11 of NCLT			DONE SUCCESSFULLY	11/10/2020
924	0710102103572020/3	M/S VIJAY STEEL CORPORATION Vs. SUPERTECH LIMITED		Application under any other provisions- IBC			DONE SUCCESSFULLY	11/09/2020
925	0710102166522019/2	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9			DONE SUCCESSFULLY	11/10/2020
926	0710102016252018/25	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED		IBC Under Sec 9			DONE SUCCESSFULLY	11/10/2020
927	0710102076882020/2	SUVIDHA POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Application under any other provisions			DONE SUCCESSFULLY	11/10/2020
928	0710200434452018/2	PRAMOD GOEL VS GAYATRI POLYRUB PRIVATE LIMITED		Application under any other provisions- IBC			DONE SUCCESSFULLY	11/07/2020
929	710102106202020	AGGI EXPORTS PRIVATE LIMITED VS EASYPOLICY INSURANCE WEB AGGREGATORS PVT. SYNOPSIS SOLUTIONS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)		COMPANY APPEAL(COMPANIES ACT)/304(ND)2020	DONE SUCCESSFULLY	11/02/2020
930	710102104472020	BIPIN SHARMA Vs. EARTH INFRASTRUCTURE LIMITED		Sec 252 (1)		COMPANY APPLICATION(COMPANIES ACT)/914(ND)2019	DONE SUCCESSFULLY	11/06/2020
931	0710102074222020/3	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT. MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS		Sec 60(5)		COMPANY PETITION IB (IBC)/183(ND)2018	DONE SUCCESSFULLY	11/07/2020
932	0710102153232019/3			IBC Under Sec 9		COMPANY PETITION (COMPANIES ACT)/144(ND)2016	DONE SUCCESSFULLY	11/07/2020
933	0710200421392018/17			Section 420			DONE SUCCESSFULLY	11/09/2020
934	0710102032752018/16							

935	0710102061262019/10	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		DONE SUCCESSFULLY	11/09/2020
936	0710102061262019/11	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		DONE SUCCESSFULLY	11/09/2020
937	0710102077862020/5	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		DONE SUCCESSFULLY	11/06/2020
938	0710102082632020/3	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/923(ND)2020		DONE SUCCESSFULLY	11/06/2020
939	0710102093592020/1	MONITORING COMMITTEE OF UNNATI FORTUNE INDUSTRIES PVT. LTD. Vs. PRINCIPAL COMMISSIONER OF INCOME TAX NEW		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4205(PB)2020		DONE SUCCESSFULLY	11/06/2020
940	0710102097382020/3	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT BRAHM DATT VERMA		Sec 42	COMPANY APPEAL (IBC)/71(2020)		DONE SUCCESSFULLY	11/06/2020
941	0710102101822020/1	Vs. FUSIBLE METALS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4907(2)2020		DONE SUCCESSFULLY	11/11/2020
942	710102082312020	MANJU KALGAONKAR VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)			DONE SUCCESSFULLY	25/08/2020
943	710102103382020	MR SARTHAK BATHLA VS MR.SUGAM BATHLA	Company Application(Companies Act)	Sec. 59			DONE SUCCESSFULLY	29/10/2020
944	710102106572020	HDFC BANK VS M.K. OVERSEAS PVT. LTD.	Company Application(Companies Act)				DONE SUCCESSFULLY	11/09/2020
945	710102106472020	RAKESH KUMAR JAIN VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 30			DONE SUCCESSFULLY	11/07/2020
946	710102106922020	NAVNEET KUMAR JAIN VS MANMOHAN SINGH GULATI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			DONE SUCCESSFULLY	11/09/2020
947	710102092882020	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)			DONE SUCCESSFULLY	28/09/2020
948	071010210760/2020	ALCHEMIST ASSETS RECONSTRUCTION PVT. LTD. Vs. NIIL INFRASTRUCTURE PVT. L	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/560(PB)2017	Anurag Bhatt	DONE SUCCESSFULLY	11/11/2020
949	071010210729/2020	VISHNU DUTT Vs. INDOSTAR CAPITAL FINANCE LTD	interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/1752(ND)2018	vishnu dutt	DONE SUCCESSFULLY	11/11/2020
950	710102024952020	S.E INVESTMENT LIMITED VS SONI REALTORS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions- IBC			DONE SUCCESSFULLY	25/02/2020
951	710102030812020	MANOGAYAN ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- INTERIM RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions- IBC			DONE SUCCESSFULLY	03/09/2020
952	710102031192020	JAMWANT ESTATES PRIVATE LIMITED VS MR. UDAYRAJ PATWARDHAN- RESOLUTION PROFESSIONAL	Company Appeal (IBC)	Application under any other provisions- IBC			DONE SUCCESSFULLY	03/11/2020
953	710102088502020	ECOWIN FENESTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 252 (3)			DONE SUCCESSFULLY	15/09/2020
954	710102093672020	DEWESH AUTO CREATIVE SERVICES PTV. LTD. VS MORPHEUS DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	30/09/2020
955	710102107152020	ANKUR ENTERPRISES VS PANTEL TECHNOLOGIES	Interlocutory Application (I.B.C)	IBC Under Sec 9			DONE SUCCESSFULLY	11/10/2020
956	710102107782020	INDIAN BANK VS CS VIKAS KUMAR GARG RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)			DONE SUCCESSFULLY	11/12/2020
957	710102108762020	NAYAN NAVIN RAHEJA VS CATALYST TRUSTEESHIP LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016			DONE SUCCESSFULLY	19/11/2020
958	710102027512020	MANIKA GARG VS GENESIS INFRATECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			DONE SUCCESSFULLY	03/02/2020
959	710102030182020	SUBHISH KUMAR TYAGI VS PSA IMPEX PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			DONE SUCCESSFULLY	03/07/2020
960	710102030172020	SUBHISH TYAGI VS JSS BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			DONE SUCCESSFULLY	03/07/2020
961	710102089922020	DH LIMITED VS SPLENDOR BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7			DONE SUCCESSFULLY	18/09/2020
962	710102101852020	LTC HEALTH MARKETING PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND	Company Appeal(Companies Act)	Sec 252 (3)			DONE SUCCESSFULLY	30/06/2020
963	710102102982020	M/S ONLINE REPUTATION MANAGEMENT PRIVATE LIMITED VS M/S CARMA CREATIVE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			DONE SUCCESSFULLY	27/10/2020

964	710102106822020	ABDULHADI ALMAILEM TRADING COMPANY W.L.L VS JAY ACE TECHNOLOGIES	Company Petition IB (IBC)	IBC Under Sec 9		DONE SUCCESSFULLY	11/09/2020
965	710102107452020	M/S BHUSHAN TRADING CO. VS M/S MANSFIELD CABLE CO.	Company Petition IB (IBC)	IBC Under Sec 9		DONE SUCCESSFULLY	11/11/2020
966	710102107432020	VOLKSWAGEN FINANCE PRIVATE LIMITED VS TARUN	Company Petition IB (IBC)	Section 95(1)		DONE SUCCESSFULLY	11/11/2020
967	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)	Doc Not Upload properly	10/09/2020
968	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)	Vol-1,2 missing	24/09/2020
969	0710102023952020/3	DR PARMAR CONSULTANTS INDIA PVT LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/230(ND)2020	WRONG DOCUMENT	12/11/2020
970	0710102029922018/11	VIJAY KUMAR SURI Vs. M/S EARTH BUILDPROP PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1747(PB)2018	need to upload saperate files	12/11/2020
971	0710102034682018/13	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019	NEED TO IA FILE	12/11/2020
972	0710102063052020/3	RETRO CONSULTANTS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/371(ND)2020	DOCUMENT INCOMPLETE	11/11/2020
973	0710102067552020/2	CHANDRA PRAKASH Vs. SUJIT KUMAR SINGH AND SANGEETA		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2536(PB)202	true copy sign missed	12/11/2020
974	0710102085402020/2	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	Wrong pagination/No index	12/11/2020
975	0710102105072020/1	S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED Vs. POOJA GARG		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4862(I)2020	DOCUMENT INCOMPLETE	12/11/2020
976	0710120001472018/20	NEELAM SINGH Vs. MEGA SOFT INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/260(ND)2017	NEED TO IA FILE	12/11/2020
977	0710200404622018/7	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018	NEED TO IA FILE	12/11/2020
978	0710102001622020/3	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020	NEED TO IA FILE	12/11/2020
979	0710102086452020/4	PINKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES)	INDEX MISSED	12/11/2020
980	0710102102732019/7	ORIENTAL BANK OF COMMERCE Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC under Sec 7,IBC under Sec 7	COMPANY PETITION IB (IBC)/2494(PB)2019	Wrong filing	22/10/2020
981	0710102111232019/5	VISTARA-J TECHNOLOGY SERVICE LTD. AND NUCLES SOFTWARE EXPORTS Vs. REGISTRAR OF		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/118(PB)2019	Wrong filing	13/11/2020
982	0710102119692019/2	R. J PACKWELLS PVT. LTD. Vs. NIBULA PRINT & PACK PVT. LTD.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC) /1175(ND)2019	Wrong filing	13/11/2020
983	0710102027722020/1	S.E. INVESTMENTS LIMITED Vs. SONI REALTORS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1701(ND)20 20	PROOF OF SERVICE MISSED	17/11/2020
984	0710102034352020/3	AFC WORLD WIDE INC. Vs. PRG INTERNATIONAL ELECTRICALS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/815(ND)2020	TWO SAME CASES FILE IN /4	17/11/2020
985	0710102087092020/5	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020	NOT found	10/11/2020
986	0710102171192019/11	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(NEED TO IA FILE	18/11/2020
987	0710102004752019/4	UNION ROADWAYS LTD Vs. ICON CABLES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(ND)2019	Pagination missed	17/11/2020
988	0710102410412017/14	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017	missing index and paging	17/11/2020
989	0710102410412017/15	ANIL MAHINDROO Vs. EARTH ICONIC INFRASTRUCTURES		IBC under Sec 7	COMPANY PETITION IB (IBC)/16(PB)2017	missing index and paging	17/11/2020
990	0710102013472020/2	GAURAV TANEJA Vs. BRY'S INTERNATIONAL PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC) /1036(PB)2020	Index missing	18/11/2020
991	0710102016252018/26	AS TECHNOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)201 8	Page no 7 misse as proof of service	17/11/2020
992	0710102034772020/5	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2020	Index Missing	18/11/2020
993	0710102069462020/1	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)	E STAMP DATE NOT VALID	18/11/2020
994	0710102071552020/1	LEIGHTON INDIA CONTRACTORS PVT LTD Vs. SHIPRA LEASING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/981(ND)2020	Page 13,32,33,34 cut	18/11/2020
995	0710102090322020/4	RADIUS INFRADEL PVT. LTD. Vs. UNION BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)202	NOT found	18/11/2020

996	0710102401402016/13	MR. NITIN KHADELWAL Vs. MAINI CONSTRUCTION EQUIPMENTS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1236(PB)2016	True copy signe missed every pages and pagination missed and main case not mentioned wrong filing need to IA	17/11/2020
997	0710120009322018/14	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)201	NOT found	17/11/2020
998	0710120009322018/15	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)201	NOT found	17/11/2020
999	0710102073882020/2	MADAN KUMAR GOEL Vs. BHUSHAN POWER AND STEEL LIMITED THROUGH MONITORING AGENCY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3020(PB)2020	Uncomplete file upload	18/11/2020
1000	0710102076072020/2	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(Index Missing	18/11/2020
1001	0710102159482019/1	RANJEET KUMAR VERMA Vs. VISHNU AGRO INDUSTRIES PRIVATE LIMITED AND		19(2)	COMPANY APPLICATION(IBC) /1617(ND)2019	NEED TO IA FILE	18/11/2020
1002	0710102060392020/4	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/814(PB)2020	194 195 196 197 198 200 201 202 203 NOT CLEAR	11/11/2020
1003	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government	COMPANY PETITION (COMPANIES	ONLY PROOF OF SERVICE UPOAD	02/09/2020
1004	0710102000732020/5	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC) /182(ND)2020	TRUE COPY SIGN MISSED	19/11/2020
1005	0710102024012020/1	YASH INFRA TECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/182(ND)2020	TRUE COPY SIGN MISSED	19/11/2020
1006	0710102035252020/3	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020	page-39 missed	19/11/2020
1007	0710102016252018/27	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018	E- STAMP MISSED	19/11/2020
1008	0710102036092020/14	UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES	TRUE COPY SIGN MISSED	19/11/2020
1009	0710102036092020/16	UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES	TRUE COPY SIGN MISSED	19/11/2020
1010	0710102065762020/1	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)20	PAGE- 17 18 152 NOT CLEAR	19/11/2020
1011	0710102069462020/2	SHRI ISHWAR CHAND JINDAL Vs. MAGNUM STEELS LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES	18 19 22 23 NEED TO TRANSLATE	19/11/2020
1012	0710102085402020/3	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	NEED TO FILE IN ONE PDF	19/11/2020
1013	0710102085402020/4	ASSOCIATED BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	NEED TO FILE IN ONE PDF	19/11/2020
1014	0710102086962019/7	PUNJAB NATIONAL BANK Vs. FOZAL POWER PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1223(PB)2019	INDEX MISSING	19/11/2020
1015	710102082662020	EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		wrong section and main case no is wrong	26/08/2020
1016	710102106672020	BTM EXPORTS LIMITED VS BTM EXPORTS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Page -18 not clear /Wrong section/case type	11/09/2020
1017	710102108632020	SYNDICATE BANK VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Translated page-2/Page not clear-11 to 14,28	18/11/2020
1018	710102108672020	SHYAM ARORA VS VALLEY IRON & STEEL CO. LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)		Page not clear-21	18/11/2020
1019	710102108722020	SIDDHARTH JAIN VS SHIKHA JAIN	Company Application(Companies Act)	Rule 11 of NCLT, Rule 32		Proof of service	18/11/2020
1020	710102109022020	BIPIN CHANDRAKANT KHISTI VS SHIKHA JAIN	Interlocutory Application (I.B.C)	Sec 60(5), Rule 11 of NCLT, 2016		PAGE 1-9 SIGN MISSED WITH TRUE COPY	19/11/2020
1021	710102109002020	ANIL GOEL VS M/S. CHD DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC, Regulation 44(2), Liquidation process		MAIN CASE NUMBER WRONG	19/11/2020
1022	710102108942020	M/S LOYAL SCAFFOLDING PVT. LTD. VS M/S C.K INFRASTRUCTURES	Company Application(Companies Act)	Rule 11 of NCLT		Page not clear-17	19/11/2020
1023	710102106882020	INDRESH KUMAR UPADHYAY VS MR. ANIL KUMAR	Company Petition IB (IBC)	Sec 60(5)		wrong caste type /main case not mention in application	11/09/2020
1024	710102107212020	PIYUSH COLONISERS VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Rule 11 of NCLT		Main case is not linked with application, upload only one file	11/10/2020
1025	0710200422432018/47	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS	COMPANY PETITION IB (IBC)/761(ND)2018	IBC Under Sec 9		Only proof of service uploaded	18/11/2020

1026	0710102010182020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURE LIMITED	COMPANY APPLICATION(IBC)/721(ND)2020	Sec 60(5)			Sign missed on rejoinder,true copy sign and stamp missed	19/11/2020
1027	0710102016252018/28	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			Index not match with file	19/11/2020
1028	0710102021082020/2	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2020	Application under any other provisions- IBC			Need to IA file	19/11/2020
1029	0710102021082020/3	PRO SPORTIFY PRIVATE LIMITED Vs. VIVID IT SOLUTIONS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1300(ND)2020	Application under any other provisions- IBC			Need to IA file	19/11/2020
1030	0710102023762020/3	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-45-48,51-56,121,126-127,129,130,136,157,160-162,171-175,178-181,184-198 not clear,All Volume pages are not clear	19/11/2020
1031	0710102023762020/4	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Sec. 241(1),Sec. 242(4)			Sign on reply,pg-56,57 not clear	19/11/2020
1032	0710102034742020/2	NICRON ELECTRICALS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/250(ND)2020	Sec 252 (1)			Document incomplete only 1 page uploaded	19/11/2020
1033	0710102086262020/3	YOKOGAWA INDIA LTD Vs. M/S ABIR INFRASTRUCTURE PVT	INTERLOCUTORY APPLICATION (I.B.C)/3685(ND)2020	Rule 11 of NCLT, 2016			Index page numbering missed	19/11/2020
1034	0710102087802020/3	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2020	IBC Under Sec 9			Index missed,true copy sign stamp and sign missed	19/11/2020
1035	0710102090322020/5	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			Index missed	19/11/2020
1036	0710102090322020/6	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			INDEX MISSING	19/11/2020
1037	0710102034372018/8	BANK OF INDIA Vs. CAREWAY AGRO PROCUREMENT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2019	IBC under Sec 7			PAGE-56 57 59 64 65 66 NOT CLEAR	20/11/2020
1038	0710102036092020/17	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)			Page numbering missed after page-10,index not match to file	20/11/2020
1039	0710102063972020/2	M/S ASHIANA BUILDERS PVT LTD Vs. BANK OF INDIA	COMPANY APPEAL(COMPANIES ACT)/164(ND)2020	Sec 252 (3)			Only proof of service uploaded	20/11/2020
1040	0710102074552019/14	INTERNATIONAL ASSET RECONSTRUCTION COMPANY PRIVATE LIMITED Vs. SWASTIK FRUITS PRODUCTS LIMITED	COMPANY PETITION IB (IBC)/871(ND)2019	IBC under Sec 7			page numbering missed in file	20/11/2020
1041	0710102078792020/3	PRADEEP KUMAR JAIN Vs. VIDYA PRAKASHAN MANDIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/114(PB)2020	Sec. 58(3),Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	20/11/2020
1042	0710102079582019/6	V.K. REALTECH LIMITED Vs. MORPHEUS	COMPANY APPEAL(COMPANIES ACT)/367(ND)2019	Sec 252 (3)			In pg-3,4 Index repeated	20/11/2020
1043	0710102084792020/1	M.S. LIFE SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/399(ND)2020	Sec 252 (3)			pg-4 cut	20/11/2020
1044	0710102086452020/4	PINKKU CHITS PRIVATE LTD Vs. REGISTRAR OF COMPANY DELHI	COMPANY APPEAL(COMPANIES ACT)/319(ND)2020	Sec 252 (3)			true copy sign missed	20/11/2020
1045	0710102093102020/1	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/401(ND)2020	Sec 252 (1)			DOCUMENT NOT IN PROPER	20/11/2020
1046	710102103292020	COMPUAGE INFOCOM LIMITED VS PRESTO INFO SOLUTIONS PRIVATE LIMITED		Rule 11 of NCLT, 2016		HARISH CHANDER ARORA	Main case is not linked with the applicaton	29/10/2020
1047	710102109262020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SHARMA VS		Rule 11 of NCLT		ANURAG BHATT	wrong case type file is IA but file in ca	20/11/2020
1048	710102109452020	DEVENDER KUMAR SHARMA VS DEVENDER KUMAR SCILLA		Sec 60(5)		SWAPNIL GUPTA	document not upload only proof of service uploaded	21/11/2020
1049	710102109772020	BIOTECHNOLOGIES LTD. VS REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)		CHEITANYA	document not upload only proof of service uploaded	23/11/2020
1050	710102096222020	BLUELEMON TECHNOLOGIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)		SHARAD TYAGI	memo of parties, brief synopsis and list of date missed and proper index and petition not proper uploaded	10/08/2020

1051	710102103342020	RAVI KAKLASARIA VS SPRINGPEOPLE SOFTWARE PRIVATE LIMITED		Sec. 241(1)		document not upload only proof of service uploaded	29/10/2020
1052	0710102027842020/1	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. VAYAM TECHNOLOGIES	COMPANY PETITION (COMPANIES ACT)/62(ND)2020	Sub-Section (1) Of Section 66.		NEED TO APPLICATION FILE	20/11/2020
1053	0710102065762020/3	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC		PAGE-17 152 NOT CLEAR	20/11/2020
1054	0710102074752020/1	ADA FOOD AND RESTAURANTS PRIVATE LIMITED Vs.	COMPANY PETITION IB (IBC)/962(ND)2020	IBC Under Sec 10		PAGE- 11 12 17 18 47 48 66 81 82 84 98 NOT CLEARPAGE-68 69 TRANSLATE	20/11/2020
1055	0710102086102020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/120(PB)2020	Sec. 59		page-37 38 39 not clear	20/11/2020
1056	0710102033422020/1	MAHABIR PRASAD AGARWAL Vs. ACTION ISPAT & POWER PVT. LTD.	COMPANY PETITION IB (IBC)/794(PB)2020	IBC Under Sec 9		PG-3 PAGE CUT	21/11/2020
1057	0710102061902019/13	IL&FS FINACIAL SERVICES LIMITED Vs. PARSVNATH DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/767(ND)2019	IBC under Sec 7,IBC under Sec 7		Index missing	21/11/2020
1058	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)2020	19(2)		NEED TO IA FILE	21/11/2020
1059	0710102082772019/11	IL&FS FINACIAL SERVICES LIMITED Vs. VARDAAN BUILDTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1104(ND)2019	IBC under Sec 7		INDEX MISSING	21/11/2020
1060	0710102069162020/4	VINOD KUMAR & ORS Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT.	COMPANY PETITION IB (IBC)/887(PB)2020	IBC under Sec 7		ONLY PROOF OF SERVICE UPLOAD	22/11/2020
1061	0710102091242020/2	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)		INDEX MISSING	22/11/2020
1062	0710102065952020/13	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)		NEED TO SAPERATE FILLING	23/11/2020
1063	0710102083542020/2	COMPUAGE INFOCOM LTD Vs. PRESTO INFO SOLUTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/961(1)2020	IBC Under Sec 9		need to ia file	23/11/2020
1064	0710102091032019/13	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7		TRUE COPY SIGN MISSING	23/11/2020
1065	0710102103372020/1	ACREAGE PROPERTIES PRIVATE LTD Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4775(PB)2020	Sec 47 (1)		E-STAMP	23/11/2020
1066	0710102105862020/1	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT		INDEX MISSING	23/11/2020
1067	0710102105862020/2	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT		INDEX MISSING	23/11/2020
1068	0710102006422019/4	U -TURN HOUSING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/180(ND)2019	Sec 252 (1)		PG-2 6 14 16 26 30 NOT CLEAR	23/11/2020
1069	0710102010422019/5	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7		E STAMP DATE MISSMATCH	23/11/2020
1070	0710102015102020/2	BRAWN PROPBUILD PVT. LTD. Vs. RESOLUTION PROFESSIONAL- AMIT AGRAWAL	COMPANY APPLICATION(IBC)/959(PB)2020	Sec 60(5)		PG-166 173 NOT CLEAR	23/11/2020
1071	0710102016252018/29	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9		AFFIDAVIT E-STAMP MISSING	23/11/2020
1072	0710102027462020/4	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD	TRANSFER PETITION(COMPANIES ACT)/9(PB)2020	Application under any other provisions		TRUE COPY SIGN MISSING	23/11/2020
1073	0710102036092020/19	UNION OF INDIA Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	Sec 241 (2)		affidavit back date	23/11/2020
1074	0710102061122020/1	MARUTI GREEN TECHNO INDUSTRIES PRIVATE LIMITED Vs. DEEP JYOTI RUBBER	COMPANY PETITION IB (IBC)/812(ND)2020	IBC Under Sec 9		index missing	23/11/2020
1075	0710102063682020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)		sign missing	23/11/2020
1076	0710102065952020/14	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/77(ND)2020	Sec. 241(1),Sec. 242(4)		PG-222 223 224-230 NOT CLEAR	23/11/2020
1077	0710102069322020/3	VAS INFRA TEL PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES ACT)/271(ND)2020	Sec 252 (3)		INDEX MISSING	23/11/2020

1078	710102102032020	RAJEEV RANJAN VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC				20,205,207,217,258,261,2 85,288,293,296,386,389,3 95,397,411 translate page 1792-1794,1982-1990,275,316,495-516,518-548,586-601,606,690-692,749,751,753-761,764-780,990,991,992-1005,1128-1131,1173,1189-1236,1336-1361,1663-16782365-2375,2617-2629,296,2966,3073-3078,3119,3169,3240,324 2,3279-3283 not clear page 2236-2239 cut page	25/10/2020
1079	0710102/11033/2020	Abhishek Garg & Ors Vs Ireo Residences Company Private	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	(IB)/635(ND)2020	PIYUSH SINGH	True copy sign missed/Affidavit not Notarised	25/11/2020	
1080	0710102009212020/1	SUDERSHAN GUPTA Vs.		Application under any other provisions- IBC			NEED TO IA FILE	24/11/2020	
1081	0710102011212020/1	NORTH INDIA STEEL Vs. HIMSKAF SYSTEMS PRIVATE LIMITED		IBC Under Sec 9			INDEX MISSING	24/11/2020	
1082	0710102024942020/3	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)			INDEX MISSING DOCUMENT NOT IN PROPER	24/11/2020	
1083	0710102035712020/2	ENOCHIAN DESIGNS Vs. CMS ASSOCIATES PRIVATE LIMITED		IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	24/11/2020	
1084	0710102068942020/5	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE		---Sec. 213,Sec. 241(1),Sec. 242(4)			PAGE-95-106 182 NOT CLEAR	24/11/2020	
1085	0710102074682020/3	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)			INDEX MISSING	24/11/2020	
1086	0710102085972020/1	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(1)2020	Rule 11 of NCLT, 2016			need to upload in additional document type		
1087	0710102091032019/14	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			True copy sign missed		
1088	0710102103982020/1	BUDGE BUDGE COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE	INTERLOCUTORY APPLICATION (I.B.C)/5057(1)2020	Sec 60(5)			Wrong Document (Application filed)		
1089	710102110442020	MANOJ KUMAR GARG ADVOCATE VS EMPEROS INFRASTRUCTURE PVT	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		MANOJ	PROOF OF SERVICE MISSED	25/11/2020	
1090	0710102065782020/1	SP MAHTO Vs. JBB- EVEREST BUILDTECH PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2722(ND)2020	Sec 60(5),Rule 11 of NCLT, 2016			true copy sign missing	11/03/2020	
1091	0710102065762020/2	SUMIT KUMAR BINDAL & SURINDER KUMAR BINDAL Vs.	INTERLOCUTORY APPLICATION (I.B.C)/2605(ND)2020	Application under any other provisions- IBC			Page-17 18 not clear	19/11/2020	
1092	0710102034652020/2	KKALPANA INDUSTRIES INDIA LIMITED Vs. RADIANT POLYMERS PRIVATE	COMPANY PETITION IB (IBC)/818(ND)2020	IBC Under Sec 9			NEED TO IA FILE	23/11/2020	
1093	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			EVERY PAGES SIGN	23/11/2020	
1094	0710102076112020/1	ARROW EQUITY PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/54(ND)2020	Sec. 230-232 - Second Motion			PAGE-32 NEED TO TRANSLATE	23/11/2020	
1095	0710102076282020/4	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL.(COMPANIES ACT)/281(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020	
1096	0710102077062020/3	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF PUNJABI	COMPANY APPEAL.(COMPANIES ACT)/280(ND)2020	Sec 252 (3)			TRUE COPY SIGN MISSING	23/11/2020	
1097	0710102083112019/13	ACCESSORIEZZ PVT. LTD. Vs. KREDO	COMPANY PETITION IB (IBC)/1164(ND)2019	IBC Under Sec 9			E STAMP DATE MISSMATCH	23/11/2020	
1098	0710102085322020/2	RBL BANK Vs. GEM BATTERIES PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3702(1)2020	Rule 11 of NCLT, 2016			TRUE COPY SIGN MISSED	23/11/2020	
1099	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			PAGE- 1-6 PAGES NEED TO SIGN	23/11/2020	
1100	0710102092552020/1	GLOW INFOCOM PVT. LTD. Vs. SIDHANT SHARMA	COMPANY APPLICATION(COMPANIES ACT)/573(PB)2020	Rule 11 of NCLT			NEED TO IA FILE	23/11/2020	
1101	0710102094332020/1	VIJENDER SHARMA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4249(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	23/11/2020	
1102	0710102101902020/1	MR. AJAY GOYAL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4881(PB)2020	Sec 30			NEED TO IA FILE	23/11/2020	
1103	0710102134622019/5	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020	
1104	0710102134622019/6	TAIPACK LTD Vs. DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	23/11/2020	
1105	0710102010422019/6		COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			NEED TO IA FILE	24/11/2020	

1106	0710102010422019/7	DINESH KHETAN Vs. BIGMOON BUILDCON PVT. LTD.	COMPANY PETITION IB (IBC)/572(PB)2019	IBC under Sec 7			NEED TO IA FILE	24/11/2020
1107	0710102028672020/3	K.C. SHARMA Vs. SUKU CONTROLS PVT.	COMPANY PETITION IB (IBC)/971(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1108	0710102061152020/2	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)			TRUE COPY SIGN MISSING	24/11/2020
1109	0710102087892019/1	SANJAY MALIK & ORS Vs. CELESTIAL ESTATE PRIVATE	COMPANY APPLICATION(COMPANIES ACT)/623(ND)2019	Sec 60(5)			INDEX MISSING	24/11/2020
1110	0710102091242020/3	FAMEUX EXPORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/356(ND)2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1111	0710102093872020/2	M S HYDRO ENGINEERS PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES ACT)/375(ND)2020	Sec 252 (3)			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1112	0710102102082020/1	ACREAGE PROPERTIES PVT. LTD. Vs. AMIT AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/4800(PB)2020	Sec 47 (1)			PAGE-1 -21 TRUE COPY SIGN MISSING	24/11/2020
1113	0710102103642020/1	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
1114	0710102103642020/2	DMG FINANCE & INVESTMENT PRIVATE LIMITED Vs. ACTIA INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/159(PB)2020	Sec. 241(1),Sec. 242(4)			INDEX MISSING	24/11/2020
1115	0710102105652020/1	VAGABOND INFRA TEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/465(ND)2020	Sec 252 (3)			INDEX MISSING PROPER FILE	24/11/2020
1116	0710102113592019/10	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1117	0710102113592019/11	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1118	0710102113592019/12	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/2130(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	24/11/2020
1119	0710102123392019/3	SANGVI MOVERS LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	INTERLOCUTORY APPLICATION (IBC)/1991(ND)2019	Rule 11 of NCLT, 2016			PAGE-1 6 NOT CLEAR	24/11/2020
1120	0710102134622019/7	TAIPACK LTD Vs.	COMPANY PETITION IB (IBC)/2574(ND)2019	IBC Under Sec 10			NEED TO IA FILE	24/11/2020
1121	0710102159752019/3	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.	COMPANY APPLICATION(IBC)/2778(PB)2019	Sec 30			E-STAMP FEE	24/11/2020
1122	0710120004492018/38	R J PACKWELLS PVT LTD Vs. NIBULA PRINT AND PACK PVT LTD	COMPANY PETITION IB (IBC)/967(PB)2018	IBC under Sec 7			ONLY PROOF OF SERVICE UPLOAD	24/11/2020
1123	0710120009482018/17	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	COMPANY PETITION IB (IBC)/1138(ND)2018	IBC Under Sec 9			NEED TO SAPERATE FILLING	24/11/2020
1124	0710102063682020/3	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/2609(PB)2020	Sec 12(2)			NO index/True copy sign missed	25/11/2020
1125	0710102068522020/4	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ	COMPANY PETITION IB (IBC)/911(PB)2020	IBC under Sec 7			Proof of Service	26/11/2020
1126	0710102088472020/2	COSMIC INFRA SOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020	Sec 60(5)			Wrong Doc.(status report filed)	26/11/2020
1127	0710102089762020/3	ARCHANA DWIVEDI VS M/S EARTH GRACIA BUILDCON PVT LTD	COMPANY PETITION IB (IBC)/969(ND)2020	IBC under Sec 7			True copy sign missed	26/11/2020
1128	710102028512020	DINESH RAI HUF VS ROHTAS PROJECTS LIMITED	Contempt Petition (IBC)	Sec 60(5)		Mohit Singh	wrong section (rule 11)	03/04/2020
1129	710102105462020	DEVENDRA SINGH VS M/S. CROWN REALTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Parth	47,49,51 translate	11/05/2020
1130	710102109012020	M/S UPAJ LEASING AND FINANCE COMPANY PVT. LTD VS M /S PARAMOUNT PROPBUILD PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		DEVENDRA	file with main case number AND YOU MENTION IN APPLICATION ALLAHABAD	19/11/2020
1131	710102111012020	VEKAS KUMAR GARG VS SANDEEP GARG	Company Appeal (IBC)	IBC under Sec 7		Rohit	Main case no. not mention/Small font & Blur Page-23 to 128,142 to 145,155	26/11/2020
1132	710102104232020	REDHIX IT SOLUTIONS PRIVATE LIMITED VS REALTIME SOFTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)		COMPANY PETITION IB (IBC)/831(ND)2020	section wrong	31/10/2020
1133	710102109892020	SUCHITA SHARMA VS INDIA INFOLINE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Sameer	pryer missing	23/11/2020
1134	710102111432020	SAFE MOVERSPACKERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Interlocutory Application (I.B.C)	Sec 60(5)		COMPANY PETITION IB (IBC)/1006(ND)2019	Sign miss-1,3 to 8,10,12,13/Blur Page-8,19 to 64,78 to 141	28/11/2020
1135	710102110912020	INDIA INFOLINE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Pankaj Kumar Jha	10-18 not clear page	26/11/2020

1136	71010211182020	ANIL ARYA VS PIONEER URBAN LAND AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/14(PB)2019	Nithin	Sign miss Page-2	27/11/2020
1137	710102076962020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED VS THE REGISTRAR OF	Company Petition (Companies Act)	Sec. 131(1)		SHASHI	counsel detail missed in index,pg-1,6,8 and 11 double page numbering	08/07/2020
1138	710102102972020	AMIT GOEL VS CMYK PRINTECH LIMITED	Company Petition (Companies Act)	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)		K GAURAV & CO.	Pg-113 missed,pg-114,115,147,160,278,288-294 not clear,pg-286 cut,service to all respondent,court fee and welfare missed in vakalatnama,true copy stamp missed	28/10/2020
1139	710102109852020	SACHIN GULATI & ORS VS HSL SOFTWARE PVT LTD.	Company Petition (Companies Act)	Rule 11 of NCLT		MANISH GUPTA	Wrong case type select	23/11/2020
1140	710102109542020	ECOWING FENSTER PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Manish	No index, memo of parties missed, petition missed, STK 7 missed, Roc and Income Tax advance service missed, NCLT heading missed on cover page , Master data missed, Vakalatnama missed,	21/11/2020
1141	0710102076232020/4	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)			pg-291 not clear	15/09/2020
1142	0710102162662019/5	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7			NEED TO IA FILE	02/10/2020
1143	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			NEED TO IA FILE	24/11/2020
1144	710102003642020	JSB INFRA TECH LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES ACT)/175(ND)2020	Sec 252 (1)			NEED TO IA FILE	25/11/2020
1145	0710102080502020/1	FIREFLY-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472(I)2020	Rule 11 of NCLT			NEED TO FILLING SEPARATE AFFIDAVIT	26/11/2020
1146	0710102150482019/4	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	26/11/2020
1147	0710102156952019/4	JONES LANG CASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3213(ND)2019	IBC Under Sec 9			E STAMP AFFIDAVIT MISSING	26/11/2020
1148	0710120003842018/26	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26/11/2020
1149	0710120003842018/27	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.	COMPANY PETITION IB (IBC)/938(PB)2018	IBC under Sec 7			NEED TO EVERY PAGES SIGN	26/11/2020
1150	0710102026652020/1	M/S. FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S.MARUBHUMI	COMPANY PETITION IB (IBC)/710(ND)2020	IBC Under Sec 9			E STAMP MISSING	27/11/2020
1151	0710102032132020/4	SRI GANESH PLATES AND GLASSES PVT LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/370(ND)2020	Sec 252 (1)			E STAMP MISSING	27/11/2020
1152	0710102078392020/1	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020	Sub-section (I) of section 230			NEED TO CA FILE	27/11/2020
1153	0710102080222020/3	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	27/11/2020
1154	0710102087542020/3	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	27/11/2020
1155	0710102087542020/4	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA	COMPANY PETITION (COMPANIES ACT)/118(PB)2020	Sec. 241(1),Application under any other provisions			INDEX MISSING	27/11/2020
1156	0710102105862020/3	ANEESHA DUTT Vs. ASHU DUTT	COMPANY APPLICATION(COMPANIES ACT)/705(PB)2020	Rule 11 of NCLT			NEED TO IA FILE	27/11/2020
1157	0710102034302020/1	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (I) of section 230			PG-21 TRANSLATE	28/11/2020

1158	07101020343020/2	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/91(ND)2020	Sub-section (I) of section 230			21 TYPE COPY	28/11/2020
1159	07101020762820/5	MASQ BUSINESS SOLUTION PVT. LTD Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/281(ND)2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28/11/2020
1160	07101020770620/4	MASQ BUSINESS SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/280(ND)2020	Sec 252 (3)			NEED TO FILE IN ONE PDF	28/11/2020
1161	07101021004620/1	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	28/11/2020
1162	07101021004620/2	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	28/11/2020
1163	07101020746620/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COMPANIES ACT)/289(ND)2020	Sec 252 (3)			NEED TO IA FILE	29/11/2020
1164	07101020859720/4	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(2020)	Rule 11 of NCLT, 2016			22 23 25 37 52 NEED TO TYPE COPY	29/11/2020
1165	0710102024212018/2	MANJINDER SINGH SANDHU Vs. GOLDEN PEACOCK RESIDENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1591(PB)2018	IBC under Sec 7			NEED TO IA FILE	30/11/2020
1166	0710102061262019/12	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE	COMPANY PETITION IB (IBC)/712(ND)2019	IBC under Sec 7			NEED TO IA FILE	30/11/2020
1167	0710102100092019/8	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1593(ND)2019	IBC under Sec 7			NEED TO APPLICATION FILE	30/11/2020
1168	07101021031220/1	SHIVRAJ GUPTA Vs. DESHRAJ GUPTA	COMPANY APPLICATION(COMPANIES ACT)/660(PB)2020	Rule 11 of NCLT			TRUE COPY SIGN MISSED	30/11/2020
1169	07101020009120/5	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Sec 252 (1)			INDEX MISSING	01/12/2020
1170	0710102001372019/8	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND NAV	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7			INDEX MISSING	01/12/2020
1171	0710102007592019/13	SUMAN CHADHA Vs. LIFESTYLE FITNESS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/310(ND)2019	IBC Under Sec 9			AFFIDAVIT STAMP	01/12/2020
1172	0710102016252018/30	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9			NEED TO SAPERATE E FILLING	01/12/2020
1173	0710102023802018/14	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01/12/2020
1174	0710102023802018/15	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			NEED TO SAPERATE E FILLING	01/12/2020
1175	0710102024112020/1	CFM ASSETS RECONSTRUCTION PVT LTD. Vs. YOGESH KUMAR SHARMA	COMPANY PETITION IB (IBC)/606(ND)2020	Section 95(1)			NEED TO IA FILE	01/12/2020
1176	07101020263520/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD	INTERVENTION PETITION (IBC)/4(ND)2020	Sec 60(5)			NEED TO IA FILE	01/12/2020
1177	07101020270620/2	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion			INDEX MISSING	01/12/2020
1178	07101020734020/4	KARUNA SHARMA Vs. VOGUE CLOTHIERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2978(ND)2020	Application under any other provisions- IBC			AFFIDAVIT MISSING	01/12/2020
1179	07101021014520/1	STARFIRE MOVIES PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/646(PB)2020	Rule 11 of NCLT			index is missing	01/12/2020
1180	0710102105962019/11	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Sec. 241(1),Sec. 244(1)			pagination is missing	01/12/2020
1181	07101020632620/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			Index is missing	02/12/2020
1182	710102072132020	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED	Company Petition	Sec. 131(1)		Ramesh Chandra Mishra	Council Detail missed in Index,pg-103 not mention in index,pg102 is different in file and different in proof of service column	
1183	07101020821320/2	RESOLUTION PROFESSIONAL INDIRAPURAM HABITAT CENTRE PVT LTD Vs. DIAMOND TRAEXIM PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3463(PB)2020	Sec 60(5)			pg no. 20-77 are blur	01/12/2020
1184	0710102097362019/11	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.	COMPANY PETITION IB (IBC)/1499(PB)2019	IBC under Sec 7			pg no 22-25 are not clear	01/12/2020
1185	0710102002272019/19	MILAP NEWS CORPORATION PRIVATE LIMITED Vs. PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			E stamp is of back date	02/12/2020
1186	07101020612220/5		COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Index missing	02/12/2020

1187	0710102061222020/6	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION (COMPANIES ACT)/74(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 59			Sign missing	02/12/2020
1188	0710102/11210/2020	niho construction Vs Hemant Khandelwal	Company Application(Companies Act)	Rule 11 of NCLT	CP/89/2020	Ishaan Mukherjee	Blur Page-78,79,81	02/Dec/20
1189	0710102100462020/5	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			NEED TO UPLOAD IN ONE PDF	28/11/2020
1190	0710102002272019/20	MILAP NEWS CORPORATION PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/27(PB)2019	Sec. 230-232 - Second Motion			NO INDEX	12/02/2020
1191	0710102022482018/7	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1520(ND)2018	IBC Under Sec 9			NO INDEX	12/02/2020
1192	0710102023802018/16	VISTRATITCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7			TRUE COPY SIGN MISSING	12/02/2020
1193	0710102063262020/1	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL	COMPANY PETITION IB (IBC)/903(ND)2020	IBC Under Sec 9			NO INDEX	12/02/2020
1194	0710102072202020/2	ADITYA GUPTA Vs. GAURAV KATIYAR	INTERLOCUTORY APPLICATION (I.B.C)/3046(ND)2020	Sec 60(5)			NEED TO SAPERATE FILLING	12/02/2020
1195	0710102077602020/3	JACK ROHAN MARKETING PRIVATE LIMITED Vs. REGISTRAR OF SHIV KUMAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/343(ND)2020	Sec 252 (1)			NO INDEX	12/02/2020
1196	0710102088742020/2	RATNAPRAVA INDUSTRIES PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES ACT)/404(ND)2020	Rule 11 of NCLT,Sec 252 (3)			INCOME TAX SERVICE	12/02/2020
1197	0710102092852020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COMPANIES ACT)/417(ND)2020	Sec 252 (1)			pagination is missing	02/12/2020
1198	0710102095022020/2	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42			wrong e-filing	02/12/2020
1199	0710102097382020/5	PRIME I T WORKS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/421(ND)2020	Sec 252 (1)			pagination is missing	02/12/2020
1200	0710102101002020/1	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF	COMPANY PETITION IB (IBC)/138(ND)2020	IBC Under Sec 10			wrong e-filing	02/12/2020
1201	0710102174012019/6	POOJA BAHRY Vs. AMALENDU MUKHERJEE	INTERLOCUTORY APPLICATION (I.B.C)/2158(ND)2020	Sec 25(j)			wrong e-filing	03/12/2020
1202	0710102061152020/3	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1404(ND)2019	IBC under Sec 7			sign_index and pagination is missing	03/12/2020
1203	0710102091032019/15	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1204	0710000111292020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1205	0710000111282020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1206	0710000111272020	Mankind Pharma Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1207	0710000111262020	Magnet Labs Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1208	0710000111252020	Lifestar Pharma Private Limited	1 Caveat-Application 2 Caveat-Order			27/11/2020	Court fee & welfare missed on vakalatnama	
1209	0710000111232020	Western Hotels Private Limited	1 Caveat-Order 2 Caveat-Application			25/11/2020	NCLT Form 3C missed	
1210	0710000111032020	ASSOCIATED BUILDTech PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COMPANIES ACT)/328(ND)2020	Sec 252 (1)			pdf need to merge into one pdf	22/11/2020
1211	0710102085402020/5	SANJIVANI ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COMPANIES ACT)/359(ND)2020	Sec 252 (3)			OBJECTIONS	12/03/2020
1212	0710102084392020/1	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2115(ND)2019	IBC under Sec 7			sign is missing on every page of written submission	12/03/2020
1213	0710102117872019/12	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			Page no. 8 ae two time, pg no. 13-17,18, 28 are not clear	12/03/2020
1214	0710102150482019/5	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTD	COMPANY PETITION IB (IBC)/528(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	12/04/2020
1215	0710102019112020/4	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	12/04/2020
1216	0710102076072020/4							

1217	0710102083932019/16	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD	COMPANY PETITION IB (IBC)/1373(ND)2019	IBC Under Sec 9		Wrong Document (application filed)	12/04/2020
1218	0710102097382020/6	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT	COMPANY APPEAL (IBC)/7(ND)2020	Sec 42		NO INDEX	12/04/2020
1219	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		NEED TO IA FILE	12/04/2020
1220	0710102143092019/2	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		NEED TO IA FILE	12/04/2020
1221	710102112702020	RAKESH KUMAR GUPTA VS HAZOORILAL JEWELLERS PRIVATE	COMPANY PETITION IB (IBC)/2582(ND)2019	Sec 66(1)	ABHISHEK	SOFT COPY NOT UPLD PROPERLY	12/04/2020
1222	710102112422020	PREET SHUTTERING STORE VS M L BUILDTECH PRIVATE LIMITED		IBC Under Sec 9	Gursat	page:78, 83, 86, 87, 216-313, 336-342, 356-362, 415-416, 418, 419, 421, 427, 431, 433, 435, 456-463, 468-499, 504, 506, page not clear and page 140 missed etc	12/04/2020
1223	0710102001372019/9	CENTRAL BANK OF INDIA Vs. ABHINAV STEELS AND POWER	COMPANY PETITION IB (IBC)/275(ND)2019	IBC under Sec 7		INDEX MISSING	04/12/2020
1224	0710102088852020/3	HAPTIK INFOTECH PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/67(PB)2020	Sec. 230-232 - Second Motion		NEED TO IA FILE	04/12/2020
1225	0710102405202018/10	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD	COMPANY PETITION IB (IBC)/45(PB)2018	IBC under Sec 7		Reply is OK (but along-with application also filed)	05/12/2020
1226	0710102090322020/10	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)		PG-5 not clear /pagination missing after Pg-8/ No INDEX/True copy sign missed in some pages	06/12/2020
1227	0710102034132020/2	MARIN AGRO PRIVATE LIMITED Vs. 1. REGISTRAR OF COMPANY	COMPANY APPEAL(COMPANIES ACT)/410(ND)2020	Sec 252 (1)		PG-8,16,17 translation/Supporting affidavit missed	07/12/2020
1228	0710102134072019/5	ANKIT AGARWAL Vs. VISTA INVERT SUGARS LIMITED	COMPANY PETITION (COMPANIES ACT)/150(ND)2019	Sec. 271-273		affidavit missing	07/12/2020
1229	0710102406532018/24	MR. BHANU RAM SAHU Vs. HBN DAIRIES AND ALLIED LIMITED	COMPANY PETITION IB (IBC)/547(PB)2018	IBC under Sec 7		index missing	07/12/2020
1230	0710102035322020/2	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020	IBC Under Sec 9		service missing	07/12/2020
1231	0710102096942020/1	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)		affidavit missing	07/12/2020
1232	710102113102020	DEEPAK MAINI VS AMUL GABRANI & ORS UDAYRAJ	COMPANY PETITION IB (IBC)/1064(PB)2018	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	APOORV AGARWAL	Sign miss-21 to 34,58,60,62,64,66,68,70,72,74 to 78,80,84,128,129,137,139,712 to 746,764 to 788,790,792,817 to 823/Page not clear-127/small font-143,144,229,230,264,265,293,324,376,382,419,510,517,612,616,618,666,745,746,819 to 821/etc	04/12/2020
1233	710102113352020	PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC	UDAYRAJ	Pagination not done	05/12/2020
1234	0710102078842020/1	SAPAN MOHAN GARG Vs. ABW TOWER CONDOMINIUM ASSOCIATION	INTERLOCUTORY APPLICATION (I.B.C)/3585(PB)2020	Sec 60(5)		pg no. 217-220 typed copy, pg no 230	21/11/2020
1235	0710102087232020/2	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)		Index is missing	07/12/2020
1236	0710102093782020/1	AIRWIL INTELLICITY SOCIAL WELFARE SOCIETY Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/4356(ND)2020	Sec 60(5)		wrong e-filing	07/12/2020
1237	0710102085972020/3	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(ND)2020	Rule 11 of NCLT, 2016		pg missing after pg no. 180 and all hand written documents need to be typed	08/12/2020
1238	0710200412022017/13	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.	COMPANY PETITION IB (IBC)/609(ND)2017	IBC under Sec 7		index is missing	08/12/2020

1239	0710102098252020/1	ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/148(PB)2020	Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application			NEED TO IA FILE	05/12/2020
1240	0710102028062020/1	S. S. STEELS Vs. SHAHI INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/714(PB)2020	IBC Under Sec 9			INDEX MISSING	07/12/2020
1241	0710102026492020/7	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			INDEX not signed	05/12/2020
1242	0710102026492020/8	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230			INDEX not signed	05/12/2020
1243	710102113712020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	UDAYRAJ		sign miss-3 to 60 /Page not clear-4/smallfont-5 to 56,	12/07/2020
1244	710102113372020	SHALU KHANNA VS M/S SBS AGROTECH PVT LTD	Company Application(Companies Act)	Rule16(d),NCLT Rules,2016	eMinds		wrong case type	12/05/2020
1245	710102113842020	BEACON TRUSTEESHIP LIMITED VS EMPEROS INFRASTRUCTURE PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	Abhay Singh		Proof of service	12/08/2020
1246	710102100812020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)	Vikrant Pachnanda		document not upload only proof of service uploaded	21/10/2020
1247	0710102079942020/3	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT.	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			INDEX MISSING	08/12/2020
1248	0710102084982019/10	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019	Sec 252 (3)			NO Supporting affidavit	08/12/2020
1249	0710102092372020/3	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.	COMPANY PETITION IB (IBC)/995(PB)2020	IBC under Sec 7			Index pagination not matching with DOC.	08/12/2020
1250	0710102102992020/1	PANM TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COMPANIES ACT)/437(ND)2020	Sec 252 (3)			NO Supporting affidavit	08/12/2020
1251	0710102140782019/2	AMIT MEHTA Vs. FRANCHISE INDIA BRANDS LIMITED	COMPANY PETITION IB (IBC)/3029(ND)2019	IBC Under Sec 9			Wrong Doc (application filed)	08.12.2020
1252	0710102020542018/25	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD	COMPANY PETITION IB (IBC)/1493(PB)2018	IBC under Sec 7			PG- 3,6,12,13,15,17,18,20,22,24,25,26 is CUT/ 46 not clear & true copy sign missed/ 221 Wrongly pagination & not clear /pg- 123,129,130,133,136,137, 144 to 146,186,195/251 to 254,257,258,259,265 to 268 ,270,271,272/281 to 284 not clear	08.12.2020
1253	0710102101022020/1	GEOSTAR SURVEYS INDIA PVT LTD Vs. ASHWINI MEHRA	INTERLOCUTORY APPLICATION (I.B.C)/5052(PB)2020	Sec 42			index is missing	08.12.2020
1254	0710102112812020/1	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			two files need to merge or need to file separately	08.12.2020
1255	0710102033942020/2	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)			PG-15 to 55 Hindi translation	08.12.2020
1256	0710102061022020/2	UNION BANK OF INDIA (UK) LIMITED Vs. GAURAV JAIN	COMPANY PETITION IB (IBC)/991(ND)2020	Section 95(1)			Index Blank/true copy sign missed	08.12.2020
1257	0710102087092020/8	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			Index is missing	08.12.2020
1258	710102088402020	PEARSON INDIA EDUCATION SERVICES PVT. LTD. VS U.B.S. PUBLISHERS DISTRIBUTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Shraddha		document not upload only proof of service uploaded	14/09/2020
1259	710102108552020	FOURSIDES DEVELOPERS COMPANY PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)	Mohammad		NCLT heading missed on cover page, Pages wrong arrange 145,146,147,148, Council detail missed in index	18/11/2020
1260	710102110212020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC	MUKESH		PGAES: 26,87,92,115,116 NOT CLEAR	24/11/2020
1261	710102114092020	PRASHANT BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/446(ND)2020	Sec 252 (1)	SACHIN		wrong section choose	08/12/2020

1262	710102114222020	SUMIT KAMBOJ VS JITESH GUPTA	COMPANY PETITION IB (IBC)/1591(PB)2018	Sec 60(5)		Shivangi Shukla	Small font-47,57 to 59,276 to 280/Blur Page-76 to 97,99 to 136,141,154,244 to 245,262 /etc	09/12/2020
1263	0710102/11448/2020	Sachin Garg Vs M/S S L CONSUMER PRODUCTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/840(PB)2018	Davesh Bhatia	Sign miss-1,2,7,8	09/Dec/20
1264	0710102/11450/2020	Pallavi Joshi Bakhru Vs Universal Buildwel Pvt Ltd	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/456(ND)2018	SRISHTI KAPOOR	Sign miss-1 to 13/Page not clear-34 to 55	09/Dec/20
1265	0710102/11466/2020	LALIT KUMAR GUPTA Vs	Company Application(Companies Act)	Sec. 73(4)	CP/10(ND)2016	LALIT GUPTA	No Index/documents not prproper upload/Pagination not done	10/Dec/20
1266	0710102/11359/2020	AVENIR MANAGEMNET SERVICES PRIVATE LIMITED Vs	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		ARTI SAHU	Kindly file in Chandigarh,Wrong section select, Council sign missed in index, Memo of parties missed, Page wrong arrange 25, pages not clear 28 to 50,57,88,105,116,117,120, 126,153,160,161,173 to 178,181 to 183, kindly delete first petition	07/12/2020
1267	0710102/11364/2020	DPN MARITIME ACADEMY PRIVATE LIMITED Vs REGISTRAR OF COMPANIES	Intervention Petition(Companies Act)	Sec 252 (1)		SUNNY CHOPRA	Wrong case type select, memo of parties, brief synopsis, list of dates & events missed, MoA /AoA missed, STK 07 missed,Company master data missed, Council detail missed in index	07/12/2020
1268	0710102/11022/2020	MOEN INDIA PRIVATE LIMITED Vs Registrar of Companies Delhi and Haryana	Company Petition (Companies Act)	Sec. 441		ANUP VIJAY KULKARNI	Memo of parties, List of dates and event missed, Company master data missed, Roc report missed, Pages not clear 132,147,150 to 193, 194 to 237 not clear, Welfare and court fees missed in vakaltnama,	24/11/2020
1269	0710102/11414/2020	DR. KRISHAN MOHAN MENDIRATTA Vs. STATE BANK OF INDIA	Interlocutory Application(IBC)	Sec 60(5)		Sumit Virmani	Translated Page-14,18,49	
1270	0710102116512019/4	CROWN ART PRINTERS Vs. FRANCIS REMEDIES (INDIA)	COMPANY PETITION IB (IBC)/2375(ND)2019	IBC Under Sec 9			application not acceptable in document & wrong efilng	27/06/2020
1271	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)2020	22(3)(b)			document not in proper	10/07/2020
1272	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1808(ND)2019	IBC under Sec 7			application not acceptable in document	02/11/2020
1273	0710102090322020/9	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)			15 16 translate	23/11/2020
1274	0710102143092019/1	MOHAN LAL JAIN Vs. SBS TRANSPOLE LOGISTICS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1480(ND)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			application not acceptable in ADDITIONAL document	04/12/2020
1275	0710102085972020/5	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(ND)2020	Rule 11 of NCLT, 2016			419 420 559 TRANSLATE	08/12/2020
1276	0710102410382017/45	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.	COMPANY PETITION IB (IBC)/540(PB)2017	IBC under Sec 7			AFFIDAVIT STAMP	08/12/2020
1277	0710102018582020/8	AXIS INTEGRATED SYSTEMS LIMITED Vs. AON CONSULTING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/497(ND)2020	IBC Under Sec 9			NEED TO FILE IN ONE PDF	09/12/2020

1278	0710102022652018/13	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7		NEED TO IA FILE	09/12/2020
1279	0710102033212020/2	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9		true copy sign missing	09/12/2020
1280	0710102033212020/3	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9		true copy sign missing	09/12/2020
1281	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)		NEED TO APPEAL FILE	09/12/2020
1282	0710102085052020/2	FIREFLY-VENTURES LTD. Vs. HT.DIGITAL MEDIA HOLDINGS LTD.	COMPANY APPLICATION(COMPANIES ACT)/472(J)2020	Rule 11 of NCLT		MANY TIMES PDF UPLOAD NEED TO ONE TIME	09/12/2020
1283	0710102104842019/11	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9		PAGE 9 10 CUT	09/12/2020
1284	0710102134752019/3	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9		Pg no 10,12-14 is not clear, sign is missing on reply	10/12/2020
1285	0710102161552019/5	MODEL LOGISTICS PVT. LTD. Vs. ADVANCE HOME AND PERSONAL CARE	COMPANY APPLICATION(IBC)/621(ND)2019	Application under any other provisions- IBC		21 27 not clear page	10/12/2020
1286	0710102169292019/3	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD	COMPANY PETITION IB (IBC)/48(PB)2020	IBC under Sec 7		8, 6 translate page	10/12/2020
1287	0710102701602018/9	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7		second volume double page numbering	10/12/2020
1288	0710200001942016/8	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)		proof service missing	10/12/2020
1289	0710200413922017/10	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
1290	0710200413922017/11	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
1291	0710200413922017/13	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
1292	0710200413922017/14	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
1293	0710200413922017/15	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
1294	0710200413922017/17	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
1295	0710200413922017/18	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
1296	0710200413922017/19	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
1297	0710200413922017/2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
1298	0710200413922017/20	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
1299	0710200413922017/21	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong e fling	10/12/2020
1300	0710200413922017/22	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
1301	0710200413922017/23	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
1302	0710200413922017/24	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020
1303	0710200413922017/25	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		wrong efling	10/12/2020

1304	0710200413922017/26	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1305	0710200413922017/27	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1306	0710200413922017/3	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			affidavit missing	10/12/2020
1307	0710200413922017/4	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1308	0710200413922017/5	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1309	0710200413922017/7	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1310	0710200413922017/8	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			wrong e filing	10/12/2020
1311	0710102087092020/9	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9			page number 15 after missing	11/12/2020
1312	0710102089012020/1	KMQ ENGINEERING & TOOLS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/397(ND)2020	Sec 252 (1)			page number missing	11/12/2020
1313	0710102095952020/4	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTCH PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)			sign Missing	11/12/2020
1314	0710200428752018/22	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e filing	11/12/2020
1315	0710200428752018/23	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e filing	11/12/2020
1316	0710102079942020/4	M SAI ESWARA SWAMY Vs. SITI VISION DIGITAL MEDIA PVT. ALCHEMIST LIFE SCIENCES LIMITED & ORS. Vs. RAJESH BUILDCON & INFRASTRUCTURE PVT. LTD. & ORS	COMPANY PETITION (COMPANIES ACT)/121(PB)2020	Sec. 213,Sec. 241(1),Sec. 242(4)			index NOT SIGNED/ Supporting Affidavit	12/08/2020
1317	0710102015232019/2	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/49(PB)2019		Rule 11 of NCLT			Sign missing on report	12/09/2020
1318	0710102024812020/5	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			index is missing	12/09/2020
1319	0710102024812020/6	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS	COMPANY PETITION IB (IBC)/610(PB)2020	IBC under Sec 7			File need to merge in one pdf and index is missing	12/09/2020
1320	0710102036082020/2	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/899(ND)2020	IBC under Sec 7			sign on reply and true copy and sign on annexures are missing	12/09/2020
1321	0710102067622020/5	KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7			handwritten is not allowed, type copy of index	12/09/2020
1322	0710102076142020/3	AKSHAY TYAGI Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/116(ND)2020	Sec. 169(4)			Pg no. 65-81, 148-162 translation pg no. 116,123-137,141,146,230 are not clear, pg no 241 type copy, volume need to divide after pg no. 200	12/09/2020
1323	0710102108322020/2	M/S KENDRIYA BHANDAR Vs. ANIL KOHLI	INTERLOCUTORY APPLICATION (I.B.C)/5408(I)2020	Sec 60(5)			index is missing	12/09/2020
1324	0710102112812020/2	ASHWINI MEHRA Vs. COMMITTEE OF CREDITORS	INTERLOCUTORY APPLICATION (I.B.C)/5366(PB)2020	Sec 60(5)			volume need to divide after pg no. 200	12/09/2020
1325	710102113172020	ORTEL COMMUNICATIONS LTD. VS SONY PICTURES NETWORKS INDIA P LIMITED	COMPANY PETITION IB (IBC)/761(ND)2018	Rule 11 of NCLT, 2016		Bharat	wrong e filing	12/05/2020
1326	710102114852020	MOHAN LAL JAIN VS ROC	COMPANY PETITION IB (IBC)/1373(ND)2019	Rule 11 of NCLT, 2016		Inder Paul Singh Oberoi	Merge into PDF	12/10/2020
1327	710102114842020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED VS ADEL LANDMARKS	COMPANY PETITION IB (IBC)/1083(PB)2018	Application under any other provisions- IBC		UDAYRAJ	Small font-3 to 57	12/10/2020

1328	710102110322020	OUTBOX VENTURES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Sec 252 (3)			Brij Mohan Barwal	kindly upload volume vise pdf	25/11/2020
1329	710102034212020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Application under any other provisions- IBC			ROHIT GANDHI	case type in companies act and wrong section	18/03/2020
1330	0710102/11525/2020	syndicate interglobe v/s global fragrances pvt ltd	ibc contempt petition	sec-9		vivek sharma	wrong section ,case type wrong	
1331	0710102/11502/2020	Tennant Cleaning System India Private Limited Vs	Company Petition IB (IBC)	IBC Section 59		goel & associates	petition uncompleted, final report, ibbi missing, balance sheet missed 2 year., br missed, master data missed,	12/11/2020
1332	0710102/11509/2020	Orient Links Co. LLC Vs Ram Kishore Nagarmal Marketing Pvt. Ltd.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	C.P. (IB)/1882(ND)2019	Dhiraj Philip	Merge into one PDF	11/Dec/20
1333	0710102/11520/2020	JITENDER ARORA Vs	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	C.P. (IB)/104(PB)2018	Jitender Arora	small font-144 to 157,161 to 164,168,174,181,182,186, 187,215,225 to 236,240 to 245,251,287,293 to 298,302 to 304,309,313,317,321,323, 354,444 to 454,459,469,481,486,496 to 507,511,519 to 530,535,624 to 651,687 to 702/Page cut. 297,235,354,Page not clear-390 to 398 to 425,/translated page-663,664	11/Dec/20
1334	0710102/11137/2020	PUMA REALTORS PRIVATE LIMITED Vs. AXIS BANK LIMITED	Interlocutory Application(IBC)	Sec 60(5)	C.P. (IB)/934(PB)2018	Anurag Bhatt	Blur Page-56,57,67	
1335	0710102/11413/2020	DIGITAL PROPERTIES AND HOTELS PRIVATE LIMITED Vs Registrar of Companies Delhi	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Abhishek Puri	Wrong section select, Page not clear 49,95 to 105, 107,302,303 Pages cut 127,128,147,148,167,168, 187,188,207,208,275,278, 279,283,284, Income tax advance service missed	08/12/2020
1336	0710102/11539/2020	NBC Health & Hotels Private Limited Vs Registrar of Companies ROHIT KHANNA & ANR.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL ----- /252ND 2020	HARISH DAMANI	Main case no. not metion	12/Dec/20
1337	0710102017542020/3	Vs. ROYCE DEVELOPERS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/43(PB)2020	Sec. 241(1)			PG 34-36,47-53 ,61,62,72 NOT CLEAR	06/11/2020
1338	07101020701602018/8	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED RAHUL DHINGRA	COMPANY PETITION IB (IBC)/160(PB)2018	IBC under Sec 7			NUMBERING NOT CORRECT	09/12/2020
1339	0710102012502020/1	(SOLE PROPRIETOR R-CUBE CORPORATION) Vs. EARTH WATER LIMITED (FORMERLY KNOWN AS FONTUS WATER PRIVATE	COMPANY PETITION IB (IBC)/423(ND)2020	IBC Under Sec 9			WRONG FILING FILE AS A APPLICATION	10/12/2020
1340	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1341	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			APPLICATION AND ADDITIONAL DOCS FILE SEPRATE	10/12/2020
1342	0710102021342018/13	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			AFFIDAVIT BACK DATE & APPLICATION AND REPLY FILE BOTH ARE SEPRATLY	10/12/2020
1343	0710102021342018/14	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1344	0710102021342018/15	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			WRONG FILING FILE AS A FRESH APPLICATION	10/12/2020
1345	0710102021342018/16	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO IA FILE	10/12/2020
1346	0710102021342018/7	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			NEED TO PETITION FILE	10/12/2020

1347	0710102021342018/8	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		NO NEED TO FILE CA IN ADDITIONAL FILE	10/12/2020
1348	0710102021342018/9	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		NO NEED TO FILE CA IN ADDITIONAL FILE	10/12/2020
1349	0710102032072018/5	ASHTBRUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9		INDEX MISSING	10/12/2020
1350	0710102063312020/2	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7		True copy and sign are missing on annexures	10/12/2020
1351	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.	COMPANY PETITION IB (IBC)/449(PB)2019	IBC under Sec 7		INDEX MISSING	22/09/2020
1352	0710102016052019/15	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE	COMPANY PETITION IB (IBC)/659(ND)2019	IBC under Sec 7		NEED TO IA FILE	19/11/2020
1353	0710102073262020/3	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)		Affidavit of service is missing	10/12/2020
1354	0710102076072020/5	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234		Affidavit of service and index is missing	10/12/2020
1355	0710102082602020/3	SUMRIDHI ALUMINIUM PRIVATE LIMITED Vs. KIRAN UDYOG PRIVATE LIMITED	COMPANY PETITION IB (IBC)/946(ND)2020	IBC Under Sec 9		Additional file need to merge in reply or file it separately	10/12/2020
1356	0710102103842020/1	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGLT INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020	Sec 60(5)		sign is missing on reply and true copy is missing on annexures	10/12/2020
1357	0710200413922017/12	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4), Sec. 241(1)		need to not filling ca in additional	10/12/2020
1358	0710200413922017/16	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4), Sec. 241(1)		wrong efile	10/12/2020
1359	0710102033212020/4	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9		TRUE COPY SIGN MISSING	11/12/2020
1360	0710102034302020/3	JMA MARKETING LIMITED Vs.	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/91(ND)2020	Sub-section (I) of section 230		NEED TO SAPERATE FILLING	11/12/2020
1361	0710102060392020/7	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9		TRUE COPY SIGN MISSING	11/12/2020
1362	0710102076232020/7	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020	Sec 60(5)		NEED TO FILLING SAPERATE	11/12/2020
1363	0710102093812020/3	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD	COMPANY PETITION IB (IBC)/1026(PB)2020	IBC under Sec 7		pg not are 49-51,55-59,70,71,77-80,86-90,91-97 are not clear	11/12/2020
1364	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7		Index is missing	11/12/2020
1365	0710102151182019/2	CHEMSYNTH LABS Vs. ALCHEMIST LIMITED	COMPANY PETITION IB (IBC)/3238(ND)2019	IBC Under Sec 9		hand written on index and sign is missing on rejoinder	11/12/2020
1366	0710102156272019/2	INCOME TAX OFFICER WARD 16 (1) Vs. REGISTRAR OF COMPANIES & MAA BERI ISPAT PVT. LTD	COMPANY PETITION (COMPANIES ACT)/922(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body		wrong e-filing	11/12/2020
1367	0710102157442019/2	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI & RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body		wrong e filing	11/12/2020
1368	0710102159862019/4	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/1039(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body		wrong e filing	11/12/2020
1369	0710102159872019/2	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 14(2) Vs. REGISTRAR OF COMPANIES SARAH AVIATION PVT. LTD	COMPANY PETITION (COMPANIES ACT)/972(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body		pagination is missing on index	11/12/2020
1370	0710102162042019/3	BIJAN DASH Vs. MIST DIRECT SALES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3363(ND)2019	IBC Under Sec 9		Index is missing	11/12/2020
1371	0710102162662019/6	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.	COMPANY PETITION IB (IBC)/3434(ND)2019	IBC under Sec 7		TRUE COPY SING MISSED IN FILE	11/12/2020
1372	0710102166832019/2	INCOME TAX OFFICER WARD 8(2) Vs. REGISTRAR OF COMPANIES & ELEVEN BUILDCON PVT LTD	COMPANY APPEAL (COMPANIES ACT)/1040(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body		wrong e filing	11/12/2020
1373	0710102016052020/5	AMRITA GUJRAL Vs. HYPERHIRE INDIA PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/38(PB)2020	Sec. 241(1), Sec. 242(4), Sec. 244(1)		Index and pagination is missing	12/12/2020
1374	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020	Application under any other provisions- IBC		wrong e-filing	12/12/2020

1375	0710102031892020/2	ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/49(PB)2020	Sec. 230-232, Sec 234		Wrong e-filing	12/12/2020
1376	0710102089732020/2	DMI FINANCE PRIVATE LIMITED Vs. RAHEJA DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/970(PB)2020	IBC Under Sec 7		Volume need to divide after page no. 200	12/12/2020
1377	0710102168502019/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE TOWER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/124(ND)2020	IBC Under Sec 9		sign on reply is missing, affidavit date is missing	12/12/2020
1378	0710102172362019/2	MS.ANJALI Vs. EDUJOIN TRAINING SRS LIMITED Vs. LOGICAL JEWELLERS PVT. LTD.	COMPANY PETITION IB (IBC)/130(ND)2020	IBC Under Sec 9		index is missing	12/12/2020
1379	0710200433802018/12	M/S PRANKIT INDIA ENTERPRISES Vs. M/S KANODIA TECHNOPLAST LTD.	COMPANY PETITION IB (IBC)/108(ND)2020	IBC Under Sec 9		service and true copy signature are missing	12/12/2020
1380	0710102097492020/3	SHYAM ARORA Vs. C-TEL INFO SYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A		page no. 31, 32 are cut	13/12/2020
1381	0710102099972020/2	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	Application under any other provisions- IBC		Index is missing	13/12/2020
1382	0710102086782020/1	INCOME TAX OFFICER WARD 20.1 Vs. ROC. PRIYA TISSUE PVT.	COMPANY APPEAL(COMPANIES ACT)/1037(ND)2019	Sec 252 (1) - By Government Body		wrong e-filing	14/12/2020
1383	0710102167802019/2	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		wrong e-filing	14/12/2020
1384	0710102171852019/2	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES & REAL VENTURE EXIM PVT	COMPANY APPEAL(COMPANIES ACT)/63(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		wrong e-filing	14/12/2020
1385	0710102173172019/1	INCOME TAX OFFICER WARD 26(4) Vs. REGISTRAR OF COMPANIES(VSERVE CORPORATE SERVICES PVT.LTD.)	COMPANY APPEAL(COMPANIES ACT)/100(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		wrong e-filing	14/12/2020
1386	0710102173682019/3	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.	COMPANY PETITION (COMPANIES ACT)/131(ND)2016	Sec. 241(1),Sec. 242(4)		Affidavit of service is missing	14/12/2020
1387	0710200001942016/8	MANOJ KULSHRESTHA VS MANSAROVER HERITAGE INN PVT.	COMPANY PETITION IB (IBC)/360(PB)2016	Sec 54(1)	Manoj Kulshrestha	Index Missed	14/12/2020
1388	710102115632020	CROWN ART PRINTERS VS FRANCIS REMEDIES (INDIA) PRIVATE	COMPANY PETITION IB (IBC)/2375(ND)2019	Application under any other provisions- IBC	MUKESH	Blur Page-26 to 59,64 to 82	14/12/2020
1389	710102115712020	ACIT CIRCLE -17(2) NEW DELHI VS REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & NIKHIL TANDON VS SANJEEV BINDAL PRASAD & COMPANY (PROJECTS WORKS) LIMITED Vs. ANAND ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/1003(ND)2020	Rule 11 of NCLT	HIMANSHU	Blur Page-12/Sign miss-12A to 12C/Merge into one PDF	14/12/2020
1390	710102115822020	ANITA DHIR Vs. COSLIGHT INDIA TECHNOLOGY PVT.	COMPANY PETITION IB (IBC)/1825(PB)2019	Sec 60(5)	Akhil	True copy sign missed	15/12/2020
1391	710102115902020	KRISHAN KUMAR MAHAJAN Vs. AMBASSADOR TRAVELS (DELHI) PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/138(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)		pages from 46-51,54,58 are dark pages, sign missing on reply	12/11/2020
1392	0710102093552020/2	FORTUM INDIA PRIVATE LIMITED Vs. IAP COMPANY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/97(ND)2020	Sub-Section (1) Of Section 66.		NEED TO IA FILE	12/12/2020
1393	0710102063552020/1	YOUNG BIN KWAN HOTELS & TRADING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/450(ND)2020	Sec 252 (3)		NEED TO UPLOAD ONE PDF INDEX MISSING	12/12/2020
1394	0710102092292020/2	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG.	INTERLOCUTORY APPLICATION (I.B.C)/5087(PB)2020	Application under any other provisions- IBC		Index is missing	14/12/2020
1395	0710102075722020/5	FLOURISH FINCAP PRIVATE LIMITED Vs. M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/158(ND)2019	Sec. 230-232, Sec 234		wrong e-filing	14/12/2020
1396	0710102082242020/1	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9		sign missing on every page and true copy on annexures	14/12/2020
1397	0710102108512020/2	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9		pages from 1-6 are not clear	14/12/2020
1398	0710102108932019/6	INCOME TAX OFFICER WARD 15(2) Vs. REGISTRAR OF COMPANIES (LEMON TOUR AND TRAVEL PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/851(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		index is missing	14/12/2020
1399	0710102111032019/6	INCOME TAX OFFICER WARD 21(1) Vs. REGISTRAR OF COMPANIES (RAMA KRISHNA CATERING SERVICE PVT. LTD.)	COMPANY PETITION (COMPANIES ACT)/849(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		sign is missing	14/12/2020
1400	0710102111032019/7	INCOME TAX OFFICER WARD 24 (3) Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/850(ND)2019	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		wrong e-filing	14/12/2020
1401	0710102148772019/2						
1402	0710102149152019/2						
1403	0710102149932019/2						

1404	0710102151922019/2	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE	COMPANY PETITION IB (IBC)/153(ND)2020	IBC Under Sec 9			Index is missing and court fees, welfare	14/12/2020
1405	0710102157442019/4	INCOME TAX OFFICER WARD 11(4) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. GOMTI INFRACON PVT. LTD NCT OF DELHI & RAMID PROJECTS PVT LTD)	COMPANY PETITION (COMPANIES ACT)/927(ND)2019	Sec 252 (1) - By Government Body			wrong e-filing	14/12/2020
1406	0710102164542019/2	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT.	COMPANY PETITION (COMPANIES ACT)/1009(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body			index pagination is wrong and pagination is also missing	14/12/2020
1407	0710102165552019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/1013(ND)2019	Sec 252 (1) - By Government Body			wrong e-filing	14/12/2020
1408	0710102165632019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/1015(ND)2019	Sec 252 (1) - By Government Body			wrong e-filing	14/12/2020
1409	0710102/11591/2020	SANJAY GUPTA Vs. JITESH GUPTA	Interlocutory Application (IBC)	Sec 60(5)	C.P. (IB)/1591(PB)2018	Shivangi Shukla	vPG-101 to 198 missed in VOL-II/Draft written on each page	
1410	0710102/10953/2020	AMIT RAJ JAIN Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT.	Interlocutory Application (IBC)	Application under any other provisions- IBC	C.P. (IB)/63(ND)2020	Parveen Kumar Aggarwal	27,29 NOT CLEAR	
1411	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1304(ND)2020	Sec 60(5)			only proof of service uploaded	11/06/2020
1412	0710102006172020/5	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED	COMPANY APPLICATION (IBC)/1304(ND)2020	Sec 60(5)			only proof of service uploaded	08/07/2020
1413	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			only proof of service uploaded	28/08/2020
1414	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			NEED TO IA FILE	19/09/2020
1415	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020	Sec 60(5)			only proof of service uploaded	22/09/2020
1416	0710102077112020/1	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Sec 60(5)			INDEX MISSING	29/09/2020
1417	0710102075952020/6	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)2020	Sec 66(1)			index missing	23/11/2020
1418	0710102085972020/5	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3728(PB)2020	Rule 11 of NCLT, 2016			need to file in one pdf	14/12/2020
1419	0710102093102020/3	VGSS SECURITY PVT LTD Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/401(ND)2020	Sec 252 (1)			Index is missing	15/12/2020
1420	0710102111032019/8	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA	COMPANY PETITION IB (IBC)/2135(ND)2019	IBC Under Sec 9			Index is missing	15/12/2020
1421	0710102153892019/1	INCOME TAX OFFICER WARD 24.1 Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/872(ND)2019	Sec 252 (1) - By Government Body			wrong e-filing	15/12/2020
1422	0710200428752018/25	INSYNERGY SUPPLY CHAIN SOLUTIONS PVT. LTD. Vs. EASYTECH GLOBAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/794(ND)2018	IBC Under Sec 9			wrong e-filing	15/12/2020
1423	0710102/11609/2020	SUNDRM CONSULTANTS PVT LTD Vs THREE C PROPERTIES PRIVATE LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	(IB)/849(PB)2020	Kartavya Batra	pg-9,32 NOT CLEAR/true copy sign missed/wrong Section chosen	15/12/2020
1424	0710102/11612/2020	Mukendra Singh Vs Subhkamna Buildtech Private Limited	Intervention Petition (IBC)	Application under any other provisions- IBC		durgesh kumar ahuja	wrong section	15/12/2020
1425	0710102/10883/2020	Rahaja Towers PVT Vs RIYASAT TOWERS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		karanjawala & co	case type wrong	19/11/2020
1426	0710102/12687/2019	ATUL KUMAR KANSAL Vs. MR. SANDEEP SOOD	Company Petition IB	Application under any other provisions- IBC			Case Type Wrong	
1427	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15/12/2020
1428	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			Hand written on index is not allowed (Typed copy Required)	15/12/2020
1429	0710102099972020/3	SHYAM ARORA Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4639(ND)2020	Sec. 12A			Pg no. 7 is not clear	15/12/2020
1430	0710102103502020/1	RENAISSANCE INFRA TECH PRIVATE LIMITED Vs. ANTARCTICA PROPERTIES COMPANY LIMITED	COMPANY PETITION IB (IBC)/1034(ND)2020	IBC under Sec 7			Index is missing	15/12/2020

1431	0710102/11596/2020	VIVEK RAHEJA Vs Kailash Jain (Suspended Board of FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETORSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	C.P. (IB)/2924(ND)2019	Vivek Raheja	Page not clear-34 to 36	15/Dec/20
1432	0710102/11195/2020	SKY VISION PROMOTERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF MACQUIRE BANK LIMITED VS SHILPI CABLE TECHNOLOGIES LIMITED	Interlocutory Application(IBC)	Rule 11 of NCLT, 2016	C.P. (IB)/694(ND)2020	UPASANA TALWAR	page number missing	
1433	710102108172020	M/S. VISHAKARMA TOOL WORKS VS MOR MUKAT MARKETING	Company Appeal(Companies Act)	Sec 252 (1)		HIMANSHU	Remove the defected file	16/11/2020
1434	710102101572020	RAHUL JAIN VS M/S RAVE SCANS PVT. LTD.	COMPANY PETITION IB (IBC)/64(PB)2017	Application under any other provisions- IBC		Huzefa F. Sitabkhan	Please Submit DD	23/10/2020
1435	710102023822020	AJAY KUMAR CHOUDHARY VS SUBHASH KUMAR KUNDR	COMPANY PETITION IB (IBC)/933(PB)2019	Application under any other provisions- IBC		Prashant	Document Not Upload	22/02/2020
1436	710102106332020	ISTH PRAKASH GANGOOLY VS NUGREEN ENERGY PRIVATE LIMITED & MANTRA PROCESSORS PVT. LTD. VS REGISTRAR OF COMPANIES	COMPANY PETITION (COMPANIES ACT)/128(ND)2019	Sec 60(5)		RAKESH KUMAR	Please submit DD	07/11/2020
1437	710102107102020	COMPANY APPEAL(COMPANIES ACT)/149(ND)2017	COMPANY PETITION IB (IBC)/933(PB)2019	Sec 60(5)		kundanlatwal	Please Submit DD	10/11/2020
1438	710102107312020	PRABHAKAR KUMAR	COMPANY APPEAL(COMPANIES ACT)/128(ND)2019	Application under any other provisions		Smriti Dua	please submit dd	11/11/2020
1439	710102116402020	PRAVEEN KUMAR SINGHAL Vs.	COMPANY APPLICATION(IBC)/283(ND)2020	Rule 11 of NCLT		PRABHAKAR KUMAR	Blur page-12	16/12/2020
1440	0710102002542020/3	SAGAR COLORPAC PRIVATE LIMITED Vs. MAGGPIE INTERNATIONAL	COMPANY PETITION IB (IBC)/662(ND)2020	Sec 12(2)			wrong efilng	15/12/2020
1441	071010202342020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	IBC Under Sec 9			wrong efilng	15/12/2020
1442	0710102032332020/2	NIKHL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	Sec 252 (1)			pg no.1-13 are not clear and cut	15/12/2020
1443	0710102033012020/2	NIKHL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	IBC Under Sec 9			Index and affidavit of service is missing	15/12/2020
1444	0710102094282020/1	NIKHL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY PETITION (COMPANIES ACT)/173(ND)2020	---Sec. 213			NEED TO IA FILE	16/12/2020
1445	0710102094282020/2	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	---Sec. 213			NEED TO IA FILE	16/12/2020
1446	0710102107562019/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/2612(ND)2019	Sec 252 (3)			NEED TO UPLOAD IN ONE PDF	16/12/2020
1447	0710102133392019/2	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9			NEED TO IA FILE	16/12/2020
1448	0710200410172018/24	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (Progress report filed)	15/05/2020
1449	0710200411452018/10	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09/11/2020
1450	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	09/11/2020
1451	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	09/11/2020
1452	0710102150982019/6	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC Under Sec 9				Wrong Document (First Progress report filed)	09/11/2020
1453	0710102077242019/11	BHARART CHUGH vs PD ADVISORY SERVICES L.L.P	IBC under Sec 7				Wrong Document (Progress report filed)	09/04/2020
1454	0710102077242019/11	LOYZ OIL PTE LTD vs INTERLINK PETROLEUM LIMITED	IBC under Sec 7				Wrong Document (Progress report filed)	09/04/2020
1455	0710102406262018/12	RITU TANDON vs M/S RAIN AUTOMOTIVE INDIA PVT. LTD.	IBC under Sec 7				Wrong Document (Progress report filed)	07/12/2020
1456	0710102082042019/25	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1457	0710102150982019/4	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress & Preliminary report filed)	14/10/2020
1458	0710102150982019/5	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9				Wrong Document (First Progress report filed)	14/10/2020
1459	0710200411452018/11	M/S KHERA ENTERPRISES vs M/S TALWAR AGENCIES PVT. LTD.	IBC Under Sec 9				Wrong Document (Progress report filed)	14/10/2020
1460	0710102/11570/2020	Sanjay Kumar Mittal Vs PRO-ARC WELDING AND CUTTING SYSTEMS PRIVATE LIMITED Vs. SM AUTOSTAR PRIVATE	Intervention Petition(Companies Act)	Intervention Application		KIRTIKAR SUKUL	wrong section and case type wrong	14/12/2020
1461	0710102005412020/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/477(ND)2020	IBC Under Sec 9			wrong efilng	16/12/2020
1462	0710102018592020/3	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/531(ND)2020	IBC Under Sec 9			Notarized date is missing on affidavit and sign on every page of reply missing	16/12/2020

1463	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020			merge into one pdf file or file separately	16/12/2020
1464	0710102027272020/2	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)2020			Index is missing	16/12/2020
1465	0710102029322020/2	VIKRAM JHUNJHUNWALA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1787(ND)2020			Wrong e filing	16/12/2020
1466	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020			Petition is need to be filed separately	16/12/2020
1467	0710102065582020/2	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)2020			pg no 31-33 are blur, pg. no. 23 not translated	16/12/2020
1468	0710102088472020/3	SUDERSHAN GUPTA Vs. GOKULESH PRASAD BHARADWAJ	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4047(ND)2020			NEED TO IA FILE	16/12/2020
1469	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded need to file it seprately	17/12/2020
1470	0710102059952020/4	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1052(ND)2020			two files are uploaded that need to be file separately or delete extra files	17/12/2020
1471	0710102104772020/1	INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/447(ND)2020			INCOME TAX SERVICE MISSING	17/12/2020
1472	0710102105082020/1	NAVKAAR EXPORT AGENCIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/448(ND)2020			ONLY PROOF OF SERVICE UPLOAD	17/12/2020
1473	0710102105422020/1	EXCEL MEDIA PVT. LTD. Vs.	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/691(ND)2020			need to petition file	17/12/2020
1474	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019			NEED TO UPLOAD IN ONE PDF	17/12/2020
1475	0710102108342020/2	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020			true copy sign missing	17/12/2020
1476	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/2646(ND)2019			TRUE COPY SIGN MISSING	17/12/2020
1477	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020			INDEX MISSING	17/12/2020
1478	0710102106832020/1	ALLWIN FOOTWEAR PRIVATE LIMITED Vs. M/S SALUJA CONSTRUCTION COMPANY LTD	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/120(ND)2020			index missing	18/12/2020
1479	0710102/11629/2020	UNIQUE PROMMART PRIVATE LIMITED Vs REGISTRAR OF COMPANIES NCT OF DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Robin Sen Giri	53 page wrong arrange, pages not clear 136,151,152,153 Wrong income tax advance service kindly serve to Income tax DCIT Delhi high court	16/12/2020
1480	0710102080222020/4	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)			ONLY INDEX UPLOAD	16/12/2020
1481	0710102092572020/2	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPLICATION(COMPANIES ACT)/576(ND)2020	Rule 11 of NCLT			NEED TO UPLOAD SAPERATLY	16/12/2020
1482	0710102075702019/5	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	17/12/2020
1483	0710102/11552/2020	VMS EQUIPMENT PVT LTD Vs. PRIMROSE INFRA TECH PVT. LTD.	Interlocutory Application(IBC)	Sec 60(5)			23 page missing	ONLINE
1484	0710102/10728/2020	VISHAL SETHI Vs. COLLAGE GROUP INFRASTRUCTURE PVT. LTD.	Application under any other provisions- IBC	Interlocutory Application(IBC)	C.P. (IB)/1108(ND)2019	Shashwat Parihar	page 4 cut service blur	online
1485	0710102/11691/2020	ANURAG CHANDRA Vs AFFINITY BEAUTY SALON PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions-IBC	C.P. (IB)/786(PB)2018	RANJANA ROY	Blur Page-81,85 to 98/Sign miss-110/Page cut-188	18/Dec/20
1486	0710102059952020/3	CITRON STRAEGIES PVT LTD Vs. ASIAN HOTELS (NORTH) LTD	COMPANY PETITION IB (IBC)/1052(ND)2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	15/12/2020
1487	0710102073262020/4	MANOJ KUNWAR Vs. YOGESH SETHI	INTERLOCUTORY APPLICATION (I.B.C)/3149(ND)2020	Sec 60(5)			Wrong Doc. (court order missing)	16/12/2020
1488	0710102076882020/4	GOLDEN HOMELAND AGENCIES LLP Vs. INDIABULLS REAL ESTATE LIMITED	COMPANY PETITION IB (IBC)/993(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	17/12/2020
1489	0710102086532020/1	ARS REALTORS PVT LTD Vs. RESOLUTION PROFESSIONAL OF NINEX DEVELOPERS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3795(PB)2020	Sec 60(5)			TRUE COPY SIGN MISSING	17/12/2020

1490	0710102089642020/1	ANDESTINY TRADE WORLD PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COMPANIES ACT)/439(ND)2020	---					INCOME TAX SERVICE MISSING	17/12/2020
1491	0710102091522020/1	UD INFRA TECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/454(ND)2020	Sec 252 (3)					INCOME TAX SERVICE MISSING	17/12/2020
1492	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES ACT)/385(ND)2020	Sec 252 (1)					INCOME TAX SERVICE MISSING	17/12/2020
1493	0710102027332020/4	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9					No index,no pagination, not uploaded properly	18/12/2020
1494	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)					Only proof of service uploaded	18/12/2020
1495	0710102085972020/7	ANSAL PROPERTIES & INFRASTRUCTURE LTD. Vs. ASIAN AGRO INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3726(/)2020	Rule 11 of NCLT, 2016					ble page numbering in file,pg-713 not clear	21/12/2020
1496	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)					true copy stamp and sign missed	18/12/2020
1497	0710102012862020/7	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.	COMPANY PETITION IB (IBC)/419(PB)2020	IBC Under Sec 9					Need to file as IA	21/12/2020
1498	0710102024942020/4	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (1)					In Index pg-140-147 it is mention proof of service but in pg-140-147 proof of service not upload	21/12/2020
1499	0710102026492020/11	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230					pg numbering missed after pg-10	21/12/2020
1500	0710102026492020/12	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230					pg numbering missed after pg-10	21/12/2020
1501	0710102026492020/13	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230					pg numbering missed after pg-10	21/12/2020
1502	0710102026492020/14	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230					pg numbering missed after pg-10	21/12/2020
1503	0710102026492020/15	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230					pg numbering missed after pg-10	21/12/2020
1504	0710102026492020/16	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230					page numbering missed after pg-6	21/12/2020
1505	0710102026492020/17	MOONLIGHT EQUITY PRIVATE LIMITED Vs.	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/45(PB)2020	Sub-section (I) of section 230					pg numbering missed after pg-10	21/12/2020
1506	0710102033942020/3	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)					pg-16-62 translate,write true copy not t.c.	12/09/2020
1507	0710102065422020/3	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/889(ND)2020	IBC under Sec 7					sign missed on rejoinder	21/12/2020
1508	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANIES ACT)/492(ND)2020	Application under any other provisions					pg-25 cut,proof of service missed	21/12/2020
1509	0710102080192020/4	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Sec 252 (3)					Advance service missed	21/12/2020
1510	0710102080212020/3	RAJ NANDINI BUILDTECH LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/293(ND)2020	Sec 252 (3)					Advance service missed	21/12/2020
1511	0710102082152020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPLICATION(COMPANIES ACT)/447(ND)2020	Application under any other provisions					affidavit missed	21/12/2020
1512	0710102093062019/5	RAJESH MITTAL Vs. EARTH WATER LTD.	COMPANY PETITION IB (IBC)/1542(ND)2019	IBC Under Sec 9					affidavit missed	21/12/2020
1513	0710102095952020/7	R.R. BUILDTOWN PVT. LTD. Vs. ADONIS BUILDTOWN PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/141(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Sec. 244(1)					2 different document upload in one number	21/12/2020
1514	0710102135262019/6	LOVENI MARKETING & ADVERTISING PVT LTD Vs. SN CINEMA ADVERTISING PVT LTD	COMPANY PETITION IB (IBC)/2646(ND)2019	IBC under Sec 7					affidavit missed	18/12/2020
1515	0710102002622019/16	ARGENTILUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	COMPANY PETITION IB (IBC)/248(ND)2019	IBC Under Sec 9					7-15 NOT CLEAR	21/12/2020
1516	0710102020352020/5	SUDERSHAN GUPTA Vs.	COMPANY APPLICATION(IBC)/1364(PB)2020	Sec 30					INDEX MISSING	21/12/2020
1517	0710102022652018/14	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1565(PB)2018	IBC under Sec 7					TRUE COPY SIGN MISSING	21/12/2020
1518	0710102032332020/2	MAXI-FLOW SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES ACT)/381(ND)2020	Sec 252 (1)					pg-11,12 translate,proof of service missed	18/12/2020
1519	0710102095782020/1	GURDEEP KAUR GULATI Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES ACT)/427(ND)2020	Sec 252 (1)					INDEX MISSING DOCUMENT NOT IN PROPER	21/12/2020

1520	0710102076442019/21	PUNJAB NATIONAL BANK Vs. GUPTA MARRIAGE HALL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/979(ND)2019	IBC under Sec 7		INDEX MISSING	21/12/2020
1521	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL	COMPANY PETITION IB (IBC)/381(ND)2020	---IBC Under Sec 9		Only proof of service uploaded	12/03/2020
1522	0710200411182017/8	INDIAN Vs. M/S ATHENA DEMWE	COMPANY PETITION IB (IBC)/244(ND)2017	IBC under Sec 7		Proof of service missed	21/12/2020
1523	0710200411182017/9	INDIAN Vs. M/S ATHENA DEMWE	COMPANY PETITION IB (IBC)/244(ND)2017	IBC under Sec 7		Only proof of service uploaded	21/12/2020
1524	0710102005502019/7	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7		pg-3 missed	21/12/2020
1525	0710102005502019/8	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/204(ND)2019	IBC under Sec 7		Index missed	21/12/2020
1526	0710102028772020/1	INTELLECT CAPITAL SERVICES Vs. REGISTRAR OF COMPANIES DELHI	COMPANY APPEAL(COMPANIES ACT)/225(ND)2020	Sec 252 (3)		page numbering missed	21/12/2020
1527	0710102071962020/9	M/S A2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(PB)2020	Sec. 230-232 - Second Motion		Proof of service missed	21/12/2020
1528	0710102108342020/3	DR. LAL PATH LABS LIMITED Vs. AAPKA URGICARE PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5067(ND)2020	Rule 11 of NCLT, 2016		123 124 129-131 134-145 152 NOT CLEAR	21/12/2020
1529	0710102157202019/3	AGNI DEVICES PRIVATE LIMITED Vs. HIL (INDIA) LIMITED	COMPANY PETITION IB (IBC)/3478(ND)2019	IBC Under Sec 9		PROOF OF SERVICE	21/12/2020
1530	0710102076072020/6	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/8(ND)2020	Sec. 230-232, Sec 234		Only efile receipt uploaded	21/12/2020
1531	0710102090802020/1	RAMAN RAJ SUD Vs. RIDHIMA OVERSEAS PRIVATE LIMITED	COMPANY APPEAL(COMPANIES ACT)/495(ND)2020	Sec 252 (1)		Only affidavit uploaded	21/12/2020
1532	0710102092082020/5	IMZ INDIA PRIVATE LIMITED Vs. DELHI GYMKHANA CLUB LIMITED	COMPANY APPEAL(COMPANIES ACT)/452(ND)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)		Need to file as IA	21/12/2020
1533	0710102102752020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.	COMPANY APPEAL(COMPANIES ACT)/215(ND)2020	Sec 252 (3)		Only affidavit uploaded	21/12/2020
1534	0710102024942020/4	PANCHTATVA AGROFARMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COMPANIES ACT)/241(ND)2020	Sec 252 (3)		14-62 TRANSLATE	21/12/2020
1535	0710102033942020/5	RAJ LAXMI REALTORS PRIVATE LIMITED VS INCOME TAX DEPARTMENT	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Rule 11 of NCLT	Kushal Gupta	SEPRATE FILE AFFIDAVIT AND INCOME TAX ROC SERVICE MISSING	15/12/2020
1536	710102115992020	M/S RAJDHANI PRIVATE LIMITED Vs M/S SHIV SAI METAL PRODUCTS PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9	amit goel	not in delhi (patna)	19/12/2020
1537	0710102/11740/2020	Mrs. Nishtha Nigam Vs Mothers Pride Education Institution Private Limited	Company Petition IB (IBC)	IBC under Sec 7	vijyant nigam	claim amount less than 1 Cr	19/12/2020
1538	0710102/11756/2020						
1539	0710102/11701/2020	JMA MARKETING LIMITED Vs	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	Afnaan Siddiqui	Pages missed 40,55,280, pages not clear 86 to 89,156,164,166,168,170,172,203,341,352	18/12/2020
1540	0710102/11690/2020	Vipin Kumar Vs Registrar of Companies NCT of Delhi & Haryana	Company Appeal(Companies Act)	Sec 252 (3)	Narender	Pages missed 55,57,59,61,63,65,67,69	18/12/2020
1541	0710102107562019/4	VERONICA FASHIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/554(ND)2019	Sec 252 (3)		affidavit missed	21/12/2020
1542	0710102149632019/4	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE	COMPANY PETITION IB (IBC)/370(ND)2020	IBC Under Sec 9		6 7 NOT CLEAR	18/12/2020
1543	0710102000662018/6	CORPORATION BANK Vs. INDOSOLAR PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1481(PB)2018	IBC under Sec 7		Index not match with file(Power of Attorney missed)	22/12/2020
1544	0710102018592020/4	ARMOUR SECURITY INDIA PRIVATE LIMITED Vs. AMBIENCE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/531(ND)2020	IBC Under Sec 9		pg-33,40 missed,pg-45 translate	22/12/2020
1545	0710102025322020/1	PRAWIN CHARAN DWARY Vs. JIA LAL KISHORI LAL P.L.	INTERLOCUTORY APPLICATION (I.B.C)/1613(PB)2020	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		Index missed	22/12/2020
1546	0710102027332020/5	SAURAV KESHAN Vs. KATALIST VIEWSPAPER PRIVATE	COMPANY PETITION IB (IBC)/671(ND)2020	IBC Under Sec 9		Index council sign missed	22/12/2020
1547	0710102032742020/3	VISHAL GUPTA Vs. K R F LIMITED	COMPANY PETITION IB (IBC)/770(ND)2020	IBC Under Sec 9		Upload file in one pdf and maintain one index	22/12/2020
1548	0710102094892020/2	M/S. DALPATPUR RE INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/384(ND)2020	Sec 252 (3)		INCOME TAX SERVICE MISSING	22/12/2020
1549	0710102098842020/1	BIG VACATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/408(ND)2020	Sec 252 (1)		INCOME TAX SERVICE MISSING	22/12/2020
1550	0710102101342020/2	SATYA LAND AND HOUSING DEVELOPMENT PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES ACT)/420(ND)2020	Sec 252 (3)		advance service to all respondent	21/12/2020
1551	0710102101682020/1	MANSUJ ARYA Vs. AMIT AIRY	INTERLOCUTORY APPLICATION (I.B.C)/4752(ND)2020	19(2)		INDEX MISSING	22/12/2020

1552	0710102106482020/1	UMBRELLA AEGIS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/462(ND)2020	Sec 252 (1)				INCOME TAX SERVICE MISSING	22/12/2020
1553	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/458(ND)2020	Sec 252 (3)				INCOME TAX SERVICE MISSING	22/12/2020
1554	0710102/11530/2020	Raj Nandini Buildtech Limited Vs Registrar of Companies	Company Application(Companies Act)	Sec 252 (3)			Kushal Gupta	Wrong section choose/small font-19	12/12/2020
1555	710102105982020	M/S GAYATRI TRADEX PVT. LTD. Vs. REGISTRAR OF COMPANIES	Company Petition	Sec 252 (3)			ROHIT GOEL	service to income tax,wrong case type	
1556	710102088982020	KMQ Engineering & Tools Private Limited Vs. 1. Union of India Ministry of Corporate Affairs through Registrar of Companies	Company Petition	Sec 252 (1) - By Government Body			NARESH KUMAR SJVANI	Service to Income Tax (DCIT) High court is missing, MOA and AOA missing , NCLT form 12 memorandum of appearance is missing	
1557	0710102/11799/2020	M/s. Nivedan Fin Invest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Sec 60(5)		C.P. (IB)/892(PB)2018	pankaj agarwal	Sign miss-6,37 to 58/Pagination not done after page no.58/Affidavit missing/etc	22/Dec/20
1558	0710102/11800/2020	Nivedan Fininvest Lease Limited Vs Mr. Dinesh Sood	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		C.P. (IB)/892(PB)2018	pankaj agarwal	affidavit missing/Pagination not done after page no.58	22/Dec/20
1559	0710102/11810/2020	Mahesh Yadav Vs Registrar of Companies	Company Application(Companies Act)	Rule 11 of NCLT		Appeal/493(ND)2020	Alok Yadav	ROC Income Tax service missing	22/Dec/20
1560	0710102/11786/2020	astral energy systems pvt ltd Vs Registrar Of Companies (RoC Delhi)	Company Appeal(Companies Act)	Sec 252 (3)			AMRISH GANDHI	Index missed, no advance service of roc and income tax, no pagination in annexures, no power of attorney and no BR, kindly make one pdf than upload	21/12/2020
1561	0710102/10766/2020	MORGAN BEVERAGES PRIVATE LIMITED Vs KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			Dhiren R. Dave	claim amount less than 1 Cr	12/11/2020
1562	0710102/11516/2020	RDC Concrete (India) Private Limited Vs Jalesh Kumar Grover	Intervention Petition (IBC)	Sec 60(5)			siddharth shankar dev	page:46, 61, 62, ,advocate welfare court fee missed, proof of service missed	12/11/2020
1563	0710102/07732/2020	Erican Enterprise Limited Vs Super Seal Flexible Hose Limited	Company Petition IB (IBC)	IBC Under Sec 9			legal knights law firm	claim amount less than 1 Cr	08/08/2020
1564	0710102008002020/4	ANIL KUMAR Vs. G.K.DAIRY AND MILK PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/441(ND)2020	IBC Under Sec 9				rejoinder sign missed,true copy sign and stamp missed	
1565	0710102101292020/1	OM SHREE HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/459(ND)2020	Sec 252 (3)				INCOME TAX SERVICE MISSING	22/12/2020
1566	0710102028322020/8	RUSHIL GARG Vs. REVELATION UNIQUE RETAIL AND MARKETING PVT LTD.						2 different document upload in one file	22/12/2020
1567	0710102028912020/1	WEB TECHMEDIA PRIVATE LIMITED Vs. ROC DELHI						service missed of roc	22/12/2020
1568	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD						Need to file as IA	22/12/2020
1569	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI						Wrong file	22/12/2020
1570	0710102090802020/1	SUPER RESIDENCY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES						service missed to roc	22/12/2020
1571	0710102090982020/2	ZOOM INN PRIVATE LIMITED Vs. ROC						Index missed	22/12/2020
1572	0710102091262020/2	VAPURCO CHEMITECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES						Index missed,file not properly uploaded	22/12/2020
1573	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD-SAIL JVC LTD.						Need to file as IA	22/12/2020
1574	0710102101682020/1	MANSIJ ARYA Vs. AMIT AIRY						True copy sign and stamp missed	22/12/2020
1575	0710102102492019/5	PROGFIN TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES						Wrong page numbering in index and in file	22/12/2020
1576	0710102076232020/10	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED						TRUE COPY SIGN MISING	23/12/2020

1577	0710102109692020/2	SUSHIL KUMAR RESOLUTION PROFESSIONAL Vs. JITESH GUPTA						true copy sign missing	23/12/2020
1578	0710102111332020/1	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA						INCOME TAX SERVICE MISSING	22/12/2020
1579	0710102111512020/1	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF						INCOME TAX SERVICE MISSING	22/12/2020
1580	0710102033182020/3	B.K.M.METAL & ALLOYS PVT LTD Vs. AMAN HOSPITALITY PRIVATE LIMITED						INDEX MISSING	23/12/2020
1581	0710102093912020/1	ICICI BANK LIMITED Vs. M/S PRIME GOLD- SAIL JVC LTD.						NEED TO IA FILE	23/12/2020
1582	0710102105402019/11	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED						PROOF OF SERVICE MISSING	23/12/2020
1583	0710102028452020/3	ASHOKA CREATIONS LTD. Vs. TRAFIGURA INDIA PVT. LTD.						need to true copy sign all pages	23/12/2020
1584	0710102101032019/3	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HI RISE INFRATECH PRIVATE LIMITED						need to ia file	23/12/2020
1585	710102033932020	BINDU RAJ & NILABH AND ORS. VS MORPHEUS DEVELOPERS PRIVATE LTD AND ANR	Company Petition IB (IBC)	IBC under Sec 7			Rituraj Choudhary	page:140 not clear	23/12/2020
1586	710102114972020	ASHU GUPTA VS AKASH SINGHAL	COMPANY PETITION IB (IBC)/401(ND)2017	Sec 60(5)			SHASHANK RAGHAV	Page not clear-24,sign miss-26 to 65 /Small font-53 Merge in single pdf	11/12/2020
1587	710102116552020	PANKAJ NARANG VS MR. SURESH KUMAR	COMPANY PETITION IB (IBC)/236(ND)2020	19(2)			PANKAJ NARANG	WRONG FILING	17/12/2020
1588	0710102078282020/2	SPIRITED AUTO CARS (I) LIMITED	Sec. 230-232 - Second Motion					Index not signed	11/11/2020
1589	0710102150982019/6	PRASHANTHA H.M. vs SHRI BALAJI BETEL NUTS PRIVATE LIMITED	IBC Under Sec 9					Wrong DOC (Preliminary report filed)	23/11/2020
1590	0710200412522017/20	P K SALES COMPANY PVT. LTD.	IBC Under Sec 10					Wrong DOC (Progress report filed)	07/11/2020
1591	0710102008602019/2	GLORIOUS IRON AND STEEL PRIVATE LIMITED vs ROC	Sec 252 (3)					Proof of service missed	20/12/2020
1592	0710102077912020/3	SOURABH AGARWAL vs ROC CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Sec 252 (3)					not showing issue raised	07/12/2020
1593	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)				wrong filing file as a application	12/09/2020
1594	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/252(ND)2020	Sec 252 (3)				wrong filing file as a application	16/12/2020
1595	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC	COMPANY APPLICATION(COMPANI ES ACT)/492(ND)2020	Application under any other provisions				pg 18,19,22,25 cut	18/12/2020
1596	0710102032072018/7	ASHTBRUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9				Wrong Document (application filed)	23/12/2020
1597	0710102060392020/10	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/814(PB)2020	IBC Under Sec 9				volume wise index missed	23/12/2020
1598	0710102065612020/2	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	Application under any other provisions- IBC				Need to file as IA	23/12/2020
1599	0710102092762020/4	PRATORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE	CA(A) MERGER AND AMALGAMATION(COMP ANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234				Wrong Document (2nd motion joint petition filed as additional)	23/12/2020
1600	0710102103162020/1	N RATTHORE BUILDCON PRIVATE LIMITED Vs. THE REGISTRAR OF RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/484(ND)2020	Sec 252 (1)				Pagination Missing	23/12/2020
1601	0710102111332020/2	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/490(ND)2020	Sec 252 (1)				pg-5 missed	24/12/2020
1602	710102113252020	PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SACHET INFRASTRUCTURE PRIVATE LIMITED VS SACHET INFRASTRUCTURE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			COMPANY PETITION IB (IBC)/193(PB)2019	Main case number not match in link and pdf	05/12/2020
1603	710102113192020	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF SAMEEKSHA ESTATE PRIVATE LIMITED VS SAMEEKSHA ESTATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC			COMPANY PETITION IB (IBC)/190(ND)2019	Main case number not match please check the case number	05/12/2020

1604	710102100322020	DEBASHIS NANDA VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Debashis	Wrong main case number in file,wrong	20/10/2020
1605	710102108232020	INDIAN POTASH LIMITED VS BOHRA INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/564(ND)2019	KESHAV SAINI	Wrong file	17/11/2020
1606	710102118602020	SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatli	Hand written not allowed in Index/wrong section choose	24/12/2020
1607	710102118672020	MASOOD HASAN & ORS. VS ELEGANT INFRACON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2840(ND)2019	MAREESH	sign miss-2 to 4,6 to 8/small font- 271,272/Proof of service	24/12/2020
1608	710102118902020	CHERIAN VS GANDHARV GOYAL	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES)	Aastha Bhardwaj	wrong filing file as a additional	25/12/2020
1609	710102117652020	MONIN ASIA KL SDN BHD VS SAKSHAM IMPEX PVT LTD AND	Company Petition IB (IBC)	IBC Under Sec 9		ATUL NAGARAJAN	form-1 wrong mention index, and affidavit on back date	20/12/2020
1610	710102118812020	BASE BUILDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RAJEEV	Case type wrong select, memo of parties/synopsis/list of dates &&& events missed, Company master data missed, income tax advance service missed, no sign in every page of petition	24/12/2020
1611	710102118922020	ADITI REALTORS PRIVATE LIMITED. VS REGISTRAR OF COMPANIES DELHI CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body		VIDEH VAISH	Wrong section select, Index missed, no sign in every page of petition, STK 07 missed, Roc and Income tax advance service missed, Vakaltnama missed, no company master data	25/12/2020
1612	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1613	0710102062342020/4	CITY BROADBAND PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/252(ND)2020	Sec 252 (3)			wrong filing file as a application	18/12/2020
1614	0710102076702020/2	PRESTAR INFOTECH PVT LTD Vs. ROC ASHTBUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	COMPANY APPLICATION (COMPANIES ACT)/492(ND)2020	Application under any other provisions			pg 18,19,22.25 cut	21/12/2020
1615	0710102032072018/7	PEE AAR EXIM PRIVATE LIMITED Vs. PEE AAR AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2019	IBC Under Sec 9			Wrong Document (application filed)	24/12/2020
1616	0710102060392020/10	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)2020	Application under any other provisions- IBC			Need to file as IA	23/12/2020
1617	0710102065612020/2	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/268(ND)2020	Sec 252 (3)			TRUE COPY SING MISSED	24/12/2020
1618	0710102066472020/3	PRÆTORIAN BUSINESS VENTURES PRIVATE LIMITED Vs. ARMIS BUSINESS VENTURES PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/89(PB)2020	Sec. 230-232, Sec 234			Wrong Document (2nd motion joint petition filed as additional)	24/12/2020
1619	0710102092762020/4	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/484(ND)2020	Sec 252 (1)			Pagination Missing	24/12/2020
1620	0710102110332020/2	KEDARNATH BUILDTECH PRIVATE LIMITED VS THREE C INFRA PRIVATE GOINDI INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (IBC)	Rule 11 of NCLT, 2016		SHREY YADAV AND ASSOCIATES	Blur page-19/Case Type &&& section wrong/Page miss-20	29/12/2020
1621	710102119452020	RYAN HEALTH CARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/490(ND)2020	Sec 252 (1)			pg-5 missed	24/12/2020
1622	710102119482020	KEDARNATH BUILDTECH PRIVATE LIMITED VS THREE C INFRA PRIVATE GOINDI INDUSTRIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		SANCHIT	Blur Page-6 to 11,16.22/Wrong section mention in index	29/12/2020

1624	710102113202020	AJJ INTERNATIONAL PRIVATE LIMITED VS FLEISHCHACKER MANUFACTURING COMPANY INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	Roc advance service missed, Roc report missed Pages not clear 238,246,247,248,252,255, 256	05/12/2020
1625	710102115262020	AMEET KHANDELWAL VS POOJA GOELA	Contempt Petition(Companies Act)	Sec 425		AMEET	No pagination after page no 32, kindly upload only final petition and delete all	12/12/2020
1626	710102117632020	FERN PROJECTS PRIVATE LIMITED VS UNIPACK MULTIPRODUCT PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ISWAR	Section 66 mentioned in petition kindly removed it	20/12/2020
1627	0710102065502020/4	SALOM ELECTRONICS INDIA LLP Vs. LAVA INTERNATIONAL	COMPANY PETITION IB (IBC)/851(ND)2020	IBC Under Sec 9			sign on reply missed,pg-32,59,60 not clear	23/12/2020
1628	0710102098132019/27	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7			NEED TO IA FILE	24/12/2020
1629	0710102100462020/8	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9			INDEX MISSING	24/12/2020
1630	0710102107502020/1	M/S MVS IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/474(ND)2020	Sec 252 (3)			NO INDEX	24/12/2020
1631	0710102107532020/1	MODERN CREDIT PRIVATE LIMITED Vs. SHIVI JAIN	COMPANY PETITION IB (IBC)/112(ND)2020	Section 95(1)			ONLY PROOF OF SERVICE	24/12/2020
1632	0710102091942020/5	COMPETENT ELECTRONICS PVT LTD Vs. ESTHETIC BUILDTECH PRIVATE LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/101(PB)2020	Sec. 230-232, Sec 234			PROOF OF SERVICE MISSING	25/12/2020
1633	0710102003422020/3	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	Sec 252 (3)			Only proof of service uploaded	28/12/2020
1634	0710102021342018/11	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file as IA	28/12/2020
1635	0710102021342018/12	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file as IA	28/12/2020
1636	0710102021342018/17	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
1637	0710102021342018/18	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
1638	0710102021342018/19	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
1639	0710102021342018/20	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
1640	0710102021342018/21	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
1641	0710102021342018/22	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
1642	0710102021342018/23	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020

1643	0710102021342018/24	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
1644	0710102021342018/25	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
1645	0710102021342018/26	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)			Need to file only reply CA and petition not consider in additional document	28/12/2020
1646	0710102072112020/3	NEERAJ BHATIA Vs. M/S XECUTE HR SOLUTIONS PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/3318(ND)2020	Application under any other provisions- IBC			Only proof of service uploaded	28/12/2020
1647	0710102090942020/3	MANSUJ ARYA Vs.	INTERLOCUTORY APPLICATION (I.B.C)/4054(ND)2020	Application under any other provisions- IBC			NEED TO IA FILLING	28/12/2020
1648	0710200413922017/28	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1649	0710200413922017/29	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1650	0710200413922017/30	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA AND PETITION NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1651	0710200413922017/31	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1652	0710200413922017/32	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1653	0710200413922017/33	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1654	0710200413922017/34	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1655	0710200413922017/35	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1656	0710200413922017/36	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1657	0710200413922017/37	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1658	0710200413922017/38	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1659	0710200413922017/39	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1660	0710200413922017/40	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1661	0710200413922017/41	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)			NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020

1662	0710200413922017/42	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1663	0710200413922017/43	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1664	0710200413922017/44	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1665	0710200413922017/45	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1666	0710200413922017/46	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY NOT CA	28/12/2020
1667	0710200413922017/47	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		NEED TO FILE ONLY REPLY CA NOT CONSIDER IN ADDITIONAL DOCUMENT	28/12/2020
1668	0710102150942019/3	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7		true copy sign and stamp missed,proof of service missed	29/12/2020
1669	0710102150942019/4	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3243(ND)2019	IBC under Sec 7		Only proof of service uploaded	29/12/2020
1670	0710200420362018/69	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7		page 14 26 not clear	29/12/2020
1671	0710102025642020/3	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7		NEED TO IA FILE	29/12/2020
1672	0710102025642020/4	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/651(ND)2020	IBC under Sec 7		NEE TO IA FILLING	29/12/2020
1673	0710102026062020/3	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/145(ND)2020	Sec. 241(1),Sec. 242(4)		NEED TO IA FILE	29/12/2020
1674	0710102101682019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY PETITION IB (IBC)/1671(PB)2019	IBC under Sec 7		NEED TO IA FILE	30/12/2020
1675	0710102104312020/1	M/S RENU PROTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)		NEED TO IA FILE	12/02/2020
1676	0710102105492020/1	AXIS BANK LTD. Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4931(ND)2020	Sec 60(5)		TRUE COPY SIGN MISSING	29/12/2020
1677	0710102080222020/6	NEERAJ BHATIA Vs. VINAYAK RATHI STEELS ROLLING MILLS PRIVATE	INTERLOCUTORY APPLICATION (I.B.C)/3639(ND)2020	Sec 60(5)		TRUE COPY SIGN MISSING	29/12/2020
1678	0710102080932020/1	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING	INTERLOCUTORY APPLICATION (I.B.C)/3614(ND)2020	----19(2)		NEED TO IA FILE	18/12/2020
1679	0710102089482019/11	ACREE TRADING CORPORTATION Vs.	COMPANY PETITION IB (IBC)/1295(ND)2019	IBC under Sec 7		NEED TO IA FILE	29/12/2020
1680	0710102150272019/4	HONG SHIK YOD VS JITEN AMRUTLAL DESAI	COMPANY APPLICATION(IBC)/1606(ND)2019	Application under any other provisions- IBC		PAGE 19 27 28 31 32	30/12/2020
1681	710102097412020	HONG SHIK YOD VS JITEN AMRUTLAL DESAI	Company Petition (Companies Act)	Sec. 245	SHIVRAM	English Translation 67 to 69, 996 to 1003, 1006 to 1013, 1016 to 1023, 1026 to 1033, Pages not clear 229 to 234, 245,249,254,259,269 to 273,301,302,312 to 313,357 to 363, 363,388 to 396,470 to 478,487,488,518,519,628, 634,637 to 639,641 to 643,645,649,651,758 to 761,868 to 870, , Last 6 pages not mentioned in index,	09/10/2020

1682	710102117782020	YETI EXPORTS PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)	Himanshu	list of dates &&& events missed, Brief synopsis missed, no advance service	21/12/2020
1683	710102117772020	VIPIN AUTOMOBILES PRIVATE LIMITED VS WELLINGTON TRANSPORTATION PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 97(1)	Himanshu	List of dates &&& event, Brief synopsis missed, no advance service, Company name not matched in MoA &&& AoA, Page missed 57	21/12/2020
1684	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)		Supporting Affidavit missed/True copy sign missed	23/12/2020
1685	0710102016512020/3	KULDEEP KAUR		Sec 252 (3)		Supporting Affidavit missed/True copy sign missed	25/11/2020
1686	710102102042020	SHEELA SHARMA VS ANSAL PROPERTIES AND INFRASTRUCTURE	COMPANY PETITION IB (IBC)/3164(ND)2019	Application under any other provisions- IBC	priyadarshi chaitanyashil	wrong file	25/10/2020
1687	710102117352020	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED VS RAKESH KUMAR SINGALA	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/65(PB)2020	Sec. 230-232 - Second Motion	RAJEEV	Wrong Case type	19/12/2020
1688	710102035432020	SHYAM SUNDER VS ADA RESTAURANTS AND FOODS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	SHASHI BHUSHAN PRASAD	claim less than 1 cr	24/03/2020
1689	0710102021342018/27	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Application will be file as IA and reply will be file as additional document	30/12/2020
1690	0710102021342018/28	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Application will be file as IA and reply will be file as additional document	30/12/2020
1691	0710102021342018/29	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Application will be file as IA and reply will be file as additional document	30/12/2020
1692	0710102021342018/30	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Application will be file as IA and reply will be file as additional document	30/12/2020
1693	0710102021342018/31	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Application will be file as IA and reply will be file as additional document	30/12/2020
1694	0710102021342018/32	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Application will be file as IA and reply will be file as additional document	30/12/2020
1695	0710102021342018/33	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Application will be file as IA and reply will be file as additional document	30/12/2020
1696	0710102021342018/34	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Application will be file as IA and reply will be file as additional document	30/12/2020
1697	0710102021342018/35	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Application will be file as IA and reply will be file as additional document	30/12/2020
1698	0710102021342018/36	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Application will be file as IA and reply will be file as additional document	30/12/2020

1699	0710102021342018/37	SH. AMAN NATH Vs. NEEMRANA HOTELS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/348(ND)2017	Sec. 242(4)		Application will be file as IA and reply will be file as additional document	30/12/2020
1700	0710102069592020/2	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011(ND)2020	IBC Under Sec 9		Need to file as IA	30/12/2020
1701	0710102082632020/6	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9		Need to file as IA	30/12/2020
1702	0710102082632020/7	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/923(ND)2020	IBC Under Sec 9		Need to file as IA	30/12/2020
1703	0710102116702019/2	ARTIMPIANTI INDIA PRIVATE LIMITED Vs. M/S AUDE PRIYA DONATELLE	COMPANY PETITION IB (IBC)/2104(ND)2019	IBC Under Sec 10		Index missed	30/12/2020
1704	0710200413922017/48	WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1705	0710200413922017/49	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1706	0710200413922017/50	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1707	0710200413922017/51	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1708	0710200413922017/52	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1709	0710200413922017/53	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1710	0710200413922017/54	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1711	0710200413922017/57	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1712	0710200413922017/58	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1713	0710200413922017/59	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1714	0710200413922017/60	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1715	0710200413922017/61	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1716	0710200413922017/62	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1717	0710200413922017/63	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1718	0710200413922017/64	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1719	0710200413922017/65	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1720	0710200413922017/66	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1721	0710200413922017/67	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020
1722	0710200413922017/68	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD	COMPANY PETITION (COMPANIES ACT)/401(ND)2017	Sec. 242(4),Sec. 241(1)		Application will be file as IA and reply will be file as additional document	30/12/2020

1723	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/527(ND)2020	Sec 252 (1)			Index missed	31/12/2020
1724	0710102094842020/2	ON DEMAND TRANSPORTATION TECHNOLOGIES LIMITED Vs. REGISTRAR OF	COMPANY PETITION IB (IBC)/1030(ND)2020	IBC Section 59			pg-23 not clear,true copy written in full,service to income tax	31/12/2020
1725	0710102101712020/3	JINDAL STEEL CORPORATION Vs. OLIVER ENGINEERING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1073(ND)2020	IBC Under Sec 9			Need to file as IA	31/12/2020
1726	0710102148202019/4	M/S A B EDUVENTURE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL(COMPANIES ACT)/949(ND)2019	Sec 252 (1)			service missed to roc and income tax	31/12/2020
1727	0710102159622019/5	CRAYON SOFTWARE EXPERT INDIA PVT LTD Vs. HEALTHFORE TECHNOLOGIES	COMPANY PETITION IB (IBC)/3294(ND)2019	IBC Under Sec 9			wrong docs	01/01/2021
1728	710102118262020	KRITA ENGINEERING PRIVATE LIMITED VS AN GASLINES PROJECTS PRIVATE		IBC Under Sec 9	Pallav Palit		jurisdiction upup	01/04/2021
1729	710102000072021	BANK OF INDIA VS DIRECTOR OF	COMPANY PETITION IB (IBC)/818(ND)2018	Application under any other provisions- IBC		Arun Saxena	no index	01/04/2021
1730	710102116082020	TECHNO ELECTRIC & ENGINEERING CO. LTD. VS MCLEOD RUSSEL INDIA LTD	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		UDIT KISHAN &	Wrong documents uploaded	15/12/2020
1731	0710102083842020/3	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			ONLY INDEX UPLADED	12/09/2020
1732	0710102083842020/4	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			document Not Upload	12/09/2020
1733	0710102099732020/3	GLOSTER LIMITED Vs. BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT.	INTERLOCUTORY APPLICATION (I.B.C)/4542(ND)2020	Rule 11 of NCLT, 2016			Supporting affidavit missed	30/12/2020
1734	0710102064462020/2	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT.	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	01/02/2021
1735	0710102064462020/3	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT.	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign missed on reply	01/02/2021
1736	0710102010062020/2	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/339(ND)2020	IBC Under Sec 9			Index missed	01/03/2021
1737	0710102034492020/2	KARUNA SHARMA Vs. UTSAV SECURITIES PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/2420(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	01/03/2021
1738	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA	COMPANY APPLICATION(IBC)/884(PB)2020	Sec 66(1)			Pg-618 translation/Pg-657 to 659 not clear/volume Break in each Vol.	01/04/2021
1739	0710102064462020/5	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT.	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9			sign on rejoinder,pg-24 repeated	01/04/2021
1740	0710102075702019/6	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			INDEX MISSING	01/04/2021
1741	0710102078232020/20	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD.	TRANSFER PETITION (IBC)/38(PB)2020	Rule16(d),NCLT Rules,2016 IBC			Supporting affidavit missed	01/04/2021
1742	0710102080922020/1	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE	COMPANY PETITION IB (IBC)/1071(ND)2020	IBC Under Sec 9			pg-3 cut	01/04/2021
1743	0710102092602019/10	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/91(ND)2019	Sec. 241(1),Sec. 242(4),Sec. 244(1)			TRUE COPY SIGN MISSING	01/04/2021
1744	0710102101182019/11	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1625(ND)2019	IBC Under Sec 9			document Not Upload	01/04/2021
1745	0710102111302020/3	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/5364(ND)2020	Sec 60(5)			back date affidavit,sign missed on reply,true copy sign and stamp missed	01/04/2021
1746	0710102113952019/6	SURESH YADAV Vs. S P CONTRACTS PVT.	COMPANY PETITION IB (IBC)/2004(ND)2019	IBC Under Sec 9			True copy sign and stamp missed	01/04/2021
1747	0710102165542019/1	SATYA PRAKASH GUPTA Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3444(PB)2019	IBC Under Sec 9			Pg-7 to 43 not clear/Wrong proof of Service attached	01/04/2021
1748	0710102426212018/49	ORINTAL BANK OF COMMERCE Vs. BINDALS SPONNGE INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/60(PB)2018	IBC under Sec 7			Index not signed	01/04/2021
1749	0710120005452018/11	BANK OF INDIA Vs. TIRUPATI INFRAPROJECTS PVT. LTD.	COMPANY PETITION IB (IBC)/104(PB)2017	Application under any other provisions			PG-83 to 98/110 to 118/185 to 193not clear pg-237 to 248 is Cut/volume wise not uploaded	01/04/2021
1750	0710102009332019/12	RELIANCE COMMERCIAL FINANCE LTD Vs. ROSEWOOD TREXIM PVT LTD	COMPANY PETITION IB (IBC)/413(PB)2019	IBC under Sec 7			document Not Upload	01/05/2021
1751	0710102073952020/1	RAJIV SHUKLA Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	COMPANY APPLICATION(COMPANIES ACT)/359(J)2020	Application under any other provisions			True copy sign and stamp	01/05/2021

1752	0710102075702019/7	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			Index missed	01/05/2021
1753	0710120005022018/7	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23 not clear,back date affidavit pg-36,pg-42 translate	01/05/2021
1754	0710120005022018/9	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			pg-16,17,23,59,60,61 not clear,back date affidavit pg-36,pg-42 translate	01/05/2021
1755	710102114762020	COMMERCIAL TAX DEPARTMENT VS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Ritesh Khare	Section not mention in soft copy	10/12/2020
1756	710102118492020	MR. NIRAJ KUMAR VS M/S REAL GROWTH COMMERCIAL ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANDEEP SINGH HORA	claim amount less than 1 Cr	23/12/2020
1757	710102101162020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT		-	main case not link	22/10/2020
1758	710102115732020	YES BANK LIMITED VS MR. SURESH KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5),Sec 30	COMPANY PETITION IB (IBC)/1731(ND)2019	NEERAJ	Page no. 230, 283, 284, 286 not clear Please choose proper section according to soft copy	14/12/2020
1759	710102000082021	M/S JAYASWAL NECO INDUSTRIES LIMITED VS M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2617(ND)2019	Amit Keswani	Please mention section in soft copy.	01/01/2021
1760	710102000242021	FEEDBACK INFRA PRIVATE LIMITED VS LOGIX INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		ADITI SHARMA	please link with main case	01/03/2021
1761	710102000622021	SHASHI KANT NEMANI VS MRS. PRETTY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Abhirup	Merge into one PDF	01/05/2021
1762	710102000932021	SURENDRA RAJ GANG VS M/S BIGUR FINANCE LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/639(PB)2018	Surendra Raj Gang	No index/wrong pagination/etc	01/06/2021
1763	0710102142642019/3	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE	COMPANY PETITION IB (IBC)/2886(ND)2019	IBC Under Sec 9			Wrong Documen	01/05/2021
1764	0710102143462019/1	SRS LIMITED Vs. TRUSTWORTHY GEMS & JEWELLERY PRIVATE LIMITED	INTERLOCATORY APPLICATION (IBC)/812(ND)2019	Sec 60(5)			Wrong	01/05/2021
1765	0710102410362017/27	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED	COMPANY PETITION IB (IBC)/190(PB)2017	IBC under Sec 7			INDEX NOT SIGNED	01/05/2021
1766	0710200410952018/12	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			ONLY PROOF OF SERVICE	01/05/2021
1767	0710102010302020/2	GP GLOBAL ENERGY PRIVATE LIMITED Vs. ANIL KOHLI	COMPANY APPLICATION(IBC)/719(PB)2020	Rule 11 of NCLT, 2016			pg-73,74,78,79,193 not	01/06/2021
1768	0710102014412019/4	BHUPENDRA STEELS PRIVATE LIMITED Vs. LOTUS GREEN DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/682(ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01/06/2021
1769	0710102015522019/8	M/S STAR BUILDER & CONTRACTORS THROUGH: ITS PROPRIETOR AMIT SAINI Vs. LOTUS GREENS DEVELOPERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/681(ND)2019	IBC Under Sec 9			3 rs court fee missed in	01/06/2021
1770	0710102015842020/1	NIL RATAN KHAITAN Vs.	COMPANY APPLICATION(COMPANIES ACT)/139(ND)2020	Rule 11 of NCLT			Not found	01/06/2021
1771	0710102034772020/6	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED	COMPANY PETITION IB (IBC)/819(ND)2020	IBC Under Sec 9			Not found	01/06/2021
1772	0710102069592020/1	M/S INDORE CFA SOLUTION Vs. NAVA HEALTHCARE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1011(ND)2020	IBC Under Sec 9			NEED TO IA FILLING	01/06/2021
1773	0710102075702019/8	SUDHIR SALES & SERVICES LTD Vs. VALAYA CLOTHING PVT LTD	COMPANY PETITION IB (IBC)/905(ND)2019	IBC Under Sec 9			NO INDEX	01/06/2021
1774	0710102102172019/6	POWER2SME PVT. LTD. Vs. KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1712(ND)2019	IBC Under Sec 9			TRUE COPY SIGN MISSING	01/06/2021
1775	0710102103172020/1	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020	---Sec 252 (3)			Index missed	01/06/2021
1776	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			executive sheet index missing	28/11/2020
1777	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			Need to file as IA	12/09/2020
1778	0710102077772020/2	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD	COMPANY PETITION IB (IBC)/892(ND)2020	IBC Under Sec 9			need to IA file	29/12/2020
1779	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD	COMPANY PETITION IB (IBC)/20(ND)2018	IBC Under Sec 9			Index missed,page numbering not mention in file	29/12/2020

1780	0710102016452020/3	SHAH PUBLICATION PRIVATE LIMITED Vs. HARISH KAPOOR Vs. KING RUBBER PRODUCTS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1139(ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILE	01/02/2021
1781	0710102022532020/1	HITECH ENTERPRISES Vs. LOTUS GREENS DEVELOPERS PVT.	COMPANY APPLICATION(COMPANIES ACT)/178(PB)2020	Rule 11 of NCLT			Pg-45 TO 48 NOT CLEAR	01/05/2021
1782	0710102118262019/4	AJAY SINGH @ AJAY CHAUHAN Vs. TRIM INDIA PVT. LTD.	COMPANY PETITION IB (IBC)/2300(ND)2019	IBC Under Sec 9			3 rs court fee missed in Vakaltnama	01/06/2021
1783	0710102006592020/1	CORPORATION BANK Vs. DMC	COMPANY PETITION IB (IBC)/398(ND)2020	IBC Under Sec 9			file as a petition	01/07/2021
1784	0710102033542020/2	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD	COMPANY PETITION IB (IBC)/804(ND)2020	IBC Under Sec 7			Proof of Service	01/07/2021
1785	0710102075552020/1	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	COMPANY APPLICATION(COMPANIES ACT)/367(ND)2020	Sec. 242(4)			Page numbering missed in index and in file,true copy sign and stamp missed	01/07/2021
1786	0710102083842020/5	ACMOS INDIA PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			INDEX MISSED	01/07/2021
1787	0710102117752020/1	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE	COMPANY APPEAL(COMPANIES ACT)/531(ND)2020	Sec 252 (1)			service missed to income tax	01/07/2021
1788	0710102135102019/6	KHUSHBOO SINGHLA Vs. ELIXIR TRADING PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/154(ND)2020	IBC under Sec 7			Need to file as IA	01/07/2021
1789	0710102097622020/1	SANJEEV JAIN Vs. SANJEEV JAIN	COMPANY PETITION (COMPANIES ACT)/156(PB)2020	Sec. 73(4),Sec. 74(2),Sec. 241(1),Sec. 242(4),Sec. 244(1)			25 to 35/43 to 56/63,72 to 80 not clear/True copy sign missed	01/08/2021
1790	0710102105692020/1	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/156(PB)2020	Sec. 241(1),Sec. 242(4)			True copy sign missed	01/08/2021
1791	0710120005622018/11	VARISCON ENGINEERING SERVICES PRIVATE LIMITED Vs. PIER-ONE CONSTRUCTIONS	COMPANY PETITION IB (IBC)/1005(ND)2018	IBC Under Sec 9			NEED TO IA FILE	01/09/2021
1792	0710102003612020/1	M/S INTEC CAPITAL LTD Vs. M/S INDIA OFFSET PRINTERS PVT	COMPANY APPLICATION(IBC)/349(PB)2020	Application under any other provisions- IBC			Wrong filing file as a application	01/11/2021
1793	0710102007472019/7	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD	COMPANY PETITION IB (IBC)/661(ND)2019	IBC under Sec 7			upload file	01/11/2021
1794	0710102008252019/10	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/297(ND)2019	IBC under Sec 7			DOCUMENT NOT IN PROPER	01/11/2021
1795	0710200410842017/16	ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS MOSER BAER INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9			NEED TO IA FILLING	01/11/2021
1796	710102001682021	A2B RESIDENCY OOTY- ADYAR ANAND BHAVAN SWEETS INDIA PVT. LTD. VS M/S ORAVAL STAYS PVT.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-49 not clear page	01/09/2021
1797	710102104682020	M/S URMILA R C.P PROJECTS PVT. LTD. VS NBCC (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Hassan Zubair Waris	claim amount less than 1Cr	11/03/2020
1798	710102001532021	DEEPAK KHANNA VS EARTH INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mrinal Ranjan Pramanik	Merge into one PDF/Petition not in format (Where is filled) /Memo of parties/Brief of synopsis/List of Dates and events/Vkalatnama client sign &&& Advocate sign miss/Pagination not done/Cut Page 22/Blur Page-46	01/09/2021
1799	710102022372020	HARSHIT VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)2017	Anurag Bhatt	case type wrong	19/02/2020
1800	710102111532020	MAHINDER KUMAR VS JITESH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1591(PB)2018	Shivangi Shukla	WRONG SECTIONS CHOOSE	29/11/2020
1801	710102111542020	NARESH KUMAR MUNJAL VS FAST TRAX FOOD PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1563(ND)201	NARESH	Wrong filing need to file as a documents .	18/12/2020
1802	710102117132020	VIJAY KUMAR VS PAN ASIA PROJECT DEVELOPMENT FUND INDIA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/387(ND)2019	Nishi	Wrong Section not match in soft copy	01/01/2021

1804	710102001822021	RANCHI MUNICIPAL CORPORATION VS JYOTI BUILDTECH PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1362(PB)2018	Kumar Anurag	Pg-47,49,51,53 cut	01/11/2021
1805	710102002092021	SURENDER KUMAR GUPTA & ORS VS J.M. HOUSING LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES)	PRADEEP K MITTAL	section wrong soft copy in index	01/12/2021
1806	710102002172021	KIRAN UDYOG PRIVATE LIMITED VS SUMRIDHI ALUMINIUM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/946(ND)2020	Pranshu Goel	service missing	01/12/2021
1807	710102113552020	ROHIT KUMAR GARG VS SURINDER KUMAR SINGAL	Company Application(Companies Act)	Rule 11 of NCLT		SUBHASH	wrong main case link	07/12/2020
1808	710102117732020	LINGUS PERSONAL CARE AND HYGIENE PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	income tax service missing Case not link upload proper file and mention main case number in soft copy	21/12/2020
1809	710102117712020	VISHWANIRMAL MERCHANDISE AND CONSUMER PRODUCTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Application(Companies Act)	Rule 11 of NCLT		NITIN KUMAR MISHRA	roc service missed main case not mention in soft copy	21/12/2020
1810	710102002422021	ENTERPRISES LIMITED VS MALVINDER MOHAN PARSVNATH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		SHAMBO NANDY	main case not link case type wrong	12/01/2021
1811	0710102098222019/10	DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1563(ND)2019	IBC Under Sec 9			wrong efilng	23/07/2020
1812	0710102029262018/9	MR. SHAILENDRA KUMAR AGARWAL Vs. M/S CHD DEVELOPERS LIMITED	COMPANY PETITION IB (IBC)/1775(PB)2018	IBC under Sec 7			22 page missing	23/11/2020
1813	0710102083842020/1	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			file properly not upload	25/11/2020
1814	0710102083842020/2	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH WATER LIMITED	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/107(ND)2020	Sec. 230-232, Sec 234			file properly not upload	28/11/2020
1815	0710102117572019/3	M/S. SGR TOWNSHIP PVT. LTD. Vs. FIREFLY BUILDTECH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	Sec. 241(1)			WRONG DOCS	14/12/2020
1816	0710102136682019/7	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOLOGIES PRIVATE	COMPANY PETITION IB (IBC)/2694(ND)2019	IBC Under Sec 9			NEED TO IA FILE	15/12/2020
1817	0710102128642019/4	SANJAY KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2699(ND)2019	IBC Under Sec 9			sign missing	21/12/2020
1818	0710102412382017/11	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			Wrong Document(Progress report filed) need to file	01/08/2021
1819	0710102013372020/8	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/414(PB)2020	IBC Under Sec 9			True copy sign missed	01/11/2021
1820	0710102086782020/3	ARUNAVA SIKDAR Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT	INTERLOCUTORY APPLICATION (I.B.C)/3780(PB)2020	Application under any other provisions- IBC			TRUE COPY SIGN MISSING	01/12/2021
1821	0710102096942020/3	ARMOUR SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/434(ND)2020	Sec 252 (3)			income tax service missing	01/12/2021
1822	0710102103782020/1	HINDKUSH BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/469(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01/12/2021
1823	0710102104312020/2	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01/12/2021
1824	0710102111092020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1825	0710102111092020/4	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1826	0710102111122020/2	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1827	0710102111122020/3	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5252(ND)2020	Rule 11 of NCLT, 2016			ONLY PROOF OF SERVICE UPLOAD	01/12/2021
1828	0710102114682020/2	SIRSA JUTE MILLS PRIVATE LIMITED AND ANR. Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/504(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	01/12/2021
1829	0710102116942020/1	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	COMPANY APPLICATION(COMPANIES ACT)/800(ND)2020	Rule 11 of NCLT			E-STAMP MISSING	01/12/2021
1830	0710102130252019/6	ALTICO CAPITAL INDIA LTD. Vs. VATIKA ONE INDIA NEXT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2500(ND)2019	IBC under Sec 7			IB NUMBER NOT MENTION IN DOCUMENT	01/12/2021
1831	0710102150482019/7	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION(IBC)/1608(ND)2019	Application under any other provisions- IBC			NEED TO IA FILE	01/12/2021
1832	0710102412382017/13	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	COMPANY PETITION IB (IBC)/343(ND)2017	IBC Under Sec 9			ONLY PROOF OF SERVICE UPLOAD	01/12/2021

1833	0710102080262020/7	FIBCOM INDIA LIMITED Vs. M/S FRESHLEE RETAIL PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/66(ND)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	13/01/2021
1834	0710102095442020/1	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016			INDEX MISSING	13/01/2021
1835	0710102097082020/2	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9			AFFIDAVIT MISSING	13/01/2021
1836	0710102097182020/2	COMMISSIONER Vs. ASHWANI KUMAR GUPTA	INTERLOCUTORY APPLICATION (I.B.C)/4406(ND)2020	Rule 11 of NCLT, 2016			NEED TO IA FILLING	13/01/2021
1837	0710102097712020/1	SINHAL HYGEINIC PRODUCTS PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES ACT)/438(ND)2020	Sec 252 (3)			E-STMAP MISSING	13/01/2021
1838	710102002802021	RESOLUTION PROFESSIONAL VS UTM PACKAGING (INDIA) PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	VINEET AGGARWAL	sign missing	13/01/2021
1839	710102003002021	AKHILESH KUMAR GUPTA LIQUIDATOR OF M/S JOT IMPEX PRIVATE LIMITED VS M/S DLF UTILITIES LIMITED & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/334(ND)2019	ADVOCATE GAUTAM SINGHAL	54 to 56 not clear page and due payment section19(2)	13/01/2021
1840	710102003302021	AJAT SHATRU VS SOHO INFRASTRUCTURE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/415(PB)2019	SHEKHAR KUMAR	e-stamp paper missing	14/01/2021
1841	710102003432021	ALOK KUMAR AGARWAL VS AISHWARYA MOHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/816(PB)2018	ABHISHEK	146 not clear page	14/01/2021
1842	710102002642021	RAJESH KAPOOR VS KAPCO ANTI VIBRATIONS PVT. LTD	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Anurag Bhatt	Brief synopsis/ list of dates & & & events missed, Company master data missed, after 57 one page is without serial no. , 2nd volume index is wrong from page no 141, Page cut 140, Page not clear 210, court fees missed from vakaltname	13/01/2021
1843	710102101212020	GAURAV KUMAR VS PARSVNATH DEVELOPERS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/65(ND)2019	Nithin	e-stamp /affidavit back date	21/10/2020
1844	710102022232020	CENTURY COMMUNICATION LIMITED VS STATE BANK OF INDIA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Gaurav Joshi	case type wrong	18/02/2020
1845	710102004342021	MS. DEEPIKA BHUGRA PRASAD VS SKC INFRA TECH PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Deepika	case not connect/ wrong filing file in CA	16/01/2021
1846	710102003662021	IAP COMPANY PRIVATE LIMITED VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/446(ND)2017	Dharmendra Kumar	3,4,5,9 blur page	15/01/2021
1847	710102004032021	ROHIT SEHGAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	85,86,90 not clear page	15/01/2021
1848	710102004022021	ROHIT SEHGAL VS APOGEE ENTERPRISES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	53-56,68-69 NOT CLEAR PAGE	15/01/2021
1849	710102004092021	RAMIT RASTOGI - LIQUIDATOR VS GTHS RETAILS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/210(ND)2017	RAMIT RASTOGI	true copy sing missed	15/01/2021
1850	0710102015022020/1	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1013(ND)2020	Sec 60(5)			Index m	13/01/2021
1851	0710102016152019/6	ANKUSH SONI Vs. VAYAM TECHNOLOGIES	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9			Wrong document	13/01/2021
1852	0710102022622020/1	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND)2020	Sec 60(5)			Page numbering missed in file,Index missed in file	13/01/2021
1853	0710102025802018/20	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			Sign missed in reply,Proof of service missed	13/01/2021
1854	0710102060722020/2	IRP SUNIL KUMAR AGRAWAL Vs. PUNEET GOEL	INTERLOCUTORY APPLICATION (I.B.C)/2089(ND)2020	19(2)			pg-8 not clear	13/01/2021
1855	0710102128042019/14	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1856	0710102128042019/15	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	13/01/2021
1857	0710102030002020/2	MS. SANTOSH BHASIN Vs. RTC RESTAURANTS INDIA	COMPANY PETITION IB (IBC)/749(ND)2020	IBC Under Sec 9			Supporting affidavit missed with e stamp paper	14/01/2021
1858	0710102090662020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4030(PB)2020	Sec 60(5)			INDEX MISSING	14/01/2021
1859	0710102095442020/2	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016			NEED TO UPLOAD ONE PDF AND NO INDEX	14/01/2021

1860	0710102119092020/1	STATE BANK OF INDIA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/5695(PB)2020	Rule 11 of NCLT, 2016		ONLY ORDER UPLOAD	14/01/2021
1861	0710102170452019/4	ADONIS ELECTRONICS PVT LTD Vs. SAKA LIMITED	COMPANY PETITION IB (IBC)/88(ND)2020	IBC Under Sec 9		INDEX MISSING	14/01/2021
1862	0710120001492018/15	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE	COMPANY PETITION IB (IBC)/398(PB)2017	IBC Under Sec 9		NEED TO IA FILLING	14/01/2021
1863	0710200410842017/16	M/S OMNI MEDIA COMMUNICATION PVT LTD Vs. M/S JAY POLYCHEM INDIA LIMITED	COMPANY PETITION IB (IBC)/419(ND)2017	IBC Under Sec 9		NEED TO IA FILLING	14/01/2021
1864	0710200421392018/20	AIR SHAGOON NETWORK PVT. LTD. Vs. ASSOCIATED TRADE LOGISTICS PVT.	COMPANY PETITION IB (IBC)/183(ND)2018	IBC Under Sec 9		NEED TO IA FILLING	14/01/2021
1865	0710102018372020/2	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9		pg-17 not clear	15/01/2021
1866	0710102092342020/1	SANDEEP GOEL Vs. GRANDSTAR REALTY PVT. LTD.	INTERLOCUTORY APPLICATION (I.B.C)/4127(PB)2020	Application under any other provisions- IBC		Wrong Document (Progress report filed)	15/01/2021
1867	0710102113542020/1	ANJU JAIN Vs. VIKRAM BAJAJ	INTERLOCUTORY APPLICATION (I.B.C)/5688(PB)2020	Sec 60(5)		Wrong Document(application filed)	15/01/2021
1868	0710102118152020/4	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9		Wrong Document(no vakalatnama)	15/01/2021
1869	0710102415722018/37	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	COMPANY PETITION IB (IBC)/37(PB)2018	IBC under Sec 7		need to ia filling	15/01/2021
1870	0710200412802017/9	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	COMPANY PETITION IB (IBC)/178(PB)2017	IBC Under Sec 9		NEED TO IA FILE	15/01/2021
1871	0710204000182016/5	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.	COMPANY PETITION (COMPANIES ACT)/3(ND)2016	Sec 272 of the Companies Act , 2013		NEED TO SIGN EVERY PAGES	15/01/2021
1872	0710102018372020/3	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED	COMPANY PETITION IB (IBC)/535(ND)2020	IBC Under Sec 9		TRUE COPY SING MISSING	17/01/2021
1873	0710102096542020/1	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)		NEED TO IA FILE	18/01/2021
1874	0710102096542020/2	NUVOCO VISTAS CORPORATION LIMITED Vs. N. S. CONCRETES PRIVATE	INTERLOCUTORY APPLICATION (I.B.C)/4454(ND)2020	Sec 60(5)		need TO IA FILE	18/01/2021
1875	0710102113582020/3	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7		only proof of service upload	18/01/2021
1876	0710102107662020/1	MR.PAWAN SETHI a"s Vs. PCL OIL AND SOLVENTS LTD a"s.	COMPANY PETITION (COMPANIES ACT)/165(ND)2020	Sec. 241(1),Sec. 242(4)		pg-49,50 not clear,pg-299-301 cut	13/01/2021
1877	0710200421652018/6	M/S VAIVA METALS AND ALLOYS PRIVATE LIMITED Vs. M/S SUNGIL INDIA PRIVATE	COMPANY PETITION IB (IBC)/492(ND)2018	IBC Under Sec 9		Need to file as IA	14/01/2021
1878	0710102013952019/4	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION(IBC)/159(PB)2019	Application under any other provisions- IBC		Need to file as IA	15/01/2021
1879	0710102021062020/4	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE	COMPANY PETITION IB (IBC)/567(ND)2020	IBC Under Sec 9		Need to file as IA	15/01/2021
1880	0710102023802018/19	VISTRATCL INDIA LIMITED Vs. AMBIENCE PVT LTD	COMPANY PETITION IB (IBC)/1600(ND)2018	IBC under Sec 7		Need to file as IA	15/01/2021
1881	0710102028362020/2	AARGUS GLOBAL LOGISTICS PRIVATE LIMITED Vs. STOCKFLOW EXPRESS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/1734(ND)2020	Application under any other provisions- IBC		Need to file as IA	15/01/2021
1882	0710102029882020/4	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL	COMPANY PETITION IB (IBC)/782(ND)2020	IBC Under Sec 9		Application will be file separately and file as IA	15/01/2021
1883	0710102075082020/1	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7		Court fee and welfare missed	15/01/2021
1884	0710102075082020/2	DILWARA LEASING AND INVESTMENT LIMITED Vs. VIBRANT BUILDWELL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/983(ND)2020	IBC under Sec 7		Court fee and welfare missed	15/01/2021
1885	0710102103842020/2	ANIL RATHI TRUSTEE RATHI FOUNDATION Vs. RGTI INDUSTRIES LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4780(ND)2020	Sec 60(5)		Need to file as IA	15/01/2021
1886	0710102120372019/5	SUBHASH KUMAR KUNDRA Vs. TAURUS AGILE TECHNOLOGY	COMPANY APPLICATION(IBC)/1833(PB)2019	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		NEED TO IA FILE	15/01/2021
1887	0710102126942019/1	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED	COMPANY APPLICATION(IBC)/1901(PB)2019	Application under any other provisions- IBC		NEED TO IA FILE	15/01/2021
1888	0710120005252018/17	GROMAX INDIA Vs. SBO EXPORTS PVT.	COMPANY PETITION IB (IBC)/560(ND)2018	Application under any other provisions		NEED TO IA FILE	15/01/2021
1889	071020000062017/17	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED	COMPANY PETITION IB (IBC)/495(ND)2017	Application under any other provisions		NEED IA FILE	15/01/2021
1890	0710102014932020/5	M/S LUDHIANA LUBRICANTS Vs. GODAWRI MOTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/500(ND)2020	IBC Under Sec 9		NEED TO IA FILE	15/01/2021
1891	710102004742021	SUMIT BANSAL VS M/S ALANKIT FINSEC LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	Abhishek Garg	uttar pardesh e-stamp paper 100 rupees	18/01/2021

1892	710102004842021	HDB FINANCIAL SERVICE VS DELHI BARODA ROAD CARRIER PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)		Nidhi Saini	Pg-101 to 103 not clear	18/01/2021
1893	710102100792020	HISAR REAL ESTATE PVT LTD. VS AARCITY BUILDERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Vikrant Pachnanda	Double E filing	21/10/2020
1894	710102112212020	AJI INTERNATIONAL PRIVATE LIMITED VS AARCITY BUILDERS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 441		MOHIT	Roc report missed	02/12/2020
1895	710102117152020	ANNAY RELATORS PRIVATE LIMITED VS SANYA REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	kindly serve the petition to all respondents, Page in hindi 136 to 140, Company master data missed	18/12/2020
1896	710102004642021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case number not link	18/01/2021
1897	710102004632021	POONAM GUPTA VS CREDITORS OF M/S LIFESTYLE FITNESS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Akash Panwar	main case not link	18/01/2021
1898	710102005102021	ALLURI SITARAMA RAJU VS CHIRON INFRATECH PRIVATE	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES)	Eshna Kumar	e-stamp missed	19/01/2021
1899	0710102003372020/5	INGRAM MICRO INDIA PVT LTD. Vs. WORXPACE CONSULTING PVT. LTD		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/579(ND)2020		Wrong Doc.(application filed)	15/01/2021
1900	0710102118212020/1	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5618(PB)2020		Proof of Service	20/01/2021
1901	0710102157232019/6	M/S BALIKA AIR SERVICES Vs. M/S SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(ND)2020		Wrong Doc.(application filed)	20/01/2021
1902	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE		IBC under Sec 7			Wrong Document (rejoinder filed)	12/01/2021
1903	710102014692019	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE		IBC under Sec 7			Wrong Document (rejoinder filed)	13/01/2021
1904	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10			Wrong Document (Quarterly report filed) should be file as IA	16/01/2021
1905	0710102112122019/8	RAJAT MITRA Vs. PERFECT COLOR DIGITAL PRINTS PVT. LTD.	COMPANY PETITION IB (IBC)/1974(ND)2019	IBC Under Sec 9			Wrong Doc.(should be filed as application)	16/01/2021
1906	0710102116312019/3	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1665(PB)2019	Sec 43(1) r/w Sec 44 (1)			INDEX MISSING	16/01/2021
1907	0710102407072018/32	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED	COMPANY PETITION IB (IBC)/297(PB)2018	IBC under Sec 7			BLANK DOCUMENTS	16/01/2021
1908	0710200420362018/71	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1909	0710200420362018/72	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD	COMPANY PETITION IB (IBC)/456(ND)2018	IBC under Sec 7			e-stamp, Supporting affidavit missed	16/01/2021
1910	0710102001782019/5	EVENTALES DESIGNS PVT. LTD. Vs. LIBRA AUTOMOTIVES PVT. LTD.	COMPANY PETITION IB (IBC)/157(ND)2019	IBC Under Sec 9			NEED TO IA FILE	17/01/2021
1911	0710102002262020/2	VIVEK RAHEJA Vs. SUNRAYS ENGINEERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/519(PB)2020	Rule 11 of NCLT, 2016			Wrong Doc.(Status report filed) Wrong Jurisdiction chosen	18/01/2021
1912	0710102009342020/2	OMNI MEDIA COMMUNICATIONS PVT LTD Vs. JAY POLYCHEM INDIA PVT	COMPANY APPLICATION(IBC)/958(ND)2020	Sec 54(1)			Proof of Service	18/01/2021
1913	0710102022622020/2	ARTI BALUJA Vs. BARFLEX POLYFILMS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/1412(ND)2020	Sec 60(5)			pg-19 not clear,true copy stamp missed	18/01/2021
1914	0710102025802018/21	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES	COMPANY PETITION IB (IBC)/1683(ND)2018	IBC Under Sec 9			pg-34,35 not clear	18/01/2021
1915	0710102030762018/5	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD	COMPANY PETITION IB (IBC)/1752(ND)2018	IBC Under Sec 9			Need to file as IA	18/01/2021
1916	0710102033152020/2	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1086(PB)2020	IBC under Sec 7			Index missed	18/01/2021
1917	0710102081192019/5	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL(COMPANIES ACT)/372(ND)2019	Sec 252 (3)			INDEX MISSING	18/01/2021
1918	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOLOGY PVT. LTD.	COMPANY PETITION IB (IBC)/1198(ND)2019	IBC Under Sec 9			NEED TO IA FILE	18/01/2021
1919	0710102094922020/1	ASSAM POWER DISTRIBUTION COMPANY LIMITED Vs. HINDUSTAN PAPER CORPORATION	INTERLOCUTORY APPLICATION (I.B.C)/173(ND)2021	Regulation 33			True copy sign and stamp missed	18/01/2021
1920	0710102109222020/1	TEPPLE SOFTWARES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/494(ND)2020	Sec 252 (3)			INCOME TAX SERVICE MISSING	18/01/2021

1921	0710102111552020/1	ADITY THAKRAN Vs. CHD DEVELOPERS	COMPANY PETITION (COMPANIES ACT)/2(ND)2021	Sec. 73(4)		ONLY PROOF OF SERVICE	18/01/2021
1922	0710102113582020/4	DEEPAK GUPTA Vs. ELIXIR BUILDCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/5(ND)2021	IBC under Sec 7		Wrong document	18/01/2021
1923	0710120004442018/6	M/S. C & S ELECTRIC LTD. Vs. M/S. UNILEC ENGINEERS LTD.	COMPANY PETITION IB (IBC)/1340(ND)2018	IBC Under Sec 9		SUPPORTING AFFIDAVIT MISSING	18/01/2021
1924	0710120004512018/20	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/637(PB)2018	Application under any other provisions		NEED TO IA FILE	18/01/2021
1925	0710200412652017/14	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	COMPANY PETITION IB (IBC)/546(ND)2017	IBC Under Sec 9		NEED TO IA FILE	18/01/2021
1926	0710102016252018/35	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED	COMPANY PETITION IB (IBC)/1411(ND)2018	IBC Under Sec 9		e-stamp missed	19/01/2021
1927	0710102027062020/3	FOUR STAR REALTY PRIVATE LIMITED Vs. MR. SHANKAR LAL HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/45(ND)2020	Sec. 230-232 - Second Motion		PAGE 11-13 NOT CLEAN	19/01/2021
1928	0710102087092020/10	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED	COMPANY PETITION IB (IBC)/939(ND)2020	IBC Under Sec 9		NEED TO IA FILE	19/01/2021
1929	0710102093662020/3	SHALU KHANNA Vs. SAUBHAGYA ORNAMENTS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4192(ND)2020	Application under any other provisions- IBC		NEED TO IA FILE	19/01/2021
1930	0710102095682019/1	NANGALIA BROS. PVT. LTD. Vs. SACHIN ELECTRICALS	COMPANY APPLICATION (IBC)/410(ND)2019	Sec 60(5)		NEED TO IA FILE	19/01/2021
1931	0710102110392019/10	FE (INDIA) LTD Vs. FE (INDIA) LTD	COMPANY PETITION IB (IBC)/2069(ND)2019	IBC Under Sec 9		E-STAMP PAPER OF RUPEES 100	19/01/2021
1932	0710102112562019/1	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY PETITION IB (IBC)/1074(ND)2019	Application under any other provisions- IBC		NEED TO IA FILE	19/01/2021
1933	0710102116512020/1	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED	COMPANY APPEAL (COMPANIES ACT)/529(ND)2020	Sec 252 (3)		income tax service missing	19/01/2021
1934	0710102120122019/6	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	Sec. 58(3), Sec. 241(1), Sec. 242(4)		NEED TO IA FILE	19/01/2021
1935	0710102128042019/16	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKITING	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9		NEED TO IA FILE	19/01/2021
1936	0710102131602019/5	ANKUR JAIN Vs. SILVERTOAN PAPERS LIMITED	COMPANY PETITION IB (IBC)/3017(ND)2019	IBC Under Sec 9		NEED TO IA FILE	19/01/2021
1937	0710102136342019/9	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/966(ND)2019	Sec 252 (1)		SERVICE MISSING	19/01/2021
1938	0710102155432019/4	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON	COMPANY APPLICATION (IBC)/2801(PB)2019	Sec 60(5)		PROOF OF SERVICE MISSING	19/01/2021
1940	0710102172392019/5	PREMIER FOOT STEPS Vs. JJ TRADELINKS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/426(ND)2020	IBC Under Sec 9		PAGE 8 TYPE COPY	19/01/2021
1941	0710102001962019/17	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.	COMPANY PETITION IB (IBC)/136(ND)2019	IBC Under Sec 10		NEED TO IA FILE	20/01/2021
1942	0710102003992021/1	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/337(I)2021	Sec. 12A		NEED TO IA FILE	20/01/2021
1943	0710102013952019/5	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD	COMPANY APPLICATION (IBC)/159(PB)2019	Application under any other provisions- IBC		NEED TO IA FILE	20/01/2021
1944	0710102034482018/5	PUNJAB NATIONAL BANK Vs. M/S BETA INFRA TECH PRIVATE LIMITED	COMPANY PETITION IB (IBC)/117(PB)2019	IBC under Sec 7		NEED TO IA FILE	20/01/2021
1945	0710102064462020/7	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT.	COMPANY PETITION IB (IBC)/833(ND)2020	IBC Under Sec 9		NEED TO IA FILE	20/01/2021
1946	0710102118152020/6	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9		AFFIDAVIT MISSING	20/01/2021
1947	0710102118152020/7	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED	COMPANY PETITION IB (IBC)/7(ND)2021	IBC Under Sec 9		INDEX MISSING	20/01/2021
1948	0710102133212019/9	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT.	COMPANY PETITION IB (IBC)/2552(ND)2019	IBC Under Sec 9		72-76 88 NOT CLEAR 77 TRANSLATE	20/01/2021
1949	0710102150482019/8	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	COMPANY APPLICATION (IBC)/1608(ND)2019	Application under any other provisions- IBC		NEED TO IA FILE	20/01/2021
1950	0710102161172019/4	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9		not found	20/01/2021
1951	0710102166352019/2	PCR INFRA TECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9		INDEX MISSING	20/01/2021

1952	0710120003962018/5	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/768(ND)2018	Application under any other provisions			NEED TO PETITION FILE	20/01/2021
1953	0710200410952018/19	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			NO INDEX	20/01/2021
1954	0710200410952018/20	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/893(ND)2018	IBC Under Sec 9			not found	20/01/2021
1955	0710102009772020/2	UNIQUE LOGISTICS INTERNATIONAL INDIA PVT. LTD. Vs. RS SEVEN LIFESTYLE PVT.	COMPANY PETITION IB (IBC)/327(ND)2020	IBC Under Sec 9			e-stamp missing	21/01/2021
1956	710102085812020	RITESH SPINNING MILLS LIMITED VS ELLY REALCON PRIVATE LIMITED	Company Petition (Companies Act)	Rule 11 of NCLT		NIRAJ PREET	Wrong case type select	09/06/2020
1957	710102002882021	VJI KUMARAVEL VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	claim amount less than 1 cr/Advocate welfare &&& court fees miss	13/01/2021
1958	710102003392021	A.V. RAMACHANDRAN VS SRI GANESH AUTOMOTIVE IMPEX (P) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Srinivasan Ramaswamy	claim amount less than 1 cr/Advocate welfare &&& court fees miss	14/01/2021
1959	710102005132021	ENGINEERS CONSORTIUM VS BULLAND BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nithin	Pages not clear- 30,31/Claim amount less than 1 Cr	19/01/2021
1960	710102004912021	MACHINO TRANSPORT PVT LTD VS MACHINO FINANCE LTD	Company Petition IB (IBC)	Rule16(d),NCLT Rules,2016 IBC		RANJANA ROY GAWAI	Page missing-29 to31/Wrong case type/wrong pagination after page no.124/Advocate welfare &&& court fees missing	18/01/2021
1961	710102004952021	RELIGARE ENTERPRISES LTD VS LIGARE AVIATION LTD	Company Petition IB (IBC)	IBC under Sec 7		Sandeep Devashish Das	Proof of service	18/01/2021
1962	710102005912021	ARUMANI TRADERS VS SARU INTERNATIONAL PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHAILENDER KUMAR	Claim amount less than 1 Cr/Page not clear- 32,34,36,93 to 98,102,154 to 218/etc	21/01/2021
1963	710102001242021	B S DESWAL VS M/S SHREEOM WIRES PRIVATE LIMITED M/S MOTHERS PRIDE EDUCATION	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/645(ND)2018	B S Deswal	document Not Upload	01/07/2021
1964	710102001302021	PERSONNA PRIVATE LIMITED VS M/S MOTHERS PRIDE EDUCATION	Cross Application (IBC)	Sec 49(2)	COMPANY PETITION IB (IBC)/71(ND)2020	Rohit Kumar	due payment for rule 11, or you can write read with rule-11	01/08/2021
1965	710102005502021	INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PRIVATE	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	139-153 not clear and section wrong	20/01/2021
1966	710102005022021	PASCHIMANCHAL VIDYUT VITRAN NIGAM LTD VS DEVKRIPA	Interlocutory Application (I.B.C)	Sec 60(2)	COMPANY PETITION IB (IBC)/985(ND)2018	PRADEEP MISRA	wrong e stamp paperss	19/01/2021
1967	0710102005132020/4	LEASEPLAN INDIA PRIVATE LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE	IBC Under Sec 9		COMPANY PETITION IB (IBC)/255(ND)2020		Wrong file upload in rejoinder corner	21/01/2021
1968	0710102101302020/4	STATE BANK OF INDIA Vs. ARVIND DHAM PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	Section 95(1)		COMPANY PETITION IB (IBC)/1038(ND)2020		E stamp paper and affidavit missed	21/01/2021
1969	0710102104842019/13	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA	IBC Under Sec 9		COMPANY PETITION IB (IBC)/1717(ND)2019		Index missed	21/01/2021
1970	0710102105952019/7	AJAY GOYAL Vs. RAJESH MAHAJAN (SUSPENDED)	IBC Under Sec 9	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/5012(ND)2020		Court fee and welfare missed	21/01/2021
1971	0710102107182020/2	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/2001(ND)2019		Stamp paper not notrized	21/01/2021
1972	0710102112552019/9	INTEC CAPITAL LIMITED Vs. MAC ROOF INDIA PRIVATE	IBC Under Sec 7		COMPANY PETITION IB (IBC)/355(ND)2020		Welfare missed of Rs15	21/01/2021
1973	0710102151952019/5	BLUE STAR LTD. Vs. UPAL BUILDTECH PVT. LTD.	Application under any other provisions- IBC		INTERLOCUTORY APPLICATION(COMPANI ES ACT)/107(ND)2019		Index missed and page numbering not mention	21/01/2021
1974	0710102155762019/2	NARESH CHOUDHARY Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/3436(ND)2019		True copy sign and stamp missed	21/01/2021
1975	0710102165812019/3	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.	IBC Under Sec 7		COMPANY PETITION IB (IBC)/373(PB)2018		Need to file as IA	21/01/2021
1976	0710102410042018/19						sign missed of advocate in index	21/01/2021

1977	0710102412382017/14	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
1978	0710102412382017/15	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
1979	0710102412382017/16	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017			Stamp paper missed	21/01/2021
1980	0710120005022018/10	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018			Worng document	21/01/2021
1981	0710200014262017/11	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO	Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017			Need to file as IA	21/01/2021
1982	0710102003522020/5	INTEC CAPITAL LIMITED Vs. SHAKUN SOCKET INDUSTRIES	IBC under Sec 7	COMPANY PETITION IB (IBC)/216(ND)2020			pg-13,17,20,21 not clear	22/01/2021
1983	0710102150482019/9	RAM BHAWAN Vs. UTTAM STRIPS LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1608(ND)2019			need to ia file	24/01/2021
1984	0710102154292019/2	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019			47-52 54 56 NOT CLEAR	23/01/2021
1985	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018			NEED TO IA FILE	23/01/2021
1986	0710102077352019/17	A. C. GOEL PAPER DISTRIBUTING CO. PVT. LTD. Vs. WEBTECH PACKAGING (INDIA) PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/984(ND)2019			TRUE COPY SIGN MISSING	24/01/2021
1987	0710102116312019/4	ORINTAL BANK OF COMMERCE Vs. VALLABH STEEL WEST PRIVATE LIMITED	Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1665(PB)2019			NEED TO IA FILE	24/01/2021
1988	710102006132021	NISHANT GAURAV GUPTA VS M/S ISHWAR INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2018	Nishi	41-43,46-49,86,115,116,135 not clear page	21/01/2021
1989	710102006502021	IIFL FINANCE LIMITED VS AVJ DEVELOPERS (INDIA) PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/654(PB)2019	Shreeya Tandon	SIGN MISSING	22/01/2021
1990	710102006072021	VIJAY KUMAR SIROHI PROPRIETOR M/S. P. V. ENGINEERS & CONTRACTOR VS HSK INFRA PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		Pankaj Paliwal	Claim amount less than 1 Cr./Advocate welfare &&& Court fees miss	20/01/2021
1991	710102005902021	VM WEBCLUSION PVT. LTD. VS CONNECTIONS INFRA TECH SOLUTIONS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		chirag deswal	Claim amount less than 1 Cr./Jurisdiction in Gurgaon HR/Advocate welfare &&& Court fees miss/etc	21/01/2021
1992	710102006172021	YUDHISHTER PAL VS VERINDER KUMAR CHHABRA	Intervention Petition (IBC)	Sec 60(5)		Malak Bhatt	List of Date And Events & Brief Synopsis Missing	21/01/2021
1993	710102006642021	INDUS INTELLIRISK & INTELLISENCE SERVICE PVT. LTD. VS PDS MULTINATIONAL FASHION LTD.	Company Petition IB (IBC)	IBC Under Sec 9		PARDEEP DAHIYA	Claim amount less than 1 Cr./Jurisdiction in Bangalore/Blur page-42,53,70,72,74,80,84,85,90 to 98,100,110 to 116,119 to 121,124	23/01/2021
1994	710102071612020	VIJAY KUMAR VS VIPUL LTD. VS TURKEY INFRASTRUCTURE PVT.	Company Application(Companies Act)			Nishi	Main case not link	17/07/2020
1995	710102006822021	VIJAY KUMAR VS VIPUL LTD. VS TURKEY INFRASTRUCTURE PVT.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/180(ND)2020	shreya kohli	wrong section please mention properly	23/01/2021
1996	710102006532021	STERLING VEHICLES & SALES GENERAL PVT. LTD VS TURKEY INFRASTRUCTURE PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/546(PB)2018	Sunil Prakash Sharma	&&" Payment not done of other sections or dear sir please mention one section soft copy and other section you can write as r/w or please caal us 24363846&&"	22/01/2021
1997	710102006942021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT, 2016	COMPANY PETITION (COMPANIES)	Atul Singh	Payment Not Done	25/01/2021
1998	710102118602020	SCHAEFER SYSTEMS INTERNATIONAL PTE. LTD VS UNITED COLD CHAIN AND FOOD PROCESSING LIMITED	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/819(ND)2019	Siddharth Bhatli	document Not Upload	24/12/2020

1999	710102004152021	LIQUIDATOR SANJAY KUMAR AGGARWAL SHRI SHYAMJI AGRICO EXPORTS PRIVATE LIMITED - IN LIQUIDATION VS REGISTRAR OF COMPANIES (NCT)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1071(ND)2018	SANJAY	please choose section any other provision please call us 24363846	15/01/2021
2000	710102007172021	RISHAB KOHLI VS JEY KAY PRIVATE LIMITED SHYAM ARORA VS UNIVERSAL	Company Application(Companies Act)	Sec. 59	COMPANY APPEAL(COMPANIES ACT)/31(PB)2018	Sanjeev Mahajan	sign missing and true copy missing and section wrong service missing roc and income tax	26/01/2021
2001	710102007502021	BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2011(PB)2019	SHYAM	wrong filing	27/01/2021
2002	710102007422021	RAJESH RAMNANI VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/800(ND)2020	RAJESH RAMNANI	sign missing and section wrong	27/01/2021
2003	710102117532020	RAJ KUMAR VS KKSPUN INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAHUL LAL AKHRIYA	index not fill, council sign missed, petition not sign on every pages , page numbering missed, bank statement not clear, compliance affidavit 9(3)b missed, etc	19/12/2020
2004	710102005762021	ANANYA MARKETING AND DISTRIBUTORS VS PP TELECELL MARKETING PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		TUSHAR	Court fees && 100 Rs. Missing of Affidavit/sign miss-2 to 6	20/01/2021
2005	0710102065332020/1	KANTI MOHAN RUSTAGI Vs. DAKSHIN HARYANA BIJLI VITRAN NIGAM LTD (DHBVN)	INTERLOCUTORY APPLICATION (I.B.C)/2428(ND)2020	Sec 60(5)			AFFIDAVIT MISSING	25/01/2021
2006	0710102102722019/5	MRS. CHHAMA JAIN Vs. MIST DIRECT SALES PRIVAET LIMITED	COMPANY PETITION IB (IBC)/1771(ND)2019	IBC Under Sec 9			NEED TO SIGN ALL PAGES	25/01/2021
2007	0710102132372019/12	KRIBHCO FERTILIZERS LIMITED Vs.	COMPANIES ACT)/155(ND)2019	Sub-Section (1) of Section 66.			100 RUPPEE E STAMP MISSED	25/01/2021
2008	0710102019662020/5	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. SHIPRA ESTATE M/S FINEX	COMPANY PETITION IB (IBC)/545(ND)2020	IBC Under Sec 9			INDEX MISSING	27/01/2021
2009	0710102026532020/1	CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S KALYANI BARTER PVT. LTD.	COMPANY PETITION IB (IBC)/696(ND)2020	---IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
2010	0710102026622020/2	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP Vs. M/S. PLUS CORPORATE VENTURES PRIVATE	COMPANY PETITION IB (IBC)/694(ND)2020	IBC Under Sec 9			NEED TO ALL PAGES SIGN	27/01/2021
2011	0710102062032020/4	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/50(ND)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021
2012	0710102099052020/3	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/69(PB)2020	Sec. 230-232 - Second Motion			NEED TO IA FILE	27/01/2021
2013	0710102121362019/7	BURDA DRUCK INDIA PRIVATE LIMITED Vs. DYNAMIC TEXTBOOKS PRINTERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2223(ND)2019	IBC Under Sec 9			NEED TO IA FILE	27/01/2021
2014	0710102128042019/18	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9			ONLY ORDER UPLOAD	27/01/2021
2015	0710102151312019/37	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	COMPANY PETITION (COMPANIES ACT)/173(PB)2019	Sec. 241(1)			PAGE-50-88 NOT CLEAR	27/01/2021
2016	0710102002292021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)			PAGE- 14 NOT CLEAR	28/01/2021
2017	0710102091572020/2	ANUPAM GUPTA Vs. OVERSEAS COURIER SERVICE INDIA PVT LTD	COMPANY APPLICATION(COMPANIES ACT)/561(ND)2020	Rule 11 of NCLT			PG-403 cut/808,867,919 not clear/Pg-1396 to 1398,1418 Japanese translation/true copy sign missed in some pages of Vol-I	01/08/2021
2018	0710200410572018/2	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.	19/01/2021

2019	0710200410572018/3	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9		Wrong Document(Petition/IA/Reply/written Submissions all filed in same slash no.	19/01/2021
2020	0710102104842019/12	PARK NETWORK PVT. LTD Vs. PP TELECELL MARKETING PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1717(ND)2019	IBC Under Sec 9		Stamp paper missed & true copy sign missed	20/01/2021
2021	0710102118892019/8	VENESSA METALS AND ALLOYS PVT. LTD. Vs. TERENCE ALLOYS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2262(ND)2019	IBC Under Sec 9		Wrong Document(Application filed)	20/01/2021
2022	0710102068922020/2	PARDEEP SINGH DESWAL Vs. POOJA ROLLER FLOOR MILLS PRIVATE LTD	COMPANY PETITION (COMPANIES ACT)/84(ND)2020	Sec. 271-273		Index not signed/e-stamp missing	21/01/2021
2023	0710102119472020/1	IMAGE ESTATS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA CORPORATION BANK Vs. DMC	COMPANY APPEAL(COMPANIES ACT)/9(ND)2021	Sec 252 (3)		Pg-2 is cut	21/01/2021
2024	0710102031072018/8	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI	COMPANY PETITION IB (IBC)/1518(ND)2018	Rule 11 of NCLT, 2016		Index not signed	22/01/2021
2025	0710102033542020/3	INTERLOCUTORY APPLICATION (I.B.C)/3711(PB)2020	COMPANY PETITION IB (IBC)/804(ND)2020	IBC under Sec 7		e-stamp missing	22/01/2021
2026	0710102068222020/2	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	COMPANY PETITION IB (IBC)/904(ND)2020	IBC Section 59		Pg-28 to 32 not clear	22/01/2021
2027	0710102084642020/2	RITA GUPTA Vs. MR. INDER PAL SINGH	INTERLOCUTORY APPLICATION (I.B.C)/5484(ND)2020	19(2)		Wrong Document(Application filed)	22/01/2021
2028	0710102114752020/1	JIL INFORMATION TECHNOLOGY LIMITED Vs. QI NETWORK ENTERPRISE PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5484(ND)2020	Sec 60(5)		e-stamp, Supporting affidavit missed	16/01/2021
2029	0710102033012020/4	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED SIDDHI VINAYAK	COMPANY PETITION IB (IBC)/986(ND)2020	IBC Under Sec 9		Pg-5,7,14,15,19,21,23,33,35,37 not clear	18/01/2021
2030	0710120005102018/6	POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9		Wrong Document(Application/R ejoinder/Reply/Affidavit/ Proof of service/order. All filed with same slash(/) No.	18/01/2021
2031	0710102007022020/1	ANKUSH SONI Vs. VAYAM TECHNOLOGIES LIMITED	COMPANY APPLICATION(IBC)/539(ND)2020	Application under any other provisions- IBC		Wrong Document (progress report filed)	19/01/2021
2032	0710102016152019/7	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/578(ND)2019	IBC Under Sec 9		No index/Stamp paper missed && not uploaded in one PDF	19/01/2021
2033	0710102128042019/17	M/S SEVEN HILLS PROJECT PVT. LTD. Vs. M/S ORIENTAL STRUCTURES ENGINEERS LTD.	COMPANY PETITION IB (IBC)/2413(ND)2019	IBC Under Sec 9		Wrong Document(Incomplete Docs.)	21/01/2021
2034	0710102031632020/3	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	COMPANY PETITION IB (IBC)/808(ND)2020	IBC Under Sec 9		Proof of service and its pagination is missing	26/01/2021
2035	0710102137062019/6	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	COMPANY PETITION IB (IBC)/2688(ND)2019	IBC Under Sec 9		NEED TO IA FILE	20/03/2020
2036	0710102063312020/2	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/835(ND)2020	IBC under Sec 7		true copy sign missing	10/12/2020
2037	0710102113782019/5	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	COMPANY PETITION IB (IBC)/2083(ND)2019	IBC under Sec 7		need to ia file	12/12/2020
2038	0710102098132019/27	ANURUTAN TEXTILES PRIVATE LIMITED Vs. AMAIRA INTERNATIONAL	COMPANY PETITION IB (IBC)/1896(ND)2019	IBC under Sec 7		e stamp miss	24/12/2020
2039	0710102029882020/4	STERLING RHI PRINTOGRAPHICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY PETITION IB (IBC)/782(ND)2020	IBC Under Sec 9		sign miss	15/01/2021
2040	0710120003962018/5	PANKAJ NARANG Vs. AMAN AGARWAL	COMPANY APPEAL(COMPANIES ACT)/768(ND)2018	Application under any other provisions		NEED TO (PETITION FILE	20/01/2021
2041	0710102111042020/2	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES	INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020	19(2)		50 RUPEES E STAMP MISSED	22/01/2021
2042	0710102114492020/1	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)		50 rupee stamp missed	22/01/2021
2043	0710102117152019/7	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC	INTERLOCUTORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions- IBC		need to saperate filling	22/01/2021
2044	0710102117152019/8	APEX ELECTRO DEVICES PVT LTD Vs. SCHNEIDER ELECTRIC	INTERLOCUTORY APPLICATION (IBC)/294(ND)2019	Application under any other provisions- IBC		need to saperate filling	22/01/2021

2045	0710102153972019/7	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED	COMPANY PETITION IB (IBC)/3428(ND)2019	IBC Under Sec 9			STAMP MISSING	22/01/2021
2046	0710102166352019/2	PCR INFRA TECH PRIVATE LIMITED Vs. ELEGANT INFRA CON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3403(ND)2019	IBC Under Sec 9			SUPPORTING AFFIDAVIT MISSED	22/01/2021
2047	0710102170542019/3	GYAN CHAND AGARWAL Vs. M/S MOTHERS PRIDE EDUCATION PERSONNA PRIVATE ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE	COMPANY PETITION IB (IBC)/71(ND)2020	IBC under Sec 7			need to saperate pdf after 200 pages	22/01/2021
2048	0710120005022018/11	MAHAVIR PARSHAD JAIN Vs. SUN GANGA CONSTRUCTION CO. PVT LTD	COMPANY PETITION IB (IBC)/985(ND)2018	IBC Under Sec 9			index missing	22/01/2021
2049	0710102002332020/1	SHASHI KANT NEMANI Vs. SANYOG ENTERPRISES PVT. KAMAL KHOSLA Vs. TRIDENT PRODUCTS PVT. LTD.	COMPANY APPLICATION(IBC)/295(ND)2020	Application under any other provisions- IBC			NEED TO IA FILE	23/01/2021
2050	0710102003632021/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE CAPARO ENGINEERING INDIA LTD. Vs. CAPARO PROCAM INFRASTRUCTURE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/241(ND)2021	Application under any other provisions- IBC			affidavit missed	23/01/2021
2051	0710102067622020/6	TRIDENT PRODUCTS PVT. LTD.	COMPANY PETITION IB (IBC)/873(ND)2020	IBC under Sec 7			NEED TO UPLOAD ONE TIME	28/01/2021
2052	0710102078032020/14	ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE CAPARO ENGINEERING INDIA LTD. Vs. CAPARO PROCAM INFRASTRUCTURE LIMITED	COMPANY PETITION (COMPANIES ACT)/94(ND)2020	Sec. 241(1)			INDEX MISSED IN AFFIDAVIT	28/01/2021
2053	0710102108292020/1	INDIA LTD. Vs. CAPARO PROCAM INFRASTRUCTURE LIMITED	COMPANY PETITION (COMPANIES ACT)/179(PB)2020	Sec. 241(1),Sec. 244(1)			INDEX MISSING	28/01/2021
2054	0710102111042020/3	PANKAJ NARANG Vs. AMAN AGARWAL	INTERLOCUTORY APPLICATION (I.B.C)/5251(ND)2020	19(2)			50 RUPEES E STAMP MISSING	28/01/2021
2055	0710102117362020/1	M/S DHIMAN INDUSTRIES Vs. M/S ABIR INFRASTRUCTURE PVT.	INTERLOCUTORY APPLICATION (I.B.C)/5717(ND)2020	Sec 60(5)			TRUE COPY SIGN MISSING	28/01/2021
2056	0710102148542019/10	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.	COMPANY PETITION IB (IBC)/248(ND)2020	IBC Under Sec 9			NEED TO SAPERATE FILLING	28/01/2021
2057	0710102159262019/1	SEEMA GUPTA Vs. SHOURYA TOWERS PRIVATE LIMITED	COMPANY APPLICATION(IBC)/946(ND)2019	Sec 60(5)			E STAMP MISSING	28/01/2021
2058	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/460(ND)2020	IBC Under Sec 9			e-stamp missed	29/01/2021
2059	0710102033212020/6	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED	COMPANY PETITION IB (IBC)/791(ND)2020	IBC Under Sec 9			TRUE COPY SIGN MISSING	29/01/2021
2060	0710102154662019/2	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9			E-STAMP MISSED	29/01/2021
2061	0710102154662019/3	STAR INDIA PVT.LTD Vs. INDIA SPORTS FLASHES PVT.LTD	COMPANY PETITION IB (IBC)/3186(ND)2019	IBC Under Sec 9			index missing	29/01/2021
2062	710102007092021	POONAM GUPTA VS DAMONT DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/310(ND)2019	Akash Panwar	WRONG EFILE	25/01/2021
2063	710102008012021	ABIR INFRASTRUCTURE PVT. LTD. VS SANDEEP	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/893(ND)2018	RAKHI RAY	e-stamp missed	29/01/2021
2064	710102007692021	RUPESH DAS VS GAURAV KATIYAR RP	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Dhruv Gupta	section wrong and sign missing	28/01/2021
2065	710102008612021	M/S GREEN FACADE SOLUTIONS PVT. VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	section wrong and main case not link	31/01/2021
2066	710102008552021	JBB-EVEREST BUILDTECH PRIVATE LIMITED VS DEVENDRA KUMAR SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1006(ND)2019	CA ANIL KUMAR	44-45,51 not clear page	30/01/2021
2067	710102033682020	ARCHON POWERINFRA PVT LTD VS HINDUSTAN PREFAB	Company Petition IB (IBC)	IBC Under Sec 9		HARSHAL KUMAR	page:103, 113, 116, 165-172 etc pages not clear	17/03/2020
2068	710102034952020	BINGE CAFE CONCEPT PVT. LTD. VS NAYATI HELTHCARE & RESERCH NCR PVT. EXXIM INVESTMENTS	Company Petition IB (IBC)	IBC Under Sec 9		Pallav Mongia	wrong e-file	20/03/2020
2069	710102115442020	AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		SHANTANU KUMAR	kindly make one pdf after that upload petition	13/12/2020

2070	710102005782021	CHD DEVELOPERS LIMITED VS ANSAL LOTUS MELANGE PROJECTS PVT. LTD.	Company Petition (Companies Act)	Sec. 74(2)		Alok Kumar Tripathi	Small font 30,31,128 to 149, Company master data missed, Pages not clear 37,62,64,72,74,81,90,92,95,189,198,218,325,326,344,388,417,478,479,504 to 506,508,509 to 514,517,523,527,536, Vol 1 &&& 2 divide after 200 pages &&& make separate index, Vol 2 index missed, Advance service not mentioned in index	20/01/2021
2071	710102006592021	ANNAY REALTORS PRIVATE LIMITED VS 1. DEEPAALAY REALTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Prashant Jain	Company master data missed, kindly divide volume from page no 307, serve the petition to all respondent	23/01/2021
2072	710102007782021	RAM RATNA INFRASTRUCTURE PRIVATE LIMITED VS MAHAGUN REAL ESTATE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SIDDHARTH ACHARYA	Blur &&& Cut page-26,27,29 to 58,62 to 71,88,90,93/Sign missing in ending index/Supporting Affidavit/9(3) b certificate miss	28/01/2021
2073	710102007592021	KULBHUSHAN KHANNA VS JAIPRAKASH ASSOCIATES INDIA	Company Appeal(Companies Act)	Sec. 73(4)		MANOJ KUMAR PATHY	Form 11 missed, wrong caser type select, brief synopsis/list of dates missed, e stamp missed with affidavit, Page 10 repeated, page 12 missed, pages not clear 21,22 to 26,27,28	28/01/2021
2074	710102007272021	UNIONE INFOTECH PRIVATE LIMITED VS REGISTRAR OF THE COMPANY NCT DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		TARUN MADAN	NCLT heading missed in cover page, synopsis missed, Page 23,64,86,87,88,117,118, missed page 113 repeated, STK 07 missed, court fess and welfare missed in vakaitnama, income tax advance service missed	27/01/2021
2075	710102102782020	RGTL INDUSTRIES LIMITED VS COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/431(ND)2019	RISHI	79,83,78,26,29,41,43-46 not clear page and 28 page translate	27/10/2020
2076	710102002112021	RAJINDER WALI VS TIGER CAMP PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)		Rajinder	main case not link	12/01/2021
2077	710102006222021	SUMIT BANSAL VS GAURAV HOTA	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB	Abhishek Garg	up stamp paper needed of Rs100 not vailid 10 rs	22/01/2021
2078	710102008362021	M/S SARVOTTAM GRANITE & MARBLE VS MAHAGUN INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1042(ND)2020	SOHAIB	RS 100 E-STAMP PAPER REQUIRED	30/01/2021
2079	710102008662021	KARAMCHAND REALTECH PRIVATE LIMITED VS SOLITAIRE CAPITAL INDIA	Company Appeal(Companies Act)	Sec. 421		renugupta	Wrong e file	01/02/2021
2080	0710102078572019/16	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)2019	NF		21/09/2020

2081	0710102060732020/7	STOCKFLOW EXPRESS PVT LTD Vs. NITIN BHARAL		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2153(ND)20		ONLY PROOF OF SERVICE UPLOAD	12/10/2020
2082	0710102137402019/4	PARVESH KUMAR Vs. DESEIN PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2700(ND)201		ONLY PROOF OF SERVICE UPLOAD	21/12/2020
2083	0710102128612019/4	KISHORE KUMAR SINGH Vs. THE INDURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2667(PB)2019		STAMP MISSING	31/12/2020
2084	0710102416272018/30	ICICI BANK LIMITED Vs. M/S. ESSAR POWER JHARKHAND LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/25(PB)2018		NEED TO ALL PAGES SIGN	01/05/2021
2085	0710102009812020/2	PACKET DESIGN INDIA PRIVATE LIMITED Vs. SHREE BALAJI REFRACTORIES CO Vs. RGLT INDUSTRIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(NEED TO IA FILE	23/01/2021
2086	0710102013352019/10	SHREE BALAJI REFRACTORIES CO Vs. RGLT INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)2019		NEED TO IA FILE	23/01/2021
2087	0710102013352019/11	SHREE BALAJI REFRACTORIES CO Vs. RGLT INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/431(ND)2019		INDEX MISSING	23/01/2021
2088	0710102013582020/2	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /919(ND)2020		NEED TO IA FILE	23/01/2021
2089	0710102017972020/3	SUNFISH ELECTRONICS Vs. CPC ELECTRICAL PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/493(ND)2020		NEED TO IA FILE	23/01/2021
2090	0710102021522020/3	FOSECO INDIA LTD Vs. D C M LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1096(ND)2020		sign on reply missed,pg-26,30-32,38-56 not clear	23/01/2021
2091	0710102107432020/2	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN		Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)202		Supporting affidavit and stamp paper missed	24/01/2021
2092	0710102005532021/1	HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/365(ND)2021		Wrong document	25/01/2021
2093	0710102014592019/11	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES ACT)/286(ND)2017		sign missed on reply,stamp paper of Rs100 of UP	25/01/2021
2094	0710102016252018/31	AS TECHNOSOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Sign missed on reply,pg-11 repeated,true copy sign and stamp missed	25/01/2021
2095	0710102024802020/7	BHAVYA PRAKASH Vs. DD MOTORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB		True copy sign and stamp missed	25/01/2021
2096	0710102062102020/3	ATISHEY JAIN Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/825(ND)2020		sign missed on reply,pg-5 not clear,separately file the application as IA	25/01/2021
2097	0710102063262020/2	HIGH GROUND ENTERPRISE LIMITED Vs. ORIENTAL STRUCTURAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/903(ND)2020		pg-33 not clear,stamp paper page number missed	25/01/2021
2098	0710102116142020/1	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(Separately file all document	25/01/2021
2099	0710102117842020/1	BPTP LIMITED Vs. M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/3(ND)2021		sign missed of council in index,true copy stamp missed	25/01/2021
2100	0710200410432018/4	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC		IBC Under Sec 9	COMPANY PETITION IB (IBC)/774(ND)2018		Need to file as IA	25/01/2021
2101	0710102009812020/3	PACKET DESIGN INDIA PRIVATE LIMITED Vs. NOBLE BUILDCON PRIVATE LIMITED Vs. BENLON INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Need to file as IA	27/01/2021
2102	0710102014492020/1	PACKET DESIGN INDIA PRIVATE LIMITED Vs. NOBLE BUILDCON PRIVATE LIMITED Vs. BENLON INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Need to file as IA	27/01/2021
2103	0710102023802018/20	VISTRA ITCL INDIA LIMITED Vs. AMBIENCE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1600(ND)2018		Stamp paper of Rs50,vakalatnama advocata and client sign missed,true copy stamp missed	27/01/2021
2104	0710102029922020/3	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		sign missed on reply,pg-15,16 wrong arrange,pg-40,171,329,335,399,458,573,575, not clear	27/01/2021
2105	0710102003382020/2	POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS Vs. M/S KOPAL COMPUTERS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/208(ND)2020		sign on reply missed,stamp paper missed,true copy sign and stamp missed	28/01/2021
2106	0710102004052020/4	DEEP ELECTROPLTERS Vs. MADVAK ENGINEERING INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2020		Need to file as IA	28/01/2021
2107	0710102004832021/1	JAYASHREE SHUKLA DASGUPTA Vs. INDIABULLS HOUSING FINANCE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/316(ND)2021		Need to file as IA	28/01/2021

2108	0710102020462018/1	RUPAK GUPTA Vs. BANARAS HOUSE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES)		3 court fee missed in vakalatanama	28-01-2021
2109	0710102022752020/1	SANTOSH KUMAR CHOUHDARY Vs. ROC BHAVYA PRAKASH Vs. DD MOTORS LIMITED		Sec 252 (1)	COMPANY APPEAL (COMPANIES)		E stamp paper missed	28-01-2021
2110	0710102024802020/8			IBC Under Sec 9	COMPANY PETITION IB		true copy sign and stamp missed	28-01-2021
2111	0710102033212020/5	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/791(ND)2020		Sign missed on reply,court fee and welfare missed in vakalatnama	28-01-2021
2112	0710102061262019/13	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		Need to file as IA	28-01-2021
2113	0710102082222020/5	INDERJIT MONGIA PROP : ASHENDER ENTERPRISES Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/952(ND)2020		True copy sign and stamp missed	28-01-2021
2114	0710102029152020/2	M/S AGGARWAL ADVERTISING AGENCY Vs. M/S NAV GRIH DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1084(ND)2020		page numbering missed	29-01-2021
2115	0710102030772018/6	STRESSED ASSETS STABILIZATION FUND (SASF) Vs. HOTLINE CFR LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/33(ND)2019		Upload all reply separately	29-01-2021
2116	0710102031072018/9	MR. K BABU VARGHESE Vs. SCHNEIDER PROTOTYPING INDIA		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2018		pg-106 missed,pg-200 not clear	29-01-2021
2117	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)20		Wrong document	29-01-2021
2118	0710102083162019/8	OSWAL MINERALS LIMITED Vs. SATELLITE CABLES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1185(ND)2019		Index missed	29-01-2021
2119	0710102100462020/11	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2020		Index missed	29-01-2021
2120	0710102101302020/5	STATE BANK OF INDIA Vs. ARVIND DHAM		Section 95(1)	COMPANY PETITION IB		Stamp paper and affidavit missed	29-01-2021
2121	0710102118552020/1	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)202		true copy sign and stamp missed	29-01-2021
2122	0710102119242020/1	YOGESH SETHI Vs. PUNJAB NATIONAL BANK		Application under any other provisions- IBC,Rule 11 of NCLT,	INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)20		Court fee and welfare missed	29-01-2021
2123	0710102120182020/2	RITZY CHEMICALS PVT. LTD. Vs. H R POLYCOATS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/4(ND)2021		Court fee and welfare missed	29-01-2021
2124	0710102140402019/2	M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2836(ND)2019		Stamp paper of Rs100	29-01-2021
2125	0710102160992019/7	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		stamp paper and affidavit missed	29-01-2021
2126	0710102002222021/1	MANJIT RAJAIN Vs. SAPAN MOHAN GARG		Sec 60(5)	INTERVENTION PETITION		Wrong document	30-01-2021
2127	0710102003902020/3	B.E.C INDIA PVT. LTD Vs. CROSS ROADS INDIA ASSISTANCE PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/268(ND)2020		Stamp paper missed and sign missed in starting	30-01-2021
2128	0710102065612020/3	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)202		need to ia file	30-01-2021
2129	0710102065612020/4	JITESH GUPTA Vs. GOLDEN PEACOCK RESIDENCE PVT. LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2399(PB)202		need to ia file	30-01-2021
2130	0710102066742020/3	KASHI VISWANATHAN SIVARAMAN Vs. PTC ENGINEERING (INDIA) PVT. LTD. & ORS.		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3750(ND)2020		Stamp paper missed	30-01-2021
2131	0710102116972020/1	TERAWISE CONSULTANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/512(ND)2020		Index missed	30-01-2021
2132	0710102119242020/3	YOGESH SETHI Vs. PUNJAB NATIONAL BANK		Application under any other provisions- IBC,Rule 11 of NCLT,	INTERLOCUTORY APPLICATION (I.B.C)/5691(ND)20		page numbering missed in file	30-01-2021
2133	0710102093402020/1	AADI PROPBUILD PRIVATE LIMITED Vs. MR. NARENDRA KUMAR SHARMA (RESOLUTION PROFESSIONAL OF INDIRAPURAM HABITAT CENTRE PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4298(PB)2020		page numbering missed	31-01-2021
2134	0710102107642020/1	NORDMECCANICA S.P.A. Vs. KANODIA TECHNOPLAST		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1068(ND)202		Council signature missed in index	31-01-2021
2135	0710102107652020/1	BANCO BPM S.P.A Vs. KANODIA TECHNOPLAST		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1069(ND)202		Council signature missed in index	31-01-2021
2136	0710102118152020/8	DEEPAK GUPTA AND ORS. Vs. COMPARE INFOBASE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/7(ND)2021		stamp paper and affidavit missed	31-01-2021
2137	0710102146352019/3	AKHILESH KUMAR GUPTA Vs. ADVAYA TRADERS		Rule 11 of NCLT, 2016	COMPANY APPLICATION (IBC) /1532(ND)2019		sign missed on reply	31-01-2021
2138	0710102002122021/1	SUDHANSHU AGARWAL Vs. PANKAJ NARANG		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/105(ND)202		true copy sign and stamp missed	02/01/2021

2139	0710102011972019/4	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1487(ND)2018	Wrong page numbering after pg-209	02/01/2021
2140	0710102016332020/2	VINTRON INFORMATICS LIMITED Vs. PALMOHAN ELECTRONICS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/470(ND)2020	True copy sign and stamp missed in some pages	02/01/2021
2141	0710102024412020/3	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)2020	Stamp paper of Rs 50	02/01/2021
2142	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019	Need to file as IA	02/01/2021
2143	0710102078882020/3	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)20	True copy stamp missed in some pages	02/01/2021
2144	0710102078882020/4	MOHD NAZIM KHAN Vs. DEUTSCHE BANK A.G.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3287(ND)20	True copy stamp missed	02/01/2021
2145	0710102080192020/5	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020	Supporting affidavit and stamp paper missed	02/01/2021
2146	0710102093752020/4	ENVI TECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/379(ND)2020	Wrong document only 1 page uploaded	02/01/2021
2147	0710102104292020/1	ENVI TECH CONSULTANTS INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI AND HARYANA		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/700(ND)2020	DOCUMENT INCOMPLETE	02/01/2021
2148	0710102109512020/1	RAJ KUMAR RAHLAN Vs. STATE BANK OF INDIA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/232(PB)2021	NEED TO ONE TIME FILE	02/01/2021
2149	0710102137062019/8	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019	STAMP MISSING	02/01/2021
2150	0710102005352021/1	ORRIS INFRASTRUCTURE PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/364(ND)2021	pg-188,190,192,194-196,,198,201,202,203,206,208,213 cut	02/02/2021
2151	0710102011322020/3	AHUJA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020	Index and court fee and welfara missed	02/02/2021
2152	0710102119312020/1	IL&S FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5746(PB)2020	50 RUPEE E STAMP MISSING	02/02/2021
2153	0710102142642019/4	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019	STAMP MISSING	02/02/2021
2154	0710102144842019/3	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC) /518(ND)2019	ONLY PROOF OF SERVICE MISSING	02/02/2021
2155	0710102144842019/4	RAM SWARUP NATHI MAL Vs. KHAIRWALA INTERNATIONAL LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY APPLICATION(IBC) /518(ND)2019	18-23 NOT CLEAR	02/02/2021
2156	0710102150482019/10	RAM BHAWAN Vs. UTTAM STRIPS LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /1608(ND)2019	NEED TO IA FILE	02/02/2021
2157	0710120013782018/2	ABDOS POLYMERS LIMITED Vs. M/S CALLINA CARE OVERSEAS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1294(ND)2018	17 19 NOT CLEAR	02/02/2021
2158	0710200401392016/2	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016	NEED TO SIGN ALL PAGES	02/02/2021
2159	0710200424652018/1	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/28(ND)2016	AFFIDAVIT MISSING	02/02/2021
2160	0710102095442020/3	SRIKALAHASTHI PIPES LIMITED Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions ,Rule 11 of NCLT,Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/2(PB)2021	Only one page is uploaded, please upload all documents	02/03/2021
2161	0710120005102018/8	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/990(ND)2018	NEED TO SAPERATE FILLING	02/03/2021
2162	0710120007832018/1	M/S. WESTERN IMPEX PVT. LTD. Vs. RENUKA INFRA TECH PVT. LTD		Sub-section (l) of section 230	AMALGAMATION(COMPANIES ACT)/1342(ND)2018	NEED TO IA FILE	02/03/2021
2163	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING	02/03/2021
2164	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	TRUE COPY SIGN ALL PAGES	02/03/2021
2165	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	50 RUPEE STAMP MISSING	02/03/2021
2166	0710120009092018/9	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	50 RUPEE STAMP MISSING	02/03/2021
2167	0710200410822017/3	M/S AMRISH GUPTA & ORS. Vs. M/S BLUE ICE FARMS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/28(ND)2016	AFFIDAVIT MISSING	02/03/2021
2168	0710102412382017/18	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	INDEX MISSING	02/04/2021

2169	710102035402020	M/S JMS STEEL & POWER CORPORATION VS VINAYAK RATHI STEELS ROLLING MILLS PVT LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Kartik	missing page-11/Page not clear-22 to 219/Wrong section/wrong documents/etc	25/03/2020
2170	710102113042020	JADE E SERVICES PRIVATE LIMITED VS M/S PINE & PEAK DEVELOPERS LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	Main case no missed, wrong case type select	12/04/2020
2171	710102118942020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don't Refile this your same matter is ongoing other diary no	25/12/2020
2172	710102118952020	KOREA TRADE INSURANCE CORPORATION VS EMPIRE HOME APPLIANCES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Nikhil Palli	Please Don't Refile this your same matter is ongoing other diary no	25/12/2020
2173	710102004312021	M/S. AURA FACILITIES MANAGEMENT PRIVATE LIMITED VS M/S. CANNES PROPERTY MANAGEMENT	Company Petition IB (IBC)	IBC Under Sec 9		Dhaval Deshpande	page:19-23 not clearWrong section choose/Blur Page-19 to 23	16/01/2021
2174	710102006972021	M/S. NIPMAN FASTENER INDUSTRIES PRIVATE LIMITED VS M/S. MAKINO AUTO INDUSTRIES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshit	brief of synopsis missed, form 5 corporate debtor address in up , true copy sign missed, compliance affidavit missed 9(b)b	25/01/2021
2175	710102008592021	T.S.S ENTERPRISES VS M/S RAHEJA DEVELOPERS LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	main case number not link	30/01/2021
2176	710102008762021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatti	WRONG CASE NO CONNECT/ PAGE 6 NOT CLEAR /E-STAMP MISSED	02/01/2021
2177	710102009282021	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2020	Sandeep Bajaj	sign missing	02/02/2021
2178	710102008672021	SANJAY AGGARWAL VS SAKSHI FINCAP PVT. LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		ISHA BHALLA	Application not linked with main case no./Index not signed/True copy sign missing/e-stamp missing	02/01/2021
2179	710102009532021	KASHI VISWANATHAN SIVARAMAN VS SRIGOPAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/564(ND)2019	kashi viswanthan si	34-38 not clear page	02/03/2021
2180	710102009512021	SHARAD AGGARWAL VS RAJESH BUILDCON & INFRASTRUCTURE PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT		Jitesh	Wrong Section Chosen/Application not linked with main case no.	02/03/2021
2181	710102008032021	NOBLE CO-OPERATIVE BANK LIMITED VS PANTEL TECHNOLOGIES	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016		GOVIND	estamp paper need to 100 rps for Uttar Pradesh main case not link	28/01/2021
2182	710102009182021	SUNIL AVDHUT DEVDHARKAR VS PRINT HOUSE INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HEMAL RAJESH PATEL	NCLAT	02/02/2021
2183	710102010202021	SUNDER AGROMILLS PRIVATE LIMITED VS SUNDER AGROMILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	E-stamp missing/True copy sign missing	02/05/2021
2184	710102097632020	M/S ANSHUL PRINT SOLUTION VS M/S GREEN CHANNEL PUBLICATIONS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		Kshitij	Board Resolution/Advocate welfare & amp; amp; court fees missed/Pagination not done after page no.17	13/10/2020
2185	710102118522020	PRAETORIAN BUSINESS VENTURES PRIVATE LIMITED VS UNILEC ENGINEERS LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		PRAVEEN SEHRAWAT	Kindly file separate condonation delay application, Kindly link with first motion, pages missed 217 to 226	23/12/2020
2186	0710102020982018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1048(ND)201		pg-2 not clear	04/02/2021
2187	0710102020982018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANY M/S APJ TEXTILE PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1048(ND)201		pg-6,7 not clear	04/02/2021
2188	0710102075922020/4	KASHI VISWANATHAN SIVARAMAN Vs. PARAMJIT GANDHI & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3202(ND)2020		Main case number not correct in file	04/02/2021
2189	0710102014852018/4	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		PG-1 NOT CLEAR	05/02/2021

2190	0710102008902019/5	JAIN FLORICULTURE LTD Vs. ARIES TRAVELS PRIVATE LIMITED & ORS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/88(ND)2019		Sign missed on reply,pg-105,113,139,141,183-192,193-211,219,223,225,228,560-572,582 not clear,pg-406-409,414,415,576 translate	05/02/2021
2191	0710102079882020/1	INFOZONE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/478(ND)2020		index missing	02/08/2021
2192	0710102008332020/1	AMIT BASIA Vs.		Section 94(1)	COMPANY PETITION IB		Wrong Document (IA filed)	01/06/2021
2193	0710102007102020/5	VIJENDER SHARMA Vs. AMIT BASIA		Sec 66(1)	COMPANY APPLICATION(IBC) /884(PB)2020		pg-618 translation/Pg-657 to 659 not clear	01/06/2021
2194	0710102005122020/5	UTPAL KANT Vs. SUPRETECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB		pg-35,36,44,45 not clear	22/01/2021
2195	0710102066822020/4	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)20		NEED TO ALL PAGES SIGN	02/08/2021
2196	0710102074272020/1	HARI SINGH Vs. DYNAMIC AURA LLP		IBC Under Sec 9	COMPANY PETITION IB		NEED TO IA FILE	02/08/2021
2197	0710102008152019/13	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		NEED TO FILE SAPERATE	02/09/2021
2198	710102005742021	ASHOK KRIPLANI VS TANGENCE SOLUTIONS INDIA P. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2694(ND)2019	A Mahesh	stamp paper of Rs100,volume break after 200 pages,true copy stamp and sign missed in some pages	20/01/2021
2199	710102009152021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED please check your case reminder 3/5	02/02/2021
2200	710102009132021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	WRONG CASE LINKED PLEASE CHECK REMINDER 3/5	02/02/2021
2201	710102010882021	MOSER BAER KARAMCHARI UNION VS MOSER BAER INDIA LIMITED	Miscellaneous Application (IBC)	Sec 60(2)	COMPANY PETITION IB (IBC)/378(PB)2017	Fidel Sebastian	Index Blank/No pagination/True copy sign missed/No stamp/Annexure- H not clear/ C/As type wrong	07/02/2021
2202	710102010872021	MANIK SINGH VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	08/02/2021
2203	710102010332021	SYNDICATE BANK VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1456(PB)2019	RAKESH KUMAR JAIN	main case number wrong	05/02/2021
2204	710102010362021	MARINAINDIA TRAXIM PRIVATE LIMITED VS MARINAINDIA TRAXIM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/343(PB)2019	Mohit Seth	stamp paper missing and sign missing	05/02/2021
2205	710102011072021	SHASHI BAGGA VS EAST BENGAL INVESTMENTS PRIVATE	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(RAKESH KUMAR	47-translate 47-53 not clear page section wrong	08/02/2021
2206	710102010892021	ADITI JAIN VS INDU KUMAR AND ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	MALLIKA PARMAR	No index/no pagination/No Stamp, Affidavit/True copy sign missing	08/02/2021
2207	710102010652021	MRS. MEERA AHUJA VS JASMINE BUILD MART PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1722(ND)201	LOKESH	10-37 not clear page and sign missing	06/02/2021
2208	710102010442021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT. LIQUIDATOR OF LANCO INFRA TECH LTD. VS REGIONAL PROVIDENT FUND COMMISSIONER	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3199(ND)201	Smriti	section wrong	05/02/2021
2209	710102010622021	REGIONAL PROVIDENT FUND COMMISSIONER VS OM LOGISTICS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3199(ND)2019	MISHA	wrong filing, file link from Hyderabad bench	06/02/2021
2210	710102011092021	VS SIL AUTO FAB LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)201	ARUN AGGARWAL	main case number missing	08/02/2021
2211	710102113032020	MINIKART INDIA PVT. LTD. VS BHUMISAGAR INFRASTRUCTURES PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		ANUBHAV RASTOGI	no main case no.	09/02/2021
2212	710102001582021	THE DIAL SOLUTION PRIVATE LIMITED VS REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND	Company Appeal(Companies Act)	Sec 252 (3)		SUMIT	kindly upload final pdf in proper index with sequence and proper numbering in all pages	09/02/2021

2213	710102008132021	EMBEE SOFTWARE PVT.LTD VS ANSAL HOUSING LTD	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		LZAFEER AHMAD B F	Wrong case type, memo of parties/ list of dates/ synopsis missed, advance service missed	09/02/2021
2214	710102008422021	VISTRATICTL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Shantanu	Blur page-142 to 170,196,198,215,216,418/ etc	09/02/2021
2215	710102011222021	OMSAI NATH ENTERPRISES VS SOLVEN POWER SYSTEMS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2413(ND)2019	Pratik Malik	sign missing and e-stamp paper missing	09/02/2021
2216	710102011492021	HARI SINGH VS RESHMA MITTAL	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB	BHARAT	case type wrong	09/02/2021
2217	710102011372021	CBRE SOUTH ASIA PVT. LTD. VS M/S. GAURSONS INDIA PVT.	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3199(ND)2019	Smriti	CASE TYPE WRONG	09/02/2021
2218	710102011692021	M/S INDRAPRASTHA GAS LIMITED VS M/S SHAVINI CONSTRUCTION PVT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1487(ND)2018	Sai	e-stamp paper missing	10/02/2021
2219	710102011502021	HARI SINGH VS TRADING ENGINEERS (INTERNATIONAL) LTD	Miscellaneous Application (IBC)	Rule 154 (1)	COMPANY PETITION IB (IBC)/30(PB)2021	BHARAT	case type wrong	09/02/2021
2220	710102032312020	DAPEL INVESTMENTS LLP VS VAIBHAV FARMS	CA(A) Merger and Amalgamation(Companies Act)	Sec 60-62 LLP Act 2008		Prashant Jain	Page missed 72,page not clear 118,	13/03/2020
2221	710102119042020	PRIVATE LIMITED VS AOV HOLDINGS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		NIRAJ PREET	No vakaltname, kindly link with first motion	25/12/2020
2222	710102010472021	PALM COURT MAINTENANCE AGENCY VS UNITY AUTOMATION SERVICES PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHREY ASHAT	Send with objection the claim/default amount less than 1 Cr/Advocate welfare miss/Pages not clear-24 to 29,35 to 38,63 to 66,72	05/02/2021
2223	710102011082021	RAJINDER KUMAR VS EDFORA INFOTECH PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		RAJINDER	Send with objection the claim/default amount less than 1 Cr./Pagination not done after page no-19 &&& True copy Sign miss/Merge into one PDF/Incomplete documents	08/02/2021
2224	0710102097082020/3	FINSBURY GLOBAL FZE Vs. UTTAM SUCROTECH INTERNATIONAL	COMPANY PETITION IB (IBC)/1013(ND)2020	IBC Under Sec 9			STAMP MISSING	05/02/2021
2225	0710102101922020/1	TAURUS PACKAGING PRIVATE LIMITED Vs. ARVIND GARG	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/4(ND)2021	Sec. 230-232, Sec 234			INDEX MISSING	05/02/2021
2226	0710102107492020/2	MODERN CREDIT PRIVATE LIMITED Vs. SHACHI JAIN	COMPANY PETITION IB (IBC)/1111(ND)2020	Section 95(1)			NEED TO IA FILE	05/02/2021
2227	0710102116002020/1	PJS ENERGY PRIVATE LIMITED Vs.	COMPANY APPLICATION(COMPANIES ACT)/1342(ND)2019	Rule 11 of NCLT,Rule 154, NCLT 2016			50 RUPEE STAMP MISSING	05/02/2021
2228	0710102136162019/12	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2229	0710102136162019/13	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2230	0710102136162019/14	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			NEED TO FILE VOLUME 1 2 3 IN ONE FILLING	05/02/2021
2231	0710102170612019/2	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANSARI INFRASTRUCTURE PVT LTD	COMPANY APPEAL(COMPANIES ACT)/7(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			PAGE 7 NOT CLEAR	05/02/2021
2232	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			100 RUPEES STAMP MISSING	05/02/2021
2233	0710102406072018/12	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			100 RUPEES STAMP MISSING	05/02/2021
2234	0710120005102018/9	MICROMAX INFORMATICS LIMITED Vs. KUMAR DISTRIBUTORS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/990(ND)2018	IBC Under Sec 9			Wrong Doc.(Application,Rejoinder,affidavit All are filed with same slash no.)	05/02/2021
2235	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD	COMPANY PETITION IB (IBC)/1342(ND)2018	IBC under Sec 7			50 RUPEE STAMP MISSING AND TRUE COPY SIGN MISSING	05/02/2021

2236	0710102087232020/6	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)		PG-99 100 NOT CLEAR	06/02/2021
2237	0710102103152020/2	MAXWELL Vs. ASP SEALING PRODUCTS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/4810(ND)2020	Rule 11 of NCLT, 2016		AFFIDAVIT WITH STAMP MISSING	06/02/2021
2238	07101021105632020/2	TELSHA TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL (COMPANIES ACT)/471(ND)2020	Sec 252 (3)		INDEX MISSING	06/02/2021
2239	0710102116332020/1	SPA HOTELS PRIVATE LIMITED Vs. JINDAL REALCON PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1120(PB)2020	IBC under Sec 7		INDEX MISSING	06/02/2021
2240	0710102129472019/10	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND)2019	IBC Under Sec 9		NEED TO FILE SAPERATE WITH INDEX	06/02/2021
2241	0710102129472019/11	AZIZUR REHMAN KHAN Vs. OPERA SOLUTIONS INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2485(ND)2019	IBC Under Sec 9		NEED TO FILE SAPERATE WITH INDEX	06/02/2021
2242	0710120013612018/2	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.	COMPANY PETITION IB (IBC)/1282(ND)2018	IBC Under Sec 9		IN RE.JOINDER SHOULD BE SIGN EVERY PAGES	06/02/2021
2243	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021	Sec 60(5)		No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2244	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021	Sec 60(5)		No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2245	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/99(ND)2021	Sec 60(5)		No index on Written Submission/and another one is Wrong Doc(IA filed)	07/02/2021
2246	0710102002212021/2	JBF PETROCHEMICALS LIMITED Vs. DIVYA ROOPA INFRACON PRIVATE LIMITED	TRANSFER PETITION (IBC)/2(PB)2021	Rule16(d),NCLT Rules,2016 IBC		page-13 14 15 17 18 23 24 NOT CLEAR	07/02/2021
2247	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
2248	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
2249	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
2250	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
2251	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
2252	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/194(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
2253	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/548(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
2254	0710102010962020/5	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALLICZ MEDIA PVT	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/23(ND)2020	Sec. 230-232 - Second Motion		PAGE-46 47 53 NOT CLEAR	07/02/2021
2255	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021	Sec 60(5)		IA not required in written submission	07/02/2021
2256	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021	Sec 60(5)		NEED TO IA FILE	07/02/2021
2257	0710102004652021/1	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021	Sec 60(5)		NEED TO ALL PAGES SIGN	08/02/2021
2258	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	Sec 60(5)		NEED TO EVERY PAGES SIGN	08/02/2021
2259	0710102080192020/6	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/292(ND)2020	Sec 252 (3)		NEED TO ALL PAGES SIGN	08/02/2021
2260	0710102087232020/7	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Sec. 241(1)		PAGE 99 100 NOT CLEAR	08/02/2021
2261	0710102100462020/10	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9		Sign missing on Both index (Arguments && Judgement)	08/02/2021
2262	0710102100462020/12	SAM BUSINESS CONTINUITY SERVICES Vs. JSP PROJECTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1023(ND)2020	IBC Under Sec 9		Sign missing on Both index (Arguments && Judgement)	08/02/2021

2263	0710102102612020/2	NIRMALA RAJE MALHOTRA Vs. CAT AIR PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/153(ND)2020	Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 243(1)(b),Sec. 244(1)		Wrong Document(application Filed)	08/02/2021
2264	0710102142742019/3	HAJI ABDUL HAI Vs. PROPLARITY INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/174(PB)2020	IBC under Sec 7		UP stamp paper should be of RS. 100/	08/02/2021
2265	0710102170962019/5	DIVINE HEIGHTS INTERNATIONAL Vs. AARCITY INFRASTRUCTURE PVT LTD.	COMPANY PETITION IB (IBC)/58(ND)2020	IBC Under Sec 9		No index/No memo of Parties/No affidavit	08/02/2021
2266	0710102172152019/3	GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA	COMPANY APPEAL (COMPANIES ACT)/53(ND)2020	Sec 252 (3)		Stamp/Affidavit missing	08/02/2021
2267	0710102411722017/1	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9		NEED TO DELETE	08/02/2021
2268	0710102411722017/2	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9		Wrong Doc.(Application,Reply,Rejoinder,Counter affidavit,affidavit All are filed with same slash	08/02/2021
2269	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7		e-stamp missing	09/02/2021
2270	0710102031402018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S TANIKA FINANCE AND LEASING PRIVATE	COMPANY APPEAL (COMPANIES ACT)/1238(ND)2018	Sec 252 (1) - By Government Body		Pg-5 not clear	09/02/2021
2271	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	COMPANY PETITION IB (IBC)/922(ND)2020	IBC Under Sec 9		main case not metion and true copy sign missing	09/02/2021
2272	0710102090322020/11	RADIUS INFRATEL PVT. LTD. Vs. UNION BANK OF INDIA	INTERLOCUTORY APPLICATION (I.B.C)/4052(PB)2020	Sec 60(5)		UP stamp should be of 100/-Rs.	09/02/2021
2273	0710102105782020/2	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020	Rule 11 of NCLT, 2016		UP stamp should be of 100/-Rs./Pg-24,26,27 translation	09/02/2021
2274	0710102109832020/2	NIKUNJ FOODS PRIVATE LIMITED Vs. PANTEL TECHNOLOGIES	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/119(ND)2020	Sub-section (I) of section 230		Wrong Doc.(Joint Petition Filed)	09/02/2021
2275	0710102114232020/1	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)		stamp paper missing/true copy sign missing/Pg-84,85/146 to 156 not clear	09/02/2021
2276	0710102128632019/5	BAGESH KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2702(ND)2019	IBC Under Sec 9		Pg-7,22 not clear	09/02/2021
2277	0710102128662019/3	MAHIPAL SINGH Vs. THE INDURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2666(PB)2019	IBC Under Sec 9		Index Blank	09/02/2021
2278	0710102135102019/7	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7		UP stamp should be of 100/-Rs./Pg-27,29,30,Translation/Pg-35 to 44,59,62 not clear	09/02/2021
2279	0710102140412019/9	NEERAJ PAPER MARKETING LIMITED Vs. THE KAGAZ PRINT N PACK INDIA PVT LTD.	COMPANY PETITION IB (IBC)/2806(ND)2019	IBC Under Sec 9		No pagination	09/02/2021
2280	0710102145872019/6	TARUN KHANNA Vs. DELTRONIX INDIA LIMITED	COMPANY PETITION IB (IBC)/2963(ND)2019	IBC Under Sec 9		need to file IA	09/02/2021
2281	0710102155912019/4	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3185(ND)2019	IBC under Sec 7		online proof of service uploaded	09/02/2021
2282	0710102163412019/4	MANMOHAN WADHWA Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/115(ND)2020	Sec 252 (1)		counsel sign missed on index, rejoinder sign missed on every page, true copy sign missed on annexure etc	09/02/2021
2283	0710102170622019/1	INCOME TAX OFFICER WARD 2(4) Vs. REGISTRAR OF COMPANIES & ANNEX FACILITY	COMPANY APPEAL (COMPANIES ACT)/13(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body		page:20-21 translation eng	09/02/2021
2284	0710102411722017/4	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9		supporting affidavit missed	09/02/2021
2285	0710102007342019/22	RANJEET RAMAKRISHNA YADAV Vs. JNC CONSTRUCTION	COMPANY PETITION IB (IBC)/272(PB)2019	IBC under Sec 7		need to IA file	10/02/2021
2286	0710102011972019/5	M/S SHAVINI CONSTRUCTION PVT LTD Vs. M/S INDRAPRASTHA GAS LIMITED	COMPANY PETITION IB (IBC)/1487(ND)2018	IBC Under Sec 9		NEED TO IA FILE	10/02/2021
2287	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.	COMPANY PETITION IB (IBC)/452(ND)2020	IBC Under Sec 9		sign missing on rejoinder	10/02/2021
2288	0710102017432020/1	NARESH KUMAR MUNJAL Vs. DEVENDRA GOYAL	COMPANY APPLICATION (IBC)/1135(ND)2020	Sec 25(j)		page:14-15, 39 not clear	10/02/2021

2289	0710102019562020/4	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9			Index is missing	10/02/2021
2290	0710102077032020/6	PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/58(ND)2020	Sec. 230-232 - Second Motion			Index is missing	10/02/2021
2291	0710102085552019/10	BLUE STAR LIMITED Vs. SINGH SPRINGS PVT. LTD.	COMPANY PETITION IB (IBC)/1189(ND)2019	IBC Under Sec 9			page numbering missed on pages and index, reply not sign	10/02/2021
2292	0710102114322019/6	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT.	COMPANY PETITION IB (IBC)/2078(ND)2019	IBC Under Sec 9			Reply and rejoinder need to file separately	10/02/2021
2293	0710102117502020/2	EUROTAIENER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9			page:40-43, 48-53, 65, 77, 80, 84, 87, 89 not clear	10/02/2021
2294	0710200001852016/5	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/78(ND)2016	Application under any other provisions			need to file application	10/02/2021
2295	0710102090982020/3	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI	COMPANY APPEAL(COMPANIES ACT)/432(ND)2020	Sec 252 (1)			filed in one pdf, index missing, translation eng, document missed, etc	11/02/2021
2296	0710102110302020/1	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	14/02/2021
2297	0710102110302020/2	KG SOMANI Vs. RPM BANQUETS	INTERLOCUTORY APPLICATION (I.B.C)/5362(ND)2020	Sec 60(5)			Affidavit is of back date	14/02/2021
2298	0710200014262017/12	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO	COMPANY PETITION IB (IBC)/575(ND)2017	Sec. 7(7)			Index and pagination is missing	14/02/2021
2299	710102008152021	PRINCIPAL COMMISSIONER OF INCOME TAX -6 VS M/S NEHA EXPORTS LTD	Company Application(Companies Act)	Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/830(ND)2019	VIBHOOTI MALHOTRA	section wrong section wrong	29/01/2021
2300	710102008172021	PR. COMMISSIONER OF INCOME TAX-2 VS M/S BIG ZONE MARKETING PVT. LTD	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1003(ND)201	VIBHOOTI MALHOTRA	section wrong	29/01/2021
2301	710102008162021	INCOME TAX OFFICER VS M/S HALDHAR ARGO TECH PVT. LTD	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)	VIBHOOTI MALHOTRA	section wrong	29/01/2021
2302	710102011892021	ROHIT SEGHAL VS ANJU KHURANA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB	shivani kadam	82-83 not clear page	11/02/2021
2303	710102012242021	GITA TALWAR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	stamp paper missing and ib not mention in soft copy	12/02/2021
2304	710102012132021	S. JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSER BAER INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	payment	11/02/2021
2305	710102012252021	VIPIN KAPOOR VS SATYA PRAKASH GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SAURABH	e-stamp paper missing and ib number not mention in soft copy	12/02/2021
2306	710102012922021	CHANDRAPRAKASH VS SANDEEP MEHNDIRATTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	due payment other section and supporting affidavit missing	14/02/2021
2307	710102013262021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		Prasouk	main case not link application blank upload	15/02/2021
2308	710102000882021	M/S AP TRADING COMPANY VS M/S KANODIA TECHNOPLAST LTD	Contempt Petition(Companies Act)	Sec 425		Shadman Ahmed Siddiqui	Wrong case type, Please Link with main case no , Kindly server the petition to all respondents, E Stamp missed with affidavit	06/01/2021
2309	0710102161172019/5	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S ALPHA PECIFIC ENGINEERS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3458(ND)2019	IBC Under Sec 9			Wrong Document(application Filed)	08/02/2021
2310	0710102411722017/3	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9			wrongdoc	09/02/2021
2311	0710102004672020/5	B.E.C. CONDUITS PRIVATE LIMITED Vs. SACHIN ELECTRICALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/238(ND)2020	IBC Under Sec 9			UP stamp should be of Rs.100/-	10/02/2021

2312	0710102006532020/4	VINOD KUMAR Vs. AARYANY CREATIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/418(ND)2020	IBC Under Sec 9		E-stamp missing/True copy sign & amp; service also	10/02/2021
2313	0710102018302020/1	SUMAN NIRWAL Vs. ANSAL LANDMARKS TOWNSHIPS PVT LTD	COMPANY APPLICATION(IBC)/1195(PB)2020	Rule 11 of NCLT, 2016		Wrong Docs. (IA uploaded)	10/02/2021
2314	0710102077862020/9	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	COMPANY PETITION IB (IBC)/925(PB)2020	IBC Under Sec 7		e-Stamp missing	10/02/2021
2315	0710102087492020/1	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF	COMPANY APPEAL (COMPANIES ACT)/21(ND)2021	Sec 252 (3)		Pg-14 translation/Pg-17 to 21 not clear	10/02/2021
2316	0710102092132020/2	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATION S PRIVATE LIMITED	COMPANY PETITION IB (IBC)/998(ND)2020	IBC Under Sec 9		Index not filled Properly/index not attached in 2nd Voll./True copy sign missing in some pages	10/02/2021
2317	0710102114302019/6	RENU CHAUHAN Vs. LORDS CREATIVE INFRA SOLUTION PVT.	COMPANY PETITION IB (IBC)/2079(ND)2019	IBC Under Sec 9		NEED TO SAPERATE FILLING	10/02/2021
2318	0710102117502020/1	EUROTAINER S.A. Vs. PANOLI PRODCUTS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1141(ND)2020	IBC Under Sec 9		40 41-43 45 48 65 77 NOT CLEAR	10/02/2021
2319	0710102411722017/6	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/437(PB)2017	IBC Under Sec 9		Wrong Docs.(Application/Add. affidavit,counter affidavit,Rejoinder,Submissions all are uploaded with same Slash no.)	10/02/2021
2320	0710102061532019/2	INDIAN STEEL AND POWER PRIVATE LIMITD Vs. PUSHP STEELS AND MINING	COMPANY APPLICATION(COMPANIES ACT)/485(ND)2019	Rule 11 of NCLT		NEED TO SAPERATE FILLING	11/02/2021
2321	0710102004832020/2	ARORA VINYL PVT.LTD Vs. SHRI BANKE BIHARI COTFAB	COMPANY PETITION IB (IBC)/258(ND)2020	IBC Under Sec 9		No Index/no Pagination	12/02/2021
2322	0710102026682020/1	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.	COMPANY PETITION IB (IBC)/674(ND)2020	IBC Under Sec 9		Remove Extra files or file it seprately	13/02/2021
2323	0710102082142020/4	KRISHNA VRIND JAIN Vs. WORXPACE CONSULTING PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3487(ND)2020	Application under any other provisions- IBC		Affidavit is of back date	13/02/2021
2324	0710102104312020/4	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	Sec 252 (3)		Supporting affidavit is missing	13/02/2021
2325	0710102138742019/3	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2745(ND)2019	IBC Under Sec 9		E stamp date is wrong	13/02/2021
2326	0710102165882019/5	WOODPECKERS INDIA PRIVATE LIMITED Vs. MK FURNICRAFT PRIVATE LIMITED	COMPANY PETITION IB (IBC)/3455(ND)2019	IBC Under Sec 9		pg no. 23-33 are not clear	13/02/2021
2327	0710102167372019/2	J.D. SONS STEELS PVT. LTD. Vs. CENTURY AUTO ENGINEERING	COMPANY PETITION IB (IBC)/94(ND)2020	IBC Under Sec 9		E stamp is missing	13/02/2021
2328	0710102113952019/7	SURESH YADAV Vs. S P CONTRACTS PVT.	COMPANY PETITION IB (IBC)/2004(ND)2019	IBC Under Sec 9		Proof of Service	15/02/2021
2329	0710102114232020/2	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1),Sec. 242(4),Sec. 244(1)		Wrong Docs.(Application Uploaded)	15/02/2021
2330	0710102145002019/2	PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2917(ND)2019	IBC Under Sec 9		No Index/no Pagination/No stamp, affidavit	15/02/2021
2331	0710102413022017/4	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT.	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/246(ND)2017	Sub-section (I) of section 230,Application under any other provisions		Wrong Docs.(Merger petition Uploaded)	15/02/2021
2332	0710200400582012/2	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP	COMPANY PETITION (COMPANIES ACT)/58(ND)2012	Application under any other provisions		Wrong Docs.(petition Uploaded)	15/02/2021
2333	0710200424652018/2	DR. SEEMA BAJAJ Vs. EMBRYO HEALTH PVT. LTD.	COMPANY PETITION (COMPANIES ACT)/141(ND)2018	Sec. 241(1),Sec. 242(4)		STAMP AND SUPPORTING AFFIDAVIT MISSING	15/02/2021
2334	710102007892021	WINSOME KNIT GARMENTS VS M/S.NAYAK AVIATION SERVICES PVT. LTD	Company Petition (Companies Act)	Application under any other provisions	Ananda Gomathy	Wrong section & amp; amp; wrong case type select	
2335	710102007652021	KRISHNA ENTERPRISES VS HYLINE AUTO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	SHREY ASHAT	index title, estamp paper misseed, court fee missed, page, 64-65, 68, 71, 72, 83-152, 319-321, etc pages not clear	
2336	710102013282021	JAGJIT SINGH SURI VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body	ANJALI SHARMA	113-124 not clear 68 not clear Stk 7 missed This is not govt company kindly pay the fee	
2337	0710102061182019/16	SHIVALIK PACKAGING INDUSTRIES Vs. JIYA AGRO PRIVATE	COMPANY PETITION IB (IBC)/777(ND)2019	IBC Under Sec 9		NEED TO IA FILE	13/01/2021

2338	0710102089332019/8	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD	COMPANY PETITION IB (IBC)/1265(ND)2019	IBC Under Sec 9			NEED TO IA FILE	02/11/2021
2339	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020	Sec 43(1) r/w Sec 44 (1)			Wrong Proof of Service	15/02/2021
2340	0710102448572018/17	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED	COMPANY PETITION IB (IBC)/922(PB)2018	IBC under Sec 7			Need to file as IA	15/02/2021
2341	0710200410432018/5	M/S. KANWAR ENTERPRISES PVT. LTD. Vs. M/S. HINDUSTAN EPC	COMPANY PETITION IB (IBC)/774(ND)2018	IBC Under Sec 9			Wrong Document(Application uploaded)	15/02/2021
2342	0710102006792021/1	SATISH KUMAR SETHI Vs. PCL CONTAINERS LIMITED	COMPANY PETITION (COMPANIES ACT)/29(ND)2021	Sec. 241(1),Sec. 242(4)			DOCUMENT Not Upload	16/02/2021
2343	0710102011782021/1	AGGARWAL STEEL INDUSTRIES PVT.LTD Vs. RESHMA MITTAL	INTERLOCUTORY APPLICATION (I.B.C)/817(I)2021	Sec 60(5)			WRONG E FILE	16/02/2021
2344	0710102096832020/2	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021		IBC Under Sec 9		ONLY PROOF OF SERVICE UPLOAD	02/11/2021
2345	0710200431502018/11	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	COMPANY PETITION IB (IBC)/1022(ND)2018		IBC under Sec 7		pg. no. 21, 43,72-74 not clear pg. no. 27,37-39, 54- 57 translation	16/02/2021
2346	0710102007082021/1	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT. LTD.	COMPANY PETITION IB (IBC)/77(ND)2021		IBC Under Sec 9		E stamp paper is missing	17/02/2021
2347	0710102035322020/3	M/S R. R. TRADERS Vs. M/S BULLAND BUILDTECH PVT LTD.	COMPANY PETITION IB (IBC)/838(ND)2020		IBC Under Sec 9		Remove extra files or file it separately	17/02/2021
2348	0710102108762019/10	SUDHIR HORO Vs. IDEAWORKS DESIGN & STRATEGY PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/118(ND)2019	Sec. 59,Sec. 241(1),Sec. 242(4)			Sign missing on every page of written submission	17/02/2021
2349	0710200400582012/8	PANTHERA DEVELOPERS PVT. LTD Vs. SANKALP	COMPANY PETITION (COMPANIES ACT)/58(ND)2012	Application under any other provisions			Wrong pagination after page number 15	17/02/2021
2350	710102004002021	M/S ANSAL API INFRASTRUCTURE LTD VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	kundanlatwal		DOCUMENT Not Upload	15/01/2021
2351	710102006872021	RAJNATH SINGH VS VIVEK RAHEJA	Company Appeal (IBC)	Sec 42	Shivank Pratap Singh		Pagination not done from page no-104 to 115/Cut Line page no-123,124/Vakalatnama	25/01/2021
2352	710102006512021	SANJAY GUPTA VS VIVEK RAHEJA	Interlocutory Application (I.B.C)	Application under any other	Sanjay Gupta		DOCUMENT Not Upload	22/01/2021
2353	710102013242021	DAIMLER FINANCIAL SERVICE INDIA PVT. LTD. VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	Prasouk		document not showing blank page	15/02/2021
2354	710102013462021	NARESH KUMAR BANSAL VS M/S. STAR MINERAL RESOURCES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	Naresh Kumar Bansal		sign missing	15/02/2021
2355	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	Ritesh Khare		section not mention in soft copy and 42 page - translate page43,88-93 not clear page	16/02/2021
2356	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	Kumar Anurag		sign missing	16/02/2021
2357	0710102003512019/2	COL. DINESH VERMA Vs. SARVOTTAM REALCON PRIVATE	COMPANY PETITION IB (IBC)/140(ND)2019	IBC under Sec 7			supporting affidavit with 10rs stamp paper missed	22/01/2021
2358	0710102078392020/2	OSWAL EXPORTS PVT LTD Vs. OSWAL EXPORTS PVT LTD	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/80(ND)2020	Sub-section (I) of section 230			NEED TO IA FILE	11/02/2021
2359	0710102105992020/1	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/88(ND)2020	Sec. 230-232 - Second Motion			NEED TO APPLICATION FILE	11/02/2021
2360	0710102113072019/5	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Index is missing	16/02/2021
2361	0710102113072019/6	AMBIT CONCRETE PRIVATE LIMITED Vs. RALHAN CONSTRUCTION	COMPANY PETITION IB (IBC)/1976(ND)2019	IBC Under Sec 9			Sign missing on every page of written submission	16/02/2021
2362	0710102114702020/1	M/S KALIBER ASSOCIATES PVT. LTD. Vs. M/S DIAMOND IT INFRACON PVT. LTD.	COMPANY PETITION IB (IBC)/1103(ND)2020	---IBC under Sec 7			E stamp paper is missing	16/02/2021
2363	0710102116742020/1	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/18(ND)2021	IBC under Sec 7			E stamp paper is missing	16/02/2021
2364	0710102116762020/2	MAKEWELL POLYMERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/515(ND)2020	Sec 252 (1)			E stamp paper is missing	16/02/2021
2365	0710102136162019/16	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Supporting affidavit with E stamp paper	16/02/2021
2366	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	COMPANY APPLICATION(IBC)/1342(ND)2019	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			Index is missing	16/02/2021

2367	0710102133062019/6	SAMEEKSHA INFRATEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/722(ND)2019	Sec 252 (3)	wrong document (Kindly upload all document separately)	25/01/2021
2368	0710102077662020/1	RADHE CONSTRUCTION Vs. SPML INFRA LIMITED	COMPANY PETITION IB (IBC)/1019(ND)2020	IBC Under Sec 9	Notary date not show	10/02/2021
2369	07101020722332018/16	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1665(PB)2018	IBC under Sec 7	NEED TO ALL PAGES SIGN	11/02/2021
2370	0710200410172018/25	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	COMPANY PETITION IB (IBC)/607(ND)2018	IBC Under Sec 9	NEED TO IA FILE	11/02/2021
2371	0710200410572018/4	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC Under Sec 9	DOCUMENT NOT IN NUMBERING	12/02/2021
2372	0710102151922019/5	VS&B DOMESTIC CONTAINER SOLUTIONS PRIVATE LIMITED Vs. MAPLE LOGISTICS PRIVATE	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC Under Sec 9	pg no 22 is not clear and pg no 38 is missing	16/02/2021
2373	0710102164162019/1	INCOME TAX OFFICER- WARD 20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/1025(ND)2019	Sec 252 (1), Sec 252 (3) - By Government Body	Pg. no. 13-14 are not clear	16/02/2021
2374	0710102113722019/4	MODERN CREDIT PVT. LTD. Vs. TYBROS INDIA TOURS PRIVATE	COMPANY PETITION IB (IBC)/2081(ND)2019	IBC under Sec 7	numbering missed in document and blank pages removed	11/02/2021
2375	0710102113962020/1	M/S EVERSHINE BUILDWELL PVT. LTD. Vs. WIANXX IMPEX PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/5417(PB)2020	Application under any other provisions- IBC	II volume index missed 202-208 not clear	11/02/2021
2376	0710102121812019/15	RASHMI SINGHAL Vs. HAAMID REAL ESTATES PRIVATE	COMPANY PETITION IB (IBC)/2270(ND)2019	IBC under Sec 7	Kindly application file to separately with fee and mentioned rule	11/02/2021
2377	0710102128602019/7	RAJENDER KUMAR Vs. DESEIN PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2697(ND)2019	IBC Under Sec 9	10rs stamp paper missed advance service missed	11/02/2021
2378	0710102142562019/2	O.P. JUNEJA Vs. M/S AERENS GOLDSUK INTERNATIONAL LTD.	COMPANY PETITION IB (IBC)/2908(ND)2019	IBC under Sec 7	stamp paper and affidavit missed	11/02/2021
2379	0710102164582019/1	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PURVANCHAL LPG GAS BOTTLING	COMPANY PETITION (COMPANIES ACT)/1001(ND)2019	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	Roc service missed	11/02/2021
2380	0710102003422020/4	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI	COMPANY APPEAL (COMPANIES ACT)/229(ND)2020	Sec 252 (3)	kindly application filed separately with fee	12/02/2021
2381	0710102028682018/11	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7	26 page not clear 44 page missed	12/02/2021
2382	0710102157272019/2	GANNON DUNKERLEY & CO. PVT. LTD. Vs. FACOR POWER	COMPANY PETITION IB (IBC)/3253(ND)2019	IBC Under Sec 9	No index	12/02/2021
2383	0710102158172019/5	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	COMPANY PETITION IB (IBC)/3386(ND)2019	IBC under Sec 7	No index	12/02/2021
2384	0710102169212019/1	DEPUTY COMMISSIONER OF INCOME TAX CIRCLE 9(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FELICITY	COMPANY APPEAL (COMPANIES ACT)/78(ND)2020	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	Page no 9 missed	12/02/2021
2385	0710120004642018/13	SHARAD VEDEHRA Vs. M/S. HOMESTEAD INFRASTRUCTURE DEVELOPMENT PVT. LTD	COMPANY PETITION IB (IBC)/1018(ND)2018	IBC under Sec 7	Pages not clear 62 to 67 Page no 103 repeated, No sign in every pages of reply, no advance service	12/02/2021
2386	0710200410572018/7	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9	NEED TO ALL PAGES SIGN	12/02/2021
2387	071010200822021/1	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLING LTD.	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/20(ND)2021	Sec. 230-232 - Second Motion	ONLY PROOF OF SERVICE UPLOAD	15/02/2021
2388	0710102028682018/12	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7	NEED TO UPLOAD IN ONE PDF	15/02/2021
2389	0710102028682018/13	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7	NEED TO UPLOAD IN ONE PDF	15/02/2021
2390	0710102029292020/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR REDHIX IT SOLUTIONS PRIVATE LIMITED Vs. MMR METALS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/722(ND)2020	Section 95(1)	NEED TO IA FILE	15/02/2021
2391	0710102030162020/1	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	IBC Under Sec 9	NEED TO IA FILE	15/02/2021
2392	0710102073662020/1	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT.	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Sec. 241(1), Sec. 242(4)	50 RUPEE E STAMP MISSING	15/02/2021
2393	0710102077272020/6	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT.	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Application under any other provisions- IBC	PAGE-11-15 17 23 32 56-59 NOT CLEAR	15/02/2021
2394	0710102077272020/7	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT.	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)2020	Application under any other provisions- IBC	PAGE-17 23 32 56-59 NOT CLEAR	15/02/2021
2395	0710102096832020/1	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.	COMPANY PETITION IB (IBC)/16(ND)2021	IBC Under Sec 9	ONLY PROOF OF SERVICE UPLOADED	15/02/2021

2396	0710102101312020/4	FIVE ESS PRECISION COMPONENTS PRIVATE LIMITED Vs. HEMA AUTOMOTIVE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1055(ND)2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	15/02/2021
2397	0710102105662020/1	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7			PAGE-4 5 6 NOT CLEAR	15/02/2021
2398	0710102105662020/2	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED	COMPANY PETITION IB (IBC)/1090(ND)2020	IBC under Sec 7			STAMP MISSING	15/02/2021
2399	0710102111102020/1	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	---Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	16/02/2021
2400	0710102111102020/3	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	---Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			vaffidavit on back date	16/02/2021
2401	0710102111102020/4	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.	INTERLOCUTORY APPLICATION (I.B.C)/5253(ND)2020	---Sec 60(5),Sec 43(1) r/w Sec 44 (1),Sec 66(1)			affidavit on back date	16/02/2021
2402	0710102134752019/6	M/S BLUE BIRD IMAGING PRIVATE LIMITED Vs. M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2677(ND)2019	IBC Under Sec 9			wrong document upload(sec-9 + written submission)	16/02/2021
2403	0710102006682021/1	MANOJ KULSHRESTHA Vs. FIVE CORE ELECTRONICS LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/821(j)2021	Sec 12(2)			need to file IA	17/02/2021
2404	0710102016862020/4	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED	COMPANY PETITION IB (IBC)/529(PB)2020	IBC under Sec 7			estamp paper missed	17/02/2021
2405	0710102017362020/2	DEEPAK SOLANKI Vs. FIIT JEE LIMITED	COMPANY PETITION IB (IBC)/554(ND)2020	IBC Under Sec 9			page:114, 115, 119-128, 138-146 dim, 154, page:161-175 dim, page:218, 219, 254, 255-261, page:267, 270, 274, 281, 284,	17/02/2021
2406	0710102073662020/2	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE	COMPANY PETITION (COMPANIES ACT)/12(ND)2021	Sec. 241(1),Sec. 242(4)			page numbering missed, true copy sign missed, etc	17/02/2021
2407	0710102093562020/1	TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOOSOFT PRIVATE	INTERLOCUTORY APPLICATION (I.B.C)/4266(ND)2020	Application under any other provisions- IBC			need to IA filled	17/02/2021
2408	0710102102572020/2	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020	Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)			e-stamp paper missed and affidavit not verified	17/02/2021
2409	0710102112722020/2	HI-TECH PIPES LIMITED Vs. HEMA ENGINEERING	COMPANY PETITION IB (IBC)/1087(ND)2020	IBC Under Sec 9			DOCUMENT Not Upload	17/02/2021
2410	0710102114492020/1	LALIT MOHAN AGARWAL Vs. FRANCIS REMEDIES	INTERLOCUTORY APPLICATION (I.B.C)/5487(ND)2020	Sec 60(5)			affidavit not notary	17/02/2021
2411	0710102117622020/2	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH	COMPANY PETITION IB (IBC)/89(ND)2021	IBC under Sec 7			supporting affidavit missed	17/02/2021
2412	0710102152262019/7	MANISH GUPTA Vs. FIITJEE LIMITED	COMPANY PETITION IB (IBC)/3230(ND)2019	IBC Under Sec 9			page:177, 180-183, 185-188	17/02/2021
2413	0710102406072018/11	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED	COMPANY PETITION IB (IBC)/449(PB)2018	IBC under Sec 7			affidavit on 100 rs and affidavit on back date	17/02/2021
2414	710102033832020	NAVNEET KUMAR GUPTA VS ANIL MATTA CANBANK FACTORS LIMITED VS CANBANK FACTORS LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Navneet	Volume wise index is Compulsory Wrong Document(Affidavit filed) and main case not linked	17/03/2020
2415	710102027362020	JITENDER AHUJA VS ARCH CONCEPT PVT. LTD.	Interlocutory Application (I.B.C)	Section 42 - Submitted by Government Body	COMPANY PETITION IB (IBC)/133(ND)2020	Canbank Factors Limited	Old Document Not Delete	02/03/2020
2416	710102009282021	M/S JANKI PARSHAD & COMPANY THROUGH ITS PROPRIOR- VIJAY KUMAR GUPTA VS SUNDER AGROMILLS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1175(ND)2019	Sandeep Bajaj		02/02/2021
2417	710102010212021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLUTION CONTROL BOARD	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1175(ND)2019	NITIN MEHTA	sign missing and stamp paper missing case type wrong	05/02/2021
2418	710102012522021	ANKUSH SONI VS VAYAM TECHNOLOGIES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/845(ND)2018	Mahavir Parshad Jain	e-stamp paper missing please document upload	11/02/2021
2419	710102012522021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/578(ND)2019	Ankush Soni	affidavit back date	12/02/2021
2420	710102013642021	INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	section not mention in soft copy	16/02/2021
2421	710102013952021	INFOEDGE SOLUTIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELH AND HARYANA	Company Application(Companies Act)	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/26(ND)2021	Anant Ram Mishra	sign missing and stamp paper missing section wrong	17/02/2021

2422	710102007252020	SANWARIA BARTER PRIVATE LIMITED VS AQUA CHILL SYSTEMS INDIA PVT LTD VS SHAPOORJI SHAPOORJI PALLONJI & CO.PVT.LTD. SP INFOCITY INCUBATOR NO.4	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		VIDEH VAISH	Kindly link with first motion, Pages missed 120 to 122, Account treatment certificate missed, Original nclt certified order copy missed, vakalnama missed	15/01/2020
2423	710102013942021		Company Petition (Companies Act)	Sec 241 (2)		Mr. Suhas Jalinder Shinde	fees missed, document missed , no petition uploaded	17/02/2021
2424	710102014122021	BANK OF MAHARASHTRA VS GRID INDIA POWER CABLE	Company Petition IB (IBC)	IBC under Sec 7		Nishant	Translated page-326,328/Pagination cut after page no.318 to 320,371 to 373/Blur pages-359 to 538	17/02/2021
2425	0710102006742019/14	SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED SREI	COMPANY PETITION IB (IBC)/252(ND)2019	IBC Under Sec 9			NEED TO SAPERATE FILLING	16/02/2021
2426	0710102077172020/2	INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA	COMPANY PETITION IB (IBC)/913(ND)2020	IBC under Sec 7			page:222-293, 355	16/02/2021
2427	0710102080192020/7	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL (COMPANIES ACT)/292(ND)2020	Sec 252 (3)			affidavit on 100 each	16/02/2021
2428	0710102086362019/5	AZAD IMPEX PVT LTD Vs. SURYA MANUFACTURING PVT	COMPANY PETITION IB (IBC)/1205(ND)2019	IBC Under Sec 9			advocate welfare and court fee missed	16/02/2021
2429	0710102088442020/2	SUMIT BANSAL Vs. MOHINDER JAIN	INTERLOCUTORY APPLICATION (I.B.C)/3899(ND)2020	---Sec 66(1)			estamp paper missed	16/02/2021
2430	0710102096852020/1	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOSOFT PRIVATE	INTERLOCUTORY APPLICATION (I.B.C)/4386(ND)2020	22(3)a			need to File IA	16/02/2021
2431	0710102107402020/1	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED	INTERLOCUTORY APPLICATION (I.B.C)/5034(ND)2020	Sec 60(5)			wrong file	16/02/2021
2432	0710102107402020/2	JINDAL STEEL CORPORATION Vs. ALLIANCE INTEGRATED	INTERLOCUTORY APPLICATION (I.B.C)/5034(ND)2020	Sec 60(5)			need to file fresh(ibc 9)	16/02/2021
2433	0710102004772021/1	KARAN GAMBHIR Vs. SAJEVE BHUSHAN DEORA	INTERLOCUTORY APPLICATION (I.B.C)/298(PB)2021	Sec 60(5)			NEED TO IA FILE	17/02/2021
2434	0710102080922020/3	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE	COMPANY PETITION IB (IBC)/1071(ND)2020	IBC Under Sec 9			NEED TO SIGN ALL PAGES	02/12/2021
2435	0710102092152020/1	MR. HARISH TANEJA Vs. MR. ASHWANI ARYA	INTERLOCUTORY APPLICATION (I.B.C)/4187(ND)2020	Sec 43(1) r/w Sec 44 (1)			STAMP MISSING	02/12/2021
2436	0710102078022019/7	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED	COMPANY PETITION IB (IBC)/976(ND)2019	IBC under Sec 7			NEED TO FILE SAPERATE	02/09/2021
2437	0710102113782019/7	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED	COMPANY PETITION IB (IBC)/2083(ND)2019	IBC under Sec 7			50 STAMP MISSING	02/12/2021
2438	0710102116522020/1	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/9(ND)2021	Sec. 230-232 - Second Motion			NEED TO IA FILE	02/12/2021
2439	0710102123842019/4	RAJ PACKAGINGS Vs. JAGPIN BREWERIES	COMPANY PETITION IB (IBC)/2818(ND)2019	IBC Under Sec 9			nf	02/12/2021
2440	710102141192019	NITIN SINGH PROP SHYAM PRINTERS Vs. DR. JOHNS LAB PHARMA PVT LTD	COMPANY PETITION IB (IBC)/25(ND)2020	IBC Under Sec 9			NEED TO IA FILE	02/12/2021
2441	0710200410572018/6	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.	COMPANY PETITION IB (IBC)/271(ND)2018	IBC Under Sec 9			NEED TO ONE TIME UPLOAD	02/12/2021
2442	0710102024902020/3	PHOOLCHAND BHAGATSINGH Vs. M/S DCM LIMITED	COMPANY PETITION IB (IBC)/759(ND)2020	IBC Under Sec 9			50 RUPEE STAMP MISSING	16/02/2021
2443	0710102028682018/15	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD	COMPANY PETITION IB (IBC)/1718(PB)2018	IBC under Sec 7			11-19 NEED TO TRANSLATE	16/02/2021
2444	0710102072872020/3	M/S FURNACE METTALIKS Vs. RATHI STEEL AND POWER LTD	COMPANY PETITION IB (IBC)/906(ND)2020	----			Page No. 52,57 are not clear, page no. 71 is repeated and double pagination is not allowed	18/02/2021
2445	0710102079252020/1	IIFL PRIVATE EQUITY FUND Vs. THREE C GREEN DEVELOPERS PRIVATE LIMITED	INTERLOCUTORY APPLICATION (I.B.C)/3296(ND)2020	Rule 11 of NCLT, 2016			Page no. 18-19 translation	18/02/2021
2446	0710102035132020/7	AYU INFRASTRUCTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9			INDEX MISSING	16/02/2021
2447	0710102035132020/8	AYU INFRASTRUCTURE PRIVATE LIMITED Vs. PALLAVI COPPER PIPES PRIVATE	COMPANY PETITION IB (IBC)/920(ND)2020	IBC Under Sec 9			INDEX MISSING AND NEED TO UPLOAD ONE TIME	16/02/2021

2448	0710102061292019/6	M/ S. S.P. PACKAGINGS Vs. JAGPIN BREWERIES LTD.	COMPANY PETITION IB (IBC)/930(ND)2019	IBC Under Sec 9			NEED TO ALL PAGES SIGN	16/02/2021
2449	0710102000532021/1	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021	Rule 11 of NCLT, 2016			Index and affidavit is missing	18/02/2021
2450	0710102000532021/2	SYED HASAN KAZIM Vs. NILESH SHARMA	INTERLOCUTORY APPLICATION (I.B.C)/349(ND)2021	Rule 11 of NCLT, 2016			Index and affidavit is missing	18/02/2021
2451	0710102001332020/9	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	Sec 252 (3)			Index missing	18/02/2021
2452	0710102003022021/3	SANDEEP MEHTA Vs. SUPER RESTAURANT PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/17(ND)2021	Sec. 242(4),Sec. 241(1)			NEED TO SIGN ALL PAGES	18/02/2021
2453	0710102004652021/3	NITIN GUPTA Vs. SANDEEP KUMAR BHATT	INTERLOCUTORY APPLICATION (I.B.C)/265(ND)2021	Sec 60(5)			Pagination from pg no. 33-36, 39-41 are missing	18/02/2021
2454	0710102019562020/3	SAI GR IMPEX PRIVATE LIMITED Vs. CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	COMPANY PETITION IB (IBC)/521(ND)2020	IBC Under Sec 9			Affidavit is of back date	18/02/2021
2455	0710102062722020/6	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs. KRIBHCO	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/65(PB)2020	Sec. 230-232, Sec 234			E stamp is missing	18/02/2021
2456	0710102084922019/14	INFRASTRUCTURE LTD. Vs. INDO ARYA CENTRAL TRANSPORT LIMITED	COMPANY PETITION IB (IBC)/1191(ND)2019	IBC Under Sec 9			VOLUME 1 UPLOADED ONLY	18/02/2021
2457	0710102108912020/1	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/5(PB)2021	Sec. 241(1),Sec. 242(4)			Index is missing	18/02/2021
2458	0710102135102019/8	TECHZONA BUILDCON PRIVATE LIMITED Vs. ELEGANT IT SOLUTIONS PRIVATE	COMPANY PETITION IB (IBC)/2759(ND)2019	IBC under Sec 7			pg no. 8,26,27,29-30 translation, double pagination is not allowed	18/02/2021
2459	0710102166592019/4	UNION OF INDIA Vs. P.D. AGROPROCESSORS	COMPANY PETITION (COMPANIES ACT)/30(ND)2020	Sec. 271-273			E stamp paper is missing	18/02/2021
2460	0710102150872019/3	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Sec. 140(5)			Index and affidavit is missing	19/02/2021
2461	0710102150872019/4	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA	COMPANY PETITION (COMPANIES ACT)/168(ND)2019	Sec. 140(5)			pg .no. 8 is missing	19/02/2021
2462	0710102169272019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES	COMPANY APPEAL(COMPANIES ACT)/70(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Pg no. 4 is not clear	19/02/2021
2463	0710102171382019/6	INCOME TAX OFFICER- WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT	COMPANY APPEAL(COMPANIES ACT)/29(ND)2020	Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body			Merge in one pdf	19/02/2021
2464	710102011962021	OUTOTEC INDIA PRIVATE LIMITED VS MAGIC INFO SOLUTIONS PRIVATE	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		DHRITIMAN	kindly link with first motion, file condonation delay application in 2nd motion	11/02/2021
2465	710102014492021	JSSI HYDRAULICS PVT. LTD. VS AKASH EQUIPMENT & MACHINERIES PVT.		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/405(ND)2020		sign missing stamp paper missing	18/02/2021
2466	710102001332020	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		INDEX MISSING	19/02/2021
2467	710102103662020	RAKESH BHATIA VS M/S SANTOSH OVERSEAS LIMITED		Sec 60(5),Regulation 44(2), Liquidation process Regulation, 2016		SHITAL KHATRI	DUE PAYMENT 44 (2) FOR PLEASE CHECK SECTION IN MAOIN APPLICATION MAIN CASE NOT LINK reminder 3/5	30/10/2020
2468	710102008852021	SANJAY AGGARWAL VS CELEBRATION CITY PROJECTS PVT. LTD.		Rule 11 of NCLT, 2016		ISHA BHALLA	case type wrong	01/02/2021
2469	710102012002021	MAHAVIR PARSHAD JAIN VS HARYANA STATE POLUTION CONTROL BOARD		Application under any other provisions- IBC		Mahavir Parshad Jain	e-stamp paper missing please document upload reminder 4/5	11/02/2021
2470	710102012752021	A. Y. TRADERS PRIVATE LIMITED VS CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN COMMISSIONERATE		Rule 11 of NCLT		Sanjay	MAIN CASE NOT LINK	14/02/2021
2471	710102013532021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.		Application under any other provisions- IBC		Bhushan M Oza	Wrong case type/ PG- 7 to 11,13not clear remindr 3/5	16/02/2021
2472	710102013542021	OCS GROUP (INDIA) PRIVATE LIMITED VS KARVY DIGIKONNECT LTD.		Application under any other provisions- IBC		Bhushan M Oza	Wrong case type/Pg-7 to 11 not clear case type may be Interlocutory application reminder 3/5	16/02/2021
2473	710102015212021	METAL TECH CORPORATION VS AVL INDIA PVT. LTD.		Application under any other provisions- IBC		MADHAV DADHICH	Proof of Service missing	21/02/2021
2474	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		need to ia file	20/04/2020

2475	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019	NEED TO IA FILE	23/07/2020
2476	0710102001962019/16	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019	NEED TO IA FILE	22/10/2020
2477	0710102105782020/3	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020	NEED TO SIGN ALL PAGES	18/02/2021
2478	0710102107282019/6	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2019	STAMP MISSING	18/02/2021
2479	0710102168622019/6	INDSAO INTRATECH Vs. MARS BUILD MART PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/251(ND)2020	Pg. no. 14-23 are not clear	18/02/2021
2480	0710102171382019/3	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/29(ND)2020	all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021
2481	0710102171382019/4	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/29(ND)2020	all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021
2482	0710102171382019/5	INCOME TAX OFFICER WARD 6(2) Vs. REGISTRAR OF COMPANIES)(M/S. COMPETENT INFRACOMN PVT. LTD)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/29(ND)2020	all files merge into one pdf, pdf need to divide into another volume after pg no. 200	18/02/2021
2483	710102001332020	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/150(ND)2020	INDEX MISSING	19/02/2021
2484	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/150(ND)2020	PETITION ALLREADY	19/02/2021
2485	0710102013402020/1	MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES		----	COMPANY APPEAL (COMPANIES ACT)/150(ND)2020	INDEX MISSING	19/02/2021
2486	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI		IBC Section 59	COMPANY PETITION IB (IBC)/904(ND)2020	DOCUMENT NOT IN PROPER INDEX MISSING	19/02/2021
2487	0710102115282020/1	EXXIM HOLDINGS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/38(ND)2021	Remove extra files or file it separately	19/02/2021
2488	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CPI(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/538(ND)2020	Remove extra files or file it separately	19/02/2021
2489	0710102118912020/1	SEBRO MACHINE TOOLS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/538(ND)2020	supporting affidavit is missing	19/02/2021
2490	0710102165752019/7	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020	NEED TO IA FILE	19/02/2021
2491	0710102165752019/8	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020	NEED TO IA FILE	19/02/2021
2492	0710102119992019/14	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)2019	NEED TO IA FILE	18/02/2021
2493	0710102020662020/1	UMESH GARG Vs. ORIENTAL BANK OF COMMERCE		Application under any other provisions- IBC	COMPANY APPLICATION (IBC) /1380(PB)2020	NEED TO IA FILE	19/02/2021
2494	0710102025202020/2	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020	INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021
2495	0710102025202020/3	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020	INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021
2496	0710102025202020/4	ASHOK KUMAR JUNEJA Vs. LAXMI DIA JEWEL PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1612(ND)2020	INDEX MISSING AND DOCUMENT NOT IN PROPER	19/02/2021
2497	0710102027622020/1	CHOWDHRY RUBBER & CHEMICALS PRIVATE LIMITED Vs. A.M. VINYLE PVT. LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/703(ND)2020	PAGE- 5 6 NOT CLEAR 11 IN TRANSLATE	19/02/2021
2498	0710102029102020/3	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762(ND)2020	STAMP RUPEE SHOULD BE RUPEE 50	19/02/2021
2499	0710102083932019/18	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019	NEED TO SIGN ALL PAGES	19/02/2021
2500	0710102083932019/19	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019	NEED TO SIGN ALL PAGES	19/02/2021
2501	0710102096432020/1	SADEEP CHANDNA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4369(I)2020	STAMP RUPEE 50	19/02/2021
2502	0710102106872020/1	IHC SHOPS OWNERS ASSOCIATION Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4979(PB)2020	AFFIDAVIT MISSING	19/02/2021
2503	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/1373(ND)2019	NEED TO IA FILE	19/02/2021
2504	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/1373(ND)2019	NOTARY MISSING	19/02/2021
2505	0710102116192020/1	ASHOK KRIPLANI Vs. ICICI BANK		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/410(ND)2020	50 RUPEE E STAMP MISSING	19/02/2021

2506	071010211832020/1	SATISH KUMAR Vs. VENUSTAR HOSPITALITY PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/22(ND)2021		INDEX MISSING	19/02/2021
2507	0710102171592019/4	HALWASIYA ESTATES LIMITED Vs. WELLDONE TECHNOLOGY PARKS DEVELOPMENT		Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES ACT)/38(ND)2020		SECOND MOTION NOT CONSIDER IN ADDITIONAL DOCUMENT AND NEED TO FILE separately	19/02/2021
2508	0710102011832021/1	AMIT NAGAR Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/762(ND)202		100 RUPEE STAMP MISSING	20/02/2021
2509	0710102014512021/1	CMYK PRINTECH LIMITED Vs. MINISTRY OF CORPORATE AFFAIRS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/962(ND)2021		DOCUMENT NOT IN PROPER INDEX MISSING	20/02/2021
2510	0710102065582020/5	KANTI MOHAN RUSTAGI Vs. MR.ARSLAN SHARIF		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2381(ND)20		pg-8 not clear,stamp paper of Rs50	22/02/2021
2511	0710102087232020/8	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		Merged into one pdf	22/02/2021
2512	0710102153972019/9	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2019		Sign missed on reply,affidavit of back date,pg-12,16 in hindi,heading and main case name is not correct	22/02/2021
2513	0710102172522019/5	MANISH GUPTA SOLE PROPRIETOR OF M/S. ADVANTAGE SHOW STAR Vs. VDOIT4U EVENT MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/131(ND)2020		Supporting affidavit and stamp paper missed	22/02/2021
2514	0710102401342016/39	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2515	0710102401342016/40	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2516	0710102401342016/41	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2517	0710102401342016/42	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2518	0710102401342016/43	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2519	0710102401342016/44	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2520	0710102401342016/45	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2521	0710102401342016/46	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2522	0710102401342016/47	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2523	0710102401342016/48	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2524	0710102401342016/49	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2525	0710102401342016/50	ANIL KUMAR JAIN & ANR. Vs. VARDHMAN ROLLER FLOUR MILLES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/148(ND)2016		Stamp paper of Rs100	22/02/2021
2526	071020000062017/19	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Index missed	22/02/2021
2527	0710200412522017/21	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		Page numbering missed in index	22/02/2021
2528	710102009262021	PRINCE KUMAR VS RTC RESTAURANTS INDIA LIMITED	Company Application(Companies Act)	Application under any other provisions		Prince Kumar	Dont refile your new file same filed in new diary no	02/02/2021
2529	710102014002021	NARINDER SINGH AZAD VS BANK OF BARODA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/793(ND)2020	Om Pal	section wrong please choose sec 60-5 and you can write as read with sec 98	17/02/2021
2530	710102014202021	SATYA PRAKASH VS ARVIND GARG	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB	SATYA	stamp paper missing	18/02/2021
2531	710102014582021	ND SPICES PRIVATE LIMITED VS YES SIR CATERING SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2020	DEPAISH	10-11 not clear page and section n wrong	19/02/2021
2532	710102015352021	UNISONS HOTELS PRIVATE LIMITED VS RAMA TENT HOUSE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/596(ND)2020	Gaurav	, memo of parties missed	22/02/2021
2533	710102014632021	ARVIND GUPTA VS VIJENDER SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	abhay gupta	section wrong wrong doc on call	19/02/2021

2534	710102001402021	EMG HOSPITALITY PRIVATE LIMITED VS DRG WELLNESS PVT LTD ?S	Company Appeal(Companies Act)	Sec 252 (3)		PAWAN KUMAR GUPTA	Pages wrong arrange 24,22,23, pages missed 21 to 23, Pages not clear 77 to 79,82 to 83,BR / Power of attorney missed, Kindly upload only final petition	08/01/2021
2535	710102014762021	VEETEE METALS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		Komal	Judication Haryana	19/02/2021
2536	710102015432021	STEEL AUTHORITY OF INDIA LIMITED VS JAIPRAKASH ASSOCIATES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Ashish	jurisdiction UP	22/02/2021
2537	0710102005682021/1	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/550(ND)2021		NEED TO IA FILE	13/02/2021
2538	0710102093102019/7	M/S V A A Z & ASSOCIATES Vs. M/S SCHNEIDER PROTOTYPING INDIA PVT. LTD.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1463(ND)2019		NEED TO IA FILE	22/02/2021
2539	710102033332020	CHIRAG SHAH VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	CHIRAG	need index for every volume	16/03/2020
2540	710102008752021	MADHUVAN TIE UP PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1397(PB)2019	Siddharth Bhatli	affidavit back date	01/02/2021
2541	710102012462021	MUKTESH CHABRA VS SATYA PRAKASH GUPTA RESOLUTION PROFESSIONAL (FOR ABW INFRASTRUCTURE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	stamp paper missing	12/02/2021
2542	710102015392021	TATA CAPITAL FINANCIAL SERVICES LIMITED VS BHAVNESH KANWAR	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/722(ND)2020	SHASHWAT PANDA	section wrong and sign missing	22/02/2021
2543	710102015512021	SANJIV MARWAH VS S.K. MATHUR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Akul Mehandru	FILE SEPRATELY BOTH FILE	23/02/2021
2544	710102015312021	JAKSON LIMITED VS JURISTICA LEGAL SERVICES LLP	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	main case not link kindly changed basic detail in parties name 1,3-12 page cut No document	22/02/2021
2545	710102015682021	SUVIDHA INFRACON PRIVATE LIMITED VS INTEC CAPITAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/93(ND)2020	ANOOP DAWAR	vakalatnama missing and stamp paper u.p. 100 rs.	23/02/2021
2546	710102015722021	CBRE SOUTH ASIA PRIVATE LIMITED VS EDIFICE MANAGEMENT PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/801(ND)2020	Smriti	true copy missing case type wrong memo parties and vakaltnama missing	23/02/2021
2547	710102015712021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong and memo parties and vakalatnama missing	23/02/2021
2548	710102015622021	BTM EXPORTS LIMITED VS DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(ND)2020	SIDDHARTH DUTTA	section wrong	23/02/2021
2549	710102016282021	EMD SCAFFOLDING INDIA PRIVATE LIMITED VS VORTEX IMPEX PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2781(ND)2019	Neeraj	case type wrong	24/02/2021
2550	710102016302021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/269(ND)2020	Prasouk	memo parties missing and vakaltnama missing	24/02/2021
2551	710102016152021	SWASTIK PIPE LIMITED VS EMKAY AUTOMOBILES INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3173(ND)2019	SANJAY JAIN	memo parties missing and vakaltnama	24/02/2021
2552	710102015952021	RELIGARE COMTRADE LTD. VS RHC HOLDING PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sandeep Devashish Das	Page not clear-59 to 118,141	23/02/2021
2553	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		stamp paper missing	24/06/2020
2554	0710102421352018/3	UJJAWAL GARMENTS PRIVATE LIMITED Vs. SWEDISH LANGUAGE TRAINING (OPC) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI AND HARYANA		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		need to IA file	22/07/2020
2555	0710102076942020/1	VAGABOND INFRA TEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		stamp paper missing	09/10/2020
2556	0710102009232020/1	IRON AGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec. 7(7)	COMPANY PETITION (COMPANIES ACT)/29(ND)2020		supporting affidavit missing	15/09/2020
2557	0710102105652020/2	IRON AGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		supporting affidavit missing	17/12/2020
2558	0710102108242020/1	IRON AGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		supporting affidavit missing	17/12/2020

2559	0710102092902020/1	LEISURE SPORTS ERETAIL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANI ES ACT)/467(ND)2020		supporting affidavit missing	21/12/2020
2560	0710102104252020/1	A J ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANI ES ACT)/482(ND)2020		supporting affidavit missing	21/12/2020
2561	0710102108472020/1	SYNC IN DESIGN PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANI ES ACT)/468(ND)2020		supporting affidavit missing	21/12/2020
2562	0710102096312020/1	RAM GHANSHYAM DEVELOPERS PRIVATE LIMITED Vs. UNION OF INDIA MINISTRY OF CORPORATE AFFAIRS THROUGH REGISTRAR OF COMPANIES NEW DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANI ES ACT)/433(ND)2020		supporting affidavit missing	22/12/2020
2563	0710102100972020/2	M.S. SHWETA SINGH Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		---Sec 252 (3)	COMPANY APPEAL(COMPANI ES ACT)/419(ND)2020		supporting affidavit missing	22/12/2020
2564	0710102078412020/2	TODAY RESORTS AND RECREATION PRIVATE LIMITED Vs. REGISTRAR OF GDS VALUETECH		Sec 252 (1)	COMPANY APPEAL(COMPANI ES ACT)/477(ND)2020		supporting affidavit	23/12/2020
2565	0710102076562020/1	PRIVATE LIMITED Vs. ROC DELHI RP SUNIL KUMAR AGRAWAL Vs. NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY		Sec 252 (1)	COMPANY APPEAL(COMPANI ES		E-STAMP MISSED	01/01/2021
2566	0710102088332020/1	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3883(ND)20 20		PG NO 55 .134,TRANSLATE PAGE 93,105, NOT CLEAR	16/02/2021
2567	0710102060712020/3	GIAN CHAND NARANG Vs. SPV UMAIZA INFRACON LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020		Index is missing	23/02/2021
2568	0710102101702020/5	ALMONDZ GLOBAL SECURITIES LIMITED Vs. REGISTRAR OF COMPANIES		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4708(PB)202		file to file in one pdf file not upload properly	23/02/2021
2569	0710102115312020/1	MRS. NISHITHA NIGAM Vs. MOTHERS PRIDE EDUCATION INSTITUTION PRIVATE		Rule 11 of NCLT	COMPANY APPLICATION(CO MPANIES ACT)/829(PB)2020		Pg. no. 19 is missing, pg. no. 40,41-49 is not clear	23/02/2021
2570	0710102117562020/2	INCOME TAX OFFICER WARD 6 (1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S. CHETAK ENGINEERING PVT. LTD.)		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(ND)2021		Affidavit and index is missing	23/02/2021
2571	0710102141282019/1	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANI ES ACT)/817(ND)2019		E stamp paper is missing	23/02/2021
2572	0710102152382019/4	AK SINGH Vs. M/S MALS CARGO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		PETITION NOT CONSIDER	23/02/2021
2573	0710102152422019/3	AK SINGH Vs. M/S RBT EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/175(ND)2020		PETITION NOT CONSIDER	23/02/2021
2574	0710102152452019/4	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2575	0710102152492019/4	DAMANI SHIPPING PVT.LTD. VS VE COMMERCIAL VEHICLES LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2549(ND)201 9	ANKIT ANANDRAJ SHAH	same matter file other diary no please dont refile it	01/02/2021
2577	710102016072021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	stamp paper missing and vakalatnama and memo parties missing	24/02/2021
2578	710102016022021	SUVIDHA PARKLIFT LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Application(Companies Act)	Rule 11 of NCLT		VIPUL	main case not link	24/02/2021
2579	710102016392021	ROHIT GUPTA & ORS. VS S N GUPTA AND VINOD GUPTA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES	Mohit Seth	section wrong	25/02/2021
2580	710102016512021	AAARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)201 9	KARMA LAW	sign missing and stamp paper missing date not verified in affidavit	25/02/2021
2581	710102029332020	BRAIN TECH COMPUTER ACADEMY PRIVATE LIMITED VS REGISTRAR OF	Company Appeal(Companies Act)	Sec 252 (3)		Mohit	same matter file is new diary no	05/03/2020

2582	710102015672021	ANJANA SANGHI VS KMS CONSTRUCTIONS PVT. LTD.	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Lakshya Kampani	Fees missed of rule 70(4)(a),E stamp missed with supporting affidavit, Welfare and court fees missed in vakaltnama, Kindly serve the petition to all respondent, List of dates &&& events / synopsis missed, main case no. missed	23/02/2021
2583	0710102022422018/2	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)201		file as a application	17/02/2021
2584	0710102024452020/1	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MAXSELL FINSERV PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/652(ND)2020		NEED TO IA FILE	18/02/2021
2585	0710102015662020/2	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC) /1044(ND)2020		NEED TO ALL PAGES SIGN	20/02/2021
2586	0710204000282017/3	ZILLION INFRA. PVT. LTD. Vs. INDURE PVT. LTD.		IBC Under Sec 7	COMPANY PETITION IB (IBC)/586(ND)2017		contact to court officer	20/02/2021
2587	0710102152482019/3	AK SINGH Vs. M/S BRIGHTSTAR LOGISTICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/89(ND)2020		contact to court officer	23/02/2021
2588	0710102152692019/3	AK SINGH Vs. VAIBHAV EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/202(ND)2020		PETITION NOT CONSIDER IN ADDITIONAL	23/02/2021
2589	0710102155142019/2	PREM PRAKASH Vs. COLONIA SANTA MARIA HOTELS PVT.		Sec. 242(4)	COMPANY PETITION (COMPANIES)		E stamp paper is missing	23/02/2021
2590	0710102168642019/4	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Sign missing on written submissions	23/02/2021
2591	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI a"s. (IN THE MATTER OF: M/ S GUJRALBUILDTECHPV		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANI ES ACT)/45(ND)2020		E stamp paper is missing	23/02/2021
2592	0710102174012019/7	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)2020		wrong e filing	23/02/2021
2593	0710120005022018/13	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		E stamp- paper is missing, pg. no. 7,9,11 are not clear	23/02/2021
2594	0710102005012020/10	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		INDEX MISSING	24/02/2021
2595	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020		INDEX MISSING	24/02/2021
2596	0710102006172020/6	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC) /1304(ND)2020		Supporting affidavit and service is missing	24/02/2021
2597	0710102008412021/1	SURESH KUMAR JAIN Vs. M/S ADRIATIC SEA FOODS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/569(ND)202		Supporting affidavit and service is missing	24/02/2021
2598	0710102011982020/5	MADHAVKRISHNA TEXTILE MILLS PRIVATE LIMITED Vs. LAJ EXPORTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/409(ND)2020		INDEX MISSING	24/02/2021
2599	0710102015662020/3	SARVESH KASHYAP Vs. CHANDRAKANT CHAUDHARY		Sec 60(5)	COMPANY APPLICATION(IBC) /1044(ND)2020		PAGE-13-15 23 NOT CLEAR	24/02/2021
2600	0710102018952020/1	INCOME TAX OFFICER WARD 19(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S OSCAR FERROUS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANI ES ACT)/194(ND)2020		STAMP PAPER MISSING	24/02/2021
2601	0710102023912020/1	THREE C PROJECTS PVT LTD Vs. M/S THREE C GREEN DEVELOPERS PVT LTD		IBC Under Sec 7	COMPANY PETITION IB (IBC)/97(ND)2021		STAMP MISSING	24/02/2021
2602	0710102030042020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/60(ND)2020		Document Not Uplaod	24/02/2021
2603	0710102031352020/2	DINESH KUMAR DEORA Vs. WITS AGRI FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2020		10rs stamp paper missed	24/02/2021
2604	0710102075662019/15	CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		kindly application file separately and pay the fee with choose the section	24/02/2021
2605	0710102091302019/1	AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT. INTEGRATED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)2020		Wrong e filing	24/02/2021
2606	0710102002722019/7	BATTERIES INDIA PVT. LTD. Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/177(ND)2019		pg. no. 95,96 typed copy	25/02/2021

2607	0710102092372020/4	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/895(PB)2020		PAGE NO 26 NOT CLEAR	25/02/2021
2608	0710102104462020/2	SANAT PRODUCTS LIMITED Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		file as application	25/02/2021
2609	0710102106292019/4	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		NEED TO IA FILE	25/02/2021
2610	0710102004572021/1	RUPESH DAS Vs. GAURAV KATIYAR RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/287(ND)202		STAMP PAPER MISSING	26/02/2021
2611	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		NEED TO IA FILE	26/02/2021
2612	0710102152292019/5	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		e-stamp paper missed	26/02/2021
2613	710102029192020	NUPUR FINVEST PRIVATE LIMITED VS UNNATI FORTUNE INDUSTRIES	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/452(PB)2018	Prateek Kushwaha	don't refile	05/03/2020
2614	710102001792021	GULSHAN GABA VS SH. RAJIV MALIK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Gulshan Gaba	submit DD	11/01/2021
2615	710102009992021	FPL PUMPS AND SPARES PRIVATE LIMITED VS C VIEW INNOVATIONS PVT.	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES	PRADEEP K MITTAL	Document Not Uplaod	04/02/2021
2616	710102010412021	OM LOGISTICS LIMITED VS SIL AUTOFAB LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3098(ND)201	ARUN AGGARWAL	Document Not Uplaod	05/02/2021
2617	710102012642021	SURAJ MIGLANI VS SHANTI NATH BUILDWELL PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES	RANJANA ROY GAWAI	Document Not Uplaod	13/02/2021
2618	710102012312021	SURAJ MIGLANI VS VIVA WORLD VENTURES PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021
2619	710102011762021	SANGUNITY EXIM INDIA LTD VS SANGUNITY EXIM INDIA LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES	Animesh Sinha	Document Not Uplaod	10/02/2021
2620	710102012292021	SURAJ MIGLANI VS DEV DEVI AADHKANI COMMERCIAL PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021
2621	710102012342021	SURAJ MIGLANI VS SAMBHAV BUILDWELL PVT. LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES	RANJANA ROY GAWAI	Document Not Uplaod	12/02/2021
2622	710102012672021	SURAJ MIGLANI VS SUPER CITY CONSTRUCTION PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/440(ND)2017	RANJANA ROY GAWAI	Document Not Uplaod	13/02/2021
2623	710102013132021	REGIONAL PROVIDENT FUND COMMISSIONER VS M/S. ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	NARESH GUPTA	need to sign every pages of application	15/02/2021
2624	710102012632021	SURAJ MIGLANI VS SUPER CITY INFRA TECH PVT LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES	RANJANA ROY GAWAI	Document Not Uplaod	13/02/2021
2625	710102010502021	KOREA TRADE INSURANCE CORPORATION(KSURE) VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Manish Dhir	form 3 miss/Stamp paper miss/Page miss-28/Blank page-29/Page not clear-46 to 52,67,78,83,89/etc	05/02/2021
2626	710102013802021	M/S SIERRA APPLIANCES PVT. LTD. VS STELLAR CONSTELLATION PROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/51(ND)2020	Kumar Anurag	Please delete previous document and need to every pages sign	16/02/2021
2627	710102016332021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFT-TEL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/899(ND)2020	Vijay Kaundal	sign missing and stamp paper up 100 rs.	25/02/2021
2628	710102016712021	M/S FINE GROUP CORPORATION LIMITED VS VICTRONIC COMMUNICATION PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		ABHISHEK	Page not clear-43,44,52,53/Board resolution missed/	26/02/2021
2629	710102016802021	COMMANDER RAJIV SARDANA VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/02(PB)2017	Mohit Singh	40 to 85 not clear page	26/02/2021
2630	710102017032021	AMARPAL VS AMR INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2721(ND)2019	Sonal Alagh	105,107,109,111 translate 118-122 not clear page	27/02/2021
2631	710102016882021	EXXIM INVESTMENTS AND ACQUISITIONS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Restoration Application (Companies Act)	Rule 11 of NCLT		DILIP	main case not link wrong filing	26/02/2021
2632	710102016642021	RABINDRA KUMAR MINTRI VS MSA DEVELOPERS	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/806(PB)2019	APOORV AGARWAL	stamp paper missed	25/02/2021
2633	710102017452021	JITENDER SINGLA VS AGM MANAGEMENT SERVICES LIMITED	Company Petition (Companies Act)	Sec. 241(1)		SIDDHARTH ACHARYA	jurisdiction faridabad	
2634	0710102085852020/1	PVM INNENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)20		STAMP MISSING	20/02/2021
2635	0710102026332020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERVENTION PETITION (IBC)/7(ND)2020		NEED TO FILE SAPERATLY kindly separately file any other document	28/02/2021
2636	0710102026342020/1	SWAPNIL AGARWAL Vs. ROHTAS		Sec 60(5)	INTERVENTION PETITION		kindly separately all file in any other document	28/02/2021

2637	0710102026502020/2	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1803(ND)20		kindly separately all file any other document	28/02/2021
2638	0710102026552020/2	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1865(ND)20		NEED TO FILE SAPERATLY	28/02/2021
2639	0710102033012018/27	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019		sign missing every pages	28/02/2021
2640	0710102070032020/2	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB		need to ia file	28/02/2021
2641	0710102152292019/7	PROCESS ENGINEERS AND ASSOCIATES Vs. JKR TECHNO ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3332(ND)2019		Document Not Upload	28-02-2021
2642	0710102171122019/5	TSG INDIA IMPEX PVT LTD Vs. NS CONCRETES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(ND)2020		contact to court officer	28-02-2021
2643	0710120011352018/18	DR. AMIT SACHEDEVA Vs. AXISS DENTAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1218(PB)2018		Document Not Upload	28-02-2021
2644	0710200417922018/17	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018		17,23,25-26,29,32,34,35-49,51-105,111-120 not clear	28-02-2021
2645	0710102002302021/1	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021		stamp paper missed	03/01/2021
2646	0710102003332021/1	RAKESH SAXENA Vs. AISHWARYA MOHAN GAHRANA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/221(PB)2021		affidavit with stamp paper missed	03/01/2021
2647	0710102004122021/1	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/81(ND)2021		need to file petition	03/01/2021
2648	0710102004442020/7	STATE BANK OF INDIA Vs. M/S WORLDS WINDOW IMPEX INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/376(ND)2020		affidavit with stamp paper missed	03/01/2021
2649	0710102005122021/1	RANJIT KAPOOR Vs. WHITE METALS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/360(PB)2021		proof of service missed	03/01/2021
2650	0710102007372021/1	M/S GRADIANT WTT O&M SERVICES PRIVATE LIMITED Vs. M/S. SRG APPARELS		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/8(PB)2021		stamp paper missed	03/01/2021
2651	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		sign and true copy missed stamp paper and affidavit missed	03/01/2021
2652	0710102033492018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S INDO NUCLEOMET PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/18(ND)2019		NEED TO APPLICATION FILE	03/01/2021
2653	0710102033512020/1	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		PAGE FIRST NOT IN FILE	03/01/2021
2654	0710102033512020/2	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		INDEX MISSING	03/01/2021
2655	0710102035922020/5	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/861(ND)2020		NEED TO IA FILE	03/01/2021
2656	0710102060562020/1	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA)		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021		NEED TO IA FILE	03/01/2021
2657	0710102100592020/1	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		NEED TO FILE IN ONE PDF AND FILE NOT IN PROPER	03/01/2021
2658	0710102102572020/3	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD		Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		23 A NEED TO TRANSLATE	03/01/2021
2659	0710102107432020/3	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. TARUN		Section 95(1)	COMPANY PETITION IB (IBC)/1097(ND)2020		NEED TO SIGN EVERY PAGES	03/01/2021
2660	0710102108082020/1	PARTHA SARATHY SARKAR Vs. SH. CH. MOHD. SHARIEF TARIQ		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5093(ND)2020		INDEX MISSING	03/01/2021
2661	0710102111312020/2	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020		PAGE-225-230 276 NOT CLEAR	03/01/2021
2662	0710102126052019/10	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		ALREADY SHOW	03/01/2021
2663	0710102147062019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		STAMP MISSING	03/01/2021
2664	0710102150762019/1	PACKET DESIGN INDIA PRIVATE LIMITED Vs. GRANITE GATE PROPERTIES PVT. LTD.		Sec. 230-232, Sec 234	COMPANY PETITION (COMPANIES ACT)/174(ND)2019		INDEX MISSING	03/01/2021
2665	0710102105782020/4	ELEGANT IT SOLUTIONS PRIVATE LIMITED Vs. TECHZONA BUILDCON		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4925(ND)2020		PAGE-22-25 TRANSLATE	03/02/2021
2666	0710120006752018/12	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03/02/2021

2667	0710120006752018/13	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		stamp missing	03/02/2021
2668	710102032712020	SUDHIR POWER PROJECTS LIMITED VS ARYAVIR BUILDCON PVT. LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1385(ND)2019	YASHMEET KAUR-601	Please check section /wrong section call 24363846	14/03/2020
2669	710102017252021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	stamp paper missing	01/03/2021
2670	710102017092021	SANJAY JULKA & ANR. VS ATUL KUMAR KANSAL & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Anjaneya	93 not clear page	27/02/2021
2671	710102017222021	L & T FINANCE LTD VS ZILLION INFRAPROJECTS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/694(PB)2018	Harish	85-86,91-93,96-103 ,105,107,109,111-112 translate page (106,108,110,113-116 not clear page)	01/03/2021
2672	710102017502021	INTERGLOBE TECHNOLOGY QUOTIENT PVT LTD VS BUSINESS TRAVELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/48(ND)2021	D KISHORE	document property upload	01/03/2021
2673	710102017242021	JAKSON LIMITED VS THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2582(ND)2019	MAHJABEEN	sign missing and stamp paper missing	01/03/2021
2674	710102015742021	ASHISH SHAH LIQUIDATOR OF GALANTA PHARMA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition IB (IBC)	IBC Section 59		Ashish	haryanamemo of parties, list date of events and brief of synopsis missed, estamp paper missed with affidavit missed, vakalatnama missed, etc	23/02/2021
2675	0710102112542020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/795(ND)2020		NEED TO SAPERATE FILLING	22/02/2021
2676	0710102016372021/1	ANUP SOOD Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1156(I)2021		NEED TO IA FILE	25/02/2021
2677	0710120013612018/3	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018		CONTACT TO COURT OFFICER	01/03/2021
2678	0710102000342020/2	SRI RADHAA VALLABH ENTERPRISE Vs. INTERNATIONAL PRINT-O-PAC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2020		Affidavit applicant name overwriting	02/03/2021
2679	0710102012472020/5	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		100 RUPEE STAMP MISSING	02/03/2021
2680	0710102013402021/1	ASHOK KUMAR Vs. MAHESH KUMAR SINGH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/849(ND)202		NEED TO IA FILE	02/03/2021
2681	0710102014692019/13	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/671(ND)2019		notary missing	02/03/2021
2682	0710102015382021/1	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BHAVNESH KANWAR		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1119(ND)2021		need to ia file	02/03/2021
2683	0710102018642020/5	ASCORF GLOBAL LIMITED Vs. SUN AND SAND TOURS & TRAVELS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)2020		NEED TO IA FILE	02/03/2021
2684	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	02/03/2021
2685	0710102020852020/2	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020		PETITION NOT CONSIDER	02/03/2021
2686	0710102070032020/3	NARESH BASIA Vs.		Section 94(1)	COMPANY PETITION IB		NEED TO IA FILE	02/03/2021
2687	0710102085852020/2	PVM INNENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)20		Only proof of service uploaded	02/03/2021
2688	0710102090972019/6	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missed	02/03/2021
2689	0710102090972019/7	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		Index missed and sign missed	02/03/2021
2690	0710102093852019/2	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		sign missed on reply	02/03/2021
2691	0710102115682020/1	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2020		Stamp paper missed	02/03/2021

2692	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020	Stamp paper missed	02/03/2021
2693	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)2020	pg-5 not clear,proof of service missed	02/03/2021
2694	0710102161152019/4	PUNJAB NATIONAL BANK Vs. VARDHMAN ROLLER FLOUR MILLS P LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/136(ND)2020	pg-5 not clear,proof of service missed	02/03/2021
2695	0710102161192019/3	PUNJAB NATIONAL BANK Vs. RAJ-SNEH AUTO WHEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/134(ND)2020	pg-5 not clear,proof of service missed	02/03/2021
2696	0710102406212018/6	MS. AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. DELHI		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/123(PB)2018	sign missed on reply,volume not more than 200pages	02/03/2021
2697	0710120006752018/14	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	Financial creditor name incorrect in index	02/03/2021
2698	0710120006752018/15	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	Financial creditor name incorrect in index	02/03/2021
2699	0710120013122018/8	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2018	page numbering missed and stamp paper and affidavit missed	02/03/2021
2700	0710200117292019/9	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019	106 107 114 18261827 1829 1830 1832 1835 NOT CLEAR 287 322 354 355 402 435 649-655 998-1115 1118 1133-1163 1713 TRANSLATE ALL HINDI PAGES SHOULD BE IN ENGLISH	02/03/2021
2701	0710200411852018/5	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018	Petition will be filled as Petition and separately file the rejoinder	02/03/2021
2702	0710102001282021/2	MR. PRADEEP KUMAR Vs. 1.BUOYANT LOGISTICS SERVICES PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/14(PB)2021	Index missed	03/03/2021
2703	0710102004872021/1	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA		Application under any other provisions	COMPANY APPLICATION(COMPANIES)	Merged into one pdf	03/03/2021
2704	0710102004872021/2	SHRUTI JAYANT GOKHALE Vs. GAURAV HOTA		Application under any other provisions	COMPANY APPLICATION(COMPANIES)	Merged into one pdf	03/03/2021
2705	0710102012532020/7	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020	Index missed	03/03/2021
2706	0710102018372020/4	NEW INDIA COLOUR COMPANY Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/535(ND)2020	sign missed on reply,pg-21 overwriting,pg-150,152,174, in hindi	03/03/2021
2707	0710102028672020/1	K.C. SHARMA Vs. SUKU CONTROLS PVT.		IBC Under Sec 9	COMPANY PETITION IB	NEED TO ALL PAGES SIGN	03/03/2021
2708	0710102061462020/2	DHARAM SINGH Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES)	INDEX MISSING	03/03/2021
2709	0710102064462020/8	BINGE CAFE CONCEPT PVT. LTD. Vs. NAYATI HELTHCARE & RESERCH NCR PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/833(ND)2020	NEED TO SIGN EVERY PAGES	03/03/2021
2710	0710102075142019/8	ARUN GOEL Vs. D. V. EXPORTS PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES)	NEED TO IA FILE	03/03/2021
2711	0710102104312020/6	KDS HOMES AND HOUSES PRIVATE LIMITED Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/456(ND)2020	ALLREADY FILE	03/03/2021
2712	0710102092072020/1	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)20	100 rupees E stamp is missing	04/03/2021
2713	0710102093642019/27	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	E stamp of 50 is required	04/03/2021
2714	0710102142012019/1	TDT COPPER LTD Vs. SUPERTECH LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/1440(ND)2019	Remove extra files or file them Separately	04/03/2021
2715	0710102160942019/5	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/276(ND)2020	kindly file separately with choose section and pay fee	04/03/2021
2716	0710102161182019/12	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019	Document Not Upload	04/03/2021
2717	0710200417362018/41	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITD		IBC under Sec 7	COMPANY PETITION IB (IBC)/29(ND)2018	Affidavit is of back date	04/03/2021
2718	0710200429542018/17	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018	kindly file separately with pay the fee	04/03/2021

2719	710102069442020	ELANGBAM INFRASTRUCTURES & CONSTRUCTION PRIVATE LIMITED VS	Restoration Application (Companies Act)	Sec 252 (3)		Shivangi Jain	jurisdiction in guwahati	10/07/2020
2720	710102117812020	G.R.S ISPAT COMPANY PVT LTD VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2590(ND)2019	Navjit Singh	wrong e filing please file as additional document	21/12/2020
2721	710102018512021	VINAY VS PUNJAB AND SIND BANK THROUGH MANAGING DIRECTOR/OFFICER IN CHARGE ASSET RECOVERY BRANCH -1 SREI	Company Petition IB (IBC)	IBC Under Sec 9		vinay	Documents not uploaded properly (uploaded pdf per 200 page with proper index and annexure)	04/03/2021
2722	0710102018162020/7	INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED	COMPANY PETITION IB (IBC)/571(ND)2020	IBC under Sec 7			NO index, No true copy sign	16/02/2021
2723	0710102149292019/5	MAKE INDIA SAMRT PVT. LTD. Vs. SAFEWAY INSURANCE TPA PVT. LTD.	COMPANY PETITION IB (IBC)/2976(ND)2019	IBC under Sec 7			Need to file as IA	25/02/2021
2724	0710120004802018/6	ND SPICES PRIVATE LIMITED Vs. YES SIR CATERING SERVICES PRIVATE LIMITED	COMPANY PETITION IB (IBC)/1025(ND)2018	IBC Under Sec 9			Wrong Document (petition Uploaded)	03/01/2021
2725	0710102014582021/1	M/S RALLIS THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE	INTERLOCUTORY APPLICATION (I.B.C)/1036(ND)2021	Application under any other provisions- IBC			Wrong E filing (file it as IA)	03/04/2021
2726	0710102022362020/1	DAPEL INVESTMENTS LLP Vs. BOYAPATI SATYA SRINIVAS	COMPANY PETITION IB (IBC)/574(ND)2020	IBC Under Sec 9			E stamp is missing	03/04/2021
2727	0710102032872020/1	NEPTUNUS POWER PLANT SERVICES PRIVATE LIMITED Vs. JAGSON INTERNATIONAL	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/19(ND)2021	Sec 60-62 LLP Act 2008			Pagination not done	03/04/2021
2728	0710102036172020/8	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/349(ND)2020	Sec 252 (1)			E stamp paper is missing	03/04/2021
2729	0710102075842020/6	THE VILAS CONDOMINIUM ASSOCIATION Vs. MGF DEVELOPMENTS LIMITED	COMPANY PETITION IB (IBC)/936(ND)2020	IBC under Sec 7			E stamp is missing	03/04/2021
2730	0710102079162020/3	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.	COMPANY PETITION IB (IBC)/86(ND)2021	IBC Under Sec 9			Index and e stamp paper is missing	03/04/2021
2731	0710102089872020/1	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA	COMPANY APPEAL (COMPANIES ACT)/388(ND)2020	Sec 252 (1)			E-stamp missing	03/05/2021
2732	0710102075822020/4	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE LIMITED	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Sec. 241(1), Sec. 242(4), Sec. 244(1)			Pagination missing after Pg no.56 till 61/Pg-86 to 101 not clear(No typed Copy)/Pg-172 not clear/Pg-176 missing/Pg-193 to 197 Pages are cut	03/08/2021
2733	0710102114232020/4	EPL LIMITED Vs. VLCC PERSONAL CARE LIMITED	COMPANY PETITION IB (IBC)/81(ND)2021	IBC Under Sec 9			Court Order Not attached	03/09/2021
2734	0710102004122021/1	M/S SWISS PROMOTION PRIVATE LTD. VS M/S TIMEKEEPERS THEWATCH BOUTIQUEPRIVATE	Company Appeal (IBC)	IBC Under Sec 9		Rashmi Chopra	Document Not Upload	13/01/2021
2735	710102002942021	M/S. JAY ACE TECHNOLOGIES LTD. VS M/S. MICROMAX ENERGY LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/330(ND)2018	KARUNESH	sign missing and stamp paper missing	03/03/2021
2736	710102018212021	SANJEEV AHUJA VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	KARAN MALHOTRA	wrong filing you can file as additional document	27/10/2020
2737	710102102822020	IMPERISH CONSTRUCTION PVT. LTD. VS GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)		PRANAV	index not signed/True copy sign missing in some pages	06/03/2021
2738	710102019042021	WIZARD CONSTRUCTION CO. VS GAURAV KATIYAR RP OF EARTHCON UNIVERSAL	Interlocutory Application (I.B.C)	Sec 60(5)		PRANAV	index not signed/True copy sign missing in some pages	06/03/2021
2739	710102019062021	SHIVA ENGINEERING SERVICES VS MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		PRANAV	True copy sign missing	06/03/2021
2740	710102018892021	STATE BANK OF INDIA VS INDO ALUSYS INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/925(PB)2020	ARV CHAMBERS LAW	Wrong File Section Not Mention in Soft Copy But Technically Rule 11 Select Plz Write in Soft Copy Also	08/03/2021
2741	710102019232021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS NIMITAYA HOTEL AND RESORTS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1913(ND)2019	REEMA KHORANA		08/03/2021

2743	710102019052021	SANGHA INFRATECH VS GAURAV KATIYAR	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1348(ND)2019	PRANAV	index not signed/True copy sign missing in some pages	06/03/2021
2744	710102019902021	RAVI BANSAL VS M K S OIL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Ravi	wrong filing	10/03/2021
2745	0710200410882018/8	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018		Wrong File Need To File IA	01/02/2021
2746	0710102085862020/3	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)20		index wrong arrange	05/03/2021
2747	0710102085862020/4	SANJAY KUMAR JAIN Vs. SUNIL KUMAR AGRAWAL RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4087(ND)20		stamp paper missed and index wrong arrange	05/03/2021
2748	0710102090972019/8	BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)2019		true copy and sign missed	05/03/2021
2749	0710102093742020/6	BANDHU SHARMA Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL (COMPANIES)		sign missed	05/03/2021
2750	0710102150092019/5	SOHAM POLYMERS PRIVATE LIMITED Vs. FLOCKSUR INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3060(ND)2019		pagination is not done	05/03/2021
2751	0710102003282021/1	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		Stamp paper is missing	06/03/2021
2752	0710102003322020/2	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION (IBC) /384(ND)2020		Wrong Documents	06/03/2021
2753	0710102005122020/6	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/377(ND)2020		Stamp paper is missing and sign is missing on rejoinder	06/03/2021
2754	0710102012092021/1	TWENTY FIRST CENTURY WIRE RODS LIMITED Vs. CGST AND CENTRAL EXCISE DIVISION - X SILVASSA DAMAN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1014(I)2021		Need to file as IA	06/03/2021
2755	0710102012652020/6	RELIANCE HOME FINANCE LIMITED Vs. JUBILANT MALLS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)2020		Pg-60 to 63 not clear/Proof of Service missing	06/03/2021
2756	0710102066822020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)20		Affidavit Verified Date Missing	06/03/2021
2757	0710102080942020/1	AJAY KUMAR GUPTA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3391(ND)20		E Stamp Paper Missing	06/03/2021
2758	0710102080952020/1	SWAPNIL AGARWAL Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3399(ND)20		E STAMP paper Missing	06/03/2021
2759	0710102080962020/1	GUNJIT KALRA Vs. ROHTAS PROJECTS LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3393(ND)20		E STAMP paper Missing	06/03/2021
2760	0710102123702019/1	SHIV RAJ SINGH Vs. KEMPTON KONSTRUKCTIONS PVT. LTD		Application under any other provisions	TRANSFER PETITION (COMPANIES ACT)/1907(PB)2019		Page No 102,103,104,116	08/03/2021
2761	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		E-Stamp Paper Missing & True Copy Signature	08/03/2021
2762	0710102161132019/4	PUNJAB NATIONAL BANK Vs. RAJ SNEH AUTO INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/135(ND)2020		Page No 10 Not CLEAR	08/03/2021
2763	0710200401392016/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		e-stamp/Supporting Affidavit missing/True copy sign missing in some pages	08/03/2021
2764	0710102007042020/8	ABHISHEK GUPTA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/335(ND)2020		pg-161-164,179,182,207,208,214,330,334,336,338-341 not clear	09/03/2021
2765	0710102090712020/1	DIGILIFE DISTRIBUTION AND MARKETING SERVICES LIMITED Vs. M/S. FARTHCON UNIVERSAL INFRATECH PVT LTD.		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/90(ND)2020		Need to file as CA	09/03/2021
2766	0710102161182019/13	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		No index attached	09/03/2021
2767	0710200401392016/4	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/28(ND)2016		Wrongly e-filed(Petition, Amended petition, Reply, rejoinder, affidavit) All uploaded with same Slash no.	09/03/2021
2768	0710102003292020/3	KUNTI COLD STORAGE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/153(ND)2020		Proof of Service missing	10/03/2021

2769	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020	Need to file as IA	10/03/2021
2770	0710102004942021/2	INDIABULLS HOUSING FINANCE LTD. Vs. AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/133(ND)2021	E-stamp missing	10/03/2021
2771	0710102026062020/4	RAJNI MITTAL Vs. JYOTI SWARUP MITTAL BUILDERS AND CONTRACTORS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/145(ND)2020	Proof of Service missing	10/03/2021
2772	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/237(ND)2020	Proof of Service missing	10/03/2021
2773	0710102032622020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/797(ND)2020	Not uploaded in single PDF	10/03/2021
2774	0710102080062020/7	CATALYST TRUSTEESHIP LIMITED Vs. RIYASAT TOWERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/1392(ND)2019	Need to file as CA	10/03/2021
2775	0710102089572019/9	SANJEEV JAIN Vs. SANJEEV JAIN		IBC under Sec 7	COMPANY PETITION IB (IBC)/1392(ND)2019	E-stamp missing	10/03/2021
2776	0710102105692020/3	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/1392(ND)2019	E-stamp missing	10/03/2021
2777	0710102110052020/1	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/172(ND)2021	Need to file asIA	10/03/2021
2778	0710102111092020/7	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020	Wrong file	10/03/2021
2779	0710102116522020/11	NEEV INFRASTRUCTURE PRIVATE LIMITED Vs. SHARAD SURI Vs. KRRISH REALTECH PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/1116(ND)2020	pg-9 missed in index	10/03/2021
2780	0710102118122020/3	MANOJ SRIVASTAVA MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1116(ND)2020	Stamp paper missed	10/03/2021
2781	0710102124952019/3	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2303(ND)2019	Need to file as IA	10/03/2021
2782	0710102136992019/3	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019	Index missed	10/03/2021
2783	0710102142722019/10	OM LOGISTICS LIMITED Vs. JINDAL RETAIL (INDIA) PRIVATE		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	Volume 2 will be upload separately,pg-203	10/03/2021
2784	0710102150942019/6	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF:M/S GLITZ ALLOYS		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019	Only proof of service uploaded	10/03/2021
2785	0710102150942019/7	INDIAN OVERSEAS BANK Vs. M/S PIXION MEDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019	Need to file as IA	10/03/2021
2786	0710102166032019/6	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3466(ND)2019	Index missed	10/03/2021
2787	0710102172312019/1	PAWAN KUMAR & ANR Vs. M/S RAHEJA MALL MANAGEMENTS PRIVATE LIMITED		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/81(ND)2020	service missed	10/03/2021
2788	0710102407172018/9	MAYFAIR BIOTECH PRIVATE LIMITED Vs. GOOD VALUE CHEMICALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/438(PB)2018	sign missed on reply	10/03/2021
2789	0710120005622018/1	AASHISH KATHURIA & M. K. GAUTAM Vs. PARSVNATH DEVELOPERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)2019	page numbering missed in index	10/03/2021
2790	0710200401192016/1	PRADEEP KALRA Vs. KAAMA BREWERIES PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/137(ND)2016	sign missed on reply	10/03/2021
2791	0710102003732020/4	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/215(ND)2020	back date affidavit	11/03/2021
2792	0710102007172019/10	REETESH KUMAR AGARWAL Vs. NARENDER KUMAR SHARMA		IBC under Sec 7	COMPANY PETITION IB (IBC)/294(ND)2019	Stamp paper missed	11/03/2021
2793	0710102007222021/1	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/87(ND)2021	pg-10 missed	11/03/2021
2794	0710102015112020/2	TEETU TRADING CORPORATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/137(ND)2016	Stamp paper missed	11/03/2021
2795	0710102018502021/1	TEETU TRADING CORPORATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1296(j)2021	Need to file as IA	11/03/2021
2796	0710102022662020/8	TEETU TRADING CORPORATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/209(ND)2020	Wrong file	11/03/2021
2797	0710102022832020/1	TEETU TRADING CORPORATION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/209(ND)2020	Stamp paper missed	11/03/2021

2798	0710102077172020/3	SREI INFRASTRUCTURE FINANCE LIMITED Vs. ALSTRONG ENTERPRISES INDIA		IBC under Sec 7	COMPANY PETITION IB (IBC)/913(ND)2020		Written with pen in vakalatnama	11/03/2021
2799	0710102080922020/2	MOTHER LAM PRIVATE LIMITED Vs. 3 ACES WOOD PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)202		Need to file as IA	11/03/2021
2800	0710102091752020/6	SACHIN GUPTA Vs. UNION OF INDIA		Sec 252 (1)	COMPANY APPEAL (COMPANIES)		stamp paper missed	11/03/2021
2801	0710102094092020/1	NAVEEN KUMAR JAIN (RP) Vs. KIAN ING & COMPANY & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4227(ND)20		true copy sign and stamp missed	11/03/2021
2802	0710102097382020/8	CELLPAP INDIA PVT LTD Vs. THE GRS ISPAT COMPANY PVT		Sec 42	COMPANY APPEAL (IBC)/7(ND)2020		Stamp paper missed	11/03/2021
2803	0710102101542020/3	FEATHERLITE OFFICE SYSTEMS PRIVATE LIMITED Vs. XPANDR VENTURES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1115(ND)2020		Stamp paper of Rs100	11/03/2021
2804	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL (COMPANIES)		Stamp paper missed	11/03/2021
2805	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4), Sec. 241(1)	COMPANY PETITION (COMPANIES)		pg-146 missed, proof of service missed	11/03/2021
2806	0710102111092020/8	ORTEL COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		page numbering missed after pg-9	11/03/2021
2807	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL (COMPANIES) ACT/34(ND)2021		Stamp paper missed	11/03/2021
2808	0710102114232020/5	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE		Sec. 241(1), Sec. 242(4), Sec. 244(1)	COMPANY PETITION (COMPANIES) ACT/177(PB)2020		Pagination missing after pg-56 (till 61)/Pages not clear-62 to 67	11/03/2021
2809	0710102114232020/6	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE		Sec. 241(1), Sec. 242(4), Sec. 244(1)	COMPANY PETITION (COMPANIES) ACT/177(PB)2020		page missed after pg 85,155,156,pg-122,123,158 not clear	11/03/2021
2810	0710102117622020/3	VISTRAT REAL ESTATES PVT LTD Vs. ASIAN HOTELS (NORTH SOHANAA		IBC under Sec 7	COMPANY PETITION IB (IBC)/89(ND)2021		Index missed	11/03/2021
2811	0710102117882020/1	INTERNATIONAL PRIVATE LIMITED Vs. KINDLE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/92(ND)2021		pg-2,3 missed	11/03/2021
2812	0710102137722019/4	MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)201		page numbering missed in file	11/03/2021
2813	0710102172412019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI &NR. (IN THE MATTER OF: M/S GLOWLINE BUILDCON PVT. LTD)		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES) ACT/83(ND)2020		stamp paper and affidavit not notrized and true copy sign and stamp missed	11/03/2021
2814	0710200412002017/5	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRAR OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL (COMPANIES) ACT/246(ND)2017		pg-9-11 not clear	11/03/2021
2815	0710200413652018/9	M/S USARA ELECTROTECH PRIVATE LIMITED Vs. M/S SHREE BALAJI PRINTOPACK PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/391(ND)2018		Stamp paper missed	11/03/2021
2816	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020		Index missed	12/03/2021
2817	710102019912020	GAURAV KATIYAR VS THREE C HOMES PRIVATE LIMITED	Company Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/432(ND)2019	Gaurav Katiyar	case type wrong and section wrong	10/01/2020
2818	710102030282020	KAVYA TRADERS VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Kartik	page 24 not clear	07/03/2020
2819	710102084252020	DARA SINGH ESTATES PVT LTD VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal (IBC)	Rule 11 of NCLT, 2016		Prateek Gangwani	Wrong section	01/09/2020
2820	710102119982020	PROFESSIONAL IMPEX PVT. LTD. VS GLOBAL INFONET DISTRIBUTION PRIVATE	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/712(ND)2019	Sunil Shukla	Page miss- 48,85/Application 60 (5) file seperately/merge into one pdf	30/12/2020
2821	710102019952021	M/S WISHWA MITTAR BAJAJ & SONS VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3190(ND)2019	RAGHAVENDRA MOHAN BAJAJ	section wrong	10/03/2021
2822	710102020582021	WALSONS SERVICES PRIVATE LIMITED VS WHITE METALS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2018	Neeraj@1996	13-14 not clear page and section wrong page numbering missing	12/03/2021
2823	710102020442021	M/S SYNERGY PETRO PRODUCTS PVT. LTD. VS NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION LTD. (NAFED)	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1106(PB)2020	Priya Soni	sign missing	12/03/2021
2824	710102020152021	AMARPAL VS SHILENDRA PRATAP SHARMA SINGH & ORS.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)201	Sonal Alagh	sign missing and stamp paper and affidavit missing	11/03/2021
2825	710102020272021	SAGAR BUSINESS PRIVATE LIMITED VS SBL CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2572(ND)2019	Rahul	section wrong	11/03/2021
2826	710102020632021	RRG FINVEST LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application (Companies Act)	Rule 32	COMPANY PETITION (COMPANIES) ACT/302(ND)2018	RAKTIM GOGOI	sign missing	12/03/2021

2827	710102020692021	JAWAHAR SINGH SAROHA VS UNION BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2590(ND)201	rohit	sign missing stamp date missing	12/03/2021
2828	710102016852021	DIPAK KUMAR AGARWAL VS CHD DEVELOPERS LTD	Intervention Petition(Companies Act)	Intervention Application		SARTHAK	Kindly link the case from main case no.,Brief synopsis/list of dates &&& events missed,no sign in every page of petition,Page 210 in hindi	26/02/2021
2829	710102019492021	HITESH BHARDWAJ VS DELHI APARTMENTS PVT. LTD.	Contempt Petition(Companies Act)	Rule 11 of NCLT		Atul Singh	Wrong section select,Vakaltnama missed,	09/03/2021
2830	710102010902021	VIJAY KUMAR & ORS VS SARE GURUGRAM PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ranjan	471, 524, 1166, 1784, 1792, 1844-1846, 2401, 2409, 2493, 2495, 2501, 2503, 2505, 3564, not clear and proof of service missed.	08/02/2021
2831	710102018832021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S STAR VACATIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare &&& court fees miss/client signature miss/Notary back date	05/03/2021
2832	710102018862021	TRAVEL DESIGNER INDIA PRIVATE LTD VS M/S TRAVELONN TOURISM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dhruvik Patel	Advocate welfare &&& court fees miss/client signature miss/Notary back date brief of synopsis missed, list of date &&&&&p;&&& events missed,estamp paper missed with affidavit, advocate welfare and court fee missed.	05/03/2021
2833	710102019852021	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED VS TESCOS LIFE CARE PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/260(ND)2020	Astha Nigam	case type wrong	10/03/2021
2834	710102020252021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/173(PB)2021	BINDU DAS	Section Not Mention in Soft Copy	11/03/2021
2835	710102021352021	VINEET AGGARWAL VS KOTAK MAHINDRA CGST AND CENTRAL EXCISE DIVISION - X	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	VINEET AGGARWAL	section wrong please choose sec 35	16/03/2021
2836	710102021142021	SILVASSA VS KOTAK MAHINDRA BANK	Company Appeal (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	15/03/2021
2837	710102021182021	CGST AND CENTRAL EXCISE DIVISION - IX MAHINDRA BANK	Company Appeal (IBC)	Section 42 - Submitted by Government Body		KINJAL	main case not link, affidavit notary missed, 15rs advocate welfare and 3rs court fee missed, main index cut, appeal every pages not sign, page 23 not clear, file merge into single pdf, affidavit and vakalatnama pages number missed, etc	15/03/2021
2838	710102021092021	ARCH FINANCE LIMITED VS DECENT SURVEYORS PRIVATE	Company Application(Companies Act)	Application under any other provisions	CP(AA) MERGER AND AMALGAMATION(Mr. Suman Jyoti Khaitan	section wrong	15/03/2021
2839	710102093892020	M. M. CERAMICS & FERRO ALLOYS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MD ZUNAID	wrong arrange-23 to 25/Advocate welfare miss	30/09/2020

2840	710102013972021	AMODA IRON AND STEEL LIMITED VS SHAKTI INTERNATIONAL PRIVATE LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Shyam sunder	memo party, brief synopsis ,list of dates, vakalatnama, service missed all need to service all party Merge into one pdf	17/02/2021
2841	710102021342021	SURAJKIRAN RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441		BCG & CO LLP	No page number mentioned in index, council sign missed in index,In application many section mention 39,42,62 and fees missed,no sign in every page petition, no page no. in every page of petition,welfare &&& court fess missed in vakaltnama,AoA missed,many pages not clear, E stamp and affidavit no notarize,Company master data missed, roc advance service missed, roc report missed, True copy sign missed in annexures	16/03/2021
2842	710102021172021	CGST AND CENTRAL EXCISE DIVISION - IX SILVASSA VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	Section 42 - Submitted by Government Body		KINJAL	wrong document , wrong file	15/03/2021
2843	0710102136162019/17	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Supporting affidavit is missing	23/02/2021
2844	0710102102772019/6	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO. Vs. MAGNUM AVIATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1666(ND)2019		Wrong Document uploaded	15/03/2021
2845	0710102105672020/2	NEMITUM HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/481(ND)2020		Wrong Doc. Uploaded only proof of service is there	15/03/2021
2846	0710102109442020/4	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020		index is blank &&& not signed/ no pagination/no stamp paper/Affidavit not Notarized.	15/03/2021
2847	0710102114232020/3	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		pagination missing after page 56 till 61	15/03/2021
2848	0710102116582020/2	FLUIDMASTER INDIA PRIVATE LIMITED Vs.		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES)		Affidavit Missing	15/03/2021
2849	0710102163862019/4	RELIANCE HOME FINANCE LIMITED Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3423(ND)2019		Need to file as IA	15/03/2021
2850	0710102171602019/1	INCOME TAX OFFICER WARD 10(4) Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/ S GUJRALBUILDTECHPV		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/45(ND)2020		PAGE No 15,16 nOT CLEAR	01/03/2021
2851	0710200410952018/21	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		No index, NO pagination	15/03/2021
2852	0710102087802020/5	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020		Stamp missing/true copy sign missing in some pages	15/03/2021
2853	0710102116722020/1	ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1140(ND)2020		Index missing/stamp missing	16/03/2021
2854	0710102010632021/1	JBF PETROCHEMICALS LIMITED Vs. TYCOFIRE & SECURITY INDIA PVT. LTD.		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/6(PB)2021		Wrongly uploaded(Reply,affidavit, vakalatnama all uploaded with same slash no.)	16/03/2021
2855	0710102068402020/1	CHANDRA PRAKASH Vs. KAPIL DEV REHANI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/4878(PB)2020		Pg-25 to 28/41,69 to 72 not clear &&& not uploaded in single PDF	16/03/2021
2856	0710102077862020/11	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020		Need to file as IA	16/03/2021
2857	0710102085632020/2	STAR MAXX PROPERTIES Vs. NILESH SHARMA RP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)20		Proof of Service missing	08/02/2021

2858	0710102172012019/1	INCOME TAX OFFICER WARD- 10(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S GLIDER TRADERS INDIA PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/84(ND)2020	Stamp missing	16/03/2021
2859	0710102412382017/24	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Need to file as IA	16/03/2021
2860	0710120002042018/15	DREAM LAND REALTOR PRIVATE PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		IBC Under Sec 10	COMPANY PETITION IB	Need to file as IA	16/03/2021
2861	0710200412002017/4	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/246(ND)2017	Wrongly filed (too many affidavit & petition uploaded with same slash no.)	16/03/2021
2862	0710102007702020/3	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/288(ND)2020	STAMP AND AFFIDAVIT MISSED	15/03/2021
2863	0710102020852020/1	THREE -C PROJECTS PVT LTD Vs. CLOUD 9 PROJECTS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020	Application(Need to file as IA) & affidavit cannot filed together	09/03/2021
2864	0710102023902020/1	TGS WATER PRIVATE LIMITED Vs. REGISTRAR OF B.F. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/96(ND)2021	FILE AS APPLICATION	15/03/2021
2865	0710102081192019/5	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY APPEAL (COMPANIES ACT)/1198(ND)2019	FILE AS A FRESH APPLICATION	10/02/2021
2866	0710102086982019/10	NEHIT BANTHIA Vs. FIITJEE LIMITED		IBC Under Sec 9	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020	FILE AS FRESH	15/03/2021
2867	0710102117092020/3	RAJNIKANT NANUBHAI KAPADI Vs. SAMTEX DESINIZ PRIVATE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/286(ND)2020	file as fresh application	15/03/2021
2868	0710102157222019/4	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)2020	page 122,123, not clear	15/03/2021
2869	0710102007572020/4	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		IBC Under Sec 9	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2020	INDEX MISSING AND FILE IN TWO PARTS	15/03/2021
2870	0710102013372020/9	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/674(ND)2020	Index and supporting affidavit is missing	15/03/2021
2871	0710102018812021/1	INDIA GLYCOLS LIMITED Vs. YOGI CROP SCIENCES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/756(ND)2020	Pg no. 1,2 and 3 are missing	15/03/2021
2872	0710102026682020/2	M/S SYSTEM OVERSEAS Vs. BOBIERI CREAZON FASHION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1086(PB)2020	Merge pdf or file them separately	15/03/2021
2873	0710102027572020/2	JAMMU & KASHMIR BANK Vs. AMAN HOSPITALITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY APPEAL (COMPANIES ACT)/388(ND)2020	Affidavit date is missing	15/03/2021
2874	0710102032622020/10	LORDS ABN LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		IBC Under Sec 7	COMPANY PETITION IB (IBC)/797(ND)2020	Index and supporting affidavit missing	15/03/2021
2875	0710102033152020/3	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED		Sec 252 (1)	COMPANY PETITION IB (IBC)/965(PB)2020	page 318,417,420,425-428, not clear	15/03/2021
2876	0710102075822020/4	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		IBC under Sec 7	COMPANY APPEAL (COMPANIES ACT)/122(ND)2020	Remove extra files or file them separately	09/03/2021
2877	0710102082872020/3	SACHIN GUPTA Vs. UNION OF INDIA		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Stamp paper is missing	28/12/2020
2878	0710102087232020/6	NK JAIN & CO Vs. EMAAR INDIA LIMITED		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/487(ND)2020	pg. no. 70,72,99,100 are not clear and stamp paper is missing	15/02/2021
2879	0710102091752020/7	NBC HEALTH & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2854(ND)201	Supporting affidavit is missing	16/03/2021
2880	0710102103722020/2	SULABH CREDIT & LEASING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF MAYOR SPORTS PVT. LTD. Vs. EMPHASIS INNOVATIONS PVT.		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/7(ND)2021	stamp paper is missing	16/03/2021
2881	0710102111512020/3	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA		Sec 252 (1)	COMPANY PETITION IB (IBC)/31(PB)2020	Affidavit notarized date is missing	16/03/2021
2882	0710102112322020/1	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs. HEMANT KUMAR Vs. EDUCOMP-RAFFLES HIGHER EDUCATION LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/5375(ND)2020	Stamp missing	16/03/2021
2883	0710102119462020/3	ICICI BANK LIMITED Vs. PUNJ LLYOD LIMITED		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/160(PB)2018	Supporting affidavit is missing	16/03/2021
2884	0710102137722019/5	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/31(PB)2020	Index is missing	16/03/2021
2885	0710102150872019/4			Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	Pg. no. 8 is missing	19/02/2021
2886	0710102150902019/6			Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/7(ND)2021	Stamp paper is missing	03/09/2020
2887	0710102169602019/2			IBC Under Sec 9	COMPANY PETITION IB (IBC)/31(PB)2020	Affidavit is of back date	16/03/2021
2888	0710102407022018/19			IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018	Remove extra files or file them separately	16/03/2021
2889	0710102701602018/10			IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018	Wrong Efiling	16/03/2021

2890	0710102000142021/4	DEV TRAXIM PRIVATE LIMITED Vs. SEHGAL PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/8(ND)2021	Page no. 5 - 11 not clear	16/03/2021
2891	0710102002622019/18	ARGENTTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019	page numbering missed in index	15/03/2021
2892	0710102014882021/1	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1007(PB)202	page no. 103-104 page cut	16/03/2021
2893	0710102018812021/2	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021	Index Missing, Page no. missing, True copy sign missing	16/03/2021
2894	0710102021202020/1	MANJUULA TRIPATHI Vs. CLARION TOWNSHIPS PRIVATE ASIAN GRANITO INDIA LIMITED Vs. ATS HOUSING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/638(ND)2020	Stamp paper Should be of Rs 100 in UP	16/03/2021
2895	0710102033922020/1	RISHI AGENCIES PRIVATE LIMITED & ANR Vs. SAFEX COMPLEX PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/820(ND)2020	Document Not Upload	16/03/2021
2896	0710102062802020/4	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES	No Pagination	16/03/2021
2897	0710102075662019/15	VANDANA RAHEJA AND ORS. Vs. SPAZE TOWER PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019	Wrong e-filing, need file in IA	12/03/2021
2898	0710102078372020/1	SUNIL KUMAR JAIN Vs. METAPHOR EXPORTS PVT. LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)20	True Copy sign Missing	16/03/2021
2899	0710102082542020/1	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3499(ND)20	Index Missing, No Pagenation, True Copy Sign Missing	16/03/2021
2900	0710102105442020/1	BEERMATI Vs. CHOUHDARY AVIATION FACILITES PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020	Wrong E-filing	16/03/2021
2901	0710102116222020/1	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/26(ND)2021	page numbering missed in affidavit	15/03/2021
2902	0710102147272019/4	ANIL KOHLI Vs. S R FOIL & HYGIENE PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC) /2518(PB)2019	Court fee missed in vakalatnama	15/03/2021
2903	0710102147282019/3	DEPUTY COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES DELHI & S. ... APPELLANT (IN THE MATTER OF: M/S AEROMATRIX INFO GREEN FIELDS		Sec 60(5)	COMPANY APPLICATION(IBC) /2517(PB)2019	Court fee missed in vakalatnama	15/03/2021
2904	0710102171572019/3	PETRIHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/23(ND)2020	service missed to income tax and roc	15/03/2021
2905	0710102173792019/5	S.C.S.I BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020	sign missed on reply	15/03/2021
2906	0710102407942018/20	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017	Page no. 61-63, 78- 105, 112- 116, 123- 124, 128- 132 true copy sign missing	16/03/2021
2907	0710102410282017/21	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/435(ND)2017	true copy sign and stamp missed	15/03/2021
2908	0710204000262017/10	SANJAY Vs. ADVANCE METERING TECHNOLOGY LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/819(ND)2020	back date affidavit	15/03/2021
2909	0710102034772020/9	CAPRI GLOBAL CAPITAL LIMITED Vs. ADVANCE HOME & PERSONAL CARE		IBC Under Sec 9	INTERLOCUTORY APPLICATION (I.B.C)/3388(ND)2020	Need to file as IA	15/03/2021
2910	0710102073672020/5	JHARIPANI ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 60(5)	COMPANY APPEAL(COMPANIES ACT)/349(ND)2020	Supporting affidavit missed and stamp paper missed	15/03/2021
2911	0710102075842020/6	DREAMLAND REALTORS PVT LTD Vs. GENERAL GARMENTS DELHI P K SALE COMPANY PVT LTD Vs. GENERAL GARMENTS DELHI PRIVATE LIMITED		Sec 252 (1)	COMPANY APPLICATION(IBC) /162(ND)2020	page number missed after page 12,back date affidavit	09/03/2021
2912	0710102000102020/3	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT.		Sec 60(5)	COMPANY APPLICATION(IBC) /166(ND)2020	Court fee missed in vakalatnama	16/03/2021
2913	0710102000122020/3	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT.		Sec 60(5)	COMPANY PETITION IB (IBC)/25(ND)2021	Court fee missed in vakalatnama	16/03/2021
2914	0710102001152021/4	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		Section 95(1)	COMPANY PETITION IB (IBC)/25(ND)2021	wrong file report fee 1000	16/03/2021
2915	0710102001152021/5	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Section 95(1)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	wrong file report fee 1000	16/03/2021
2916	0710102001332020/8	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED		Sec 252 (3)	INTERLOCUTORY APPLICATION (I.B.C)/1098(ND)2021	WRONG EFILE	22/02/2021
2917	0710102002762021/1	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Rule 154 (1)	COMPANY PETITION (COMPANIES	WRONG EFILE	16/03/2021
2918	0710102006382021/1	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4),Sec. 244(1)	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021	Document Not Upload	16/03/2021
2919	0710102007962021/2	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021	SIGN MISSED WITH TRUE COPY	15/03/2021

2920	0710102008592020/2	SRA STEELS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL (COMPANIES)		PAGE 1 TO 30 IN HINDI AND SIGN MISSED	12/03/2021
2921	0710102009442021/1	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED		Sec. 241(1), Sec. 242(4), Rule 11 of NCLT	COMPANY PETITION (COMPANIES)		STAMP PAPER MISSED	16/03/2021
2922	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)2019		TRUE COPY SIGN MISSED	16/03/2021
2923	0710102012472020/8	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020		STAMP PAPER WRONG UP 100RS NOT 50RS	16/03/2021
2924	0710102013752021/1	GAGAN GULATI Vs. ENFORCEMENT DIRECTORATE LUCKNOW		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/956(ND)2021		STAMP PAPER MISSED	16/03/2021
2925	0710102024392020/2	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB		54 not clear	16/03/2021
2926	0710102024402020/2	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB		page 52-56 not clear	16/03/2021
2927	0710102027262020/2	NEW PEARL VITRIFIED PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)202		index missed	16/03/2021
2928	0710102027272020/3	REXSONA TILES PVT. LTD Vs. WAAMAN PRODUCTS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1047(ND)202		supporting affidavit missed and index missed	16/03/2021
2929	0710102032052020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2001(PB)202		index missed	12/03/2021
2930	0710102035252020/8	ANP ATELIER & ASSOCIATES COMPANY PRIVATE LIMITED Vs. PLUTO SOFTWARE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/821(ND)2020		sign missed	16/03/2021
2931	0710102035562020/1	AASHISH GUPTA Vs. VALAYA CLOTHING PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2220(PB)202		index missed	12/03/2021
2932	0710102065422020/4	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020		sign missed	16/03/2021
2933	0710102095022020/2	PANDALAI CONSULTANT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/402(ND)2020		E Stamp Paper Missing	03/12/2020
2934	0710102096492020/2	SKS POWER PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/402(ND)2020		E Stamp Paper Missing	18/12/2020
2935	0710102103922020/2	SUMA HOLDING PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/402(ND)2020		E Stamp Paper Missing	15/03/2021
2936	0710102107132020/2	AMBITIOUS INFO SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/458(ND)2020		E Stamp Paper Missing	22/12/2020
2937	0710102107232020/1	MAZDA CABLES PRIVATE LIMIED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/461(ND)2020		E Stamp Paper Missing	26/02/2021
2938	0710102107252019/6	ALMET CASTINGS PRIVATE LIMITED Vs. AMZEN MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2059(ND)2019		Index Missing	16/03/2021
2939	0710102107282019/7	SUNTRUST ALUMINIUM PRIVATE LIMITED Vs. AMZEM MACHINES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1816(ND)2019		Index Missing	16/03/2021
2940	0710102108242020/1	MONTAGE DISTILLERS AND VINTNERS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/483(ND)2020		E Stamp PAPER MISSING	26/02/2021
2941	0710102108532020/2	Vs.		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES)		wrong File	22/02/2021
2942	0710102108532020/3	Vs.		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES)		Wrong Pages Done	25/02/2021
2943	0710102111782020/1	KESHAV MADHAV HOMES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/34(ND)2021		E Stamp Paper Missing	15/03/2021
2944	710102075432020	TAMINDER KAUR DHUPIA VS PARSAVNATH DEVELOPMENT LTD	Contempt Petition (Companies Act)	Rule 11 of NCLT		SONAL ANAND	Wrong case &&& wrong section select, kindly link with main case no. Wrong section , case not link	31/07/2020
2945	710102011312021	NO FRILLS DEAL REALITY SERVICES PVT. LTD VS THREE C GREEN DEVELOPERS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Shubham Bhatia	petition form 5 uncomplete, stamp paper missed with affidavit, 28 not clear, 37, 38, 45, 46 not clear advocate welfare and court fee missed, BR, missed,	09/02/2021

2946	710102016752021	PREET SHUTTERING STORE VS M I BUILDTECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	9 (3)b certificate missed/Master index[new objection vol 2 missed and proof of service missed(document uncompleted)]	26/02/2021
2947	710102022772021	REXEL INDIA PRIVATE LIMITED VS GBH ELECTRICALS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Harshad S Deshpande	council details missed on index, page:5 blur, page:23, 34-35, 37, 39-43, 45, 47-48, 50-53, 56, 58-64, 66-68, 69, 71-72, 98, 112-114, POA, missed.	20/03/2021
2948	710102021442021	ROYAL HOMETOWN PLANNERS PRIVATE LIMITED VS AJAY LOGANI AND NEERU LOGANI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2121(ND)2019	alok kumar	true and sign missing and stamp paper up 100 rupees	16/03/2021
2949	710102021462021	CORPORATION BANK VS M/S ANSAL API INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1641(PB)2018	kundanlatwal	section wrong	16/03/2021
2950	710102021762021	JAYASHREE SHUKLA DASGUPTA VS MM AQUA TECHNOLOGIES	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/36(ND)2018	Jayashree Shukla	Wrong File	17/03/2021
2951	710102022042021	DIVYA SINGH SHANKHLA VS M/S NEWGEN SPECIALTY PLASTICS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1251(ND)2018	Milind Garg	true copy stamp and sign missed,court fee and welfare missed in vakalatanama	18/03/2021
2952	710102022002021	KINOBEQ SOFTWARE PRIVATE LIMITED VS PRACHARNAMA MEDIA PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/45(ND)2020	NITTIN BHATIA	Wrong case type	18/03/2021
2953	710102022072021	WAAMAN PRODUCTS PVT. LTD VS REXSONA TILES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1047(ND)2020	RAKESH AGRAWAL	main case not match with file,proof of service not mention in index	18/03/2021
2954	710102022732021	ARVIND GARG VS APPLE INDUSTRIES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Arvind Garg	Wrong section chosen	20/03/2021
2955	710102022392021	DGRC AND STPL VS MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1665(PB)2018	Manish kumar	page number missing affidavit date in over writing	19/03/2021
2956	710102005852021	PENTAGON INTERNATIONAL FREIGHT SOLUTIONS PVT. LTD. VS WOVEN GOLD ACRYLIC (INDIA) PVT. LTD.	Restoration Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2741(ND)2019	AMIT	fluid index	21/01/2021
2957	710102018572021	ONE CITY INFRASTRUCTURE PVT. LTD VS M/S MJ CONSTRUCTIONS	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/452(PB)2018	Ashutosh	case type wrong	05/03/2021
2958	710102019402021	SANDEEP KUMAR BHATT VS RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION LIMITED (RIICO)	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 60(5)	COMPANY PETITION IB (IBC)/1075(ND)2018	s k bhatt and associates	Please delete Previous Document	08/03/2021
2959	710102019752021	SHIV DAYAL SHARMA VS THREE C PROJECTS PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1718(PB)2018	Jatin S Sethi	due payment for other section	09/03/2021
2960	710102020012021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Jatin S Sethi	Index Pagination Not Done Properly Last Two Serial Number Fluding Use	10/03/2021
2961	710102020232021	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED VS BGM TELECOMMUNICATION	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/998(ND)2020	Pranaya	section wrong	11/03/2021
2962	710102021802021	SPML INFRA LIMITED VS UPI POLYMERS PVT.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Pradeep	stamp paper missing	17/03/2021
2963	710102021622021	ASIAN INFRATECH PTE LTD. VS ENERGY INFRATECH PVT. LTD.	Miscellaneous Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/78(PB)2019	ANGAD MEHTA	Wrong case type/Wrong section please call us regarding you objection 24363846	17/03/2021
2964	710102023412021	NARESH KUMAR MUNJAL VS ASHUTOSH	Interlocutory Application (I.B.C)	Sec 60(5),19(2)	COMPANY PETITION IB	NARESH	section wrong	23/03/2021
2965	710102023172021	VINEET AGGARWAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	VINEET AGGARWAL	23,25,27,28 translate page	22/03/2021
2966	710102023082021	GURMEET NIHAL SINGH & ANR. VS IREO PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/964(ND)2019	Nithin	stamp paper missing and section wrong	22/03/2021
2967	710102013882021	M/S SKY TOUCH CONTROL THROUGH ITS PROPRIETOR VS M/S WYLIE INDICATORS LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SACHIN DHAMA	9 (3)b certificate missed/Form 3 miss/Blur page-48	17/02/2021

2968	710102022652021	IIFL FINANCE LTD. VS JAIPURIA BUILDCON PVT LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		BINDU DAS	Blur page-20 to 24/Vakalatnama/Brief of synopsis/List dates of events/Please mention in index-contempt petition	20/03/2021
2969	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	20/01/2021
2970	0710102149292019/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	25/02/2021
2971	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		NEED TO IA FILE	08/03/2021
2972	0710102025802018/22	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		7 8 NOT CLEAR	15/03/2021
2973	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/118(ND)2020		E Stamp Paper Missing	15/03/2021
2974	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		INDEX MISSING	16/03/2021
2975	0710102012642019/8	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		NEED TO IA FILE	16/03/2021
2976	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020		NEED TO ALL PAGES SIGN	16/03/2021
2977	0710102080062020/9	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/302(ND)2018		Document Not Upload	16/03/2021
2978	0710102097652020/1	GANGA RAM AGARWAL Vs. DAYANAND & ORS. MANEESH GOEL Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5473(PB)2020		NEED TO SIGN ALL PAGES	16/03/2021
2979	0710102102262019/4	MR AMIT MAVI Vs. INDIA INFOLINE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1675(PB)2019		NEED TO IA FILE	16/03/2021
2980	0710102111312020/5	CAPRI GLOBAL CAPITAL LIMITED Vs. AL NAFES FROZEN FOOD EXPORTS PVT.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5335(ND)2020		NEED TO IA FILE	16/03/2021
2981	0710102114142019/6	M/S NIMIT BUILDERS PVT LTD Vs. M/S AIMS GOLF TOWN DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2128(ND)2019		NEED TO IA FILE	16/03/2021
2982	0710102130362019/4	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2469(ND)2019		INDEX NOT IN PROPER	16/03/2021
2983	0710102154132019/5	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3101(ND)2019		STAMP MISSING	16/03/2021
2984	0710102161722019/7	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		True Copy Sign Missing on every page	16/03/2021
2985	0710102410382017/46	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. RKG FINVEST LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/302(ND)2018		Wrong E-filing	16/03/2021
2986	0710102417442018/7	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRA TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		NEED TO SEPARATE FILLING	16/03/2021
2987	0710120005482018/33	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018		pages are missing and application is not need to file as additional document	16/03/2021
2988	0710120006322018/7	MODEL LOGISTICS PVT LTD Vs. ADVANCE HOME & PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1023(ND)2018		Wrong E-filing	16/03/2021
2989	0710120006322018/8	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020		True Copy sign Missing	17/03/2021
2990	0710102026592020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020		True Copy sign Missing	17/03/2021
2991	0710102026642020/2	HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION LORDS ABN LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/388(ND)2020		Wrong E-Filing	17/03/2021
2992	0710102068392020/12	REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/388(ND)2020		Back Date Affidavit	17/03/2021
2993	0710102075822020/4	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/388(ND)2020		NEED TO SIGN ALL PAGES	17/03/2021
2994	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/388(ND)2020		NEED TO SIGN ALL PAGES	17/03/2021
2995	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/388(ND)2020		NEED TO SIGN ALL PAGES	17/03/2021
2996	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/388(ND)2020		True Copy sign missing	17/03/2021

2997	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)20		No Pagination, Court fess and welfare missing	17/03/2021
2998	0710102099052020/7	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		STAMP MISSING	17/03/2021
2999	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)201		Proof Of Service Missing	17/03/2021
3000	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)202 0		Wrong Pagination	17/03/2021
3001	0710102109252019/3	GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/254(PB)2019		Stamp paper is missing	17/03/2021
3002	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES		True Copy Sign Missing on Every page	17/03/2021
3003	0710102118222020/1	VIRENDER SINGH Vs. THEME EXPORT PVT		Sec 42	COMPANY APPEAL		Page no. 10 is missing(Proof of	17/03/2021
3004	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)201 9		True Copy Sign missing	17/03/2021
3005	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)201 9		True Copy sign Missing	17/03/2021
3006	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)201 9		Wrong E-filing	17/03/2021
3007	0710200412612017/3	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Affidavite Miss	17/03/2021
3008	0710200421992018/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/272(ND)2018		Wrong E-filing	17/03/2021
3009	0710102002302021/3	BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATED LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021		Wrong e-filing	18/03/2021
3010	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)202 1		Page no. 11 - 99 true copy sign missing	18/03/2021
3011	0710102018812021/4	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)202		NEED TO SAPARATE FILLING	18/03/2021
3012	0710102018822020/3	SAHAJANAND MEDICAL TECHNOLOGIES PVT LTD Vs. KARE PARTNERS GROUP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/515(ND)2020		ONLY PROOF OF SERVICE UPLOAD	18/03/2021
3013	0710102026682020/2	VIKAS SONI Vs. WFX TECHNOLOGIES PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/674(ND)2020		INDEX MISSING	18/03/2021
3014	0710102028682018/10	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		NEED TO SEPARATE FILLING	18/03/2021
3015	0710102028792018/7	SARIKA SOMVANSHI Vs. R. S STONE		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	18/03/2021
3016	0710102063902020/1	INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020		INDEX MISSING	18/03/2021
3017	0710102068222020/1	OWC APAC PRIVATE LIMITED Vs. KAPIL DEV REHANI		IBC Section 59	COMPANY PETITION IB (IBC)/904(ND)2020		NEED TO SAPARATE FILLING	18/03/2021
3018	0710102075662019/15	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		NEED TO IA FILE	18/03/2021
3019	0710102076562020/2	GDS VALUETECH PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES		ONLY PROOF OF SERVICE UPLOAD	18/03/2021
3020	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Only Volume 2 Uploaded	18/03/2021
3021	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Wrong documents uploaded	18/03/2021
3022	0710102099052020/8	MAPLE GARMENTS PVT LTD Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		ONLY PROOF OF SERVICE UPLOAD	18/03/2021
3023	0710102115852019/7	3G GRUPPE GEOTECHNIK GRAZ ZT GMBH Vs. VAYAM TECHNOLOGIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2107(ND)201 9		ONLY PROOF OF SERVICE UPLOAD	18/03/2021
3024	0710102146862019/7	SHOREWALA INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/459(ND)2019		INDEX MISSING	18/03/2021
3025	0710200413772017/4	INCOME TAX OFFICER WARD 10 3 Vs. ROC-M/S GRIFFIN SHIPPING LINES PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/297(ND)2017		PAGE-7 NOT CLEAR	18/03/2021
3026	0710200431842018/6	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018		wrong filing	18/03/2021
3027	0710200432722018/23	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Document Not Upload	18/03/2021
3028	0710102000822021/2	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLING LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		STAMP MISSING 50	19/03/2021

3029	0710102005882021/1	SAVITRI JAIN Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	---	Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/50(ND)2021	NEED TO IA FILE	19/03/2021
3030	0710102008722021/4	SYNDICATE STEEL TRADER Vs. WALL ROCK INFRAHOME PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/593(ND)2021	NEED TO SAPRATE FILLING	19/03/2021
3031	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020	Page no. 1 - 14 true Copy sign missing	19/03/2021
3032	0710102021062020/7	RADIANCE FLUID HANDLING EQUIPMENTS PRIVATE LIMITED Vs. RDEVIS ENGINEERS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/567(ND)2020	NEED TO IA FILE	19/03/2021
3033	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)201	Welfare and Court Fess missing on vakalatnama	19/03/2021
3034	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/741(ND)2020	True Copy sign Missing	19/03/2021
3035	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)20	Wrong e-filing, Additional and application should be	19/03/2021
3036	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020	Page no. 15 - 18, 20 not clear, Welfare and court fees missing on vakalatnama	19/03/2021
3037	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1531(ND)2019	True Copy sign Missing True Copy sign Missing	19/03/2021
3038	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1066(ND)2020	Master index and volume wise index should be separate, volume have more than 200 pages	19/03/2021
3039	0710102100562019/7	ILFS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019	Page no. 4 not clear	19/03/2021
3040	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4), Sec. 241(1)	COMPANY PETITION (COMPANIES)	Page no. 102 not clear,	19/03/2021
3041	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4), Sec. 241(1)	COMPANY PETITION (COMPANIES)	Welfare missing	19/03/2021
3042	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4), Sec. 241(1)	COMPANY PETITION (COMPANIES)	Welfare missing	19/03/2021
3043	0710102110142020/4	TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/28(ND)2021	true copy missing on every page	19/03/2021
3044	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020	Page no. 1 - 41 True copy sign missing	19/03/2021
3045	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP TYAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5626(ND)20	True Copy missing on every page	19/03/2021
3046	0710102118552020/2	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)202	Page no. 1 - 8 True Copy sign missing	19/03/2021
3047	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE LIMITED Vs. AJAY RAI Vs. ANSAL PHALAK		IBC Under Sec 10	COMPANY PETITION IB (IBC)/72(ND)2021	More than 200 Pages in single volume	19/03/2021
3048	0710102152112019/3	INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019	Index missing in vol-2, True Copy sign missing on every page	19/03/2021
3049	0710102171622019/1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE-12(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE & INVESTMENT PVT.		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/22(ND)2020	Page no. 11 missing	19/03/2021
3050	0710102411722017/8	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	need to file only respondents document	19/03/2021
3051	0710200000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)2018	Index Missing	19/03/2021
3052	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021	True Copy Sign Missing On every Page	20/03/2021
3053	0710102001552021/1	SACHIN KUMAR SINGHAL Vs. JANKI JEWELLERS PRIVAT LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/37(ND)2021	STAMP FEE 50 MISSING	22/03/2021
3054	0710102002772020/4	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES)	STAMP MISSING	22/03/2021
3055	0710102007262020/2	GYANESHWAR SAHAI Vs. AMAN PREET SINGH BAWA		19(2)	COMPANY APPLICATION (IBC) /674(ND)2020	INDEX MISSING	22/03/2021

3056	0710102007412020/2	GYANESHWAR SAHAI Vs. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC) /642(ND)2020	INDEX MISSING	22/03/2021
3057	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020	Page no. 1- 5 true copy sign missing	22/03/2021
3058	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED SERVICES LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020	No index, No pagination, no welfare and court fees	22/03/2021
3059	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)2019	wrong e-filing	22/03/2021
3060	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020	true copy missing on every page	22/03/2021
3061	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020	True Copy sign missing on every page	22/03/2021
3062	0710102093512020/2	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/4191(PB)2020	stamp paper missing	22/03/2021
3063	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1026(PB)2020	No Index, No pagination,document not properly upload	22/03/2021
3064	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020	15-19 blur page and stamp paper missing ,no Welfare and rs 3 court fess	22/03/2021
3065	0710102098332020/1	MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.		Application under any other provisions	RESTORATION APPLICATION (COMPANIES)	stamp and affidavit missing	22/03/2021
3066	0710102098942019/11	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019	Court fees missing in vakalatnama	22/03/2021
3067	0710102112552019/11	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019	STAMP FEE 50 MISSING	22/03/2021
3068	0710102112552019/12	GULSHAN KUMAR RAMAN KUMAR Vs. GROMET INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2001(ND)2019	STAMP FEE 50 MISSING	22/03/2021
3069	0710102138062019/9	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019	STAMP MISSING	22/03/2021
3070	0710102142442019/5	VJE INDIA PVT. LTD. Vs. ZIAZ ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2848(ND)2019	TRUE COPY SIGN MISSING	22/03/2021
3071	0710102150872019/5	RUDRA BUILDWELL CITY PVT. LTD Vs. M/S TANDON & MAHENDRA KONE ELEVATOR INDIA PRIVATE LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED		Sec. 140(5)	COMPANY PETITION (COMPANIES)	SIGN IN ALL PAGES	22/03/2021
3072	0710102170012019/9	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/237(ND)2020	PAGE- 18-19 NOT CLEAR	22/03/2021
3073	0710102173792019/6	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/424(ND)2020	NEED TO ALL PAGES SIGN	22/03/2021
3074	0710102409372018/3	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018	NEED TO IA FILE	22/03/2021
3075	0710102409372018/4	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018	NEED TO IA FILE	22/03/2021
3076	0710120013122018/6	BHAWANA GUPTA Vs. M/S INVEST CARE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1280(ND)2018	DOCUMENT INCOMPLETE	22/03/2021
3077	0710120013612018/5	HANSEL TEXTILE SYSTEMS PRIVATE LIMITED Vs. DHIR GLOBAL INDUSTRIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1282(ND)2018	CONTACT TO COURT OFFICER	22/03/2021
3078	0710200412002017/6	PR COMMISSIONER OF THE INCOME TAX -6 Vs. REGISTRARA OF COMPANIES M/S MCS EXIM PVT LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/246(ND)2017	CONTACT TO COURT OFFICER	22/03/2021
3079	0710200718642018/7	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018	CONTACT TO COURT OFFICER	22/03/2021
3080	0710102001332020/8	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020	PETITION NOT REQUIRED IN ADDITIONAL DOCUMENT	23/03/2021
3081	0710102001342020/1	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020	PETITION NOT CONSIDER IN ADDITIONAL	23/03/2021
3082	0710102001342020/2	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020	PETITION NOT CONSIDER IN ADDITIONAL	23/03/2021
3083	0710102001402021/1	EMG HOSPITALITY PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020	ONLY PROOF OF SERVICE UPLOAD	23/03/2021

3084	0710102014592019/13	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES)	Documents Wrong arrange	23/03/2021
3085	0710102014622021/1	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021	True copy sign missing on every page	23/03/2021
3086	0710102014702018/42	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018	Document Not Upload	23/03/2021
3087	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S. NSP ASSOCIATES (INDIA) PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021	no index, no pagination	23/03/2021
3088	0710102033012018/28	M/S AMPLIE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019	NEED TO APPLICATION FILE	23/03/2021
3089	0710102082682020/5	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES)	NEED TO SAPARATE FILLING	23/03/2021
3090	0710102096162020/2	RAVINDER SINGH KATHURIA Vs. DIGNITY BUILDCON PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4332(ND)2020	NEED TO IA FILE	23/03/2021
3091	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020	true copy sign missing on every page	23/03/2021
3092	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020	Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama	23/03/2021
3093	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2019	Index missing, no pagination	23/03/2021
3094	0710102124042019/5	JAYDEV PHARMA DISTRIBUTORS Vs. ALNICHE LIFESCIENCES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2299(ND)2019	STAMP MISSING OF RUPEE 50	23/03/2021
3095	0710102137612019/1	HBN DAIRIES AND ALLIED LIMITED Vs. VIRAMAN BUILDCON AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2661(ND)2019	NEED TO IA FILE	23/03/2021
3096	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2012	No Index, No pagination	23/03/2021
3097	0710102701602018/12	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. WHITE METALS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/160(PB)2018	NEED TO IA FILE	23/03/2021
3098	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES)	Page no. not mention on vakalatnama	24/03/2021
3099	0710102007642021/1	SHRI HARJKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021	stamp papar missing	24/03/2021
3100	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED		Sec. 59, Application under any other provisions, Application under any other provisions, Application	COMPANY PETITION (COMPANIES ACT)/879(ND)2019	documents incomplete, not properly arranged	24/03/2021
3101	0710200425572018/10	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)2018	Page no. 116 page cut, Page no. 120 not mention in index	24/03/2021
3102	0710200718642018/5	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018	NO index, no pagination	24/03/2021
3103	0710102137252019/5	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019	INDEX MISSING	17/02/2021
3104	0710102412382017/22	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	342 344 345 357 358 359 370-376 not clear	06/03/2021
3105	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020	Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403-405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing,	12/03/2021
3106	0710102116142020/9	AAG STEELS PRIVATE LIMITED Vs. ATUL KUMAR KANSAL		Sub-section (i) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES)	pg-7 missed	13/03/2021
3107	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020	Page no. 7-11 true copy sign missing	15/03/2021
3108	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES)	Wrong E-filing	15/03/2021
3109	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK		Sec 43(1) r/w Sec 44 (1), Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020	Rs 3 court fees missing in Vakalatnama	15/03/2021
3110	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK		Sec 43(1) r/w Sec 44 (1), Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)2020	Rs 3 Court fees missing	15/03/2021

3111	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)20		Vakalatnama Missing	15/03/2021
3112	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED		---IBC under Sec 7	COMPANY PETITION IB		STAMP RUPEE 50 MISSING	15/03/2021
3113	0710102142722019/10	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED		Sec. 59,Application under any other provisions ,Application under any other provisions ,Application	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		wrong File	15/03/2021
3114	0710102154632019/4	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2019		65B Certificate File as a Affidavit Form	15/03/2021
3115	0710102155432019/4	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/966(ND)2019		E Stamp Paper Missing	15/03/2021
3116	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		Document Not Upload	15/03/2021
3117	0710102172912019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020		E Stamp Paper Missing	15/03/2021
3118	0710102421352018/3	COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018		Wrong File	15/03/2021
3119	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15/03/2021
3120	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15/03/2021
3121	0710120009092018/8	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume Wise Index Missing	15/03/2021
3122	0710200432722018/21	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Page No 1-2 Missing	15/03/2021
3123	0710102004302020/3	THOMAS GLOBAL LOGISTICS PRIVATE LIMITED Vs. TESCOS LIFE CARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/260(ND)2020		Wrong Efiling	16/03/2021
3124	0710102008452021/1	APEX HIGHTS PVT. LTD. Vs. GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/866(ND)2021		True Copy and sign is missing on annexures	16/03/2021
3125	0710102008992021/1	ANIL KUMAR MITTAL Vs. INDUSIND BANK LIMITED & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/908(ND)2021		Document Not Upload	16/03/2021
3126	0710102010322021/2	MR. SURESH GOEL MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/40(ND)2021		NEED TO SIGN ALL PAGES	16/03/2021
3127	0710102010542021/1	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		Document Not Upload	16/03/2021
3128	0710102010542021/2	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		Document Not Upload	16/03/2021
3129	0710102014672020/2	DURGESH KUMAR SHARMA Vs. M/S RANGRAJ REALTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/481(ND)2020		Index is missing	16/03/2021
3130	0710102018812021/3	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021		Index is missing	16/03/2021
3131	0710102023352020/3	SMOTEX CABLES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/218(ND)2020		Wrong efilng	16/03/2021
3132	0710102027922020/3	JUST JOBS INTERNET SERVICES PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/237(ND)2020		Notarized date is missing on affidavit	16/03/2021
3133	0710102064842020/3	SURAJ MAL YADAV & ANR Vs. VEKAS KUMAR GARG RP NINEX DEVELOPERS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2360(PB)2020		NEED TO IA FILE	16/03/2021
3134	0710102065042020/3	GOKALDAS EXPORTS LTD. Vs. VAS DATA SERVICES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2615(ND)2020		Remove extra files or file them separately	16/03/2021
3135	0710102078022019/8	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		need to sign all pages	16/03/2021
3136	0710102078022019/9	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		need to sign all pages	16/03/2021
3137	0710102080062020/10	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		NEED TO SIGN ALL PAGES	16/03/2021
3138	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		669 682 NOT CLEAR 728-751 753-935 NEED TO TRANSLATE HINDI PAGES SHOULD BE IN ENGLISH	16/03/2021

3139	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	e-stamp paper need to 100 rps for tamilnadu	02/02/2021
3140	710102018072021	S.JAYA ASSISTANT COMMISSIONER STATE TAXES VALLUVARKOTTAM ASSESSMENT CIRCLE GOVERNMENT OF TAMIL NADU VS MOSERBAER INDIA LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/378(PB)2017	JAYA S	41-47 not clear page , pagination not done after pg no. 52	03/03/2021
3141	710102023262021	KINDLE INFRAHEIGHTS PRIVATE LIMITED VS MSA DEVELOPERS PRIVATE LIMITED THROUGH RABINDRA KUMAR MINTRI KAILASH CHAND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/806(PB)2019	Aditya Nayyar	50-54,58-66,78-81,93-96,108-110,122-125,137-140,153-157,169-172,184-187,197-216,355-358,370-373 not clear page and index missing all volume	23/03/2021
3142	710102023242021	KHANDELWAL VS ATLAS JEWELLERY INDIA LIMITED	Company Appeal(Companies Act)	Sec. 58(3),Sec. 59		CHAND KARAN LOHIYA	case type wrong MOA and AOA missed master data missed	23/03/2021
3143	710102023712021	K I C FOOD PRODUCTS PRIVATE LIMITED VS IREO RESIDENCES COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SUNIL KUMAR GANDHI	Page not clear- 74,91,111,112 to 117,123,140,144,146,150, 152,183,196,212,213,227, 228/Small font- 107,164,180/Cut page- 149,151,153 to 155,157,159,161,163,165, 167,189,193,195/Uploade d pdf per-200 page with proper index/etc	24/03/2021
3144	710102022562021	PAWAN TRIVEDI VS MR. P GURUPRASAD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3383(ND)2019	Aman	due payment other section PG- 64 TO 108 115 TO 117 please mention true type copy in index this to this	19/03/2021
3145	710102023962021	DAIICHI SANKYO COMPANY LIMITED VS PAWAN KUMAR GOYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1396(PB)2019	Sameer Kumar	wrong filing	25/03/2021
3146	710102024092021	DALMIA FAMILY OFFICE TRUST VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1077(PB)2020	Wamika Trehan	Two sections mentioned in application(one section fees is missed), Wrong case type, Sign and true copy are missing on annexures, Remove extra files or file them separately	25/03/2021
3147	710102028402020	DILER SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Charu Sangwan	Memo of parties,brief synopsis, list of date and event, roc and income tax service missed	03/03/2020

3148	710102019602021	R.S. AJIT SINGH & CO. PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		ANKIT AGGARWAL	.index not in proper kindly proper numbering with heading full form NCLT add and index last advocate detail missed advance service missed with add index numbering are same to sequence and kindly merge all document in main petition and proper numbering in all document memo of parties, brief synopsis list of date and events missed	03/09/2021
3149	710102024782021	SYNERGY WASTE MANAGEMENT PVT. LTD. VS PARK NETWORK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1717(ND)2019	Aditya Nayyar	due payment other section	27/03/2021
3150	710102024432021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 60(5)		Manoj Kumar Malik	CASE NOT LINK , PAGE NO 24,25,29,31,32,34,37,38,40,50-52,55,60,,65,76,77,	26/03/2021
3151	710102022362021	M/S NEWGEN SPECIALTY PLASTICS LMT VS M/S. PROMINENT	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/741(ND)2020	KARMA LAW	affidavit back date	19/03/2021
3152	710102025252021	EIK INVESTMENT AND TRADING LIMITED VS DBG LEASING AND HOUSING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Sumesh	file ok but payment not received	30/03/2021
3153	710102119732020	INHERENT TECHNOLOGIES PVT. LTD VS REGISTRAR OF COMPANIES DELHI & HARYANA	Company Petition (Companies Act)	Sec 252 (3)		RajBalaSaroaha	Wrong section, please check your document need to upload proper file AOA missed vakaltnama missed index missed advance service not proper show	30/12/2020
3154	710102025152021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Siddharth Rajkonwar	page wrong arrange after 33-A,	29/03/2021
3155	710102024862021	MEENA KUMARI VS RUPAYAN FINANCE AND INDUSTRIAL CORPORATION LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Neeraj@1996	242 section mentioned fee not paid list of date missed 41 page missed 94-96 not clear 323 missed Moa missed 389 not clear 390,392-394,428 not clear vakaltnama 3rs court fee and 10rs welfare missed	27/03/2021
3156	710102024662021	SHAKTI BHUSHAN VS TSR DARASHAW CONSULTANTS PVT. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	Wrong section select, many sections mentioned in petition and fees missed, Brief synopsis/List of dates &&& events missed, Many pages are without serial no.Kindly serve the petition to all respondent	26/03/2021

3157	710102024902021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PVT LTD	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Shree Sinha	Two times files are uploaded with different e file no.0710102024912021 in same matter	27/03/2021
3158	710102021482021	DURGA BUILDERS PVT. LTD VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		GAURAV KUMAR	case type wrong	16/03/2021
3159	710102024272021	UNION BANK OF INDIA VS SUPERTECH REALTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	brief of synopsis missed and payment not received	25/03/2021
3160	710102025592021	PURNIMA ASSOCIATES PRIVATE LIMITED VS P.P. JEWELLERS PRIVATE LIMITED & ORS.	Company Petition (Companies Act)	Sec. 241(1)		RAHUL GUPTA	sec 242 fee not paid, petition not sign, index and every page not numbering, stamp paper missed and affidavit not notraize, vakaltanama or power of attorney both are not combined kindly separately, AOA missed some pages not clear	31/03/2021
3161	710102101162020	KHYATI NILUM ASSOCIATES PVT. LTD. VS KHYATI GLOBAL PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT		Shashwat Anand	main case not link	22/10/2020
3162	710102009432021	JAYDEV PHARMA DISTRIBUTORS VS ALNICHE LIFESCIENCES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2299(ND)2019	Prasouk	Payment due	02/02/2021
3163	710102013722021	DECATHLON SPORTS INDIA PVT LTD VS MUKESH GUPTA & MGI INFRA PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2019	Ritesh Khare	E-STAMP PAPER MISSED	16/02/2021
3164	710102025482021	VS GREENKO RAYALA WIND POWER PVT. CHANDRA KANT	Interlocutory Application (I.B.C)	Sec 49(2)	COMPANY PETITION IB (IBC)/311(ND)2020	Rahul Shirma	Back date Affidavit attached/cannot file reply along with IA	31/03/2021
3165	710102025752021	CHOUDHARY VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/17(ND)2019	Arpit Mishra	back date in affidavit	31/03/2021
3166	710102025712021	CNX CORPORATION LTD VS MONITORING AGENCY VEKAS KUMAR GARG	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1117(ND)2018	RAKESH KUMAR	Main case no. not mentioned on IA	31/03/2021
3167	710102025802021	RAVINDER VOHRA & ORS. VS IREO GRACE REALTECH PRIVATE LIMITED PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1667(ND)2019	Nithin	Stamp missing	31/03/2021
3168	710102025372021	MANISH BHARDAWAJ VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FRO NINEX DEVELOPERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	stamp paper missing	30/03/2021
3169	710102025792021	PANKAJ SABHARWAL & ORS VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1090(ND)2020	Nithin	true copy missing and stamp paper missing	31/03/2021
3170	710102025762021	SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/965(PB)2020	Nithin	Index blank &&& not signed/Pagination &&& true copy sign missing sign missing and stamp and affidavit missing and page number not mention in index	31/03/2021
3171	710102026612021	DEEPIKA BHUGRA PRASAD VS TGB REALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/867(PB)2019	aditya gauri	Payment due	04/03/2021
3172	710102026132021	HARI BABU THOTA VS JITENDER ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	Payment due for other section please see your application due payment for 35(1)n call on 24363846	04/01/2021
3173	710102027332021	M/S. ADVANCE CARGO MOVERS (INDIA) PVT VS SBS TRASPOLE LOGISTICS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1373(ND)2019	Sameer	Upload proper document and payment due	04/06/2021
3174	710102027272021	PENINSULA BROOKFIELD INDIA REAL ESTATE FUND VS ANSAL HI-TECH TOWNSHIPS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1526(PB)2018	kundanlatwal	Wrong section chosen	04/06/2021

3175	710102026952021	COMFORT FOOTWEAR PVT. LTD. VS M/S RS SEVEN LIFESTYLE PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1531(ND)2019	RAJIV KUMAR VIRMANI	affidavit back date and wrong section in mention on page no 2	04/05/2021
3176	710102026882021	PNEN VS INDIRAPURAM HABITAT CENTRE	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Abhishek Yadav	case type wrong and sign missing main case no not mention in soft copy	04/05/2021
3177	710102027952021	MR. K BABU VARGHESE VS SCHNEIDER PROTOTYPING INDIA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1518(ND)2018	Ribhu	Affidavit is back dated	04/08/2021
3178	710102027812021	M/S. MAGPIE INTERNATIONAL LTD VS SCHNEIDER PROTOTYPING INDIA PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2924(ND)2019	Ichchha Kalash	Payment due	04/08/2021
3179	710102028152021	INDIAN BANK ERSTWHILE ALLAHABAD BANK VS M/S MAHAMAYA EXPORTS PRIVATE GUANGZHOU SEAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/687(PB)2020	REEMA KHORANA	Affidavit is of back date and section is not mentioned in index as well as in application	04/09/2021
3180	710102027932021	LASER RAPID PROTOTYPE CO. LTD. VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1947(ND)2019	Ribhu	affidavit back date 6 page cut	04/08/2021
3181	710102027962021	MR JAGBIR SINGH NAGAR VS SCHNEIDER PROTOTYPING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1656(ND)2018	Ribhu	affidavit back date	04/08/2021
3182	710102027972021	MR SHAKTI SHARMA VS SCHNEIDER PROTOTYPING INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1624(ND)2018	Ribhu	affidavit back date	04/08/2021
3183	710102027892021	MR. PAVAN GAUR VS SCHNEIDER PROTOTYPING INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1007(ND)2018	Ribhu	affidavit back date	04/08/2021
3184	710102028622021	M/S OMWAY BUILDESTATE PVT. LTD. VS SATYENDRA JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3498(PB)2019	Anuj Bhandari	Index is missing, stamp paper required with affidavit and reply need to file separately	04/09/2021
3185	710102011152021	INFINITY PUMPS & SYSTEMS PVT. LTD VS PATANJALI AYURVED LTD.		IBC Under Sec 9		SHREY ASHAT	Page miss- 145,157,185,214,235,263/ Blur page-213/Court fees miss/Stamp paper with notary/Volume wise index/Both volume are same please delete one volume/etc	02/08/2021
3186	710102012682021	M/S PILE FOUNDATION COMPANY VS M/S D S CONSTRUCTION LTD		IBC Under Sec 9		RAJIV RANJAN DWIVEDI	Page not clear- 39,48/Master data/Bank Statement	13/02/2021
3187	710102024482021	SUMIT KUMAR VS ROOTS DWELLER PRIVATE LIMITED		Sec. 241(1), Sec. 242(4)		Gursat	269 after wrong arrange, 306 after wrong arrange, 350 page missed, master data missed	26/03/2021
3188	710102025162021	COL. C.D. SHARMA (RETD.) VS ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7		Siddharth Rajkonwar	Pagination not in sequence/Please contact to Registry/Payment not received	29/03/2021
3189	710102024942021	SBE RENEWABLE SEVENTEEN PVT LTD. VS SBE RENEWABLE TWENTY THREE PROJECTS PVT LTD.		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3190	710102024932021	SBE RENEWABLES SIXTEEN PVT LTD. VS SBE RENEWABLES SIXTEEN PROJECTS PVT LTD		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3191	710102024952021	SBE RENEWABLE FIFTEEN PVT LTD VS SBE RENEWABLES TWENTY FOUR PROJECTS PVT LTD.		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021
3192	710102024912021	SBE RENEWABLES TEN PVT LTD VS SBE RENEWABLES TEN PROJECTS PVT LTD		Sec. 230-232, Sec 234		Shree Sinha	Consent affidavit missed and payment due	27/03/2021

3193	710102026992021	MAGNOLIA TEXTILES PRIVATE LIMITED VS IREO PRIVATE LIMITED		Sub-section (I) of section 230		SANJEEV	Council detail missed in index,page no 163 missed,Pages not clear 215,248,256,257,258,259, 265,266,278,279,301,Company master data missed	04/05/2021
3194	710102027602021	SHRI ANIL KUMAR SINGHAL VS M/S. SUPREME STRUCTURE PVT. LTD.		Sec. 213		Puneet Goel	petition every page not sign, 10 rs stamp paper missed	04/07/2021
3195	710102027662021	GSJ INVO LTD VS GOOD WILL APARTMENTS PRIVATE LIMITED		Sec. 230-232 - Second Motion		Jitesh	No sign in every page of petition,Page no 105,109,110,121, 202 to 206,341,344,355,357,477, missed, Main case no. missed in petition, Fees missed of condonation delay application	04/07/2021
3196	710102027942021	M/S. MRG INFRABUILD PRIVATE LTD VS M/S. MURLIWALA REALCON PRIVATE LTD		IBC under Sec 7		Adit Singh	jurisdiction haryana	04/08/2021
3197	710102028222021	ROLTA DEFENCE TECHNOLOGY SYSTEMS PVT. LTD. VS BARKHA PRANAV		Rule16(d),NCLT Rules,2016 IBC		RAJEEV	Please mention full IB no. on every heading	04/09/2021
3198	710102028832021	NISHANT JOSHI VS DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7		Chaitanyashil	Please upload all Volume only vol-1 is uploaded please check and ensure all volumes uploaded before final submit.	04/10/2021
3199	710102028732021	AMIT SHARMA VS SATISH SHARMA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES	Shrey	UP stamp should be of Rs 100/-	04/10/2021
3200	710102028752021	MUKESH KUMAR GROVER VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/2375(ND)2019	PARTHO	Wrong section chosen/Index Blank/True copy sign missing/No stamp,affidavit not notarised/no pagination/Vol. wise index is Mandatory/Not uploaded in one PDF	04/10/2021
3201	710102008082021	MANAV CHAWLA VS MAGIC INFO SOLUTIONS PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		SANJAY JAIN	Brief of synopsis/List dates of events/Wrong arrange-12,13/Wrong section mention in soft	29/01/2021
3202	710102012662021	M/S PILE FOUNDATION COMPANY VS M/S BRAHMAPUTRA INFRASTRUCTURE	Company Petition IB (IBC)	IBC Under Sec 9		RAJIV RANJAN DWIVEDI	True copy signature and mater data missing	13/02/2021
3203	710102029072021	BR INDUSTRIES LTD VS ACCORD ELECTROPOWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	jurisdiction noida	04/12/2021
3204	710102029402021	RAJKUMAR VINOD VACHHER VS CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajkumar Vinod Vachh	need to file IA, wrong section	13/04/2021
3205	0710102004722021/1	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/3(PB)2021		True Copy sign missing on every page	31/03/2021
3206	0710102008142021/1	SEED SUSTAINABILITY SERVICES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/75(ND)2021		Wrong e-filing	31/03/2021
3207	0710102018082021/1	M/S. ATLAS CYCLES (HARYANA) LTD. & ORS. Vs. SH. VIKARAM KAPUR		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/110(PB)2021		Page no. 118 not clear , mention page no. on proof of service	31/03/2021
3208	0710102018702021/1	BLACKSTONE INFRACON PRIVATE LIMITED Vs. 1RENAISSANCE BUILDCON COMPANY		Sec. 58(3),Sec. 59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/69(ND)2021		INDEX MISSING	31/03/2021
3209	0710102018792021/1	ANIL RUSTGI Vs. HARISH GOPALANI		Application under any other provisions- IBC,Sec 66(1),Section 74	INTERLOCUTORY APPLICATION (I.B.C)/1345(ND)20		Stamp Paper missing	31/03/2021

3210	0710102022452021/2	KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)20 21	True Copy sign missing on every page	31/03/2021
3211	0710102028022020/3	AVANI MINING PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB	True Copy sign missing on every page	31/03/2021
3212	0710102078142020/1	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3236(ND)20 20	wrong e-filing	31/03/2021
3213	0710102099922020/5	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS)		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020	stamp paper missing, page no. 4 not clear	31/03/2021
3214	0710102105442020/2	NIHO CONSTRUCTION Vs. HEMANT KHANDELWALHEMANT KHANDEWAL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/724(ND)2020	Wrong e-filing	31/03/2021
3215	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020	Wrong e-filing	31/03/2021
3216	0710102117352020/5	PHYSIO CONTROL INDIA SALES PRIVATE LIMITED Vs. JITESH		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(NEED TO IA FILE	31/03/2021
3217	0710102411722017/11	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	Remove extra files or file them separately	31/03/2021
3218	0710102411722017/12	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	Service is missing	31/03/2021
3219	0710102411722017/13	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	Index, pagination and service is missing	31/03/2021
3220	0710102411722017/14	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	Remove extra files or file them separately with proper index and pagination in it	31/03/2021
3221	0710102411722017/15	M/S MECASA FURNISHINGS PVT. LTD. Vs. BHASIN INFOTECH & INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/437(PB)2017	Index is missing	31/03/2021
3222	0710120006752018/17	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S SUPERIOR BUDGE BUDGE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)201 8	STAMP MISSING	31/03/2021
3223	0710102001542021/1	COMPANY LIMITED Vs. UTM PACKAGING (INDIA) PRIVATE RITA MALHOTRA Vs. ORRIS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/345(ND)202 1	Wrong e-filing	04/01/2021
3224	0710102005302019/4	INFRASTRUCTURE PRIVATE LIMITED SATYA NARAIN GARG Vs. FERROUS		IBC under Sec 7	COMPANY PETITION IB (IBC)/234(PB)2019	Page no. 1 stamp paper missing in affidavit	04/01/2021
3225	0710102009942021/1	TOWNSHIP PRIVATE M/S RALLIS		IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)2021	Page no. 5 not clear	04/01/2021
3226	0710102022362020/3	THERAPEUTICS PRIVATE LIMITED Vs. M/S KARE PARTNERS GROUP INDIA PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/574(ND)2020	page no. 16-41, True copy sign missing	04/01/2021
3227	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020	more than 200 pages in single volume, master index and volume wise index missing	04/01/2021
3228	0710102093642019/31	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Wrong e-filing	04/01/2021
3229	0710102093642019/32	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Wrong e-filing	04/01/2021
3230	0710102094302020/8	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES	Need Rs 10 welfare fees on vakalatnama	04/01/2021
3231	0710102094302020/9	WARRENDALE TECHNOLOGY SERVICES INDIA PRIVATE LIMITED Vs. B		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES	Need Rs 10 welfare fees on vakalatnama	04/01/2021
3232	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /857(ND)2019	No Pagination	04/01/2021
3233	0710102099922020/6	SUDHIR GUPTA & ANR Vs. EDWARD KEVENTER (SUCCESSORS)		Sec. 213	COMPANY PETITION (COMPANIES ACT)/167(ND)2020	True Copy Sign missing on every page	04/01/2021
3234	0710102113742020/1	LURCI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (l) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020	Stamp paper missing in affidavit, true copy sign missing on every page	04/01/2021
3235	0710102119342020/1	NEW SMART INDIA MAINTENANCE SERVICES PRIVATE LIMITED Vs. REGISTRAR OF		Rule 11 of NCLT, Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/43(ND)2021	Stamp paper missing	04/01/2021
3236	0710102143432019/6	RADHE SHYAM SHARMA Vs. GOKUL POLYMERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3077(ND)201	Welfare missing on vakalatnama, page no. 12 not clear	04/01/2021
3237	0710102146782019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI INTERIORS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/848(ND)2019	Pg. no. 20 is not clear	04/01/2021

3238	0710102147062019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/844(ND)2019		Pg. no. 22 is not clear	04/01/2021
3239	0710102153752019/3	YUDHVEER MALHOTRA Vs. ANSAL URBAN CONDOMINIUMS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3476(ND)2019		Page no. not mention in index	04/01/2021
3240	0710102160382019/1	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION (IBC) /2767(PB)2019		Page no. 21 page not clear	04/01/2021
3241	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination	04/01/2021
3242	0710200411212018/39	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3243	0710200411212018/40	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3244	0710200411212018/41	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3245	0710200411212018/42	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		No index, no pagination, no true copy sign	04/01/2021
3246	0710102002452020/3	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION (COMPANIES)		Wrong filing	04/05/2021
3247	0710102092052020/4	RUBY JAIN Vs. SMR ENTERTAINMENT PVT. LTD. & ORS.		Sec. 73(4)	COMPANY PETITION (COMPANIES)		Index is missing	04/05/2021
3248	0710102095282019/6	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1456(PB)2019		NEED TO IA FILE	04/02/2021
3249	0710102013952019/6	STATE BANK OF INDIA Vs. PRAVEER CONSTRUCTIONS PVT. LTD		Application under any other provisions- IBC	COMPANY APPLICATION (IBC) /159(PB)2019		NEED TO FILE ONE TIME	04/03/2021
3250	0710102029572020/3	MS. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020		NEED TO TRANSLATE HINDI PAGES	04/03/2021
3251	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Volume 2 uploaded 2 times, incomplete docs uploaded	04/05/2021
3252	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNO CRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		No Pagination	04/06/2021
3253	0710102088942019/11	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		True copy sign missing on every page, Rs 3 court fees missing, page no. 22-25 not clear, page no. 26 page cut,	04/06/2021
3254	0710102088942019/12	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		True Copy Sign missing on every page, Rs 3 court fees missing on vakalatnama	04/06/2021
3255	0710102091072019/9	AXIS BANK LTD. Vs. PAWAN IMPEX PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1396(PB)2019		True Copy sign missing on every page	04/06/2021
3256	0710102107442020/1	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. SMT.		Section 95(1)	COMPANY PETITION IB (IBC)/1109(ND)2020		Wrong e-filing	04/06/2021
3257	0710102111552020/4	ADITY THAKRAN Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES)		True copy sign missing on every page	04/06/2021
3258	0710102112882020/1	V R ASHOK RAO Vs. TDT COPPER LIMITED		---IBC under Sec 7	COMPANY PETITION IB		Page no. not mention on proof of service	04/06/2021
3259	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021		Wrong e-filing, need to file separately	04/06/2021
3260	0710102116652020/2	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/508(ND)2020		Notary Date missing	04/06/2021
3261	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021		Wrong e-filing	04/06/2021
3262	0710102136162019/24	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1), Sec 43(1) r/w Sec 44 (1), Sec 66(1)	COMPANY APPLICATION (IBC) /1342(ND)2019		Notary date missing on affidavit, welfare and court fees missing on vakalatnama	04/06/2021
3263	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Need to file separately	04/06/2021
3264	0710200411212018/38	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Coy Sign Missing on every Page	04/06/2021
3265	0710200411212018/39	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		True Copy Sign Missing on every page	04/06/2021

3266	0710200411212018/40	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign Missing on every page	04/06/2021
3267	0710200411212018/41	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign Missing on every page	04/06/2021
3268	0710200411212018/42	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign Missing on every page	04/06/2021
3269	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Volume wise index missing, true copy sign missing on every page	04/07/2021
3270	0710200420362018/75	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018	Stamp paper missing in affidavit	04/07/2021
3271	0710200423452018/1	M/S PEREGRINE GUARDING PVT LTD Vs. EXA POWERFLOW INDIA PRIVATE LIMITED		Sec. 131(1)	COMPANY PETITION (COMPANIES) CA(A) MERGER AND	Wrong e-filing	04/07/2021
3272	0710102003372021/3	INDIA PRIVATE LIMITED Vs. AKASH SINGHAL		Sub-section (I) of section 230	AMALGAMATION(wrong index format	04/07/2021
3273	0710102019942021/1	WORKSPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1302(ND)2021	Rs 3 court fees and welfare is missing in vakalatnama	04/07/2021
3274	0710102021372018/10	AMIT SHARMA Vs. CAPT. SATISH SHARMA		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES) CA(A) MERGER AND	Wrong e-filing	04/07/2021
3275	0710102022232021/1	PURVI CREDIT AND HOLDINGS PRIVATE LIMITE Vs. SANDIP GHOSH		Sub-section (I) of section 230	AMALGAMATION(Proof of service missing	04/07/2021
3276	0710102024742021/1	ANIL KUMAR Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC MEMBER)		Section 94(1)	COMPANY PETITION IB (IBC)/202(ND)2021	Index missing, no pagination	04/07/2021
3277	0710102061392019/8	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA SANGHVI MOVERS LIMITED Vs. PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)2019	True Copy Sign missing on every page	04/07/2021
3278	0710102073192019/6	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1991(ND)2019	Wrong e-filing	04/07/2021
3279	0710102083582020/3	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020	True Copy sign missing on every page	04/07/2021
3280	0710102083582020/4	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020	True copy sign missing on every page, proof of service not mention in index	04/07/2021
3281	0710102084232020/1	MANTRA MICROTREL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES) ACT/457(ND)2020	No index, no pagination	04/07/2021
3282	0710102087542020/5	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES)	Page no. 89, 90 stamp paper missing	04/07/2021
3283	0710102093582020/1	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP.		Sec. 140(5)	COMPANY PETITION (COMPANIES) ACT/33(ND)2021	Stamp paper missing, true copy sign on every page is missing, page no. 18 not clear	04/07/2021
3284	0710102099772019/1	RELAN BUILDWELL PVT. LTD. Vs. KALIBER ASSOCIATES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /857(ND)2019	Wrong Pagination	04/07/2021
3285	0710102104442020/1	NIKHILMEHTA & SONS (HUF) Vs. M/S. AMR INFRASTRUCTURES LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4854(PB)2020	True Copy sign missing on every page	04/07/2021
3286	0710102111032019/6	M/S A/2 INTERIORS PRODUCTS PVT. LTD. Vs. M/S AHLUWALIA CONTRACTS INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2135(ND)2019	True Copy sign missing on every page	04/07/2021
3287	0710102112492020/2	ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL) LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES) ACT/16(ND)2021	true copy sign missing on every page	04/07/2021
3288	0710102113742020/1	LURGI INDIA INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES) ACT/128(ND)2020	Stamp paper missing, true copy sign missing on every page, proof of service missing	04/07/2021
3289	0710102116742020/3	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)2021	Index missing, Rs 3 court fees missing on vakalatnama	04/07/2021
3290	0710102116742020/4	KUSH KOCHGAWAY & ORS Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/18(ND)2021	Wrong e-filing	04/07/2021
3291	0710102134452019/5	HELPLINE HOSPITALITY PRIVATE LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /1384(ND)2019	wrong e-filing, Need to file in IA	04/07/2021
3292	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019	index Missing	04/07/2021

3293	0710102146212019/6	M/S JAY PACKAGING Vs. MAGPIE INTERNATIONAL LTD INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREMIER ROLLS COVERING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)201		Rs 3 court fee missing on vakalatnama	04/07/2021
3294	0710102147182019/1			Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/856(ND)2019		Page no. 11, 13 not clear	04/07/2021
3295	0710102166742019/3	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019		Application need to file separately	04/07/2021
3296	0710102166742019/4	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019		application need to file separately	04/07/2021
3297	0710102166742019/6	SATYENDRA JAIN Vs. M/S OMWAY BUILDESTATE PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3498(PB)2019		Index missing	04/07/2021
3298	0710102412382017/28	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong e-filing, need to file in IA	04/07/2021
3299	0710102412382017/29	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong e-filing, need to file in IA	04/07/2021
3300	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Volume wise index missing, need master index and volume wise index	04/07/2021
3301	0710102066962020/7	PAWAN BUILDWELL PRIVATE LIMITED Vs. MR. RAMESH KUMAR SUNEJA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2499(ND)2020		No Pagination, True Copy sign Missing on every page, Stamp paper missing in affidavit,	04/08/2021
3302	0710200412592017/53	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Proof of service missing	04/08/2021
3303	0710200702692018/37	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		Both reply documents need to file separately	04/08/2021
3304	0710102093852020/1	MAHENDER KUMAR KHANDELWAL Vs. REGISTRAR OF COMPANIES		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/5264(PB)2020		True copy sign missing on every page, both written submission need file separately	04/09/2021
3305	0710120008172018/20	M/S. TUF METALLURGICAL PVT. LTD. Vs. M/S. ALBUS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1089(ND)2018		True copy sign missing on every page	04/09/2021
3306	710102000132021.00	RAMA KRISHNA INDUSTRIES Vs. JAY ACE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/9(ND)2021		DELETED BY USER	01/04/2021
3307	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Need to file as IA	02/10/2021
3308	0710102025642020/5	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Need to file as IA	03/08/2021
3309	7.10102E+14	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/75(ND)2021		DELETED BY USER	26/03/2021
3310	0710102006232019/1	NASEEM VOHRA Vs. IIHT SYSTEMS LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Vakalatnama not attached	04/02/2021
3311	0710102089332019/9	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1265(ND)2019		NEED TO IA FILE	04/02/2021
3312	0710102011872021/1	VESTRA ITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021		File not opening, please Refile	04/06/2021
3313	0710120006752018/18	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		True Copy sign missing on every page	04/07/2021
3314	0710102006932021/2	SIEMENS FINANCIAL SERVICES PVT. LTD Vs. VINOD SEHWAG (PERSONAL GUARANTOR OF XALTA FOOD & BEVERAGES PRIVATE LIMITED)		Section 95(1)	COMPANY PETITION IB (IBC)/116(ND)2021		NEED TO IA FILE	04/02/2021
3315	0710102012642019/9	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		No index, no pagination	04/02/2021
3316	0710102149292019/6	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		NEED TO IA FILE	04/02/2021
3317	0710200411852018/7	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018		CONTACT TO COURT OFFICER	04/02/2021
3318	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		CONTACT TO COURT OFFICER	04/03/2021
3319	0710102060712020/5	F.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/900(ND)2020		STAMP MISSING	04/03/2021

3320	0710102068592020/8	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)20		NEED TO IA FILE	04/03/2021
3321	0710102068592020/9	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)20		NEED TO IA FILE	04/03/2021
3322	0710102104762020/1	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/675(ND)2020		123-143 NOT CLEAR	04/03/2021
3323	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)20		PAGE 6 NOT CLEAR	04/03/2021
3324	0710102116522020/2	FIREFLY E-VENTURES LTD Vs. HT MOBILES SOLUTIONS LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(NEED TO FILE SAPERATLY	04/04/2021
3325	0710102125782019/7	BANK OF MAHARASHTRA Vs. NEWTECH PROMOTERS AND ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2465(ND)2019		True copy sign missing on every page	04/04/2021
3326	0710102002732020/6	M/S PERFECT INFRAENGINEERS LIMITED Vs. M/S LG ELECTRONICS INDIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing	04/05/2021
3327	0710102008102020/3	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/358(ND)2020		Stamp paper missing	04/05/2021
3328	0710102012642019/10	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		NEED TO IA FILE	04/05/2021
3329	0710102014722021/3	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/55(ND)2021		INDEX MISSING	04/05/2021
3330	0710102014722021/5	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/55(ND)2021		INDEX MISSING	04/05/2021
3331	0710102154132019/6	ZEN AIR TECH PVT. LTD. Vs. ECO WATER SOLUTION TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3101(ND)2019		No Index, no pagination	04/05/2021
3332	0710102156442019/5	MOHAMMAD ABBAS Vs. SUNCITY PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3328(ND)2019		Wrong e-filing	04/05/2021
3333	0710102161182019/14	K M FINCORP LLP Vs. MS SUPPORTSERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3420(ND)2019		True copy sign missing on every page, proof of service missing in index	04/05/2021
3334	0710102173902019/1	INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/79(ND)2020		True copy sign missing on every page	04/05/2021
3335	0710120007302018/70	M/S CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Proof of service missing	04/05/2021
3336	0710200412612017/4	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Both affidavit need to file separately	04/05/2021
3337	0710200413592018/1	M/S GLOBUS INVESTORS WELFARE ASSOCIATION Vs. M/S ARN INFRASTRUCTURE INDIA LIMITED & ORS		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/277(ND)2018		True copy sign missing on every page	04/05/2021
3338	0710204000262017/11	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017		Rs 3 court fees missing	04/05/2021
3339	0710204000262017/12	P.K INDUSTRIES PVT LTD Vs. KARNATAKA BANK LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/435(ND)2017		Rs 3 court fees missing	04/05/2021
3340	0710102000792021/2	SCHABLONA INDIA LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Proof of service missing	04/06/2021
3341	0710102001502021/1	KRISHNASWAMY SRINIVAS IYENGAR Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/113(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3342	0710102001752021/1	RAJIV MUKUL Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/119(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3343	0710102001842021/1	BIPUL VIVEK Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/99(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3344	0710102003402021/1	SUNIL GUPTA Vs. AKASH SINGHAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/179(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3345	0710102011872021/1	VISTRATITCL (INDIA) LIMITED Vs. ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/111(ND)2021		wrong e-filing, need to file in IA	04/08/2021

3346	0710102015852020/2	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/460(ND)2020	Index should be put on the top	04/08/2021
3347	0710102020172021/1	ANJANA SANGHI Vs. KMS CONSTRUCTIONS PVT. LTD.	Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES	NO Index, no pagination	04/08/2021
3348	0710102079222020/4	VISWAROOPA INFO SERVICES INDIA PRIVATE LIMITED Vs. SITI VISION DIGITAL MEDIA PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/980(ND)2020	Stamp paper missing	04/08/2021
3349	0710102087802020/6	ARSHIYA RAIL INFRASTRUCTURE LIMITED Vs. MAPLE LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/976(ND)2020	Master index and volume wise index need to put separately, true copy sign missing on every page	04/08/2021
3350	0710102091752020/7	SACHIN GUPTA Vs. UNION OF INDIA	Sec 252 (1)	COMPANY APPEAL(COMPANIES	True copy sign missing on every page	04/08/2021
3351	0710102093642019/28	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD AND OTHERS	Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019	Page no. 615, 707,708, 709, 711, 723-727, 800-803, 816-819, 1004-1012, 2281-2282, not clear , need true type copy of all hindi documents	04/08/2021
3352	0710102101102020/1	RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/506(ND)2020	Index missing	04/08/2021
3353	0710102103542020/3	SPLENDID ENTERPRISES PVT LTD Vs. CLC INDUSTRIES	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Wrong e-filing	04/08/2021
3354	0710102107982020/3	INTEC CAPITAL LIMITED Vs. SRD MANAGEMENT COMPANY PRIVATE	IBC under Sec 7	COMPANY PETITION IB (IBC)/1058(PB)2020	True copy missing on every page	04/08/2021
3355	0710102114972020/1	ASHU GUPTA Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/89(ND)2021	Wrong e-filing, application need to file separately	04/08/2021
3356	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Wrong e-filing	04/08/2021
3357	0710102116752020/1	RAJ KAPOOR Vs. AKASH SINGHAL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/127(ND)2021	Wrong e-filing, applicationNeed to file separately in IA	04/08/2021
3358	0710102136162019/27	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC) /1342(ND)2019	True copy sign missing on every page	04/08/2021
3359	0710102136162019/28	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC) /1342(ND)2019	True copy sign missing on every page	04/08/2021
3360	0710102136162019/29	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.	Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC) /1342(ND)2019	True copy sign missing on every page	04/08/2021
3361	0710102138362019/6	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019	Page no. 1 - 5 true copy sign missing	04/08/2021
3362	0710102148392019/7	PALLAVI JOSHI BAKHRU Vs. UNIVERSAL BUIDWELL	Sec 30	COMPANY APPLICATION(IBC) /1550(ND)2019	True Copy sign missing on every page	04/08/2021
3363	0710102170052019/4	PUNJAB SHUTTERING STORE THROUGH ITS PROPRIETOR MS. HARBHAJAN KAUR Vs. JMD LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/208(ND)2020	No Pagination	04/08/2021
3364	0710200411212018/49	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True copy sign missing on every page	04/08/2021
3365	0710200411212018/50	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy sign missing on every page	04/08/2021
3366	0710200411212018/51	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018	True Copy Sign missing on every page	04/08/2021
3367	0710200412202017/1	SH OMVEER SINGH Vs. M/S ACCURATE CONTAINERS PVT LTD & ORS	Sec. 241(1),Sec. 59	COMPANY PETITION (COMPANIES ACT)/437(ND)2017	Rs 3 court fees missing	04/08/2021
3368	0710102003412021/1	RANEY KULBHUSHAN JAIN Vs. AKASH SINGHAL		INTERLOCUTORY APPLICATION (I.B.C)/197(ND)2021	Wrong e-filing, need to file application separately in IA	04/06/2021
3369	0710102003442021/1	MALVIKA SINGH Vs. AKASH SINGHAL		INTERLOCUTORY APPLICATION (I.B.C)/236(ND)2021	Wrong e-filing, need to file application separately in IA	04/06/2021
3370	0710102003472021/1	RATNESH VERMA Vs. AKASH SINGHAL		INTERLOCUTORY APPLICATION (I.B.C)/181(ND)2021	Wrong e-filing, need to file application separately in IA	04/06/2021

3371	0710102003492021/1	ROSELINE LUKE Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/199(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3372	0710102003502021/1	SHAILY NIGAM Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/191(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3373	0710102003792019/11	PUNJAB NATIONAL BANK Vs. RATHI ISPAT LIMITED			COMPANY PETITION IB (IBC)/558(ND)2019		Proof of service	04/06/2021
3374	0710102005662021/1	SHARAD SOLANKI Vs. AKASH SINGHAL			INTERLOCUTORY APPLICATION (I.B.C)/548(ND)2021		Wrong e-filing, need to file application separately in IA	04/06/2021
3375	0710102006452020/2	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/152(ND)2020		Stamp paper missing	04/06/2021
3376	0710102014722021/6	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS			COMPANY PETITION (COMPANIES ACT)/55(ND)2021		No Index, No pagination, welfare and court fees missing	04/06/2021
3377	0710102014722021/7	RACHNA AGGARWAL AND ANR Vs. HILL HEIGHT HOTELS PVT LTD & ORS			COMPANY PETITION (COMPANIES ACT)/55(ND)2021		No Index, No pagination, welfare and court fees missing	04/06/2021
3378	0710102015102021/1	SHITAL MANISH PATEL Vs. NEEETABEN PRABHUBHAI PATEL & ORS.			TRANSFER PETITION(COMPANIES ACT)/8(PB)2021		Rs 3 court fees missing, true copy sign missing on every page	04/06/2021
3379	0710102064502020/2	DEPARTMENT OF TELECOMMUNICATION Vs. TATA TTELESERVICES			COMPANY APPLICATION(COMPANIES ACT)/342(PB)2020		Wrong e-filing	04/06/2021
3380	0710102070162020/1	ATUL KUMAR KANSAL Vs. MIS AMOLIK RESIDENCY LLP			INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2020		Page no. 25 page cut, Translate copy of hindi pages missing, rs 3 court fees missing	04/06/2021
3381	0710102070722020/3	DEPARTMENT OF TELECOMMUNICATION Vs. TATA TELESERVICES (MAHARASHTRA) LIMITED			COMPANY APPLICATION(COMPANIES ACT)/341(PB)2020		Wrong e-filing	04/06/2021
3382	0710102074472019/7	M/S ASHWANI INFOCOM PVT LTD Vs. M/S SPECTACULAR MEDIA MARKETING NISUS FINANCE &			COMPANY PETITION IB (IBC)/868(ND)2019		Index missing, no pagination	04/06/2021
3383	0710102088942019/13	INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE NISUS FINANCE &			COMPANY PETITION IB (IBC)/1348(ND)2019		True copy sign missing on every page, Court fees missing on vakalatnama	04/06/2021
3384	0710102088942019/14	INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE			COMPANY PETITION IB (IBC)/1348(ND)2019		True copy sign missing on every page, Court fees missing on vakalatnama	04/06/2021
3385	0710102108582020/5	ICICI BANK LIMITED Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1113(ND)2020		Wrong e-filing	04/06/2021
3386	0710102001302019/4	M/S SAMBHAVI ENTERPRISES PVT LTD Vs. R M H HOSIERY PVT LTD			COMPANY PETITION IB (IBC)/90(ND)2019		Wrong e-filing	04/07/2021
3387	0710102003322020/2	DUNLOP TAIKOO (JINJIANG) AIRCRAFT TYRES CO.LIMITED Vs. MAGNUM AVIATION PRIVATE LIMITED			COMPANY APPLICATION(IBC)/384(ND)2020		Wrong documents uploaded	04/07/2021
3388	0710102013242019/6	ETERNITY FOOTWEAR LIMITED Vs. MAYOR SPORTS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/428(ND)2019		Page no. 25 - 36, 91 not clear, court fees and welfare missing on vakalatnama	04/07/2021
3389	0710102015422021/1	ANIL KUMAR SHARMA Vs. BHAVNESH KANWAR			INTERLOCUTORY APPLICATION (I.B.C)/1043(ND)2021		Proof of service missing	04/07/2021
3390	0710102001932021/1	AGRIM CORPORATE SERVICES LIMITED Vs. EUROTAS INFRASTRUCTURE LIMITED			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/49(ND)2021		Proof of service missing	04/08/2021
3391	0710102004462021/5	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/263(ND)2021		Proof of service missing	04/08/2021
3392	0710102005272021/3	PUNJAB NATIONAL BANK Vs. GOPAL LAL BASHER RESOLUTION PROFESSIONAL SURENDRA			INTERLOCUTORY APPLICATION (I.B.C)/403(PB)2021		Page no. 89, 90, 101, 102, 103, 104 not clear	04/08/2021
3393	0710102007882021/4	KANAIVALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX			COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	04/08/2021

3394	0710102008512021/4	KADIMI SPECIAL STEELS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST			CP(AA) MERGER AND AMALGAMATION(COMPANIES		Index missing. no pagination	04/08/2021
3395	0710102009442020/4	SKC INFRA TECH PRVATE LIMITED Vs. EOS HOSPITALITY PRIVATE LIMITED			COMPANY PETITION IB (IBC)/356(ND)2020		No index, no pagination. proof of service missing	04/08/2021
3396	0710102009562020/3	JSSI HYDRAULICS PVT. LTD. Vs. AKASH EQUIPMENT & MACHINERIES PVT. LTD. PRATA			COMPANY PETITION IB (IBC)/405(ND)2020		True copy sign missing on every page	04/08/2021
3397	0710102009732021/1	SANJEETA THAPA Vs. REGISTRAR OF COMPANIES			COMPANY APPEAL(COMPANIES		Stamp paper missing	04/08/2021
3398	0710102012752020/1	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION			COMPANY PETITION IB (IBC)/411(ND)2020		Need to file both documents separately	04/08/2021
3399	0710102012882021/1	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSHINE			INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Court fees missing on vakalatnama	04/08/2021
3400	0710102025332020/2	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.			COMPANY PETITION IB (IBC)/630(ND)2020		True copy sign missing, index should be acc. to pagination	04/10/2021
3401	0710102060712020/4	P.R. ROLLING MILLS PVT. LTD. Vs. HEMA ENGINEERING INDUSTRIES LIMITED			COMPANY PETITION IB (IBC)/900(ND)2020		Page no. 14-21 true copy sign missing	04/05/2021
3402	0710102103302020/1	ADITYA AGARWAL Vs. SHREE BHOMIKA INTERNATIONAL			INTERLOCUTORY APPLICATION (I.B.C)/4955(ND)20		Page no. 5 not clear	04/05/2021
3403	0710102106162020/2	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF			COMPANY APPEAL(COMPANIES ACT)/526(ND)2020		Page no. 4 - 5 true copy sign missing	04/05/2021
3404	0710102111712020/4	ELLORA COMMOSALES PRIVATE LIMITED AND OTHERS Vs. ASST. PROVIDENT FUND COMMISSIONER & RECOVERY OFFICER & ANR. FUND			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/93(ND)2020		True copy sign missing on every page	04/05/2021
3405	0710102112492020/1	ONLINE MICRO SERVICES PRIVATE LIMITED Vs. TRADING ENGINEERS (INTERNATIONAL) LIMITED			CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/46(ND)2021		True copy sign missing on every page	04/05/2021
3406	0710102113782019/9	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED			COMPANY PETITION IB (IBC)/2083(ND)2019		True copy sign missing on every page	04/05/2021
3407	0710102115422020/1	BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH INFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)			INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)2020		Need stamp paper of Rs 100, true copy sign missing on every page	04/05/2021
3408	0710102116452020/1	GALLANTT METAL LIMITED Vs.			CA(A) MERGER AND AMALGAMATION(True copy sign missing on every page	04/05/2021
3409	0710102133392019/3	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD			COMPANY PETITION IB (IBC)/2612(ND)201		No index, no pagination	04/05/2021
3410	0710102133392019/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PVT.LTD			COMPANY PETITION IB (IBC)/2612(ND)201		No Index, no pagination	04/05/2021
3411	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSHINE BUILDWELL PVT			INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Rs 3 court fees missing on vakalatnama	04/08/2021
3412	0710102098132019/36	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD			COMPANY PETITION IB (IBC)/1896(ND)201		Wrong e-filing	04/08/2021
3413	0710102001582020/2	VISHAL ENGINEERING COMPANY (PARTNERSHIP FIRM) Vs. LEXUS INDIA LIMITED			COMPANY PETITION IB (IBC)/181(PB)2020		True copy sign missing on every page, welfare and court fees missing on vakalatnama	04/09/2021
3414	0710102007702020/3	OLYMPUS METAL PVT. LTD. Vs. KAY EM COPPER PVT. LTD.			COMPANY PETITION IB (IBC)/288(ND)2020		True copy sign missing on every page	04/09/2021
3415	0710102008422021/1	VISTRA ITCL LIMITED Vs. ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/113(ND)2021		Stamp paper missing in affidavit	04/09/2021
3416	0710102008512020/1	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA			COMPANY APPEAL(COMPANIES ACT)/527(ND)2020		Proof of service missing	04/09/2021
3417	0710102008512020/4	TIRUPATI VENKATESHWAR RASAYAN PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA			COMPANY APPEAL(COMPANIES ACT)/527(ND)2020		Proof of service missing	04/09/2021

3418	0710102014802021/1	ANIL TAYAL Vs. RUDRA BUILDWELL CONSTRUCTION PVT LTD			INTERLOCUTORY APPLICATION (I.B.C)/1005(ND)2021		True copy sign missing on every page, proof of service missing	04/09/2021
3419	0710102018872021/1	ADITYA MARINE PRIVATE LTD. Vs. NARESH HANSRAJ			TRANSFER PETITION(COMPANIES)		Stamp paper missing	04/09/2021
3420	0710102024562018/12	CORPORATION BANK Vs. M/S ANSAL API INFRASTRUCTURE LTD			COMPANY PETITION IB (IBC)/1641(PB)2018		Proof of service missing	04/09/2021
3421	0710102024672020/2	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/687(PB)2020		True copy sign missing on every page	04/09/2021
3422	0710102033272018/2	M/S. BANARAS MARBLES AND GRANITES LIMITED Vs. REGISTRAR OF COMPANIES			COMPANY APPEAL(COMPANIES ACT)/50(ND)2019		Wrong e-filing	04/09/2021
3423	0710102063902020/3	ARIHANT INFRAPROJECTS PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED			COMPANY APPEAL(COMPANIES ACT)/455(ND)2020		No Index	04/09/2021
3424	0710102077292020/2	DHIRAJ GOEL Vs. ANIL MATTA			INTERLOCUTORY APPLICATION (I.B.C)/3375(ND)20		Wrong e-filing	04/09/2021
3425	0710102081822019/5	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS			COMPANY PETITION IB (IBC)/1150(ND)201		Stamp paper missing	04/09/2021
3426	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOLOGY PVT. LTD.			COMPANY PETITION IB (IBC)/1198(ND)2019		True copy sign missing	04/09/2021
3427	0710102094892020/2	M/S. DALPATPUR RE INFRASTRUCTURES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/384(ND)2020		Stamp paper missing	04/09/2021
3428	0710102095932020/6	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS			INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)20		Stamp paper missing	04/09/2021
3429	0710102097682020/2	SANDEEP DUTTA Vs. AGRANTE REALTY LIMITED			INTERLOCUTORY APPLICATION (I.B.C)/4416(PB)202		Stamp paper missing	04/09/2021
3430	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED			COMPANY PETITION IB (IBC)/1077(PB)2020		True copy sign missing on every page, welfare and court fees missing on vakalatnama, stamp paper missing on affidavits	04/09/2021
3431	710102069602020	BHARTI AIRTEL LIMITED VS M/S ORIENTAL STRUCTURES ENGINEERS LTD. VS M/S SEVEN HILLS PROJECT PVT. LTD.	Company Application(Companies Act)	Sec. 230-232 - Second Motion	CA(A) MERGER AND AMALGAMATION(Tanmay	doc wrong	07/10/2020
3432	710102026962021		Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/808(ND)2020	Ravi Krishan Chandna	main case not link	04/05/2021
3433	710102014102021	J.R. BUILDWAY CONSTRUCTION PVT. LTD. VS M/S. ANANT RAJ LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Siddharth	Jurisdiction in Gurgaon/Affidavit back date/Blur page- 51,52,105,106,110 to 114,117,126,176 to 188,202 to 205,209 to 214,234,239,242 to 248,261 to 317,326 to 331,290,291,326,382,403, 429 to 432,434 to 441,445 to 487/document not uploaded properly (uploaded pdf per 200 page with proper index and annexure /Memo of party/Double pagination/incomplete documents/etc	17/02/2021
3434	710102029352021	AVANA HEALTHCARE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)		SANKET GUPTA	Synopsis missed,Pages cut 56,57,63,	04/12/2021
3435	710102029972021	GEMINI LIFESTYLE PRIVATE LIMITED VS PB RETAIL PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		PREM NARAYAN KHANDELWAL	Page 13,15,20 to 30,33,36,37,44,45,46,47,51,52 to 66, Please verify	14/04/2021
3436	0710102114622019/11	ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY PRIVATE LIMITED & ORTEL		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/128(ND)2019		Back date affidavit	
3437	0710102111092020/9	COMMUNICATIONS LTD. Vs. SONY PICTURES NETWORKS INDIA P. LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5249(ND)2020		50 RUPEE STAMP FEE MISSING	
3438	0710102153612019/5	PLANNERS GROUP PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3168(ND)2019		Documrnt Not Upload	

3439	0710200426542018/1	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		CONTACT COURT OFFICER	
3440	0710102008252019/12	DIVYA SHARMA Vs. EFFERENT REAL ESTATE PVT.LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/297(ND)2019		50 RUPEE STAMP MISSING	
3441	0710102009272021/1	NOBLE CO-OPERATIVE BANK LTD. Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/720(ND)2021		46-65 NOT CLEAR	
3442	0710102015182021/2	INTEC CAPITAL LIMITED Vs. PRABAL PRATAP SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/143(ND)2021		need to ia file	
3443	0710102025082021/1	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. Vs. CYBER MEDIA (INDIA)		IBC under Sec 7	COMPANY PETITION IB (IBC)/199(ND)2021		MAIN CASE NUMBER NOT MENTION	
3444	0710102131542019/5	ASHOK ROADLINES Vs. THE INDORE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2599(PB)2019		STAMP OF 100 RUPEE MISSING	
3445	0710102131542019/6	ASHOK ROADLINES Vs. THE INDORE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2599(PB)2019		STAMP OF 100 RUPEE MISSING	
3446	0710102005122020/1	UTPAL KANT Vs. SUPERTECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB		NEED TO SIGN ALL PAGES	
3447	0710102062082020/3	RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021		NEED TO SAPERATLY FILLING	
3448	0710102108502020/2	ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		NEED TO SAPRATELY FILLING	
3449	0710102108502020/6	ELECTRONICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA MINISTRY OF CORPORATE AFFAIRS		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/19(ND)2021		NEED TO SAPERATLY FILLING	
3450	0710102090312020/13	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/119(ND)2020		Page no. 1 - 9 true copy sign missing	
3451	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/152(ND)2020		stamp missing	
3452	710102026462021	UMANG CO-DEVELOPERS PVT. LTD. VS UMANG CO-DEVELOPERS PVT.	Company Application(Companies Act)	Sec. 55(3)	COMPANY PETITION (COMPANIES ACT)/18(PB)2019	amar	section wrong	04/02/2021
3453	710102026442021	UMANG NOIDA SEZ PVT. LTD. VS UMANG NOIDA SEZ PVT. LTD.	Company Application(Companies Act)	Sec. 55(3)	COMPANY PETITION (COMPANIES	amar	section wrong	04/02/2021
3454	710102029152021	NITIN JAIN VS PRIYANKA CHAHAL	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2095(ND)2019	Mrinali	66 not clear page and ib not mention in soft copy	04/12/2021
3455	710102028312021	SRA STEELS PVT LTD VS REGISTRAR OF COMPANY	Restoration Application (Companies Act)	Rule 11 of NCLT		shivam shukla	main case not link sign missing and income tax service missing	04/09/2021
3456	710102030372021	KKR INDIA FINANCIAL SERVICES PVT.LTD. VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1440(ND)201	Sanjay Bhatt	Sign is missing on Report	15/04/2021
3457	710102029092021	RAJ KUMAR GUPTA VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Raj	17,39,57,58,68,82 not clear page	04/12/2021
3458	710102029042021	MAGMA AUTOLINKS PVT. LTD. VS NA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION (COMPANIES	GOVIND RISHI	wrong filing	04/12/2021
3459	710102029392021	YES BANK LIMITED VS TULIP STAR HOTELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3256(ND)2019	RAJEEV	sign missing and stamp paper missing 14-409 not clear page 411-430 translate page	04/12/2021
3460	710102029872021	SARGODHA PLASTS INDIA PVT LTD VS M/S LEEL ELECRICALS & ANR	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/67(ND)2020	Sonali Malhotra	case type wrong True copy and sign missed on every pages and stamp paper missed	14/04/2021
3461	710102029752021	ENKAY INDIA RUBBER CO PVT LTD VS NILESH SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	True copy and sign missed, prayer missed	14/04/2021
3462	710102030612021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS JUSTCLICK TRAVELS PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		VIVEK SARIN	Blur page-32 to 38,81 to 84,111 to 114	15/04/2021
3463	0710102116512020/2	S.S.V.N. DEVELOPRES & PROMOTERS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/529(ND)2020		ONLY PROOF OF SERVICE UPLOADED	04/10/2021
3464	0710102020542018/27	ENKAY INDIA RUBBER CO PVT LTD Vs. SUMERU PROCESSORS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1493(PB)2018		NEED TO IA FILE	04/12/2021

3465	0710102023292021/1	VINEET AGGARWAL Vs. ATC TELECOM INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1489(ND)2021		need to file separately	04/12/2021
3466	0710102033492020/2	NARINDER SINGH AZAD Vs. BANK OF BARODA		Section 94(1)	COMPANY PETITION IB		DOCUMENT INCOMPLETE	04/12/2021
3467	0710102084152019/7	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other provisions ,Application under any	COMPANY PETITION (COMPANIES ACT)/81(ND)2019		87-93 NOT CLEAR	04/12/2021
3468	0710102086712020/1	BALBIR MOTORS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Rule 11 of NCLT	RESTORATION APPLICATION (COMPANIES ACT)/1(ND)2020		INDEX MISSING	04/12/2021
3469	0710102088942019/15	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		STAMP 100 MISSING	04/12/2021
3470	0710102090302020/1	NARWDESHWAR SINGH & ORS. Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4252(PB)2020		STAMP MISSING	04/12/2021
3471	0710102092132020/3	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. BGM TELECOMMUNICATION S PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/998(ND)2020		702 721 NOT CLEAR	04/12/2021
3472	0710102002452020/4	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES		NEED TO IA FILE	13/04/2021
3473	0710102002452020/5	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES		NEED TO IA FILE	13/04/2021
3474	0710102009372020/4	RESBIRD TECHNOLOGIES PRIVATE LIMITED Vs. M/S TRAVEL PLANNERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/325(ND)2020		STAMP MISSING	13/04/2021
3475	0710102010582021/1	M V IMPEX PRIVATE LIMITED Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/72(PB)2021		INDEX MISSING	13/04/2021
3476	0710102090982020/4	ZOOM INN PRIVATE LIMITED Vs. ROC DELHI		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/432(ND)2020		MENTION THE NUMBER OF TRANSLATED PAGES	16/04/2021
3477	710102062742020	INDIAN OIL CORPORATION LIMITED VS INDIAN OIL CORPORATION	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	CASE TYPE WRONG, ONLY PROOF OF SERVICE	05/10/2021
3478	710102062872020	PUNJLLOYD LTD VS INDIAN OIL CORPORATION LIMITED	Company Appeal (IBC)	Sec 60(5)		MEHARIA & COMPANY	"CASE TYPE WRONG, ONLY PROOF OF SERVICE"	05/10/2021
3479	710102022122021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	sign missed of deponent	18/05/2021
3480	710102026602021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Company Appeal (IBC)	Sec 42		Prajaapati Savan	Memo of party/Brief of synopsis/List dates of events/Company Appeal Sec-42 mention in index/Notary Back date/merge into one pdf	17/05/2021
3481	710102026642021	STATE TAX OFFICER (4) UNIT6 VS KULDEEP VERMA RP OF HINDUSTAN PAPER CORPORATON LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/418(ND)2018	Prajaapati Savan	affidavit back date	19/04/2021
3482	710102029762021	RISHABH CHAND LODHA VS ROHIT ROHIT SEHGAL VS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	RISHABH CHAND LODHA	page 4 translate a	20/04/2021
3483	710102030212021	PREDOMINANT ENGINEERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/788(PB)2018	ROHIT SEHGAL	55-59,74 blur page	22/04/2021
3484	710102030192021	WUKAI SONG VS DO MOBILE INDIA PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/377(PB)2018	SANDEEP CHOUDHARY	sign missing in application and pb not mention in main case soft copy	20/04/2021
3485	710102030942021	TALWAR AGENCIES PVT LTD VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)2018	Maya Gupta	Page No 22 Missing	22/04/2021
3486	710102030302021	GULSHAN KUMAR GUPTA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/627(ND)2018	GULSHAN KUMAR GUPTA	wrong e filing	20/04/2021
3487	710102030622021	HARISH CHANDER MANCHANDA VS DO MOBILE INDIA PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/16(PB)2017	RAKESH KUMAR	section wrong	22/04/2021
3488	710102030742021	BETA INFRTech P LTD VS BETA INFRTech P LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/117(PB)2019	RAJA	section wrong	20/04/2021
3489	710102030752021	ROHIT SEHGAL VS BETA INFRTech P LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		ROHIT SEHGAL	main case not link	22/04/2021
3490	710102031042021	SUNCITY PROJECTS PRIVATE LIMITED VS MOHAMMAD ABBAS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3328(ND)201	Siddharth	SIGN MISSED ON APPLICATION AND PAGE NO 10 IS NOT	22/04/2021

3491	710102029272021	QUICKCALLS PVT. LTD. VS MOHAMMAD ABBAS	Company Application(Companies Act)	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(Vikrant	Wrong section	18/05/2021
3492	710102029922021	NOBLE CO-OPERATIVE BANK LIMITED VS JARVIS INFRA TECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2354(ND)2019	GOVIND	please separately file report and application	20/04/2021
3493	710102031562021	INTERPARTS MARKETING PRIVATE LIMITED VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		RAJIV MALIK	Application is not linked with main case, sign on every page of report is missing	22/04/2021
3494	710102031542021	ALOK JAIN VS PAWAN KUMAR SINGAL	Company Application(Companies Act)	Application under any other provisions		Utkarsh Joshi	Application is not linked with main case, sign on every page of application is missing	22/04/2021
3495	710102031282021	AARGUS GLOBAL LOGISTICS PVT. LTD. VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2414(ND)2019	KARMA LAW	PAGE 1 TO 8 SIGN MISSED	22/04/2021
3496	710102031062021	ABHISHEK ANAND VS STOCKFLOW EXPRESS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/260(ND)2017	Abhishek	PAGE 11-19 IN HINDI	22/04/2021
3497	710102031612021	REGENCY ISPAT PVT. LTD. VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)2019	UDIT KISHAN &	Overwriting on index, sign is missing on application and annexures	22/04/2021
3498	710102031442021	PARVEEN BANSAL VS ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/818(ND)2018	Surabhi Sinha	HYDRABAD BENCH MATTER THIS CASE NOT FILE IN ND BENCH main case not link	05/04/2021
3499	710102032382021	VIJENDER SHARMA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Pg-23 to 30,71,79 not clear/Wrong section chosen	28/04/2021
3500	710102032972021	SHALU KHANNA VS MR. CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Shalu	Wrong File	05/05/2021
3501	710102032532021	DEVENDRA SINGH VS MR. CHARANJEET	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	DEVENDRA	8 TO 22 SIGN MISSED	20/05/2021
3502	710102033372021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	RAGHAV CHADHA	pg. no. 16 translate	05/03/2021
3503	710102033892021	SAURABH GUPTA VS APOLLO TRICOAT TUBES LIMITED	Company Appeal (IBC)	Application under any other provisions- IBC		SAURABH GUPTA	Wrong section/No Index	05/06/2021
3504	710102033932021	CLASSIC TIMBER VS M/S RUNEECHA TEXTILES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/451(PB)2018	ADITYA	proof of service missing	05/06/2021
3505	710102034312021	SUMI SHARMA VS JAYPEE INFRA TECH LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/77(PB)2017	Kushank Sindhu	23-26,47-50 not clear page	05/10/2021
3506	710102034962021	BEACON TRUSTEESHIP LIMITED VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	section and case type wrong	21/05/2021
3507	710102034972021	AMIT GOENKA VS EARTHCON INFRACON PVT LTD	Miscellaneous Application(Companies Act)	Application under any other provisions		Omar Hoda	Case type is wrong, application is not linked with main case, wrong section	21/05/2021
3508	710102035022021	SANDEEP KUMAR BHATT VS 1. ROYAL INDUSTRIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1251(ND)201	Sandeep	wrong file file as additional main petition	19/05/2021
3509	710102099172020	SUMAN SEHGAL VS SUMAN SEHGAL	Contempt Petition(Companies Act)	Application under any other provisions		Sudeep Dey	Brief synopsis, list of dates &&& events missed, wrong section select, stamp &&& affidavit dates mismatched, vakaltnama missed	06/05/2020
3510	710102106992020	HITCHKI CREATIONS PRIVATE LIMITED VS REGISTRAR OF COMPANY	Company Appeal(Companies Act)	Sec 252 (3)		Shivani Jain	Page no 60,100,101,116,137, not clear,page 66 cut	17/11/2020
3511	710102008342021	BLUEBEN BUILDERS & DEVELOPERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF CELESTIAL FINHOLD	Company Petition (Companies Act)	Sec 252 (3)		TARUN SAINI & ASSOCIATES	Wrong case type select,no sign in every pages of petitions,true copy sign missed in annexure, NCLT form	18/03/2021
3512	710102010002021	PRIVATE LIMITED VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		MOHD AKBAR	wrong serial no after p. no. 300	04/03/2021
3513	710102017512021	ARJIT AGRO PVT LTD VS KAKA SONS PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		ASHISH	Fess missed of condonation delay application, Kindly select 2nd motion and rule 11	04/08/2021

3514	710102019762021	UTTAM SINGHAL VS ANUSHREE HOME DEVELOPERS PVT LTD	Intervention Petition (IBC)	Sec 60(5)	ALOK	Wrong section choose/Please mention in index-intervene case type wrong	15/04/2021
3515	710102022162021	RAJ KUMAR CAPRIHAN VS DELHI GYMKHANA CLUB	Company Petition (Companies Act)	Rule 11 of NCLT	Sanyam	Wrong case type select	15/04/2021
3516	710102025862021	AAR ESS AGRO COMMODITIES PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59	Anand Mohan Mishra	document repeated multiple time.. (delete old document and upload fresh document)	16/04/2021
3517	710102026382021	PAGAN PAINTS AND CHEMICALS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Adv	need to file in volume wise (200 page per volume), etc	16/04/2021
3518	710102029612021	INTERGLOBE TECHNOLOGY QUOTIENT PRIVATE LIMITED VS NARENDER KUMAR BAVEJA	Company Petition IB (IBC)	Sec 60(2)	D KISHORE	Wrong section/Index miss/Blank paper	17/04/2021
3519	710102030802021	ANIL KAUSHAL VS NARENDER KUMAR BAVEJA	Intervention Petition (IBC)	Rule 11 of NCLT, 2016	SAIKRISHNA ASSOCIATES	Case type wrong/List of dates &&& events/Brief of synopsis wrong sectional	16/04/2021
3520	710102031472021	M/S KHATUSHYAM ENGINEERS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Appeal(Companies Act)	Sec 252 (3)	PRATEEK	Jurisdiction is Haryana according to Master data	19/04/2021
3521	710102031492021	RITESH SPINNING MILLS LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion	NIRAJ PREET	Wrong case type select,Index missed,no sign in every pages of petition,1 to 86 pages missed,no volumewise index,original nclt certified order copy missed. Account certificate missed,link 2nd motion with first motion	22/04/2021
3522	710102032082021	VISHAL SHARMA VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS	Contempt Petition(Companies Act)	Rule 11 of NCLT	Shubhankar	wrong case type select, link with main case no.	17/04/2021
3523	710102032232021	TAURUS THERMOPLASTICS PRIVATE LIMITED VS HANDS ON HANDS VENTURES PRIVATE LIMITED VS	CP(AA) Merger and Amalgamation(Companies Act)	Rule 11 of NCLT	TILAK RAJ	CASE TYPE WRONG AND MAIN CASE NOT LINK	23/04/2021
3524	710102032702021	PRAGATI IMPEX INDIA PRIVATE LIMITED VS VISTAR CONSTRUCTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	RAVI	Pagination not done in index &&& soft copy/sign miss in index &&& soft copy/only 18 pages in soft copy/Form 1 incomplete/incomplete documents/Proof of service	15/04/2021
3525	710102033042021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016	Ichchha Kalash	cut line page-112 to 114,119,123,125,127,134, 135,136,137,140/Vakalatnama/Supporting Affidavit notary with E stamp paper/Mention Transfer Petitions Everywhere/Hand written not allowed in index	27/04/2021

3526	710102032652021	UMESH KUMAR AGGARWAL & ORS VS KASHI VISHWANATHAN SIVARAMAN	Contempt Petition (IBC)	Sec 60(5)		KESHAV SAINI	CASE TYPE WRONG wrong section choose/Memo of party/Brief of synopsis/List of dates &&& events/Vakalatnama/Page not clear-30,42,54 to 73	25/04/2021
3527	710102024332021	BONY POLYMERS PRIVATE LIMITED VS HEMA ENGINEERING INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Sanyam Goel	Blur page-46 to 104	05/11/2021
3528	710102025992021	CANBANK FACTORS LIMITED VS INDO ALUSYS INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		KAPIL GOEL	Volume Wise Index Missing	13/05/2021
3529	710102108282020	K SUBHRA NARAYAN MOHAPATRA VS BRIGHTSUN TECHNOCRAFT PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1198(ND)2019	KSubhra	pg-89 missed according index	17/11/2020
3530	710102030722021	BALWANT SINGH VS ABHISHEK GARG	Company Application(Companies Act)	Rule 65, NCLT 2016		Zeba Khair	IA not linked with main case no./wrong case type/wrong section/proof of service missed/Sign missing after index/Pg-92 not clear/Vol-3 missing	15/04/2021
3531	710102029142021	STRAIGHT EDGE CONTRACTS LIMITED VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2712(ND)2019	Sanjay Bhatt	main case not link section wrong	04/12/2021
3532	710102032172021	PARK NETWORK PVT. LTD. VS SHALEEN JAIN VARDHMAN LANDCON PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ANR	Interlocutory Application (I.B.C)	Sec 47 (1)	COMPANY PETITION IB (IBC)/1717(ND)2019	TUSHAR	payment due sec-47 according index section wrong according to application and technically	22/04/2021
3533	710102036012021	NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY VS WAVE MEGACITY CENTRE	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/496(ND)2020	Depaish	wrong file need to additional document	20/05/2021
3534	710102036182021	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/197(PB)2021	Sourav Roy	WRONG E FILING , PLEASE FILE ASA DOCUMENT NOT AN IA	21/05/2021
3535	710102036672021	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1665(PB)2018	Shweta Dubey	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	25/05/2021
3536	710102036322021	NARESH KUMAR MUNJAL VS LAKSH FOODS PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5),Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Vaibhav Gaggar	PAGE 96-104 NOT CLEAR AND TRUE COPY MISSED	21/05/2021
3537	710102036412021	LIC HOUSING FINANCE LIMITED VS DURHA VITRAK PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1181(ND)2019	NARESH	Technically Section 54 Not Select	22/05/2021
3538	710102036562021	GAURAV KATIYAR RESOLUTION PROFESSIONAL OF M/S THREE C HOMES PRIVATE LIMITED VS ACE INFRACTY DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Anurag Bhatt	main case not link	24/05/2021
3539	710102036492021	ANSHU SARAN VS ACE INFRACTY DEVELOPERS PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/432(ND)2019	RISHABH JAIN	Page no. 28 missing	22/05/2021
3540	710102037102021	WEEKEND HOMES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/197(PB)2021	Rakesh Taneja	Case type and section are wrong	27/05/2021
3541	710102036882021	M/S NOBLE COOPERATIVE BANK LTD. VS M/S SHIVKALA DEVELOPERS PVT.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/525(ND)2017	TANIA SHARMA	Wrong section chosen	28/05/2021
3542	710102037202021	DELHI DIAMONDS PRIVATE LIMITED VS DELHI DIAMONDS PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC		DEEPA GUPTA	wrong main case number link	24/05/2021
3543	710102036602021	NILESH SHARMA VS DELHI DIAMONDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/2130(ND)2019	Aditi Sharma	true copy missing in annexure page	25/05/2021
3544	710102036862021							

3545	710102036972021	KUNDAN MAL ROOP CHAND JEWELLERS PVT. LTD. VS DELHI DIAMONDS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2612(ND)2019	DEEPA GUPTA	MAIN CASE NUMBER WRONG	26/05/2021
3546	710102036782021	SHUBH ADVISOR PRIVATE LIMITED VS GAV DEVELOPERS PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/224(ND)2017	RAHUL MALHOTRA	SERVICE TO ALL RESPONDENT	25/05/2021
3547	710102036942021	VIPRENDRA AGGARWAL & OTHERS VS SHREEJEE	Company Application(Companies Act)	Application under any other provisions		Sudeepta Kumar	MAIN CASE NOT LINK , SECTION NOT MENTION IN INDEX AND PAGE 7 ,9	26/05/2021
3548	710102037542021	MOHAN LAL JAIN VS VIVEK SHUKLA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1373(ND)2018	Inder Paul Singh Oberoi	main case year wrong please check linked and soft copy 18/19	30/05/2021
3549	710102037152021	RG JAN KALYAN SAMITI VS RAJESH PROJECTS (INDIA) PVT.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/710(PB)2019	Gautam	page no.11 to 13 translation missing	28/05/2021
3550	710102038132021	CHANDRA PRAKASH VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/921(ND)2020	Sanju Kumar	Pagination is missing on index and as well as on application	06/02/2021
3551	710102038272021	IDBI BANK LIMITED VS JAYPEE INFRA TECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/77(PB)2017	Sanjay Bhatt	true copy sign and stamp missed,volume wise index missed,volume break after 200 pages and upload the volume 2 in Petition column not in proof of service column	06/02/2021
3552	710102038502021	M/S THE HAMLIN TRUST VS RATTANINDIA FINANCE PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/92(ND)2021	vijay kumar singh	case type wrong and nd not mention in main case	06/04/2021
3553	710102038842021	ORRIS INFRASTRUCTURE PVT. LTD VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2721(ND)2019	Jyoti Taneja	106-117,120-126,409-416 not clear page and section wrong and nd not mention in main case soft copy	06/06/2021
3554	710102038852021	REENA RATHORE VS MAHESH EDIBLE OIL INDUSTRIES LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1295(ND)2019	Jyoti Taneja	section wrong and due payment other section	06/06/2021
3555	710102038762021	NEERAJ BHATIA VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1295(ND)2019	Ashutosh	affidavit missed,prayer missed	06/06/2021
3556	710102039132021	SHRUTY SAINI VS THREE C SHELTERS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2039(ND)2019	CHAHAT AGGARWAL	main case type wrong in pdf	06/08/2021
3557	710102038982021	CHANDRA PRAKASH VS RATTANINDIA FINANCE PRIVATE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	SECTION NOT MENTION IN INDEX	06/07/2021
3558	710102024762021	SHAKTI BHUSHAN VS TATA IRON AND STEEL CO. LTD.	Company Petition (Companies Act)	Application under any other provisions		Alok Verma	case type wrong,wrong documents uploaded	27/03/2021
3559	710102026662021	TARUN RASTOGI VS CHARMS INDIA PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		RAHUL MALHOTRA	Date of incorporation mismatch/Page miss-6,7/Please delete old file/Hand Written not allowed in index/Blur page-24 to 27	04/03/2021
3560	710102032902021	RAKESH TANEJA VS BHUSHAN AVIATION LIMITED	Intervention Petition (IBC)	Application under any other provisions- IBC,Application under any other provisions-		Rakesh Taneja	Wrong Section Select Technically Plz Select 60(5) in Soft Copy and Technically	27/04/2021
3561	710102038822021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VISHAL GOSWAMI	Intervention Petition (IBC)	Application under any other provisions- IBC		EKANSH AGARWAL	CASE TYPE WRONG AND SIGN MISSED ON ANNEXURE	06/06/2021
3562	710102082752020	SHRI DRONA HOTELS PVT. LTD. VS REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020	SANKET GUPTA	wrong Section please file in Rule -11 and Pay Fees for Rule -11.	27/08/2020
3563	710102013662021	BALRAJ SINGH MEJIE VS RAHEJA DEVELOPERS LIMITED		Rule 11 of NCLT, 2016		Vaibahv Luthra	Main case not link section wrong, page 32 not clear	16/02/2021
3564	710102026392021	DYNACON PROJECTS PVT. LTD. VS TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/2130(ND)2019	Atul Sharma	Payment Not Received	02/04/2021
3565	710102028542021	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED VS MAK MEDICALS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/3154(ND)2019	RAKSHITA GOYAL	Section Not Mentioned in Index	09/04/2021
3566	710102031572021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIA VS HOTEL AND RESTAURANT FEDERATION ASSOCIATION OF		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/437(PB)2018	Sameer Parekh	Payment Not Received	19/04/2021

3567	710102033762021	ICICI BANK LIMITED VS M/S. ESSAR POWER JHARKHAND LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/25(PB)2018	Huzefa F. Sitabkhan	Payment Not Received	04/05/2021
3568	710102035472021	SANDEEP KUMAR BHATT VS AKSHAY SHARMA SUSPENDED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1900(ND)20	Sandeep	wrong file(you should file as additional document) 4/5	17/05/2021
3569	710102039872021	INDICO MOTORS PRIVATE LIMITED VS NET 4 INDIA LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/409(PB)2017	animesh Rastogi	PAGE NO 6,7, NOT CLEAR	10/06/2021
3570	710102039902021	VISION INFOTEL INDIA PVT LTD VS SITI VISION DIGITAL MEDIA PVT LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1031(ND)2020	HARSHAL KUMAR	spelling miss match in technically and pdf Technically Written (VISION INFRACON INDIA PVT LT Vs. SITI VISION DIGITAL MEDIA PVT LTD) But In Soft Copy Spelling Mistake Plz Check and Proceed.	10/06/2021
3571	710102039632021	INCOME TAX OFFICER VS M/S RSA ESTATE PVT. LTD.		Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/91(ND)2021	Zoheb	Main Case Not Link &&& Technically Wrong Section Select	09/06/2021
3572	710102017012021	SANDHU ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Prateek Gangwani	Payment Not Received	10/06/2021
3573	710102038162021	LANDBASE ESTATE MANAGEMENT SERVICES PRIVATE LIMITED VS REGISTRAR OF	Company Appeal(Companies Act)	Sec 252 (3)		Shilpi Rastogi	income tax service wrong kindly serve dcit cell delhi high court	09/06/2021
3574	710102035282021	BALDEO METALS PRIVATE LIMITED VS BALDEO METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Prabhat	Main Case Also Not Link Reminder 5/5	16/05/2021
3575	710102039542021	THE STATE BANK OF INDIA VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1096(PB)2018	RAGHAVENDRA MOHAN BAJAJ	application not upload	8/6/2021
3576	710102039492021	VIJAYA PUROHIT VS TRADING ENGINEERS (INTERNATIONAL) LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1416(ND)201	Astha	section wrong	27/05/2021
3577	710102019472020	NAVRAN ADVANCED NANO PRODUCTS DEVELOPMENT INTERNATIONAL PRIVATE LTD. VS	Company Petition IB (IBC)	Application under any other provisions- IBC		9888003303	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	12/2/2020
3578	710102011052019	GOEL TRADE LINKS VS MSWIPE TECHNOLOGIES	Company Petition IB (IBC)	IBC Under Sec 9			Payment Not Received	13/02/2019
3579	710102035792021	SURINDER KUMAR VASHISHTH VS HARPAL SINGH SAINI	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/84(ND)2021	9311010090	case type wrong need to notarized case type wrong need to notarized	19/05/2021
3580	710102041412021	MANISH GUPTA RESOLUTION PROFESSIONAL VS RITA DIXIT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/256(ND)2019	9015332650	stamp paper notary missing	16/06/2021
3581	710102041342021	M/S SALASAR BUILDERS VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 12(2)	COMPANY PETITION IB (IBC)/512(ND)2020	9731821307	page 1 cut and true copy missing	16/06/2021
3582	710102040562021	ZECO INC VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		9867444044	main case not linked	12/6/2021
3583	710102041622021	SAJEVE BHUSHAN DEORA VS STANDARD CHARTERED BANK SURAJKIRAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/29(ND)2018	9811903450	158-160,313-315,318-319 not clear page	17/06/2021
3584	710102023332021	RENEWABLE RESOURCES PRIVATE LIMITED VS REGISTRAR OF	Company Petition (Companies Act)	Sec. 441		8076508282	kindly make one pdf after that upload the petition, Upload only final petition and delete all	23/03/2021
3585	710102038362021	RITESH SPINNING MILLS LIMITED VS WORLDS WINDOW WARDHA INFRASTRUCTURE	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		9654277409	Wrong Documents upload	3/6/2021
3586	710102039362021	M/S AAR CEE AUTO COMPONENTS PVT. LTD. VS M/S UNICAST AUTOTECH PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		9560480489	Advocate welfare &&& court fees miss/Page not clear-25 to 61/Supporting affidavit notary with e stamp paper	8/6/2021
3587	710102041712021	PAWFECT PET FOODS PRIVATE LIMITED VS PAWFECT PET FOODS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		9910445771	Section 242 fees not paid,list of dates and event missed	18/06/2021

3588	710102036452021	SAURAV KATTIAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED VS SAYA HOMES PRIVATE LIMITED IN CONSORTIUM WITH SAYA BUILDCON CONSORTIUM PRIVATE LIMITED & ROSEBERRY DEVELOPERS PRIVATE	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1348(ND)2019	RISHABH JAIN	true copy sign missed true copy sign missed , need to every pages and please short title name , reminder 5/5 affidavit back date	22/05/2021
3589	710102040682021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS THE ASSESSING OFFICER CIRCLE 9(2)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	STAMP PAPER MISSED NOTARY MISSED	12/6/2021
3590	710102041442021	SAJEVE BHUSHAN DEORA VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	Pg- 58,60,77,78,79,90,91,95 to 102 207-211 ,272,274,277,280,283,284, not clear page need to typed copy and mention every page Pg-108,109 cut	16/06/2021
3591	710102041702021	CS VEKAS KUMAR GARG VS SUNCITY PROJECTS PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/281(PB)2019	RAKESH KUMAR	Page No 74& 75 Missing	18/06/2021
3592	710102029782021	ASHUTOSH GARG VS GUARDIAN LIFECARE PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Dhruv	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	14/04/2021
3593	710102038212021	MINDA I CONNECT PRIVATE LIMITED VS REGISTRAR OF COMPANIES	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Sanjay	small font page no. 358,359, page 576, 633 to 635 missed,	2/6/2021
3594	710102039672021	LALL MINERALS PRIVATE LIMITED VS ARYAN ISPAT AND POWER PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GOPINATH NAYAK	Blur page- 49,50,60,62,64,72,214/cut page-70/Volume wise index/etc	9/6/2021
3595	710102040272021	ASSOTECH RIDGE GREENS REALITY PRIVATE LIMITED VS PRAMPARA BUILDCON PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		nabi hasan	Advocate welfare &&& court fees miss/9 (3)b certificate miss	12/6/2021
3596	0710102014702018/42	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC Under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Page Nos 54 to 63 Not Clear,Pages size not clear	15/06/2021
3597	0710102000732020/8	AS TECHNOSOFT Vs. INDIAN ROOTS SHOPPING LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC) /182(ND)2020		Affidavit is missing, Sign is missing in each page	17/06/2021
3598	0710102014182021/1	GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/65(ND)2021		E-stamp missing, Service to ROC missing	17/06/2021
3599	0710102030222021/2	VIKRAM DUTTA Vs. LOOKS SALON PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/18(ND)2021		NEED TO IA FILE	21/06/2021
3600	0710102023172021/1	VINEET AGGARWAL Vs. STATE BANK OF INDIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)2020		Notarisation missing in E-stamp	22/06/2021
3601	710102038722021	LAWMAX MERCHANT SERVICES PRIVATE LIMITED VS DELHI BARODA ROAD CARRIER PRIVATE	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2021	Rule 11 of NCLT	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/18(ND)2021	Kamal	E-stamp is missing	5/6/2021
3602	710102041162021	UTSAV SECURITIES PRIVATE LIMITED VS SNS DIAGNOSTICS LIMITED		Application under any other provisions- IBC		Kamal	application is not linked with main case and wrong section	15/06/2021
3603	710102041992021	GAIL INDIA LIMITED VS PUNJ LLYOD LIMITED	COMPANY PETITION IB (IBC)/731(PB)2018	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/731(PB)2018	Tishampati Sen	sign missing and affidavit back date and notary missing	20/06/2021
3604	710102027142021	THREE C PROJECTS PVT. LTD. VS THREE C HOSPITALITY VENTURES PRIVATE		IBC under Sec 7		Jatin S Sethi	Board of Resolution and Vakalatnama missed court fees and welfare missed	6/4/2021
3605	710102027152021	THREE C PROJECTS PVT. LTD. VS M/S VISTAR CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	Advocate welfare &&& court fees missed /Board Resolution missed	6/4/2021
3606	710102027132021	THREE C PROJECTS PVT. LTD. VS M/S THREE C INFRA PRIVATE LIMITED		IBC under Sec 7		Jatin S Sethi	same File in diary no 0710102027142021 please contact to registry	6/4/2021
3607	710102042032021	VIKRAM KUMAR VS SEVEN SEAS HOSPITALITY PRIVATE LIMITED		IBC Section 59		Rohan Jaitley	brief of synopsis and list of dates and events missed.	21/06/2021
3608	710102042152021	MAHABIR SINGH (SHAREHOLDER OF NEXT GENERATION ADVISORY SERVICES PRIVATE LIMITED) VS REGISTRAR OF COMPANIES		Sec 252 (3) - By Government Body		Mukund Rawat	wrong case type(its not a govt. body)	21/06/2021
3609	0710102131472019/5	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Sign missing in each pages	13/06/2021

3610	0710102027712021/1	NIKRIL HASIJA & ANR. Vs. MR. VINEET AGGARWAL. RESOLUTION PROFESSIONAL AND ANR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1736(ND)2021		upload retry	18/06/2021
3611	0710102013912019/14	LIC HOUSING FINANCE LIMITED Vs. DURHA VITRAK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2019		Blank document	22/06/2021
3612	0710102000822021/3	ALCATEL-LUCENT INDIA LIMITED Vs. HARIDWAR IRON & ISPAT ROLLING LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES)		50 rupee stamp missing	23/06/2021
3613	0710102007332019/26	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		COURT FEE AND WELFARE MISSING	23/06/2021
3614	0710102024292021/6	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		NEED TO IA FILE	23/06/2021
3615	710102030512020	DEVVRAT RANA VS FRANCHISE INDIA BRANDS LIMITED	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB (IBC)/3029(ND)2019	RHEA LUTHRA	please delete extra document prar ,missed stamp paper, affavit missed need to notarized pagination missed	8/3/2020
3616	710102031282020	SINGH PROPERTIES AND CONSTRUCTIONS VS ANIL MATTA HARMILAP MEDIA PRIVATE LIMITED VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/995(ND)2018	Kartik	stamp paper need to Rs100 for uttar pradesh court fee and welfare missed in vakalatnama pagination wrong in pdf please check all pages	11/3/2020
3617	710102033702020	HARMILAP MEDIA PRIVATE LIMITED VS ANIL MATTA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/381(ND)2020	RAJUL	document Not Upload	17/03/2020
3618	710102032092020	NORTHERN ARC CAPITAL LTD. VS FIVE CORE ELECTRONICE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1671(ND)2019	Veena Sharma	case type wrong in index section wrong pg-56,57 not clear prar missed	13/03/2020
3619	710102042682021	DEVENDRA SINGH VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1672(ND)2019	DEVENDRA	STAMP PAPER &&& NOTARY MISSED	23/06/2021
3620	710102042612021	ASCORP GLOBAL LIMITED VS IREO VICTORY VALLEY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Nithin	STAMP PAPER &&& NOTARY MISSED	23/06/2021
3621	710102009002021	CHAKIAT AGENCIES VS CLS LOGISTICS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ashutosh	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	1/2/2021
3622	710102041292021	MITHLESH VARSHNEY VS UNITECH LTD	Company Petition (Companies Act)	Sec. 73(4)		MITHLESH VARSHNEY	Wrong Document upload	16/06/2021
3623	0710102128172019/3	NATIONAL POLYPLAST (INDIA) PRIVATE LIMITED Vs. VHV BEVERAGES PRIVATE M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2401(ND)2019		E-stamp missing, Defective Proof of service	24/06/2021
3624	0710102406072018/13	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT LTD. KCS SOLAR POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2018		E-stamp missing	15/02/2021
3625	0710120005622018/19	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT LTD. KCS SOLAR POWER PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPPORATE AFFAIRS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)201		NEED TO IA FILE	24/06/2021
3626	0710102003072021/2	NC HOSPITALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/55(ND)2021		CONTACT TO COURT OFFICER	24/06/2021
3627	0710102019662021/2	NC HOSPITALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/80(ND)2021		APPEAL NO NOT MENTION	24/06/2021
3628	0710102008842021/1	SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/627(PB)2021		Page no. 78 - 81, 96-98 pages not clear, page no. 102 english translation copy missing, page no. 195 - 218 pages not clear.	
3629	0710102157872019/5	PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020		Wrong e-filing	

3630	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020	True copy sign missing on every page, page no. 32 and 38 are blank
3631	0710102005412021/5	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/85(ND)2021	Wrong e-filing
3632	0710102005412021/6	G K CRYSTAL HOMES Vs. ANSAL LOTUS MELANGE PROJECTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/85(ND)2021	Wrong e-filing
3633	0710102152112019/7	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019	Wrong e-filing
3634	0710102156952019/6	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019	Documents not found
3635	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES	Wrong e-filing
3636	0710102030272020/4	TARUN KUMAR Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB	True copy sign missing on every page
3637	0710102033952020/2	NOIDA POWER COMPANY LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/941(ND)2021	Index missing, true copy sign missing on every page
3638	0710120005482018/35	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRA TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018	True copy sign missing on every page
3639	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES	Wrong e-filing
3640	0710102011362021/3	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES	Wrong e-filing
3641	0710102012082021/1	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/929(ND)2021	True copy sign missing on every page
3642	0710102028132021/1	MR.VINOD SERHWAG Vs. M/S SIEMENS FINANCIAL SERVICES		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)2021	True copy sign missing on every page
3643	0710102023802018/21	VISTRATITCL INDIA LIMITED Vs. AMBIENCE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1600(ND)2018	Wrong e-filing, need to file in IA
3644	0710102032302018/6	SARIKA SOMVANSHI Vs. R. S. STONES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(PB)2018	Page no. 30 - 44, 60 - 63 true copy sign missing
3645	0710102023882021/1	MEKASTER FINLEASE LIMITED Vs. ARIHANT INFERRA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(ND)2021	Wrong e-filing, need to file in IA, No Index, No Pagination
3646	0710102116452020/1	GALLANTT METAL LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES	Wrong e-filing
3647	0710102086692020/2	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD.		---Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)2020	Wrong e-filing
3648	0710102086982019/10	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNO CRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	Wrong e-filing
3649	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNO CRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	Wrong e-filing
3650	0710102086982019/9	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNO CRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019	Wrong e-filing
3651	0710102116282020/1	KSUBHRA NARAYAN MOHAPATRA Vs. BRIGHTSUN TECHNO CRAFT PVT. LTD.		Rule 34	INTERLOCUTORY APPLICATION (I.B.C)/5524(ND)2020	Wrong e-filing
3652	0710102405202018/12	M/S NUPUR FINVEST PVT LTD Vs. M/S UNNATI FORTUNE HOLDING LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/45(PB)2018	True copy sign missing on every page
3653	0710120004512018/19	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD. AJIT GYAN CHAND JAIN		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018	Wrong e-filing
3654	0710102026982021/3	INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021	Wrong e-filing
3655	0710200410952018/24	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018	Proof of service missing
3656	0710102000252021/1	PRO SPORTIFY PVT. LTD. Vs. VIVID IT SOLUTIONS PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/19(ND)2021	Wrong e-filing
3657	0710102012752020/2	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION		IBC Under Sec 9	COMPANY PETITION IB (IBC)/411(ND)2020	align documents according to the index

3658	0710102026222021/1	AKHIL AHUJA Vs. BSES RAJDHANI POWER LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1658(ND)20		NO index , no pagination	
3659	0710120009092018/6	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 3 - 62 true copy sign missing	
3660	0710120009092018/7	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 3 - 62 true copy sign missing	
3661	0710102008572021/1	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Index missing	
3662	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSINE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Wrong e-filing	
3663	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSINE BUILDWELL PVT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Wrong e-filing	
3664	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3665	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3666	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3667	0710102110632019/5	YOKOGAWA INDIA PVT LTD. Vs. ABRI INFRASTRUCTURE		Sec 60(5)	COMPANY APPLICATION(COMPANIES		True copy sign missing on every page	
3668	0710120009092018/10	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		True copy sign missing on every page	
3669	0710102002452020/6	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES		Wrong e-filing	
3670	0710102024822021/1	PIYUSH MOONA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1564(ND)20		Wrong e-filing	
3671	0710102075392019/15	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		volume wise index missing, page no. 1 - 20 true copy sign missing	
3672	0710102002452020/7	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES		Wrong e-filing	
3673	0710102002452020/8	P.VENU GOPAL Vs.		Sec. 73(4)	COMPANY APPLICATION(COMPANIES		Wrong e-filing	
3674	0710102028132021/1	MR.VINOD SEHWAG Vs. M/S SIEMENS FINANCIAL SERVICES		Sec 49(2)	INTERLOCUTORY APPLICATION (I.B.C)/1774(ND)20		True copy sign missing on every page	
3675	0710102012872021/1	VIVEK GARG Vs. EVERSINE BUILDWELL PVT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021		Page no. 42 - 50 true copy sign missing	
3676	0710102012882021/1	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSINE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021		Page no. 43 - 51 true copy sign missing	
3677	0710102012892021/1	PRIYANKA AGGAWAL Vs. EVERSINE BUILDWELL PVT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021		Page no. 42 - 50 true copy sign missing	
3678	0710102149722019/8	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF INCOME TAX OFFICER		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (IBC)/85(ND)2019		Wrong e-filing	
3679	0710200431842018/7	WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	
3680	0710102034582021/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2232(ND)2021		Master index missing, Page no. 1 - 36 true copy sign missing,	
3681	0710200432722018/26	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		No Index	
3682	0710200432722018/27	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Written synopsis and status report should be file separately	
3683	0710102000652021/2	GDR HOMESTLES PRIVATE LIMITED & ORS Vs. MRS. PRETTY KUMAR		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		True copy sign missing on every page	
3684	0710102032192018/15	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		Page no. 1 - 24, 106 - 117 true copy sign missing	
3685	0710102011362021/5	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		Wrong e-filing	
3686	0710102012642019/13	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Index missing, volume does not contain more than 200 pages	
3687	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3688	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	
3689	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA TELESERVICES PVT		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021		Wrong e-filing	

3690	0710102018032020/1	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)2020		Wrong e-filing	
3691	0710102026982021/4	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021		Wrong e-filing	
3692	0710102032192018/4	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)201		True copy sign missing on every page	
3693	0710102061262019/14	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		Wrong e-filing	
3694	0710102027792021/1	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1805(J)2021		Index missing	
3695	0710102115602020/3	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		No index, no pagination	
3696	0710120005622018/18	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)201		Wrong e-filing	
3697	0710102011362021/2	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		Wrong e-filing	
3698	0710102011362021/3	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		Wrong e-filing	
3699	0710102011362021/4	KPL INTERNATIONAL LIMITED Vs. M/S. GAURSONS INDIA PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		Wrong e-filing	
3700	0710102011452021/1	PIONEER FIRE PROTECTION PRIVATE LIMITED Vs. ICICI BANK LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/65(ND)2021		Wrong e-filing, need to file in IA	
3701	0710102006452020/3	KULDEEP SHARMA Vs. OFFICE OF REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/152(ND)2020		In index it is mention as report but it is reply, please do correction in index accordingly	
3702	0710102017052021/1	PJS ENERGY PRIVATE LIMITED Vs. RAJIV MALIK		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(File both affidavit separately	
3703	0710102118042020/1	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2021		Page no. 17 - 37 page font very light	
3704	0710102118042020/2	CASPER CONSUMER ELECTRONICS PRIVATE LIMITED Vs. WELLINGTON TRANSPORTATION PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/48(ND)2021		Page no. 17 - 37 page font light	
3705	0710200432722018/27	WORKSPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Written synopsis and status report should be file separately	
3706	0710102016322021/1	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/14(ND)2021		Page no. 88 page cut,	
3707	0710102017062021/5	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(Need to file all reports separately	
3708	0710102017062021/6	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(Need to file all reports separately	
3709	0710102083582020/5	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		Wrong e-filing	
3710	0710102013462021/3	NARESH KUMAR BANSAL Vs. M/S. STAR MINERAL RESOURCES		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1047(ND)20		Volume wise index missing,	
3711	0710120005072018/17	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018		Wrong e-filing	
3712	0710102031952020/3	REKHA SHARMA Vs. RAJ KISHORE		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1928(ND)20		Page no. 18 - 31, 35, 41 - 49, 56 - 76, 85 not clear,	
3713	0710102032192018/5	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)201		True copy sign missing on every page	
3714	0710102115552019/11	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019		No Index, No pagination	
3715	0710102025332021/2	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. MR. GAURAV KATIYAR RESOLUTION PROFESSIONAL OF EARTHCON UNIVERSAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1606(ND)2021		Need to file both documents separately	
3716	0710102005942019/6	BHUPINDRA AGRO PRIVATE LIMITED Vs. SHRI VARDHMAN RICE MILLS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/241(ND)2019		Page no. 1-11, 78 - 97 true copy sign missing	

3717	0710102022802021/1	GAURAV KATIYAR Vs. UNIVERSAL BUILDWEL PVT LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/1526(ND)20		True copy sign missing	
3718	0710102002732020/7	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Documents not available	
3719	0710102083612020/8	REENA RATHORE Vs. MAHESH EDIBLE OIL INDUSTRIES LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/102(PB)2020		True copy sign missing on every page, both documents should be file separately	
3720	0710102097212020/2	M/S. LATIKA HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/521(ND)2020		NO Index, No pagination	
3721	0710102097742020/1	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs. CONNAUGHT PLAZA RESTAURANTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/155(ND)2020		No Pagination	
3722	0710102101482020/2	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND ORBIT		Sec. 441	COMPANY PETITION (COMPANIES ACT)/171(ND)2020		Index missing	
3723	0710102106542020/2	MANUFACTURING PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020		Index missing, documents should be upload in single pdf	
3724	0710102108202020/2	BANSAL SUPPLIERS PRIVATE LIMITED Vs. RESOLUTION PROFESSIONAL EARTH INFRASTRUCTURES LIMITED (MR. AKASH SHINGHAL)		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/500(ND)2020		Index missing	
3725	0710102115422020/1	GALLANTT METAL LIMITED Vs. MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5656(ND)20 20		Need stamp paper of Rs 100 for UP affidavit	
3726	0710102116452020/2	RAJUL MOHAN Vs. BRAHMA CITY PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(Master index missing, volume wise index missing	
3727	0710102139162019/17	PRALINES EXPORT PRIVATE LTD Vs. EMAAR MGF LAND LIMITED		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		Index missing	
3728	0710102148942019/3	NEETU CHANDAK Vs. FUTECH SHELTERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3209(ND)201		Stamp paper missing	
3729	0710102157872019/4	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/189(ND)2020		NO index, no pagination	
3730	0710102165262019/2	P K SALES COMPANY PVT. LTD. Vs. P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3404(ND)201		Notary missing on affidavit	
3731	0710102415722018/38	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Documents not available	
3732	0710200412522017/23	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS		IBC Under Sec 10	COMPANY PETITION IB		Court fees missing	
3733	0710200412522017/24	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS		IBC Under Sec 10	COMPANY PETITION IB		Court fees missing	
3734	0710200412592017/54	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Proof of service missing	
3735	0710200422432018/55	M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		No Index, no pagination	
3736	0710200422432018/56	ASHU GUPTA (RP) Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		No index, no pagination	
3737	0710200411352018/37	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		NO pagination	
3738	0710102027702021/1	RAM KUMAR TYAGI Vs. RMS BUILDERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/238(PB)2021		Page no. 48 - 50, 54 - 59 english translation missing, page no. 51-52, 70 page cut, page no. 77 - 80 page dim,	
3739	0710120007812018/10	M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA		IBC under Sec 7	COMPANY PETITION IB (IBC)/1075(ND)201 8		No Index, No pagination	
3740	0710102024792021/1	INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)20 21		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)20 21		True copy sign missing on every page, page no. 26 - 27 page cut,	
3741	0710102028682021/1	COMPANY APPLICATION(COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		Wrong e-filing	

3742	0710102412382017/21	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017				Page no. 54, 56, 343 - 346, 356 - 359, 368-373, 424, 435, 440, 446, 448, 465,467, 490, 492, 494, 498, 500, 536, 538, 544, 546, 548, 550, 552, 554, 558, 560, 562, 760, 934, 947, 948, 954, 1140-1144, Page not Clear, Page no. 342, 355, 390, 394, 401 translation copy missing, Page no. 579, 581, 583, 585, 587, 589, 895, 603, 605, 607, 611, 613, 615, 617, 619, 623, 625, 627, 629, 631, 633, 635, 637, 639, page cut,
3743	0710102093852019/3	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 213	COMPANY PETITION (COMPANIES ACT)/94(PB)2019				1-23, 93-94, True Copy Sign missing missing
3744	0710102074512019/4	SRIJAN MOVIDA TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOPAK ADVISORS PRIVATE		IBC Section 59	COMPANY PETITION IB (IBC)/876(ND)2019				Page no. 1-2 true copy sign missing, Page no. 7-10, 15-18,
3745	0710102080062020/8	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020				Page no. 164-167, 344, 428-471 page not clear, Page no. 391-393, 403-405, translation copy missing, Page no. 788-801, 1043-1092 True copy sign missing,
3746	0710102077862020/13	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020				Page no. 7-11 true copy sign missing
3747	0710102080062020/7	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)20				Wrong E-filing
3748	0710102083112020/1	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)20				Rs 3 court fees missing in Vakalatnama
3749	0710102083112020/2	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)20				Vakalatnama Missing
3750	0710102083112020/3	PK SALES COMPANY PRIVATE LIMITED Vs. KARNATAKA BANK		Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3987(ND)20				Rs 3 Court fees missing in Vakalatnama
3751	0710102080062020/13	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES				Only Volume 2 Uploaded
3752	0710102080062020/14	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES				Wrong documents uploaded
3753	0710102020852020/1	HELLMANN WORLDWIDE LOGISTICS INDIA PVT LTD Vs. SEA AIR CONSOLIDATORS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/632(ND)2020				Wrong E-filing
3754	0710102026592020/2	M/S FINEX CONSULTANCY SERVICES THROUGH PROPRIETOR NIKITA SHUKLA Vs. M/S YUTHIKA COMMERCIAL PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/695(ND)2020				True Copy sign Missing
3755	0710102026642020/2	M/S. FINEX CONSULTANCY SERVICES Vs. PRANIDHI COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/697(ND)2020				True Copy sign Missing
3756	0710102068392020/12	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION LORDS ABN LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES				Wrong E-Filing
3757	0710102075822020/4	REGISTRAR OF COMPANIES DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2020				Back Date Affidavite
3758	0710102080062020/11	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES				True Copy Sign Missing
3759	0710102080062020/12	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES				True Copy sign Missing
3760	0710102092602019/11	ARUN GOEL Vs. SPG BUILDCON PVT. LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES				True Copy sign missing
3761	0710102095932020/3	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)20				No Pagination, Court fess and welfare missing
3762	0710102102622019/4	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)201				Proof Of Service Missing
3763	0710102107582020/7	INTEC CAPITAL LIMITED Vs. R. B. M. DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1061(ND)2020				Wrong Pagination

3764	0710102113152020/3	SH. RAJ KUMAR JULKA Vs. VIJAY KUMAR JULKA		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES)		True Copy Sign Missing on Every page
3765	0710102125842019/7	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy Sign missing
3766	0710102125842019/8	AAISHWARY CONSTRUCTIONS Vs. SUNTECH PETRO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2355(ND)2019		True Copy sign Missing
3767	0710102128142019/21	DAYAL INDUSTRIES PRIVATE LIMITED Vs. WHOLLY JOY PRODUCTS PRIVATE SHOREWALA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2391(ND)2019		True Copy Sign Missing On Every page
3768	0710102146862019/5	INVESTMENT AND PROPERTIES PRIVATE LIMITED Vs. ORRIS INFRASTRUCTURE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/159(ND)2019		Index Missing
3769	0710102150942019/7	PRATIM KABIRAJ Vs. BENGAL UNITECH UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3243(ND)2019		Wrong E-filing
3770	0710200411562018/12	JAGRITI PLASTICS LTD. Vs. PROACTIVE PLAST PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2018		No Documents Found by /12
3771	0710200412612017/3	M/S MIDITECH PVT LTD Vs. CANARA BANK & ORS		IBC Under Sec 10	COMPANY PETITION IB (IBC)/432(ND)2017		Affidavite Miss
3772	0710200421992018/2	MANISH TRADERS PRIVATE LIMITED Vs. M/S ALTERNATIVE VENTURE PVT LTD		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/272(ND)2018		Wrong E-filing
3773	0710102002302021/3	BOSTON SCIENTIFIC SERVICES PRIVATE LIMITED Vs. BOSTON SCIENTIFIC SERVICES PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/17(PB)2021		Wrong e-filing
3774	0710102007962021/2	RAHUL KHILNANI & ANR. Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		Sec 30,Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/641(ND)2021		Page no. 11 - 99 true copy sign missing
3775	0710102001232021/3	SARDAR JI DI HATTI DEPARTMENTAL STORE PVT. LTD. Vs. SUNIL KUMAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/143(ND)2021		Documents not available
3776	0710102015222021/1	RAJNISH JHA Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/981(ND)2021		Documents not open
3777	0710102100562019/10	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		True copy sign missing on every page
3778	0710102105602020/3	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED & TARUN GULATI Vs.		Sec. 213	COMPANY PETITION (COMPANIES)		Documents not available
3779	0710102106542020/3	SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND LURGI INDIA		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020		Need Rs 100 stamp paper in affidavit for UP
3780	0710102113742020/2	INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2020		Wrong e-filing
3781	0710102118562020/1	BSAF INDIA LTD Vs. MEGHAAARIKA INTERNATIONAL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/65(ND)2021		Page no. 17 not clear
3782	0710102118572020/1	BASF INDIA LTD Vs. MEGHAAARIKA INTERNATIONAL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/66(ND)2021		Page no. 17 not clear
3783	0710102118692020/1	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/69(ND)2021		No Index
3784	0710102155612019/15	SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/170(ND)2019		No index in written submission, file both documents separately
3785	0710102156952019/5	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Documents not available
3786	0710102410042018/20	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018		Wrong e-filing
3787	0710200014262017/15	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Documents not available
3788	0710200412652017/15	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/548(ND)2017		Wrong e-filing
3789	0710200417362018/41	STANDAR CHARTERED BANK Vs. WOOLWAYS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/29(ND)2018		Back date affidavit,
3790	0710200419922018/3	SUNFLAG IRON & STEEL CO LTD Vs. RAJAT WIRES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/622(ND)2018		Index should be put on top of the file
3791	0710102000792021/2	SCHABLONA INDIA LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Proof of service missing
3792	0710102009642021/3	DR. DINESH MOHAN SHARMA & OTHERS Vs. EARTHCON UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/796(ND)2021		Need Rs 100 stamp paper for uttar pradesh, Court fees missing on vakalatnama
3793	0710102010102021/1	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Index missing, no welfare and court fees

3794	0710102013972020/2	ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		Wrong e-filing
3795	0710102020892021/1	EXPERION DEVELOPERS PVT LTD Vs. CHANDRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1342(ND)20		Page no. 90 - 93 not clear
3796	0710102022332021/1	BAGH KOTHI INVESTMENT AND FINANCE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		No index, no pagination
3797	0710102026592021/1	SANTOSH SHARMA Vs. KAPIL GUPTA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1700(ND)20		Wrong e-filing
3798	0710102018812021/5	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)202		Page no. 1 - 11 true copy sign missing
3799	0710102020992020/4	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		Page no. 1 - 14 true Copy sign missing
3800	0710102022422018/3	M/S. P K ENTERPRISES Vs. M/S. FOUR FRESH RETAIL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)201		Welfare and Court Fess missing on vakalatnama
3801	0710102028922020/1	M/S NEWGEN SPECIALTY PLASTICS LMT Vs. M/S. PROMINENT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/741(ND)2020		True Copy sign Missing
3802	0710102077272020/5	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)20		Wrong e-filing, Additional and application should be
3803	0710102095932020/4	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		Page no. 15 - 18, 20 not clear, Welfare and court fees missing on vakalatnama
3804	0710102096402019/5	COMFORT FOOTWEARS PVT LTD Vs. M/S RS SEVEN LIFESTYLE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1531(ND)2019		True Copy sign Missing
3805	0710102096682020/2	DEVINDER YADAV & ORS Vs. GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1066(ND)2020		Master index and volume wise index should be separate, volume have more than 200 pages
3806	0710102096802019/6	COL. C.D. SHARMA (RETD.) Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1529(ND)2019		Wrong E-filing
3807	0710102100562019/7	IL&FS FINANCIAL SERVICES LIMITED Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1649(ND)2019		Page no. 4 not clear
3808	0710102104182020/1	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4), Sec. 241(1)	COMPANY PETITION (COMPANIES)		Page no. 102 not clear
3809	0710102104182020/2	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4), Sec. 241(1)	COMPANY PETITION (COMPANIES)		Welfare missing
3810	0710102104182020/3	AJAY SINGHAL Vs. SITA RAM AND COMPANY LIMITED		Sec. 242(4), Sec. 241(1)	COMPANY PETITION (COMPANIES)		Welfare missing
3811	0710102110142020/4	TREND FLOORING PRIVATE LIMITED Vs. VASISHT AGENCIES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/28(ND)2021		true copy missing on every page
3812	0710102110482020/4	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020		Page no. 1 - 41 True copy sign missing
3813	0710102117252020/2	HEMANT SHARMA Vs. SANDEEP TYAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5626(ND)20		True Copy missing on every page
3814	0710102118552020/2	SAKSHI FINCAP PVT.LTD Vs. CELEBRATION CITY		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5726(PB)202		Page no. 1 - 8 True Copy sign missing
3815	0710102119382020/2	BALAJI DIGITAL SOLUTION PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/72(ND)2021		More than 200 Pages in single volume
3816	0710102152112019/3	AJAY RAI Vs. ANSAL PHALAK INFRASTRUCTURE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3206(ND)2019		Index missing in vol-2, True Copy sign missing on every page
3817	0710102171622019/1	ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE- 12(2) Vs. REGISTRAR OF COMPANIES DELHI &ANR. (IN THE MATTER OF: M/S INTELLUTIONS FINANCE & INVESTMENT PVT.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/22(ND)2020		Page no. 11 missing
3818	0710200000812018/3	BRIJ ASSOCIATES Vs. ASSOCIATED LIGHTING SYSTEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/342(ND)2018		Index Missing
3819	0710102019362021/1	CFM ASSET RECONSTRUCTION PVT LTD Vs. M/S ACTION ISPAT AND POWER PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1243(PB)2021		True Copy Sign Missing On every Page
3820	0710102076342019/8	M/S CHT INDIA PRIVATE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1184(ND)2019		Page no. 52 not clear
3821	0710102077272020/6	GAC SHIPPING (INDIA) PVT. LTD. Vs. CLASSIC BOTTLE CAPS PVT.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3316(ND)20		Page no. 11 - 15, 17, 23, 32, 34 - 59 page not clear

3822	07101020835820/2	MUKESH KUMAR GROVER Vs. UTTARAKHAND POWER CORPORATION LIMITED THROUGH ITS EXECUTIVE ENGINEER		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3591(ND)2020		Page no. 1 - 8, 11 - 57 true copy sign missing
3823	0710102086982019/8	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Index Missing, No Pagination, Documents not clear
3824	0710102108042020/2	AKANKSHA GARTEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		---Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/480(ND)2020		No Pagination
3825	0710102109962019/3	CARGO PLANNERS LTD Vs. AAKRITI INFO-MEDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1899(ND)2019		Index Missing, No pagination, court fees missing
3826	0710102113662020/1	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/5451(ND)2020		Index Missing, No Pagination, No welfare, Rs 3 court fees missing
3827	0710102125042019/6	DRESIER COMMODITIES PVT LDT Vs. JAIPURIA		IBC under Sec 7	COMPANY PETITION IB (IBC)/2480(PB)2019		Index missing, True copy sign missing on everypage
3828	0710102139162019/15	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE		Sec. 241(1), Sec. 242(4), Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		True Copy sign missing on every page
3829	0710102139162019/16	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT		Sec. 241(1), Sec. 242(4), Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		True Copy Sign Missing on everypage
3830	0710102161032019/4	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) &		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Wrong e-filing
3831	0710102065422020/5	VANDANA RAHEJA Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/889(ND)2020		Page no. 1- 5 true copy sign missing
3832	0710102067522020/1	MAHENDER KUMAR KHANDELWAL (RESOLUTION PROFESSIONAL) Vs. FINSERVE SHARED SERVICES LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2540(PB)2020		No index, No pagination, no welfare and court fees
3833	0710102076312019/11	SANTOSH ASSOCIATES Vs. PARAMEX TRANSFORMERS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1125(ND)2019		wrong e-filing
3834	0710102084152019/7	1.M/S S.S.REALTECH PVT. LTD. Vs. SMT. BINA MITTAL		Application under any other provisions ,Application under any other provisions ,Application under any	COMPANY PETITION (COMPANIES ACT)/81(ND)2019		Page no. 50 - 69, 87 - 93, 117 - 28, not clear,
3835	0710102088862020/3	TULSI NANDAN KANT BANSAL Vs. M/S PRABHATAM ADVERTISING PRIVATE LIMITED		IBC Under Sec 7	COMPANY PETITION IB (IBC)/996(ND)2020		true copy missing on every page
3836	0710102093492020/1	INABENSA BHARAT PVT. LTD. Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1041(ND)2020		True Copy sign missing on every page
3837	0710102093812020/4	ROHIT PRASAD Vs. S&N LIFESTYLE INFRAVENTURES PVT LTD		IBC Under Sec 7	COMPANY PETITION IB (IBC)/1026(PB)2020		No Index, No pagination
3838	0710102095932020/5	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)2020		no Welfare and rs 3 court fess
3839	0710102098942019/11	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019		Court fees missing in vakalatnama
3840	0710102103232020/2	SATISH KUMAR NARANG Vs. DREAM PROCON PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4935(ND)2020		true copy sign missing on every page
3841	0710102105662020/3	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)2020		Page no. 57, notary date not mention, welfare and court fees missing on vakalatnama
3842	0710102106742019/6	ASHISH GUPTA Vs. DELAGUA HEALTH INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1840(ND)2019		Index missing, no pagnation
3843	0710102423672018/2	SBPL INFRASTRUCTURE LTD. & ORS Vs. M/S DLF SBPL		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2012		No Index, No pagination
3844	0710102014622021/1	INTEC CAPITAL LIMITED Vs. EASTERN EMBROIDERY COLLECTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/161(ND)2021		True copy sign missing on every page
3845	0710102015692021/2	NARESH KUMAR BANSAL Vs. M/S NSP ASSOCIATES (INDIA) PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1042(ND)2021		no index, no pagination
3846	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020		Need master index and volume wise index volume separately, volume does not contain more than 200 pages
3847	0710102086982019/11	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		Wrong e-filing

3848	0710102105402019/12	ANUPAM ENTERPRISES Vs. AARCITY INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1812(ND)2019	Wrong e-filing
3849	0710102107732020/2	ASHOK MITTAL Vs. SINGLA INFRABUILD PVT. LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)	Index missing
3850	0710102115722020/3	RAGHUDHA PROPERTIES PVT LTD Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Wrong e-filing
3851	0710102147832019/3	PARAS ENTERPRISES Vs. ARISU PACKAGING PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3125(ND)201	Index missing
3852	0710102149722019/7	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (IBC)/85(ND)2019	Wrong e-filing
3853	0710120004512018/21	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.	Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018	Wrong e-filing
3854	0710200410172018/26	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018	Wrong e-filing
3855	0710200412802017/10	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017	Wrong e-filing
3856	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED	Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020	Wrong e-filing
3857	0710102033942018/13	ORIENTAL BANK OF COMMERCE OF Vs. VALLABH STEEL WEST PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)2019	Wrong e-filing
3858	0710102080762019/3	MORELLE DEALERS LLP Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(No stamp paper, Affidavit not notarised
3859	0710102080762019/4	MORELLE DEALERS LLP Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(No stamp paper, Affidavit not notarised
3860	0710102080762019/5	MORELLE DEALERS LLP Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(No stamp paper, Affidavit not notarised
3861	0710102080762019/6	MORELLE DEALERS LLP Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(No stamp paper, Affidavit not notarised
3862	0710102083842020/6	BLUE STAR BUILDPROP PRIVATE LIMITED Vs. EARTH SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(No Index, no pagination
3863	0710102095932020/6	TARUN GULATI Vs. SAARANYA HOSPITALITY TECHNOLOGIES PRIVATE LIMITED AND	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4346(ND)20	True copy sign missing on every page
3864	0710102106542020/4	VIKRAM BAJAJ Vs. NET 4 INDIA LTD.	Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/171(ND)2020	No Index
3865	0710102018812021/2	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1228(PB)2021	No Index, No pagination, True copy sign missing on every page
3866	0710102077422020/7	AMRIT KUMAR PATEL Vs. PHEONIX ARC PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020	Master index missing, True copy sign missing on every page
3867	0710102029162020/5	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	Section 94(1)	COMPANY PETITION IB (IBC)/773(ND)2020	Documents not showing
3868	0710102098132019/31	SHALINI KHURANA Vs. JNR HOTELS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)201	Documents not showing
3869	0710102009442021/3	THOMAS AND COMPANY PVT LIMITED Vs. THAPAR BUILDERS PVT LIMITED	Sec. 241(1),Sec. 242(4),Rule 11 of NCLT	COMPANY PETITION (COMPANIES)	Court fees missing on vakalatnama
3870	0710102012532020/8	GRAPHISADS PRIVATE LIMITED Vs. ANSAL PROPERTIES & INFRASTRUCTURE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/494(ND)2020	Page no. 42, 58, 59, 62, 65, 66, 68, 69, 70- 80, 83-92, 122, 156, 166, 190, 191, 264, 293.
3871	0710102020292020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/563(ND)2020	Proof of service missing
3872	0710102021902020/1	STATE BANK OF INDIA Vs. M/S INDO ALUSYS INDUSTRIES LTD.	Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020	Page no. 5 - not clear, volume wise index missing
3873	0710102077862020/14	Vs.	IBC under Sec 7	COMPANY PETITION IB (IBC)/925(PB)2020	Page no. 8 not clear, welfare and court fees missing
3874	0710102108532020/2	PARMOD KUMAR ANAND Vs. MBL INFRASTRUCTURES LIMITED	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES)	Wrong e-filing
3875	0710102154292019/4	UNION OF INDIA Vs. P.D. AGROPROCESSORS INCOME TAX OFFICER WARD 10(2) Vs. REGISTRAR OF COMPANIES DELHI & ORS. (IN THE MATTER OF: M/S GOLDEN EYE BUILDMART PVT. LTD.)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3144(ND)2019	Need to file separately
3876	0710102166592019/5	ANKIT NARANG Vs. NIKKO AUTO LIMITED	Sec. 271-273	COMPANY PETITION (COMPANIES)	Stamp Paper missing
3877	0710102173902019/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/79(ND)2020	True Copy sign missing
3878	0710102001742020/2	ANKIT NARANG Vs. NIKKO AUTO LIMITED	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES)	Page no. not mention on vakalatnama
3879	0710102007642021/1	SHRI HARJIKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021	stamp papar missing

3880	0710102014702018/42	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Volume contain more than 200 pages, true copy sign missing on every page, page no. 179 not clear
3881	0710102142722019/10	AMIREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED		Sec. 59, Application under any other provisions ,Application under any other provisions ,Application	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		documents incomplete, not properly arranged
3882	0710200425572018/10	ALLAHABAD BANK Vs. M/S RUNEECHA TEXTILES LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/451(PB)2018		Page no. 116 page cut, Page no. 120 not mention in index
3883	0710200718642018/5	EXPORT CREDIT BANK OF TURKEY Vs. DHIR GLOBAL INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/1606(ND)2018		NO index, no pagination
3884	0710102012122019/3	P.R. ROLLING MILLS PVT. LTD Vs. JAYCEE AUTOFAB PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/542(ND)2019		Proof of service missing
3885	0710102082682020/6	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES		True copy sign missing
3886	0710102082682020/7	CLP WIND FARMS (INDIA) PRIVATE LIMITED Vs.		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES		True Copy Sign missing on every page
3887	0710102099202019/6	M/S EMGREEN IMPEX LTD. (EARLIER KNOWN AS M/S EMGREEN IMPEX PVT. LTD.) Vs. M/S ANR INTERNATIONAL PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1623(ND)2019		True Copy sign missing on every page
3888	0710102116102020/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/807(ND)2020		True Copy Sign missing
3889	0710102118302020/3	RAJEEV BEHL Vs. M/S REALTECH INFRASTRUCTURE LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/825(ND)2020		True Copy Sign Missing
3890	0710102146782019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRACHI INTERIORS PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/848(ND)2019		Back Date affidavit
3891	0710102147062019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PREETSIMS CONSTRUCTIO PVT. LTD.)		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/844(ND)2019		Back date affidavit , page no. 15 not clear
3892	0710102174042019/3	MAHESH KUMAR MITTAL Vs. GOLDMAX TRADE N BIZ PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2020		No Index, No pagination
3893	0710102412382017/27	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Stamp paper missing, page no. 4 not clear
3894	0710120011332018/3	BRUESH SAHU Vs. KDP BUILDWELL PVT. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA Vs. M/S. INTELLECTUAL BUILDERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB		Stamp paper missing
3895	0710200421402018/1	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/228(ND)2018		Court fees missing on vakalatnama
3896	0710102070282020/2	SUPER PRINT SERVICES Vs. M/S XALTA FOOD AND BEVERAGES PRIVATE		Sec 42, Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2734(PB)2020		File rejoinder and application separately
3897	0710200410882018/11	RAKESH GUPTA Vs. M/S STRAIGHT EDGE CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/702(ND)2018		True copy sign missing on every page, more than 200 pages in single volume
3898	0710102021292021/1	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1663(ND)20		True copy sign missing on every page
3899	0710200412592017/56	DEVENDRA BHATI Vs. GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRA TECH PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		single volume contain more than 200 pages, page no. 19 page not clear, page no. 22 page cut,
3900	0710102031522021/1	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. KAY EM COPPER PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1994(ND)2021		True copy sign missing on every page
3901	0710102115552019/12	SAMEEKSHA INFRA TEL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		IBC under Sec 7	COMPANY PETITION IB (IBC)/2027(ND)2019		Wrong e-filing
3902	0710102133062019/6	GIRWAR SINGH JAKHAR Vs. EARTH INFRASTRUCTURES LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/722(ND)2019		Wrong e-filing
3903	0710102019842021/1			Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1311(ND)2021		Volume wise index missing, true copy sign missing on every page

3904	0710102069572020/1	INDIAN DUROBUILD PVT. LTD. Vs. KINDLE INFRAHEIGHTS PVT. LTD.		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/82(ND)2021		Need to file documents separately	
3905	0710102034512018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S ISHWAR EXPTRADE PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/20(ND)2019		Wrong e-filing	
3906	0710102060922020/5	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON PRIVATE ELLIMETAL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)2020		Index missing, true copy sign missing	
3907	0710102063012020/4	HORIZON BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		IBC Section 59	COMPANY PETITION IB (IBC)/1043(ND)2020		Page no. 7, page cut	
3908	0710102086612020/3	HORIZON BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3960(ND)2020		Notary date missing on affidavit	
3909	0710102095282019/5	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1456(PB)2019		Wrong e-filing	
3910	0710102097692019/2	ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PRIVATE		Sec. 45 (1)	COMPANY APPLICATION(IBC)/891(ND)2019		Page no. not mention in index, volume contain more than 200 pages, true copy sign missing	
3911	0710102100592020/2	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		Index Missing	
3912	0710102102412020/3	VENKATA NAGESWARA THRINATH ITIKA Vs. SITI VISION DIGITAL MEDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1031(ND)2020		No pagination	
3913	0710102109342020/2	DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1079(PB)2020		wrong e-filing	
3914	0710102109342020/3	DALMIA FAMILY OFFICE TRUST Vs. ALMOND INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1079(PB)2020		Wrong e-filing	
3915	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		True Copy sign missing on every page, Page no. 190, 241, 293 stamp paper missing, welfare and court fees missing on vakalatnama,	
3916	0710102109462020/4	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE CARGO PLANNERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020		Wrong e-filing	
3917	0710102109962019/3	Vs. AAKRITI INFO-MEDIA PVT LTD LURGI INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1899(ND)2019		Rs 3 court fees missing	
3918	0710102113742020/1	INTERNATIONAL SERVICES PRIVATE LIMITED Vs. IDEA BUILDERS PVT LTD		Sub-section (l) of section 230	AMALGAMATION (COMPANIES ACT)/128(ND)2020		Stamp paper missing, true copy sign missing on every page	
3919	0710102116822020/1	PUNAM MAKHNI Vs. DIWAKAR COMMERCIAL PVT LTD		Sec. 59	COMPANY PETITION (COMPANIES ACT)/128(ND)2020		Proof of service missing	
3920	0710102117092020/2	KVD WINDPARK BUYERS WELFARE ASSOCIATION Vs. LIC HOUSING FINANCE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5634(ND)2020		Stamp paper missing, notary missing	
3921	0710200410782018/1	M+R LOGISTICS INDIA PVT LTD Vs. THE INDURE PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/898(ND)2018		Wrong e-filing	
3922	0710102005832021/2						Need to add separate volume 1 index after master index, Stamp paper missing, true copy sign missing on every page. page no. 162 page cut,	
3923	0710102003942020/1	RAYALA WIND POWER COMPANY PVT. LTD. Vs. MR. ASHISH CHOPRA SUSPENDED DIRECTOR OF CD SURENDRA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/311(ND)2020		Wrong e-filing	
3924	0710102007882021/1	KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX		IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing	

3925	0710102007882021/3	SURENDRA KANAIYALAL SHAH (PROPRIETOR OF SHAH PHOTO FILM COMPANY) Vs. MAGICON IMPEX		IBC Under Sec 9	COMPANY PETITION IB (IBC)/101(ND)2021		Wrong e-filing
3926	0710102015702020/3	HERO SOLAR ENERGY PVT. LTD. Vs. NATIONAL TEXTILE CORPORATION LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/452(ND)2020		True copy sign missing on every page
3927	0710102019992021/1	DR. RAJEEV KUMAR SHARMA Vs. NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/65(ND)2021		Rs 100 stamp paper needed
3928	0710102021902020/1	ASHOK KUMAR AGRAWAL Vs. INTEGRATED ELECTROMECH PRIVATE LIMITED		Sec 241 (2)	COMPANY APPLICATION(COMPANIES ACT)/169(ND)2020		Volume wise index missing
3929	0710102156952019/5	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. CITY MART MAINTENANCE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3213(ND)2019		Proof of service missing
3930	0710200014262017/15	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Wrong e-filing
3931	0710102012142021/1	RAJESH RAMNANI Vs. BANGA ELECTRONICS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/808(ND)202		Wrong e-filing
3932	0710102023802021/2	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FINNOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021		No index
3933	0710102410042018/21	INDIAN OVERSEAS BANK Vs. M/S JMD OILS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(PB)2018		True copy sign missing on every page
3934	0710102012642019/11	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Wrong e-filing
3935	0710102012642019/12	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Wrong e-filing
3936	0710102017062021/2	GOBIND SUGAR MILLS LIMITED Vs. IIFL HOME FINANCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(Volume have more than 200 pages
3937	0710102029242020/3	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. RAKESH BHATNAGAR		Section 95(1)	COMPANY PETITION IB (IBC)/726(ND)2020		Wrong e-filing
3938	0710102007022020/2	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /539(ND)2020		Wrong e-filing
3939	0710102007072020/1	SHAKTI CLEARING AGENCY Vs. FE (INDIA) LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /538(ND)2020		Wrong e-filing
3940	0710102105312020/2	KASHI VISWANATHAN SIVARAMAN Vs. AKL IMPEX PRIVATE		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5447(ND)20		Documents not available
3941	0710102004622021/1	DEEPA SHARMA Vs. TRANSASIA AUTO AND GENERAL FINANCE		Sec. 71(10)	COMPANY PETITION (COMPANIES		Index missing, welfare and court fees missing
3942	0710102026592021/2	SANTOSH SHARMA Vs. KAPIL GUPTA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1700(ND)20		Stamp paper missing
3943	0710102090272019/1	TATA TELESERVICES LIMITED Vs. REHEJA DEVELOPERS M-		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		Stamp paper missing, notary missing, proof of service missing
3944	0710102090292019/1	BHARTI AIRTEL LIMITED Vs. MR. VENTAKESAN		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		Stamp paper missing, notary missing, proof of service missing
3945	0710102169962019/12	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Documents not available
3946	0710102022452021/4	KOTAK MAHINDRA BANK Vs. ORRIS INFRASTRUCTURE PVT. LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1450(ND)2021		Welfare and court fees missing
3947	0710102025612021/1	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)20		Back date affidavit
3948	0710102087232020/12	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Index missing
3949	0710102118362020/6	SANT ANAND INDUSTRIES PRIVATE LIMITED Vs. DAKSHINANCHAL VIDHYUT VITRAN NIGAM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5689(ND)2020		Translation copy missing of hindi documents
3950	0710102141282019/1	INCOME TAX OFFICER WARD 6 (1) Vs. REGISTRAR OF COMPANIES DELHI (IN THE MATTER OF :M/ S. CHETAK ENGINEERING PVT. LTD.)		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/817(ND)2019		Stamp paper missing, notary missing
3951	0710102024292021/1	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Stamp paper missing, notary missing , true copy sign missing on every page

3952	0710102026982021/2	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. Vs. TATA POWER WESTERN ODISHA DISTRIBUTION LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1785(PB)2021	Proof of service missing
3953	0710102117242020/4	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)202	Volume wise index missing
3954	0710102410382017/48	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017	Wrong e-filing
3955	0710102021362021/1	STATE BANK OF INDIA Vs. M/S CENTURY COMMUNICATION LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1405(PB)202	Wrong e-filing
3956	0710102022502021/1	PNB HOUSING FINANCE LTD. Vs. RAHEJA DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/215(PB)2021	True copy sign missing on every page
3957	07101020227582021/1	LSF10 ROSE INVESTMENTS S.Â R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021	Master index missing
3958	0710102062082020/4	RITESH SPINNING MILLS LIMITED Vs. SAROHA PRINTING AND PACKAGING PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/17(ND)2021	Wrong e-filing
3959	0710102086692020/2	M/S. ANSAL HOUSING & CONSTRUCTION LTD. Vs. M/S. SAMYAK PROJECTS PVT. LTD.		---Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3721(PB)2020	True copy sign missing on every page
3960	0710102102072020/3	ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/24(ND)2021	Page no. 4 - 5 True copy sign missing
3961	0710102105662020/4	PANKAJ SABHARWAL & ORS Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1090(ND)202	True copy sign missing on every page
3962	0710102105992020/3	ASAS TEC PRIVATE LIMITED Vs. M/S ABW INFRASTRUCTURE LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/128(ND)2019	Proof of service missing
3963	0710102114622019/12	ISITH PRAKASH GANGOOLY Vs. NUGREEN ENERGY PRIVATE LIMITED &		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/146(ND)2019	Wrong e-filing
3964	0710102115602020/2	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020	True copy sign missing on every page
3965	0710102122452019/7	UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2260(ND)2019	Documents not available
3966	0710102129912019/4	NUGREEN ENERGY PRIVATE LIMITED Vs. ISITH PRAKASH GANGOOLY		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/146(ND)2019	Wrong e-filing
3967	0710102427572018/19	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018	Wrong e-filing
3968	0710102016972021/1	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021	Wrong e-filing
3969	0710102016972021/2	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021	Wrong e-filing
3970	0710102016972021/3	HIGHORBIT CAREERS PRIVATE LIMITED Vs. NEXTRA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/109(PB)2021	Wrong e-filing
3971	0710102068312020/4	ESSJAY ERICSSON PVT. LTD. Vs. FRONTLINE (NCR) BUSINESS SOLUTIONS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/878(ND)2020	No index, no pagination
3972	0710102096442020/1	M/S CSII INDIA PVT. LTD. (FORMERLY KNOWN AS CSDC INDIA PVT. LTD.) Vs. M/S TELEXCELL INFORMATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4399(ND)2020	File documents in single pdf with proper index
3973	0710102109462020/5	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020	True copy sign missing on every page
3974	0710102410282017/24	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED Vs. NET 4 INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/409(PB)2017	True copy sign missing on every page
3975	0710102028952021/1	ID SERVE SOLUTIONS Vs. PCI LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1813(1)2021	Wrong e-filing
3976	0710102035812020/14	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES	File both reply separately
3977	0710102109462020/3	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020	True copy sign missing on every page
3978	071020000062017/23	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017	Wrong e-filing
3979	0710102012872021/2	VIVEK GARG Vs. EVERSINE BUILDWELL PVT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/859(PB)2021	Wrong e-filing
3980	0710102012882021/2	MUKTA GOEL AND ANNU CHAND MITTAL THROUGH AUTHORISED REPRESENTATIVE VIVEK KUMAR GOEL Vs. EVERSINE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/860(PB)2021	Wrong e-filing
3981	0710102012892021/2	PRIYANKA AGGAWAL Vs. EVERSINE BUILDWELL PVT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/867(PB)2021	Wrong e-filing

3982	0710102087232020/11	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES)		index missing	
3983	710102030222020	DR. B.M ABROL AND DR. SUNITA ABROL VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/456(ND)2018	Sec 60(5)	Prerna	Pg-46,52,56 in hindi Pg-105 not clear section not mention in soft copy	7/3/2020
3984	710102042922021	VIJAY KUMAR GUPTA VS ESSAR POWER M.P LIMITED	Miscellaneous Application (IBC)	COMPANY PETITION IB (IBC)/699(ND)2019	Sec 60(5)	Rahul	File affidavit separately or remove extra file(file need to divide into another volume after pg. no. 200)	25/06/2021
3985	0710102007332019/25	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		Document filed four times.. Same document	23/06/2021
3986	0710102036022021/1	BHABANI PIRVATE LTD Vs. EMERGENT TRADERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/273(PB)2021		E-stamp is missing	22/06/2021
3987	0710102090312020/14	GANDHARV GOYAL Vs. SYNAPSICA TECHNOLOGIES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/119(ND)2020		Sign is missing from Page Nos. 3 to 12	25/06/2021
3988	710102042372021	MAXIMAL INFRASTRUCTURE PRIVATE LIMITED VS GANGA RAM AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/755(PB)2018	TANIA SHARMA	section not match pdf and technically Pg- 36 to 45 hindi and not clear Pg- 54 to 64 hindi and not clear Pg- 77 to 85 hindi and not clear Pg- 94 to 103 hindi and not clear Pg- 12 to 113 hindi and not clear please mention typed copy	22/06/2021
3989	0710102031552021/4	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2028(PB)202		Same Document filed twi	25/06/2021
3990	0710102014442021/2	LENA BUILDCON PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Proof of service missing	26/06/2021
3991	0710102014552021/1	GAURAV KATIYAR RP OF EARTHCON UNIVERSAL INFRATECH PRIVATE LIMITED Vs. WASEEM		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1025(ND)2021		Sign missing in Page Nos	26/06/2021
3992	0710102035812020/1	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES)		true copy sign missed in all pages	
3993	0710102080192020/2	RAJ LAXMI REALTORS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/292(ND)2020		incomplete document	
3994	0710102082812020/2	AMIT GEONKA Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)20		true copy missed in all pages	
3995	0710102083942019/8	M/S. SAFE CAPITAL SERVICES (P) LTD. Vs. M/S. TECHNOPAK ADVISORS (P) LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1141(ND)2019		wrong e fill	
3996	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT SATKAR TERMINALS LIMITED Vs.		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		need to file in one volume	
3997	0710102149722019/5	REGISTRAR OF SATKAR TERMINALS LIMITED Vs.		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (IBC)/85(ND)2019		wrong e fill	
3998	0710102149722019/6	REGISTRAR OF		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (IBC)/85(ND)2019		wrong e fill	
3999	0710102072952020/2	ANKITA MITHAL Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES)		not complete document	
4000	0710102091162020/2	M/S EXCLUSIVE MOTORS PVT. LTD. Vs. SURESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)20		No Pagination, No Index	
4001	0710102136682019/6	GUPSHUP TECHNOLOGY INDIA PRIVATE LIMITED Vs. EXCLUSIFE TECHNOOSOFT PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2694(ND)2019		wrong e fill	
4002	0710102139162019/11	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		true copy missed in all pages	
4003	0710102139162019/12	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		true copy missed	
4004	0710102074782020/5	M/S APPLIED ELECTRO MAGNETICS PVT. LTD. Vs. PARVINDER KUMAR BHATT & ORS HONEST MACHINERY PVT LTD Vs. VSM VENTURE CONTROL SYSTEMS PRIVATE LIMITED		Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3047(ND)2020		wrong e fill	
4005	0710102087092020/1	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/939(ND)2020		index missed	
4006	0710120005022018/5			IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		pg 5 need to translate	

4007	0710102063852020/1	POOJA BAHRY vsBINAY SARAWGI			INTERLOCUTORY APPLICATION (I.B.C)/3758(I)2020		True copy sign missed
4008	0710102160992019/6	IDBI BANK LIMITED vs AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED			COMPANY PETITION IB (IBC)/3(ND)2020		True copy sign missed
4009	0710102417442018/6	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs RKG FINVEST LIMITED			COMPANY PETITION (COMPANIES ACT)/302(ND)2018		Wrong e-filed Document (Application filed)
4010	0710102421442018/5	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA vs M/S AVAIL FINANCIAL SERVICESRKG FINVEST LIMITED			COMPANY PETITION (COMPANIES ACT)/135(ND)2018		Wrong e-filed Document (Application filed)
4011	0710102032752018/11	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE			COMPANY PETITION (COMPANIES ACT)/144(ND)2016		True copy sign missed
4012	0710102032752018/9	MONTEREAUX RESORTS PVT. LTD. Vs ASCOT HOTELS AND RESORTS PRIVATE			COMPANY PETITION (COMPANIES ACT)/144(ND)2016		True copy sign missed
4013	0710102091162020/3	M/S EXCLUSIVE MOTORS PVT. LTD. Vs SURESH KUMAR JAIN INDIA BULLS			INTERLOCUTORY APPLICATION (I.B.C)/4050(ND)20		No Pagination, No Index
4014	0710102011492020/1	DISTRIBUTION SERVICES LIMITED Vs. PRATEEK REALTORS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/465(ND)2020		Pg: 69,72,not clear ,true copy signe missed
4015	0710102098132019/17	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)201		Index, paging ,sign missed true copy
4016	0710102152502019/4	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3108(ND)201		Pg: 16 not clear , some true copy sign missed
4017	0710200400532012/3	SA KANTI PRASAD AGARWAL Vs. M/S GALAXY NIRMAAN PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/63(ND)2012		Wrong doc (IA)
4018	0710102017922020/1	R.R. DISTRIBUTERS PVT. LTD Vs. M/S KANODIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/548(ND)2020		Index missed paging missed
4019	0710102024492018/8	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1650(ND)201		Wrong file Application
4020	0710102140122019/6	ADITYA KUMAR Vs. GLOBAL ENERGY TALENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2734(ND)2019		Pg 165 small font
4021	0710102003752020/4	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020		Wrong file Application
4022	0710102012792020/1	TAIPACK LIMITED Vs. MORGAN ASIA LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /869(ND)2020		incomplete document
4023	0710102076582019/4	Vs. PARAMOUNT PROPBUILD PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /118(ND)2019		wrong file consent letter form filed By Irp
4024	0710102145102019/5	ANUSH FINLEASE AND CONSTRUCTION Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /2483(PB)2019		Wrong Doc Upload
4025	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application
4026	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application
4027	0710102146212019/5	M/S JAY PACKAGING Vs. MAGPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)201		Wrong file Application
4028	0710102001962019/12	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application
4029	0710120007702018/22	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application
4030	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018		Wrong file Application
4031	0710102412382017/2	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong file Application
4032	0710200412802017/6	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong file Application
4033	0710102134582019/7	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		Index Missing Etc
4034	0710102002242020/4	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC) /274(PB)2020		Wrong File
4035	0710102001962019/13	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application
4036	0710102011542019/4	RAJIV BHATNAGAR Vs. ENFORCEMENT DIRECTORATE LUCKNOW		Sec 60(5)	MISCELLANEOUS APPLICATION (IBC)/1089(ND)2019		wrong File
4037	0710102146272019/2	TRENDS REMEDIES PRIVATE LIMITED Vs. LEXUS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2932(ND)201		Wrong file Application

4038	0710102158502019/2	NIDHI SINGH Vs. UNITECH LIMITED		Application under any other provisions	EXECUTION PETITION/144(ND)		Wrong file Application
4039	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		Wrong file Application
4040	0710102027462020/2	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES)		Wrong file Application
4041	0710102027462020/3	ANEESHA DUTT Vs. NORTHBRIDGE CONSULTING PVT LTD		Application under any other provisions	TRANSFER PETITION(COMPANIES)		Wrong file Application
4042	0710102149722019/4	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF STATE BANK OF INDIA		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCATORY APPLICATION (IBC)/85(ND)2019		Uncomplete doc
4043	0710102013952019/2	Vs. PRAVEER CONSTRUCTIONS PVT. LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/159(PB)2019		Wrong file Application
4044	0710102141882019/8	BEST AGROCHEM PVT LTD Vs. TURTLE BOOKS PVT LTD		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Wrong file Application
4045	0710102003692020/3	KUMARI ANKITA & ORS. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		Uncomplete doc
4046	0710102035962020/1	APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		sign.true copy missed
4047	0710102035962020/2	APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		sign.true copy missed
4048	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/4794(ND)201		Wrong Doc Upload
4049	0710102107222019/4	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/4794(ND)201		Wrong Doc Upload
4050	0710102412262017/4	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs. STATE BANK OF INDIA		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application
4051	0710120007702018/23	Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application
4052	0710120007702018/23	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		Wrong file Application
4053	0710102001962019/14	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		Wrong file Application
4054	0710102004382020/8	JALSA CLOTHINGLINE LIMITED Vs. JALSA CLOTHINGLINE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Paging true copy sign missed, index missed
4055	0710102013222020/9	ECLER LEASING AND FINANCE PRIVATE LIMITED Vs. ECLER LEASING AND FINANCE PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/29(ND)2020		Paging true copy sign missed, index missed
4056	0710102021862020/2	SONY FINANCIAL SERVICES LIMITED Vs. UPFRONT TRADING PRIVATE LIMITED		Sec. 230-232, Sec 234	AMALGAMATION(COMPANIES CA(A) MERGER AND		Paging true copy sign missed, index missed
4057	0710102031572020/1	WBT-INDIA PRIVATE LIMITED Vs. ANNALAKSHMI TRADELINKS PRIVATE LIMITED		Sec. 230-232, Sec 234	COMPANIES ACT)/50(2020		Paging true copy sign missed, index missed
4058	0710102130862019/9	ADECCO INDIA PVT. LTD. Vs. AVENTURA COMPONENTS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2484(ND)201		index missed
4059	0710102412262017/5	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs. M/S VEDIKA NUT CRAFTS PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB		Wrong file Application
4060	0710102412262017/6	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs. HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		IBC Under Sec 10	COMPANY PETITION (COMPANIES)		Wrong file Application
4061	0710102035812020/1	ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL &		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES)		Some pages true copy sing missed
4062	0710102147942019/7	UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED		Sec 30	COMPANY APPLICATION(IBC)/856(ND)2019		Paging true copy sign missed
4063	0710102036092020/1	MAPLE GARMENTS PVT LTD Vs. REGISTRAR OF COMPANIES DELHI a"s. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec 241 (2)	COMPANY PETITION (COMPANIES)		Some pages true copy sing missed
4064	0710102018992020/1	ULTRATECH CEMENT LTD Vs. CROSS ROAD BUILDCON PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/31(PB)2020		POS not upload
4065	0710102119142019/5	MAYA GUPTA (LIQUIDATOR) Vs. SRI SAI AGENCIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2157(ND)201		Wrong file Application
4066	0710102130382019/1	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE		Sec 60(5)	COMPANY APPLICATION(COMPANIES)		Uncomplete doc
4067	0710102004682019/10	UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2019		Uncomplete doc
4068	0710102036092020/4	UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES)		index and pagination is missing
4069	0710102036092020/5	UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES)		index and pagination is missing
4070	0710102026152020/1	HIND POCKET BOOKS PRIVATE LIMITED Vs. UNION OF INDIA Vs. DELHI GYM KHANA CLUB LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(index is missing documents are not completed and index is missing
4071	0710102036092020/6			Sec 241 (2)	COMPANY PETITION (COMPANIES)		

		SURYAVANSHI MERCANTILE PRIVATE LIMITED Vs. S.P. FLAVOURS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/86(PB)2019		index and pagination is missing
4072	0710102091722019/9						
4073	0710102169762019/12	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC) /36(PB)2020		index missing
4074	0710200411492017/6	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/189(ND)2017		pg no. 13,15,17,19,21,23,25,27 are not clear
4075	0710102020202020/1	LUNEXA ADVANTAGE KNOWLEDGE PROCESSING SERVICES PRIVATE LIMITED Vs. FUTECH SHELTERS PVT.		IBC Section 59	COMPANY PETITION IB (IBC)/564(ND)2020		pagination is missing on index and as well as every page of service
4076	0710102003192020/3	M/S D. LIGHT ENERGY PRIVATE LIMITED Vs. M/S BENCHMARK SUPPLY CHAIN SOLUTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/223(ND)2020		pagination is missing
4077	0710102105272019/4	STALLION ADVISORS PVT LTD Vs. CHANDA EXPORTS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		all pages are not clear
4078	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES CA(A) MERGER AND		translation 747,75,76,77,82
4079	0710102130692019/7	GLOBAL POWER TRANSFORMERS LTD Vs. VICTORY INFRATECH PRIVATE		Sub-section (l) of section 230	AMALGAMATION(COMPANIES		pg no. 1-3 are not clear
4080	0710102093642019/17	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		index and pagination is missing
4081	0710102043802020/1	PD ADVISORY SERVICES LLP Vs. DEVENDRA TANEJA		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2100(PB)202		index is missing
4082	0710102017952020/1	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Volume need to divide after page 200
4083	0710102061252020/1	MUKESH KUMAR SHARMA Vs. NANDI INFRATECH PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES		pg no 8,9,10 are missing and pg no 18-25 are not clear
4084	0710102169732019/1	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(pdf need to merge into one
4085	0710102151312019/20	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		wrong efilng
4086	0710102151312019/21	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		wrong efilng
4087	0710102169732019/2	V.N. PROPERTIES PRIVATE LIMITED Vs. NEERAJ FARMAR Vs. EARTH INFRASTRUCTURE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(pdf need to merge in one
4088	0710102031332020/1			Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1909(ND)2020		index is missing
4089	0710102074202019/9	JACHANA ESTATE PRIVATE LIMITED Vs. EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(wrong efilng
4090	0710102151312019/22			Sec. 241(1)	COMPANY PETITION (COMPANIES		index missing
4091	0710102003752020/5	MN VENTURES PRIVATE LIMITED Vs. HFCL SATELLITE COMMUNICATION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/220(ND)2020		wrong efilng
4092	0710102093642019/18	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(ND)2019		Index missing
4093	0710102165752019/2	INTEC CAPITAL LIMITED Vs. SUVIDHA INFRACON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/93(ND)2020		wrong efilng
4094	0710120008462018/5	G TANS LOGISTICS INDIA PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1093(ND)2018		rejected wrong file
4095	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		wrong index,file not according toindex
4096	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC) /274(PB)2020		written submission sign missed,true copy sign and stamp missed,service to all resopdent
4097	0710102009192020/1	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		wrong document
4098	0710102009192020/2	TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020		true copy sign and stamp missed.Income tax service missed
4099	0710102039702020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)20		Only proof of service
4100	0710102131702019/3	STELLAR CORPORATION Vs. SUMANGLAM IMPEX		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2580(PB)2019		Wrong filing

4101	0710102422882018/8	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed
4102	0710102422882018/9	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		Index missed,sign on reply missed,pg-42,47,49,51,52,55,56,64,67 cut,true copy stamp missed
4103	0710102031812020/1	SUNIL KUMAR GUPTA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2040(I)2020		wrong document,Index missed,document not properly uploaded.
4104	0710102062252020/1	NARMADA CEREALS LIMITED Vs. ORIENTAL BANK OF COMMERCE INCOME TAX OFFICER WARD 25(4) Vs. REGISTRAR OF COMPANIES & TRIP COMMUNICATIONS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2134(I)2020		Only vakalatnama
4105	0710102132232019/1	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec 252 (1) - By Government Body	COMPANY PETITION (COMPANIES ACT)/709(ND)2019		Pg-5,7,9 not clear,service missed
4106	0710102151312019/23	INCOME TAX OFFICER WARD 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PUNJAB PROTECTION SAFE GUARDS PVT. LTD.)		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/1017(ND)2019		wrong document
4107	0710102164562019/1	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1017(ND)2019		Pg-3,4,14,15 not clear,pg-17,18 translate,service missed
4108	0710102017202018/5	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018		wrong page numbering
4109	0710102017202018/6	DR PURSHOTAM LAL Vs. METRO SPECIALITY HOSPITALS PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/395(PB)2018		service missed
4110	0710102024492018/9	CORPORATION BANK Vs. M/S EXCLUSIVE FIBRES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1650(ND)2018		wrong file application
4111	0710102422882018/10	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		document not upload properly
4112	0710200411352018/27	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application
4113	0710200411352018/28	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application
4114	0710200411352018/29	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application
4115	0710200411352018/30	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application
4116	0710102007062020/1	VEDIKA NUT CRAFTS PRIVATE LIMITED Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /548(PB)2020		wrong file application
4117	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1919(I)2020		wrong file application
4118	0710102062262020/1	ASAS TEC PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(wrong document
4119	0710102062392020/1	ASHOK KUMAR GULLA Vs. PRIYANKA CHAHAL & ANR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2121(PB)2020		document not properly uploaded
4120	0710102115222019/4	PAISALO DIGITAL LIMITED Vs. CHAHAL PARIVAHAN PVT LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2095(ND)2018		Wrong file application
4121	0710102161222019/2	PASSO METAL FAB PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/1035(ND)2018		roc service missed
4122	0710102412262017/7	M/S VEDIKA NUT CRAFTS PVT. LTD. Vs. PARAMJIT SINGH SAINI		IBC Under Sec 10	COMPANY PETITION IB		wrong file application
4123	0710120004072018/27	Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		Wrong document
4124	0710200722442018/2	INCOME TAX OFFICER, WARD-1 NEW DELHI Vs. ROC-AURA EARTH ENERGY PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/992(ND)2018		service missed
4125	0710102000802020/1	MUKUL KUMAR Vs. A M VINYL PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /209(ND)2020		True copy stamp missed
4126	0710102036292020/1	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)2018		true copy sign and stamp missed
4127	0710102094442019/3	INDIAN STEEL AND POWER PRIVATE LIMITED Vs. PUSHP STEELS AND MINING PRIVATE LIMITED		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/140(ND)2019		Wrong file application
4128	0710102096182019/4	AUGITE ESTATE PRIVATE LIMITED Vs. INDIA INK DEVELOPERS AND REALTORS PRIVATE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/109(ND)2019		wrong document case type.

4129	0710102106352019/3	R.H.PRASAD & CO. PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		Document not properly uploaded,Index missed
4130	0710102131712019/5	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 30	COMPANY APPLICATION(IBC) /2083(PB)2019		Wrong file application
4131	0710102158172019/4	FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3386(ND)201		wrong documnet
4132	0710102159702019/11	MINDA INDUSTRIES LIMITED Vs. REGISTRAR OF		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(wrong document type
4133	0710102173502019/2	MUFIN FINANCE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Wrong file application
4134	0710102415722018/30	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Wrong file application
4135	0710102025292020/3	PRECISE LABORATORIES PRIVATE LIMITED Vs. ORIENTAL BANK OF COMMERCE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/41(ND)2020		uncomplete document
4136	0710102031452020/1	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2020		pg-18,20a,70,76,91 blank,pg-27,87,88,90,93,118,129,131,135,137 not clear,proof of service missed
4137	0710102031452020/2	DR ASHOK SETH AND OTHERS Vs. PANASONIC AVC NETWORKS INDIA CO LTD		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/61(ND)2020		pg-15,18 blank,pg-23,83,84,86,88,134-136,138 not clear,pg-100 repeated,proof of service missed
4138	0710102101192019/11	ADFUSION MEDIA Vs. BIZ AD OPTIMISER PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1651(ND)2019		page numbering not mention,document not properly uploaded
4139	0710102105692019/3	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2019		Wrong file application
4140	0710102115902019/5	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		Wrong file application
4141	0710120007302018/57	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		Sign missed on reply,Proof of service missed
4142	0710102006172020/4	SURESH KUMAR JAIN Vs. DREAM PROCON PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC) /1304(ND)2020		Only proof of service
4143	0710102008232020/4	IMSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020		Wrong document
4144	0710102063842020/1	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION ((I.B.C)/2277(ND)20		Wrong file application
4145	0710102126352019/4	BHAVYAM FABTRADING LIMITED Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(true copy sign and stamp missed
4146	0710102128782019/9	SANDARBH FOOD PVT LTD Vs.		Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019		page numbering missed
4147	0710102145852019/5	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019		Only index
4148	0710102145852019/6	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. NEW WAY STAFFING SOLUTIONS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/169(ND)2019		pg-3 not clear
4149	0710102155412019/3	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/926(ND)2019		service missed of roc
4150	0710102167232019/1	SARVESH KASHYAP Vs. O-ZONE NETWORKS (P) LTD		Sec 12(2)	COMPANY APPLICATION(IBC) /1672(ND)2019		Wrong document
4151	0710102169272019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/70(ND)2020		pg-4,proof of service roc missed
4152	0710102169302019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/50(ND)2020		Proof of service missed of roc
4153	0710102169372019/1	INCOME TAX OFFICER- WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/89(ND)2020		proof of service missed
4154	0710102171992019/3	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020		page numbering missed after pg-8

4155	0710102171992019/4	NITEO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/ S. RADIUS TRADE AND SALES PVT. LTD.)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/2(ND)2020	page numbering missed after pg-8,pg-9,10,11 not clear
4156	0710102000912020/3	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	Proof of service to income tax
4157	0710102003412020/5	GAUTAM MULLICK Vs. VIKRAM BAJAJ	Sec 60(5)	COMPANY APPLICATION(IBC) /418(PB)2020	Wrong document
4158	0710102008232020/5	MSTAR SEMICONDUCTOR INDIA PRIVATE LIMITED Vs. MEADITEK INDIA TECHNOLOGY PRIVATE LIMITED	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/13(ND)2020	pg-6 not clear
4159	0710102009892019/3	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/336(ND)2019	page numbering missed,income tax service missed
4160	0710102013352020/2	FUSION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/167(ND)2020	Proof of service missed
4161	0710102022262018/22	DENA BANK Vs. M/S KASHYAP MOTOR INDIA PVT. LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1528(PB)2018	Wrong file application
4162	0710102024272020/1	RAJA AUTOPARTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/211(ND)2020	page numbering missed,service missed of income tax
4163	0710102096102019/2	BDR BUILDERS AND DEVELOPERS PVT. LTD. Vs. SHILPI CABLES PVT. LTD.	Sec 60(5)	COMPANY APPLICATION(IBC) /1151(PB)2019	Index missed,wrong file
4164	0710102149262019/1	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.	Sec 30	COMPANY APPLICATION(IBC) /1526(ND)2019	sign on reply,pg-7,8 wrong arrange
4165	0710102149262019/2	AMIT GUPTA RESOLUTION PROFESSIONAL OF ASTONFIELD SOLAR (GUJARAT) PVT.LTD Vs. KUNDAN CARE PRODUCTS LTD.	Sec 30	COMPANY APPLICATION(IBC) /1526(ND)2019	sign on reply missed,true copy sign missed in some pages,after pg-42 double page numbering
4166	0710102171922019/3	MEERA SAMUH HOSPITALITY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/58(ND)2020	page numbering missed,income tax service
4167	0710200410622018/3	M/S BLS POLYMERS LIMITED Vs. M/S SHREEOM WIRES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/645(ND)2018	Wrong file application
4168	0710102091372019/4	EXPORT-IMPORT BANK OF INDIA Vs. SURENDER KUMAR SINGHAL/ RAJAT SINGHAL/ RAMAN AGARWAL JOINTLY AS RESOLUTION	Sec 60(5)	COMPANY APPLICATION(IBC) /700(ND)2019	Sign missed in index of advocate,True copy sign and stamp missed,wrong index
4169	0710102151642019/1	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /545(ND)2019	Wrong file application
4170	0710102423592018/10	M/S ASTONFIELD SOLAR GUJARAT PVT LTD Vs. PRIME MEIDEN LTD.	IBC Under Sec 10	COMPANY PETITION IB (IBC)/940(ND)2018	TRUE COPY SING MISSED
4171	0710102117612019/8	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE	IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)201	PG 151-153 NOT CLEAR
4172	0710102003822020/4	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. AVG	IBC under Sec 7	COMPANY PETITION IB (IBC)/363(ND)2020	wrong filing
4173	0710102027322020/1	SATYADEVI ALAMURI Vs. AJAY KUMAR BISNOI	19(2)	INTERLOCUTORY APPLICATION ((L.C)/1868(ND)20	INDEX MISSING PAGE NUMBER NOT MENTION
4174	0710102150242019/2	INCOME TAX OFFICER WARD 24.4 Vs. REGISTRAR OF COMPANIES	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/863(ND)2019	Pg 5,7,8,10,11 cut 15-20 not clear
4175	0710102156912019/4	JAIPUR MAHUA TOLLWAY LIMITED Vs. RISE PROJECTS PRIVATE LIMITED	Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES ACT)/176(ND)2019	wrong filing
4176	0710102168442019/1	SHREE BANKEY BEHARI LAL ENTERPRISES Vs. MANOJ SRIVASTAVA	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /2857(PB)2019	wrong filing
4177	0710102136992019/3	MEDIA CORPS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2693(ND)2019	UPLOAD AGAIN CLEARLY
4178	0710102142572019/1	MOHD NAZIM KHAN Vs. INTERNATIONAL TRENCHING PRIVATE LIMITED	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /76(ND)2019	NCOMPLETE DOC
4179	0710102413022017/3	AJAY FINCAP CONSULTANTS PVT LTD Vs. M/S DYNAMIC SHELLS INDIA PVT.	Application under any other provisions ,Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES	PG-19,(20 NOT CLEAR AND TRANSLATE 49,52,59, 70,WORNG ARRANGE
4180	0710102001842020/1	ANAND ENTERPRISES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/119(ND)2020	page numbering not mention and all pages cut

4181	0710102003492020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020	page 6.7 cut	
4182	0710102027082020/1	GE INDIA INDUSTRIAL PRIVATE LIMITED Vs. FOURTH DIMENSION SOLUTIONS LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES)	TRUE COPY SING MISSED	
4183	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	PG-59-71, 73-79,180192,193,196,206 208,220,221, NOT CLEAR	
4184	0710102158302019/3	TRIOS DEVELOPMENT SUPPORT PRIVATE LIMITED Vs. TARU LEADING EDGE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3369(ND)2019	WRONG DOCS	
4185	0710102036292020/2	BHARAT ALUMINIUM CO.LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2085(ND)20	TRUE COPY SING MISSED	
4186	0710102104432019/11	PARISI GRAND SMOOTH LOGISTICS LIMITED Vs. AGILE INTERNATIONAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1799(ND)2019	WRONG FILING	
4187	0710102039702020/2	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)20	UPLOAD PROPERLY	
4188	0710120007702018/25	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	WRONG FILING	
4189	0710102012172020/6	R.S. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020	DOCS UPLOAD PROPERLY	
4190	0710102019032020/1	CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020	TRUE COPY MISSED	
4191	0710102026152020/2	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES)	page numbering not mention and INDEX MISSED	
4192	0710102026152020/3	HIND POCKET BOOKS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES)	page numbering not mention and INDEX MISSED	
4193	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES)	WRONG FILING	
4194	0710102061552020/1	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020	TRUE COPY SING MISSED	
4195	0710102159672019/4	GURVINDER PAL & ORS Vs. MGF DEVELOPMENTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2(ND)2020	WRONG FILING	
4196	0710102172492019/1	JAIHIND STONES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/69(ND)2020	PAGE NUMBER NOT MENTION AND SONE PAGES CUT	
4197	0710102429652018/2	A B MEDICOS PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES)	STAMP PAPER AND VERIFICATION DATE MISSED	
4198	0710102079552019/9	KUTCH CHEMICAL INDUSTRIES LTD Vs. VMA ENTERPRISES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1136(ND)2019	WRONG FILING	
4199	0710102085512019/7	SUNDER LAL GOEL Vs. MEDIPLUS (INDIA) LTD.		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES)	WRONG FILING	
4200	0710102159212019/1	BHANDARI FIBRETECH PVT LTD Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES)	PAGES CUT	
4201	0710200421002018/1	FORCE BUILDCON PVT. LTD. Vs. M/S. SPM AUTO PVT. LTD.		Application under any other provisions ,Sub-section (I) of section 230	CP(AA) MERGER AND AMALGAMATION(COMPANIES)	PROOF OF SERVICE MISSED	
4202	0710102008392020/1	ANG INDUSTRIES LIMITED Vs. AMEREX PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /624(ND)2020	PAGE 21 CUT	
4203	0710102014152019/2	MEZBAAN HOTELIERS PRIVATE LIMITED Vs. MEZBAAN HOLDINGS PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES)	AFFIDAVIT MISSED	
4204	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	PG-29 CUT PG 32-41 NOT CLEAR	
4205	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	PG-29 CUT PG 32-41,48 ,49,43 -45 NOT CLEAR	
4206	0710102098132019/18	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1896(ND)2019	WRONG FILING	
4207	0710102105522019/4	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government	COMPANY PETITION (COMPANIES)	DOCS UPLOAD PROPERLY	
4208	0710102105522019/5	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government	COMPANY PETITION (COMPANIES)	DOCS UPLOAD PROPERLY	
4209	0710102410362017/21	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017	TRUE COPY SING MISSED & AFFIDAVIT MISSED	
4210	0710102061552020/2	RAJARAMAN BALACHANDRAN Vs. DELHI BARODA ROAD CARRIERS PRIVATE LIMITED		Regulation 30, CIRP Regulations, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2072(PB)2020	UPLOAD IN ONE FOLDER	
4211	0710102164052019/1	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs. SCOOP		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES)	APPLICATION FILED IN ADDESSIONAL	
4212	0710102139462019/6	CONSTRUCTIONS PRIVATE LIMITED Vs. EMAAR MGF LAND LIMITED		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/162(ND)2019	document properly not upload	

4213	0710102150832019/1	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK		Section 74	COMPANY APPLICATION(IBC)/2614(PB)2019	wrong document upload
4214	0710102150832019/2	SANDEEP CHANDNA Vs. PUNJAB NATIONAL BANK		Section 74	COMPANY APPLICATION(IBC)/2614(PB)2019	wrong doc upload
4215	0710102021332020/2	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES	index missing
4216	0710102027262018/4	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018	sign missing and affidavit missing
4217	0710102031732020/1	MELODY EVENTS & PROMOTIONS PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/2401(2020)	wrong doc upload
4218	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)202	sign missing
4219	0710102408922018/63	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	document properly not upload
4220	0710102000912020/4	VRR ENGINEERING & CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/141(ND)2020	document properly not upload
4221	0710102005072020/7	EMAAR MGF LAND LTD Vs. EMAAR MGF LAND LTD		Sec. 242(4)	COMPANY APPLICATION(COMPANIES	sign missing
4222	0710102066122020/1	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)20	doc incomplete
4223	0710102145072019/4	RAJIV CHAKRABORTY Vs. RAJESH KUMAR JAIN DEPUTY DIRECTOR DIRECTORATE OF		Sec 60(5)	COMPANY APPLICATION(IBC)/2576(PB)2019	SIGN MISSED
4224	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES	SIGN MISSING ON EVERY PAGE
4225	0710102151312019/25	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES	SIGN MISSING
4226	0710102151312019/26	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES	SIGN MISSING
4227	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES	WRONG EFILE
4228	0710102011472020/2	SYNDICATE BANK Vs. SAVFAB DEVELOPERS PVT. LTD.		---IBC under Sec 7	COMPANY PETITION IB (IBC)/382(ND)2020	INDEX AND SIGN MISSED
4229	0710102012472020/3	SYNDICATE BANK Vs. CLARION TOWNSHIPS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/410(ND)2020	INDEX AND SIGN MISSED
4230	0710102013582020/1	HEMANT SHARMA Vs. MOSER BAER ELECTRONICS LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/919(ND)2020	WRONG EFILE
4231	0710102028992020/1	SAKET BHATIA Vs. SH. PANKAJ KHETAN LIQUIDATOR OF INTEGRATED CAPS PVT. LTD. UNDER LIQUIDATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1764(ND)2020	SIGN MISSED
4232	0710102149872019/5	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3059(ND)201	INDEX , PAGE NUMBER, SIGN MISSED
4233	0710102408922018/65	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	INCORRECT DOC
4234	0710102007092020/1	GEMINI SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES	incomplete doc
4235	0710102007092020/2	GEMINI SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	COMPANY APPLICATION(COMPANIES	incomplete doc
4236	0710102022342020/1	RISHU AGENCIES PRIVATE LIMITED Vs. SAFEX COMPLEX PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES	WRONG EFILE
4237	0710102121532019/25	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES	sign missed
4238	0710102006592019/6	RATAN SINGH Vs. THEME EXPORT PVT R SYSTEMS		IBC Under Sec 9	COMPANY PETITION IB	SIGN MISSED
4239	0710102029532020/1	INTERNATIONAL LIMITED Vs. M/S RAHEJA DEVELOPERS		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES	vol break
4240	0710102064032020/1	HDFC BANK LTD. Vs. KANTI MOHAN RUSTAGI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2342(PB)202	index missed
4241	0710102066832020/1	LOKCHAND MEMBER COC Vs. SAURABH BANSAL & ORS.		22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/2511(ND)20	index missed and incomplete doc
4242	0710102152252019/5	M/S WISHWA MITTAR BAJAJ & SONS Vs. M/S JAIKRISHAN ESTATES DEVELOPERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3231(ND)2019	sign miss in rejoinder
4243	0710102722542018/16	DENA BANK Vs. RATHI SUPER STEEL		IBC under Sec 7	COMPANY PETITION IB	sign missing in reply
4244	0710102722542018/17	DENA BANK Vs. RATHI SUPER STEEL		IBC under Sec 7	COMPANY PETITION IB	sign missing in reply
4245	0710120007702018/32	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	true copy missing page 12 not clear and page 21 cut
4246	0710120007702018/33	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	true copy missing page 12 not clear and page 21 cut
4247	0710120007702018/35	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	progress report wrong document upoad
4248	0710200412652017/8	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017	progress report wrong doc upload

4249	0710102028682018/6	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018	sign missing every page
4250	0710102034882020/1	TCM-UTM (JV) Vs. MR. RAJESH JANGRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2219(ND)2020	application file 53-55,70,103,201,203-212,222-253,326-338 page not clear
4251	0710102127602019/7	AARGUS GLOBAL LOGISTICS PVT. LTD. Vs. STOCKFLOW EXPRESS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2414(ND)2019	sign missing in reply and affidavit missing
4252	0710102410362017/24	UNION BANK OF INDIA Vs. ERA INFRA ENGINEERING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(PB)2017	89-100, 107-180 ,405 not clear page
4253	0710120001492018/7	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/398(PB)2017	wrong doc upload
4254	0710102024662020/2	GANESH PRASAD AGARWAL Vs. OSWAL INDUSTRIES PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1599(1)2020	application file wrong doc upload
4255	0710102060932020/1	ANIL KOHLI Vs. BHAGWAN SINGH RAWAT		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2099(PB)2020	application wrong doc upload
4256	0710102063532020/3	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT.		Rule 11 of NCLT, Rule 11 of NCLT, Sec 425	COMPANY APPLICATION(COMPANIES)	wrong doc upload
4257	0710102064702020/1	ARUNAV PANKAJ Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020	wrong doc upload
4258	0710102065272020/1	AJAY SHRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2370(PB)2020	wrong doc upload
4259	0710102065922020/2	AFFINITY BEAUTY SALON Vs. ROHIT SEHGAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2414(PB)2020	wrong doc upload
4260	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	wrong doc upload
4261	0710102098562019/8	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019	wrong doc upload
4262	0710102422882018/15	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	affidavit and estamp paper missing
4263	0710200412802017/7	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017	wrong document upload
4264	0710102015832018/1	ARUN MEHTA Vs. SATRAMDAS GEHRIMAL JEWELLERS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/48(ND)2014	service missing
4265	0710102017832020/1	J. M. TECH SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/187(ND)2020	numer missing and cut page
4266	0710102117612019/10	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	in annexure true copy missing
4267	0710102166532019/5	SANDARBH FOODS PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(1-6 not clear page
4268	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD		IBC Under Sec 9	COMPANY PETITION IB	service and e-stamp missing
4269	0710102025802018/15	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018	1-20 page missing and properly document upload
4270	0710102063712020/1	VERIZON INDIA PRIVATE LIMITED Vs. ASSOTECH MOONSHINE URBAN		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/286(PB)2020	1-5 page missing
4271	0710102141832019/4	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD		Sec 30	INTERLOCUTORY APPLICATION (IBC)/2605(PB)2019	wrong document upload
4272	0710102006892019/3	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019	index missing
4273	0710102069012020/1	MAHESH BANSAL Vs. SUBHASH CHAND GOEL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2651(ND)2020	wrong document upload
4274	0710102117612019/11	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019	true copy missing
4275	0710102422882018/16	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	true copy and affidavit missng
4276	0710102064692020/1	STATE BANK OF INDIA Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2321(ND)2020	true copy and sign missing
4277	0710102070482020/1	ICICI BANK LIMITED Vs. RALCO FINANCE AND INVESTMENT PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2793(ND)2020	sign missing
4278	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(sign and true copy missing and index missing
4279	0710102132562019/2	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	index missing
4280	0710102132562019/3	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	service missing
4281	0710102012172020/7	R.G. LUTHRA & CO. Vs. ABAG HI-TECH EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/413(ND)2020	wrong document upload
4282	0710102022662020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES)	24 25 26 27 NOT CLEAR

4283	0710102033012018/19	M/S AMPLE INFRASTRUCTURE PVT. LTD Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/17(ND)2019	PAGE NUMBERING NOT MENTION AND PROOF OF SERVICE MISSED
4284	0710102089482019/11	JAMMU & KASHMIR BANK LTD. Vs. VINAYAK RATHI STEELS ROLLING		IBC under Sec 7	COMPANY PETITION IB (IBC)/1295(ND)2019	PAGE 14 15 NOT CLEAR
4285	0710102104502019/5	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1721(PB)2019	NEED TO VOLUME PARTITION AFTER 200 PAGES
4286	0710102166562019/4	JALSA CLOTHINGLINE LIMITED Vs. DIBANKAR CLOTHING LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(PROOF OF SERVICE MISSED
4287	0710102168402019/7	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020	13 14 15 16 17 18 19 not clear
4288	0710102424672018/18	ANURAG CHANDRA Vs. AFFINITY BEAUTY SALON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/786(PB)2018	page 19 24 25 30 not clear
4289	0710102003422020/1	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI JSB INFRA TECH LIMITED Vs. REGISTRAR OF PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/229(ND)2020	all pages cut
4290	0710102003642020/3	REGISTRAR OF PROPERTY SOLUTION (INDIA) PRIVATE LIMITED Vs. M/S IMPERIAL FASTNERS		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/138(ND)2020	all pages cut
4291	0710102006122019/9	VANSH INFRA SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/385(ND)2019	PROOF OF SERVICE MISSED
4292	0710102008952020/2	NAVEEN GUPTA Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/182(ND)2020	PROOF OF SERVICE MISSED
4293	0710102015112020/2	COMPETENT INFRACON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/182(ND)2020	ALL PAGES CUT
4294	0710102015772020/1	ROHIT SHARMA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/135(ND)2020	ALL PAGES CUT
4295	0710102016812020/1	DEEPAK GUPTA Vs. MAINFRAME ENERGY SOLUTIONS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/1164(ND)2020	52 53 54 55 NOT CLEAR
4296	0710102017042020/3	JAGMOHAN DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/127(ND)2020	ALL PAGE CUT
4297	0710102146712019/2	DPN MARITIME ACADEMY PRIVATE LIMITED Vs. REGISTRAR OF STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020	ALL PAGES CUT AND LINE
4298	0710102172912019/2	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	PAGINATION NOT MENTION
4299	0710102408922018/66	M/S. SBI GLOBAL FACTORS LIMITED Vs. M/S. NOESIS INDUSTRIES LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/110(PB)2019	PAGE 1 TRANSLATION
4300	0710102008382019/2	TAIPACK LIMITED Vs. SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/869(ND)2020	INDEX MISSING
4301	07101020212792020/2	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020	ALL PAGES CUT
4302	0710102013802020/2	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs. LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/220(ND)2020	ALL PAGES CUT
4303	0710102013932020/1	PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020	ALL PAGES CUT
4304	0710102015812020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020	PAGINATION NOT MENTION, TRUE COPY MISSED
4305	0710102016762020/1	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE GLOBAL COURIERS PVT.LTD Vs. REGISTRAR OF NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/214(ND)2020	PAGINATION NOT MENTION, TRUE COPY MISSED
4306	0710102024912020/1	REGISTRAR OF COMPANIES, NCT OF DELHI & HARYANA Vs. M/S EURO ASIA VENTURE CAPITAL LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)20	WRONG E FILL
4307	0710102025062020/1	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/53(ND)2020	ALL PAGES CUT
4308	0710102061312020/1	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/309(ND)2018	ALL PAGES CUT
4309	071010202172152019/2	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018	PG-56-65 NOT CLEAR
4310	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018	TRUE COPY MISSED
4311	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018	PG-56-65 NOT CLEAR
4312	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018	PG-56-65 NOT CLEAR
4313	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018	FILE NOT IN PROPER INDEX ETC

4315	0710200410172018/15	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		FILE NOT UPLOAD IN PROPER
4316	0710200410172018/16	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		E FILL WRONG
4317	0710200410172018/17	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		DOCUMENT NOT UPLOADED PROPER
4318	0710200410172018/19	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		WRONG E FILL
4319	0710200410172018/20	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		WRONG E FILL
4320	0710102001962019/15	YS MARCHANDISE INTERNATIONAL PVT. LTD. Vs. YS MARCHANDISE INTERNATIONAL PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/136(ND)2019		WRONG E FILL
4321	0710102022462020/2	TOURISM FINANCE CORPORATION OF INDIA LTD. Vs. ARYAVIR BUILDCON		IBC under Sec 7	COMPANY PETITION IB (IBC)/584(ND)2020		WRONG E FILL
4322	0710102027802020/1	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)20		INDEX MISSED
4323	0710102086512019/6	RAMJAN KHAN Vs. INDIGLOBAL TRADELINKS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1270(ND)2019		TRUE COPY MISSED
4324	0710102098222019/10	PARSVNATH DEVELOPERS LIMITED Vs. FAST TRAX FOOD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1563(ND)2019		WRONG E FILL
4325	0710102117612019/12	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)2019		PAGE 3 TO 9 IN HINDI
4326	0710102151312019/29	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		PAGE 31 32 35 NOT CLEAR
4327	0710102151402019/4	GLOBAL ENERGY TALENT PRIVATE LIMITED Vs. PIONEER URBAN LAND AND INFRASTRUCTURE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/3055(ND)2019		TRUE COPY MISSED
4328	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES)		NEED TO VOLUME BREAK AFER PAGES200
4329	0710120004512018/1	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		INDEX MISSED
4330	0710102064572020/1	CHANDRA PRAKASH Vs. DULI CHAND EXCELLION CAPITAL VENTURES PRIVATE LIMITED Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2361(ND)20		PAGE NUMBER NOT MENTION IN INDEX.
4331	0710102023082020/1	REGISTRAR OF SANTOSH SHARMA Vs. KEWAL KRISHAN KUMAR		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/206(ND)2020		DOCUMENT NOT clear and index not mentioned
4332	0710102063032020/2	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2233(ND)20		index not mention
4333	0710102066312020/2	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020		index not mention
4334	0710102066492020/2	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION(COMPANIES)		document incomplete
4335	0710102066492020/3	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH		Sec. 213	COMPANY APPLICATION(COMPANIES)		document incomplete
4336	0710102035752020/2	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020		INDEX NOT MENTIONED
4337	0710102128042019/7	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019		index not mentioned.
4338	0710102002242020/8	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC) /274(PB)2020		page no 14-25 not clear
4339	0710102149462019/1	BHAWANI SHANKAR Vs. THREE C PROJECTS PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC) /2715(PB)2019		Fluid In Index Page Not Clear,10,11,12 to 24 & advance service
4340	0710102154612019/3	AARKEN ADVISORS PVT. LTD. Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		Advance of Service
4341	0710102169732019/10	V.N. PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES)		Pagination Not Done & Index Missing
4342	0710102004562020/2	VIJENDER SHARMA Vs. MANOJ KUMAR		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /397(PB)2020		Page No Clear 55,
4343	0710102019982020/2	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES)		Pagination Not Done in Index and Documents ALSO
4344	0710102019982020/3	GUDDU INVESTMENT (DELHI) PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES)		after 24 page no Pagination not Mention in Index
4345	0710102027802020/2	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)20		Incomplete Document

4346	0710102028792018/7	SARIKA SOMVANSHI Vs. R S STONE	IBC under Sec 7	COMPANY PETITION IB (IBC)/1788(ND)2018	Page Not Clear-203,230-232,240 / One Volume Merge
4347	0710102065552020/1	KANTI MOHAN RUSTAGI Vs. MR. KULBHUSHAN	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2389(ND)20	Index Missing
4348	0710102072092020/2	INTERUPS INC. Vs. K.K. BASSI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)202	Wrong Document
4349	0710102097082019/6	SMC CORPORATION(INDIA) PRIVATE LIMITED Vs. AKASH PACKTECH PRIVATE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1527(ND)2019	Wrong Document
4350	0710102105692019/4	SIMBA LOGISTICS PVT. LTD. Vs. HINDUSTAN ONLINE TRADE PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1753(ND)2019	Pages Blur-3,5,7,9,11,13,14,15,16,
4351	0710120006752018/9	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	Wrong Document
4352	0710102034342020/1	ICICI BANK LTD Vs. PRG INTERNATIONAL ELECTRICALS PVT.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2034(PB)202	Pages Not Clear-8-84
4353	0710102063742020/1	SCILLA BIOTECHNOLOGIES LTD. Vs. REGISTRAR OF COMPANIES NCT DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/2721(2020)	Wrong Document
4354	0710102067482020/1	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)202	Proof of Service
4355	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)202	Reply every pages sign
4356	0710102068942020/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE	---Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)	Wrong Document
4357	0710102068942020/3	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE	---Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)	Wrong Document
4358	0710102407892018/3	IDBI BANK LIMITED Vs. ACIL LIMITED	IBC under Sec 7	COMPANY PETITION IB	Reply every pages sign
4359	0710200117292019/3	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019	Wrong Document
4360	0710102008962020/1	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI LEGAL AVENUES Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020	Affidavit Not Upload
4361	0710102011792019/5	WELLDONE TECHNOLOGY PARKS DEVELOPMENT PRIVATE LIMITED	Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/60(ND)2019	Wrong Document
4362	0710102156132019/2	SPY INFRASTRUCTURE PRIVATE LIMITED Vs.	Rule 153, NCLT 2016	CP(AA) MERGER AND AMALGAMATION(COMPANIES)	Incomplete Document
4363	0710102067062020/2	K.K GOLYAN Vs. NULON INDIA	Sec 241 (2)	COMPANY PETITION (COMPANIES)	Every Pages Not Signature
4364	0710102035752020/3	JNC CONSTRUCTIONS PVT LTD Vs. RUDRABHISHEK ENTERPRISES LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2201(PB)2020	Wrong Document
4365	0710102036152020/1	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Pages Missing-57-129
4366	0710102036152020/2	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020	Wrong Document
4367	0710102071082020/1	M/S GEE ISPAT PRIVATE LIMITED Vs. M/S GEE ISPAT	Sec 54(1)	INTERLOCUTORY APPLICATION (I.B.C)/2823(ND)20	Wrong Document
4368	0710102422882018/17	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	Seperate Filling Reply & Affidavit
4369	0710102422882018/19	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018	Seperate Filling Reply & Affidavit
4370	0710120007302018/59	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018	Proof of Service
4371	0710100409382017/3	SETH THAKURDAS KHINVRAJ RATHI Vs. M/S CALS REFINERIES LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/447(ND)2017	Index Missing
4372	0710102002732020/4	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020	Wrong Document
4373	0710102012462020/1	M/S AEROXPRT SOLUTION SERVICES PVT LTD. Vs. REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPLICATION(COMPANIES ACT)/126(ND)2020	Wrong Document
4374	0710102020782020/2	M/S SUPER TENT HOUSE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA THROUGH ITS	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/203(ND)2020	Wrong Document
4375	0710102039662020/1	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2276(ND)20	Wrong Document
4376	0710102039702020/3	RAKESH KUMAR GUPTA Vs. RUPINDER SINGH GILL	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2102(ND)20	wrong file

4377	0710102060442019/16	M/S RENU PROPTECH PVT LTD Vs. M/S RED TOPAZ REAL ESTATE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/667(ND)2019	Index No Page Numbering	
4378	0710102061312020/3	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)20	Incomplete Document	
4379	0710102061312020/4	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)20	Incomplete Document	
4380	0710102068972020/1	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)20 20	Wrong Document	
4381	0710102069092020/1	G.R. BATHLA Vs. VISHWANATH BATHLA		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES)	Wrong E-Filing	
4382	0710102069712020/1	MOHD NAZIM KHAN Vs. NAVNEET JAIN		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)20	Wrong Page Numbering	
4383	0710102072092020/3	INTERUPS INC. Vs. K.K. BASSI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2875(PB)202	Every Pages Not Signature	
4384	0710102093492019/3	ELITE STEELS PRIVATE LIMITED Vs. GROWTHWAYS TRADING PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1443(ND)2019	Wrong Document	
4385	0710102108442019/2	DILIP BUILDCON LIMITED Vs. NISHA MALPANI		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1630(PB)2019	Reply every pages sign	
4386	0710102111782019/5	TEK TRAVELS PVT LTD. Vs. SHIVANTIKA BON VOYAGE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1937(ND)201	Reply every pages sign	
4387	0710102129092019/1	GITANJALI KAPOOR Vs. ANAND SONBHADRA		Sec 60(5)	COMPANY PETITION IB	Wrong Document	
4388	0710102143992019/4	RESHMA MITTAL RESOLUTION PROFESSIONAL OF PELLET ENERGY SYSTEMS PRIVATE LIMITED Vs. M/S NECKO FREIGHT FORWARDERS PVT		Sec 30	INTERLOCUTORY APPLICATION (IBC)/2435(PB)2019	Proof of Service	
4389	0710102145472019/4	M/S AEROXPRT SOLUTION SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/835(ND)2019	Wrong Document	
4390	0710102166482019/3	AGRAWAL SCAFFOLDING INDIA PRIVATE LIMITED Vs. ANIL BHALLA		Sec 252 (3)	COMPANY APPLICATION(COMPANIES ACT)/646(ND)2019	Wrong Document	
4391	0710200400542011/1	M/S MMTCLTD Vs. M/S INDIAN COMMODITY		Application under any other provisions	COMPANY PETITION (COMPANIES)	Index missed	
4392	0710102003072020/5	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020	Wrong document	
4393	0710102014682020/1	VAGABOUND TRADEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/177(ND)2020	Annexure every pages sign-6 to 11 /Translated page-8	
4394	0710102016842020/1	SARITA VISHWAKARMA Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES)	Affidavit & Pagination	
4395	0710102019572020/3	TODAY HOMES NOIDA PRIVATE LIMITED Vs. TODAY HOMES & INFRASTRUCTURE PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC)/1411(PB)2020	Page not clear- 67,36,39,40,41,100 to 154,166	
4396	0710102028082020/2	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	Affidavit missing /pagination/pages not clear	
4397	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762(I)2020	Pages not clear- 39,41,42,113,114	
4398	0710102035372020/1	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2216(I)2020	Index missed	
4399	0710102065802020/1	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)20	Index missed	
4400	0710102108652019/9	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019	Index missed	
4401	0710102168402019/8	SYREX INFOSERVICES INDIA PRIVATE LIMITED Vs. KANAK RESOURCE MANAGEMENT LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/115(ND)2020	Application every pages sign-1 to 4	
4402	0710102408922018/74	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	Application every pages sign-1 to 19	
4403	0710102003072020/6	PLATINUM SUITES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/139(ND)2020	Application filed in Additional document	
4404	0710102016052019/10	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019	Index missed & Page not clear	
4405	0710102035372020/2	SUSHEEL KUMAR GUPTA Vs. RAYAN LABORATORIES PVT LTD		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2216(I)2020	Index missed & Page not clear	
4406	0710102062852020/3	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)202	Application every pages sign-1 to 23,29 to 171,181 to 274	
4407	0710102068592020/3	CHANCHAL DUA Vs. NARESH KUMAR MITTAL		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2622(ND)20	Pages not clear-93 to 125	

4408	0710102105962019/6	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019				pages not sign-155,156, 36-38,124,155 to 207,214 to 229,234 to 447 to 911 /Pages not clear- 177,178,240,245 to 285,698,709 to 716,753 to 815,880,881,886,896,912, 911
4409	07101020665052020/1	SUDERSHAN GUPTA Vs. AVANSE FINANCIAL SERVICES LTD. & ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2357(ND)20				Wrong document uploaded
4410	07101020665802020/2	AAKASH SINGHAL Vs. MORE RETAIL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)20 20				Index Missing , Pagination Missing , Stamp Paper of 100 Rupees missing as for power of attorney ,
4411	0710102092162019/10	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD		Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)201 9				signature missing on every pages at bottom of the pages
4412	0710200430842018/3	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018				Document Incomplete
4413	0710102009832019/4	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2019				Wrong Document Uploaded (Application)
4414	0710102033582020/1	HARYANA CARBON PVT LTD Vs. REGISTRAR OF COMPANIES NCT AND		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/242(2)2020				Wrong Document Uploaded (Application)
4415	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD		Sec. 58(3)	COMPANY PETITION (COMPANIES COMPANY APPLICATION(IBC) /2746(PB)2019				Incomplete Document Four Pages Missed according to Court Login
4416	0710102157942019/1	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /2747(PB)2019				Four Pages Missed according to Court Login
4417	0710102158222019/1	UDAYRAJ PATWARDHAN Vs. SAMEEKSHA ESTATE PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /2747(PB)2019				Four Pages Missed according to Court Login
4418	0710102171142019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /202(PB)2020				Wrong Document
4419	0710102171152019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /203(PB)2020				Wrong Document
4420	0710102408922018/75	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018				No Index
4421	0710102006382020/1	RISHI WADHWA Vs. UNIVERSAL BUILDWELL PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /478(ND)2020				Supporting Affidavit Missed
4422	0710102007032020/13	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020				No Index
4423	0710102022652018/8	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1585(PB)2018				Wrong Document
4424	0710102032742020/1	VISHAL GUPTA Vs. K R F LIMITED		IBC Under Sec 9	COMPANY PETITION IB				Wrong Documents
4425	0710102064662020/1	ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/251(ND)2020				No Number in Index and no Pagination No sign In annexures No Roc and Income Tax Advance Service
4426	0710102068752020/1	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)20 20				Page 75 to 86,89,90,91 Not Clear
4427	0710102157942019/2	UDAYRAJ PATWARDHAN Vs. MEHAK REALTECH		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /2746(PB)2019				wrong Documents
4428	0710102171132019/1	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /200(PB)2020				Wrong Document

4429	0710102171142019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /202(PB)2020	Wrong Documents
4430	0710102171152019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /203(PB)2020	Wrong Documents
4431	0710102415722018/31	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018	Page 12,20 Not Clear & No Sign in every Pages
4432	0710102415722018/32	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018	Page 19 not clear, No Sign in every Pages
4433	0710102427912018/8	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD	IBC under Sec 7	COMPANY PETITION IB (IBC)441(PB)2018	Wrong Document
4434	0710102001342020/6	SS BUILDWORTH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/170(ND)2020	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service
4435	0710102011322020/2	AHUA HOSPITALITY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/166(ND)2020	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service
4436	0710102011862020/1	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service
4437	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020	No Sign in reply, No supporting Affidavit & No Income Tax and Roc Service
4438	0710102022482018/6	METENERE LIMITED Vs. NOVELTY TREASURE METALS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1520(ND)2018	Wrong Documents
4439	0710102073632019/26	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)2019	Page 21, 28 to 33 not clear
4440	0710102074032020/1	LOTUS BOULEVARD APARTMENT OWNERS, ASSOCIATION Vs. CHANDRA PRAKASH	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3072(PB)2020	Wrong Documents
4441	0710102076482020/1	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020	Document not uploaded properly
4442	0710102006792020/1	VNM COMPONENTS PVT. LTD. Vs. VNM COMPONENTS PVT. VINOD KUMAR & ORS	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /492(ND)2020	Wrong Documents
4443	0710102069162020/1	Vs. M/S SARE GURUGRAM PVT. LTD (EARLIER KNOWN AS M/S RAMPRASTHA SARE REALITY PVT.	IBC under Sec 7	COMPANY PETITION IB (IBC)/887(ND)2020	Wrong Documents
4444	0710102069712020/2	MOHD NAZIM KHAN Vs. NAVNEET JAIN	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2707(ND)2020	Main case no. wrong
4445	0710102160632019/3	ANSHUMALI DIPANKAR Vs. UNIVERSAL BUILDWELL PVT. LTD.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (IBC)/13(ND)2020	No Supporting Affidavit
4446	0710200411282017/10	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017	No Sign in reply
4447	0710102061252020/2	MUKESH KUMAR SHARMA Vs. NANDI INFRA TECH PVT LTD	Sec. 241(1)	COMPANY PETITION (COMPANIES)	Wrong Document
4448	0710102064902020/1	RAVI BANSAL Vs. PUNJABI ACCESSORIEZZ	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2351(ND)2020	No True Copy sign in Annexure
4449	0710102065802020/3	AAKASH SINGHAL Vs. MORE RETAIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2407(ND)2020	No Index, No Supporting Affidavit
4450	0710102067232020/1	MAHESH BANSAL Vs.	Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/2495(ND)2020	Wrong Document
4451	0710102070772020/1	VIVEK PARTI Vs. PREM CHAND GUPTA	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020	Main Case Wrong
4452	0710102070772020/2	VIVEK PARTI Vs. PREM CHAND GUPTA	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3217(PB)2020	Wrong Main Case
4453	0710102408922018/76	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2018	No Index, No sign in Written Submission
4454	0710102412722018/25	BANK OF INDIA Vs. M/S BASIC INDIA LTD.	IBC under Sec 7	COMPANY PETITION IB	Page No. 27,28,56,57 cut
4455	0710120001322018/4	SHREE SIYARAM AUTOMATIONS PVT. LTD. Vs. BEANS & MORE HOSPITALITY	IBC under Sec 7	COMPANY PETITION IB (IBC)/512(ND)2017	Document not uploaded properly
4456	0710120006752018/10	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR	IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018	Wrong Document
4457	0710120009092018/3	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018	Wrong Documents
4458	0710102010962020/3	MOLLY TRADING COMPANY PRIVATE LIMITED Vs. METALICZ MEDIA PVT	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES)	Page 14 Missed, page 22, 23 Not Clear

4459	0710102017792020/1	MS. SANDHYA SETHI Vs. M/S INTECO SPECIAL MELTING TECHNOLOGIES (INDIA) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/549(ND)2020		Page No. 28,29,74 are not clear , Page 75 cut and Page 40-44, 53-57 are blur...
4460	0710102070072020/1	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2727(PB)202		65-B Certificate missed
4461	0710102070652020/2	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION(COMPANIES)		E stamp missed with affidavit
4462	0710102070652020/3	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION(COMPANIES)		E stamp missed with affidavit
4463	0710102071862020/2	OM LOGISTICS LIMITED Vs. NTL ELECTRONICS INDIA LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2852(ND)20		wrong e-filing
4464	0710102117612019/14	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)201		65- B certificate missed with affidavit
4465	0710102128042019/8	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019		wrong e-filing
4466	0710102408922018/77	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/60(PB)2018		wrong e-filing
4467	0710120006752018/11	PUNJAB NATIONAL (INTERNATIONAL) BANK Vs. M/S.SUPERIOR		IBC under Sec 7	COMPANY PETITION IB (IBC)/1032(ND)2018		wrong document uploaded
4468	0710102069782020/1	SMS PARYARAN LIMITED Vs. SPML INFRA LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2704(PB)202		Proof of service missed
4469	0710102083112019/8	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)201		index missed, page numbering missing.
4470	0710102084772019/4	LEE FININVEST PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		wrong e-filing
4471	0710120011302018/15	STATE BANK OF INDIA Vs. M/S KANNU ADITYA INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1275(PB)2018		Scanned documents like annexures or affidavit etc. Should be clubbed together, page no. 30 is missed, page 35-86 translate and true copy stamp and sign is missed.
4472	0710102035242020/3	PANKAJ KHAITAN Vs. LIFE INSURANCE CORPORATION OF INDIA PENSION GROUP SCHEMES DEPARTMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2210(ND)2020		Sign on reply (every pages) missed, Page no. 9 missed, E-stamp missed with affidavit, Page 13-14 not clear, 65-B Certificate missed with proof of service (email).
4473	0710102066152020/2	SANJAY SINGHAL Vs. MINISTRY OF CORPORATE AFFAIRS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2441(ND)20		wrong e-filing
4474	0710102129312019/9	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES)		Supporting affidavit missed
4475	0710102007032020/14	BLACKIE & SON (CALCUTTA) PVT LTD Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/12(ND)2020		wrong document uploaded
4476	0710102015452020/4	ASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		sign on reply and proof of service, and true copy and sign missed
4477	0710102018752020/1	PARAMJEET SINGH SAINI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	COMPANY APPLICATION(IBC) /1208(PB)2020		Sign on rejoinder missed (every pages, E-stamp missed with affidavit (applicant no. 2), 65-B Certificate missed with proof of service.
4478	0710102034682018/10	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019		wrong e-filing
4479	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/268/(2020)		wrong e-filing
4480	0710102076232020/1	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		E-stamp missed with affidavit and 65-B certificate missed with proof of service.

4481	0710102128042019/9	IMPERIAL FASTNERS PRIVATE LIMITED Vs. SOLVEN POWER SYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2413(ND)2019	wrong e-filing and sign on report every pages and annexure also	
4482	0710102132562019/4	VASU CORP SCIENCE AND PRIVATE LIMITED VS ROC DELHI AND HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	Page numbering missing, Annexure-II cut, E-stamp papers missed with affidavits, affidavits are also not notarized, Income Tax service missed, 65-B certificate missed with ROC Service.	
4483	0710102133712019/3	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC) /2184(PB)2019	65-B Certificate missed and all respondents service missed	
4484	0710102133712019/4	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC) /2184(PB)2019	65-B Certificate missed and all respondents service missed	
4485	0710102133712019/5	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC) /2184(PB)2019	65-B Certificate missed and all respondents service missed	
4486	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC) /2184(PB)2019	65-B Certificate missed and all respondents service missed	
4487	0710102133712019/7	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC) /2184(PB)2019	65-B Certificate missed and all respondents service missed	
4488	0710102133752019/2	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC) /2185(PB)2019	Page 26,28 not clear, 65-B certificate missed and service to the other respondents missed	
4489	0710102134502019/1	CANARA BANK Vs. M/S RAJAT WIRES PVT. LTD		IBC under Sec 7	COMPANY PETITION IB	wrong e-filing	
4490	0710102151062019/3	PRISTINE GLOBAL PVT LTD Vs. US CLOTHING INDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/3074(ND)2019	Supporting affidavit missed with document and 65-B certificate missed with proof of service.	
4491	0710102427912018/9	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD		IBC under Sec 7	COMPANY PETITION IB (IBC)/441(PB)2018	wrong e-filing or wrong document uploaded.	
4492	0710102034682018/11	MR. NEERAJ PANDITA Vs. S3 ELECTRICAL & ELECTRONICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/206(ND)2019	wrong e-filing	
4493	0710102064702020/8	ARUNAV PANKAJ Vs. M/S SUKHMANI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020	volume break pages 280	
4494	0710102067942020/3	POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	Proof of service missed	
4495	0710102070652020/4	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Application under any other provisions	COMPANY APPLICATION(COMPANIES)	wrong e-filing	
4496	0710102072902020/1	MANOHAR LAL VIJ Vs. THE DIRECTORATE OF ENFORCEMENT		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3058(ND)2020	True copy and sign missed, 453,457,462-463,465,466,470-471 not clear	
4497	0710102075182020/1	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020	wrong e-filing	
4498	0710102075182020/2	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3079(ND)2020	wrong e-file	

4499	0710102121532019/27	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		sign on reply missed every pages, page 165-166 not clear and true copy stamp and sign missed.
4500	0710102131302019/1	ANKUR KASHYAP Vs. UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL		Rule 154 (1)	COMPANY APPLICATION(IBC) /1326(ND)2019		wrong file
4501	0710102170642019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /196(PB)2020		wrong e-file
4502	0710102170642019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /196(PB)2020		wrong e-filing
4503	0710102722332018/12	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Supporting affidavit missed with the documents and proof of service missed.
4504	0710102004222020/11	CA METALS PRIVATE LIMITED Vs. UNITECH LTD.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(sign missed on the affidavit in the deponent portion.
4505	0710102020082020/3	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020		Sign on reply, e-stamp paper missed with affidavit, affidavit is not notarized, Income Tax Service missed. 65-B certificate missed with ROC Service.
4506	0710102066312020/3	PRABHAKAR NANDIRAJU Vs. SOUTHERN POWER DISTRIBUTION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2477(PB)2020		no document upload
4507	0710102066922020/1	M/S BRICK WALL THROUGH PROPRIETOR ROHIT AHOOJA Vs. SANJAY GUPTA RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2671(PB)2020		page:41 not clear, rejoinder sign missed and true copy sign missed
4508	0710102084982019/6	ARK STRUCTURAL TECHNOLOGIES PRIVATE LIMITED Vs. ROC		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/486(ND)2019		wrong case type, (as a fresh application filed) and page 9 not clear
4509	0710102123862019/3	SANJAY ROY CHOWDHURY Vs. UPPAL HOUSING PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2297(ND)2019		wrong e-filing (prayer 1000rs)
4510	0710102135032019/2	SAMHITA NEHRU Vs. NEW ERA TIMES PRIVATE LIMITED Vs. REGISTRAR OF THE COMPANIES DELHI		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /2000(ND)2019		true copy sign missed
4511	0710102154852019/5	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL		Sec 252 (3)	COMPANY PETITION (COMPANIES ACT)/951(ND)2019		page:17-53 not clear
4512	0710102170642019/4	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /196(PB)2020		page:4-155 not clear
4513	0710102170642019/5	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR ADEL LANDMARKS LIMITED Vs. ADEL		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /196(PB)2020		page:4-155 not clear ,file same as above and file pass by mistake
4514	0710102066302020/1	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT		Sec 60(2)	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020		200rs estam-paper missed
4515	0710102074162020/1	CHANDRA PRAKASH Vs. M/S. NOIDA MEDICARE CENTRE		Application under any other provisions- IBC,19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3017(ND)20		wrong file (application)
4516	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/289(2020)		Wrong document
4517	0710102097182019/5	ECO DRILLING FLUIDS PRIVATE LIMITED Vs. M/S DSTR INFRASTRUCTURE AND PROJECTS LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1584(ND)2019		pages not sign
4518	0710102026142020/2	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1628(ND)20		document not properly uploaded
4519	0710102036112020/1	SYNERGY PROPERTY DEVELOPMENT SERVICES PVT LTD Vs. LOGIX CITY DEVELOPERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/883(2020)		wrong efile (case type change)
4520	0710102036152020/3	ASHISH SHARMA & ORS. Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2065(PB)2020		reply sign cut page:- 85, 88, 89 not clear etc

4521	0710102063842020/7	TARUN BATRA Vs. RAMBHAJ JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)20 20		reply not sign on every pages and date of file in index missed
4522	0710102072512020/1	RAKESH KUMAR JAIN Vs. ORCHID SALON SERVICES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2932(ND)20 20		page:74, 76, translate
4523	0710102121532019/28	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		page:47, 49, not clear and supporting affidavit missed
4524	0710102134962019/3	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. MACOR PACKAGING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2560(ND)201 9		document not found
4525	0710102143442019/5	BHARAT BHUSHAN Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3171(ND)201		document not properly upload
4526	0710102012862020/5	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020		wrong e-file
4527	0710102024942020/1	URVASHI INFRASTRUCTURE LIMITED Vs. R.O.C.		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		wrong e-file
4528	0710102075872020/1	HATBUSRA FRAGRANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI AND SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/284(2)2020		wrong e-file
4529	0710200411582018/6	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. KELVIN RECRUITERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/197(ND)2018		wrong e-file
4530	0710102014692019/8	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020		reply sign missed on every page and true copy sign missed
4531	0710102035962020/3	APARNA CHOUDHRIE KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED		Sec 425	COMPANY APPLICATION(COMPANIES ACT)/297(PB)2020		reply sign missed on every page and true copy sign missed
4532	0710102064102020/2	INTRUST GLOBAL ESERVICES PRIVATE LIMITED Vs. MVL LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES)		document not found
4533	0710102008962020/2	AMFIZ INFRASOLUTION PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/136(ND)2020		page 10 -13 translate
4534	0710102015252020/1	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020		wrong e-file
4535	0710102015252020/1	PANKAJ NARANG Vs. SUDHANSH AGARWAL		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC) /1025(2)2020		affidavit verified date wrong
4536	0710102022652018/9	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018		proof of service missed and true copy sign missed
4537	0710102074472020/1	LOOKS SALON PRIVATE LIMITED Vs. RAKESH KUMAR JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3204(ND)20		page:34, 36, 38, 40, 42, 44, 46 etc pages not clear
4538	0710102121532019/29	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/137(ND)2019		page:146, 171, 178, etc page not clear please check these page
4539	0710102121532019/30	PANKAJ KUMAR RUSTAGI Vs. PEE AAR EXIM PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES)		page:146A, 159, 178 etc pages not clear
4540	0710102133012019/1	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (IBC)/2259(PB)2019		signature missed on ever pages
4541	0710102133012019/3	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (IBC)/2259(PB)2019		signature missed on ever pages
4542	0710102140202019/4	APOLLO FINANCE LIMITED Vs. RISE PROJECTS PRIVATE LIMITED		Sec. 230-232 - Second Motion	COMPANY PETITION (COMPANIES ACT)/146(ND)2019		reply sign missed on ever pages, true copy sign missed, and page numbering not mention, proof of service missed
4543	071010215092019/6	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs. M/S BINDAL MERCHANDISE Vs. MAPLE REALCON PVT LTD		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		page 5, 7 translate
4544	0710120006412018/23	VIVEK VERMANI Vs. PUMA REALTORS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/496(ND)2018		wrong e-file
4545	0710102133012019/4	VED CONTRACTS PVT LTD Vs. RG INFRA-BUILD PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (IBC)/2259(PB)2019		True copy sign missed
4546	0710102064602020/1	M/S ASHUTOSH STEELS PVT. LTD. Vs. M/S ROYAL PRESSING AND COMPONENTS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2328(ND)20		Wrong document
4547	0710102066722020/1	VED CONTRACTS PRIVATE LIMITED Vs. RG INFRABUILD PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2485(ND)20 20		no sign on index/true copy sign missed/ no sign on affidavit
4548	0710102076492019/9	VED CONTRACTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/917(ND)2019		Wrong Document

4550	0710102011722020/2	NEERAJ SINGLA Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/384(ND)2020		Wrong Filing
4551	0710102018012018/10	KKR INDIA FINANCIAL SERVICES PRIVATE LIMITED Vs. KWALITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1440(ND)2018		Uncomplete Doc
4552	0710102019202020/2	NITIN GUPTA Vs. ILD MILLENNIUM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/508(ND)2020		Wrong Filing
4553	0710102100092019/6	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019		Wrong Filing
4554	0710102108482019/5	VAIBHAV JALAN Vs. JKM INFRA PROJECTS LIMITED & ORS		Sec. 243(1) (b)	COMPANY PETITION (COMPANIES)		Uncomplete Doc
4555	0710102136162019/10	RELAN BUILDWELL PVT LTD Vs. KALIBER ASSOCIATES PVT. LTD.		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY APPLICATION(IBC)/1342(ND)2019		Wrong Filing
4556	0710102141892019/6	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2975(ND)2019		Wrong Filing
4557	0710102147412019/6	MAHAJAN PROMOTERS AND DEVELOPERS PRIVATE LIMITED Vs. ANURAG CHANDRA BIZ AD OPTIMIZER PVT LTD Vs. AIR INDIA LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES)		Paging Not Mention
4558	0710102148652019/2	RAJIV TIWARI Vs. M/S UMGANG TOWN PLANNER (P) LTD.		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/73(ND)2019		True Copy Sign Missed
4559	0710102000092020/3	AASHISH KUMAR Vs. ROADGODS AUTOGEAR PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2020		Uncomplete Doc
4560	0710102015452020/1	PEE JAY FINANCE COMPANY LIMITED Vs. V S MATRIX PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Uncomplete Doc
4561	0710102078022019/5	SACHIN JAIN Vs. SCIENTIFIC CERTIFICATION SYSTEMS (INDIA) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/976(ND)2019		wrong Filing
4562	07101020911012019/12	MRS. CHHAMA JAIN Vs. MR PROVIEW REALTECH PRIVATE ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/92(PB)2019		Uncomplete Doc
4563	0710102102712019/3	RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1685(ND)2019		Wrong Filing
4564	0710102108652019/8	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Wrong Filing
4565	0710102112142019/8	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		Page 4,5,6 not clear
4566	0710102150692019/2	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/2588(PB)2019		Page 22,24,27,35,39,40 to 91,101 not clear
4567	0710102150692019/3	DENA BANK (NOW BANK OF BARODA Vs. M/S RUBION MARKETING PVT. LTD		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/2588(PB)2019		Page 27,29,35, 38 to 86, 102, 101 not clear
4568	0710200117292019/1	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		wrong Filing
4569	0710102003162020/1	MAJ VIVEK PASRICHA Vs. AXISS DENTAL PVT LTD & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES)		sign missed of advocate in index
4570	0710102006982020/3	KAPILA COLOURS PRIVATE LIMITED Vs. SAMTEX DESINZ PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/283(ND)2020		reply sign missed,pg-19,22,25,26 not clear,pg-30 repeated,true copy sign and stamp missed
4571	0710102061452019/3	KAMAL KUMAR NEWAR Vs. NEWAR STEELS LTD.		Application under any other provisions	COMPANY APPLICATION(COMPANIES)		volume break after 200 pages,Index not proper to file.
4572	0710102091342019/2	ANAND SONBHADRA Vs. ANAND SONBHADRA Vs. DEPUTY COMMISSIONER OF RAVINDER SINGH & ANR. Vs. REGISTRAR OF COMPANIES		Sec 12(2)	COMPANY APPLICATION(IBC)/176(ND)2019		Proof of service missed,pg-11-13 not clear and font small
4573	0710102109082019/2	MANHAR SABHARWAL Vs. SABHARWAL FOOD INDUSTRIES PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/256(ND)2019		pg-14,15 blur
4574	0710102112142019/9	BALRAM SINGH Vs. SONI INFRA TECH PVT RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES)		Income tax service missed
4575	0710102122082019/3	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/138(ND)2019		Wrong file application
4576	0710102123522019/2	BALRAM SINGH Vs. SONI INFRA TECH PVT RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2952(ND)2019		Wrong file application
4577	0710102134492019/1	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2952(ND)2019		wrong file application
4578	0710102424522018/19	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		Only 1 volume
4579	0710102424522018/21	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		Wrong file application

4580	0710120007302018/55	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018	pg-14,15 blur	
4581	0710102014422017/12	IFCI LIMITED Vs. ERA HOUSING AND DEVELOPERS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/489(PB)2017	Document not properly uploaded	
4582	0710102016972020/2	GLEAM FINANCE PRIVATE LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/475(ND)2020	Wrong document type	
4583	0710102021292020/1	SUNGIL INDIA PVT LTD Vs.		Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/15(ND)2020	no supporting affidavit	
4584	0710102023762020/1	P. P. JEWELLERS PRIVATE LIMITED Vs. L. R. BUILDERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/52(PB)2020	Wrong file application	
4585	0710102079752019/9	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-CHIRAAAG SHARMA Vs. E-MEDITEK INSURANCE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)201	Wrong file application	
4586	0710102140272019/4	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2752(ND)201	no supporting affidavit	
4587	0710200417922018/15	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018	Only proof of service	
4588	0710102014622020/1	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /962(ND)2020	Wrong file application	
4589	0710102014622020/2	PANKAJ KUMAR SINGHAL Vs. VGA DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /962(ND)2020	Wrong file application	
4590	0710102017082020/1	INDIA INFOLINE FINANCE LIMITED Vs. AVJ DEVELOPERS (INDIA) PRIVATE		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC) /1261(PB)2020	Wrong file application	
4591	0710102079752019/7	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)201	Wrong file application	
4592	0710102079752019/8	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)201	Wrong file application	
4593	0710102105712019/4	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019	only proof of service	
4594	0710102117992019/3	M/S DINESH SANITARY STORE Vs. KRISHNA ESTATE DEVELOPERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2131(PB)2019	sign missed on reply	
4595	0710102148542019/7	POWER2SME PVT. LTD. Vs. PSR AQUA AND ENGINEERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2020	wrong document upload	
4596	0710102156512019/5	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2019	Wrong e fill	
4597	0710200417922018/2	M/S CHRYSO INDIA PRIVATE LIMITED Vs. M/S REOM INFRASTRUCTURE AND CONSTRUCTIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/945(ND)2018	wrong e fill	
4598	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY		Sec 60(5)	COMPANY APPLICATION(IBC) /601(ND)2020	wrong e fill	
4599	0710102022332020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /1387(ND)2020	wrong e fill	
4600	0710102024412020/1	S K ENTERPRISES Vs. TRIKALP LAMINATES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/623(ND)2020	Incomplete document no index	
4601	0710102097212019/16	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L. KKALPANA INDUSTRIES (INDIA) LIMITED Vs. WINDSOR CABLES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)201	Wrong e fill and incomplete documents	
4602	0710102114592019/8	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2025(ND)2019	Document not in proper no index	
4603	0710102147562019/3	MUNISH KUMAR AGGARWAL PROP. M/S RL ENTERPRISES Vs. FLORA DYEING HOUSE PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2019	wrong e fill	
4604	0710102007742019/6	ADITYA ESTATES PVT. LTD. Vs. ADITYA ESTATES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/340(ND)2019	Only proof of service	
4605	0710102076412019/11	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-SUMAN MANUFACTURERS & TRADERS PVT. LTD AND ANR. Vs. M/S MAGUS CONSORTIUM ORCHID AVENUE PVT.		Sec 60(5)	COMPANY APPLICATION(IBC) /658(PB)2019	Wrong e fill	
4606	0710102079752019/10	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO-		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)201	wrong e fill	
4607	0710102143202019/4	STATE BANK OF INDIA Vs. ASIAN COLOUR COATED ISPAT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2902(ND)2019	index missed	
4608	0710102408922018/55	JAYNA TRADERS PRIVATE LIMITED Vs. CALZINI FASHIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/50(PB)2018	proof of service missed	
4609	0710102008632020/5	RJ PACKWELLS PVT. LTD. Vs. KARN LAMINATORS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/433(ND)2020	wrong e fill	

4611	0710102015602020/1	SPJ CARGO PVT LTD Vs. AL-DUA FOOD PROCESSING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/453(ND)2020		Page 81 82 83 not clear
4612	0710102019142020/2	YOGESH SHARMA Vs. AL-DUA FOOD PROCESSING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/519(ND)2020		page 102-112 not clear
4613	0710102024632020/2	RAKESH KUMAR JAIN Vs. OSWAL INDUSTRIES PVT. LTD.		Regulation 33	INTERLOCUTORY APPLICATION (I.B.C)/1588(ND)20		proof of service missed
4614	0710102029202020/1	RAJKUMAR VINOD VACHHER Vs. M/S. MODERN CREDIT PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1854(ND)20		Wrong e fill
4615	0710102075122019/6	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		wrong e fill
4616	0710102075122019/7	ANJUSHREE ENTERPRISES (PROPRIETORSHIP) THROUGH AUTHORISED SIGNATORY Vs. C		IBC Under Sec 9	COMPANY PETITION IB (IBC)/879(ND)2019		wrong e fill
4617	0710102424522018/24	SANJEEV MEMORIAL FOUNDATION Vs. KAMRUP HOUSING PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/936(PB)2018		161-181,202-207not lear
4618	0710102011482020/1	RAJESH BUILDCON & INFRASTRUCTURE PRIVATE LIMITED Vs. MR RAJESH GUPTA		Rule 11 of NCLT, 2016	COMPANY APPLICATION(COMPANIES ACT)/242(1)2020		page 34-44,53-62 not clear.
4619	0710102116932019/2	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019		pg 6 not clear and true copy missed
4620	0710102125672019/9	NOIDA TOLL BRIDGE COMPANY LIMITED Vs. BAYA WEAVER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2428(PB)2019		APPLICATION UPLOAD IN ADDESTIONAL
4621	0710102128702019/4	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2019		APPLICATION UPLOAD IN ADDESTIONAL
4622	0710102144852019/2	D.D. PRADHAN & CO. PVT. LTD. Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPLICATION(COMPANIES ACT)/862(ND)2019		pg NUMBERING MISSED
4623	0710102153032019/2	PROPERTREE REAL ESTATE SOLUTIONS PRIVATE LIMITED Vs. UNIBERA DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (IBC)/1556(ND)2019		PG- 10,12,22,23 NOT CLEARK
4624	0710102156512019/6	HARSHIT INFO SOLUTIONS PVT. LTD. Vs. ADACTS DIGITAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3194(ND)2019		APPLICATION FILED IN ADDESTIONAL
4625	0710102168862019/2	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF GIRBAU INDIA PRIVATE LIMITED Vs.		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		PG NUMBERING MISSED
4626	0710102168862019/3	REGISTRAR OF COMPANIES NCT OF GIRBAU INDIA PRIVATE LIMITED Vs.		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/118(ND)2020		PG NUMBERING MISSED
4627	0710102406842018/35	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)2018		IRP REPORT FILE IN ADDESTIONAL
4628	0710120004492018/28	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)2018		VOL 1 MISSED AND UPLOAD AGAIN CORRECTLY VOLUME
4629	0710200425222018/1	ASHOK KUMAR GARG Vs. RENUKA INFRA TECH PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		TRUE COPY SING MISSED
4630	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019		APPLICATION FILE IN ADDESTIONAL
4631	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019		APPLICATION FILED IN ADDESTIONAL
4632	0710102001332020/7	MILLENNIUM REALTECH PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/150(ND)2020		PAGES CUT
4633	0710102011422020/4	HARMILAP MEDIA PVT. LTD. Vs. RAMA KRISHNA BUILDWELL		---IBC Under Sec 9	COMPANY PETITION IB (IBC)/381(ND)2020		APPLICATION FILE INADDESTIONAL
4634	0710102012742020/2	GAURAV KATHURIA Vs. RG RESIDENCY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/401(PB)2020		REPLY'S FORMAT WRONG
4635	0710102027852020/1	SHARK MINES & MINERALS PRIVATE LIMITED Vs. MIDEAST INTEGRATED STEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/677(PB)2020		PAGE 5,6 NOT CLEAR
4636	0710102108872019/6	ORIENT LINKS CO. LLC Vs. RAM KISHORE NAGARMAL MARKETING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1882(ND)2019		APPLICATION FILE IN AS A ADDESTIONAL
4637	0710102138742019/2	SPJ CARGO PVT LTD Vs. SANYA EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2745(ND)2019		APPLICATION FILED AS A ADDESTIONAL
4638	0710102154282019/5	MANISH SAINI Vs. JMD LIMITD		IBC under Sec 7	COMPANY PETITION IB		NO DOCS
4639	0710102166182019/2	AMARJIT SINGH CHATHA Vs. THREE C INFRA TECH PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES)		WRONG EFILE
4640	0710102172242019/1	RAJIV BAJAJ Vs. ANNIES APPAREL PVT LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /81(PB)2020		PG 54-55 NOT CLEAR
4641	0710120004492018/16	SGM WEBTECH PVT. LTD. Vs. BOULEVARD PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/967(PB)2018		WRONG EFILE

4642	0710102005642020/2	SWASTIK PIPE LIMITED Vs. FARIDABAD STAMPINGS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/261(ND)2020	WRONG EFILE	
4643	0710102006902019/5	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019	SIGN MISSED	
4644	0710102023752020/1	CANDY ENTERPRISES PVT. LTD. Vs. FUNBARS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/642(ND)2020	PG-4MISSED	
4645	0710102024812020/1	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020	WRONG EFILE	
4646	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS		IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020	WRONG EFILE	
4647	0710102030852020/1	RENZON TECH PRIVATE LIMITED Vs. RADICAL SOLAR		IBC Under Sec 9	COMPANY PETITION IB (IBC)/750(ND)2020	index missed	
4648	0710102105952019/4	CONTINENTAL CARRIERS PRIVATE LIMITED Vs. DELTRONIX INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1861(ND)2019	sign missed on annexure	
4649	0710102116932019/3	INCOME TAX OFFICER WARD 17(4) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/634(ND)2019	pg 6-7 not clear	
4650	0710102122482019/3	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSH INFRA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2019	WRONG EFILE	
4651	0710102150902019/5	PREMIER ROLLS COVERING (DELHI) PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/179(ND)2019	incomplete doc	
4652	0710102170832019/7	INNOVATIVE FACILITY SOLUTIONS PVT. LTD Vs. REAL CARE BUILDING MAINTENANCE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/150(ND)2020	wrong index	
4653	0710120006832018/14	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1038(PB)2018	incomplete doc	
4654	0710200426982018/5	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/20(ND)2018	index missed and pg no 1 not clear	
4655	0710204174062019/1	NIBEDITA PATRA AND ANR. Vs. TOSHALI HOLIDAYS SERVICES PVT LTD AND ORS.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/179(ND)2019	sign missed on every page	
4656	0710102004032020/1	MIDLAND VINCOM PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(pg 16 not clear	
4657	0710102005012020/5	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020	index missed	
4658	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/300(ND)2019	Pg Not 1 & Income Tax Service Missing	
4659	0710102083542019/12	RAJ KUMAR DUBEY Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/403(ND)2019	Signature Missing in Index & Reply & Income Tax Service Missing / Reply	
4660	0710102122952019/7	SUSHIL ENTERPRISES PRIVATE LIMITED Vs. UNIQUE PUBLISHERS (INDIA) PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2269(ND)2019	Wrong File / Application	
4661	0710102133412019/1	SHAIKH NAFIS ANJUM Vs. GHAZIABAD DEVELOPMENT AUTHORITY		Sec 60(5)	COMPANY APPLICATION(IBC)/2100(PB)2019	Wrong File / Report	
4662	0710102134682019/3	AMIT MADAN Vs. ANSAL HI-TECH TOWNSHIPS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2592(ND)2019	wrong file	
4663	0710102158122019/2	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES & OTHERS(M/S. BRAHMAFORCES COM PVT. LTD)		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/947(ND)2019	Roc & Income Tax Service	
4664	0710102160562019/1	ADITYA AHLAWAT Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB	Index Missing/ Reply	
4665	0710102005182020/5	DELHI MEDIART PRIVATE LIMITED Vs. SANYOG HEALTHCARE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2020	Affidavit And Estamp Date Paper Not Match	
4666	0710102006592019/4	RATAN SINGH Vs. THEME EXPORT PVT VANSH		IBC Under Sec 9	COMPANY PETITION IB	reply every pages signature missing	
4667	0710102008952020/1	INFRA SOLUTION PRIVATE LIMITED Vs. REGISTRAR OF GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/138(ND)2020	incomplete documents & index missing	
4668	0710102009742020/3	LIC HOUSING FINANCE LIMITED Vs. M/S IREO WATERFRONT PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020	Signature Missing In Reply & Page 4 Not Clear	
4669	0710102009902020/2	M/S. J.N. BEHURA & COMPANY Vs. M/S. MAHAVIR STONE CRUSHING PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2020	Signature Missing in Reply & Main Case No Missing	
4670	0710102012862020/4	LAKHAN SINGH Vs. ALAKNANDA BUILDTECH PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/419(PB)2020	wrong e-file	
4671	0710102018032020/3	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS		IBC under Sec 7	COMPANY PETITION IB (IBC)/566(PB)2020	wrong document	
4672	0710102022332020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1387(ND)2020	Index Missing & Pagination Not Done	
4673	0710102024532020/1			IBC Under Sec 9	COMPANY PETITION IB (IBC)/618(ND)2020	Signature Missing In Index	

4674	0710102024532020/2	VIKAS SHUTTERING STORE PVT. LTD. Vs. BHAVAYTECH INFRA PROJECTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/618(ND)2020	Signature Missing In Index
4675	0710102025332020/1	RAVI IRON LIMITED Vs. JIA LAL KISHORI LAL P.L.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/630(ND)2020	wrong application
4676	0710102028502020/1	MR. LAVAKESH Vs.	22(3)(b)	INTERLOCUTORY APPLICATION (I.B.C)/1749(ND)20	Page No Clear 1 to 3,6 to 7
4677	0710102079752019/11	K&A ORGANICS Vs. TAMTA CONSTRUCTION CO- J C ENTERPRISES	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1121(ND)201	Document Not Upload Properly
4678	0710102095082019/3	PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019	Pagination Not Done & Wrong File
4679	0710102095082019/4	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019	Pagination Not Done & Wrong File
4680	0710102119992019/11	KOTAK MAHINDRA BANK LIMITED Vs. M/S. SHOBHA CARDS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2322(ND)2019	wrong File
4681	0710102144522019/2	M/S ROSEWOOD PROJECTS PVT. LTD. Vs. LAFYCON ENGINEERING SERVICES PRIVATE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2949(ND)2019	14, 15 not clear page
4682	0710102146192019/7	NEHA JAIN Vs. PEBBLE GLOSSY METALS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/3084(ND)201	wrong doc upload
4683	0710102152382019/3	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020	page numer missing
4684	0710102159752019/1	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE	Sec 30	COMPANY APPLICATION(IBC) /2778(PB)2019	wrong doc upload
4685	0710102159752019/2	SGM WEBTECH PRIVATE LIMITED Vs. BOULEVARD PROJECTS PRIVATE	Sec 30	COMPANY APPLICATION(IBC) /2778(PB)2019	wrong doc upload
4686	0710102166652019/6	UNION OF INDIA THROUGH SFIO Vs. TAVISHI ENTERPRISES PVT LTD	Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/32(ND)2020	service missing
4687	0710102170992019/7	NORTH EAST GARMENTS PRIVATE LIMITED Vs. RAJESH PROJECTS (INDIA)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES	document not properly upload
4688	0710102137062019/6	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019	wrong document upload
4689	0710120007702018/20	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	document wrong upload
4690	0710120007702018/21	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	document wrong upload
4691	0710102406262018/9	LOYZ OIL PTE LTD Vs. INTERLINK PETROLEUM LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/661(PB)2018	wrong document upload
4692	0710120004132018/30	PUNJAB NATIONAL BANK Vs. CARNATION AUTO INDIA PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/302(ND)2017	wrong document upload
4693	0710102169762019/11	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC) /36(PB)2020	wrong doc upload
4694	0710102107222019/3	IDEMITSU LUBE INDIA PVT. LTD Vs. NATH MOTORS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1794(ND)201	wrong doc upload
4695	0710102028082020/1	MONK MEDISOLUTIONS PRIVATE LIMITED Vs. SHAHI INFRASTRUCTURE PVT.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/224(ND)2020	document property upload
4696	0710102028092018/2	INCOME TAX OFFICER WARD 4 2 Vs. ROBBARTER CARD PRIVATE LIMITED	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1151(ND)201	Reject (wrong file name)
4697	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES	wrong E-filing (application)
4698	0710102062592020/1	RAJNISH GUPTA Vs. HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2111(ND)20	wrong E-filing
4699	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES	wrong E-filing
4700	0710102006902019/7	STONEX INDIA PRIVATE LIMITED Vs. ZAVITSA REALTORS LLP	IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2019	wrong E-filing
4701	0710102063532020/1	MR. WANG XINGCHUN Vs. COSLIGHT INDIA TECHNOLOGY PVT. LTD.	Rule 11 of NCLT,Rule 11 of NCLT,Rule 11 of NCLT,Sec 425	COMPANY APPLICATION(COMPANIES ACT)/281(ND)2020	sign on reply missed, true copy and sign missed. exemption application also move in this reply.
4702	0710102115422019/9	ACTI CIRCLE -17(2) NEW DELHI Vs. REGISTRAR OF COMPANIES & MODGIL CONSTRUCTIONS & ESTATES PVT. LTD.	Sec 252 (1) - By Government Body,Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/615(ND)2019	page no. 11-12 missed i.e. proof of service and 65-B Certificate
4703	0710102031902020/4	OM LOGISTICS LIMITED Vs. MICRO POWER TECHNOLOGY PRIVATE LIMITED	Application under any other provisions-IBC	INTERLOCUTORY APPLICATION (I.B.C)/1990(ND)2020	wrong E-filing

4704	0710102077242019/8	BHARART CHUGH Vs. PD ADVISORY SERVICES L.L.P		IBC under Sec 7	COMPANY PETITION IB (IBC)/1096(PB)2019	Page 363, 365-367 missed and page 364, 368, 378 and 384 are not clear
4705	0710102098562019/5	ALLIANCE LUMIERE LIMITED Vs. SHREE AMBICA INTERNATIONAL FOOD COMPANY PRIVATE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1573(ND)2019	wrong e-filing
4706	0710102169762019/15	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/36(PB)2020	sign on reply and index not numbered (fill).
4707	0710102062852020/1	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)202	proof of service missed, true copy and sign missed
4708	0710102171852019/1	INCOME TAX OFFICER WARD 22(4) Vs. REGISTRAR OF COMPANIES(SVP INFRAHOMES		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/72(ND)2020	Service MISSING/ (Vakalatnama & Memo Parties)
4709	0710102412382017/3	M/S COLUMBIA PETROCHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017	Wrong File / Report Filed By Liquidtor
4710	0710102021332020/3	GREEN LINE LAMINATES PRIVATE LIMITED Vs. EUROBEARINGS INDIA		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES	Wrong File /Joint Petition
4711	0710102001212020/7	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/207(PB)2020	Page Not Clear 54,55,125, Page No 67 Hindi Translate Missing etc / Reply
4712	0710102070532020/1	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	Index Missing & Affidavit Missing & Signature Missing / Short Reply
4713	0710120007702018/36	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018	wrong File / Report Filed By irp
4714	0710102023002020/1	SAWARMAL TIWARI Vs. AIMTECH INFRA LTD		IBC Under Sec 9	COMPANY PETITION IB	Affidavit Missing
4715	0710102130002019/7	M.M. VACATIONS & TOUR PRIVATE LIMITED Vs.		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(Pagination Missing IN index
4716	0710102061312020/2	MRS. POOJA BAHRY Vs. LINKSTAR INFOSYS PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2159(ND)2020	Written Submissions Every Pages signature Missing & True Copy Signature Missing / Written Submission
4717	0710102078142019/16	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC)/703(PB)2019	One Page upload Only / Written Sumission
4718	0710102158902019/7	BHARTI AIRTEL LIMITED Vs. ANSAL HI-TECH TOWNSHIPS LIMITED & ANR.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES	Volume Will Divided After 200 Pages True Copy Signature
4719	0710102014502020/2	VEKAS KUMAR GARG Vs. REDTOPAZ REAL ESTATE PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/955(ND)2020	True Copy Missing
4720	0710102096972019/5	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019	True Copy Signature Missing & Volume Will Be Divided After 200 Pages
4721	0710102159692019/4	GLOBAL GATE CORPORATE SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/973(ND)2019	Wrong Filed& Index missing & Pagination Missing /Urgent Application
4722	0710102117612019/13	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)201	Page No Clear 150 To 165 Not Clear File Have Doubt
4723	0710102029102020/1	UTTAM SINGHAL Vs. ANUSHREE HOME DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/762(I)2020	court log Also But Documents Not Match Fully wrong Documents / Shwoing Petition
4724	0710102065852020/1	ADHARSHILA COUNTRY HOMES PVT. LTD. Vs. 00		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2408(ND)2020	Every Pages Signature Missing / Minutes Of Meeting
4725	0710102105962019/7	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019	Volume Wise Index Missing & Pg No 208 To 333 Pages Missing Pg No 418 To 447 Pages Are Missing & Volume 3 Index Missing / Reply
4726	0710102030762018/3	B CHOKSHI CHEM PVT LTD Vs. M/S KEMAC CHEM PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1752(ND)201	wrong File / Report Filed By IRP
4727	0710102075772020/1	M/S. SSMP INDUSTRIES LTD Vs. IAP COMPANY PRIVATE LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3116(I)2020	wrong File / Report Filed By liquidtor

4728	0710102090872019/5	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)201		True Copy Signature Missing in Annexure
4729	0710102025802018/16	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		wrong File
4730	0710102117612019/16	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)201		Index Missing
4731	0710200411582018/6	SH BRIJ MOHAN SAHNI Vs. PAWAN BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/197(ND)2018		Reply Every Pages Signature missing & True Copy Signature Missing & Two Reply Filed in One Diary No / Reply
4732	0710102027422018/4	JEEVANTIKA ORGANIC FARMING LLP Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(Index Missing & Pagnation Missing
4733	0710102158532019/3	M/S RELIANCE COMMERCIAL FINANCE LTD Vs. VARDHMA ESTATES & DEVELOPERS PVT. COLLEGEDUNIA WEB PRIVATE LIMITED Vs. COMPARE POLICY INSURANCE WEB AGGREGATORS PRIVATE LIMITED		22(3)(b)	COMPANY APPLICATION(IBC) /2782(PB)2019		wrong e-file
4734	0710102016872020/1	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/572(ND)2020		reply sign missed on every pages
4735	0710102105962019/8	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES		true copy sign missed
4736	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES		true copy sign missed Same file
4737	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL		Sec 30	COMPANY APPLICATION(COMPANIES		wrong document
4738	0710102067062020/3	K.K GOLYAN Vs. NULON INDIA		Sec 241 (2)	COMPANY PETITION (COMPANIES		wrong efile
4739	0710102000722018/9	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		wrong File Report Filed By Liquidator
4740	0710102029062020/5	ICICI BANK LIMITED Vs. DEHRADUN HIGHWAYS PROJECT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/725(ND)2020		true copy sign missed
4741	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)20		proof of service missed
4742	0710102066952020/3	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)20		reply , and true copy sign missed
4743	0710102006892019/4	PLUG ENERGIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DY. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S INDUS AIRWAYS PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/236(ND)2019		Document not uploaded proper
4744	0710102034502018/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/53(ND)2019		Page 2 Missed
4745	0710102067862020/1	CHANDRA PRAKASH Vs. MONEY OPTIONS SERVICES PVT LTD		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)202		Page 116,117 not clear, page 120 Repeat
4746	0710102068432020/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2576(PB)202		Main Case Type Wrong
4747	0710102078032020/5	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI		Sec. 241(1)	COMPANY PETITION (COMPANIES		Wrong Document
4748	0710102081402020/1	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)202		Wrong Main Case No.
4749	0710102081402020/2	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)202		Wrong Main Case No. & No sign on Written Submission
4750	0710102081402020/3	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3421(PB)202		Wrong Main Case No. & no sign on Written Submission
4751	0710102082352020/1	HEMANT KHANDLWAL Vs.		Application under any other provisions	COMPANY APPLICATION(COMPANIES		page no 43,44,47 not clear
4752	0710102082352020/2	HEMANT KHANDLWAL Vs.		Application under any other provisions	COMPANY APPLICATION(COMPANIES		Page no. 43,47 not clear, no true copy
4753	0710102082512020/2	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDIKSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)202		Documents not uploaded proper
4754	0710102147452019/3	AKUATE INTERNET SERVICES LTD. Vs. STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(Document not uploaded proper
4755	0710102423182018/2	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		Advance Service Missed
4756	0710102423182018/4	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018		Page no. 307 to 312 not clear, No sign in every page of petition
4757	071020000622018/3	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)201		not sign in reply
4758	0710102019332020/1	APOGEE ENTERPRISES PRIVATE LIMITED Vs. ANIL NANDA		Section 95(1)	COMPANY PETITION IB (IBC)/514(ND)2020		Wrong Document
4759	0710102027262018/5	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		No Index

4760	0710102061222020/3	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 59,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Proof of service not clear, No sign in reply
4761	0710102066302020/2	M/S. ASCENT CONSTRUCTIONS PRIVATE LIMITED Vs. M/S MSX MALL PVT		Sec 60(2)	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2020		no index
4762	0710102067862020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2555(PB)202		No Index
4763	0710102068442020/2	CHANDRA PRAKASH Vs. JAI DRINKS PRIVATE LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2578(PB)202		no index
4764	0710102073762020/1	VIKRAM TULI Vs. ONE GROUP (CONSORTIUM)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3410(PB)202		no sign in reply
4765	0710102076482020/3	REKHA SHARMA Vs. NATIONAL SMALL INDUSTRIES CORPORATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(ND)2020		Page no. 41,43,45,71,108,109,113,159,160 to 166,169 to 172,204 not clear, page
4766	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)20		Wrong Document
4767	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)202		no Sign in written submission
4768	0710102124112019/2	AMIT AGARWAL Vs. BESTECH INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2321(ND)201		page 95-99,101 not clear
4769	0710102162062019/4	NEERJA DUBEY & PUSHPA PRASHARA Vs. PARSVNATH DEVELOPERS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3385(ND)2019		true copy sign missed
4770	0710102165052019/4	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(ND)2020		true copy sign missed
4771	0710102009892019/4	OPENWORKS TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/336(ND)2019		index missing
4772	0710102032072018/4	ASHTBUJ OCEAN MOVERS PRIVATE LIMITED Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/5(ND)2019		true copy sign missed
4773	0710102065952020/11	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		Pg- 4 to 13 / 26 to 29 not clear
4774	0710120012082018/37	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		true copy missed & Reply With Final Report Also Filed Wrong Filed
4775	0710102134492019/1	RAJAN KAPIL Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2952(ND)201		wrong file application
4776	0710102173792019/3	GREENFIELDS PETRICHOR PRIVATE LIMITED Vs. PACK N PACK PACKAGING PRIVATE LIMITED		IBC Under Sec 9	RATIONALHEADS TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED		Document Not Clear
4777	0710102014522020/1	TECHNOLOGIES PRIVATE LIMITED Vs. HARSHIT INFO SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/482(ND)2020		Index Missing
4778	0710102016602020/2	SUDHANSHU GUPTA Vs. ASHFAQ ALAM		19(2)	COMPANY APPLICATION(IBC) /1093(/2020		wrong File
4779	0710102023502018/12	ORIENTAL BANK OF COMMERCE Vs. M/S KMG A TO Z SYSTEMS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1644(PB)2018		Annexes Not Clear (Bank Statement Cut in Light Side)
4780	0710102126262019/11	VINDAL STEEL Vs. FLEXO FOAM PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB		Index Missing
4781	0710102161032019/3	VIKAS MITTAL Vs. M/S ODEON BUILDERS PVT. LTD. (THROUGH ITS DIRECTOR MR. RAM NIWAS BANSAL) &		IBC Under Sec 9	COMPANY PETITION IB (IBC)/162(ND)2020		Incomplete Document
4782	0710102004722019/22	ORIENTAL BANK OF COMMERCE Vs. YAMUNA INFRADEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/479(ND)2019		wrong File
4783	0710102168862019/3	GIRBAU INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF SUDHIR POWER		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/118(ND)2020		PG NUMBERING MISSED
4784	0710102007952020/2	PROJECTS LIMITED Vs. ARYAVIR BUILDCON PVT. LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC) /574(ND)2020		wrong file
4785	0710102139062019/2	ULTRATECH CEMENT LTD Vs. OKAMURA HOMES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2739(ND)2019		APPLICATION FILED IN ADDITIONAL wrong File
4786	0710102173552019/3	BARU MAL VINOD KUMAR Vs. AMIRA PURE FOODS PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC) /115(ND)2020		Pagination Missing In Index
4787	0710102071502019/3	BHAINSRORGARH HOTELS AND RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/300(ND)2019		Page No 1 Not Clear & Income Tax Service Missing
4788	0710102172562019/4	ALTICO CAPITAL INDIA LTD. Vs. ANIL BHALLA		IBC under Sec 7	COMPANY PETITION IB (IBC)/207(ND)2020		hard and soft amount cut 93-96 97-109 110-122
4789	0710102115252019/6	M/S DHINGRA TRADING CO Vs. M/S AMAZING INDIA TV PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2028(ND)201		PAGE NUMBERING MISSED AND 2PAGES ARE CUT

		ENGINEERED FACILITY MANAGEMENT SERVICES PVT. LTD. Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTER PVT. LTD.					Index page numbering not mention,Page number not mention,affidavit missed,vakalatnama missed,index not match with soft copy
4790	0710102147942019/6		Sec 30	COMPANY APPLICATION(IBC) /856(ND)2019			
4791	0710102130352019/3	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE	Sec 60(5)	COMPANY APPLICATION(IBC) /1289(ND)2019		wrong efilng	
4792	0710120011462018/2	VIKRAM KAPUR & ORS. Vs. ATLAS CYCLES HARYANA LTD. & ORS	Application under any other provisions	COMPANY APPLICATION(COMPANIES)		wrong filing	
4793	0710102030122020/1	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)20		wrong efilng	
4794	0710102030122020/2	PANKAJ BATRA Vs. MR. ADITYA AGARWAL	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1858(ND)20		wrong efilng	
4795	0710102149972019/3	MOHD NAZIM KHAN Vs. GUNEET BHASIN	Sec. 45 (1)	COMPANY APPLICATION(IBC) /872(ND)2019		wrong file	
4796	0710102170342019/2	VINAYAK JAIN Vs. REGISTRAR OF NCT OF DELHI	Sec 252 (3)	COMPANY APPEAL(COMPANIES)		wrong efilng	
4797	0710102119722019/1	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (IBC)/1147(ND)201		wrong efilng	
4798	0710102119722019/2	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (IBC)/1147(ND)201		wrong efilng	
4799	0710102119722019/3	CORPORATION BANK Vs. EXCLUSIVE FIBERS LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (IBC)/1147(ND)201		wrong efilng	
4800	0710102021392020/1	JAYRCON BUILDERS PRIVATE LIMITED Vs. TODAY HOMES NOIDA PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC) /1328(PB)2020		wrong efilng	
4801	0710200412522017/19	P K SALES COMPANY PVT. LTD. Vs. MOBEINNOVATION SOFTWARE PRIVATE LIMITED Vs. REGISTRAR OF	IBC Under Sec 10	COMPANY PETITION IB		wrong index,file not according to index.	
4802	0710102168612019/3	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/44(ND)2020		wrong file	
4803	0710200411352018/29	RAKESH KUMAR JAIN Vs. FACOR ALLOYS LIMITED Vs. FACOR POWER LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		wrong file application	
4804	0710102031562020/1	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1919(ND)2020		wrong file application	
4805	0710102158172019/4	AJAY M. PATEL Vs. JYOTINDRA SHANTILAL PATEL	IBC under Sec 7	COMPANY PETITION IB (IBC)/3386(ND)201		wrong documnet	
4806	0710102415722018/30	SATYA JEET PANDA Vs. ANS APARTMENTS PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		Wrong file	
4807	0710102115902019/5	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES)		wrong file	
4808	071010200042020/1	GLADE DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /109(PB)2020		STATUS REPORT FILLED IN ADDITIONAL	
4809	0710120004072018/81	GEMINI SOLUTIONS PRIVATE LIMITED Vs. DECENT SURVEYORS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		Index Missing and Pagination Missing	
4810	0710102003492020/1	BDR BUILDERS & DEVELOPERS PRIVATE LIMITED Vs. SHILPI CABLES PRIVATE LIMITED	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/122(ND)2020		page 6.7 cut	
4811	0710102097112019/18	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE LIMITED	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES)		PROOF OF SERVICE MISSED	
4812	0710120001682018/7	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/461(PB)2017		wrong file	
4813	0710102096652019/5	MACK STAR MARKETING PRIVATE LTD Vs. ORIFLAME INDIA PRIVATE LIMITED	Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES)		WRONG FILE IA	
4814	0710102010492020/1	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. SURYA DESIGN LINE PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/473(ND)2020		INDEX MISSING	
4815	0710102013372020/4	SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATELS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/414(PB)2020		138,139,146,147,172,180, 183,187 NOT VISIBLE	
4816	0710102024812020/3	SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATELS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020		index missing	
4817	0710102109702019/9	SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATELS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1894(ND)2019		WRONG FILE	
4818	0710200400962016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATELS PVT. LTD.	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/103(ND)2016		WRONG DOC	
4819	0710200401412016/57	SHAKUNTALA DEVI GOLYAN Vs. M/S . GALLUS CHATELS PVT. LTD.	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC	

4820	0710200401412016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC
4821	0710200401412016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S COLORADO CHATTELS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/102(ND)2016		WRONG DOC
4822	0710200401442016/58	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTTELS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/104(ND)2016		wrong doc
4823	0710200401442016/59	SHAKUNTALA DEVI GOLYAN Vs. M/S. GALLUS CHTTTELS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/104(ND)2016		wrong doc
4824	0710102000902020/1	AMIT AGRAWAL Vs. SURINDER VASUDEVA		19(2)	COMPANY APPLICATION(IBC) /183(PB)2020		INDEX MISSING
4825	0710102014352020/1	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/171(ND)2020		2,3,4 NOT CLEAR AND PAGE NUMBERING MISS
4826	0710102028142020/1	DURGA MOVIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF SHRI DRONA HOTELS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/222(ND)2020		1,2 PAGE CUT AND PAGE NUMBERING MISSING
4827	0710102013802020/2	DELHI DESIGN TECH PRIVATE LIMITED Vs. M/S ONE CITY LEISURE REALTECH PVT. LTD.		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/169(ND)2020		ALL PAGES CUT
4828	0710102013932020/1	SUBH LAXMI COLONIZERS PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/220(ND)2020		ALL PAGES CUT
4829	0710102015812020/1	LLYOD LOGIC SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF PINAKI MAINTENANCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/199(ND)2020		ALL PAGES CUT
4830	0710102016762020/1	FRANCO SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/223(ND)2020		TRUE COPY, PAGINATION AND PAGES CUT
4831	0710102024912020/1	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		PAGINATION NOT MENTION,TRUE COPY MISSED
4832	0710102025062020/1	DR SUNIL KUMAR KHATTRI Vs. MR. CHANDER PRAKASH GAIL (INDIA) LTD. Vs. ASIAN COLOUR COATED ISPAT LIMITED		Sec 213	COMPANY APPLICATION(COMPANIES ACT)/214(ND)2020		TRUE COPY MISSED
4833	0710120003722018/7	VIKRAM BAJAJ Vs. JASJIT SINGH SAWJNEY		Sec 60(5)	COMPANY APPLICATION(IBC) /39(ND)2019		document incomplete
4834	0710102066492020/3			Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC) /1756(PB)2019		page number missing document not proper
4835	0710102091932019/2			Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2334(PB)2020		Wrong E-Filing
4836	0710102120822019/7	ARUNAV PANKAJ Vs.		Sec 60(5)			91-94 135-144 158-163 207-209 not clear page true copy missed
4837	0710102064702020/5						
4838	0710102016512020/1	KULDEEP KAUR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/204(ND)2020		No Sign in reply, No supporting Affidavit && No Income Tax and Roc Service
4839	0710102066472020/1	RUKMANI MEDICAL SYSTEMS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/268(ND)2020		wrong e-filing
4840	0710102133712019/6	RAJIV CHAKRABORTY Vs. HEM SINGH BHARANA		Sec 66(1)	COMPANY APPLICATION(IBC) /2184(PB)2019		65-B Certificate missed and all respondents service missed
4841	0710102016052019/11	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE (MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		19-34,37,46,65-83,102-104 not clear page
4842	0710102722332018/12			IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Supporting affidavit missed with the documents and proof of service missed.
4843	0710102074682020/1	T.P.S BUILDCON LIMITED Vs. REGISTRAR OF COMPANIES NCT OF ARGOSY OVERSEAS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/289(ND)2020		Wrong document
4844	0710102064662020/2	SCOOP CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/251(ND)2020		e-stamp paper uttar pradesh 100 rupees
4845	0710102019032020/2	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/37(ND)2020		Sec. 230-232 - Second Motion			Pag 125 to 128 not clear

4846	0710102062212020/1	CHATURANAN INDUSTRIES LIMITED Vs. NCJ INFRASTRUCTURE	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES	index missing and document property upload
4847	0710102035962020/2	APARNA CHOUDHRI KALA Vs. AQUA TERRA ADVENTURES INDIA PRIVATE LIMITED	Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/68(PB)2020	SIGN MISSED
4848	0710102062852020/2	ASHWINI MEHRA Vs. INDIAN OIL CORPORATION LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2184(PB)2020	SIGN MISSED 1ST VOL AND VOL 221-269 PAGES NOT CLEAR
4849	0710102151312019/24	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED	Sec. 241(1)	COMPANY PETITION (COMPANIES	PG 19-20 NOT CLEAR
4850	0710200410462018/21	M/S. JAY ACE TECHNOLOGIES LTD. Vs. M/S. MICROMAX ENERGY LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/330(ND)2018	Wrong Documents
4851	0710102075952020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)20	Documents not uploaded proper
4852	0710102076972020/1	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD	Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3175(ND)20	Document not uploaded proper
4853	0710102105962019/9	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED	Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES	Document not uploaded proper
4854	0710102142612019/3	AVINEESH MATTA Vs. KRISHAN BANSAL	Sec 30	COMPANY APPLICATION(COMPANIES	Wrong Documents
4855	0710102035762020/2	SUMIT BANSAL Vs. MOHINDER JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2200(ND)20	Wrong Document
4856	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)20	Wrong Documents
4857	0710102082512020/3	STATE BANK OF INDIA Vs. KARAN GANDHI/ SUDI KSHA SAINI	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3482(PB)202	no Sign in Written Submission
4858	0710102143292019/5	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD	Sec 60(5)	COMPANY APPLICATION(IBC) /2448(PB)2019	Supporting Affidavit Missed
4859	0710102067482020/2	RAMKRISHNA FORGINGS LIMITED Vs. ACIL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2529(PB)202	affidavit and index is missing
4860	0710102081362020/1	ALD INFRA TECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/298(J)2020	index is missing
4861	0710102001722020/5	SANTOSH KAPOOR Vs. SUPERIOR RUBBER LIMITED	Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES	True copy sign missed
4862	0710102005122020/4	UTPAL KANT Vs. SUPERTECH LIMITED SCOP	IBC Under Sec 9	COMPANY PETITION IB	Wrong filing
4863	0710102019032020/2	CONSTRUCTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & S. (IN THE MATTER OF: M/S P. P. AVIATION PVT. LTD.)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/37(ND)2020	Pag 125 to 128 not clear
4864	0710102030212020/1	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1899(J)2020	Only one page wrong document
4865	0710102030212020/2	SUNLARGE INDUSTRIES PVT LTD Vs. H.L. TECH FABRICS	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1899(J)2020	Only one page wrong document
4866	0710102135052019/2	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019	Wrong file application
4867	0710102009742020/2	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020	Wrong file application
4868	0710102009742020/3	GARG FINANCIAL MANAGEMENT CONSULTANTS PVT LTD. Vs. VISION PLUS SECURITY CONTROL PVT LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/128(ND)2020	sign on reply,proof of service not clear
4869	0710102061192020/1	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	PAGE 40,58 NOT CLEAR
4870	0710102061192020/2	MR. RAVINDRA LOONKAR Vs. KOTAK MAHINDRA BANK LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2069(PB)2020	PAGE 40,58 NOT CLEAR
4871	0710102146102019/5	GMS AHMED SYED Vs. EICHER LTD	Sec. 58(3)	COMPANY PETITION (COMPANIES	INCOMPLETE DOC
4872	0710102077362020/1	BRAHIM DATT VERMA Vs. SAMRIDHI AUTOMATIONS PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3736(J)2020	INDEX MISSED
4873	0710102076912020/1	M/S AHUJA CONCRETE Vs. SGK PROJECTS PVT LTD	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3493(ND)20	wrong efile
4874	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY	Sec 60(5)	COMPANY APPLICATION(IBC) /601(ND)2020	progress report wrong efile
4875	0710102076922020/1	KUNAL SINGH Vs. AMEREX PRIVATE LIMITED	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3162(ND)20	index missed incomplete doc
4876	0710102001172020/3	SINGHAL PIPES PRIVATE LIMITED Vs. LA RESIDENTIA DEVELOPERS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/188(ND)2020	index missed

4877	0710102001212020/9	SHIV DYAL SHARMA Vs. CONCEPT CAPITAL INFRA PROJECTS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC) /207(PB)2020	sign missed with true copy
4878	0710102008612020/1	INFOGAIN INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES)	index missed
4879	0710102022662020/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	Sec. 241(1)	COMPANY PETITION (COMPANIES)	true copy sign
4880	0710102024812020/2	ZOOM COOMUNICATIONS LTD. Vs. GLOBAL EMERGING MARKETS	IBC under Sec 7	COMPANY PETITION IB (IBC)/610(PB)2020	wrong e fill
4881	0710102025252020/2	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD	Application under any other provisions	COMPANY APPLICATION(COMPANIES)	wrong e fill
4882	0710102083112019/11	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO CLEARMED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)201	WRONG E FILL
4883	0710102137862019/4	HEALTHCARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES (GEOGICAL CONSTRUCTIONS PVT. MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE	Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/160(ND)2019	DOC NOT PROPER INDEX
4884	0710102139162019/6	TECHNOLOGIES PVT	Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019	TRUE COPY SIGN MISSED
4885	0710200412652017/3	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017	Progress Report-wrong e-filing
4886	0710200412652017/4	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017	Progress Report-wrong e-filing
4887	0710200412652017/5	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017	progress report -wrong e-filing
4888	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC) /274(PB)2020	Brief facts of written submission index is missing
4889	0710102002242020/9	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC) /274(PB)2020	Sign is missing on every page of written submission
4890	0710102002622019/15	ARGENTUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019	pagination is missing
4891	0710102009432019/8	STRESSED ASSETS STABILISATION FUND Vs. SHREE BHOMIKA INTERNATIONAL	IBC under Sec 7	COMPANY PETITION IB (IBC)/324(ND)2019	Index is missing
4892	0710102021292020/2	SUNGIL INDIA PVT LTD Vs.	Application under any other provisions- IBC	INTERLOCATORY APPLICATION (IBC)/15(ND)2020	Valuation Report have to file as IA, Wrong e-filing
4893	0710102027802020/3	AJEET KUMAR SAXENA Vs. ANAND SONBHADRA	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1718(ND)20	True copy and signature is missing
4894	0710102033412020/1	RAJIV BAJAJ Vs. ANNIES APPAREL PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2021(I)2020	Report have to file as IA, Wrong e-filing
4895	0710102066012020/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2449(ND)20 20	wrong e-filing
4896	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED	19(2)	COMPANY APPLICATION(IBC) /703(PB)2019	Doc not showing
4897	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A	Application under any other provisions	COMPANY PETITION (COMPANIES)	Page 3 not clear
4898	0710102080182020/1	ALLURI SITARAMA RAJU Vs. CHIRON INFRA TECH PRIVATE	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES)	Uncomplete doc
4899	0710102133212019/5	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. TOTAL AIRPORT SERVICE (INDIA) PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)201 9	Wrong filing
4900	0710102009192020/3		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/149(ND)2020	Income Tax Service Missed , Affidavit Missed, Page Nubering not Showing Clear
4901	0710102018082020/1	ARUN BHARTI Vs. THE REGISTRAR OF COMPANIES	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/228(ND)2020	Income Tax Service Missed , Affidavit Missed, Page Numbering not Showing Clear
4902	0710102035812020/2	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES)	Page 81,82,84 Cut
4903	0710102035812020/3	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES)	Document not uploaded proper
4904	0710102035812020/4	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES)	Document not uploaded proper
4905	0710102035812020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.	Sec. 213,Sec. 241(1)	COMPANY PETITION (COMPANIES)	Document not uploaded proper
4906	0710102063842020/10	TARUN BATRA Vs. RAMBHAJ JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2277(ND)20	no Sign in written submission
4907	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)202	Page No 83,84,92,93,96,97,98,99 not Clear

4908	0710102067942020/5	M/S SUKHMANI POLYMERS PVT. LTD Vs. SH. RAKESH KUMAR JAIN	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2607(ND)2020	File not uploaded proper	
4909	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)2020	File not uploaded proper	
4910	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)2020	Page No. 32,34,36,38,40 in Hindi	
4911	0710102071362020/1	STALWART SURVEILLANCE AND ELECTRO TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/279(ND)2020	File not upload proper	
4912	0710102071762020/1	STATE BANK OF INDIA Vs. SHRI LAL MAHAL LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2863(ND)2020	Supporting Affidavit Missed	
4913	0710102083112019/12	PUNJABI ACCESSORIEZZ PVT. LTD. Vs. KREDO REETESH KUMAR	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1164(ND)2019	Document not upload proper	
4914	0710102083192020/1	AGARWAL Vs. MICRO POWER TECHNOLOGY PVT LTD	19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3545(j)2020	Wrong Document	
4915	0710102129312019/10	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/274(ND)2020	No sign in annexures	
4916	0710102070182020/1	ALFATECH PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/274(ND)2020	TRUE COPY SING MISSED	
4917	0710102070532020/2	AJAY SRIVASTAVA Vs. MANISH KUMAR GUPTA	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2775(PB)2020	INDEX MISSED UPLOAD PROPERLY	
4918	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)2020	TRUE COPY SING MISSED	
4919	0710102076942020/1	UJJAWAL GARMENTS PRIVATE LIMITED Vs.	Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/274(ND)2020	TRUE COPY SING MISSED	
4920	0710102091032019/8	AXIS BANK LTD. Vs. PRIUS COMMERCIAL PROJECTS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1404(ND)2019	INDEX MISSED	
4921	0710102112472019/10	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019	PG 20,21,22,24,25 NOT CLEAR	
4922	0710102112472019/9	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019	PG 20,21,22,24,25 NOT CLEAR	
4923	0710102129312019/11	LM MEDIA SERVICES PVT LTD Vs. VIKRAM BAJAJ	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/274(ND)2020	TRUE COPY MISSED & VOLUME BREAK	
4924	0710120005252018/15	GROMAX INDIA Vs. SBO EXPORTS PVT.	Application under any other provisions	COMPANY PETITION IB	ALPPLICATION FILE IN ADDEITIONAL	
4925	0710102071962020/1	MGSHAHANI AND CO DELHI PRIVATE LIMITED Vs. NTL ELECTRONICS INDIA	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(j)2020	true copy sign missed	
4926	0710102083202020/1	SATENDRA SINGH TOMAR Vs. KRISHNA SAHIL CONSTRUCTIONS	Sec. 213	COMPANY PETITION (COMPANIES ACT)/107(j)2020	wrong file	
4927	0710102135052019/3	M/S JAYASWAL NECO INDUSTRIES LIMITED Vs. M/S GLOBE NOBLE ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2617(ND)2019	wrong file	
4928	0710102171192019/9	SUPER MANAGEMENT & PORTFOLIO PVT. LTD. Vs.	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/107(j)2020	different document wrong file	
4929	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018	wrong file	
4930	0710102407942018/18	S.C.S.L BUILDWELL PRIVATE LIMITED Vs. PAL INFRASTRUCTURE & DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/755(PB)2018	no doc	9/14/2020
4931	0710102015092018/7	MS. PRIYANSHI ARORA Vs. M/S VARDHMAN BUILDTECH PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1383(PB)2018	Sign is missing on written submission	9/15/2020
4932	0710102132562019/7	VASU CROP SCIENCE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA	Sec 252 (1)	COMPANY PETITION (COMPANIES ACT)/765(ND)2019	All pages are not clear	9/15/2020
4933	0710200412652017/6	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD	IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017	Wrong e-filing	9/12/2020
4934	0710102002242020/10	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020	Index is missing	9/11/2020
4935	0710102002242020/7	RAJARAMAN BALACHANDER Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/274(PB)2020	True copy is missing on annexures	9/3/2020

4936	0710102008172020/1	ASHOK KUMAR GUPTA IRP OF ANJANA STRONG DOORS PVT LTD Vs. REGISTRAR OF COMPANY		Sec 60(5)	COMPANY APPLICATION(IBC) /601(ND)2020	Wrong e-filing	9/12/2020
4937	0710102014352020/2	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANI ES ACT)/171(ND)2020	wrong e-filing	9/15/2020
4938	0710102015752019/2	SURINDER KUMAR Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /148(ND)2019	True copy is missing on annexures	9/15/2020
4939	0710102031562020/1	RAKESH KUMAR JAIN Vs.		Application under any other provisions- IBC		File report as an IA, wrong e-filing	9/10/2020
4940	0710102066382020/2	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)2020	Pagination is missing on index	9/15/2020
4941	0710102066382020/3	CANARA BANK Vs. M/S JINDAL INDIA THERMAL POWER LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/857(PB)2020	Pagination is missing on index	9/15/2020
4942	0710102068972020/4	SOUTH POINT CONDOMINIUM ASSOCIATION Vs. RAKESH K. JAIN LIQUIDATOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2647(ND)20 20	Index is missing	9/12/2020
4943	0710102069912020/1	INTEC CAPITAL LTD Vs. M/S GSS PROCON PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2784(ND)20	NOT FOUND	9/12/2020
4944	0710102072952020/1	ANKITA MITHAL Vs. CHD DEVELOPERS		Sec. 73(4)	COMPANY PETITION (COMPANIES	Index is missing	9/15/2020
4945	0710102076382020/1	ATUL MITTAL Vs. SANJAY JAIN		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3141(ND)20	Application -wrong e- filing	9/15/2020
4946	0710102078592020/2	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)20	Sign on every page of Reply	9/15/2020
4947	0710102078592020/3	HDFC BANK LTD. Vs. MR. ASHOK CHOPRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3279(ND)20	Sign is missing on every page of reply	9/15/2020
4948	0710102109492019/3	KRR INDIA FINANCIAL SERVICES PVT LTD. Vs. KQUALITY LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC) /992(ND)2019	PG-22-28 NOT CLEAR	9/15/2020
4949	0710102141832019/5	MANISH GUPTA Vs. TURTLE BOOKS PVT LTD		Sec 30	INTERLOCUTORY APPLICATION (IBC)/2605(PB)2019	true copy sing	9/15/2020
4950	0710102423182018/6	STATE BANK OF INDIA Vs. M/S. METENERE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/639(PB)2018	index missed sing missed client and adv	9/15/2020
4951	0710200408562018/10	VISHWANATH BATHLA Vs. G R BATHLA PUBLICATIONS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/1(ND)2018	pg 117 not clear	9/15/2020
4952	0710102065212020/2	ANIL KUMAR SHARMA Vs. VIJENDER SINGH & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2366(PB)202	pg -134-148 cut	9/12/2020
4953	0710102073502020/3	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED Vs. UNION OF INDIA THROUGH SECRETARY DEPARTMENT OF		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3150(ND)20 20	prof of service missed &vol break	9/12/2020
4954	0710102075132020/2	JITENDER ARORA Vs. NISUS FINANCE & INVESTMENT MANAGER LLP & ANR. ICICI BANK LIMITED Vs. MR. SANJAY GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3379(ND)20 20	application file in addestional wrong filing	9/15/2020
4955	0710102076232020/4	RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)202 0	PG-17 ,62,124, NOT CLEAR 352 CUT ,	9/15/2020
4956	0710102078142019/17	SANDEEP GOEL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		19(2)	COMPANY APPLICATION(IBC) /703(PB)2019	TRUE COPY SING MISSED	9/11/2020
4957	0710102080082020/1	AAAY PEE EDUCATIONAL SERVICES PRIVATE LIMITED Vs.		Sec 252 (3)	COMPANY APPEAL (COMPANI ES ACT)/296(ND)2020	PG- 6,8,10,14,16,18,20,22,24,2 6,28,30,32,34 NOT CLEAR , WRONG	9/15/2020
4958	0710102092162019/11	MITTAL PORTFOLIOS PVT. LTD Vs. CAMAC COMMERCIAL COMPANY LTD		Sec. 58(3),Sec. 59	COMPANY PETITION IB (IBC)/1696(ND)201 9	TRUE COPY SING MISSED	9/15/2020
4959	0710102163082019/2	NITIN SRIVASTAVA Vs. MANISH GUPTA		Sec 60(2)	COMPANY APPLICATION(IBC) /2773(PB)2019	TRUE COPY SING MISSED	9/15/2020
4960	071020000062017/10	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017	wrong e-filing	9/16/2020
4961	710102019112020	SUNLAND ALLOYS Vs. KIRAN UDYOG PVT LTDKIRAN UDYOG PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/528(ND)2020	wrong filing	9/21/2020
4962	0710102078242020/1	ORATOR MARKETING PVT .LTD Vs. SAMTEX DESINZ PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)2020	TRUE COPY SING EVERY PAGE &DEPONENT SING MISSED AFFEDAVIT NOT VERIFY	9/17/2020
4963	0710102079492020/1	CHANDRA PRAKASH Vs. RAVINDER KUMAR		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3328(PB)202	TRUE COPY SING EVERY PAGE	9/17/2020
4964	0710102163202019/4	M/S. ESS AAR PACK Vs. M/S. RAYBAN FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3433(ND)201	PG 51 NOT CLEAR SAME DOC UPLOAD IN OTHER DAIRY NUMBER	9/17/2020
4965	0710102163342019/3	BRITE PAPER PRODUCTS Vs. RAYBAN FOODS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3430(ND)201 9	PG 51 NOT CLEAR	9/17/2020
4966	0710102149722019/5	SATKAR TERMINALS LIMITED Vs. REGISTRAR OF		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (IBC)/85(ND)2019	INDEX MISSED	9/18/2020

4967	0710102023592020/1	ANIL AGARWAL Vs. INTERPARTS MARKETING PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1502(ND)2020		WRONG EFILE	9/21/2020
4968	0710102061532020/2	VIA INTERACTIVE TECHNOLOGIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/246(ND)2020		INDEX MISSED	9/21/2020
4969	0710102068862020/1	PRABHAKAR BHARDWAJ Vs. MR. CHANDER PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2643(PB)2020		VOL-2 BREAK	9/21/2020
4970	0710102079132020/3	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020		wrong e-filing	9/21/2020
4971	0710102068752020/2	MINOSHA INDIA LIMITED Vs. MS. POOJA BAHRY RESOLUTION PROFESSIONAL FOR FOURTH DIMENSION SOLUTIONS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2668(ND)2020		sign miss0710102068752020/2	9/21/2020
4972	0710102117932019/2	ANAND SAHOO Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB		SIGN MISSED	9/21/2020
4973	0710200409952018/6	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018		index missed	9/21/2020
4974	0710200409952018/7	SH HARI KISHAN SHARMA Vs. AKME PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/55(ND)2018		index missed	9/21/2020
4975	0710102030412020/1	CHANDRA PRAKASH Vs. MR. MAHENDER KUMAR KHANDELWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1848(I)2020		Page end signature missing	9/22/2020
4976	710102079052019	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		Wrong e-filing	9/22/2020
4977	0710102093852019/1	SOLITAIRE CAPITAL INDIA AND ANOTHER Vs. VIPUL SEZ DEVELOPERS PVT LTD		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		PAGE NUMBERING MISSED TRUE COPY SING MISSED	9/22/2020
4978	0710102128122019/7	TEK TRAVELS PRIVATE LIMITED Vs. TED TRAVEL & EXPERIENCES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2417(ND)2019		APPLICATION FILE IN ADDESTIONAL WRONG FILING	9/22/2020
4979	0710102139162019/10	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		INDEX MISSED	9/22/2020
4980	0710102139162019/9	MR. NIKHIL RAI AND ANOTHER Vs. M/S VCARE		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		PG-45,47-50 NOT CLEAR	9/16/2020
4981	0710102146482019/5	TEK TRAVELS PRIVATE LIMITED Vs. PCM WORLDWIDE FLIGHTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2968(ND)2019		APPLICATION FILE IN ADDESTIONAL WRONG FILING	9/22/2020
4982	0710102151312019/33	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		AFFIDAVIT VERIFIED DATE MISSED	9/22/2020
4983	0710102166692019/4	UMESH GARG Vs. BANK OF BARODA		Sec 60(5)	COMPANY APPLICATION(IBC)/2861(PB)2019		AFFIDAVIT VERIFIED DATE MISSED	9/22/2020
4984	0710102007572019/9	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2019		INDEX MISSED	9/22/2020
4985	0710102007612020/3	FOCUS BUILDWELL PRIVATE LIMITED Vs. AXIS INTEGRATED SYSTEMS LIMITED		Sec. 230-232, Sec 234	COMPANY PETITION IB (IBC)/497(ND)2020		TRUE COPY SING MISSED	9/22/2020
4986	0710102018582020/2	AON CONSULTING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/497(ND)2020		INDEX MISSED SERVICE MISSED	9/22/2020
4987	0710102028842020/1	SHAILENDRA SINGH Vs. HOUSING DEVELOPMENT FINANCE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1784(PB)2020		NOT UPLOAD PROPERLY	9/22/2020
4988	0710102079132020/4	YES BANK LIMITED Vs. M/S OVERSEAS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3309(ND)2020		wrong e-fill	9/22/2020
4989	0710102409572018/4	USHA DEVI Vs. PRAVEER CONSTRUCTION PVT		IBC under Sec 7	COMPANY PETITION IB (IBC)/486(PB)2018		pg 14-18 not clear	9/22/2020
4990	0710102033072020/1	RELIGARE FINVEST LIMITED Vs. PARSVNATH		IBC under Sec 7	COMPANY PETITION IB (IBC)/959(ND)2020		Wrong e-file Document (Application Filed)	9/24/2020
4991	0710102068392020/5	HEMANT KHANDELWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/94(PB)2019		No index, true copy sign missed	9/24/2020
4992	0710102082882020/1	AKHILESH KUMAR GUPTA Vs. KABITA BARIK & ORS.		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/3521(ND)2020		NO Index , NO Pagination	9/24/2020
4993	0710102107652019/7	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1808(ND)2019		No documents uploaded	9/24/2020
4994	0710102160992019/5	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		True copy sign missed	9/24/2020
4995	0710102009832019/5	M/S JASMEET ASSOCIATES Vs. M/S SHRI GANESH FIRE EQUIPMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/364(ND)2019		NO Index , NO Pagination, No affidavit, no memo of parties, Brief Synopsis, True copy sign	9/24/2020
4996	0710102025572018/6	FLEXITUFF VENTURES INTERNATIONAL LIMITED Vs. TREND FLORRING PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1694(ND)2018		page no. 16 to 35 page cut	9/24/2020
4997	0710102032752018/8	MONTREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS PRIVATE		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		True Copy Sign is missing in whole documents	9/24/2020

4998	0710102033472020/2	GAYATRI STEELS Vs. ASPG INFRASTRUCTURES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/795(ND)2020		True copy sign missing	9/24/2020
4999	0710102036082020/1	PIRAMAL ENTERPRISES LIMITED Vs. M/S LOGIX SOFT-TEL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/899(ND)2020		True copy sign missed on annexure	9/24/2020
5000	0710102063872020/2	CORE BUILDWELL PRIVATE LIMITED Vs. NEW INDIA CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/834(PB)2020		True Copy sign missing	9/24/2020
5001	0710102068392020/6	HEMANT KHANDLWAL Vs. NIHO CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/89(ND)2020		Index is missing, True copy sign is missing in whole document	9/24/2020
5002	0710102068942020/4	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE		Sec. 213, Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES		Wrong e-filing	9/24/2020
5003	0710102075952020/2	SURESH KUMAR JAIN Vs. MR. SHAKEEL AHMAD		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3135(ND)20		page no. 25 to 42 small fonts and data is not cleared	9/24/2020
5004	0710102079052019/3	ATS SERVICES PVT. LTD. Vs. N.A		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/69(ND)2019		Wrong application filed , small fonts and unreadable data	9/24/2020
5005	0710102081722020/1	KHOOSURAT CRAFTS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/422(ND)2020		document not properly upload	9/24/2020
5006	0710102100492019/3	HINDON ORGANICS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/605(ND)2019		page no. 18 to 20 translate missing	9/24/2020
5007	0710102108652019/10	ANURUTAN TEXTILES PRIVATE LIMITED Vs. SARVESHWAR CREATIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1874(ND)2019		Wrong filed application, true copy sign missing	9/24/2020
5008	710102123382019	KRAFTERS TELECOM SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/666(ND)2019		Wrong filed	9/24/2020
5009	0710102161722019/6	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		page no. 13 unreadable data, page no. 16 tickets are not cleared	9/24/2020
5010	0710120003722018/10	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 30, 31, 35,41,48,53,55,56,57,58,59,60 to 65, 90,99,116,124 data is not cleared,	9/3/2020
5011	0710120003722018/7	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy Sign Missing	9/10/2020
5012	0710120003722018/8	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		page no. 116 is not clear.	9/3/2020
5013	0710120003722018/9	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		True Copy Sign missing in whole documents	9/3/2020
5014	0710200404622018/6	MACRO LEAFIN PRIVATE LIMITED Vs. PRADEEP DOWNHOLD EQUIPMENTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/589(PB)2018		Wrong filed application	9/12/2020
5015	0710200420362018/51	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Page no. 3, 4, 5 are missing	9/1/2020
5016	710102007222019	Punjab National Bank V/s. General Power Company Pvt. Ltd.			IB/637/PB/2018	Dhir & Dhir Associates	[Hard+Soft]-Advance Service / Application Not Signed	30-Jan-19
5017	710102009802019	APPL Industries Ltd. V/s. Auto Décor Pvt.			IB/530/ND/2018	M.P SAHAY	[Hard+Soft]-Advance Service	8-Feb-19
5018	710102004572019	Rameshwar Petrol Centre V/s. Brahmaputra Infrastructure Limited			Section-9	Subhash Mahangare	E-Stamp Paper With Affidavit / MOA With E-Stamp / 3Rs. Court Fees / 10Rs. Welfare	23-Jan-19
5019	710102013072019	Standard Chartered Bank V/s. Woolways (India) Limited			IB/29/ND/2018	Yogesh Goyal	[Hard+Soft]-Sign On Application / True Copy Sign / Vakalatnama / Pg Not Clear-15-16,9,95-97 / Volume Break	19-Feb-19
5020	0710102024652018/4	MADHUMEET KAUR VS LA MARCA KNOWLADGE AND Mohit Kalkhande V/s. Set Sanayi Elektrik Tesisat Taahut VE Ticaret India Pvt.			APPLICATION	CHHANDA DAS	OBJECTION- 1000/- DD MISSED, PAGE 2.3 CUT AND 10.4 NOT CLEAR	6-Mar-19
5021	710102012332019/1				IB/461/2019	Amit Srivastava	[Hard+Soft]-Advance Service / E-Stamp Paper Wrong Date	11-Mar-19

5022	710102062032019	Power2SME Pvt. Ltd. V/s. Gandhi Springs Pvt. Ltd.			IB/137/ND/2018	Sunder Khatri	[Hard+Soft]-A4 Size Pg-16-130 / Pg Not Clear-37-47,58-65,117 / MOA With 20Rs. E-Stamp Paper	15-Mar-19
5023	710102060902019/1	Liz Investments Pvt. Ltd. V/s. Far Pavilions Tours & Travels Pvt.			CP. No.44/2005	Maresh Agarwal	[Hard+Soft]-Wrong Arrange-28,41,43,76,130 / True Copy Sign /	28-Mar-19
5024	710102078082019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Pg Not Clear-19-20 / Missing Pg-48-49,62	12-Apr-19
5025	710102078102019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft] Missing Pg-114 / Repeated Pg-120	12-Apr-19
5026	710102078092019	Pallavi Joshi Bhakru & Ors. V/s. Universal Buildwell Pvt. Limited			IB/456/ND/2018	Himanshu Kapoor	[Hard+Soft]-Translate Pg-48,65,69	12-Apr-19
5027	710102006732019	Technologies Plus India Pvt. Ltd. V/s. ROC			Section-252	Nitika Goel	Two Volumes Missing	29-Jan-19
5028	710102093752019	SICOM Ltd. V/s. Udayraj Patwardhan			IB/1083/PB/2018	Rajpal Singh	Document Not Upload	4-Jun-19
5029	710102097202019	GJ Lifestyle Management Pvt. Ltd. V/s. Adone Hotels &			IB/1792/ND/18	Rohit Sharma	[Soft]-Index Not Properly / Document Not Uploaded	20-Jun-19
5030	710102076632019	Delifresh Foods India Pvt. Ltd. V/s. Vemalatha & Ors.			Section-245/242/447	Mani Bhushan Sinha	[Hard+Soft]-Pg Not Clear-224-241,104-109,112,114,116-118,125,152 / DD-3,500	16-Jul-19
5031	710102104172019	Aditi Engineering V/s. Tecpro Engineers Ltd.			IB/300/PB/17	S.K Sharma	Document Not Upload	17-Jul-19
5032	710102092532019/1	BL Kashyap & Sons Ltd. V/s. Earth Infrastructure Ltd.			IB/401/ND/17	Rakesh Kumar	[Hard+Soft]-Pg Not Clear-52,54,55,58,72,89-94 / Missing-65 / / [Soft]-Whitner Pg-12-28	31-Jul-19
5033	710102107992019	Great India Creative Pvt Ltd			1st Motion Section-230-232	Ashish Middha	[Hard]-Missing-277-503 / Vakalatnama / Pg Cut-167,226 / [Soft]-Blur Pg-151-169,211-231	7-Aug-19
5034	710102079912019/4	JMS Steel & Power Corporation V/s. S.T Constructions Pvt. Ltd.			IB/1049/ND/19	Adarsh Kumar Tiwari	[Hard+Soft]-Pg Not Clear-345,355,358,368,373,382,393,399,404,409,414,471,477,484,493,502,506,513,516 / Wrong Arrange-380 etc....	29-Aug-19
5035	710102096432019/2	Anurag Chandra V/s. Affinity Beauty Salon Pvt. Ltd.			IB/786/PB/18	Ranjana Roy Gawai	[Hard]-Missing-48	30-Aug-19
5036	710102119962019	Timex Group India Ltd. V/s. A.K Landcon Pvt. Ltd.			Section-9	Suwarn Rajan Chauhan	[Hard+Soft]-Missing-40 / Pg Not Clear-164,177,187,188,190,192-203,205,312,313, / Pg Cut-171-172	5-Sep-19
5037	710102003222019	Elvi Corporation India Pvt. Ltd. V/s. Shiva Auto Car India Pvt. Ltd.			Section-9	Ayush Sharma	Case Withdrawl By Advocate	16-Jan-19
5038	710102122362019	Shrey Enterprises V/s. 23. Infomedia Pvt. Ltd.			Section-9	Dr. Sarvam Khare	Jurisdiction Gurugram	12-Sep-19
5039	710102116962019	Ajit Srivastava & Ors. V/s. Gayatri Hospitality & Realcon Ltd.			IB/288/ND/19	Raj Kamal	[Hard]-Sign On Reply / Pg Cut-64 / Pg Not Clear-80 / Wrong Document	16-Sep-19
5040	710102124182019	Sugal & Damani Utility Services Pvt. Ltd. V/s. Bytesun Softwares Pvt. Ltd.			Section-9	Siddharth Mittal	Registered Office Gujarat	16-Sep-19
5041	710102124252019	Gulshan Mehta & Or. V/s. Emaar MGF Land			Section-7	PSP Legal	[Hard+Soft]-Pg Not Clear-94,107-111,86-96	17-Sep-19
5042	710102119512019	Padmini Industries Ltd. V/s. AM Vinyl Pvt. Ltd.			Section-9	NIL	[Hard+Soft]-Pg Not Clear-13,58,50,48,72,56-58,59,60,94	17-Sep-19
5043	710102112152019/2	Nitin Bindlish & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB/1958/PB/19	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,34,35,38,82 / 10Rs. Welfare Missing	18-Sep-19
5044	710102081982019/1	Vidyavathsal Annupragada & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB/1055/PB/19	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,34,35,38,40,82 / 10Rs. Welfare Missing	18-Sep-19
5045	710102074022019/1	Sorab Aggarwal V/s. Landmark Apartments Pvt. Ltd.			IB/818/PB/19	Mayank Sharma	[Hard+Soft]-Pg Cut-48-64,67-69,75-76,78,80,82,86,88,90,95 / Index Missing / Sign On Reply / DD-1000/- / Wrong E-Filling / A4 Size Pgs-21-45	19-Sep-19

5046	710102125032019	Allahabad Bank V/s. Runeecha Textiles Pvt. Ltd.			IB/451/PB/18	Nalini	[Hard+Soft]-Pg Not Clear-89-92,95,105,145,146,148,154,159,160,161	18-Sep-19
5047	710102118182019	Ankur Asthana V/s. Dadhech Infrastructure Pvt. Ltd.			Section-9	Manish Kumar	Jurisdiction West Bengal	19-Sep-19
5048	710102090922019/4	Ritu Investment Pvt. Ltd. V/s. Green Bay Infrastructure Pvt. Ltd.			IB/1361/2019	Ranajana Roy Gawai	[Hard+Soft]-Pg Not Clear-93,95 / Missing-22,106 / Translation-	23-Sep-19
5049	710102085372019/6	Future Equity Consultants Pvt. Ltd. V/s. Modern Chemtech Oriental Bank Of Commerce V/s. Pellet Energy Systems Pvt. Limited			CAA/60/PB/18	Pankaj Jain	Wrong Document	24-Sep-19
5050	710102128072019				IB/76/PB/2018	Videh Vaish	[Hard+Soft]-Original Order	24-Sep-19
5051	710102106552019/6	Madhu Raj @ Madhu Sinha & Anr. V/s. Prateek Realtors India Pvt. Ltd.			IB/1811/ND/19	Sudeep Singh	[Hard+Soft]-Pg Not Clear-47,48,57,61,99-108 / Translation-78-79,109-111 / True Copy Sign	25-Sep-19
5052	710102097842019/3	State Bank Of India V/s. JKM Infra Projects Ltd.			IB/1693/ND/19	UKCA & Partners	[Hard+Soft]-Wrong Arrange-58,72,73,100,114,117,119,110,127,128,131,132,745,746,783,454,803,491,813,553,609,678,745,746,813,817,820,822,823-831,483,488-491,533-536,859,860,868,871,893,895,897,904,867 etc.....	27-Sep-19
5053	710102131102019	Arjun Viithal Pawar V/s. Bhanu Ram & Ors.			IB/547/PB/2018	Priyaranjan Dubey	Document Not Upload	1-Oct-19
5054	710102075872019/2	Pawan V/s. Supertech Township Project Ltd.			IB/904/ND/2019	Rishi Kapoor	[Hard+Soft]-Pg Not Clear-33 / Translation-30-32 / Missing-21	3-Oct-19
5055	710102106642019/3	Ashish Bankar V/s. NU Tek India Ltd.			IB/1226/ND/19	Arun Jain	Document Not Upload	9-Oct-19
5056	710102133022019	R.L. Buildtech V/s. Kindle Developers Pvt. Ltd.			IB/470/ND/2017	Naveen Bhardwaj	[Hard+Soft]-Missing-55 / Sign On Application / Pg Not Clear-42,43,56-64,94,109,119-120 / True Copy Sign / Vaklatnama Counsel Sign Missing	14-Oct-19
5057	710102087572019/1	Ashok Kumar Verma V/s. Baver Suspension Pvt. Ltd.			CP.No.365/ND/19	Pratibha Sinha	Document Not Upload / Pg Not Clear-68,83,138	15-Oct-19
5058	710102090682019/3	Complete Infrastructure Pvt. Ltd. V/s. Brawn Globus Turnkey Solutions Pvt. Ltd.			IB/1405/2019	Rachit Aggarwal	[Hard+Soft]-Pg Not Clear-21-32,34,43,44,66,53/ All Paper A4 Size , True Copy Sign Missing Etc ..	3-Oct-19
5059	710102139382019	Income Tax V/s. Omni Commotrade Pvt Ltd			Section-252	Laxmi gurung	Registered Office Haryana	21-Oct-19
5060	0710102126262019/2	Vineesh Aggarwal V/s. Flexo Foam Pvt Ltd			IB/2440/ND/ 2019	Rakesh Kumar	[Hard+Soft]-Pg not clear-5-15, 18-22, 22-29, 40-41,56-56(Wrong Arrange) [Soft]-Same As in Soft	21-Oct-19
5061	710102033012018/8	Intelicity Business Park Pvt. Ltd. V/s. Utopian Infracon Pvt. Ltd.			CP.No.217/ND/17	Sarevesh Kashyap	[Hard+Soft]-Pg not clear-91 / Translate-95,97 / Small Font-54-87	22-Oct-19
5062	710102139632019	Power 2SME Pvt. Ltd. V/s. J.V Strips Ltd.			IB/452/ND/2017	Debashis Nanda	[Hard+Soft]-Original Order Copy / Pg Not Clear-16-19,22	22-Oct-19
5063	710102125922019/1	Nalin Shah V/s. Pareena Infrastructures Pvt. Ltd.			IB/2347/2019	PSP Legal	[Hard]-Original Affidavit & E-Stamp Paper	22-Oct-19
5064	710102002702019/6	Sanjay Kapoor V/s. TDI Infrastructure Ltd.			IB/134/ND/2019	Rajnish Singh	Document Not Properly Uploaded	23-Oct-19
5065	710102135492019	Suresh Kumar Arora V/s. BPTP Ltd.			Section-7	Pawan Kumar Ray	Registered Office Haryana	24-Oct-19
5066	710102134642019	Toolika Bhargava & Ors. V/s. BPTP Ltd			Section-7	Pawan Kumar Ray	Registered Office Haryana	24-Oct-19
5067	710102140552019	Arihant Evergreen Agro Plast And Textiles Pvt. Ltd.			IB/329/ND/2019	Rajendra K. Salecha	[Hard+Soft]-65-B Certificate / Advance Service / Pg Not Clear-87	23-Oct-19

5068	710200415812018/1	Uttarakhand Projects Pvt. Ltd. V/s. ROC			CA.No.288/252/ND/2018	M. Yadunhushana Rao	Appellate Tribunal File / [Hard]-Missing-7 / True Copy Sign	31-Oct-19
5069	710102142672019	Greenopolis Welfare Association V/s. Three C-Shelters Pvt. Ltd.			IB/1751/ND/2019	Kapoor & Company	[Hard+Soft]-Pg Not Clear-107,110-112,113,115,152-162,118-119,122-124,152-185,187-191	31-Oct-19
5070	0710102119002019/1	Deepak Khurana V/s. Earth Infrastructure Ltd. Pr. Commissioner of Income Tax-6 V/s Navis Exim Pvt. Ltd.& Ors.			CP No. (IB) 401 (ND) 2017	Anurag Bhatt/ Ishita Srivastava	[Hard+Soft]-Pg Not Clear- 15-26,57,67 / proof of service	5-Nov-19
5071	710102143942019	Ghan Shyam Sharma V/s. Anurag Kumar Sinha			Section 252	Vibhooti Malhotra	[Hard]-All Respondents Services / ROC	5-Nov-19
5072	710102118802019/5	Pratima Duggal V/s. Parsvnath Buildwell Pvt. Ltd.			IB/2218/ND/2019	Vishal Mishra	[Hard]-Pg Not Clear-21-25,28-50,52,53 / Document Not Upload	6-Nov-19
5073	710102143022019	Sunil Kumar Pathak & Ors. V/s. Green Bay Infrastructure Pvt. Ltd.			Section-9	Kamlesh Mahajan	[Hard]-Sec-7 Wrong Format	5-Nov-19
5074	710102017202019/5	Padia Timber Company Pvt. Ltd. V/s. Bank Of Baroda			IB/588/ND/2019	Ranjana Roy Gawai	[Hard+Soft]-Translate-35,53,60 / Pg Not Clear-64,66 etc....	7-Nov-19
5075	710102136622019	Gwalior Bypass Project Ltd. V/s. National Highway Authority Of India			IB/559/ND/2017	Pankaj Bhagat	[Hard+Soft]-Translate-60 / True Copy Sign	6-Nov-19
5076	710102135612019/1	Sanjay Roy Chowdhary V/s. Uppal Housing Pvt. Ltd.			IB/1140/ND/2018	Madhu Singhania	[Hard+Soft]-True Copy Sign / Translate-109	13-Nov-19
5077	710102148252019	Aggcon Equipments International Pvt. Ltd. V/s. Oriental Structural Engineers Pvt. Ltd.			IB/2297/ND/2019	Singh & Associates	Document Not Upload	14-Nov-19
5078	710102143642019	Amit Kumar Malik V/s. Kindle Developers Pvt. Ltd.			Section-9	Gautam Singh	Document Not Upload	14-Nov-19
5079	710102149412019	Mayukh Hazarika & Anr. V/s. BPTP Ltd.			IB/470/ND/2017	Kashi Viswanathan Sivaraman	Wrong Document	18-Nov-19
5080	710102148902019	JMD Oils Pvt. Ltd. V/s. Sandeep Kumar Gupta			Section-7	Ananyaa Mazumdar	Jurisdiction Chandigarh	15-Nov-19
5081	710102150332019	Luxmi Electricals Engineering Works Through Its Sole Proprietor Sh Varinder Arora V/s. SNG Developers Ltd Ors			IB/373/PB/2018	Sandeep Kumar Gupta	[Soft]-Uncomplete Document / [Hard]-Pageination Not Mention	18-Nov-19
5082	710102149622019	Neeru Kapoor & Anr. V/s. Parsvnath Developers Ltd.			Section-9	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-48,49,53,54,84,90 Etc/ [Soft]-48,50,51,55,59,60,63,64,65,66 Etc.	18-Nov-19
5083	710102002812019/2	Hemant Khatri Ors V/s. Raheja Developers Ltd			IB/165/ND/2019	Vijay Nair	[Hard+Soft]-Translate-60,62,63,64,66,170 / Pg Not Clear-169	20-Nov-19
5084	710102150492019	Sentinels Security Pvt Ltd V/s. Cardio Fitness India Pvt Ltd			Section 7	Adesh Tandon	[Hard+Soft]-Pg No Clear-267/ Pg No 171 Missed Etc [Soft]-211 To 215 , 232,233,235,237	20-Nov-19
5085	710102156562019	Atlas Electric Industries Pvt. Ltd. V/s. Anuhi Technology IMP. EXP. Co. Ltd.			Section-9	Abhay Raj Verma	[Hard+Soft]-Demand Notice Form-3 & Form 5 Performa Issue , MCA Service Etc	29-Nov-19
5086	710102155952019	Deepraj Investmen Ltd. V/s. Sai Precious Traexim Pvt. Ltd.			IB/1374/ND/2018	Vikas Chhabra	Document Not Upload	2-Dec-19
5087	710102142392019/4	Capt.Samual Tarig Omar Ahmed V/s. Zexus Air Services Pvt. Ltd.			IB/2845/ND/2019	Sudhir Sinha	[Hard+Soft]-Pg Not Clear-33-40	2-Dec-19
5088	710102156732019	Anshul Uppal V/s. Newtech Promoters & Developers Pvt. Ltd.			Section-9	Sohaib Alam	[Hard+Soft]-Demand Notice Not in Legal Format	29-Nov-19
5089	710102102082019/3	Ashu Agencies V/s. Al-Dua Food Processing Pvt. Ltd.			IB/2148/ND/2019	CS Gupta	[Hard+Soft]-Pg Not Clear-96 / [Soft]-Not Clear-79-86,96,99,101,104,105,116,120,121,122,129,135	2-Dec-19
5090	710102158432019	Supreme Packaging Industries V/s. AL-Dua Food Processing Pvt.			IB/2405/ND/2019	NIL	Document Not Upload	3-Dec-19
5091	710102158572019	SRS Pvt. Ltd. V/s. Lucra Jewels Pvt. Ltd.			IB/1803/ND/2018	NIL	Document Not Upload	3-Dec-19
5092	710102138592019/1				IB/112/ND/2018	Anurag Nirbhaya	[Hard+Soft]-Pg Not Clear-31,76,83-87 / Wrong Arrange-16	3-Dec-19

5093	710102159122019	Sameer Dhanrajani V/s. Anand Divine Developers Pvt Ltd &			IB/932/PB/2019	Pardeep Dhingra & Praveen Kumar	[Hard+Soft]-Soft Not Upload Etc	4-Dec-19
5094	0710102009132019/3	Amit Bhasin V/s. Parsvnath Developers Pvt Ltd			IB/349/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-65,66,85,86,87,95,96,221,227,231,243,244,227,243,245,251,Etc	4-Dec-19
5095	710102156122019	SPY Infrastructure Pvt. Ltd. V/s. Enakshi Towers Pvt. Ltd.			Section Motion (CAA/167/ND/2018)	Anjani Kumar	[Hard+Soft]-Pg Not Clear-111,112,114,167,170,230,231,232,129,178,234,296,473,476,477,478,479,481 etc...	5-Dec-19
5096	710102162592019	Shinoj Koshy V/s. Granite Gate Properties			IB/1248/PB/2018	Nitin Mishra	[Hard+Soft]-Translate-9	9-Dec-19
5097	710102077912019/1	S.Kapoor V/s. Unitech Ltd.			CP.No.94/73(4)/ND/2019	NIL	Uncomplete Document	6-Dec-19
5098	710102124272019/2	Sumit Nagpal & Anr. V/s. Orris Infrastructure Pvt. Ltd.			IB/2317/PB/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-32,79,90 / Translate-25	11-Dec-19
5099	710102142362019/2	Soni Sharma V/s. Orris Infrastructure Pvt. Ltd.			IB/2842/2019	Ranjana Roy Gawai	[Hard+Soft]-Pg Not Clear-33-80 / Missing-18	11-Dec-19
5100	710102411582017/28	Oriental Bank Of Commerce V/s. Shekhar Resorts Ltd.			IB/22/ND/2018	Pranav Verma	[Hard+Soft]-Translate-196-208,209,210,211,212,223,268-278,281,239,312	11-Dec-19
5101	710102165102019	Glocot Chemicals Pvt. Ltd. V/s. Glocot Industries Pvt. Ltd.			CA/CAA/146/PB/2018 2nd Motion	Ravinder Sharma	[Hard+Soft]-Cover Pg Format / Accounting Treatment Certificate-133 / Pg Not Clear-132-133	11-Dec-19
5102	710102165452019	Shri Tek Chand V/s. Premia Projects Ltd.			IB/104/PB/2018	Jitender Arora	[Hard+Soft]-Pgs Cut-164,166,170,171,174,540-541 / Translation-533-537 / True Copy Sign	12-Dec-19
5103	710102152862019/1	RQS Engineering Pvt. Ltd. V/s. Reliable Insupacks Pvt. Ltd.			CA No.1117/2018	Abhishek Garg	[Hard+Soft]-Pg Not Clear-31-34,64-69,74,75,83,84,88,89,94,9	12-Dec-19
5104	7710102161562010	Prism Johnson Ltd. V/s. Vivek Contracts Pvt.			Section-9	Abhijeet Gupta	[Hard+Soft]-Pg Not Clear-26-43	12-Dec-19
5105	710102142642019/1	Wellcorp Health Services Pvt. Ltd. V/s. Wellogo Services Pvt.			IB/2886/ND/2019	KNM & Partners Law Offices	Original File Missing	12-Dec-19
5106	710102165462019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	Document Not Upload / Missing-19	13-Dec-19
5107	710102165662019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	[Hard+Soft]-Missing-53-56,65	13-Dec-19
5108	710102165652019	Ankur Gupta V/s. Orris Infrastructure Pvt. Ltd.			IB/601/2019	Avinash Bhati	[Hard+Soft]-Missing-12,53,54,85,87 / Court Fees & Welfare	13-Dec-19
5109	710102109082019/2	Concord Infrastructure Pvt. Ltd. V/s. Shubhkamna Buildtech Pvt. Ltd.			IB/1059/ND/2018	hossain	[Hard+Soft]-Pg Not Clear-11,13,15,22 / Sign On Reply	13-Dec-19
5110	710102157862019	Bajrang Traders V/s. Raipur Power & Steel			Section-9	Tanmay Mishra	[Hard+Soft]-Pg Not Clear-80-81,114-116 / Missing-146 / Registered Office Ludhiana	13-Dec-19
5111	710102008742019/3	Surjeet Kaur & Anr. V/s. Parsvnath Developers Ltd.			IB/315/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Translation-60,62,63,64,66,72,74,76,78,80,190 / Pg Not Clear-36-38 / True Copy Sign	16-Dec-19
5112	710102145992019/2	JBB Infrastructure Pvt. Ltd. V/s. Parsvnath Developers Ltd.			IB/565/ND/2019	KNM & Partners Law Offices	[Hard+Soft]-Pg Not Clear-412-418,461-464,304-309,315,149-150,159-163 / Translate-303	16-Dec-19
5113	710102166772019	Shri Amit Kumar Malik v/s Kindle Developer pvt ltd			IB/470/ND/2017	Kashi Viswanathan Sivaraman	Soft Copy Not Properly	16-Dec-19
5114	710102114242019/3	Aprajita Engicon Pvt. Ltd. V/s. Pradeep Kumar Sanjay Bhaskar & Anr. V/s. Shree Keshav Buildtech Pvt. Ltd.			IB/2015/ND/2019	Mukesh Kumar Gupta	Document Not Upload	16-Dec-19
5115	710102128932019/3	Power2SME Pvt. Ltd. V/s. Uttam Strips Ltd.			IB/2573/ND/2019	Akshat Kumar	[Hard+Soft]-Translation-103,149-150 / Pg Not Clear-86,87,102	17-Dec-19
5116	710102060262019/1				IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 / Wrong E-	18-Dec-19
5117	710102168242019	Ashutosh Garg & Ors. V/s. Elegant Infracon Pvt. Ltd.			Section-7	Anup Kumar D Sayare	[Hard+Soft]-Pg Not Clear-146,83-89,178-184,204-205,310,256 / Wrong Arrange-96 etc...	18-Dec-19
5118	710102169032019	Dr. P.L. Agrawal V/s. Unitech Ltd.			CP.No.54/73(4)/ND/2019	Amit Agarwal	Document Not Upload	24-Dec-19

5119	710102169002019	Usha Agarwal V/s. Unitech Pvt Ltd			CP/53/73(4)/2019	Amit Aggarwal	[Hard+Soft]-Index Wrong / Soft Not Registered Office Haryana	24-Dec-19
5120	710102172702019	Income Tax Officer V/s. Pal Logistics Pvt. Ltd.			Section-252	Zoheb Hossain		27-Dec-19
5121	710102172352019	Income Tax Officer V/s. Goldcastle Homes Pvt. Ltd.			Section-252	Zoheb Hossain	[Hard+Soft]-STK-7 Missing	27-Dec-19
5122	710102166002019/1	SGM Webtech Pvt. Ltd. V/s. Boulevard Projects Pvt. Ltd.			IB/967/PB/2018	Preetika Mishra	Soft Copy Wrong	31-Dec-19
5123	710102169322019	Income Tax Officer V/s. Banana Marketing Pvt. Ltd.			Section-252	Ajit Sharma	[Hard]-Flueding Index / Original Proof Of Service / Court Fees	30-Dec-19
5124	710102173732019	Standard Chartered Bank V/s. Woolways (India) Limited			IB/29/ND/2018	Sajeve Bhushan Deora	[Hard+Soft]-Pg Not Clear-126-131,137-139	31-Dec-19
5125	710102173572019	Bhupindra Agro Pvt. Ltd. V/s. Shri Vardhman Rice Mills Pvt. Ltd.			IB/241/2019	Vikas Garg	Document Not Upload	31-Dec-19
5126	710102172742019	Edelweiss Asset Reconstruction Company Ltd. V/s. Margra Industries Ltd.			IB/866/PB/2018	Rajender Kumar Girdhar	[Hard]-Back To Back-31,32,33,46,789-879,1109-1169 etc.....	27-Dec-19
5127	710102141602019/2	Deepak Khanna V/s. Earth Infrastructures Ltd.			IB/401/ND/2017	Ishta Srivastava	[Hard+Soft]-Pg Not Clear-9-15,176-187,315-330,341-344 etc..	3-Jan-20
5128	710200410462018/18	Jay Ace Technologies Ltd. V/s. Micromax Energy Ltd.			IB/330/2018	GP Madaan	[Hard+Soft]-Pg Not Clear-20,21,33-38,40 etc....	2-Jan-20
5129	710102143442019/2	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/ND/2019	Mayuri Nayyar	[Hard+Soft]-Pg Not Clear-61,64,80,81,91,132-134,37,39,45,49,51,52,54,56,59,105,120 / Missing-14 etc....	6-Jan-20
5130	710102170932019	Edelweiss Asset Reconstruction Company Ltd. V/s. Adel Landmarks Ltd.			IB/1083/PB/2018	Udayraj Patwardhan	[Hard]-Duplicate Set Missing	3-Jan-20
5131	710102426702018/7	Renu Kumar V/s. Solutions Business Centre Pvt. Ltd.			IB/475/ND/2018	M Yadubhushan Rao	Wrong Document	9-Jan-20
5132	710102002672020	Income Tax Officer V/s. RSA Estate Pvt. Ltd.			Section-252	Zoheb Hossain	[Hard+Soft]-Pg Not Clear-25,35,47	9-Jan-20
5133	710102088232019/9	RBCL Projects Pvt. Ltd. V/s. BPTP Ltd.			IB/1316/ND/2019	NIL	[Hard+Soft]-Pg Not Clear-6-7 / Translate-13 / Proof Of Service / E-Stamp Paper Notary	10-Jan-20
5134	710102125712019/6	AP Trading Company V/s. Kanodia Technoplast Ltd.			IB/2353/ND/2019	Vineet Arora	Document Not Upload	10-Jan-20
5135	710102003262020	L&T Finance Ltd. V/s. Zillion Infraprojects Pvt. Ltd.			IB/694/PB/2018	Harish Taneja	[Soft]-Pg Numbering Not Mention	10-Jan-20
5136	0710102026712018/5	Sanjay Goel Anr V/s. Puri Contruction Pvt Ltd			IB/1662/PB/2018	Pravin Bahadur	[Hard+Soft]- 1 To 3 & 5 Not Uploaded	13-Jan-20
5137	0710102128572019/2	Concord Additives Chemicals Pvt Ltd V/s. Red Brick Consulting Pvt Ltd			IB/2408/ND2019	Ayush Negi	[Hard+Soft]- Pg Not Clear 4 to 12 , 22 TO 34 , 42,45,49,64-68,74,77,78,86-88 Etc	14-Jan-20
5138	0710102125112019/5	Billam Ranga Reddy Ors V/s. Alchemist Townships India Ltd			IB/2349/PB/2019	M Sruthi P.S Sridhar Raj	[Hard+Soft]-Pg Not Clear 290,240,238,239,367,369, Second Vol Will Be Break Estamp Missing Etc	13-Jan-20
5139	0710102082042019/24	Ritu Tandon V/s. Rain Automotive India Pvt			IB/1095/ND/2019	J L J Law Offices	[Hard+Soft]-Pg Not Clear 18-26 , 32-33, 69	14-Jan-20
5140	0710102130722019/1	SHAMS Professional Pvt Ltd V/s. ASHVINS Agro Peroducts Pvt Ltd			CA(CAA)110 (ND) 2019	B Mishra	[Hard+Soft]- Wrong Document	15-Jan-20
5141	710102153652019/6	Anant Overseas Pvt. Ltd. V/s. Global Houseware Ltd.			IB/73/PB/2017	Harsh Sinha	Document Not Upload	16-Jan-20
5142	710102151012019	Chandrabhushan vs Gaursons Realtech Pvt. Ltd			IB/3045/ND/2019	Sidharth Joshi	(Soft)- Uncomplete Document	17-Jan-20
5143	0710102131982019/4	Hyatt Petrochemical Pvt Ltd V/s. Roc			CA/557/252/2019	Raghvendra k Singh	[Hard+Soft]-Wrong E File	16-Jan-20
5144	710200412992017/6	Indus Container Lines Pvt. Ltd. V/s. Geo Express Pvt. Ltd.			IB/625/ND/2017	Anurag Ojha	[Hard+Soft]-Missing-36,38,48,50,52,73 / Pg Not Clear-154,155,170,171,173-175 etc....	20-Jan-20
5145	710102090252019/3	Shiv Prasad Aggarwal V/s. TDI Infrastructure Ltd.			IB/1292/ND/2019	Rajnish Singh	(Soft)-Pagination Not Mention / Not Properly Document	23-Oct-19
5146	0710102023802018/6	Vistra ITCL India Ltd V/s. Ambinece Pvt Ltd			IB/1600/ND/2018	Vikky	[Hard+Soft]- Soft Not Matching With Hard	23-Jan-20
5147	710102010542020	Ranjeet Ramkrishan Yadav V/s. JNC Contructions Pvt Ltd			IB/272/PB/2019	Shobhit Chaudhary	[Hard+Soft]-Document Not Upload	23-Jan-20

5148	710102108632019/3	Chakarvoty Enterprises V/s. Supercity Developers Pvt Ltd Ors			IB/1983/PB/2019	Ashish Chauhan & Kushagra Bansal	[Hard+Soft]-Pg Not Clear-40-42, 56-58,59-60/ Pg No 1-4 Wrong	23-Jan-20
5149	710102011092020	Prism Johnson Ltd V/s. Delhi Buildtech Pvt Ltd			Section-9	Abhijeet Gupta & Assocaites	[Hard+Soft]-Pg No-57,68-73,79-81,93-104,107-112,116-117,312-315 Etc ..	27-Jan-20
5150	710102013032019	Neesa Leisure Ltd. V/s. Assets Reconstruction Company (India) Limited			IB/127/NCLT/AHM/2017	NIL	To Be Returned	19-Feb-19
5151	710102000812019	State Bank of India V/s. Bhushan Steel Pvt Ltd			IB/201/PB/2017	Tushar Thareja	[Hard+Soft]-Pg Not Clear-12, Sign on Application / Estamp Paper Missing / 10-11,17-21 Translate Etc ..	15-Feb-19
5152	0710102138332019/8	Metenere Ltd V/S. Baddi Foils Pvt Ltd			IB/2680/2019	Shalini Kapoor	[Hard+Soft]-Pg Not Clear3,6,12,24,27,29-31,50,54,77,5-11,13-24,35-38,40-46,48-50,59,63,64,68-73,86-88,90 Etc	28-Jan-20
5153	710102103012019	BSA Polyconatiner Pvt Ltd V/s. Advanced Surfacanats India Ltd			IB/89/ND/2019	Mangaljit Mukherjee	[Hard+Soft]-Wrong Document Upolad	26-Aug-19
5154	0710102061182019/14	Shivalik Packaging Industries V/s. JIYA Agro Pvt Ltd			IB/777/PB/2018	Shankari Mishra	[Hard+Soft]-Pg Not Clear-17-30 / Index Missing Etc	28-Jan-20
5155	710102138542019	Govind Mutha Huf Ors V/s. Sumanglam Cold Storage Pvt Ltd Ors			CP /116/241/242/19	Sanya Lamba	[Hard+Soft]-Original Order Copy Etc	21-Oct-19
5156	0710102143622019/2	Accelerated IT Solutions Pvt Ltd			IB/2912/ND/2019	Avdhesh Bairwa	[Hard+Soft]-Pg Not Clear-3,4,6-9,8-9,54-101, Etc	29-Jan-20
5157	710102013132020	Power2sme Pvt Ltd V/s. Uttam Strips Pvt Ltd			IB/137/ND/2018	Sanjay Gupta	[Hard+Soft]-Pg Not Clear-68-77 Etc	29-Jan-20
5158	710102132752019/5	Pradeep Kumar & 454 Ors V/s. Alchemist Townships Pvt Ltd Ors			IB/3086/PB/2019	Legal Options	[Hard+Soft]-Pg Not Clear-47/ Pg No 22 Wrong Arranged Etc ..	30-Jan-20
5159	710102014242020	Shruti Sud V/s. Jalesh Kumar Grover			IB/55/ND/2018	Achal Gupta / Annie Rais	[Hard+Soft]-Document Not Upload	3-Feb-20
5160	710102007252020	Sanwara Barter Pvt Ltd And Viksat Mercandise Pvt Ltd			CP(CAA)181/ND/2019 2ND Motion	Sanwara Barter	[Hard+Soft]-Wrong Document / Accounting Treatment Certificate Etc ..	4-Feb-20
5161	710102014822020	Anil Kum ar Aggarwal V/s. Interparts Marketing Pvt Ltd			IB/569/ND/2019	Rajiv Malik	[Hard+Soft]-Document Not Upload Etc ..	4-Feb-20
5162	0710102144702019/1	Jay Ace Technologies Pvt Ltd V/s. Micromax Energy Ltd			IB/330/ND/2018	Tandon Law Assocaites	[Hard+Soft]- Pg No 141,149-151,168-171 Missing Etc ..	6-Feb-20
5163	0710102414062017/12	India Bulls Housing Finance Ltd V/s. Forgings Pvt Ltd			IB/455/PB/2017	Karan Gandhi	[Hard+Soft]- Pg No Clear-31-36,35-41,52,53,59,67,51/ Pg No 57 Missing / Document Not Match Etc...	7-Feb-20
5164	710102008512020	Tirupati Venkateshwar Rasayan Pvt Ltd V/s. Roc			Section-252	Nitesh Aggarwal	[Hard+Soft]- Pg No-297-303 Wrong Arrange / Pagination Not Done in Soft Copy	7-Feb-20
5165	0710102132892019/3	HCL Eagle Ltd			CA(CAA)138(ND)2019	Vaish Assocaites	[Hard+Soft]-Original File Missing Etc ..	21-Nov-19
5166	0710102156602019/8	Sharda Motor Industries Ltd V/s. NDR Auto Components Ltd			CA(CAA)164/PB/2019	Sunil Agarwal	[Hard+Soft]-E Stamp Paper With Affidavit Missing Etc ..	10-Feb-20
5167	0710200000102017/9	IDBI Bank Ltd V/s. Jaypee Infratech Ltd			IB/77/PB/2017	Kesar Dass B And Assocaites	[Hard+Soft]-Pg Not Clear-29-39,59/ Index Not Mach Etc ..	11-Feb-20
5168	710102017802020	J .H Jewls Pvt Ltd And Shivshakti Commercial Pvt Ltd			Section-230-232 1st Motion	Arani Guha	[Hard+Soft]-Pg Not Clear-120,142,143,181,182,185,186,229-231,242,240,241,250,251,260-262 / Pg No 240,241 Wrong Arrange Etc	11-Feb-20
5169	710102018222020	S.P Builders V/s. Adore Realtech Pvt Ltd			IB/2731/ND/2019	Rohan Gupta	[Hard+Soft]-Pg No 6-14 Not Upload Etc ..	11-Feb-20

5170	710102017622020	Union If India V/s. Sunart Hotels Ltd SHL Ors			Section-241	G.L. Meena	[Hard+Soft]-Pg Not Clear-105-110,131,132,139,173-177 Estamp Paper Missed Etc	13-Feb-20
5171	0710102014472020/3	Riyal Packers V/s. Benlon India Ltd			IB/1612/ND/2018	Ankur Mittal	[Hard+Soft]-Main Have Objection	7-Feb-20
5172	0710102092602019/9	Arun Goel SPG Buildcon Pvt Ltd Ors			CP/91/241/242/2019	Prashant Jain	[Hard+Soft]-Pg Not Clear-182,354,355/ Pg No 317-352 Etc ...	13-Feb-20
5173	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd			IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear-22-24,30,31,35,36,45,46,52-55,57 Etc ...	13-Feb-20
5174	0710102034372018/6	Bank Of India V/s. Brys Agro Procurement Pvt Ltd			IB/238/ND/2019	Edge Law Partners	[Hard+Soft]-Pg Not Clear-24,30,35,38,45,46,49,59,6	13-Feb-20
5175	710102118132019	Sun Control Systems V/s. Aarcity Infrasturte Pvt Ltd			IB/2185/ND/2019	Pawan Kumar Choudhary	[Hard+Soft]-Pg Not Clear-1 / Order Copy Missed / Estamp Paper & Supporting Affidavit Missed Etc	17-Feb-20
5176	0710102152932019/5	UPI Polymers Pvt Ltd V/s. SPML Infra Ltd			IB/3210/ND/2019	Pradeep Gupta	[Hard+Soft]-Pg Not Clear-79,82,94,97,100,103,106,109,128,131,134,146,147,159-179,181,184,187,213,216,220,223,226,229,232,234 / Wrong Document Etc ...	17-Feb-20
5177	710102020982020	Dynamic Security V/s. Ajit Automotive Services Pvt Ltd			IB/1525/ND/2019	Nipun Gautam	[Hard+Soft]-Pg Not Clear-195-180,187-191,166,-184 , 175-180,183,184,185,186,187,188,189,190,191	17-Feb-20
5178	0710200408532018/1	Choice Clothing Company Pvt Ltd Ors V/s. Roc			CP/07/441/ND/2019	Alishan Naqvee	[Hard+Soft]-Wrong Binding/ Application No Payment , No Supporting Affidavit/ No Advance Service / No Proper Page No Etc ...	17-Feb-20
5179	710102021442020	Jupiter Power Transmission Pvt Ltd V/s. Naffco India Pvt Ltd			Section-9	Nilesh Deep	[Hard+Soft]-Pg Not Clear-120-125,52-59,63,65,67,70,72,73-	18-Feb-20
5180	710102022002020	Anil Traders V/s. Great Indian Nautanaki Company Pvt Ltd			Section-9	Rakesh Kumar	[Hard+Soft]-Pg No 22 Missed / Sole Proprietor	18-Feb-20
5181	0710102128072019/2	OBC V/s Pellet Energy System Pvt Ltd			IB/76/PB/2018	Videsh Vaish	[Hard+Soft]-Wrong E File	18-Feb-20
5182	07102000002002/12	Manjeet Singh Bast Ors V/s. Continental Constructions Ors			CP/44/2002	Ashim Vachher	[Hard+Soft]-Pg Not Clear-21 / Pg No 2 Missed Etc ...	19-Feb-20
5183	0710102133062019/1	Sameeksha Infratecl Pvt Ltd			CP/722/252/2019	Rohit Sharma	[Hard+Soft]-Document Not Upload Proeprly / Index Not Matched / Page No Missig Etc ...	19-Feb-20
5184	710102020372020	Dikshit Aqua Pvt Ltd V/s. Roc			Section-252	Ajai Kumar Assocaites	[Hard+Soft]-Pg Not Clear-41,46,49,59,71,72,85,86,87 Etc ...	19-Feb-20
5185	710102023482020	Pashupati Jewellers V/s. Mariogld Overseas Ltd			IB/1458/PB/2019	Sanyan Jain	[Hard+Soft]-Pg Not Clear-8,18,20,22,23,31	21-Feb-20
5186	0710102092692019/5	Somany Ceramics Ltd V/s. Indo Tech Projects Pvt Ltd			IB/1662/ND/2019	Anchit Sharma	[Hard+Soft]-Wrong Doucment Etc ...	20-Feb-20
5187	0710200410172018/12	Platina Bulkers Pvt Ltd V/s. Star Mineral Resources Pvt Ltd			IB/607/ND/2018	Arvind Kumar	[Hard+Soft]-Estamp Paper Not Show in Soft Etc ...	24-Feb-20
5188	0710102016972020/1	Gleam Finance Pvt Ltd V/s. Overnite Express			IB/475/OF/2020	Sandeep Bajaj	[Hard+Soft]-Wrong Document	24-Feb-20
5189	0710102105272019/2	Avni Securities Pvt Ltd			CA/CAA/97/ND/2019	Saurabh Kalia	[Hard+Soft]-Pg No 8 Missed / After Page 31 Double Numbering Again Estamp Paer Missed Etc ...	24-Feb-20
5190	710102024152020	Nikhil Rai V/s. V CARE Technologifys Pvt Ltd			CP/157/241/242/2019	Hrshikesh Baruh	[Hard+Soft]-Pg Not Clear-7-12	24-Feb-20

5191	710102023912020	Three c Projects Pvt Ltd V/s. Three c Green Developers Pvt Ltd			Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear-62-66,108,118,120- 129,170-177,178- 179,180,181,188,193-198 Etc ..	24-Feb-20
5192	0710102088682019/3	K N Sampark Pvt Ltd V/s. Roc			CA/677/252/2019	Kripa Nan Prasad	[Hard+Soft]-Pg Not Clear- 152,153,154,155,156,158, 19-162,166,169,174,178 Etc ..	25-Feb-20
5193	710102024732020	Shiv Dayal Sharma Ors V/s. Three C Projects Pvt Ltd			IB/1718/PB/2018	Tannya Baranwal Gupta	[Hard+Soft]-Pg Not Clear-181,102/ Application Soft Not Upload Etc ..	25-Feb-20
5194	071010243822019/5	Capital Stocks And Sahres Ltd And Shridhar Financial Services Ltd			CA(CAA)151/ND/20 19	Deepak Anand	[Hard+Soft]-Estamp Paper Etc ..	25-Feb-20
5195	0710102158732019/3	Sunil Kumar Agarwal Ors V/s. Rancy Construction Pvt Ltd			CP/175/ND/2019	UKCA & Partners	[Hard+Soft]-Pg Not Clear-33-83 Etc ..	26-Feb-20
5196	7.10102E+14	Raj Hardware Electricals V/s. Jangid Interior Decor Pvt Ltd			Section-9	Ravinder Kumar	[Hard+Soft]-Pg Not Clear-50,51,52,57,61- 64,76,121,155 Etc ..	26-Feb-20
5197	710102024772020	Tarun Ahuja Ors V/s. Puri Contruction Pvt Ltd			Section-7	Psp Legal	[Hard+Soft]-Pg Not Clear-127- 129,155,156,186- 190,238,239- 246,659,661,662,664- 667,783,798- 804,807,808,813,832,849- 850,853-856, Etc ...	25-Feb-20
5198	710102023902020	Cloud 9 Projects Pvt Ltd Ors			Section-7	GS Law Attorney	[Hard+Soft]-Pg Not Clear-60-68,99-102,104- 108,112-129,168-180,184- 185 / BR Missing Etc ..	24-Feb-20
5199	710102025362020	Arcee Trading Corporation V/s. Dev Landon Pvt Ltd			IB/1238/ND/2019	Vinay Kumar Jairath	[Hard+Soft]-Pg Not Clear- 9,12,14,16,18,19,24,25	27-Feb-20
5200	071010200592020/1	Ashtech Buildpro India Pvt Ltd V/s. Delhi Buildtech Pvt Ltd			Section-9	Vishal Ranjan	[Hard+Soft]-Pg Not Clear-46 / Original File & Affidavit Missing Etc ..	28-Feb-20
5201	0710102016362020/1	Amit Bawa Anr V/s. Om Ganesha Garments Pvt Ltd V/s. Roc			CA/180/252/2020	Ankit Sharama	[Hard+Soft]-Wrong E Filing Etc ..	21-Feb-20
5202	710102026372020	Janki Parshad Company V/s. Sunder Agromills Pvt Ltd			IB/1175/ND/2019	Parteek Kushwaha	[Hard+Soft]-Pg Not Clear-62-66 &75-81 Etc ..	28-Feb-20
5203	710102026432020	Truform Engineers V/s. Technofab Engineering Ltd			Section-9	Arun S Agarwal	[Hard+Soft]-Pg Not Clear-50,55,90,112,113- 120,137 Pg No 77,78 Missed / Document Not Upload Etc ..	28-Feb-20
5204	710102025722020	Usha Devi V/s. Praveer Constructions Pvt Ltd AGI Cargo Pvt Ltd V/s. Toll Global Forwarding India Pvt Ltd			IB/486/PB.2019	Alok Kashik	[Hard+Soft]-Case Type Wrong Etc ..	27-Feb-20
5205	710102026082020	Deepak Walia Ors V/s Amil Matta			IB/519/PB/2017	Mohd Nizam Khan	[Hard+Soft]-Pg Not Clear-58-65,77,83,85,86/ Pg No 96 Missed Etc ..	28-Feb-20
5206	710102027992020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors			IB/995/ND/2018	Animseh Rastogi	[Hard+Soft]-Soft Not Uplaoded Etc ...	3-Mar-20
5207	710102026232020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors			CP/255/241/242/201 8	Rakesh Kumar	[Hard+Soft]-All Respondent Service Missed Etc ..	2-Mar-20
5208	710102027572020	India GLYCOLS Ltd V/s. Yogi Crop Sceinces Pvt Ltd			Section-9	Siddharth Nath	[+Soft]-59-62,63,81- 85,89-102,144-157,158- 174,178-180 Etc ..	2-Mar-20
5209	0710102139832019/1	Income Tax Officer V/s. Mukim Infotech Pvt Ltd			CA/798/252/ND/201 9	Laxmi gurung	[Hard+Soft]-Proof of Service Etc ..	2-Mar-20
5210	710102023182020	Balak Ram Nehra Ors V/s. Mansha Builders Contractors Pvt Ltd Ors			CP/252/241/242/201 8	Rakesh Kumar	[Hard+Soft]-All Respondents Service Missed Total 11 Only Send To 3 Parties Etc ..	2-Mar-20
5211	0710102007572020/2	Rajnikant Nanubhai Kapadi			IB/286/ND/2020	Aniruddha Deshmukh	[Hard+Soft]- Proof of Service Etc ..	3-Mar-20

5212	7.10102E+14	Endless Services Pvt Ltd V/s. SLR Contraction Pvt Ltd			Section-7	Nikshubha Sethi	[Hard+Soft]-Pg Not Clear-116,117,187/ Pg No 104 Translate / Estamp Paper Missing Etc ..	4-Mar-20
5213	0710102136702019/2	Maxwell V/s ASP Sealing Products Ltd			IB/296/ND/2019	Aditya Nayyar	[Hard+Soft]- Wrong Document Etc ..	3-Mar-20
5214	0710102137702019/5	SCSL Buildwell Pvt Ltd V/s. Pal Infrasturture Developers Pvt Ltd			IB/755/PB/2018	NA	[Hard+Soft]Document Not Upload	4-Mar-20
5215	0710102163592019/1	Attika Gupta V/s. Supertech Ltd			IB/2934/ND/2019	Mareesh Pravir Sahay	[Hard+Soft]-Document Not Upload	3-Mar-20
5216	0710102146712019/1	Kishor Shriram Ghar Ors V/s. Roc			CA/127252/2019	Harish Damani Associates	[Hard+Soft]-Pg No 3 Missed Etc ..	4-Mar-20
5217	071010213652019/3	Himalyan Packagings Pvt Ltd Ors V/s. Lexus India Ltd			IB/2776/PB/2019	Praveen Kumar Singh	[Hard+Soft]-Pg No 1 To 3 Missed Etc ..	4-Mar-20
5218	0710102017412020/1	DewDROPS Mercantile Pvt Ltd V/s. Metro Management Services Pvt Ltd			IB/486/ND/2020	Ashish	[Hard+Soft]-E Stamp Paper Missed Etc ..	4-Mar-20
5219	0710200433122018/1	Exel Media Pvt Ltd Ors V/s. Roc			CP/727/252/2018	Yadubhushan Rao	[Hard+Soft]-Proof of Service	4-Mar-20
5220	710102026292020	Sanjeev Memorial Foundation V/s. Kamrup Hosing Projects Pvt Ltd			IB/936/PB/2018	Yogesh Kumar	[Hard+Soft]-Pg Not Clear- 168-199,200-214,225-235,237-239,241-257,289,299-304,212,313,319-326,343-349, Etc	4-Mar-20
5221	710102028852020	Reliance Commercial Finance Ltd V/s. Rosewood Trexim Pvt Ltd			IB/413/OF/2019	Ritesh Aggarwal	[Hard+Soft]-Pg Not Clear- 24-31,35-44,46,53,54,55,56,57,61 Etc ..	5-Mar-20
5222	0710102149872019/4	Syndicate Bank V/s. Supreme Alloys Ltd			IB/3059/ND/2019	Manohar Malik	[Hard+Soft]-Document Not Upload Etc ..	5-Mar-20
5223	0710102013492020/3	Navair International Pvt Ltd V/s Entrainment City Ltd			IB/490/PB/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20
5224	0710102408922018/47	State Bank Of India V/s. Asian Colour oated Ispat Ltd			IB/50/PB/2018	Vikas Mishra	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20
5225	0710102072752019/4	Best Healthcare P Ltd V/s. HFCL Satellite Commuications Pvt			IB/1589/ND/2019	Gaurav Choudhary	[Hard+Soft]-Estamp Paper Missed / 65-B Certificate Missed Etc ..	6-Mar-20
5226	710102027272020	Rexsona Tiles Pvt Ltd V/S. Waaman Products Pvt Ltd			Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear-30-3g, 20-26,	6-Mar-20
5227	710102029022020	L&T Finance Ltd V/s. Neeraj Singhal			Section-7	Triumph Legal	[Hard+Soft]-Section Not Verify Clearly / Sign On Petition/ Case Type Change / Document Not Upload Etc ..	5-Mar-20
5228	710102027262020	New Pearl Vitrified Pvt Ltd V/s Waaman Products Pvt Ltd			Section-9	Dharmik Barot	[Hard+Soft]-Pg Not Clear-39-50	6-Mar-20
5229	710102029672020	Punjab National Bank V/s. Radico Trading Ltd			Section-7	Jitendra Sharma	[Hard+Soft]-Pg Not Clear-38-42,76,79-86,90-128,135,150 Etc	6-Mar-20
5230	710102027292020	Infoedge Solutions Pvt Ltd V/s. Roc			Section-252	Ashutosh Senger	[Hard+Soft]-Pg Not Clear-19,20,49-51,64,88,98,134-135 / Pg No 41 Translate Etc	5-Mar-20
5231	0710102023192020/3	Armour Security India Pvt Ltd V/s. Tower International Pvt Ltd			IB/600/ND/2020	Ocean Law Firm	[Hard+Soft]-Soft Not Upload Etc ..	6-Mar-20
5232	710102029762020	Rajeev Kumar V/s. Kee Projects Ltd			Section-9	Manish Raghav	[Hard+Soft]-Uncomplete Document in Soft Etc ..	11-Mar-20
5233	0710102166692019/1	OBC V/s Piyush Colonisers Ltd			IB/449/PB/2019	Ankit Raj	[Hard+Soft]-Wrong Document Etc ..	11-Mar-20
5234	0710102173792019/3	Green Fields Petrichor Pvt Ltd V/s. Pack N Pack Packaging Pvt Ltd			IB/424/2020	Sachit Kumar Sahijpal	[Hard+Soft]-Soft Not Upload Etc ..	5-Mar-20
5235	710102029192020	Nupur Finvest Pvt Ltd V/s. Unnati Fortune Industries Pvt Ltd Ors			IB/452/ND/2018	Nipun Gautam	[Hard+Soft]-Pg Not Clear-97-157,166,167,187,181,188,	6-Mar-20
5236	710102031302020	Tejas Mahesh Doshi V/s. Imeco Mcahines Pvt Ltd Ors			Section-9	Tejas Mohan Doshi	[Hard+Soft]-Soft Not Upload Etc ..	12-Mar-20
5237	710102029642020	Agarwal Marketing And Services Energy Pvt Ltd			IB/48/PB/2017	Anil Kohil	[Hard+Soft]-Pg Not Clear-96-98,626-631,639,640,642,682-686,787-804,773,775,777/ Pg No 491 Missing Etc ..	6-Mar-20

5238	710102028972020	Punjabi Accessoriezz Pvt Ltd V/s Kredo Beauty Pvt Ltd			Section-9	Ravi Bansal	[Hard+Soft]-Pg Not Clear-151,154,157-163,165,170-171,173,281,282,290,380,389 Etc	12-Mar-20
5239	710102018292020	Sprint Consys Pvt Ltd V/s. Akona Engineering Pvt Ltd			Section-9	Santosh Pandey	[Hard+Soft]-Pg Not Clear-39,54-56,58,59,73,75,77,78,79,80,81,82,84,86,91,152	11-Mar-20
5240	0710102107562019/3	Veronica Fashions Pvt Ltd Ors			CA/554/252/2020	Ajit Sharama	[Hard+Soft]-Soft Copy Not Match With Hard File Etc	5-Mar-20
5241	710102031042020	ICICI Bank Ltd V/s. Ferrous Township Pvt Ltd			Section-7	Sanjeev Kumar	[Hard+Soft]-Pg Not Clear-36,271,272 / Volume 1 Not Upload Etc ..	12-Mar-20
5242	710102028662020	Lalit Grover V/s. CVC Opticals OPC Pvt Ltd			Section-9	Mimansa Law	[Hard+Soft]-Document Not Upload Etc ..	12-Mar-20
5243	0710102019142020/3	Yogesh Sharama V/s. Al Dua Food Processing Pvt Ltd			IB/519/2020	R Sundar Ramanathan	[Hard+Soft]-Pg No T Clear-94-103,304	12-Mar-20
5244	0710102082052019/7	IHC Shops Owners Assocaition V/s. Narender Kumar Sharma Anr			IB/1397/PB/2019	Kanti Mohan Rustagi	[Hard+Soft]-Pg Not Clear-116,118,120,182,183,184/ Pg No 125,146-147 Wrong Arrange Etc ..	12-Mar-20
5245	710102030502020	Tuf Metallurgical P Ltd V/s. Albus India Ltd			IB/1089/ND/2018	Sandeep Kumar Bhatt	[Hard+Soft]-Pg Not Clear-85-89,96-101,105,106,108,111,112,114,118,124,127,131,134,136-140,142,143,148,149,151-158,160-164 Etc	12-Mar-20
5246	710102032392020	Venessa Metals And Alloys Pvt Ltd v/s. Terence Alloys Pvt Ltd			IB/2262/ND2019	Nitesh Kumar Sinha	[Hard+Soft]-Case Type Wrong Etc ..	13-Mar-20
5247	710102032292020	Macro Leafin Pvt Ltd V/s. Pack Tech Systems Pvt Ltd Ors			IB/543/PB/2018	Niti Arora Sachar	[Hard+Soft]-Pg No 155 Missed / Estamp Paper Date Match Etc ..	13-Mar-20
5248	0710102025972020/1	Edelwess Asset Recontruction Company Ltd V/s. Tecpro Systems Ltd			IB/197/PB/2017	India Law LLP	[Hard+Soft]-Pg Not Clear-306,494-507,484-489,490-507,601,448,452-457 Etc	13-Mar-20
5249	0710102017082020/2	Vishal Fabrics Ors V/s AVJ Developers India Pvt Ltd			IB/654/PB/2019	Abhishek Anand	[Hard+Soft]-Pg Not Clear-243-244,273-274,294,292,172,297 Etc	13-Mar-20
5250	0710102020542018/25	Enkay India Rubbers Co Pvt Ltd V/s. Summeru Processors Pvt Ltd			IB/1493/PB/2018	Law Intellect Harish Katyal	[Hard+Soft]-Pg Not Clear-193,142-144,165-169, 201,204,210,278,279 Etc	16-Mar-20
5251	710102031482020	Pallavi Joshi Bakhru V/s. Universal Buildwell Pvt Ltd Ors			IB/456/2018	Swapnil Gupta	[Hard+Soft]-Pg No-2,4,6,8,10,12,14,16,18,20,22,24,28,31,32,34,36,38,40,42,44,46,48 Wrong Arrang in Soft Etc	12-Mar-20
5252	710102032262020	Dinesh Kumar Goel V/s. Nice Projects Ltd			Section-9	Kartickay Mathur	[Hard+Soft]-Pg No-30-33,46 Etc ..	13-Mar-20
5253	710102030972020	Welfare Assocaition Garwa V/s. IREO Pvt Ltd			Section-9	KSA Law Offices	[Hard+Soft]-Pg Not Clear-232,523-524/ Pg No 162-163,289,483 Etc ..	13-Mar-20
5254	710102030942020	A.G Assocaites V/s. Trading Intenational Ltd			Section-9	A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
5255	710102030952020	Piyush Engineering PSL Engineering Pvt Ltd			Section-9	A.G Assocaites	[Hard+Soft]-Pg No 5 Missed / Soft Copy Not Match With Hard File Etc	13-Mar-20
5256	710102030452020	Double Stra Buildwers Pvt Ltd V/s. Roc			Section-252	Laxmi gurung	[Hard+Soft]-Pg No 23,27 Missed / STK-7 Missed	16-Mar-20
5257	710102030992020	Grand Arch Resident Welfare Assocaition Garwa V/s. IREO Vt Ltd			Section-9	KSA Law Offices	[Hard+Soft]-Pg Not Clear-314-315,50/ Pg No143-144 Transalation	13-Mar-20

5258	710102031792020	Shivam Enterprises V/s. GRV Kreations Pvt Ltd			Section-9	Tushar Parashar	[Hard+Soft]-Pg Not Clear-20-26,35,36,45,46,53,68-76,78-86,Pg No 106 Missed / True Copy & Sign Missed Etc ..	13-Mar-20
5259	710102030432020	Vipreender Aggarwal Ors V/s. Shreejee Metapa			Section-7	Sharma	[Hard+Soft]-Pg Not Clear-94-100 Etc	13-Mar-20
5260	710102031412020	Bharat Jatropha Garden Estates Pvt Ltd Ors V/s. Roc			Section-252	Chetana Law Solutions	[Hard+Soft]-Pg Not Clear-77,108,110/ Pg No 317-323,381-390 Translate Etc ..	16-Mar-20
5261	710102032552020	APIS Natural Products Pvt Ltd and APIS India Ltd			Section-230-232 1st Motion	Sameer Gupta	[Hard+Soft]-Pg Not Clear-Pg Not Clear-38,62,64,72,74,78,173-179,198,204-217,229,236,245,246,247,248,251,253,255,257,259,266,272,273,274,275,281, Etc...	16-Mar-20
5262	0710102030982020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/2020	Aniruddha Deshmukh	[Hard+Soft]-Pg No 148,150,172 Translation	16-Mar-20
5263	0710102161722019/5	Satish Mittal V/s. Ozone Builders Developers Pvt Ltd OARS			IB/3372/OF/2019	Tarun Singhal	[Hard+Soft]-Soft Copy Incomplete Etc ..	16-Mar-20
5264	0710102007042020/6	Abhishek Gupta V/s. Fiitjee Ltd			IB/332/OF/2020	Govind Rishi	[Hard+Soft]-Soft Copy Incomplete Etc ..	17-Mar-20
5265	710102031982020	Workspace Pvt Ltd V/s. IREO Fiverivers Pvt Ltd			CP /408/ND/2018	Zeba Khair	[Hard+Soft]-Soft Copy Incomplete Etc ..	13-Mar-20
5266	0710102012472020/2	Clarion Township Pvt Ltd			IB/410/2020	Dhruv Mathur	[Hard+Soft]-Index Not Match From Hard & Wrong Document Etc ..	16-Mar-20
5267	710102031422020	Modern Credit Pvt Ltd V/s. KPG International Pvt Ltd			IB/2082/ND/2019	Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	16-Mar-20
5268	710102031432020	Elite Steels Pvt Ltd V/s. Growthways Trading Pvt Ltd Ors			IB/1443/ND/2019	Sunil Kumar Agarwal	[Hard+Soft]-Wrong Document Etc ..	16-Mar-20
5269	710102032822020	Vishal Fabrics Ors V/s. AVJ Developers India Pvt Ltd			IB/654/PB/2018	u n Singh	[Hard+Soft]-Pg No 40-62 Not Upload Etc ..	16-Mar-20
5270	0710102007572020/2	Kapila Colours Pvt Ltd V/s. Samtex Desinz Pvt Ltd			IB/283/2020	Aniruddha Deshmukh	[Hard+Soft]-document Not Upload Etc ..	5-Mar-20
5271	710102033152020	Jammu & Kashmir Bank Ltd V/s. Aman Hospitality Pvt Ltd			Section-7	Khaitan & Khaitan	[Hard+Soft]-Pg No Clear-56-57,331,470-479,490,492-500,555-556,583,	16-Mar-20
5272	710102033102020	Bizlife Property Buyers Welfare Association V/s. HSL Software Pvt Ltd Anr			Section-7	ASA Legal Services LLP	[Hard+Soft]-Pg No Clear-1424,1426,1827,1828,1005,2655,224-2230,2835,2268,2552,-2572, Etc ..	16-Mar-20
5273	710102033352020	Win Holt India Pvt Ltd			IB/1782/ND/2019	Rafia Nazir	[Hard+Soft]-document Not Upload Etc ..	17-Mar-20
5274	710102033572020	SNS Engineering Pvt. Ltd. V/s. M-City Infrastructure Pvt. Ltd.			Section-9	Pardeep	[Hard]-Pg Not Clear-73,75,77,79-80,82,87,88,90,97,99,104-106,124 / Soft Copy Not Upload	3/17/2020
5275	710102033482020	Rupinder Singh Khurana V/s. ICICI Bank Ltd.			Section-9	Narinder Singh Azad	[Hard+Soft]-Pg No Clear-165,234-238,265,166,274,167,300,313,305-310 etc...	3/17/2020
5276	710102033012020	JIL Information Technology Ltd. V/s. QI Network Enterprise Pvt. Ltd.			Section-9	Shantam	[Hard+Soft]-Pg No Clear-396	3/17/2020
5277	710102033652020	Jugal Kishore Khetawat V/s. Ansal Hi-Tech Townships Ltd.			Section-7	Gayatri Verma	[Soft]-Pg Not Clear-88-103	3/17/2020
5278	710102024782020/4	Zoom Communications Ltd. V/s. Par Excellence Real Estate Pvt. Ltd.			IB/616/ND/2020	Nikhil Singhvi	[Soft]-document Not Upload Etc ..	3/17/2020
5279	710102033682020	SKP Buildcon Pvt. Ltd. V/s. Hindustan Prefab Ltd.			Section-9	Harshal Kumar	[Hard+Soft]-Pg No Clear-103,117 / Translate-161 [Soft]-document Not Upload Etc ..	3/17/2020
5280	710102032352020	ERA Infrastructure India Ltd. V/s. ROC			Section-441	Nakul Bharana	[Hard+Soft]-Translate-95,97,96-99	3/17/2020

5281	710102033762020	Victorian Buildwell Pvt. Ltd. V/s. ROC			Section-252	Shashi Bala	[Hard]-Translate-121,122,127 / Soft Copy Not Match etc...	3/17/2020
5282	710102026142020/1	Bharat Bhushan V/s. Samtex Desinz Pvt. Ltd.			IB/3171/2019	Aniruddha Deshmukh	[Hard+Soft]-Translate-150,152,174 / Sign On	3/16/2020
5283	710102032872020	Dapel Investments LLP V/s. Grandeur Travels And Tours LLP			Section-60	KNM Partners	[Hard+Soft]-Pg No Clear-110-112,115-119 / Case Type Wrong	3/16/2020
5284	710102033202020	Supreme Packaging Industries V/s. AL-Tabarak Frozen Foods Pvt. Ltd.			Section-9	Nishi Chaudhary	[Soft]-document Not Upload Etc.	3/18/2020
5285	710102034072020	Hulas Rahul Gupta V/s. Union Bank Of India T.J Communications Pvt. Ltd. V/s. Bajaj Appliances Ltd.			Section-7	Abhishek Anand	[Hard+Soft]-Missing-25-27	3/18/2020
5286	710102024562020/1	Amit Mohita V/s. Franchise India Brands Ltd.			IB/615/ND/2020	Pankaj Katia	[Hard+Soft]-Pg Numbering Format Wrong	3/16/2020
5287	710102030512020	Mukul Narain Srivastav V/s. Lotus Greens Developers Pvt. Ltd.			IB/3029/ND/2019	Devvart Rana	[Soft]-Missing Pgs-11-15 / Affidavit In E-Stamp Paper	3/17/2020
5288	710102033912020				Section-9	Arvind Kumar Shukla	Soft Copy Not Match	3/18/2020
5289	710102034302020	ACL Components Ltd. V/s. JMA E-Comm Pvt. Ltd.			Section-230-232 1st Motion	Suman Kumar Jha	[Hard+Soft]-Pg No Clear-199,202,203,205,207,209, 211,217,218,365,84,85,87	3/18/2020
5290	710102165652019/1	SVG Media Pvt. Ltd. V/s. Omgem Online Service India Pvt. Ltd.			IB/1432/ND/2019	Ajit Yadav	Wrong E-Filing	2/10/2020
5291	710102032442020	Cork Products Pvt. Ltd. V/s. OCS Group India Pvt. Ltd.			Section-9	Ahsan Ahmad	[Soft]-Vakalatnama Missing	3/18/2020
5292	710102034412020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.			Section-425	Swarup	Wrong Document	3/19/2020
5293	71010203442020	Global Autotech Ltd. V/s. Maini Construction Equipments Pvt. Ltd.			Section-425	Swarup	Wrong Document	3/19/2020
5294	710102158652019/1	Sanjay Malik & Ors. V/s. Celestial Estate Pvt. Ltd.			IB/1718/2018	R.K Gupta	Wrong E-Filing	3/18/2020
5295	710102148852019/1	Gitansh International V/s. Sri Ganesh Automotive Impex Pvt. Ltd.			CP.No.398/ND/2019	Ankur Aggarwal	Wrong E-Filing / [Hard]-Original Advance Service / True Copy Sign	3/6/2020
5296	710102171082019/3	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India			IB/2689/ND/2019	Nishant Awana	Wrong E-Filing	2/14/2020
5297	710102171082019/2	Catalyst Wealth Advisors Pvt. Ltd. V/s. Sir John Bakeries India			IB/2689/ND/2019	Nishant Awana	Wrong E-Filing	2/14/2020
5298	710102043712021	SALONI MEHRA VS M/S CONCEPT HORIZON INFRA PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/811(ND)2019	Preeti singh	Case Type is wrong, sign is missing on application, stamp paper and pagination are missing	29/06/2021
5299	710102084512020	LONGOWAL TRADERS VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	page:22-25 not clear, estamp paper missed, 27-28, advocate welfare and court fee missed.	1/9/2020
5300	710102084562020	VEER BHAN SONS (HUF) VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	"volume 2 index missed, 326, advocate welfare and court fee missed, estamp paper missed, with affidavit, 30, 31, 33, 34, 36, 37, 39, 40, 42, 45, 48, 51, 54, 57, 60, 61, 63, 64, 66, 67, 69-70, 72-73, 75-76, 79, 82, 85, 87, 90, 93, 96, 99, 102, 103, 105, 108-109, 111-112, 114, 115, 117, 120-121, 123, 126, 129-130, 132, 135, 136, 138, 139, 141, 142, 144, 145, 147, 150-151, 153, 156, 157, 159-160, 163, 165, 166, 168, 169, 171, 172, 174, 176, 178, 180, 183, 186, 187, 189, 192-193, 195-198, 201, 204, 207, 210, 213, 216, 219, 222, 223, 225-226, 228-229, 231-239, 261, 308, 314, 326 etc page not clear and volume break after 200 pages."	2/9/2020
5301	710102084542020	VEER BHAN VS DCM LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SANYAM JAIN	advocate welfare and court fee missed.	2/9/2020
5302	710102043782021	GAURAV KHURANA VS PUNJAB NATIONAL BANK & ORS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2484(ND)201	Sanjay Bhatt	Main Case Not Linked	29/06/2021

5303	710102043812021	CORPORATION BANK VS CLOVER FORGING & MACHINING PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1120(ND)201	AKSHAY	Payment Not Done	29/06/2021
5304	710102025672020	SR FOILS AND HYGIENE PVT. LTD. VS MR. ANIL KOHLI	Contempt Petition (IBC)	Sec 60(5)		SHANKARI MISHRA	case type wrong	26/02/2020
5305	710102042382021	MAHABIR SINGH VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		Mukund Rawat	pg-79-84,123 not clear,pg-122 cut,welfare of Rs15 missed in vakalatnama	22/06/2021
5306	0710102037802021/1	VIKAS GARG Vs. OSWAL MINERALS LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2427(ND)20		Sign missing in Page Nos. 3 to 7	30/06/2021
5307	0710102102622019/7	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)201		Proof of service missing	30/06/2021
5308	0710102119782020/2	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/5(ND)2021		Wrongly filed and filed twice	28/06/2021
5309	0710102119782020/3	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/5(ND)2021		Wrongly filed	28/06/2021
5310	0710102119782020/5	LAKSHYA FACILITY MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/5(ND)2021		Main File document not available	28/06/2021
5311	0710102024322021/6	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)20		E-stamp missing, Affidavit missing, Page Nos. 25 to 27 Not clear	30/06/2021
5312	0710102016322021/2	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/14(ND)2021		Page no. 41 - 323 true copy sign missing	30/06/2021
5313	0710102145932019/2	SBS LOGISTICS SINGAPORE PTE LTD Vs. MR.MOHAN LAL		Sec 60(5)	INTERLOCUTORY APPLICATION (IBC)/1510(ND)201		d	30/06/2021
5314	710102044032021	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1006(ND)2019	KARMA LAW	42-146 not clear page and section wrong	30/06/2021
5315	710102044342021	LALIT KUMAR AND OTHERS VS SIMOVA INDIA LIFESCIENCES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/197(PB)2021	NCLTAC	PG-14,15 not clear/Sign missing on PAGE no.9	1/7/2021
5316	0710102030102018/5	AXYRNO CAPITAL SERVICES PRIVATE LIMITED Vs. RATTANINDIA POWER LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1464(PB)2018		Index missing, court fees missing, welfare missing	1/7/2021
5317	0710102036092021/1	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUHARY RESOLUTION PROFESSIONAL OF ORTEL COMMUNICATIONS LIMITED (IN CIRP)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2422(ND)2021		Stamp paper wrongly filed, Wrongly arranged Page Nos.from 75 to 102	1/7/2021
5318	0710102077422020/9	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		E-stamp missing	1/7/2021
5319	0710102400532013/1	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Contact Helpdesk 011-24363846 e-filing@nct.gov.in	1/7/2021
5320	0710120001442018/23	MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(PB)2017		Proof of service missing	1/7/2021
5321	0710200415372018/1	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018		Affidavit missing, Wrong Alignment done, Same document filed twice	29/01/2021
5322	0710102012202021/1	KAMLESH SINGH GARIA Vs. M/S ANSAL HOUSING AND CONSTRUCTION		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1760(PB)2021		Proof of service missing	1/7/2021
5323	0710102024292021/8	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Wrong e-filing , need to file in IA	1/7/2021
5324	0710102026562021/1	HANERY HARISH GUPTA Vs. SUPERTECH LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1688(ND)20		Page no. 2-7 true copy sign missing	1/7/2021
5325	0710102032912018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES (ONE IS HUNDRED PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/1265(ND)201		Page no. 9-10, 13-17, 21, Court fees and welfare missing on vakalatnama	1/7/2021
5326	0710102070952020/1	YOGESH KUMAR GUPTA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2814(ND)20		Wrong e-filing, need to file in IA	5/11/2020
5327	071000004432021	Suraksha Asset Reconstruction limited					Welfare missing on vakalatnama/NCLT form 3C not written on Memo	
5328	0710000042072021	SLV SECURITY SERVICES PVT.					Page No 10 Missing	
5329	0710000041892021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT. LTD.					NCLT form 3C missing (Not written anywhere)	

5330	0710000041522021	M/s C to C Services Consultants Private Limited					Stamp paper & Affidavit missing/Court fee & welfare also missing in vakalatnama in all PDFs
5331	0710000037732021	Shridevshri Medicare Hospital Pvt. Ltd. (through its Managing Director)					NCLT form 3C and affidavit missing
5332	0710000037392021	BULAT PHARMACEUTICAL PRIVATE LIMITED					Index and pagination missing
5333	0710000033162021	VINOD KUMAR MITTAL					NCLT form 3C missing & proof of service
5334	0710000027772021	Anadi Investments Private Limited					NCLT form 3C missing
5335	0710000027252021	Innotarget Fashalot Retail Private Limited and Ors					Stamp/Supporting affidavit & Proof of service missing
5336	0710000026172021	TUI India Pvt Ltd					NCLT form 3C missing/court fee & welfare missing on vakalatnama
5337	0710000024692021	New Okhla Industrial Development Authority					NCLT form 3C missing/court fee & welfare missing on vakalatnama
5338	0710000023832021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama
5339	0710000023812021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama
5340	0710000023792021	ASR MARKET VENTURES PRIVATE LIMITED					Court fee & welfare missing on vakalatnama
5341	0710000022152021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT.					NCLT form 3C missing
5342	0710102016772021	Amakan Overseas Private Limited					E-stamp missing
5343	0710000014712021	Lex Sportel Vision Private Ltd.					NCLT Form 3C missing
5344	0710000008392021	M/s. Super Restaurant Pvt. Ltd.					NCLT form 3C missing/No e-stamp.No Affidavit/No true copy sign & Service
5345	0710000004452021	m/s Padmakriti Creations private limited					NCLT FORM 3C MISSED
5346	0710000001222021	Roinet Solutions Private Ltd					No memo of Parties,No index,No Supporting Affidavit,No e-stamp,No service
5347	0710000118862020	MANINDER PAL SINGH AND PAUL COMPONENTS PVT.					NCLT form 3C missed
5348	0710000111292020	Mankind Pharma Limited					Court fee & welfare missed on vakalatnama
5349	0710000111282020	Magnet Labs Private Limited					Court fee & welfare missed on vakalatnama
5350	0710000111272020	Lifestar Pharma Private Limited					Court fee & welfare missed on vakalatnama
5351	0710000111262020	Mankind Pharma Limited					Court fee & welfare missed on vakalatnama
5352	0710000111252020	Magnet Labs Private Limited					Court fee & welfare missed on vakalatnama
5353	0710000111232020	Lifestar Pharma Private Limited					Court fee & welfare missed on vakalatnama
5354	0710000111032020	Western Hotels Private Limited					NCLT Form 3C missed

5355	0710000107122020	Usha Breco Limited					No court fee and welfare on vakalatnama	
5356	0710102105912020	Spire Techpark Private Limited					NCLT Form 3C Missed/No court fee and welfare on vakalatnama	
5357	0710000102922020	M/s. Insilco Merchants Pvt. Ltd.					No court fee and welfare on vakalatnama/NCLT Form 3C Missed	
5358	0710102101582020	Ashvar Automobiles Pvt. Ltd.					NCLT Form 3C Missed	
5359	0710102101552020	Ashvar Cars India Pvt. Ltd.					NCLT Form 3C Missed	
5360	0710000101612020	ISGEC Heavy Engineering Ltd					NCLT Form 3C Missed/Service	
5361	0710000098402020	VIKAS BISHNOI					NCLT form 3C missed	
5362	0710000096902020	Anand Engineering Limited					No pagination on Demand notice & 4 pages not clear	
5363	0710000096452020	Nexgen Fluoropolymers Pvt. Ltd					NCLT form 3C missed/proof of service missed	
5364	0710000096052020	Shailendra Aggarwal					proof of service/Supporting Affidavit missed	
5365	0710000096042020	Pradeep Arora					proof of service/Supporting Affidavit missed	
5366	0710000096032020	Piya Puri					proof of service/Supporting Affidavit missed	
5367	0710000095922020	Satyadeep Bishnoi					proof of service/Supporting Affidavit missed	
5368	0710000094692020	Amazon.com NV Investment Holdings					proof of service	
5369	0710102093822020	IST Green Power Private Limited					NCLT form 3C missed	
5370	0710102093722020	IST Green Power Private Limited					NCLT form 3C missed	
5371	0710000092402020	Bank of Baroda					Form 3C missed, Proof of service missed	
5372	0710000090422020	M/s Saya Cementation Limited					NCLT FORM 3C MISSED	
5373	0710102088932020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5374	0710102088912020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5375	0710102088892020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5376	0710102088882020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5377	0710102088872020	Nandita Sharma					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5378	0710102087922020	Aqualite Industries Private Limited					NCLT FORM 3C MISSED AND PROOF OF SERVICE	
5379	0710000084682020	Green Channel publications (India) Pvt Ltd					Supporting Affidavit missed Advance Service Missed , vakaltnama Missed	
5380	0710102080792020	Sushen Gupta					FORM 3C MISSED	
5381	0710000080602020	Trinity Cleantech Private Limited					FORM 3C MISSED	
5382	0710000080072020	Hem Singh Bharana					FORM 3C MISSED	
5383	0710000074832020	IDBI Bank Limited					No Advance Service & No Vakaltnama	

5384	710102029482021	ENERGO ENGINEERING PROJECTS LIMITED VS LEVCON VALVES PRIVATE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/160(PB)2017	ADITYA	memo of parties and wrong section please written in the application Rule 11 (Read with 11 not mentioned)	13/04/2021
5385	710102044172021	ZENICA CARS INDIA PVT LTD THROUGH RAJENDER KUMAR JAIN RESOLUTION PROFESSIONAL VS MR. RASHPAL SINGH TODD	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/863(PB)2020	Kairav	wrong filing	30/06/2021
5386	710102009532020	TRANSLITE SCAFFOLDING LIMITED VS DSC LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	Separate volume 2 index, amount cut and date cut pages, page not clear please attached typed copy ,	20/01/2020
5387	710102011312020	SANTAM DYE CHEM INDUSTRIES VS RSM DYE CHEM PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		CA VIRAL SHAH	page:3, 28,29,31, 34, 37, 39, 72, 73, 81, 91-92, power of attorney with 50rs estamp paper missed	24/01/2020
5388	710102002692020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Please upload correct pdf file	7/1/2020
5389	710102004182020	DAURATRAM AGARWAL VS MONNET ECOMASTER ENVIRO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		sanjay sahni	Please upload correct PDF	10/1/2020
5390	710102006842020	M/S JOHNSON LIFTS PVT. LTD. VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ARVIND KUMAR SHUKLA	No Documents uploaded please upload correct PDF Format	15/01/2020
5391	710102013902020	ARJUN ISPAT INDIA PRIVATE LIMITED VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajneesh Singhvi	need to file IA	30/01/2020
5392	710102015912020	AGBRO FOODS & FMCG LIMITED VS M/S SRS REAL ESTATE	Company Petition (Companies Act)	Sec 252 (1)		SHOBHIT RASTOGI	case type wrong	4/2/2020
5393	710102017592020	PK INDUSTRIES PVT LTD VS M/S SRS REAL ESTATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		rakesh	Wrong section	7/2/2020
5394	710102018542020	NEERAJ BHATIA VS VINOD COTTON CORP PRIVATE LIMITED	Company Petition IB (IBC)	19(2)		Ashutosh	Wrong section	11/2/2020
5395	710102016102020	SHERWIN WILLIAMS COATINGS INDIA PVT LTD VS HARSH SPECIALITY COATING PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		PANKHURI	wrong file upload.. (file as document)	5/2/2020
5396	710102040312021	RAJESH AHLAWAT VS RICHCAP FINANCIAL SERVICES PRIVATE LIMITED	Company Petition IB (IBC)	Sec 66(1)		Rajesh Ahlawat	Wrong section	12/6/2021
5397	710102017842020	SH. RAJENDRA JUNEJA VS ANSAL HITECH TOWNSHIPS PVT. LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC		DIVANSHU	Wrong section	9/2/2020
5398	710102013872020	ARJUN ISPAT INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	Application under any other provisions- IBC		Rajneesh Singhvi	need to file IA	30/01/2020
5399	710102044482021	EDU SMART SERVICES PRIVATE LIMITED VS EDU SMART SERVICES PRIVATE LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		RITU	need to file IA	1/7/2021
5400	0710102027582021/2	LSF10 ROSE INVESTMENTS S.Ā R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)		COMPANY PETITION (COMPANIES ACT)/76(ND)2021		Sign missing in each pages, Affidavit missing, Proof of service missing	25/06/2021
5401	0710102030382021/2	BELGOTEX INDIA PVT. LTD. Vs. PUNEET INDIA PVT. LTD.	IBC Under Sec 9		COMPANY PETITION IB (IBC)/236(ND)2021		Reply Vol 2 Document filed twice	2/7/2021
5402	0710102032792018/6	SKOOTR GLOBAL PRIVATE LIMITED Vs. HAXCAD INFOTECH PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/195(ND)2019		Affidavit missing, Alignment not done properly in Page Nos 11&12 according to PDF	2/7/2021
5403	0710102034372021/2	ARINDAM PATRANABISH Vs. PAWAN KUMAR SINGAL	Sec 60(5),22(3)(b)		INTERLOCUTORY APPLICATION (I.B.C)/2195(ND)2021		Same Document filed twice, Sign missing in each pages, Affidavit and Proof of service missing	2/7/2021

5404	0710102001992020/8	ADINATH INTERNATIONAL PRIVATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020			Merge documents in single pdf, wrong pagination, volume wise index missing, mention translation copy, true copy sign missing on every page	2/7/2021
5405	0710102016322021/3	SBS LOGISTICS SINGAPORE PTE. LTD. Vs. MR. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/14(ND)2021			True copy sign missing on every page	2/7/2021
5406	0710102016582021/2	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN	Sec 42	COMPANY APPEAL (IBC)/10(ND)2021			True copy sign missing on every page	2/7/2021
5407	0710102017542021/2	REDSTER DIGITAL LIMITED Vs. REGISTRAR OF COMPANIES NCT DELHI	IBC Section 59	COMPANY PETITION IB (IBC)/145(ND)2021			Stamp paper missing, affidavit not notarised	2/7/2021
5408	0710102022322020/1	MAHESH KUMAR KEJRIWAL Vs. RAMESH KUMAR KEJRIWAL	Application under any other provisions ,Application under any other provisions ,Sec 425	COMPANY APPLICATION (COMPANIES ACT)/177(PB)2020			No Index, No pagination, Court fee and welfare missing	2/7/2021
5409	0710102028982018/15	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018			Stamp paper missing, affidavit not notarized, True copy sign missing on every page,	2/7/2021
5410	0710102032092021/1	ATISHAY JEWELLERS PRIVATE LIMITED Vs. ASSISTANT COMMISSIONER OF INCOME TAX CIRCLE 25(1)	Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/59(PB)2021			No Index, No Pagination	2/7/2021
5411	0710102147322019/2	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRINTO (INDIA) GRAPHICS PRIVATE LTD.	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/855(ND)2019			Stamp paper missing, affidavit not notarized,	2/7/2021
5412	710102028902021	KHAITAN WINDING WIRE P LTD VS GREENPOWER GENERATORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/516(ND)2020	Kirtikar Sukul	Plz Mention Section and Technically Plz select Section Contact No 011-24361890	11/4/2021
5413	710102039862021	M/S SAMBHAVI ENTERPRISES PVT LTD VS R M H HOSIERY PVT LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/90(ND)2019	ASHISH	section wrong estamp paper missed affidavit and stamp paper not notarized court fee and welfare missed in vakalatnama	10/6/2021
5414	710102044652021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	(128-132,134-142 ,157-170,174-177.203-208,218-220,227-228,231,275-361,365 not clear page)(387,389,391,406,404 translate page) (696,699,706,897-900,902,955-966,973-983 not clear page)	2/7/2021
5415	710102044522021	MOHAN LAL JAIN VS NATH MOTORS PVT PCUBE ADVISORS PVT. LTD. VS SIMOVA INDIA LIFESCIENCES PVT.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/80(ND)2020	Inder Paul Singh Oberoi	stamp and notary missing	2/7/2021
5416	710102044112021	PRISM JOHNSON LIMITED VS COMT CONSTRUCTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Abhijeet	petition not sign on every pages, 22, 40-51, 75, 76, 86, 87, 95-117, 132, (all invoice not clear) BR missed	21/01/2020

5418	710102002682020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION	7/1/2020
5419	710102002632020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	Kindly upload correct pdf	7/1/2020
5420	710102002662020	PREETI JAIN VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep Mishra	THE CASE NEEDS TO BE FILE AS AN APPLICATION PLEASE E-FILE THE CASE AGAIN AS AN APPLICATION	7/1/2020
5421	710102001482020	BALLS AND CYLPEBS LIMITED VS BHP INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mukesh Kumar	list of dates and events missed, page:24, 26-36 missed, advocate welfare and court fee missed, compliance affidavit 9(3)b missed,	5/1/2020
5422	710102019932020	MANISHRUTI CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Appeal(Companies Act)	Sec 252 (1)		DHARMENDRA SHARMA	kindly merge all documents in pdf	13/02/2020
5423	710102019802020	UNION OF INDIA THROUGH SFIO VS LOIL OVERSEAS FOODS LIMITED	Company Petition (Companies Act)	Sec. 271-273		sfionclt	estamp paper missed with page 27-28 , pageE: 201-202, 242-243, 270, 864, not clear	13/02/2020
5424	710102020752020	PROMARK SERVICES VS BONY SYSTEMS AND TECHNOLOGIES	Company Petition IB (IBC)	Sec 60(5)		Bharat	need to file IA	14/02/2020
5425	710102021792020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synopsis/list dates &&& events/ E stamp paper with notaryetc	17/02/2020
5426	710102026782020	MONK MEDISOLUTIONS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Swarnika Agarwal	Wrong section select and fees missed	28/02/2020
5427	710102020392020	SUPER TENT HOUSE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (1)		AKSHANSH SINGHAL	65 page missed	14/02/2020
5428	710102022122020	DURGA CHARAN MOHANTY & ORS. VS BINDAL SPONGE INDUSTRIES LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		HITENDRA NATH RATH	Wrong section/Memo of party/Brief of synopsis/list dates &&& events/ Page not clear-22/etc	18/02/2020
5429	710102044412021	MERLIN SNACKS PRIVATE LIMITED VS BINDAL SPONGE INDUSTRIES LTD	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Kindly annex e filing receipt of chairperson report	1/7/2021
5430	0710102002732020/10	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7		COMPANY PETITION IB (IBC)/300(PB)2020	Wrong e-filing, need to file in IA	5/7/2021
5431	0710102031552021/3	BANK OF INDIA Vs. M/S ADVANCE NAVOTPAD		Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION (I.B.C)/2028(PB)202	NO index, no pagination	28/06/2021
5432	0710102038142021/1	HDFC BANKLTD Vs. MR. VINEET AGGARWAL		Sec 52 (5)		INTERLOCUTORY APPLICATION (I.B.C)/2525(PB)2021	Stamp paper missing , true copy sign missing on every page	5/7/2021
5433	0710102038472021/1	ERA LABOURER UNION Vs. APEX BUILDSYS LIMITED		Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/2545(PB)202	Stamp paper missing, true copy sign missing	5/7/2021

5434	0710102041422021/1	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2593(PB)2021		more than 200 pages in single volume, true copy sign missing on every page, remove duplicate volume	5/7/2021
5435	0710102088132020/2	JANKI RAWAT & ORS. Vs. ANIL MATTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4162(ND)20		Affidavit is missing, E-stamp missing	5/7/2021
5436	0710102115602020/6	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		Sign missing in each pages, Index missing in Annexures document	5/7/2021
5437	0710102406772018/8	MR ANSHUMAN RAI Vs. M/S HERITAGE HOSPITALS LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES)		Wrong e-filing, need to file in IA	5/7/2021
5438	710102014312021	M/S DRJ CHEMICALS LIMITED VS NA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Sameer	ib not mention in soft copy	18/02/2021
5439	710102031462021	RAHUL JAIN VS SBI BANK SOUTH EX-2	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/01(PB)2017	RAKESH KUMAR	PG 66,68,70 NOT CLEAR need to sign every pages on application	17/04/2021
5440	710102043822021	JAIPRAKASH ASSOCIATES LTD VS JAYPEE INFRA TECH LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/77(PB)2017	Divyanshu	main case not link stamp paper need to 100 rs for uttar pradesh please merge pdf	29/06/2021
5441	710102044632021	DEVENDRA KUMAR SHARMA VS JBB-EVEREST BUILDTECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 25(j)	COMPANY PETITION IB (IBC)/1006(ND)2019	KARMA LAW	24-25 ,41-145 not clear page	2/7/2021
5442	710102044882021	PRIYANKA UPPAL VS SUBSTRATAL SOLUTIONS PVT LTD	Miscellaneous Application (Companies Act)	Sec. 242(4)	COMPANY PETITION (COMPANIES)	MANISH	stamp paper and notary missing main case not link	3/7/2021
5443	710102005012021	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED VS RUDRABHISHEK ENTERPRISES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Envitech Consultants	document not upload properly	
5444	710102030062021	NAVKAR BUILDERS LIMIRTED VS SPML INFRA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rupal Patel	Memo of party mention in index/Vakalatnama &&& welfare miss	
5445	0710102028682018/17	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		Proof of service missing, Page Nos are missing in each pages and also Sign missing	6/7/2021
5446	0710102142642019/5	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		Sign is missing in All the Volumes	6/7/2021
5447	0710102164642019/3	ASST. COMMISSIONER OF INCOME TAX CIRCLE 26(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. VS TUBE TECH		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/1(ND)2020		Wrong e-filing	6/7/2021
5448	0710102021842021/1	HAGURU ENGINEERS Vs. CLUTCH AUO		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1427(PB)2021		Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846, e-filing@nclt.gov.in	6/7/2021
5449	0710102030302020/1	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)2020		Page Nos 32 to 361 Not Clear and Readable, Index missing in the Reply Second part of document	4/12/2020
5450	0710102041272021/2	FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA LIVING)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/290(ND)2021		True copy sign missing on every page	6/7/2021
5451	0710102069002020/1	CS SATYADEVI ALAMURI Vs. KERALA WATER AUTHORITY		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4865(ND)20		No Pagination	2/7/2021
5452	0710102070802020/9	DISTRIBUTORS PRIVATE LIMITED Vs. PIYUSH IT SOLUTIONS PRIVATE LIMITED		IBC under Sec 7, Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/876(ND)2020		True copy sign missing on every page	1/7/2021

5453	0710102115612020/2	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)2021		Stamp paper missing, True copy sign missing on every page	6/7/2021
5454	0710102131472019/6	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		Wrong e-filing, need to file in IA	6/7/2021
5455	0710102160992019/9	IDBI BANK LIMITED Vs. AMZEN TRANSPORTATION INDUSTRIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3(ND)2020		Affidavit is missing, Proof of service Not clear at all	2/7/2021
5456	710102043572021	ANAND SONBHADRA VS ADDITIONAL DIRECTOR GENERAL (ADJUDICATION CELL) & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1059(ND)2018	NIPUN GAUTAM	Payment not done	28/06/2021
5457	710102021652021	SHEELA SHARMA AND ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	pages: 4755-4770, 4805A-4811, 5564, 5565, 5567, 1619, not clear, volume 14 missed,(200 pages per volume.)	17/03/2021
5458	710102045572021	SONAL ALAGH VS THREE C SHELTERS PVT. LTD.	Contempt Petition (IBC)	Sec 60(5)		Sonal Alagh	wrong section	7/7/2021
5459	710102045682021	BANK OF MAHARASHTRA VS FUTEK SHELTERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		AMIT MAHALIYAN	page:108 hindi translation, 110 , 112, 114, 134, not clear	7/7/2021
5460	710102041792021	MINDSPARK RETAILS PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Rule 11 of NCLT		Sheetal	main case not link pagination not done in index affidavit and stamp paper not	18/06/2021
5461	710102041362021	SAI COMPUTERS LTD. VS REGISTRAR OF COMPANIES	Company Application(Companies Act)	Sec 424 (3)	COMPANY APPEAL (COMPANIES ACT)/205(ND)2017	PULKIT MANUJA	section wrong ^& Service Missing please merge pdf Any-Other-Document+. Vakaltnama+ stamp paper missed please delete extra files	16/06/2021
5462	710102045292021	SURAKSHA ASSET RECONSTRUCTION LIMITED VS M/S. NOIDA MEDICARE CENTRE LIMITED	Miscellaneous Application (IBC)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/2039(ND)2019	Sanju Kumar	Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	6/7/2021
5463	0710102019402021/2	SANDEEP KUMAR BHATT Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT CY PRO AND INVESTMENT CORPORATION		Application under any other provisions- IBC,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1492(ND)2021		Page no. 3 - 4 true copy sign missing, page no. 12-15 translation copy missing of hindi documents	2/7/2021
5464	0710102029872020/1	AO "METALLON" Vs. MITTAL PIGMENTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2020		E-stamp missing	8/7/2021
5465	0710102035922020/6	DHANLAXMI BANK LIMITED Vs. REAL VIDEO IMPACT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/861(ND)2020		Wrongly filed, Stamp paper wrongly filed: It should be Rs. 50	8/7/2021
5466	0710102038212021/1	MINDA I CONNECT PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(Same Affidavit document filed twice	8/7/2021
5467	0710102042352021/1	LIFESTAR PHARMA PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(Document not properly filed	2/7/2021
5468	0710102171652019/2	ASHUTOSH GUPTA Vs. PRATHVI COAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/65(ND)2020		No index, no pagination	8/7/2021
5469	0710102406162018/6	ICICI BANK LIMITED Vs. APEX BUILDSYS		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing, need to file in IA	8/7/2021
5470	0710120004922018/17	ICICI BANK UK PLC Vs. ADITYA ESTATES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/974(PB)2018		Affidavit not notarized	8/7/2021
5471	0710102002732020/11	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Affidavit is missing, Proof of service missing	9/7/2021
5472	0710102010712021/4	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL UNION BANK OF INDIA		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021		Index missing, Affidavit missing	9/7/2021
5473	0710102019692021/1	Vs. SUPERTECH REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/209(ND)2021		Wrong e-filing, need to file in IA	9/7/2021

5474	0710102025802018/25	M/S CRAYON SOFTWARE EXPERTS INDIA PVT. LTD Vs. M/S VAS DATA SERVICES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1683(ND)2018		E-stamp missing, Sign is missing in each pages, Proof of service Not clear and proper	9/7/2021
5475	0710102027922021/1	PRIVAVRAT INFRASTRUCTURE PRIVATE LIMITED Vs. KUSH KOCHGAWAY & ORS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/195(ND)2021		Same Document filed twice, Proof of service missing	5/7/2021
5476	0710102032192018/11	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)201		True copy sign missing on every page	4/6/2021
5477	0710102032192018/14	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)201		True copy sign missing on every page	4/6/2021
5478	0710102032192018/21	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)201		Affidavit missing	9/7/2021
5479	0710102034262021/2	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2167(ND)20		Affidavit missing, Sign missing in each pages	18/05/2021
5480	0710102133632019/5	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		Stamp paper missing, True copy sign missing on every page, merge documents in single pdf, Page no. 35, 36, 38, 40,	8/7/2021
5481	710102036112021	ARIHANT INFRAPROJECTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA & ORS	Company Application(Companies Act)	Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/455(ND)2020	Depaish	case type wrong in pdf need to sign every pages and section wrong in soft and technically service not readable file wrong need to file additional	20/05/2021
5482	710102044322021	SMT SHANTA RAO VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Akshat Shrivastava	case type wrong bench not mention in case number	1/7/2021
5483	710102045482021	SHALINI KHURANA VS JNR HOTELS PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES	ANKUR	case type wrong	6/7/2021
5484	710102045972021	SURAJ MAL & ORS VS VEKAS KUMAR GARG RESOLUTION PROFESSIONAL FOR NINEX DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/281(PB)2019	SINHA SHREY	section wrong	8/7/2021
5485	710102046162021	MAHAVIR PARSHAD JAIN VS KULDEEP	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Mahavir Parshad Jain	11,9 blur page	8/7/2021
5486	710102009602021	TECHNICA ENGINEERS VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Dushyant	"Master index miss/Wrong pagination/Double page-11,126/Page wrong arrange-60,61/etc "	12/7/2021
5487	710102017522021	THREE C SHELTERS PRIVATE LIMITED VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Kumar	E stamp paper missing/Board Resolution/Sign miss in form 5/etc	12/7/2021
5488	710102045872021	STATE BANK OF INDIA VS ARCHANA AGGARWAL	Company Petition IB (IBC)	Section 95(1)		mital and mital advocates	page:168-176, 703, 1952-1953, 2021, 2165-2166, not clear, true copy sign missed, 25rs advocate welfare and 3rs court fee missed.	9/7/2021
5489	0710102012652020/7	RELIANCE HOME FINANCE LIMITED Vs. JUBILANT MALLS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/478(ND)2020		Stamp paper miss on all affidavit	5/7/2021
5490	0710102035872021/2	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2286(ND)20		Remove blank pages from the file	9/7/2021
5491	0710102036122018/3	KANTT BEVERAGES PRIVATE LIMITED Vs. M/S VHV BEVRAGES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/93(ND)2019		No Index, No pagination	9/7/2021
5492	0710102090132020/3	NITESH BHARDWAJ Vs. SAMPARK PROPERTIES PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Court fee and welfare missing on vakalatnama	12/7/2021
5493	0710102098812019/3	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RATHI PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1714(ND)2019		Wrong e-filing, need to file in IA	5/7/2021
5494	0710102106122020/3	RAMESH KUMAR SUNEJA Vs. PAWAN BUILDWELL PRIVATE		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4973(ND)20		True Copy Sign missing in each pages, Notarization missing in	12/7/2021

5495	0710102171132019/2	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MEHAK REALTECH PRIVATE LIMITED Vs. MEHAK REALTECH		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /200(PB)2020		True Copy sign missing in each pages, Proof of service missing	12/7/2021
5496	0710102171142019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR MAGAD REALTECH PRIVATE LIMITED Vs. MAGAD REALTORS		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /202(PB)2020		Wrong E-filing, Need to file in IA	12/7/2021
5497	0710102171152019/3	UDAYRAJ PATWARDHAN - RESOLUTION PROFESSIONAL FOR SACHET INFRASTRUCTURE PRIVATE LIMITED Vs. SACHET INFRASTRUCTURE		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /203(PB)2020		Wrong E-filing, Need to file in IA	12/7/2021
5498	0710102422882018/22	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		E-stamp missing, True Copy sign missing, Proof of service missing	12/7/2021
5499	710102041902021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	260,261,translate page	19/06/2021
5500	710102047022021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	Affidavit & e-stamp Paper Notary Missing	12/7/2021
5501	710102047072021	UNION BANK OF INDIA VS GEOK LAN TAY	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	ANIRUTH	service missing	12/7/2021
5502	710102047082021	AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2021	Ankit Parhar	sign missing and separate file vakalatnama	12/7/2021
5503	710102043022021	BROOKINGS INDIA VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Petition (Companies Act)	Sec. 441		K GAURAV & CO.	Roc advance service missed, GLN form missed	25/06/2021
5504	0710200431502018/12	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1022(ND)201		No Index, No pagination	12/7/2021
5505	0710102000062021/1	PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED		Application under any other provisions ,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/42(ND)2021		Wrong e-filing, need to file in IA	19-04-2021
5506	0710102008442021/1	THYSSENKRUPP MARINE SYSTEMS (INDIA) PRIVATE LIMITED Vs. M/S SUPER RESTAURANT M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/35(ND)2021		True copy sign missing on every page	13-07-2021
5507	0710102018352020/3	M/S. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020		True copy sign missing on every page	13-07-2021
5508	0710102029572020/4	M/S. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020		More than 200 pages in single volume,	13-07-2021
5509	0710102029572020/5	M/S. BARKHA AGARWAL Vs. KUNAL STRUCTURAL DEVELOPERS & INDUSTRIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/723(ND)2020		More than 200 pages in single volume,	13-07-2021
5510	0710102033462021/4	VIKAS GARG Vs. AJAY KUMAR		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2131(ND)2021		True copy sign missing on every page, stamp paper missing	13-07-2021
5511	0710102068902020/7	M/S SWARN KLA JEWELS PVT. LTD. Vs. M/S IREO HOSPITALITY COMPANY PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/848(ND)2020		No index, no pagination	13-07-2021
5512	0710102104502019/7	E N SAKTHIDHARAN MENON Vs. TECPRO INFRA-PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1721(PB)2019		Stamp paper missing	13-07-2021
5513	0710102113272020/1	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED Vs. BHISHAM INFRASTRUCTURE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5548(PB)2020		Wrong e-filing, need to file in IA	13-07-2021
5514	0710102126052019/13	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		True copy sign missing on every page	13-07-2021
5515	0710102139162019/1	MR. NIKHIL RAJ AND ANOTHER Vs. M/S VCARE TECHNOLOGIES PVT		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/157(ND)2019		File proper documents	21-04-2021
5516	0710102016862020/5	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/529(PB)2020		E-stamp missing, True Copy sign missing	13-07-2021
5517	0710102034742021/1	TWENTY FIRST CENTURY WIRE ROADS LIMITED Vs. MR. CHANDER PRAKASH		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2500(PB)2021		True Copy sign missing in Page Nos 2 to 5	13-07-2021
5518	0710102039322021/1	VISHWANATH BATHLA Vs. SARTHAK MADHUR PUBLICATIONS PVT. LTD.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/250(ND)2021		True Copy sign missing in each pages, Affidavit missing	8/7/2021
5519	0710102041272021/3	FUTURESCAPES INFRA Vs. DTWELVE SPACES PVT. LTD. (STANZA LIVING)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/290(ND)2021		True Copy sign missing in each pages	13-07-2021

5520	0710102161722019/9	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)201		Please File Right Document its here only Volume -3.	7/5/2021
5521	0710102400522014/1	LUXMI DUTT GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/179(PB)2014		True copy signed missed	13-07-2021
5522	0710102427572018/20	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong filing please file as a application	13-07-2021
5523	0710102427572018/21	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018		Wrong E filing Pls File as a application.	13-07-2021
5524	0710200410172018/27	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/607(ND)2018		wrong E Filing	13-07-2021
5525	0710102013872018/19	RAJ VJ. Vs. MARKETING TIMES		IBC Under Sec 9	COMPANY PETITION IB		Wrong e-filing , need to file in IA	13/07/2021
5526	0710102148162019/2	SUSHILA LAKHOTIA Vs. CELEBRATION CITY PROJECTS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/2578(PB)2019		Delete extra documents which are not mention in Index	14/07/2021
5527	0710102412382017/31	M/S COLUMBIA PETRO CHEM PVT LTD Vs. M/S PETROLUBE INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/343(ND)2017		Wrong e-filing, need to file in IA	14/07/2021
5528	0710120004072018/110	PARAMJIT SINGH SAINI Vs. PUMA REALTORS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/934(PB)2018		No pagination, court fees missing	14/07/2021
5529	0710200410952018/27	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
5530	0710200410952018/28	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
5531	0710200410952018/29	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
5532	0710200410952018/30	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
5533	0710200410952018/31	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		Stamp paper missing	14/07/2021
5534	0710102016252018/39	AS TECHNO SOFT PRIVATE LIMITED Vs. INDIANROOTS SHOPPING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1411(ND)2018		Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nctf.gov.in	14/07/2021
5535	0710102033412021/2	M/S NIVEDAN FIN-INVEST LEASE LTD. Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2112(ND)2021		True Copy sign missing from Page Nos 1 to 22 according to PDF in Vol 1, True Copy sign missing from Page Nos 213 to 299 according to PDF	14/07/2021
5536	0710102040112021/1	GLOBAL INFONET DISTRIBUTION PVT LTD Vs. VIVID IT SOLUTIONS PVT. LTD.		Sec 42	COMPANY APPEAL (IBC)/24(ND)2021		Document not filed properly, True Copy sign missing in each pages	14/07/2021
5537	0710102025642020/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Documents not available, please refill	14/07/2021
5538	0710102045822021/1	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)202		Documents not available, please refill	14/07/2021
5539	0710102105602020/4	PANKAJ SABHARWAL & ORS. Vs. SUPRTECH LIMITED & P.K INDUSTRIES PVT LTD Vs. ARUN KUMAR JAIN		Sec. 213	COMPANY PETITION (COMPANIES INTERLOCUTORY APPLICATION (I.B.C)/5109(ND)20		Court fees and welfare missing on vakalatnama	14/07/2021
5540	0710102108782020/1	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		Sec 66(1)	COMPANY PETITION IB (IBC)/2240(ND)2019		Back date affidavit,	17/03/2021
5541	0710102120172019/7	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2528(ND)2019		No index, stamp paper missing	14/07/2021
5542	0710102131472019/7	M/S VAPI CARE PHARMA PVT. LTD. Vs. M/S ASTERISM PHARMACEUTICAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2528(ND)2019		No index, no pagination, Rs court fees and Rs 25 welfare missing	14/07/2021

5543	0710102133632019/3	M/S. NUEVOSOL ENERGY PRIVATE LIMITED Vs. M/S ARKUN SOLAR PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3240(ND)2019		Court fees missing on welfare, Stamp paper missing, True copy sign missing on every page, merge documents in single pdf	5/1/2021
5544	0710102146882019/1	INCOME TAX OFFICER WARD- 20(1) Vs. REGISTRAR OF COMPANIES DELHI & ORS. M/S PRITHVI BUILDCON PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/847(ND)2019		Page no. 26, 27 not clear,	16/06/2021
5545	0710102164172019/2	INCOME TAX OFFICER WARD20(3) Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1018(ND)2019		True copy sign missing on every page	24/03/2021
5546	0710200413772017/2	INCOME TAX OFFICER WARD 10 3 Vs. ROC- M/S GRIFFIN SHIPPING LINES PVT. LTD.		Sec 252 (1), Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/297(ND)2017		True copy sign missing, stamp paper missing	6/7/2021
5547	0710102027492021/1	LARSEN & TOUBRO LIMITED Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2596(ND)2021		Volume-2 Not Clear	14/07/2021
5548	0710102093842020/2	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 90 to 112 according to PDF in Vol 1 Not clear and Readable, Page Nos 114 to 195 according to PDF in Vol 2 Not clear and Readable	14/07/2021
5549	0710102093842020/3	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 169, 184 to 195 according to PDF in Vol 2 Not clear and Readable	14/07/2021
5550	0710102093842020/4	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 138 to 205 according to PDF in Vol 2 Not clear and Readable	14/07/2021
5551	0710102093842020/5	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		Double Pagination and Proof of service missed	14/07/2021
5552	0710102093842020/6	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/5(PB)2021		Page Nos 91 to 113 according to PDF in Vol 1 Not clear and Readable, Page Nos 162 to 197 according to PDF in Vol 2 Not clear and Readable	14/07/2021
5553	0710102093842020/7	NIRJARA ENTERPRISE LIMITED Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		double pagination in vol-2	14/07/2021
5554	0710102118802019/10	GHANSHYAM SHARMA Vs. SH. ANURAG SINHA		IBC Under Sec 9	COMPANY PETITION IB		True Copy sign missing in Page Nos 9 to 14	14/07/2021
5555	0710102145502019/4	UTSAV SECURITIES PRIVATE LIMITED Vs. SKPJ INVESTMENT AND FINANCE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2906(ND)2019		Page Nos 3 to 7 Not Clear, Short form of True Copy sign not applicable	26/03/2021
5556	0710102146212019/7	M/S JAY PACKAGING Vs. MAGPIE INTERNATIONAL LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2924(ND)2019		Pls Merge File In two volume 1 vol is upto 200 pages	14/07/2021
5557	0710102169962019/13	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		True Copy sign missing in each pages, Vakalatnama Not filed properly	14/07/2021
5558	710102046612021	BAHL PAPER MILLS LTD. VS MRPL		Rule 11 of NCLT		SJANANI	main case number not link, true copy stamp missed	10/7/2021
5559	710102046982021	PRAVEEN DUA VS MRPL		Sec 60(5)	COMPANY PETITION IB	Sh PRAVEEN DUA	25-26 not clear page	12/7/2021
5560	710102046962021	ARUN MADAAN VS FRANCIS REMEDIES (INDIA) PRIVATE		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2375(ND)2019	MUKESH	wrong filing need to additional file	12/7/2021

5561	710102046732021	GOVERNMENT OF ODISHA VS M/S. ACTION ISPAT AND POWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHASHANK	page:51 not clear, true copy sign missed, demand notice missed, demand notice reply/compliance affidavit missed. 9(3)B missed./poa missed, same filed diary no. 04673	
5562	710102047262021	RAKESH KUMAR GUPTA VS M/S SARTH CONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2488(PB)2019	ABHISHEK	section wrong	13/07/2021
5563	710102047942021	PANKAJ KHAITAN VS M/S JAY POLYCHEM INDIA LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/718(ND)2019	Pankaj Khaitan	pg46,47,59-61 blur	14/07/2021
5564	710102047742021	SH. ANIL KHEATERPAL VS PARTHA SARATHY SARKAR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/569(ND)2018	HRISHIKESH BARUAH	proof of service missed &&& file upload in one folder	14/07/2021
5565	710102048302021	ALOK KAUSHIK VS M/S UNIVERSAL ENTERPRISES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/991(ND)2018	Asiya Khan	true copy &&& court fees welfare missed	15/07/2021
5566	710102048362021	RAJIV BAJAJ VS ELHPL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	RAJIV BAJAJ	notary missed true copy sign missed	15/07/2021
5567	710102048212021	K.K.R INDIA FINANCIAL SERVICE PVT LTD. VS KWALITY LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1440(ND)2018	Sanjay Bhatt	back date affidavit,true copy sign and stamp missed in some pages	14/07/2021
5568	710102014692021	JAMMU & KASHMIR BANK LIMITED VS HEM SINGH BHARANA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page:73-76, 82, 87, 111, 112, 123- 125, not clear	
5569	710102014682021	JAMMU & KASHMIR BANK LIMITED VS JUNAID RAHIM NANDA	Company Petition IB (IBC)	Section 95(1)		Ashutosh	page cut, 102, 142, 158, 160, 191, 192, not clear	
5570	0710102065772020/7	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)20		Documents not available, please refile	14-07-2021
5571	0710102066822020/7	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2472(ND)20		Documents not available, please refile	14-07-2021
5572	0710200413412017/3	INCOME TAX OFFICER, WARD 16 (4), NEW DELHI Vs. ROC M/S METREFF FERRO ALLOYS PVT. LTD.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/314(ND)2017		E-stamp missing	14-07-2021
5573	0710102028682018/18	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		Documents not available please refile	15-07-2021
5574	0710102038672021/1	BRAHM DATT VERMA Vs. NOVELTY TREASURE METALS PRIVATE LIMITED		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/2490(ND)2021		No Index, No pagination	15-07-2021
5575	0710102080192019/14	WORLDWIDE METALS PVT. LTD Vs. J. P. ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2019		Stamp paper missing, True copy sign missing on every page,	15-07-2021
5576	0710102082052019/8	DIAMOND TRAXIM PRIVATE LIMITED Vs. INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1397(PB)2019		Stamp paper missing	15-01-2021
5577	0710102152042019/3	KERRY INDEV LOGISTICS PVT. LTD. Vs. DIVINESEAIR LOGISTICS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3113(ND)2019		True copy sign missing on every page, proof of service missing	15-07-2021
5578	0710200431362018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES - M/S GC TECHNOLOGY (INDIA) PVT. LTD		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/806(ND)2018		Stamp paper missing	15-07-2021
5579	0710102018042021/1	PANKAJ CHAWLA SOLE PROP. OF M/S. CHAWLA PRINTERS Vs. TIFOSI FOODS PRIVATE LIMITED NOW KNOWN AS SHELLZ INDIA PRIVATE LIMITED		Rule 11 of NCLT, 2016	RESTORATION APPLICATION (IBC)/11(ND)2021		Stamp paper missing, True copy sign missing	15-07-2021
5580	0710102018162020/10	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND MR. SURESH GOEL		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No index, no pagination	15-07-2021
5581	0710102033992021/1	MANOHAR LAL Vs. M/S PHOTON INFRASTRUCTURE PVT. LTD. & OTHERS		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/217(ND)2021		88-99 NEED TO TRANSLATE	8/7/2021
5582	0710102037782021/2	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		NEED TO SIGN ALL PAGES	12/7/2021
5583	0710102016842021/1	DEVENDRA LODHA (RESOLUTION PROFESSIONAL OF MAINFRAME ENERGY SOLUTIONS PVT. LTD.) Vs. JITENDER NARAYAN (SUSPENDED BOARD OF		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1133(ND)2021		True Copy sign missing in each pages, Notarization missing in E-stamp, Vakalatnama not filed properly	15/07/2021
5584	0710102022472021/2	INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/228(ND)2021		True Copy sign missing in each pages, Proof of service missing	15/07/2021

5585	0710102023172021/2	VINEET AGGARWAL Vs. STATE BANK OF INDIA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1490(ND)20		True Copy sign missing in each pages	15/07/2021
5586	0710102024342020/3	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB		True Copy sign missing in each pages	15/07/2021
5587	0710102024392020/3	GEOKNO INDIA LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB		True Copy sign missing in each pages	15/07/2021
5588	0710102024402020/3	GEOKNO INDIA PVT LTD Vs. WAPCOS LTD		IBC Under Sec 9	COMPANY PETITION IB		True Copy sign missing in each pages	15/07/2021
5589	0710102026512021/1	SM MILKOSE LIMITED & ANR Vs. INCOME TAX OFFICER		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2535(ND)20 21		Same Document filed twice, True Copy sign missing in each pages	15/07/2021
5590	0710102027682020/3	SPECTRUM TALENT MANAGEMENT PVT. LTD Vs. EARTH WATER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/753(ND)2020		True Copy sign missing in Page Nos from 1 to 18	14/07/2021
5591	0710102032462020/3	MAKWELL ORGANICS PVT. LTD. Vs. RELCOM TECHNOLOGY PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/771(ND)2020		True Copy sign missing in each pages, E-stamp missing	15/07/2021
5592	0710102035082020/4	BASVARAJU G.E. Vs. P.M.E. POWER SOLUTIONS (INDIA) LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/829(ND)2020		Index missing, True Copy sign missing in each pages, Affidavit missing	15/07/2021
5593	0710102038492021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2489(ND)20		Index missing, E-stamp missing, Proof of service missing,	15/07/2021
5594	0710102022472021/1	INTARVO TECHNOLOGIES PRIVATE LIMITED Vs.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/228(ND)2021		No pagination	16-07-2021
5595	0710102035252021/1	M/S. INTERNATIONAL TRADE EXPOCENTRE LTD Vs. RODEMADAN HOLDINGS LTD.		Sec. 242(4),Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/235(PB)2021		Proof of service missing	9/7/2021
5596	0710102036612021/2	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)202		Affidavit not notarized	16-07-2021
5597	0710102036612021/3	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2460(PB)202 1		Page no. 105 - 115 , 184 - 193, Hindi translation copy missing, Page no. 169 - 177 pages not clear,	16-07-2021
5598	0710102089772020/1	MADHU JUNEJA Vs. KOTAK MAHINDRA BANK LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4160(PB)202		True copy sign missing on every page	16-07-2021
5599	0710102100212020/2	SANDEEP GEOL Vs. DAMONT DEVELOPERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4573(PB)202		No pagination,	16-07-2021
5600	0710102097362019/14	GIRISH KUMAR SAHNI Vs. R.S. AJIT SINGH & CO. (AUTOMOTIVES) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1499(PB)2019		NEED TO IA FILE	15-07-2021
5601	0710102098242019/6	COL. (RETD.) RAM PAL SUHAG Vs. SWETA ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1637(ND)201 9		NEED TO IA FILE	15-07-2021
5602	0710102415722018/39	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, Proof of service missing	16-07-2021
5603	0710102415722018/40	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		True Copy sign missing in each pages, Vakalatnama not filed properly and not clear and Welfare Fee stamp and Court Fee stamp missing in Vakalatnama, Proof of service missing	16-07-2021
5604	0710102421772018/5	ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)2018		True Copy sign missing in each pages	16-07-2021
5605	0710120005622018/25	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)201 8		True Copy sign missing in each pages, Affidavit missing, Proof of service missing	16-07-2021

5606	0710120007702018/39	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		True Copy sign missing in each pages, E-stamp paper wrongly filed; it should be of Rs 50, Proof of service missing	16-07-2021
5607	0710200401372016/1	MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES)		Vakalatnama not Printed properly	16-07-2021
5608	0710200401372016/2	MR RAJEEV BEHL Vs. S.S. CON-BUILD PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES)		Vakalatnama not Printed properly	16-07-2021
5609	0710200413682017/2	INCOME TAX OFFICER WARD 5(3) Vs. ROC M/S BIO MEDICAL PUBLICATION INDIA PRIVATE LIMITED.		Sec 252 (1),Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/301(ND)2017		Wrongly filed	16-07-2021
5610	0710200415372018/3	INGRAM MICRO INDIA PRIVATE LIMITED Vs. DR JAIN VIDEO ON WHEELS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/843(ND)2018		Stamp paper wrongly filed; it should be of Rs.100, Page Nos 1 to 14 Not Filed properly, True Copy sign missing in each pages, Proof of service missing, Same Document Filed twice	16-07-2021
5611	0710200418572018/3	INCOME TAX OFFICER , WARD Vs. M/S CWS INTEGRATION PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/681(ND)2018		Wrongly Filed	24-03-2021
5612	0710102002422020/3	DANISH IRFAN Vs. M/S SAMIAH INTERNATIONAL BUILDERS LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/318(ND)2020		True Copy sign missing in Page Nos 1 to 5 according to PDF, Page No 6 according to PDF Not clear at all	16-07-2021
5613	0710102002622019/19	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		True Copy sign missing in Page Nos 1 to 13 according to PDF, Proof of service missing	27-05-2021
5614	0710102013842020/4	JASODA GULLIYA Vs. T-DZIRE HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/445(ND)2020		Affidavit missing, True Copy sign missing in each pages	16-07-2021
5615	0710102014352020/4	DASHMESH IMPEX PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/171(ND)2020		Affidavit missing	16-07-2021
5616	0710102015462021/4	IIFL HOME FINANCE LIMITED Vs. KAMAL AGGARWAL RESOLUTION PROFESSIONAL OF SMT. PAVAN KAPOOR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1122(ND)2021		True Copy sign missing in each pages, Affidavit missing, Proof of service missing, Same document filed twice	16-07-2021
5617	0710102039922021/1	RISHABH CHAND LODHA Vs. VOLKSWAGEN FINANCE PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2570(ND)2021		Short Form of True Copy sign not applicable, True Copy sign missing in Page Nos 1 to 8 according to PDF	15-07-2021
5618	0710102041312021/1	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021		True Copy sign missing in each pages, Proof of service Page No. 4 according to PDF Not clear	15-07-2021
5619	0710102041322021/1	RAJBIR SINGH Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/105(ND)2021		True Copy sign missing in each pages, Proof of service Page No. 4 according to PDF Not clear	15-07-2021
5620	0710102042572021/1	STATE BANK OF INDIA Vs. M/S SHAKTI BHOG FOODS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2656(ND)2021		Same Document Filed twice, True Copy sign missing, True Copy sign missing in each pages	15-07-2021

5621	0710102044092021/1	SINO CREDITS AND LEASING LIMITED Vs. MONITORING COMMITTEE OF VIL LIMITED THROUGH SUDERSHAN GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2758(PB)2021		True Copy sign missing in each pages	16-07-2021
5622	0710102128702019/5	FIRSTVALUE DIGITAL MEDIA PVT. LTD. Vs. NASCENT COMMUNICATION PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2454(ND)2019		Page no. 59 - 61, 84 - 85 pages not clear, Rs 3 court fees and Rs 25 welfare missing on vakalatnama	15-07-2021
5623	0710102419722018/6	RELIANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JEWELLERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/818(PB)2018		NEED TO IA FILE	16-07-2021
5624	0710102419722018/7	RELIANCE COMMERCIAL FINANCE LTD. Vs. SHREE RAJ MAHAL JEWELLERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/818(PB)2018		NEED TO IA FILE	16-07-2021
5625	0710120004512018/22	PUNJAB NATIONAL BANK Vs. M/S GENERAL POWER COMPANY PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/637(PB)2018		NEED TO IA FILE	16-07-2021
5626	0710120005072018/18	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018		NEED TO IA FILE	16-07-2021
5627	0710120007702018/40	STATE BANK OF INDIA Vs. M/S. SHREE SHYAMJI AGRICO EXPORTS PVT. LTD. BENNETT Vs. MR. JITESH GUPTA		IBC under Sec 7	COMPANY PETITION IB (IBC)/1071(ND)2018		NEED TO IA FILE	16-07-2021
5628	0710102006292021/1	RESOLUTION PROFESSIONAL BENNETT COLEMAN & CO. LTD. Vs. MR. CHANDRA PRAKASH		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/778(PB)2021		ONLY PROOF OF SERVICE UPLOAD	16-07-2021
5629	0710102010572021/1	RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/778(PB)2021		ONLY PROOF OF SERVICE UPLOAD	16-07-2021
5630	0710102028982018/17	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018		NOTARY MISSING	16-07-2021
5631	0710200411212018/52	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		Plz contact Helpdesk Some Technical Issue That's Why Comment Box Is Blank Contact :011-24363846,e-filing@nclt.gov.in	16-07-2021
5632	0710200423482018/34	M/S RANJIT DAS Vs. MSX MALL PVT. LTD. GAUTAM SINGHAL		IBC under Sec 7	COMPANY PETITION IB (IBC)/334(ND)2018		page-175 180 222 224 226 228 264 265 translate in english	16-07-2021
5633	710102042982021	RESOLUTION PROFESSIONAL OF SPM AUTOMOTIVE COMPONENTS PVT LTD VS SANDEEP MAHAJAN & ORS		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/892(ND)2020	JEET MALA	Wrong Section Select Technically Plz Check multiple section in application	25/06/2021
5634	710102047912021	ROHIT SEHGAL VS VINEET AGGARWAL		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/547(PB)2018	ROHIT SEHGAL	main case not link with application and 51 page not clear	14/07/2021
5635	710102048052021	M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/94(ND)2019	CHANDRA	Prayer Missed,	14/07/2021
5636	710102048882021	GIAN CHAND NARANG VS VHV BEVRAGES PVT. LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/254(PB)2017	ABHISHEK	45-56 , 58ranslate page) (110-114,132-153,164-179 not clear page)	15/07/2021
5637	710102038402021	SREI INFRASTRUCTURE FINANCE LIMITED VS NATIONAL INSTITUTE OF ELECTRONICS AND INFORMATION		IBC Under Sec 9		PARISH KUMAR	Page not clear-66/Cut line page-65-81,83-87/Advocate welfare &&& court fees miss/Master data of corporate debtor/etc	16/07/2021
5638	710102041142021	POORAN TRADING PVT LTD VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Technically Wrong Section Mention pagination not done in index and pdf	15/06/2021
5639	710102047832021	VIJENDER SHARMA VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Please Written in the application under section 66(1),	14/07/2021
5640	710102048192021	NAVNEET KUMAR GUPTA VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	ABHISHEK	Page no-61,77 Not Clear	14/07/2021
5641	710102048172021	LAKSHMI VILAS BANK VS HARISH TANEJA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Akul Mehandru	Affidavit Notary back Date	14/07/2021
5642	710102048842021	PHOENIX GLOBAL DMCC VS PCL FOODS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES	J SAGAR ASSOCIATES DELHI	Stamp paper missing of Second affidavit	15/07/2021

5643	710102048542021	ROHIT KISHORE VS DHANKALASH DISTRIBUTORS PVT. LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/875(PB)2020	Vijay	Wrong Section mentioned in application . Notary missed, True copy sign missed	15/07/2021
5644	710102049432021	FREEPLAY ENERGY INDIA LIMITED VS COMMISSIONER OF INCOME TAX	Company Petition (Companies Act)	Rule 11 of NCLT		Adv	Wrong section select, Please Brief you filed the petition in which section.	19/07/2021
5645	0710102116222020/2	BEERMATI Vs. CHOUDHARY AVIATION FACILITES PRIVATE LIMITED		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/26(ND)2021		Page no. 20-21 not clear	19/07/2021
5646	0710102146752019/5	M/S PEXI CHEM PRIVATE LIMITED Vs. TIRUPATI BUILDING & OFFICES PVT. LTD.		IBC Under Sec 10	COMPANY PETITION IB (IBC)/3109(ND)2019		Wrong e-filing , need to file in IA	19/07/2021
5647	0710102161722019/10	SATISH MITTAL Vs. OZONE BUILDER & DEVELOPERS PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3372(ND)2019		True copy sign missing on every page	19/07/2021
5648	0710102017002018/3	M/S RAM SWARUP NATHOMAL Vs. KHAIRWALA INTERNATIONAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1410(ND)2018		Documents not available, please refile	19/07/2021
5649	0710102021752020/1	KARISHMA SINGH Vs. THE DRAWING ROOM PVT. LTD. ENVITECH		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES)		Documents not available, please refile	19/07/2021
5650	0710102045592021/1	CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2831(ND)2021		Affidavit missing, Judgement document filed twice	13/07/2021
5651	0710102087542020/6	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA EASYPOLICY		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/118(PB)2020		Index missing in Notice and Agenda document, True Copy sign missing in each documents	16/07/2021
5652	0710102087662020/1	INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES		Sec. 59,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/143(PB)2020		Welfare Fee stamp and COurt Fee stamp are put wrongly on the Vakalatnam	16/07/2021
5653	0710102126942019/2	STATE BANK OF INDIA Vs. CENTURY COMMUNICATION LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/1901(PB)2019		True Copy sign missing in each pages	16/07/2021
5654	0710102065772020/5	ANIL KUMAR MITTAL Vs. SAURABH BANSAL & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2403(ND)20		True Copy sign missing in each pages	15/03/2021
5655	0710102080062020/18	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	19/07/2021
5656	0710102086982019/12	B.P. AGENCY (DELHI) Vs. BRIGHTSUN TECHNOCRAFT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1198(ND)2019		True Copy sign missing in each pages, Proof of service missing	19/07/2021
5657	0710102100592020/4	PARTHA SARATHY SARKAR Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4650(ND)2020		True Copy sign missing in Page Nos 1 to 11 according to PDF, Affidavit missing, Proof of service missing	19/07/2021
5658	0710102400532013/2	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Proof of srvice missing	12/7/2021
5659	0710102421772018/6	ORIENTAL BANK OF COMMERCE Vs. PELLET ENERGY SYSTEMS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/76(PB)2018		Stamp paper missing, Page no. 34 - 62 true copy sign missing	19/07/2021
5660	0710102448572018/19	STATE BANK OF INDIA Vs. M/S ADVANCE SURFACTANTS INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/922(PB)2018		Wrong e-filing, progress report should be file in IA	19/07/2021
5661	0710120005022018/15	ENGINEERED FACILITY MANAGEMENT SERVICES Vs. EVAN MULTISPECIALITY HOSPITAL & RESEARCH CENTRE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/985(ND)2018		Page no. 3,46,47 not clear	19/07/2021
5662	0710200014262017/16	M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. M/S DELICIOUS COCO		Sec. 7(7)	COMPANY PETITION IB (IBC)/575(ND)2017		Wrong e-filing, need to file in IA	19/07/2021
5663	0710200412652017/16	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/546(ND)2017		Wrong e-filing, need to file in IA	19/07/2021
5664	0710200412802017/11	MUSADDI LAL KISHAN LAL Vs. RAM DEV PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/178(PB)2017		Wrong e-filing, need to file in IA	19/07/2021
5665	0710102102772020/2	INFO SKY TECHNOLOGIES PRIVATE LIMITED Vs. JAYPEE INFRA TECH LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/126(ND)2020		True Copy sign missing in Page Nos 1 to 40 according to PDF	19/07/2021
5666	0710102040922021/1	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		True Copy sign missing in Page Nos 1 to 2 according to PDF	16/07/2021

5667	0710102164542019/3	INCOME TAX OFFICER 20(2) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. PROTECTOR SS INVESTIGATIONS PVT.		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/1009(ND)2019		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	9/7/2021
5668	710102022192021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/315(ND)2020	Arvind Bansal	Wrong filing need to additional	18/03/2021
5669	7101020222622021	VISHNU DUTT VS B CHOKSHI CHEM PVT LTD	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/1752(ND)2018	Vishnu Dutt	Pg-60,61,63,65,87, not clearPg-60,61,63,65,87, not clear	20/03/2021
5670	710102022842021	RAKESH KUMAR SINGALA VS APPLE INDUSTRIES LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	Stamp Paper Missing section wrong	20/03/2021
5671	710102023722021	SUNIL KUMAR AGRAWAL (IRP) VS UNIVERSAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1443(ND)2019	MANOJ	section wrong technically chosse wrong please check	24/03/2021
5672	710102024802021	VIJAY KUMAR VS UNIVERSAL BUILDWELL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1748(PB)2019	Priya	no document	27/03/2021
5673	710102049502021	GURUMEHAR HOSPITALITY AND PROJECTS LLP VS PARSVNATH DEVELOPERS LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2898(ND)2019	Nithin	Notary missed , True copy sign missed	17/07/2021
5674	710102049142021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD	Cross Application (IBC)	Application under any other provisions- IBC, Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/420(ND)2017	RAJEEV	case type wrong	16/07/2021
5675	710102049062021	MUKESH KUMAR VS PAWFACT PET FOODS PRIVATE LIMITED	Company Application (Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES)	TANIA SHARMA	not clear page after 6 and due payment other section	16/07/2021
5676	710102049562021	HUZEFA FAKHRI SITABKHAN VS PAWFACT PET FOODS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/64(PB)2017	Huzefa F. Sitabkhan	29-30 not clear page	17/07/2021
5677	710102049232021	MS. DEEPIKA BHUGRA PRASAD VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/299(ND)2019	Deepika	58-61,64-67 not clear page	16/07/2021
5678	710102049182021	NAVNEET KUMAR GUPTA VS ENERGO ENGINEERING PROJECTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1038(PB)2018	Navneet	after 200 pages volume will be divided AND volume wise index compulsory	16/07/2021
5679	710102049512021	PREM CHAND CHANDNA & ORS VS PARSVNATH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/76(ND)2020	Nithin	28,29,31-34,36-37,39-42 not clear page and stamp paper and notary	17/07/2021
5680	710102049412021	MS. DEEPIKA BHUGRA PRASAD VS TERENCE ALLOYS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1372(PB)2018	Deepika	page no. not mention in index 33,34 and pb and ib not mention main case in soft copy	17/07/2021
5681	710102049292021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhushan Deora	main case wrong	17/07/2021
5682	710102049302021	SAURABH GARG VS STANDARD CHARTERED BANK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/306(ND)2020	Pankaj Jain	page 10 not clear page	17/07/2021
5683	710102049322021	SAJEVE BHUSHAN DEORA LIQUIDATOR VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	156-157 translate page	17/07/2021
5684	710102045402021	RAKESH KUMAR JAIN VS SHIVALIK PACKAGING INDUSTRIES	Contempt Petition (IBC)	Application under any other provisions- IBC		MOHIT NANDWANI	Wrong section choose/List dates &&& Events/Brief of synopsis/Advocate welfare &&& court fees miss/etc	
5685	0710200420362018/79	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Affidavit not notarized, court fees and welfare missing on vakalatnama	1/7/2021
5686	0710200420362018/80	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Affidavit not notarises, court fees and welfare fees missing on vakalatnama	13/07/2021
5687	0710200426542018/2	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Documents not available, please refile documents	19/07/2021
5688	0710200426542018/3	REGISTRAR OF COMPANIES Vs. EAGLE RENEWABLE POWER SOLUTION PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/291(ND)2018		Documents not available, please refile	19/07/2021

5689	0710200431842018/3	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018		Wrong e-filing, appeal and affidavit should be file separately	16/03/2021
5690	0710102139962019/7	NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2740(ND)2019		True Copy sign missing in each pages, Affidavit missing	19/07/2021
5691	0710102149872019/9	SYNDICATE BANK Vs. M/S. SUPREME ALLOYS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3059(ND)2019		NOC document filed twice	19/07/2021
5692	0710102152922019/6	CORPORATION BANK Vs. SAINOV SPIRITS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3383(ND)2019		True Copy sign missing in Page Nos 1 to 10 according to PDF, Notary missing in E-stamp	19/07/2021
5693	0710102157292019/2	INCOME TAX OFFICER WARD 20.1 Vs. REGISTRAR OF COMPANIES		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1022(ND)2019		True Copy sign missing in Page Nos 1 and 2 according to PDF, Same document filed twice	19/07/2021
5694	0710102002732020/12	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	20/07/2021
5695	0710102061262019/15	IBM INDIA PRIVATE LIMITED Vs. GLOBAL INFONET DISTRIBUTION PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/712(ND)2019		NEED TO IA FILE	20/07/2021
5696	0710102114552020/1	AMEET KHANDEWAL Vs. POOJA GOELA		Sec. 241(1)	COMPANY PETITION (COMPANIES)		NEED TO SIGN EVERY PAGES	20/07/2021
5697	0710102033212020/9	SHRI RIZWAN KHALEEL Vs. SPICEJET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/791(ND)2020		True Copy sign missing in each pages, Affidavit missing	20/07/2021
5698	0710102003862021/1	M/S ILPEA PARAMOUNT LTD Vs. M/S ILPEA PARAMOUNT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/49(ND)2021		True Copy sign missing in Page Nos 1 to 28 according to PDF, E-stamp missing, Vakalatnama missing	20/07/2021
5699	0710102011772021/1	ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2021		True Copy sign missing in each pages	20/07/2021
5700	0710102016412021/1	V M ENGINEERS Vs. KULDEEP VERMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1164(ND)20		True Copy sign missing in each pages	20/07/2021
5701	0710102023102021/2	CHITRANJAN GUPTA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/207(ND)2021		True Copy sign missing in Page Nos 1 to 47 according to PDF in Vol 1, Page No 128 and 155 according to PDF in Vol 1 Not clear and Readable	20/07/2021
5702	0710102023182021/3	SUKHDEV MADNANI Vs. VISHAL GOEL		Sec. 45 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2086(PB)2021		True Copy sign missing in Page Nos 6 to 144 according to PDF	20/07/2021
5703	0710102030102021/1	SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021
5704	0710102030102021/2	SARANEQUIPMENTS& ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1825(ND)2021		True Copy sign missing in Page No 4 and 5 according to PDF	20/07/2021
5705	0710102018612021/3	SHREYA SANITATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA			COMPANY APPEAL(COMPANIES ACT)/67(ND)2021		true copy sign missing	22/07/2021
5706	710102026562020	PAISALO DIGITAL LIMITED VS CHAHAL PARIVAHAN PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		HARSHAL KUMAR	SECTION WRONG	28/02/2020
5707	710102109532020	AMIT RAJ JAIN VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. SUNDRM	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/63(ND)2020	Parveen	Payment Not Done	21/11/2020
5708	710102018902021	CONSULTANTS PVT LTD VS GAURAV	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/849(PB)2020	Kartavya Batra	Payment Not Done	6/3/2021
5709	710102031742021	UNION BANK OF INDIA VS SHRI BANKE BIHARI COTFAB PVT.LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1671(ND)201	Priya	Payment Not Done	19/04/2021

5710	710102047552021	UMESH GARG VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/394(ND)2019	MUKESH	PG-423,424 not clear VOLUME WISE INDEX MUST please check every volume	13/07/2021
5711	710102049202021	PUNJAB NATIONAL BANK VS K.K. JAJODIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Sanjay	Payment Not Done	16/07/2021
5712	710102050122021	VIKRAM MANCHANDA VS TARUN AHUJA& ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/755(PB)2020	Ashish Choudhury	notary date not clear,Proof of service page number not match with index	20/07/2021
5713	710102050152021	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF BHISHAM INFRASTRUCTURE PRIVATE LIMITED VS BHISHAM INFRASTRUCTURE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/192(PB)2019	UDAYRAJ	6-7 not clear page	20/07/2021
5714	710102049942021	MR. KRISHNA KUMAR AGRAWAL VS ANAND DIVINE DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1342(PB)2019	NISHANT	TRUE COPY MISSED	19/07/2021
5715	710102050342021	SURENDRA RAJ GANG VS RAMAN GUPTA SHASHI SHARMA-	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB	MISHA	section wrong	20/07/2021
5716	710102050612021	LIQUIDATOR VS M/S ROYAL PRESSING AND COMPONENTS PVT.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/274(ND)2018	SHASHI SHARMA	Council Detail Missing & Notary and Verified Missing	21/07/2021
5717	710102050602021	UDAYRAJ PATWARDHAN RESOLUTION PROFESSIONAL IN THE MATTER OF ADEL LANDMARKS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1083(PB)2018	UDAYRAJ	155,157,159 not clear page and page numbering cut	21/07/2021
5718	710102050622021	SUPERTECH LIMITED VS A.G. PLUMBING & FIRE SYSTEM	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/598(ND)2020	RISHI	notary missing in affidavit and stamp paper	21/07/2021
5719	710102050142021	ATUL KUMAR KANSAL VS STATE BANK OF INDIA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/456(ND)2018	Atul Kansal	section wrong	20/07/2021
5720	710102046112021	JAMMU & KASHMIR BANK LTD. VS RAJIV RATHI	Company Petition IB (IBC)	Section 95(1)		Ashutosh	dms issue(document not upload properly)	
5721	710102049422021	ANSHUL TEXTILE PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		AMIT KUMAR GUPTA	Pages not clear 56,57, 2nd volume index missed,page no. 110,112,114,116,119, missed.wrong jurisdiction according to company master data	
5722	710102049602021	INTEC CAPITAL LIMITED VS SHIKHIR PLAST (INDIA) PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Aabhas	page:58-60, not clear, 25 advocate welfare and 3rs court fee missed page:58-60, not clear, 25 advocate welfare and 3rs court fee missed	
5723	710102050752021	SU HARSH MITTAL VS COPAL ART PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ANKIT	compliance affidavit missed 9 (3)b or reply	
5724	0710102060092020/4	CITRON STRAEGIES PVT LTD Vs. LEADING HOTELS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1053(PB)2020		document not in proper	22-Jul-21
5725	0710102142642019/6	WEALTHCORP HEALTH SERVICES PVT. LTD. Vs. WELLOGO SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2886(ND)2019		NEED TO NUMBERING ALL PAGES PROPERLY	6-Jul-21
5726	0710102017022018/11	RSP STAMPING INDUSTRIES Vs. ASSOCIATED APPLIANCES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1413(ND)2018		NOTARY MISSING	4-Jun-21
5727	0710102035272021/2	UMESH GARG Vs. PUNEET GEOL		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2425(PB)2021		Vakalatnama missing, Short form of True copy sign not applicable in Page Nos 29 to 31 according to PDF	20-Jul-21
5728	0710102038532021/1	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021		Vakalatnama not Filed properly	20-Jul-21
5729	0710102005582021/2	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)2021		Index missing, True Copy sign missing in each pages	22-Jul-21

5730	0710102005582021/3	HARIBHAKTI & CO LLP THROUGH MAHESH AGARWAL Vs. ORTEL COMMUNICATIONS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1242(ND)2021		Index missing, True Copy sign missing in each pages	22-Jul-21
5731	0710102014702018/48	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		Same Document filed twice, True Copy sign missing in each pages	22-Jul-21
5732	0710102018242020/1	SHALU KHANNA Vs. FUSEBASE ELTORO PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1179(ND)2020		True Copy sign missing in each pages	22-Jul-21
5733	0710102039822021/1	QWIKCILVER SOLUTIONS PRIVATE LIMITED Vs. PINE LABS PRIVATE LIMITED		Sec. 230-232 - Second Motion, Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		WRONG DOCUMENT	22-Jul-21
5734	0710120011332018/3	BRIJESH SAHU Vs. KDP BUILDWELL PVT. GANESHA ECOSPHERE LIMITED Vs. INNOVATIVE TEXTILES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/254(PB)2019		STAMP MISSING	25-Mar-21
5735	0710102109252019/4			IBC Under Sec 9			Wrongly filed	23-Jul-21
5736	0710102113592019/14	DYNACON PROJECTS PVT. LTD. Vs. TODAY HOMES AND INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2130(ND)2019		Rejoinder document filed twice, True Copy sign missing in Page Nos 6 and 7 according to PDF in Affidavit document	23-Jul-21
5737	0710102113632020/1	SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/15(ND)2021		True Copy sign missing in Page Nos 8 to 26 according to PDF, Proof of service missing	23-Jul-21
5738	0710102113632020/2	SOHNA BUILDCON RESORTS PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/15(ND)2021		Document not Filed properly	23-Jul-21
5739	0710102116852020/5	M/S SWASTIK FINBUILT INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES PRISM JOHNSON LIMITED THROUGH ITS DIVISION RMC (INDIA) Vs. KNIGHT CONSTRUCTIONS PRIVATE LIMITED		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/530(ND)2020		True Copy sign missing in Page Nos 6 and 7 according to PDF	23-Jul-21
5740	0710102145002019/3	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2917(ND)2019		Vakalatnama not filed properly	23-Jul-21
5741	0710102077542020/1	REGALIA INFRA TECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)2021		index missing	23-Jul-21
5742	0710102092032020/3	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/378(ND)2020		Vakalatnama Not filed properly	26/07/2021
5743	0710102102622019/9	STANDARD CHARTERED BANK (SINGAPORE) LIMITED Vs. RCI INDUSTRIES & TECHNOLOGIES LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)2019		Vakalatnama Not filed properly	26/07/2021
5744	0710102137062019/11			IBC Under Sec 9	COMPANY PETITION IB (IBC)/2688(ND)2019		Vakalatnama Not filed properly, Index missing	26/07/2021
5745	0710102164052019/2	LIFESTYLE MAGAZINES PRIVATE LIMITED Vs.		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/948(ND)2019		True Copy sign missing in Page Nos 3 to 8 according to PDF, Proof of service missing	26/07/2021
5746	0710102167492019/7	HINDUSTAN AUTOMOTIVE STORE Vs. MIRIC BIOTECH		IBC under Sec 7	COMPANY PETITION IB (IBC)/3494(ND)2019		Index missing	26/07/2021
5747	0710120007302018/71	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		True Copy sign missing in Page Nos 14 to 90 according to PDF, Vakalatnama missing	26/07/2021
5748	0710120007302018/72	M/S. CONCORD INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018		True Copy sign missing in Page Nos 12 to 210 according to PDF, Vakalatnama missing, Page No 12 according to PDF Not clear	26/07/2021
5749	0710200419762018/2	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)2018		True Copy sign missing in Page Nos 4 to 8 according to PDF	23/07/2021
5750	0710102002952020/4	M/S CENTRAL INVESTIGATION AND SECURITY SERVICES LIMITED Vs. M/S SINNAR THERMAL POWER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/349(ND)2020		Case Number missing, True Copy sign missing in each pages	23/07/2021
5751	0710102002952020/5	M/S CENTRAL INVESTIGATION AND SECURITY SERVICES LIMITED Vs. M/S SINNAR THERMAL POWER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/349(ND)2020		True Copy sign missing in Page Nos 2 to 19 according to PDF	23/07/2021

5752	0710102013722020/4	M/S INDUSUNO ONLINE PRIVATE LIMITED Vs. M/S ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/628(ND)2020	Proof of service missing	23/07/2021
5753	0710102018352020/2	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020	Proof of service missing	4/5/2021
5754	0710102024592021/1	ASHOK KUMAR JUNEJA Vs. CLASSIC BOTTLE CAPS PVT.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1579(ND)20	Proof of service missing	23/07/2021
5755	0710102406312018/8	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018	Wrong e-filing, need to file in IA	26/07/2021
5756	0710102406312018/9	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018	Wrong e-filing, need to file in IA	26/07/2021
5757	0710102427572018/22	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING		IBC under Sec 7	COMPANY PETITION IB (IBC)/31(PB)2018	Wrong e-filing, need to file in IA	26/07/2021
5758	0710102020242020/2	NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020	NEED TO VOLUME 2 AFTER 200 PAGES	26/07/2021
5759	0710102020242020/3	NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020	NEED TO VOLUME 2 AFTER 200 PAGES	26/07/2021
5760	0710102020242020/4	NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020	NEED TO VOLUME 2 AFTER 200 PAGES	26/07/2021
5761	0710102139242019/8	CONTINUOUS DYEING & PRINTING MILLS Vs. BHAVIKA APPARELS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2844(ND)2019	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	19/07/2021
5762	0710200413722017/2	INCOME TAX OFFICER- WARD 16(2) Vs. ROC M/S MAP MEDICARE		Sec 252 (1)	COMPANY APPEAL (COMPANIES)	Plz Contact Help Desk Technical Issue 011-24363846 e-	26/07/2021
5763	0710200429542018/19	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018	Index missing	16/07/2021
5764	0710200429542018/21	M/S. SRS LTD. Vs. M/S. SAUBHAGYA ORNAMENTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/114(ND)2018	Index missing	26/07/2021
5765	0710102002052020/7	WORSPACE PVT LTD Vs. M/S IREO FIVERIVER PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/253(ND)2020	True Copy sign missing in each pages	15/03/2021
5766	0710102032942021/1	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2067(ND)20	True Copy sign missing in each pages, Same document filed twice	26/07/2021
5767	0710102033402021/2	VIVEK SHUKLA Vs. MR. MOHAN LAL JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2084(ND)2021	Page No 1 according to PDF Filed wrongly, True Copy sign missing in Page Nos 27 to 101 according to PDF, Vakalatnama missing	21/05/2021
5768	0710102033942018/14	ORIENTAL BANK OF COMMERCEOF Vs. VALLABH STEEL WEST PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/107(PB)2019	Index missing, Page No 16 Not clear	26/07/2021
5769	0710102034622021/3	SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021	Wrongly filed	26/07/2021
5770	0710102036792021/4	SANJAY LAMBA Vs. ASHOK KUMAR GUPTA R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2348(ND)20	Vakalatnama Not filed properly	26/07/2021
5771	0710102041032021/2			IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021	True Copy sign missing in Page Nos 4 to 6 according to PDF	26/07/2021
5772	0710102083052020/5	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020	True Copy sign missing in Page Nos 18 to 34 according to PDF in R-5 document, E-stamp missing in R-5 and R-4, True Copy sign missing in Page Nos 14 to 46 according to PDF in R-4 document, Vakalatnama missing in R-4 and R-5	16/02/2021
5773	0710102083052020/7	BHIIM SAIN GOYAL Vs. RONAK ASHOK SURANI		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3531(ND)2020	Vakalatnama not Filed properly in R-4 and R-5 document	26/07/2021
5774	0710102088212019/1	RAKESH KUMAR NIGAM Vs. VARDHMAN ESTATES & DEVELOPERS(P) LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/956(PB)2019	Index missing in both the Affidavit documents	26/07/2021

5775	0710102090092020/4	NITESH BHARDWAJ Vs. GALLANT HOTELS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/129(PB)2020		Welfare fee stamp and Court fees stamp missing in Vakalatnama	26/07/2021
5776	0710102090262020/4	NITESH BHARDWAJ Vs. SUMMIT APARTMENTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/124(PB)2020		Welfare fee stamp and Court fees stamp missing in Vakalatnama	26/07/2021
5777	0710102095242020/2	SAKSHAM KNOWLEDGE SERVICES PRIVATE LIMITED Vs. NFX DIGITAL PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/104(ND)2021		Vakalatnama missing	11/6/2021
5778	0710102014852018/6	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		Wrong e-filing	26/07/2021
5779	0710102046672021/1	SUMESH SOOD Vs. SYSCOM ORGAINC WORLD PRIVATE LIMITED		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/299(ND)2021		Page no. 45 not clear	26/07/2021
5780	7.10E+14	ARGENTUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3113(ND)2021		Wrong e-filing, need to file in IA	26/07/2021
5781	0710102068192020/2	CHIRAG SHAH RESOLUTION PROFESSIONAL OF HOTLINE CPT LIMITED Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2582(ND)2020		No index, no pagination, wrong e-filing, need to file in IA	26/07/2021
5782	0710102088222020/3	M/S APPLIED ELECTRO-MAGNETICS PVT LTD Vs. M/S ONYX COMPONENTS &		Rule 11 of NCLT, 2016, Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2020		True copy sign missing on every page, remove duplicate volume	26/07/2021
5783	0710102090072020/5	NITESH BHARDWAJ Vs. SULLABH BUILDERS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/123(ND)2020		Court fees and welfare missing on vakalatnama	26/07/2021
5784	0710102090072020/6	NITESH BHARDWAJ Vs. SULLABH BUILDERS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/123(ND)2020		Court fees and welfare missing on vakalatnama	26/07/2021
5785	710102014802020	ANIL AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	prar ,affidavit, e-stamp paper missed ,	1/2/2020
5786	710102014832020	ANIL AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	prar ,affidavit, e-stamp paper missed ,	1/2/2020
5787	710102025812020	PRAVIN R NAVANDAR-IRP-INTERIM RESOLUTION PROFESSIONAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1782(ND)2019	Pravin R. Navandar	document not openable	27/02/2020
5788	710102016362021	JURISTICA LEGAL SERVICES LLP VS THREE C UNIVERSAL DEVELOPERS PVT.LTD	Company Application(Companies Act)	Rule 11 of NCLT		MAHJABEEN	wrong filing	25/02/2021
5789	710102050962021	ANIL KUMAR VS M/S PEARL VISION PVT.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	CA ANIL KUMAR	52-54 not clear page	23/07/2021
5790	710102051452021	MANOHAR LAL VIJ VS MS KELVIN BUILDCON PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1045(ND)202	Manohar Lal Vij	Technically Wrong Section Mention	24/07/2021
5791	710102051782021	GUPTA BIOTECH PRIVATE LIMITED VS INSECTICIDES INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/315(ND)2020	ASHISH	Prayer missed ,page 21-26 translate need	25/07/2021
5792	710102051202021	PRIVATE LIMITED VS LOOKS SALON	Company Petition (Companies Act)	Application under any other provisions		vishal gohri	case type wrong and sign missing in application page	23/07/2021
5793	710102025982020	SANJAY SINGHAL VS AMRAPALI LEISURE VALLEY DEVELOPERS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Prashant Sharma	document uncompleted,(petition not upload)	17/02/2020
5794	710102049882021	PRAKASH SINGH NEGI VS HANDS ON HANDS VENTURES PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Mayank Wadhwa	Section 242 mentioned in petition and fees missed	19/07/2021
5795	710102000592020	SHIV DYAL SHARMA VS RAM DEV INTERNATIONAL LIMITED VS PRABHJIT SINGH SONI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Jatin S Sethi	case type wrong	2/1/2020
5796	710102007332020	RAM DEV INTERNATIONAL LIMITED VS PRABHJIT SINGH SONI	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/178(PB)2017	PRABHJIT	case type wrong pg no 23-27 not translatedpg no 23-27 not translated	16/01/2020
5797	710102010612020	ROHIT SEGAL VS BOHAR SINGH SRAN	Company Application(IBC)	Sec 66(1)	COMPANY PETITION IB (IBC)/547(PB)2018	Mrinali	Pg Not Clear- 231,232,242,243,254,262, 268Pg Not Clear- 231,232,242,243,254,262, 268 case type wrong	23/01/2020
5798	710102010192020	REETESH KUMAR AGARWAL VS BOHAR SINGH SRAN	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/509(PB)2017	Anju Bhushan Gupta	Pg Not Clear-1-6,65-69,72,73,82	22/01/2020
5799	710102003602020	ANURAG SACHDEVA VS KINDLE DEVELOPERS PRIVATE	Company Application(IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/470(ND)2017	Sanyam Goel	pg 38-41 44 46 48 49 not clear	9/1/2020
5800	710102000982020	LAKSHMI FLOAT GLASS LIMITED VS DURABLE FACADE SERVICES PVT LTD	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/902(ND)2019	Ashutosh	Page-17 not Clear, Pg nos. mismatch in soft and Hard both	3/1/2020
5801	710102003772020	PARSVNATH DEVELOPERS LIMITED VS PREM CHAND CHANDNA	Company Application(IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/76(ND)2020	Prashant Jain	doc not upload	9/1/2020

5802	710102020012020	NITEO TECHNOLOGIES PRIVATE LIMITED VS HI POINT INVESTMENT	Company Application(Companies Act)	Rule 154, NCLT 2016	CP(AA) MERGER AND AMALGAMATION	RAJEEV	document not open case type wrong	13/02/2020
5803	710102090842020	JOINT COMMISSIONER OF COMMERCIAL TAX & GST VS HARISH TANEJA RESOLUTION PROFESSIONAL FOR M/S. ZILLION INFRA PROJECTS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/694(PB)2018	SIDHARTH	Only annexure uploaded document not upload	22/09/2020
5804	710102020752021	KKALPANA INDUSTRIES INDIA LIMITED VS RADIANT POLYMERS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/818(ND)2020	Rohit Bohra	please delete previous document	13/03/2021
5805	710102026232021	SGS TEKNIKS MANUFACTURING PVT. LTD. VS UNIVERSAL BUILDWELL PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/456(ND)2018	Gursat	wrong e - filing	1/4/2021
5806	710102048832021	GYANESHWAR SAHAI VS CMA SANDEEP	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Gyaneshwar Sahai	Page No 4 Missing	16/07/2021
5807	710102051442021	ARVIND KUMAR RAY VS VINEET AGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	Dhrubajit Saikia	UP Stamp paper of affidavit minimum duty 100 rs	24/07/2021
5808	710102002572020	WIKET TANEJA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL MANAGER	Company Application(IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1291(PB)2018	Vivek	PG 75-80 ARE NOT CLEAR AND PAGE NO. 17-21,66-71,81-88 ARE NOT TRANSLATED	7/1/2020
5809	710102010532020	RAJ KUMAR GUPTA VS HARYANA STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED THROUGH ITS GENERAL MANAGER	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/558(ND)2019	Raj	SOFT COPY NOT CLEARSOFT COPY NOT CLEAR case type wrong	22/01/2020
5810	710102051942021	PRANAV KUMAR PANDEY VS VARDHMAN	Interlocutory Application (I.B.C)	Sec 60(5)		Sandeep	11-22 not clear page and main case not link	26/07/2021
5811	710102051862021	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED VS SMR ENTERTAINMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/269(ND)2020	Kewal Krishan Saini	stamp paper missing	26/07/2021
5812	710102052122021	SAI GRIMPX PRIVATE LIMITED VS CUSHMAN AND WAKEFIELD INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/521(ND)2020	ABHISHEK KUMAR	51-52 not clear page main case wrong 51-52 not clear page main case wrong	26/07/2021
5813	710102039802021	PRADEEP KUMAR LAKHANI VS MAJESTIC HOLDINGS PRIVATE LIMITED	Cross Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2695(ND)2019	KUSHAL	WRONG SECTION ,STAMP PAPER &&& NOTARY MISSED	9/6/2021
5814	710102034222020	GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION PRIVATE LIMITED	Company Petition IB (IBC)	Application under any other provisions- IBC		ROHIT GANDHI	case type in companies act and wrong section	18/03/2020
5815	710102052162021	VATSAYAN FOOD PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI	Company Petition (Companies Act)	Sec 252 (1)		Abhishek Sharma	Wrong section select, Page no 24,122, missed, page 101 cut, Roc &&& Income tax advance service missed	26/07/2021
5816	710102051812021	M/S SEABORN VS ASIAN HOTELS NORTH ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Mr. Viplav Acharya	page:222-245, 429-452, not clear	26/07/2021
5817	0710102096462019/10	STERLING AND WILSON PRIVATE LIMITED Vs. SUPERTECH INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1510(ND)2019		Page No 28 according to PDF Not clear	26/07/2021
5818	0710102101102019/8	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1838(ND)2019		Index missing	26/07/2021
5819	0710102172872019/6	TATA STEEL LTD. Vs. NEERAJ SINGAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Index missing	26/07/2021
5820	0710120011802018/3			Application under any other provisions	COMPANY APPLICATION(COMPANIES)		True Copy sign missing in each pages	9/1/2020
5821	0710102032412021/1	RAKESH TANEJA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2026(PB)2021		E-stamp and Vakalatnama missing in Intervenor Objection and Intervenor Application documents	20/07/2021
5822	0710102032912021/2	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)20		Same document filed twice	26/07/2021
5823	0710102034152021/1	ANIL KUMAR TYAGI Vs. VIVEK RAHEJA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2205(ND)20		Same document filed twice	26/07/2021
5824	0710102080012020/3	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)20		Affidavit not notarized	27/07/2021
5825	0710102087622020/1	PARAMJIT GANDHI Vs. NARENDER KUMAR SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4181(ND)20		Wrong e-filing, need to file in IA	1/10/2020
5826	0710102088222020/2	M/S APPLIED ELECTRO-MAGNETICS PVT LTD Vs. M/S ONYX COMPONENTS &		Rule 11 of NCLT, 2016,Section 74	INTERLOCUTORY APPLICATION (I.B.C)/3927(ND)2020		True copy sign missing on every page	27/07/2021

5827	0710102096282020/4	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)20		Affidavit not notarised	27/07/2021
5828	0710102098942019/12	BANK OF INDIA Vs. WEST FACE HOSPITALITY AND MANAGEMENT PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1572(ND)2019		True copy sign missing on every page	27/07/2021
5829	0710102105962019/12	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/110(PB)2019		Stamp paper missing, True copy sign missing on every page	27/07/2021
5830	0710102105962019/13	SANJAY MENDIRATTA Vs. FRIENDS AUTO INDIA LIMITED		Sec. 241(1),Sec. 244(1)	COMPANY PETITION (COMPANIES		File all reply separately	27/07/2021
5831	0710102111762019/7	PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2058(ND)201		Wrong e-filing, need to file in single pdf	12/7/2021
5832	0710102075392019/18	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		No index, no pagination	27/07/2021
5833	0710102109372019/8	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)2019		Wrong e-filing, need to file in IA	30/06/2021
5834	0710102111002020/1	ADARSH CNC SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/502(ND)2020		Short form of True Copy sign not applicable in Page Nos 6 to 14 according to PDF	18/02/2021
5835	0710102166622019/6	UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/31(ND)2020		E-stamp missing, True Copy sign missing in Page Nos 3 to 5 according to PDF, Affidavit document filed twice	27/07/2021
5836	0710102167212019/4	MONICA GUPTA Vs. VDOPIA MEDIA AND SOFTWARE SOLUTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3488(ND)2019		E-stamp missing, Proof of service missing	27/07/2021
5837	0710102722542018/11	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		Page Nos 39 to 64 according to PDF Not clear, Vakalatnama Not filed properly	9/1/2020
5838	0710102021452021/2	DEVENDRA SINGH Vs. DEPUTY DIRECTOR DIRECTORATE OF ENFORCEMENT		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1398(PB)2021		Stamp paper missing,	27/07/2021
5839	0710102075392019/19	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		index missing	27/07/2021
5840	0710102075392019/20	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		index missing	27/07/2021
5841	7.10E+14	NISHANT GAURAV GUPTA Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3033(ND)2021		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	27/07/2021
5842	0710102137252019/6	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		Wrong e-filing, need to file in IA	24/03/2021
5843	0710102137252019/7	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)2019		Wrong e-filing, need to file in IA	20/07/2021
5844	0710102138062019/11	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		True copy sign missing on every page	24/05/2021
5845	0710120011422018/11	STATE BANK OF INDIA Vs. VEKAY POLYCOATS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1291(PB)2018		Rs 25 welfare fees missing on vakalatnama	27/07/2021
5846	0710102007022020/3	SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD. Vs. SIDDHI VINAYAK POWER GENERATION & DISTRIBUTORS PVT. LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/539(ND)2020		Wrong e-filing , need to file in IA	27/07/2021
5847	0710102007072020/2	SHAKTI CLEARING AGENCY Vs. FE (INDIA) LTD		Application under any other provisions- IBC	COMPANY APPLICATION(IBC)/538(ND)2020		Wrong e-filing , need to file in IA	27/07/2021
5848	0710102014852018/5	MAGICRETE BUILDING SOLUTIONS PVT LTD Vs. M/S JD CONTRACTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1329(ND)2018		Index missing	27/07/2021
5849	0710200412592017/31	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017		Judgement document filed twice, Proof of service missing, True Copy sign missing in each pages	15/10/2020
5850	0710200419762018/5	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(PB)2018		Index missing in Basant document	27/07/2021

5851	0710200419762018/7	MR. BASANT LAHARIA Vs. M/S. WOG TECHNOLOGIES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/570(ND)2018		True Copy sign missing in Page Nos 3 to 20 according to PDF	27/07/2021
5852	0710200420362018/28	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Vakalatnama not Filed properly	14/01/2020
5853	0710102002552020/4	VIJENDER SHARMA Vs. GREENLEAF ENVIROTECH PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/436(PB)2020		True Copy sign missing in Page Nos 4 to 6 according to PDF, Proof of service missing	27/07/2021
5854	0710102012712021/1	SUNILA CHHABRA Vs. AGL TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/118(ND)2021		True Copy sign missing in Page Nos 3 to 13 according to PDF	23/07/2021
5855	0710102104092020/5	ECLER LEASING & FINANCE PVT. LTD. Vs. SWATI HEALTH & EDUCATION SERVICES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1035(PB)2020		NOTARY MISSING	27/07/2021
5856	0710102111762019/8	PUNJAB NATIONAL BANK Vs. M/S AMZEN MACHINES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2058(ND)201		NEED TO IA FILE	23/07/2021
5857	0710102114232020/9	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020		NEED TO IA FILE	27/07/2021
5858	0710102116922020/1	KR UNOPIN CONSULTANCY SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD VS RISHABH BUILDWELL PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/913(ND)2019	SHAILESH KUMAR PRASAD	Payment Not Done	12/3/2021
5860	710102040492021	ZEEO INDIA PRIVATE LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/731(PB)2018	ANISH GHOSHAL	please upload clear pdf not clear	12/6/2021
5861	710102041502021	CARRIER TECHNOLOGIES INDIA LIMITED VS PUNJ LLYOD LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/731(PB)2018	Divyanshu	SIGN MISSED ON APPLICATION e-stamp paper missed section wrong	17/06/2021
5862	710102043042021	COMMERCIAL TAXES DEPARTMENT VS SANJAY GUPTA	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/132(PB)2017	Vidhan	case type wrong e-stamp paper missed hindi pages- 29,30,31,32,33,35,36,37 to 45 not clear- please need to type every hindi pages	25/06/2021
5863	710102046182021	AKHILESH GUPTA VS PAWAN KUMAR SINGAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Akhilesh Kumar Gupta	main case not link with application	8/7/2021
5864	710102050422021	C. VITTAL VS TECPRO SYSTEM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2017	DIBYADYUTI BANERJEE	file is in doubt about intervention sign missing in application page and 28 page not clear	20/07/2021
5865	710102052582021	SHAGEER KHAN VS DANISH IRFAN	Interlocutory Application (I.B.C)	Sec. 12A	COMPANY PETITION IB	Kumar Mihir	case type wrong s	27/07/2021
5866	710102052492021	PAWAN ASSOCIATES VS CARGO NAVIGATION SERVICES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/863(PB)2020	Nithin	pg-43-46,53,54,56 not clear	27/07/2021
5867	710102052442021	PRITHIPAL SINGH GULATI VS GULATI RETAIL INDIA LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/956(ND)2020	SANGEETA BOHRA	3-4,16-20 cut page	27/07/2021
5868	710102044662021	HAGEN ENGINEERS & CONSULTANTS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Ahsan Ahmad	Wrong case type select, link 2nd motion with first motion	2/7/2021
5869	0710102028392021/1	COLLEGEDUNIA WEB PRIVATE LIMITED Vs. GUS GLOBAL SERVICES (INDIA) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/328(ND)2021		Same Affidavit document filed thrice, True Copy sign missing in Page Nos 4 & 5, Vakalatnama not Filed properly, Proof of service missing	27/07/2021
5870	0710102034632021/1	SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)2021		Wrongly filed	27/07/2021
5871	0710102039142021/1	DEBASHIS NANDA Vs. SANJAY AGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2564(ND)20		Vakalatnama missing Vol I cannot exceed more than 200 pages; it should be filed in two Volumes	27/07/2021
5872	0710102039882021/1	ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021			23/07/2021

5873	0710102101182019/12	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1625(ND)2019		True Copy sign missing in Page No 4 according to PDF, Vakalatnama Not clear	27/07/2021
5874	0710102101182019/13	ASHMIT CORPORATION PRIVATE LIMITED Vs. FLEXI INFOTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1625(ND)2019		True Copy sign missing in Page No 4 according to PDF, Vakalatnama Not clear	27/07/2021
5875	0710120009322018/17	ICICI BANK LIMITED Vs. M/S. GWALIOR BYPASS PROJECTS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1140(ND)201		E-stamp missing	27/07/2021
5876	0710102007592020/8	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	27/07/2021
5877	0710102033262021/1	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Stamp paper missing	15/07/2021
5878	0710102033262021/2	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Stamp paper missing	28/07/2021
5879	0710102033262021/3	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Stamp paper missing	28/07/2021
5880	0710102034622021/2	SAVITA RANI BAKSHI Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2230(ND)2021		No index, no pagination	20/07/2021
5881	0710102035832021/1	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		Stamp paper missing	9/7/2021
5882	0710102035832021/2	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		Page no. 1 - 43, 67 - 104, 110 - 166, 796 - 803, 817 - 926 true copy sign missing, Page no. 167, 170, 793 Hindi translation missing, Page no. 804 - 817 pages not clear, Page no. 924 Stamp paper missing	9/7/2021
5883	0710102035832021/3	INDU KUMAR AND ORS Vs. SAHA INFRA TECH PRIVATE LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2275(ND)2021		Page no. 1 - 47, 66, 73 - 75, 82 - 117, 975 - 1051 true copy sign missing, Page no. 46 stamp paper missing, page no. 117 Hindi translation missing, Page no. 961 - 974 pages not clear, Page no. 1012, 1050 stamp paper missing, Page no. 1048 - 1051 wrong e-filing application should be file in IA	12/7/2021
5884	0710204000182016/6	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/3(ND)2016		Vakalatnama Not Filed properly	28/07/2021
5885	0710102006102020/4	NAVYUG IRON TRADERS Vs. AIR MOVEMENT AND CONTROL SYSTEM		IBC Under Sec 9	COMPANY PETITION IB (IBC)/504(ND)2020		Page No 3 Proof of service according to PDF Not clear	26/07/2021
5886	0710102006622021/3	VJ INFRA TECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES AND ANR		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/40(ND)2021		Index and E-stamp missing in Reply document	28/07/2021
5887	0710102008572021/2	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/33(PB)2021		E-stamp missing, Page No 11 Affidavit according to PDF Not filed properly	28/07/2021
5888	0710102008572021/3	MV IMPEX PRIVATE LIMITED Vs. MAHAGUN INDIA PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/33(PB)2021		E-stamp missing, Page No 11 Affidavit according to PDF Not filed properly	28/07/2021
5889	0710102010192021/2	STELLA INDUSTRIES LIMITED Vs. CASABLANCA INDUSTRIES PRIVATE LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/45(ND)2021		Same Affidavit document filed twice	28/07/2021

5890	0710102018462021/1	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPRETECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021	Page No 4 and 7 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 9 according to PDF	28/07/2021
5891	0710102168452019/4	ASHU GUPTA Vs. SUNIL TANGRI		Sec. 45 (1)	COMPANY APPLICATION(IBC)/327(ND)2020	NEED TO ONE TIME FILE	28/07/2021
5892	0710102169962019/14	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020	index missing	28/07/2021
5893	0710200420362018/83	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018	NEED TO ALL PAGES SIGN	28/07/2021
5894	0710102017822021/1	TRANS CONSTRUCTION CONSULTANCY PVT LTD Vs. REGISTRAR		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/72(ND)2021	STAMP MISSING	26/07/2021
5895	0710102018242020/3	SHALU KHANNA Vs. FUSEBASE ELTORO PVT LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/1179(ND)2020	No Index , No pagination	28/07/2021
5896	0710102020922021/1	TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/78(ND)2021	STAMP MISSING	26/07/2021
5897	0710102102622019/10	SYNDICATE BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1744(ND)201	INDEX MISSING	28/07/2021
5898	7.10E+14	NISHANT GAURAV GUPTA Vs. SUBHASH TECHNOLOGIES PVT. LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3033(ND)20	Wrong e-filing, need to file in IA	27/07/2021
5899	0710102060022019/2	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/343(ND)2019	Stamp paper missing	24/03/2021
5900	0710102075392019/14	FVM INNENSYS PRIVATE LIMITED Vs. SHYAM ARORA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019	True copy sign missing on every page	19/02/2021
5901	0710102085852020/4	STATE BANK OF INDIA Vs. JKM INFRA PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)20	Wrong index, no pagination	23/07/2021
5902	0710102097842019/3	SHOBHA CARDS PRIVATE LIMITED Vs. KANODIA TECHNOPLAST		IBC under Sec 7	COMPANY PETITION IB (IBC)/1693(ND)201	Page no. 657 hindi translation missing	20/07/2021
5903	0710102043922021/1	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2019	Stamp paper missing	28/07/2021
5904	0710102079912019/10	YES BANK LIMITED Vs. TULIP STAR HOTELS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3256(ND)201	True copy sign missing on every page	28/07/2021
5905	071010202242021/1	ATHENA WEALTH ADVISORS PVT. LTD. Vs. CS SATYADEVI		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/129(ND)202	Stamp paper missing, file both documents separately	6/7/2021
5906	0710102007482021/1	VIJAY SINGH MANN Vs. KANODIA TECHNOPLAST		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3106(PB)202	Wrong e-filing, need to file in IA	28/07/2021
5907							
5908	0710102007592020/9	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020	No index no pagination in written submission, True copy sign missing on every page, file both documents separately	28/07/2021
5909	0710102014202017/9	LEVCON VALVES PRIVATE LIMITED Vs. ENERGO ENGINEERING PROJECTS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/160(PB)2017	Wrong e-filing , need to file in IA	20/07/2021
5910	0710102022662020/10	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020	True Copy sign missing in Page Nos 10 to 16 according to PDF, Proof of service missing, Affidavit document filed twice	28/07/2021
5911	0710102022662020/9	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISORS PVT LTD		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/49(PB)2020	True Copy sign missing in Page Nos 10 to 16 according to PDF, Proof of service missing	28/07/2021
5912	0710102023782021/1	MANAV CHAWLA Vs. MAGIC INFO SOLUTIONS PRIVATE		Rule 11 of NCLT, 2016, Rule 11 of NCLT, 2016, Rule 11 of NCLT.	CONTEMPT PETITION (IBC)/4(ND)2021	Wrongly filed	5/7/2021
5913	0710102157722019/4	SMS INTEGRATED FACILITY SERVICES PRIVATE LIMITED Vs. VENICE MAINTENANCE LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2020	stamp missing	28/07/2021

5914	710102035672021	UMESH GARG VS PUNEET GEOL		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/449(PB)2019	ABHISHEK	master index missed master index missed please delete previous document	18/05/2021
5915	710102041092021	RAJ KUMAR GUPTA VS MS.NANDANI SINGH		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nctf.gov.in	15/06/2021
5916	710102043892021	ANIL KUMAR VS PUNJAB NATIONAL		Application under any other provisions- IBC	COMPANY PETITION IB	Yash Agarwal	wrong filing	29/06/2021
5917	710102051002021	ASHOK KUMAR VS SHYATTO RAHA		Sec 66(1)	COMPANY PETITION IB (IBC)/1411(ND)2018	ASHOK KUMAR	if you file in section 66(1) please write complete section in the petition,Section mismatch:	23/07/2021
5918	710102050812021	M/S A S CONSTRUCTION VS AEGIS VALUE HOMES		Application under any other provisions- IBC		MAHJABEEN	MAIN CASE NOT LINK	22/07/2021
5919	710102018522021	BLUEBERRY NETWORK PVT LTD VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (1)		Manish	Pages not clear 15 to 18, Stk 07 missed, Memo of parties/brief synopsis/list of dates &&&events missed, index missed,Supporting affidavit missed, Vakaltnama missed, kindly make one pdf after that upload petition	4/3/2021
5920	710102023742021	SANJAY BHATIA VS ROC	Company Appeal(Companies Act)	Sec 252 (3)		RAKESH KUMAR	Pages not clear 104,107,140 to 142,145,146,149 to 153,155,156,157,159,160 to 168,171,174,182, Pages in Hindi 183 to 191, Advance service missed roc &&& Income tax	24/03/2021
5921	710102028842021	S D TECHNICAL SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NEW DELHI & HARYANA	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230		PARVEEN RASTOGI	page 99 missed	10/4/2021
5922	0710102106902019/20	UCO BANK Vs. SASI POWER PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1790(ND)2019		Page Nos 76 to 82 according to PDF Not clear, True Copy sign missing in Page Nos 15 to 83 according to PDF	29/07/2021
5923	0710102027902020/2	SHIKHA GARG Vs. MICROMAX INFORMATICS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/709(ND)2020		Page No 18 Stamp paper according to PDF Not clear, True Copy sign missing in Page Nos 17 to 35 according to PDF, Vakalatnama Not filed properly	29/07/2021
5924	0710102032752018/40	MONTEREAUX RESORTS PVT. LTD. Vs. ASCOT HOTELS AND RESORTS		Section 420	COMPANY PETITION (COMPANIES ACT)/144(ND)2016		Vakalatnama missing	29/07/2021
5925	0710102034202018/3	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S GREY HEAVEN HEALTHCARE PVT LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/51(ND)2019		Proof of service missing	29/07/2021
5926	0710102041672021/2	DREAM PROCON PVT LTD Vs. NILESH SHARMA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3044(ND)20		Wrongly filed, Separately filed in Caveat Folder	29/07/2021

5927	0710102048432021/1	ABW INFRASTRUCTURE LIMITED Vs. ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED &		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)2021		Index missing	29/07/2021
5928	0710102048432021/2	ABW INFRASTRUCTURE LIMITED Vs. ALCHEMIST ASSET RECONSTRUCTION COMPANY LIMITED &		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3067(PB)2021		Index missing	29/07/2021
5929	0710102060782020/2	POONAM AGRAWAL Vs. KURINJI METALS PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/75(ND)2020		Page No 18 Stamp paper according to PDF Wrongly filed; it should be of Rs.100, Vakalatnama missing	23/07/2021
5930	0710102126052019/14	SHAPOORJI PALLONI AND CO. PVT LTD. Vs. RATTAN INDIA PVT LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2558(ND)2019		Affidavit document cannot be filed more than 200 pages; as a document should contain 200 pages; so it should be filed in two volumes	29/07/2021
5931	0710102122482019/4	S.A. EQUIPMENTS PRIVATE LIMITED Vs. RYSN INFRA LLP		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2866(ND)2019		NEED TO SIGN ALL PAGES	28/07/2021
5932	0710102147362019/3	R. J. PACKWELLS P. LTD Vs. NIBULA PRINT & PACK PVT. LTD.		Sec 30	COMPANY APPLICATION(IBC)/1512(ND)2019		NOTARY MISSING	28/07/2021
5933	0710102009932021/1	NITESH BHARDWAJ Vs. SAMITA BHARDWAJ		Sec. 242(4), Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES)		CA NO NOT MENTION	28/07/2021
5934	0710102028982018/19	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2019		15 16 NOT CLEAR	29/07/2021
5935	0710102030102020/1	UTSAV SECURITIES PRIVATE LIMITED Vs. SNS DIAGNOSTICS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2026(ND)2020		NEED TO IA FILE	23/07/2021
5936	0710102119042020/2	VAIBHAV FARMS PRIVATE LIMITED Vs. DIGNITY BUILDCON PRIVATE LIMITED		Sec. 230-232 - Second Motion, Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES)		True copy sign missing on every page	29/07/2021
5937	0710102126072019/8	SHAPOORJI PALLONI AND CO. PVT LTD Vs. SINNAR THERMAL POWER LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2561(ND)2019		Wrong e-filing	29/07/2021
5938	0710102131602019/7	VISHAKARMA TOOL WORKS Vs. MOR MUKAT MARKETING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3017(ND)2019		Wrong e-filing, need to file in IA	29/07/2021
5939	0710102142782019/3	EULER HERMES SINGAPORE BRANCH Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2884(ND)2019		True copy sign missing on every page	29/07/2021
5940	0710102159062019/4	NORVIC SHIPPING NORTH AMERICA INC. Vs. SHARDA MA ENTERPRISES PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3370(ND)2019		True copy sign missing on every page	29/07/2021
5941	0710102169962019/22	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Page no. 125-137, 161-165, 168-195 not clear,	29/07/2021
5942	0710102169962019/24	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		No Index, No pagination	29/07/2021
5943	0710200420362018/84	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		True copy sign missing on every page	29/07/2021
5944	0710102143672019/1	INCOME TAX OFFICER WARD 12 (1) Vs. REGISTRAR OF COMPANIES DELHI		Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/162(ND)2020		No Index, No Pagination	27/04/2021
5945	0710102165222019/2	ARKAY FABSTEEL SYSTEMS PRIVATE LIMITED Vs. THE AMERICAN SWAN LIFESTYLE COMPANY PRIVATE LIMITED		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/181(ND)2019		True Copy sign missing in Page Nos 14 to 140 according to PDF	29/07/2021
5946	0710102406072018/14	M/S NUPUR FINVEST PRIVATE LIMITED Vs. M/S UNNATI FORTUNE HOTMART PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2018		True COpy sign missing in Page Nos 5 to 29 according to PDF, Proof of service missing	29/07/2021
5947	0710102027432021/1	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nctt.gov.in	29/07/2021
5948	0710102027432021/2	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021		True Copy sign missing in Page Nos 4 && 5 according to PDF, Same Affidavit of service document filed twice	29/07/2021

5949	0710102032912021/1	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)20		23 24 NOT CLEAR	27/07/2021
5950	0710102032912021/2	ROBIN MITTAL Vs. TRADING ENGINEERS (INTERNATIONAL) LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2068(ND)20		23 24 NOT CLEAR	27/07/2021
5951	0710102073662020/3	HARJEET SINGH CHADHA Vs. CHADHA MOTOR TRANSPORT COMPANY PRIVATE		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/12(ND)2021		NEED TO SIGN ALL PAGES	29/07/2021
5952	0710102096832020/4	KRISHAN PAL Vs. S.D.ENGINEERSTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/16(ND)2021		Court fees and welfare missing on vakalatnama, Page no. 1 - 11 true copy sign missing , Page no. 16 - 44, 53 - 64, 75-109 pages not clear,	29/07/2021
5953	0710102102072020/2	ANUJ PARASHAR Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/24(ND)2021		Stamp paper missing	21/04/2021
5954	0710102103172020/4	INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		---Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		Merge documents in single pdf with index and pagination	29/07/2021
5955	0710102103852020/2	DANSN INTERNATIONAL BUILDING MATERIALS (BEIJING) CO. LTD. Vs.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1044(ND)2020		More than 200 pages in single volume, need true copy sign on every page	29/07/2021
5956	0710102107982019/7	ASHOK SETH Vs. GOLD WINE PRIVATE		IBC Under Sec 9	COMPANY PETITION IB		Index missing	29/07/2021
5957	0710102112472019/12	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Page no. 40 - 49 Pages not clear, True copy sign missing on every page	29/07/2021
5958	710102046142021	RAVINDER PAL SINGH VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1757(PB)2018	Ravinder Pal Singh	e-stamp paper missed pG-25,26,56,58,124, hindi 39,44, 126,127,128,131 to 135 master index missed	9/7/2021
5959	710102046222021	VIJENDER SHARMA VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1362(PB)2018	Vijender	Master Index Missing	9/7/2021
5960	710102047582021	SHARP FERRO ALLOYS LIMITED VS MAHENDER KUMAR KHANDELWAL	Interlocutory Application (I.B.C)	Sec 60(5),Rule 11 of NCLT, 2016,Section 74	COMPANY PETITION IB (IBC)/202(PB)2017	Vaibhav	269-270 not clear and some page is cut right side	14/07/2021
5961	710102049192021	EMPLOYEES PROVIDENT FUND ORGANISATION VS ENERGO ENGINEERING	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/160(PB)2017	B. B. Pradhan Adv	case type wrong and merge into one pdf	16/07/2021
5962	710102050512021	MANORAMA SHANDILYA VS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Nidhi Vardhan	main case not link	21/07/2021
5963	710102052972021	PANKAJ NARANG VS ESSAR POWER M.P LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/236(ND)2020	PANKAJ NARANG	sign and true copy missing section wrong	29/07/2021
5964	710102053512021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	Notary and Verified Missing in Affidavit and Stamp Paper	30/07/2021
5965	710102053952021	BRIJ NANDAN KALRA VS M/S FRESHTECH HOSPITALITY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2574(ND)2019	BRIJ	wrong section and case type wrong	1/8/2021
5966	710102053882021	MANISH AGARWAL VS MR. UDAYRAJ PATWARDHAN	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/343(PB)2019	ABHISHEK	AFFIDAVIT MISSED STAMP PAPER NEED RS100	1/8/2021
5967	710102053922021	SUDHANSRU GUPTA VS ANUJ JAIN INTERIM RESOLUTION PROFESSIONAL OF JAYPEE INFRA TECH LIMITED & ORS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2421(ND)2019	Pankaj	AFFIDAVIT MISSED AND SECTION WRONG	1/8/2021
5968	710102052622021	BRIGADIER RAJEEV VARMA VS TGB REALITY PVT. LTD.	Intervention Petition (IBC)	Sec 60(5)		Dushyant	volume wise index missed, brief of synopsis and list of dates events missed, estamp& amp; affidavit notarized, 160-161, 167-192, 196, not clear page 304,306, 308, blank 309-342 double page numbering, 400, 405, 407, 410-433 double page numbering(and not clear), 25rs advocate welfare and 3rs court fee missed on every vakalatnama. etc	

5969	710102053272021	A J ENTERPRISES VS KADAM DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Gagan Chawla	25rs advocate welfare and 3rs court fee missed, affidavit notarized, master data missed.	
5970	0710102027412020/1	AXIS BANK LIMITED Vs. UNIVERSAL BUILDWELL PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)20		Page No 55 Stamp paper wrongly filed;it should be of Rs 10	22/07/2021
5971	0710102031642021/1	VISHAL SHARMA Vs. HANDS ON HANDS VENTURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/78(PB)2021		Page No 25 and 26 Not Clear, Vakalatnama not Filed properly	26/07/2021
5972	0710102035962021/1	SHASHI KANT NEMANI Vs. AMIT ARORA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2368(ND)20 21		True Copy sign missing in Page Nos 19 to 84 according to PDF, Vakalatnama not Filed properly, Same R1 Reply document filed by R2 and R3, True Copy sign missing in Page Nos 7 to 16 according to PDF in Reply R4 document, Same R4 document filed by R5, True Copy sign missing in Page Nos 18 to 47 according to PDF in Reply R6, Vakalatnama not Filed properly	30/07/2021
5973	0710102037232021/3	GOVINDAM DRESSES PRIVATE LIMITED Vs. DURGA PACKAGING		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Index missing	29/07/2021
5974	0710102038532021/2	Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-STANDARD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)20 21		Index missing	29/07/2021
5975	0710102046292021/1	CHARTERED BANK Vs. 1.CHANDRA PRAKASH (RESOLUTION PROFESSIONAL FOR DIGNITY BUILDCON		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2875(ND)20 21		Vakalatnama not Filed properly	30/07/2021
5976	0710102052092021/1	KRITI NARAYAN MISHRA Vs. TOPNOTCH TRADING CORPORATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3230(ND)20 21		Short form of True Copy sign not applicable in Page Nos 3 to 5 according to PDF	30/07/2021
5977	0710102063932020/5	VARDHMAN LANDCON PRIVATE LIMITED Vs. EMTEX ENGINEERING PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/496(ND)2020		True Copy sign missing in MOA document	30/07/2021
5978	0710102088212019/2	RAKESH KUMAR NIGAM Vs. VARDHMAN ESTATES & DEVELOPERS(P) LTD.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /956(PB)2019		Affidavit document filed twice	30/07/2021
5979	0710102090052020/4	NITESH BHARDWAJ Vs. JJV MARKETING & HOTELS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/125(ND)2020		Index Page Not filed properly, True COPY sign missing in Page Nos 47 to 61 according to PDF	30/07/2021
5980	0710102096602020/3	LAXMI STEELS THROUGH RAHUL SINGHAL Vs. VIJAY KUMAR GUPTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/190(ND)202 1		Wrongly filed	30/07/2021
5981	0710102098252020/8	ASHMEET SINGH Vs. MSD TELEMATICS PRIVATE LIMITED		Sec. 169(4),Sec. 241(1),Sec. 242(4),Sec. 243(1) (b),Application under any other provisions ,Application	COMPANY PETITION (COMPANIES ACT)/148(PB)2020		Vakalatnama missing	30/07/2021
5982	0710102119562020/1	LOGANI HEALTHCARE INTERNATIONAL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/1(ND)2021		E-stamp missing, Short form of True Copy sign not applicable in Page Nos 6 to 16 according to PDF	27/07/2021
5983	0710102120592019/2	DEWESH AUTO CREATIVE SERVICES PVT LTD Vs. MORPHEUS DEVELOPERS PRIVATE LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /1847(PB)2019		Page Nos 26 to 34 and 36 according to PDF Not Clear, True Copy sign missing in Page Nos 8 to 39 according to PDF	20/07/2021
5984	0710102138062019/12	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)201 9		Same Document filed twice	30/07/2021
5985	0710200410572018/12	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		E-stamp missing	30/07/2021

5986	0710102013302021/1	JAGJIT SINGH SURI Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/70(ND)2021		E-stamp missing. Short form of True Copy sign not applicable in Page Nos 5 to 11 according to PDF	26/07/2021
5987	0710102013332021/1	SHER SINGH ESTATES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/75(ND)2021		E-stamp missing	20/07/2021
5988	0710102013402020/2	MAHENDER KUMAR Vs. REGISTRAR OF COMPANIES		---	COMPANY APPEAL (COMPANIES ACT)/75(ND)2021		E-stamp missing	27/07/2021
5989	0710102014182021/1	GODWIN RESORTS & HOTELS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/65(ND)2021		E-stamp missing. Short form of True Copy sign not applicable in Page Nos 6 to 14 according to PDF	22/06/2021
5990	0710102017002021/2	M/S HECTOR REALCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/68(ND)2021		E-stamp missing	27/07/2021
5991	0710102032572018/4	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES M/S SATIJA BUILDERS AND FINANCIERS LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/980(ND)2018		Wrongly filed	30/07/2021
5992	0710102000852021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S BIGUR FINANCE LIMITED &		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2021		Document not Filed properly	30/07/2021
5993	0710102002292021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021		Affidavit Document not filed properly	30/07/2021
5994	0710102002772020/8	BHARAT BHUSHAN AGARWAL Vs. BHARAT NIDHI LIMITED		Sec. 58(3)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018		Index missing. Proof of service missing	30/07/2021
5995	0710102006742019/17	SEITZ GMBH Vs. SEITZ INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Synopsis document filed twice	30/07/2021
5996	0710102009722021/2	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S COIL COMPANY PVT LTD & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/678(ND)2021		Affidavit Document not filed properly	30/07/2021
5997	0710102018462021/2	GODDONE INFRASTRUCTURES PRIVATE LIMITED Vs. SUPRETECH LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/233(ND)2021		Page No 7 according to PDF Not clear, Court Fee stamp missing in Vakalatnama.	30/07/2021
5998	0710102021892021/2	RAJEEV RANJAN Vs. SUPRETECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2021		True Copy sign missing in Page Nos 3 to 7 according to PDF	30/07/2021
5999	0710102024162021/2	GEETA ANAND Vs. KIRAN MARTIN GOLLA		Sec 42	COMPANY APPEAL		Vakalatnama Not filed properly	8/7/2021
6000	0710102034832021/1	GEETA ANAND Vs. KIRAN MARTIN GOLLA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2226(ND)20		Page no. 1 - 9 true copy sign missing	8/7/2021
6001	0710102042842021/1	KALIBER ASSOCIATES PRIVATE LIMITED Vs. LVS ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/314(PB)2021		Back date affidavit,	30/07/2021
6002	0710102102212019/5	NORTHERN ARC CAPITAL LIMITED Vs. FIVE CORE ELECTRONICS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1671(ND)2019		Page no. 5 translation copy missing, true copy sign missing	30/07/2021
6003	0710102102572020/4	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD		Application under any other provisions- IBC, Application under any other provisions- IBC, Sec 43(1) r/w Sec 44 (1), Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		Page no. 5 translation copy missing, true copy sign missing	30/07/2021
6004	0710102110112020/2	STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020		Court fees and welfare missing on vakalatnama	12/4/2021
6005	0710102110112020/3	STATE BANK OF INDIA Vs. MASTANA FOODS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5459(PB)2020		Court fees and welfare missing on vakalatnama	12/4/2021
6006	0710102139912019/2	LESSO BUILDTECH PVT LTD Vs. M/S ALUBUILD ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2737(ND)2019		Page no. 1 - 34 true copy sign missing	30/07/2021
6007	0710102406882018/13	SAKSHI PINCAP PVT. LTD. Vs. CELEBRATION CITY PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/740(PB)2018		Wrong e-filing, need to file in IA	28/07/2021
6008	0710102409372018/5	MR SUNIL CHOPRA Vs. M/S RADHA BALLABH PROPERTIES PRIVATE LIMITED		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/101(PB)2018		Wrong e-filing, need to file in IA	30/07/2021

6009	0710120005622018/26	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)201		True copy sign missing on every page	30/07/2021
6010	0710120005622018/27	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)201		True copy sign missing on every page	30/07/2021
6011	0710102007592020/10	RAMBARAN SINGH APEX PRIVATE LIMITED Vs. HARJI ENGINEERING WORK PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/379(ND)2020		More than 200 pages in single volume, true copy sign missing on every page, both documents file separately with index	30/07/2021
6012	0710102091552020/2	RAGHAV CHOUDHARY Vs. SUBHASH KUMAR KUNDRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4169(PB)2020		True copy sign missing on every page, Make index same as hard copy index	26/07/2021
6013	0710102119832020/1	COMPETENT ELECTRONICS PVT LTD Vs.		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(Vakalatnama not Filed properly	26/07/2021
6014	0710102044222021/1	NILESH SHARMA Vs.		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2021		True Copy sign missing in Page Nos 5 to 41 according to PDF	2/8/2021
6015	0710102008502020/9	BAJI NATH PRASAD Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/407(ND)2020		Same document filed twice	2/8/2021
6016	0710102022042020/2	BAHL PAPER MILLS LTD. Vs. MANILA RESORTS PRIVATE STEAM EQUIPMENTS PRIVATE LIMITED Vs. TECHNISYS ENGINEERING PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		Page No 172 to 182 according to PDF in Vol 1 Not Clear	13/07/2021
6017	0710102025352020/3	M. P. DESIGNS PRIVATE LIMITED Vs. INSOLVENCY AND BANKRUPTCY BOARD OF INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/629(ND)2020		True Copy sign missing in Page Nos 15 to 20 according to PDF	2/8/2021
6018	0710102026142021/1	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/261(ND)2021		Proof of service missing	28/07/2021
6019	0710102037782021/7	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		True Copy sign missing in Page Nos 35 to 65 according to PDF	23/07/2021
6020	0710102037782021/8	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		Page Nos 35 to 42 and 59 to 60 according to PDF Not clear, Page No 61,85 and 105 according to PDF are Blank, True Copy sign missing in Page Nos 27 to 134 according to PDF	23/07/2021
6021	0710102042802021/1	SIX SIGMA SOFT WARE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(Wrongly filed Merger petition here	2/8/2021
6022	0710102045052021/1	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021		Proof of service filed twice	2/8/2021
6023	0710102045822021/2	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)202		Judgement document Vol 9 filed twice	15/07/2021
6024	0710102045822021/5	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)202		VOLUME 3 MISSING IN HARD COPY	2/8/2021
6025	0710102113182020/1	DEVWART RANA Vs. OFFICE OF THE REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5436(ND)2020		NEED TO IA FILE	28/12/2020
6026	0710102005502019/11	POORAN TRADING PVT LTD Vs. APPLE INDUSTRIES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/204(ND)2019		NEED TO FILE SAPERATE FILLING	8/6/2021
6027	0710102034512021/2	HARPAL SINGH SAINI Vs. HIGHTECH CONSTRUCTION CO. PVT.LTD.		Sec. 59,Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/84(ND)2021		NEED TO IA FILE	2/8/2021
6028	0710102108222020/2	SUNPOWER SOLAR INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/723(ND)2020		PAGE-12 NOT CLEAR STAMP PAPER MISSING	2/8/2021
6029	0710102172372019/4	IIFL HOME FINANCE LIMITED Vs. TRIAKSH CABLES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/274(ND)2020		stamp paper missing	2/8/2021
6030	0710000052012021	Sanjay Jain					Stamp paper missing, Proof of service missing, Rs 3 court fess missing on vakalatnama	26/07/2021

6031	0710000047472021	M/s. Craft Infrastructure Pvt. Ltd.				Order missing, Proof of service missing, Court fees and welfare fees missing on vakalatnama	13/07/2021
6032	0710000046052021	Suraksha Asset Reconstruction Ltd.				Order copy missing, Form 3C missing, Supporting affidavit missing, Court fees and welfare fees missing on vakalatnama,	08/07/2021
6033	0710000043172021	Mr. Narender Kumar Sharma				Vakalatnama missing	25/06/2021
6034	710102002512019	CLUB SUMAN HOLIDAYS PRIVATE LIMITED Vs. SH. KAMAL HARJANI(ROC		Sec 252 (3)		Page no. to mention in Index, no pagination	
6035	710102003222020	CAMP SMA PVT. LTD. Vs.		Sec. 230-232 - Second Motion		Documents not available, please refile	
6036	710102003422020	MAA MUNDESHWARI SECURITY SERVICES PRIVATE LIMITED Vs. ROC NCT OF DELHI		Sec 252 (3)		No index, no pagination	
6037	710102004732021	DAWAR BUILDERS PRIVATE LIMITED Vs.		Sec 252 (3)		No Index, No Pagination	
6038	710102007032020	BLACKIE & SON (CALCUTTA) PVT LTD		Sec. 230-232, Sec 234		Order copy missing	
6039	710102010112019	INDIA EDUCATION SERVICES PRIVATE LIMITED Vs.		Sub-section (I) of section 230		No Pagination	
6040	710102011862020	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)		No Index, No pagination	
6041	710102013582019	ADITI AUTOMATION Vs. REGISTRAR OF COMPANIES		Sec 252 (3)		Wrong pagination	
6042	710102013872018	RAJ VIJ. Vs. MARKETING TIMES		IBC Under Sec 9		Documents not available, please refile	
6043	710102013872018	RAJ VIJ. Vs. MARKETING TIMES		IBC Under Sec 9		Documents not available, please refile	
6044	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230		Documents not available, Please refile	
6045	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230		Documents not available, please refile	
6046	710102016952021	M/S SOHAM DWELLING PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)		No Index, No pagination	
6047	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234		Documents not available, please refile	
6048	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234		Documents not available, please refile	
6049	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234		Documents not available, please refile	
6050	710102017952020	DAKSHNESHWAR INFRASTRUCTURE AND OTHERS Vs. SAMSUNG SDS INDIA PRIVATE LIMITED Vs. SAMSUNG DATA SYSTEMS INDIA PVT LIMITED		Sec. 230-232 - Second Motion		Index missing	
6051	710102020422021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs. SAMSUNG DATA SYSTEMS INDIA PVT LIMITED		Sec. 230-232, Sec 234		Documents not available, please refile	
6052	710102020792018	MACQUIRIE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED		Application under any other provisions- IBC		True copy sign missing on every page, need index on every volume,	
6053	710102027872021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		Documents not available, please refile	
6054	710102030072020	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE		Sub-section (I) of section 230		Documents not available, please refile	
6055	710102031492021	RITESH SPINNING MILLS LIMITED Vs.		Sec. 230-232 - Second Motion		Documents not available, please refile	
6056	710102034022018	INCOME TAX OFFICER Vs. GREEN LINE AUTOMOTIVES PVT		Sec 252 (1) - By Government Body		Stamp paper missing	
6057	710102037232021	GOVINDAM DRESSES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		Documents not available, please refile	
6058	710102039952021	ROBUST CAST & GEARS PRIVATE		Sec. 230-232 - Second Motion		Affidavit not varified	
6059	710102039952021	ROBUST CAST & GEARS PRIVATE		Sec. 230-232 - Second Motion		Documents not available, please refile	
6060	710102061462020	DHARAM SINGH Vs. REGISTRAR OF COMPANIES		Sec 252 (3)		Documents not available, please refile	
6061	710102061892019	NAMAN BROKING SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234		Documents not available, please refile	

6062	710102062032020	UPFRONT TRADING PRIVATE LIMITED Vs. SONY FINANCIAL SERVICES LIMITED		Sec. 230-232 - Second Motion			Documents not available, please refile	
6063	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, please refile	
6064	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (I) of section 230			Documents not available, please refile	
6065	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
6066	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
6067	710102069932020	GREEN LINE CHEMICALS PRIVATE FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available, please refile	
6068	710102074452019	SUCCESSFUL RESOLUTION APPLICANT VS PUNJAB NATIONAL BANK	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/985(ND)2018	ANAND	Pg-38 not clear pg- 62 cut Pg-38 not clear pg- 62 cut	27/04/2021
6070	710102052292021	MRS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE PHOENIX ARC PRIVATE LIMITED VS VINOD UPADHYAY	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES)	Adv	40-70 not clear page need to type cop for some pages b/w 40 to 70	27/07/2021
6071	710102054292021	MR. MAHESH AGARWAL VS PRITISH GREENS AGRO	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/842(ND)2020	KUSHAL	true copy sign missed on ANNEXURS	2/8/2021
6072	710102053562021		Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/72(ND)2021	KUSHAL	due payment other section	30/07/2021
6073	710102053852021	KPL INTERNATIONAL LIMITED VS NCML INDUSTRIES LIMITED	Company Application(Companies Act)	Rule 32	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/26(ND)2021	Megha	sign and true copy missing and section wrong or stamp paper affidavit notary missing	31/07/2021
6074	710102054122021	AXIS BANK LTD. VS JMT AUTO LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	PBA LEGAL	technically wrong section select	2/8/2021
6075	710102039912021	FAIRAIR ENGINEERS PRIVATE LIMITED VS IREO PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Rishi Sehgal	After 200 Pages Volume Will Be Divided	10/6/2021
6076	0710102037782021/9	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2443(PB)2021		Page Nos 45 to 52 according to PDF Not clear, Page No 59 and 65 according to PDF are Blank, True Copy sign missing in Page Nos 39 to 68 according to PDF	23/07/2021
6077	0710102065222020/3	S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2779(PB)2020		True Copy sign missing in Page Nos 8 to 31 according to PDF	2/8/2021
6078	0710102075392019/21	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/894(ND)2019		Index missing	3/8/2021
6079	0710102092592020/2	BAHL PAPER MILLS LIMITED Vs. MANILA RESORTS PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/600(PB)2020		More than 200 pages in single volume	13/07/2021
6080	0710102118512020/1	GHAZIABAD DEVELOPMENT AUTHORITY Vs. KEDARRAM R LADHA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/67(PB)2021		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@ncft.gov.in	2/8/2021
6081	0710102139962019/6	NEERAJ KUMAR GUPTA Vs. PANCH TATVA PROMOTERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2740(ND)2019		True Copy sign missing in Both the Volumes	30/07/2021
6082	0710102166622019/5	UNION OF INDIA THROUGH SFIO Vs. MOHAN INDIA PRIVATE LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/31(ND)2020		Notary missing in E-stamp	27/07/2021
6083	0710120007562018/2	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)2018		Page No 57 and 75 according to PDF Not clear, Page No 76 Vakalatnama according to PDF Not filed properly	16/04/2019
6084	0710102031892020/4	ALMONDZ GLOBAL INFRA-CONSULTANT LIMITED Vs. REGISTRAR OF		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES)		Vakalatnama Not filed properly	3/8/2021
6085	0710102045342021/2	PARVEEN KUMAR KALRA Vs. C TO C SERVICES CONSULTANTS PVT.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(ND)2021		Page No 98 according to PDF Not clear, Vakalatnama missing	3/8/2021
6086	0710102044472021/2	ADIISH JAIN Vs. MR. VIVEK RAHEJA RESOLUTION PROFESSIONAL J.P. ENGINEERS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2757(ND)2021		True copy sign missing on every page	23/07/2021
6087	0710102045052021/2	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021		Stamp paper missing	3/8/2021
6088	0710102045272021/1	BKP ENTERPRISE Vs. AIR INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Stamp paper missing	14/07/2021

6089	0710102080662019/5	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.		Application under any other provisions	COMPANY APPLICATION(IBC)/777(PB)2019		Wrong e-filing, need to file in IA	29/07/2021
6090	0710102091302019/3	AVBODH MEDICARE LLP Vs. FELIX HEALTHCARE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)2020		Page no. 56 - 57 hindi translation missing,	3/8/2021
6091	0710102097212019/20	SUNLARGE INDUSTRIES PVT. LIMITED Vs. M/S H.L.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1617(ND)201		True copy sign missing on every page	3/8/2021
6092	0710102101842019/2	MODLAND WEARS PRIVATE LIMITED Vs. ANNIES APPAREL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1689(ND)2019		No index, no pagination, rs 3 court fees missing and rs 25 welfare missing on vakalatnama	3/8/2021
6093	0710102118472019/2	HARJEET KAUR Vs. FRESHTECH HOSPITALITY PVT. LTD.		Rule 32	COMPANY APPLICATION(COMPANIES)		Wrong e-filing, file documents separately	2/8/2021
6094	0710102134582019/9	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019		No Index, no pagination	5/3/2021
6095	0710102400532013/4	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Documents not available, please refile	3/8/2021
6096	0710200401102016/1	MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2016		Wrong e-filing, file documents separately	3/8/2021
6097	0710102045342021/1	PARVEEN KUMAR KALRA Vs. C TO C SERVICES CONSULTANTS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/104(ND)2021		Page No 98 according to PDF Not clear, Vakalatnama missing, Reply document filed twice	3/8/2021
6098	0710102089292020/2	RAJINDER MEHTA Vs. PROSPER CHANNEL LIFE SCIENCE INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1032(ND)2020		Page Nos 52 to 73, 84 to 110 and 113 to 136 according to PDF Not clear, True Copy sign missing in Page Nos 25 to 137 according to PDF, Vakalatnama Not filed properly	3/8/2021
6099	0710102091982019/14	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1504(PB)2019		NO index, no pagination, court fees and welfare missing on vakalatnama	3/8/2021
6100	0710102103172020/5	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		---Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		Page no. 21 hindi translation missing	3/8/2021
6101	0710102007332019/27	M/S BDR FINVEST PVT LTD Vs. M/S NINEX DEVELOPERS LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/281(PB)2019		Wrongly filed here	4/8/2021
6102	0710102008352021/2	MR.PAWAN KUMAR SINGHAL Vs. DEEPAK KUMAR AGARWAL AND ORS.		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/537(ND)2021		True Copy sign missing in each pages	3/8/2021
6103	0710102011702021/1	DEVINDER ARORA Vs. REETESH KUMAR AGARWAL Vs. ALOK KUMAR JAIN		Application under any other provisions	INTERLOCUTORY APPLICATION (I.B.C)/806(ND)2021		Affidavit filed twice, Proof of service missing	3/8/2021
6104	0710102023592021/2	REETESH KUMAR AGARWAL Vs. ALOK KUMAR JAIN		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1482(ND)2021		Vakalatnama Not filed properly	3/8/2021
6105	0710102023802021/4	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (FIINOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021		True Copy sign missing in Page Nos 9 and 10 according to PDF, Welfare Fee stamp and COurt fee stamp missing in Vakalatnama document	3/8/2021
6106	0710102033542020/5	CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB (IBC)/804(ND)2020		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	4/8/2021

6107	0710102033542020/6	CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB (IBC)/804(ND)2020		True Copy sign missing in Page Nos 10 to 38 according to PDF, Proof of service missing	4/8/2021
6108	0710102010682021/2	PHENOM DEVELOPERS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/49(ND)2021		E-stamp missing and Short form of True Copy sign not applicable in Page Nos 6 to 13 according to PDF	28/07/2021
6109	0710102012372021/2	JAGJIT SINGH SURI Vs. REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/49(ND)2021		Rejoinder filed twice	4/8/2021
6110	0710102012842021/1	PARAG GUPTA Vs. PAWAN ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/232(ND)2021		Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nct.gov.in	2/8/2021
6111	0710102025072021/1	PRIDHVI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. Vs. CYBER MEDIA RESEARCH & SERVICE		IBC under Sec 7	COMPANY PETITION IB (IBC)/254(PB)2021		True Copy sign missing in Page Nos 4 to 10 according to PDF	4/8/2021
6112	0710102033542020/7	CORPORATION BANK Vs. DMC		IBC under Sec 7	COMPANY PETITION IB (IBC)/804(ND)2020		True Copy sign missing in Page Nos 10 to 38 according to PDF, Proof of service missing, Vakalatnama Not filed properly	4/8/2021
6113	0710102142582019/4	GP GLOBAL ENERGY PRIVATE LIMITED Vs. SANDEEP MAHAJAN		Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC)/2357(PB)2019		Affidavit not notarized	4/8/2021
6114	0710102028982018/20	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)201		Stamp paper missing	4/8/2021
6115	0710102029662020/4	SILICON PROPERTIES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/231(ND)2020		Index missing, pages not clear	4/8/2021
6116	0710102089872020/3	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)2021		True copy sign missing on every page, remove blank page, court fees and welfare missing on vakalatnama	4/8/2021
6117	0710102089872020/4	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)2021		True copy sign missing on every page, remove blank page, court fees and welfare missing on vakalatnama	4/8/2021
6118	0710102098152019/4	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)201		Wrong e-filing, need to file in IA	2/8/2021
6119	0710200432722018/28	WORXPACE CONSULTING PVT. LTD. Vs. IREO FIVERIVER PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/408(ND)2018		Written submission missing	9/6/2021
6120	710102039002021	DR ER RAJAINDEER JAINA VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (1)			E stamp and affidavit not notraize, kindly remove exemption application from DMS,	7/6/2021
6121	710102053542021	D G TRADERS PRIVATE LIMITED VS C TO C SERVICES CONSULTANTS PVT. LTD.	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (l) of section 230			Page 83,95 missed, after p no. 282 two pages without serial no. pages 381 repeated,	30/07/2021
6122	710102044622021	JACHANA ESTATE PRIVATE LIMITED VS AGILE INTERNATIONAL LOGISTICS & SUPPLY CHAIN PVT. LTD. THROUGH IRP ANURAG NIRBHAYA	Restoration Application (Companies Act)	Rule 154, NCLT 2016		AJIT	main case not linked	2/7/2021
6123	710102054332021	RAM NIWAS & SONS VS SUBHAS KUMAR KUNDRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/894(ND)2019	Krit Narayan Mishra	index missing page number missing	3/8/2021
6124	710102054322021	KAMAL AGARWAL VS M/S PJS OVERSEAS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/659(ND)2019	KAMAL AGARWAL	50-51,53-55 not clear page	3/8/2021

6125	710102054282021	ARIHANT TECHNO PACK PRIVATE LIMITED VS PRITISH GREENS AGRO PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec. 12A		ATUL KUMAR	case type wrong ,main case not link , true copy missed, please write section on the application	2/8/2021
6126	710102054632021	SHRI RAM GURJAR VS RAJIV CHAKRABORTY SAAKAR PROJECTS VS LOGIX BUILDTECH PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Mahima Khandeival	pg- 31 to 32	4/8/2021
6127	710102049872021		Company Petition IB (IBC)	IBC Under Sec 9		Kartavya Batra	no index/no pagination	19/07/2021
6128	710102053472021	SIX SIGMA SOFT WARE PRIVATE LIMITED VS LOGIX BUILDTECH PVT. LTD.	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Alok Kumar Tripathi	Page no. 65,69,77,103,246,missed, divide volume after 200 pages and make separate index of 2nd volume	30/07/2021
6129	710102054552021	NARANG INTERNATIONAL HOTELS PVT LTD VS SPICEJET LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Amol Sinha	proof of service missed, volume wise index missed, council sign missed on index, petition sign missed, estamp paper missed and not verified with every affidavit, 135-136, 286 not clear, advocate sign missed and client sign missed on vakalatnama, 25rs welfare and 3rs court fee missed. true copy sign missed.	3/8/2021
6130	710102020302021	KASHI VISWANATHAN SIVARAMAN VS ICICI BANK LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Sec 50(1)	COMPANY PETITION IB (IBC)/450(PB)2018	Prateek Kushwaha	need to service all respondent 12 respondent please service to all	11/3/2021
6131	710102048052021	M/S VISHAL BEVERAGES PVT. LTD VS VHV BEVRAGES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/94(ND)2019	CHANDRA	Main case wrong link .	14/07/2021
6132	710102053112021	MRS HARJEET KAUR & ORS VS M/S FRESHTECH PRIVATE	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES)	ABHISHEK	sepreat affidavit file check	29/07/2021
6133	710102054762021	ANURAG NIRBHAYA VS KRISHNA REALTECH PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1799(ND)201	Aishwarya	Notary and Stamp Paper Missing	4/8/2021
6134	0710102037412021/1	SUNRAY'S POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021		True Copy sign missing in each pages	3/8/2021
6135	0710102038552021/1	M/S PROMPT ENTERPRISES PRIVATE LIMITED Vs. M/S AUTO VISION INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/289(ND)2021		Affidavit of service filed twice	4/8/2021
6136	0710102041032021/3	R'S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		True Copy sign missing in Page Nos 14 to 63 according to PDF	4/8/2021
6137	0710102042962021/3	PAWAN KUMAR AGRAWAL Vs. KUMUD MISHRA		Application under any other provisions- IBC,Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/2716(ND)2021		Page No 51 and 52 according to PDF Not Clear in Supplementary Affidavit document	4/8/2021
6138	0710102045822021/4	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		True COpY sign missing in Page Nos 210 to 304 according to PDF in Objections Vol 2	2/8/2021
6139	0710102045822021/6	IDBI BANK LIMITED Vs. JAYPEE INFRATECH LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2836(PB)2021		True COpY sign missing in Page Nos 210 to 304 according to PDF in Objections Vol 2	2/8/2021
6140	0710102046822021/1	BMH CONCARE TECHNOLOGY INC Vs. CANARA BANK (ERSTWHILE SYNDICATE BANK)		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/74(ND)2021		Proof of service missing	4/8/2021

6141	0710102071912020/1	PRINCIPAL INFOTECH LIMITED Vs. PRINCIPAL INSYS PRIVATE		---Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(True Copy sign missing in Page Nos 6 to 16 according to PDF	2/8/2021
6142	0710102090112020/19	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)20		Vakalatnama Not filed properly	5/8/2021
6143	0710102090112020/21	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)20		Page No 45 Not clear according to PDF. True COpy sign missing in Page Nos 48 to 50 and 52 to 54 according to PDF	5/8/2021
6144	0710102107412020/4	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)20		Wrongly filed here	5/8/2021
6145	0710102114292020/5	MR. MANU VERMA Vs. M/S. SPLENDOR BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/47(ND)2021		True Copy sign missing in each Volumes	5/8/2021
6146	0710200702692018/39	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		True Copy sign missing in Page Nos 6 to 19 according to PDF, Proof of service missing	5/8/2021
6147	0710102000852021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S BIGUR FINANCE LIMITED &		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/147(ND)2021		Index not match with pagination, court fees and welfare missing on vakalatnama	5/8/2021
6148	0710102002292021/4	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/394(ND)2021		Court fees and welfare missing on vakalatnama	5/8/2021
6149	0710102002732020/13	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Report document filed twice, True COpy sign missing in Page Nos 3 to 54 according to PDF	5/8/2021
6150	0710102009722021/3	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S COIL COMPANY PVT LTD & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/678(ND)2021		Stamp paper should be put after index, Court fees and welfare missing on vakalatnama	5/8/2021
6151	0710102016052019/12	VOLKSWAGEN FINANCE PRIVATE LIMITED Vs. UNJ IMPORT PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/659(ND)2019		No Index, No pagination	29/12/2020
6152	0710102024622021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF M/S INTERNATIONAL COIL LIMITED Vs. PARAMJEET SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2628(ND)2021		Court fees and welfare missing on vakalatnama	5/8/2021
6153	0710102080192019/16	WORLDWIDE METALS PVT. LTD Vs. J. P. ENGINEERS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1048(ND)2019		Written Submission filed twice	5/8/2021
6154	710102047892021	ROHIT SEHGAL VS TODAY HOMES NOIDA PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018		Please Written in the application Proper Main case no with IB in pdf	14/07/2021
6155	710102055042021	SHREE BANKEY BIHARI ENTERPRISES VS M/S DIVYAM DEVELOPERS PVT LTD	Restoration Application (Companies Act)	Rule 11 of NCLT			wrong file	5/8/2021
6156	710102048032021	PREM INDUSTRIES VS M/S VSUN MOBILES PRIVATE LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2020		section wrong	14/07/2021
6157	710102052352021	SANJAY SOOD VS MR. CHANDRA PRAKASH	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1248(PB)2018		case type wrong, and wrong section (need to file IA) (Please delete previous document)	27/07/2021
6158	710102055182021	M/S EXCLUSIVE MOTORS PRIVATE LIMITED VS YES BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1731(ND)2019		double numbering in application	6/8/2021
6159	710102055372021	REGISTRAR OF COMPANIES VS CAREWELL EXIM PVT LTD	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/139(PB)2018		wrong filing please need to additional	6/8/2021
6160	710102065262020	WORKGROUP BUSINESS SOLUTIONS PVT LTD VS NSS GLOBAL SOLUTIONS GLOBAL AUTOTECH LIMITED VS MAINI CONSTRUCTION EQUIPMENTS	Company Petition IB (IBC)	IBC Under Sec 9		SHUBHRANSHU	Pagination not done in petition/incomplete documents/etc	19/06/2020
6161	710102034212020		Company Petition IB (IBC)	Application under any other provisions- IBC		ROHIT GANDHI	case type in companies act and wrong section (need to I.A file)	18/03/2020

6162	0710102101032019/5	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HIRISE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1718(ND)2019		Page Nos are missing after the Progress report pages, True Copy sign missing in each pages after the report	9/8/2021
6163	0710102101102020/3	RBS BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/506(ND)2020		E-stamp missing and Short form of True Copy sign not applicable in Page Nos 6 to 13 according to PDF	27/07/2021
6164	0710102013972020/3	ATISHAY JEWELLERS PRIVATE LIMITED Vs. RURAL BROADBAND PRIVATE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES		Vakalatnama Not filed properly	3/8/2021
6165	0710102014692020/3	DURGESH KUMAR SHARMA Vs. RANGARAJ		IBC Under Sec 9	COMPANY PETITION IB (IBC)/480(ND)2020		Index missing	6/8/2021
6166	0710102032192018/22	INDU KUMAR AND ORS Vs. SAHA INFRATECH PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1781(ND)2018		Claim spelling wrong in Index, Page Nos 11 to 43 and 194 to 212 according to PDF Not filed properly and Not clear, True Copy sign missing in Page Nos 11 to 240 according to PDF, Welfare Fee stamp and COurt fee stamp missing in Vakalatnama	9/8/2021
6167	0710102042242021/1	CLUTCH AUTO LTD Vs. KOTAK MAHINDRA LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2838(PB)2021		True Copy sign missing in Pages 4 to 7 according to PDF	9/8/2021
6168	0710102075092020/9	THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. GULSHAN HOMZ PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/890(ND)2020		W.S Filed twice	9/8/2021
6169	0710102078692019/12	M/S GUPTA JI ELECTRIC COMPANY Vs. M/S STRAIGHT EDGE CONTRACTS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2019		True Copy sign missing in each pages	9/8/2021
6170	0710102078692019/13	M/S GUPTA JI ELECTRIC COMPANY Vs. M/S STRAIGHT EDGE CONTRACTS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1071(ND)2019		True Copy sign missing in each pages	9/8/2021
6171	0710120002042018/20	DREAM LAND REALTOR PRIVATE		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6172	0710200014252017/10	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6173	0710200014252017/11	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6174	0710200014252017/12	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6175	0710200014252017/13	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6176	0710200014252017/8	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6177	0710200014252017/9	M/S PK INDUSTRIES PVT LTD Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6178	0710200412522017/29	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6179	0710102004622019/13	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)2019		stamp paper missing	9/8/2021
6180	0710102036392021/1	SWATI SYNTHETICS Vs. SUNSHINEIMPEX LACE AND FABRICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/338(ND)2021		stamp paper missing	9/8/2021
6181	0710102107072020/1	MR. RP SINGHAL Vs. RP SINGHAL BUILDERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		limit 200 pages	9/8/2021
6182	0710102044392021/2	SHALU KHANNA LIQUIDATOR OF M/S JMD OILS PVT LTD Vs. M/S BELIEVE SOLUTION SERVICES &		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2756(PB)2021		True Copy sign missing in Pages 21 to 44 according to PDF	9/8/2021
6183	710102015092020	NAYAN N RAHEJA VS INDIAN OVERSEAS BANK VS M/S PIXION MEDIA PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT		R N Karanjawala	main case not link	3/2/2020
6184	710102072332020	TECHZONA BUILDCON PRIVATE LIMITED VS ELEGANT IT SOLUTIONS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	Blur Pages From Right Side Page No 10 To 23	20/07/2020
6185	710102014822021	3 ACES WOOD PRIVATE LIMITED VS MOTHER LAM PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2759(ND)2019	Vaibhav Verma	wrong filing	19/02/2021
6186	710102019532021	RAJ KUMAR GUPTA VS SHRI BANKE BIHARI COTFAB PVT.LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1071(ND)2020	AYUSH PURI	section wrong	9/3/2021
6187	710102029472021	HARVINDER KUMAR JATANA VS FACILITY PLUS MANAGEMENT PRIVATE LIMITED	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	Page no. , 28,29 Not Clear	13/04/2021
6188	710102048552021		Interlocutory Application (I.B.C)	Application under any other provisions- IBC		HARVINDER	main case not link ,DOCS NOT UPLOAD ONLY PROOF OF SERVICE UPLOADED	15/07/2021

6189	710102055602021	THE REGISTRAR OF COMPANIES VS GEO LOAN PLANS INDIA PVT LTD.	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/294(ND)2018	Kamal	wrong file need to additional	7/8/2021
6190	710102055562021	THE REGISTRAR OF COMPANIES VS KDG PROPERTIES AND CONSTRUCTION PVT LTD	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/183(PB)2018	Kamal	wrong file need to additional	7/8/2021
6191	710102055572021	THE REGISTRAR OF COMPANIES VS INTELLECTUAL BUILDERS PVT. LTD.	Company Application(Companies Act)	Section 271-272 of the company act 2013 - Govt body	COMPANY PETITION (COMPANIES ACT)/228(ND)2018	Kamal	wrong file need to additional	7/8/2021
6192	710102055712021	POOJA NANDA PROPRIETOR M/S ONE STOP SOLUTIONS VS M/S KOPAL COMPUTERS PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/206(ND)2020	Om Pal	page numbering not mention in index and notary missing in stamp paper	8/8/2021
6193	710102055432021	COMMERCIAL TAXES DEPARTMENT VS RAJ KUMAR RALHAN	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/540(PB)2017	Vidhan	9-11,14 not clear page	7/8/2021
6194	710102055002021	NILESH VASANTRAO BHORKAR VS THE INDURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/342(PB)2021	Sanjay	Prar missed	5/8/2021
6195	710102055662021	B L KASHYAP AND SONS LIMITED VS HITESH ENVIRO ENGINEERS & CONSULTANTS	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/473(ND)2020	RAKESH KUMAR	sign missing in application and section wrong	7/8/2021
6196	710102008742020	ANIL KUMAR SHARMA VS DEBASHIS NANDA	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/398(PB)2017	anil Kumar sharma	PG NO 31 AND 32 ARE NOT CLEAR Pagination doubling wrong file	18/01/2020
6197	710102028392020	DARA SINGH ESTATES PRIVATE LIMITED VS THE REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Application under any other provisions		Charu	Wrong section select,Memo of parties/brief synopsis missed/list of dates &&& events missed, pages not clear 22 to 26,28,30 to 32,33,36,Welfare missed in vakaltnama, RoC &&& Income tax advance service missed	3/3/2020
6198	710102025912021	ATCO FLEXDUCT PRIVATE LIMITED VS JAGDISH GANGA PRASAD PRAKASH	Company Petition (Companies Act)	Sub-Section (1) of Section 66.		Anant	True Copy Signature Missing and Plz File sequence wise	1/4/2021
6199	710102055092021	LUMAX AUTOMOTIVE COMPONENTS SYSTEMS PRIVATE LIMITED VS REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS NEW DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		MANISH	Wrong section select fees missed, no sign in every pages of petition,Page not clear 24 to 39,43, page no 106 wrong arrange, page no.117 cut, proof of service without pagination, true copy sign missed in annexuress	5/8/2021
6200	0710102112882020/2	V R ASHOK RAO Vs. TDT COPPER LIMITED SHAPOORJI PALLONJI		----IBC under Sec 7	COMPANY PETITION IB		Vakalatnama missing	10/8/2021
6201	0710102145652019/2	AND COMPANY PRIVATE LIMITED Vs. SINNAR THERMAL POWER LIMITED		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /503.(ND)2019		Page No 54 and 72 to 85 according to PDF Not clear	21/01/2020
6202	0710102152382019/5	AK SINGH Vs. M/S BRIGHTSTAR INFRACONSTRUCTION PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/90(ND)2020		Affidavit filed twice	10/8/2021
6203	0710102152492019/6	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		Memo of parties document filed twice	10/8/2021
6204	0710102161112019/4	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE LIMITED Vs. M/S SARE FACILITIES OMR SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3353(ND)2019		Index missing in Progress report, Page Nos missing, True COpy sign missing in each pages	31/03/2021
6205	0710102011212021/3	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/716(ND)2021		True COpy sign missing in Page Nos 8 to 33 according to PDF, Proof of service missing	10/8/2021
6206	0710102132672019/20	S.P. BUILDERS Vs. ADORE REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2731(ND)2019		NEED TO IA FILE	9/8/2021

6207	0710120002042018/16	DREAM LAND REALTOR PRIVATE		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6208	0710120002042018/17	DREAM LAND REALTOR PRIVATE		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6209	0710120002042018/18	DREAM LAND REALTOR PRIVATE		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6210	0710120002042018/19	DREAM LAND REALTOR PRIVATE		IBC Under Sec 10	COMPANY PETITION IB		NEED TO IA FILE	9/8/2021
6211	0710102070882020/9	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020		NEED TO IA FILE	10/8/2021
6212	0710102108852020/4	PATRAM MINES & MINERALS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/517(ND)2020		51 53 55 57 NOT CLEAR	10/8/2021
6213	0710102085852020/5	PVM INNENSYS PRIVATE LIMITED Vs. SHYAM ARORA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3874(ND)20		No index, no pagination	10/8/2021
6214	0710102100702019/11	LOMASH SLURRYTECH PRIVATE LIMITED Vs. DSC ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1612(ND)2019		No index	10/8/2021
6215	0710102102212020/1	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED		Application under any other provisions ,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		Stamp paper missing	10/8/2021
6216	0710102103172020/6	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		---Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		True copy sign missing on every page	10/8/2021
6217	0710102114232020/10	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/477(PB)2020		No Index , no Pagination	10/8/2021
6218	0710102152772019/4	RAKESH KUMAR KIMAYA Vs. MYSTIC MONK DESIGNS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3107(ND)2019		No Index, no pagination	10/8/2021
6219	0710102167242019/3	ASSISTANT COMMISSIONER OF INCOME TAX CIRCILE 9(3)(1) Vs. REGISTRAR OF COMPANIES & OTHERS (M/S. FAME DIGITAL PVT. LTD.)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/4(ND)2020		Page Nos 3 to 20 according to PDF Not filed properly, True Copy sign missing in Pages 3 to 20 according to PDF	23/07/2021
6220	0710102722542018/20	DENA BANK Vs. RATHI SUPER STEEL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1446(PB)2018		Case No missing, Case title missing, Case name missing	10/8/2021
6221	0710102101762020/1	SANJAY KUMAR JHA Vs. INDIABULLS PROPERTIES PRIVATE LIMITED		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/4735(PB)2020		NEED TO IA FILE	10/8/2021
6222	710102009582021	SH. ML GUPTA VS KAMAL AGGARWAL		Sec 42		Manashwy Jha	Main case not link/E stamp paper miss/Application file separately/etc	3/2/2021
6223	710102012332021	SURAJ MIGLANI VS SURAJ MIGLANI		Application under any other provisions	COMPANY PETITION (COMPANIES	RANJANA ROY GAWAI	Fees Not Paid	12/2/2021
6224	710102012652021	SURAJ MIGLANI VS VANDANA GARG		Application under any other provisions	COMPANY PETITION (COMPANIES	RANJANA ROY GAWAI	Fees Not Paid	13/02/2021
6225	710102013122021	SURAJ MIGLANI VS SURAJ MIGLANI		Application under any other provisions	COMPANY PETITION (COMPANIES	RANJANA ROY GAWAI	Fees Not Paid	15/02/2021
6226	710102034902021	SAARASTHAL AG VS M/S GOPALSONS STEELS PVT. LTD.		Sec 60(5)	COMPANY PETITION IB (IBC)/1789(ND)2019	KANTI MOHAN	Wrong e-filing (reply on behalf of Rp File as additional Document)	12/5/2021
6227	710102055032021	STATE BANK OF INDIA VS M/S INDO ALUSYS		Rule 11 of NCLT		ARV CHAMBERS LAW	sign missing and main case not link, wrong section	5/8/2021
6228	710102055832021	VIJAY KUMAR VS VINAYAK RATHI STEELS ROLLING MILLS PRIVATE		Sec 60(5)	COMPANY PETITION IB (IBC)/1748(PB)2019	vikas jadon	section wrong	9/8/2021
6229	710102056142021	BAHL VS SANJEEV KAPOOR		Rule 11 of NCLT		S.JANANI	main case not link with application	10/8/2021
6230	710102056202021	VINAYAK WIRE PRODUCTS PVT. LTD. VS ABIR INFRASTRUCTURE PVT.		Sec 60(5)	COMPANY PETITION IB (IBC)/893(ND)2018	Tarun	wrong filing	10/8/2021
6231	710102056062021	CENTRAL BANK OF INDIA VS MARKETING TIMES AUTOMOBILES		Sec 60(5)	COMPANY PETITION IB (IBC)/1293(ND)201	EKTA CHOUDHARY	due payment other section	10/8/2021
6232	710102023132021	MARAJ ALI RIZVI VS JS HOSPITALITY SERVICE PRIVATE LIMITED	Company Petition (Companies Act)	Sec 272 of the Companies Act , 2013		Sheepali Patial	No documents show	22/03/2021
6233	071020000062017/20	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/495(ND)2017		Index missing in Vol 2 and 3, True Copy sign msing in each pages in Vol 3, Vakalatnama missing	5/4/2021
6234	0710102015022020/3	ARTI BALUJA Vs. RANDSTAD INDIA PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC) /1013(ND)2020		True COpy sign missing in Page Nos 1 to 8 according to PDF	10/8/2021

6235	0710102028772021/1	MR. TARUN BATRA Vs. KAPIL BATRA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1816(ND)20		Index Page to Affidavit page Not clear	10/8/2021
6236	0710102029632021/1	SHAILESH DAYAL Vs. REGISTRAR OF COMPANY DELHI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1911(ND)20 21		Short form of True Copy sign not applicable in Page Nos 4 to 6 according to PDF	10/8/2021
6237	0710102053432021/1	SYNOKEM PHARMACEUTICALS LIMITED Vs. HERO MOTOCORP LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/347(ND)2021		True Copy sign missing in Page Nos 5 to 85 according to PDF, Page Nos 15 to 19 according to PDF Not clear, Proof of service missing	11/8/2021
6238	0710102087492020/3	TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021		Case Number missing, Index missing	11/8/2021
6239	0710102108582020/6	ICICI BANK LIMITED Vs. SHARDA MA ENTERPRISES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1113(ND)202 0		Wrongly filed here	11/8/2021
6240	0710102004682019/11	VOLKSWAGEN FINANCIAL PVT. LTD. Vs. KHULLAR HOSPITALITY PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/332(ND)2019		Vakalatnama Not filed properly	11/8/2021
6241	0710102011862020/2	MASCOT BUILDWELL PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES OF NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/157(ND)2020		True Copy sign missing in Page Nos 6 to 49 according to PDF, Page No 40 according to PDF Not clear, Proof of service missing	24/09/2020
6242	0710102014522021/1	DEEPAK KUMAR GAUTAM Vs. ESTATE OFFICER UP AVAS- VIKAS PARISHAD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/952(PB)2021		Reply filed twice, Vakalatnama Not filed properly	28/07/2021
6243	0710102015222021/3	RAJNISH JHA Vs. VINEET AGGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/981(ND)202		True Copy sign missing in each pages	11/8/2021
6244	0710102015472021/1	VIJAYENDRA PRATAP SINGH Vs. JBK DEVELOPERS PVT.		Rule 11 of NCLT, 2016, Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1012(ND)20		True Copy sign missing in each pages	11/8/2021
6245	0710102021552021/1	MANISH AGARWAL Vs. AWSUM PROTEINS LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1596(ND)20 21		True Copy sign missing in Page Nos 3 to 6 according to PDF	11/8/2021
6246	0710102038312021/4	SCINDIA POTTERIES SERVICES PRIVATE LIMITED Vs. MANISH AGARWAL RESOLUTION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2437(PB)202 1		Stamp paper wrongly filed;it should be of Rs 100	11/8/2021
6247	0710102041422021/3	IDBI BANK LIMITED Vs. JAYPEE INFRA TECH LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2593(PB)202 1		True Copy sign missing in Page Nos 4 to 7 according to PDF, Affidavit of service filed twice	2/8/2021
6248	0710102017622020/3	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		Page Nos 159 to 223 according to PDF in Vol 2 Not Clear, Page Nos 237 to 240,265 to 271 according to PDF in Vol 3 Not Clear, Page 385 according to PDF in Vol 2 wrongly filed in Hindi;should be translated to English, Page Nos 529 to 541 and 546 according to PDF in Vol 5 Not Clear, True Copy sign missing in Vol 2 to Vol 5, Vakalatnama missing	11/8/2021
6249	0710102017622020/4	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021		True Copy sign missing in Page Nos 12 to 16 according to PDF, Vakalatnama missing	11/8/2021

6250	710102001362019	AMBIENCE COMMERCIAL DEVELOPERS PVT. LTD. Vs. JOT IMPEX		IBC Under Sec 9		Documents not available, please refile	09/04/2021
6251	710102002532019	SM WEB SOLUTIONS PRIVATE LIMITED Vs. SH. KAMAL HARJANI(ROC DELHI)		Sec 252 (3)		Matter Disposed	19/01/2020
6252	710102003222020	Vs.		Motion		Page no. 2 not clear	03/07/2021
6253	710102007022019	INDIAN DUROBUILD PVT LTD Vs.		Sub-section (I) of section 230		Matter Disposed	18/09/2019
6254	710102008532019	ECONOMIC BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)		Matter Disposed	23/02/2021
6255	710102008532019	ECONOMIC BUILDTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)		Matter Disposed	06/01/2021
6256	710102010432019	POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		Matter Disposed	14/10/2019
6257	710102010432019	POWERTEC SUPPLIES (INDIA) PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		Matter Disposed	27/05/2019
6258	710102013872018	RAJ VIJ. Vs. MARKETING TIMES		IBC Under Sec 9		Matter Disposed	25/11/2019
6259	710102013872018	RAJ VIJ. Vs. MARKETING TIMES		IBC Under Sec 9		Matter Disposed	07/07/2021
6260	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230		Matter Disposed	10/10/2019
6261	710102014522018	BROOK WEALTH MANAGEMENT PVT LTD Vs.		Sub-section (I) of section 230		Matter Disposed	10/11/2018
6262	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234		Matter Disposed	05/11/2019
6263	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234		Matter Disposed	23/10/2019
6264	710102017082019	AIRCITY FOOTCARE PVT. LTD. Vs.		Sec. 230-232, Sec 234		Matter Disposed	07/11/2019
6265	710102020422021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs. SAMSUNG DATA SYSTEMS INDIA PVT LIMITED		Sec. 230-232, Sec 234		Matter Disposed	23/07/2021
6266	710102020922021	TARU PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)		Documents not available please refile	10/08/2021
6267	710102027872021	SAMSUNG SDS INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		Matter Disposed	23/07/2021
6268	710102033042020	TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED Vs.		Application under any other provisions- IBC		Documents not available, please refile	11/08/2021
6269	710102033612021	TRISTLE EQUITY CONSULTANT LIMITED Vs. METRO TECHNOBUILD PRIVATE LIMITED		Sec. 230-232 - Second Motion		Documents not available, please refile	31/05/2021
6270	710102061892019	NAMAN BROKING SOLUTIONS PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234		Matter Disposed	02/12/2019
6271	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (I) of section 230		Matter Disposed	14/10/2019
6272	710102062232019	UJJWAL REALTORS PVT LTD Vs.		Sub-section (I) of section 230		Matter Disposed	24/09/2019
6273	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		Matter Disposed	15/02/2021
6274	710102064542020	ARVIV LIFESCIENCES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		Matter Disposed	15/02/2021
6275	710102074452019	FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs.		Sub-section (I) of section 230		Matter Disposed	16/01/2020
6276	710102074452019	FAST TRACK DIAGNOSTICS ASIA PRIVATE LIMITED Vs.		Sub-section (I) of section 230		Matter Disposed	16/01/2020
6277	710102076692019	TANMAY STEEL & ALLOYS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)		Matter Disposed	07/11/2019
6278	710102076692019	TANMAY STEEL & ALLOYS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (1)		Matter Disposed	08/11/2019
6279	710102079072019	AB PACKERS AND MOVERS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)		Matter Disposed	14/10/2019
6280	710102079072019	AB PACKERS AND MOVERS PVT. LTD. Vs. REGISTRAR OF COMPANIES		Sec 252 (3)		Matter Disposed	05/11/2019
6281	710102080662019	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.		Application under any other provisions		Wrong e-filing, application need to file in IA	13/08/2019
6282	710102080662019	UMESH GARG(RESOLUTION PROFESSION) Vs. WORLD CONSULTING & RESEARCH CORPORATION PVT. LTD.		Application under any other provisions		Wrong e-filing, application need to file in IA	14/08/2019
6283	710102081142019	APS PORTFOLIO SERVICES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		No Pagination	10/10/2019
6284	710102081142019	APS PORTFOLIO SERVICES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		No Pagination	07/08/2019
6285	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9		Wrong Document (Progress report filed), need to file in IA	10/01/2021
6286	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9		Wrong Document (Progress report filed), need to file in IA	25/04/2021

6287	710102082042019	RITU TANDON Vs. M/S RAIN AUTOMOTIVE INDIA PVT. LTD.		IBC Under Sec 9			Wrong Document (Progress report filed), need to file in IA	15/07/2021
6288	710102088072019	ASHISH BANKAR Vs. NU TEK INDIA LIMITED		IBC under Sec 7			No Index, no pagination	04/04/2021
6289	710102088072019	ASHISH BANKAR Vs. NU TEK INDIA LIMITED		IBC under Sec 7			No Index, no pagination	15/07/2021
6290	710102088852020	HAPTIK INFOTECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Matter Disposed	24/02/2021
6291	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	14/04/2021
6292	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	19/11/2020
6293	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	13/07/2021
6294	710102089332019	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	19/11/2020
6295	710102095282019	SYNDICATE BANK Vs. M/S INCOM WIRES & CABLES PVT. LTD.		IBC under Sec 7			Documents not available please refile	09/07/2021
6296	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Documents not available, please refile	15/07/2021
6297	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA, Index missing	14/07/2021
6298	710102096462019	ESTER INDUSTRIES LTD Vs. KANIK ELECTRONICS PRIVATE LIMITED		IBC Under Sec 9			Wrong e-filing, need to file in IA, Index missing	14/07/2021
6299	0710102098152019/5	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7		COMPANY PETITION IB (IBC)/1789(ND)2019	Proof of service missing, E-stamp missing, True copy sign missing in pages 16 to 21 according to PDF	12/8/2021
6300	0710102060472020/2	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED		IBC under Sec 7		COMPANY PETITION IB (IBC)/84(ND)2021	True Copy sign missing in Page Nos 4 to 7 according to PDF	12/8/2021
6301	0710102061232019/14	MRS. MADHU VERMA Vs. MAJESTIC HOLDINGS PRIVATE		Sec. 241(1)		COMPANY PETITION (COMPANIES)	Vakalatnama Not filed properly	12/8/2021
6302	0710102075392019/24	RAM NIWAS & SONS Vs. PALM DEVELOPERS PRIVATE LTD.		IBC Under Sec 9		COMPANY PETITION IB (IBC)/894(ND)2019	Appointment document filed twice, Index missing, Page Numbers missing	12/8/2021
6303	0710200408572018/7	REGISTRAR OF COMPANIES Vs. M/S. GKS INFRASTRUCTURE LTD.		Application under any other provisions		COMPANY PETITION (COMPANIES ACT)/224(ND)2018	APPLICATION NOT CONSIDER IN ADDITIONAL DOCUMENT	12/8/2021
6304	0710200416152018/5	REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED		Application under any other provisions		COMPANY PETITION (COMPANIES ACT)/282(ND)2018	CONTACT TO COURT OFFICER	12/8/2021
6305	0710102150172019/3	GUARANTORS INFRASTRUCTURE PVT. LTD. Vs. IREO PVT.		IBC Under Sec 9		COMPANY PETITION IB (IBC)/3303(ND)2019	True Copy sign missing in Page Nos 16 to 25 according to PDF	12/8/2021
6306	0710102410382017/53	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7		COMPANY PETITION IB (IBC)/540(PB)2017	Index filed wrongly in Last Page:it should be in 1st page, True Copy sign missing in Pages 20 to 104 according to PDF, Vakalatnama Not filed properly	12/8/2021
6307	0710102010432021/2	LAXMI STEEL CORPORATION Vs. SUPERTECH LIMITED		IBC Under Sec 9		COMPANY PETITION IB (IBC)/98(ND)2021	Welfare Fee stamp and Court fee stamp missing in Vakalatnama	1/7/2021
6308	0710102017882021/2	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.		Application under any other provisions- IBC		INTERLOCUTORY APPLICATION ((B.C)/1470(ND)20	Proof of service missing	12/8/2021
6309	710102002712021	M/S PADIA TIMBER COMPANY PVT. LTD. VS BANK OF BARODA		Sec 60(5)		COMPANY PETITION IB (IBC)/559(PB)2017	Main case Wrong section wrong	13/01/2021
6310	710102040022021	DEEPAK GUPTA VS EARTHCON UNIVERSAL INFRASTRUCTURE PRIVATE LIMITED		Application under any other provisions- IBC		COMPANY PETITION IB (IBC)/1348(ND)2019	stamp paper NOT NOTARY PLEASE MERGE PDF delete extra file	10/6/2021
6311	710102056052021	RAJ KUMAR GUPTA VS TARUN KEMANI & OTHERS		Application under any other provisions- IBC		COMPANY PETITION IB (IBC)/258(ND)2020	merge into one pdf	10/8/2021
6312	710102056602021	RAM NIWAS & SONS VS PALM DEVELOPERS PRIVATE LTD.		22(3)(b)		COMPANY PETITION IB (IBC)/894(ND)2019	index missing	11/8/2021

6313	710102032612021	ATISHAY JEWELLERS PRIVATE LIMITED VS BHUSHAN AVIATION LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion,Sec. 230-232 - Second Motion		SUMIT KUMAR	Wrong case type select, link 2nd motion with 1st motion,Master index missed,Kindly file condonation delay application, vakaltnama missed, kindly file only final petition and removed all extra documents	26/04/2021
6314	710102033032021	CHALASANI UDAYA SANKAR VS LEXUS TECHNOLOGIES PRIVATE LIMITED	Company Petition (Companies Act)	Rule16(d),NCLT Rules,2016		Ichchha Kalash	Wrong case type select,no sign in every pages of petition,E stamps missed with supporting affidavit,pages not clear 160 to 163,kindly serve the petition to all respondent	29/04/2021
6315	0710102024002021/2	NITIN GUPTA Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1681(ND)20		Subject Name filed wrong	6/8/2021
6316	0710102030792018/2	INCOME TAX OFFICER Vs. REGISTRAR OF COMPANIES -ORBIT INTERIORS PVT. LTD.		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1226(ND)2018		Pages 5,6,9,11,12 according to PDF Not clear, True Copy sign missing in Page Nos 4 to 13 according to PDF, Affidavit Filed twice	16/12/2019
6317	0710102035932021/1	RIICO Vs. M/S. J.L. KNIT INDIA LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2569(ND)2021		True Copy sign missing in Page Nos 25 to 106 according to PDF, Page 99 Not clear	12/8/2021
6318	0710102044462021/1	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		Case Number and Index missing in all the documents, True Copy sign missing in all the documents	13/08/2021
6319	0710102060562020/3	BAGRECHA ENTERPRISES LIMITED Vs. UNITECH ADVISORS (INDIA) PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/106(ND)2021		Page 3 and 5 according to PDF Not clear, True COpy sign missing in Pages 3 to 5 according to PDF	13/08/2021
6320	0710102078572019/17	OYSTER STEEL & IRON PVT. LTD Vs. ROYAL KITCHEN APPLIANCES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/968(PB)2019		Vakalatnama Not filed properly	13/08/2021
6321	0710102083222019/4	AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/75(ND)2019		Vakalatnama Not Filed properly	13/08/2021
6322	0710102103172020/7	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		---Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/479(ND)2020		Page 21 according to PDF Not clear, Page 20 according to PDF wrongly filed in Hindi;should be translated to English	13/08/2021
6323	0710102111872020/1	INTERARCH BUILDING PRODUCTS PVT LTD Vs. SLMG BEVERAGES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/213(ND)2021		Stamp paper missing	16/08/2021
6324	0710102113782019/10	MODERN CREDIT PVT. LTD. Vs. KPG INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2083(ND)2019		Affidavit not notarized	16/08/2021

6325	0710200400542007/2	SHRI T.R. ARYA Vs. M/S. DILAWRI MOTORS PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/30(ND)2007		NO Index, No Pagination, rs 25 welfare missing on vakalatnama	12/7/2021
6326	0710102047132021/1	PENTA TRAVELS (INDIA) PVT. LTD. Vs. AJIT GYANCHAND JAIN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2974(PB)202		STAMP PAPER MISSING	13/08/2021
6327	0710102111242019/4	GAC SHIPPING (INDIA) PRIVATE LIMITED Vs. CLASSIC BOTTLE CAPS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2144(ND)2019		STAMP PAPER MISSING	13/08/2021
6328	0710102147562019/4	PCR BUILTECH PRIVATE LIMITED Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3132(ND)2019		NOTARY MISSING	1/2/2021
6329	0710102040862021/1	CAPITAL TRADE LINKS LIMITED Vs. RUDRA BUILDWELL CONSTRUCTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/347(ND)2021		stamp paper missing	6/8/2021
6330	0710102045252021/2	MULTIPLYX LIMITED Vs. CORPORATE INTERNATIONAL		IBC Under Sec 7	COMPANY PETITION IB (IBC)/390(PB)2021		stamp paper missing	16/08/2021
6331	0710102142072019/3	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		Vakalatnama Not Filed properly	13/08/2021
6332	710102046242021	TRIBHUWAN NATH SINHA VS MR. RABINDRA KUMAR	Company Petition IB (IBC)	Sec 60(5)		SAIKRISHNA ASSOCIATES	case type wrong need to file I.A	9/7/2021
6333	710102056422021	GEOCONSULT INDIA PRIVATE LIMITED VS DANS ENERGY PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANU YADAV SHREY YADAV AND ASSOCIATES	page:28-41, 42-44, 61-69, 86-88, 90-91, not clear	11/8/2021
6334	710102056812021	RENZON TECH PRIVATE LIMITED VS AMUL GABRANI	Rehabilitation petition(IBC)	Rule 11 of NCLT, 2016			Wrong case type	12/8/2021
6335	710102056652021	D D FINANCE AND HOLDINGS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Appeal(Companies Act)	Sec 252 (3)		Vishav	Pages not clear 60,61,63 to 67, pages in hindi 62,68 to 71,Welfare missed in vakaltnama	12/8/2021
6336	710102056912021	BANK OF BARODA VS AJAY KUMAR BISHNOI	Company Petition IB (IBC)	Section 95(1)		ARUN AGGARWAL	100rs stamp for supporting affidavit, true copy not allowed, page 27 not clear,	12/8/2021
6337	710102027852021	SUNBEAM BUILDTECH PVT. LTD. VS MR. S N MODAK	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES)	RAKESH KUMAR	Roc service missed	8/4/2021
6338	710102031762021	TARUN BATRA VS POOJA ROLLER FLOOR MILLS PRIVATE LTD	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES)	SP Singh	wrong file please file as a additional document	19/04/2021
6339	710102049472021	RAKESH KUMAR AGARWAL VS K.K. JAJODIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/571(ND)2020	Supriyo Gole	Please delete extra document due payment for 25]	17/07/2021
6340	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.		IBC under Sec 7			NO Index	25/06/2021
6341	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.		IBC under Sec 7			NO Index	16/02/2021
6342	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.		IBC under Sec 7			Wrong e-filing, need to file in IA, Index missing	12/07/2021
6343	710102125442019	NOBLE CO-OPERATIVE BANK LIMITED Vs. JARVIS INFRA TECH PVT.LTD.		IBC under Sec 7			Wrong e-filing, need to file in IA, Index missing	16/02/2021
6344	710102126352019	BHAVYAM FABTRADING LIMITED		Sec. 230-232, Sec 234			Matter Disposed	10/12/2019
6345	710102126892019	SPECTRA PRODUCTS PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Matter Disposed	13/01/2020
6346	710102126892019	SPECTRA PRODUCTS PRIVATE LIMITED Vs.		Sub-section (I) of section 230			Matter Disposed	13/01/2020
6347	710102128562019	THE AUTOMOBILE TRADERS ASSOCIATION DELHI Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)			Matter Disposed	10/12/2019
6348	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020
6349	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020
6350	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	15/01/2020
6351	710102131982019	HYATT PETROCHEMICALS PVT LTD Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Matter Disposed	28/01/2020
6352	710102132592019	ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA NEW DELHI		Sec 252 (1)			Matter Disposed	27/11/2019
6353	710102132592019	ISHAN VIDYA PREP PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI & HARYANA NEW DELHI		Sec 252 (1)			Matter Disposed	27/11/2019

6354	710102134582019	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7		Court fees and welfare fees missing on vakalatnama	10/08/2021
6355	710102134582019	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7		Court fees and welfare fees missing on vakalatnama	10/08/2021
6356	710102140432019	THREE STAR TOUR AND TRAVELS PVT. LTD. Vs. REGISTRAR OF COMPANIES NCT OF DELHI		Sec 252 (3)		Documents not available, please refile	09/08/2021
6357	710102140462019	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)		Matter Disposed	17/01/2020
6358	710102140462019	YASH INFRATECH Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)		Matter Disposed	17/01/2020
6359	710102140632019	ELITE CERTIFICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		Matter Disposed	27/01/2020
6360	710102140632019	ELITE CERTIFICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)		Matter Disposed	27/01/2020
6361	710102150672019	WINGS TO FLY PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI		Sec 252 (1)		Matter Disposed	24/02/2020
6362	710102155432019	DHANOLTI RESORTS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)		Documents not available, please refile	30/06/2021
6363	710102159082019	GARHWAL AIRCON SERVICES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (3)		Matter Disposed	28/01/2020
6364	710102173252019	VIVEK PORTFOLIOS PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec. 230-232 - Second Motion		Matter Disposed	21/08/2019
6365	710102407112018	M/S S.G.A. SECURITIES PRIVATE LIMITED Vs. M/S KAVERI FARMS PRIVATE LIMITED		IBC under Sec 7		Matter Disposed	22/08/2019
6366	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10		Wrong e-filing, need to file in IA	12/04/2021
6367	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10		Wrong e-filing, need to file in IA	15/02/2018
6368	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10		Wrong e-filing, need to file in IA	15/07/2021
6369	710102410272017	CLUTCH AUTO LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS.		IBC Under Sec 10		Wrong e-filing, need to file in IA	15/07/2020
6370	710102426702018	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9		Matter Disposed	09/01/2020
6371	710102426702018	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9		Matter Disposed	11/02/2020
6372	710102427572018	ORIENTAL BANK OF COMMERCE Vs. LOTUS AUTO ENGINEERING		IBC under Sec 7		Documents not available, please refile	26/07/2021
6373	710120001492018	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE		IBC Under Sec 9		Wrong e-filing, need to file in IA	12/01/2021
6374	710120004062018	IDBI BANK LIMITED Vs. M/S SANTOSH OVERSEAS LIMITED		IBC under Sec 7		Wrong e-filing, need to file in IA	12/07/2021
6375	710120004062018	IDBI BANK LIMITED Vs. M/S SANTOSH OVERSEAS LIMITED		IBC under Sec 7		Wrong e-filing, need to file in IA	27/09/2019
6376	710120004892018	NARAYAN COMMODITY BROKERS PVT LTD.		Sub-section (l) of section 230		Matter Disposed	10/10/2019
6377	71020000062017	IMPEX SERVICES INDIA PRIVATE LIMITED Vs. SSMP INDUSTRIES LIMITED		Application under any other provisions		Documents not available, please refile	14/07/2021
6378	710200410172018	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9		Documents not available, please refile	10/02/2020
6379	710200410172018	M/S. PLATINA BULKERS PVT. LTD. Vs. M/S. STAR MINERAL RESOURCES PVT. LTD.		IBC Under Sec 9		Documents not available, please refile	10/02/2020
6380	710200411102017	M/S. BIMLA MARU FASHIONS PVT. LTD. Vs. SANJAY		IBC Under Sec 10		Wrong e-filing , need to file in IA	24/02/2020
6381	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED		IBC under Sec 7		Wrong e-filing, Need to file in IA	15/01/2021

6382	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED					Wrong e-filing, Need to file in IA	15/04/2021
6383	710200411492017	STATE BANK OF INDIA Vs. M/S NAMDHARI FOOD INTERNATIONAL PRIVATE LIMITED					Wrong e-filing, Need to file in IA	15/07/2021
6384	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK					Wrong e-filing, need to file in IA	30/06/2020
6385	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK					Wrong e-filing, need to file in IA	30/09/2020
6386	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK					Wrong e-filing, need to file in IA	15/01/2021
6387	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK					Wrong e-filing, need to file in IA	10/10/2018
6388	710200412522017	P K SALES COMPANY PVT. LTD. Vs. KARNATAKA BANK					Documents not available, please refile	31/03/2021
6389	710200412652017	VINAYAK ADVERTISING Vs. RAJESH GEMS AND JEWELS PVT LTD					Wrong e-filing, need to file in IA	15/01/2021
6390	710102078512020	CHANDRA PRAKASH VS GAURAV ISSAR	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB	Sanyam Saxena	pg-35 to 44,66 not clear	13/08/2020
6391	710102078572020	CHANDRA PRAKASH VS DR. LORI ISSAR	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-36-45,67,68,198, not clear volume-1, double upload section wrong	13/08/2020
6392	710102078432020	CHANDRA PRAKASH VS SAURABH VINAYAK	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB	Sanyam Saxena	pg-35-44 not clear	9/8/2020
6393	710102078942020	CHANDRA PRAKASH VS SAVITA YADAV	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1248(PB)2018	Sanyam Saxena	pg-35,41 not clearpg-35,41 not clear wrong section due payment for sec 43, 45	13/08/2020
6394	710102050222021	LOOKS SALON PRIVATE LIMITED VS LOOKS SALON PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/77(PB)2021	vishal gohri	affidavit back dated and sign missing Pg- 2, 4, cut e-stamp not notarized	20/07/2021
6395	710102057572021	M/S BLUE BIRD IMAGING PRIVATE LIMITED VS M/S. KARE PARTNERS GROUP INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2677(ND)2019	Anisha Mathur	stamp paper and affidavit missing	16/08/2021
6396	710102053502021	RAYS POWER INFRA PRIVATE LIMITED VS RGS SOLAR POWER PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Susshil Daga	page pdf merge into volume wise with index(200page per volume with index)	30/07/2021
6397	0710102065222020/4	S N ANJUM Vs. RAJESH KUMAR PATHAK & ORS.		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/2779(PB)202		Proof of service missing	13/08/2021
6398	0710102013302020/3	VANI ADVERTISING Vs. SANTASHA REAL ESTATE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/757(ND)2020		Index missing, E-stamp missing, Proof of service missing	17/08/2021
6399	0710102044462021/2	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)2021		Case Number missing, Index missing, True COpy sign msising in each pages	17/08/2021
6400	0710102087472020/5	TRIVIR HOTELS & RESORTS PRIVATE LIMITED Vs. REGISTRAR OF TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs.		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/11(ND)2021		Wrong e-filing, need to file in IA	17/08/2021
6401	0710102087492020/4	REGISTRAR OF TRIVIR BLESSING DEVELOPERS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/21(ND)2021		Wrong e-filing, need to file in IA	17/08/2021
6402	0710102106642020/2	TELECOMMUNICATIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/3(ND)2021		No Index, No Pagination	17/08/2021
6403	0710200411282017/26	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		Court Fee Stamp and Welfare Fee Stamp missing in Vakalatnama	16/08/2021
6404	710102051252021	DEEPAK GUPTA VS NISUS FINANCE AND INVESTMENT MANAGERS LLP AND	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Pratap Shanker	merge into one pdf	23/07/2021
6405	710102055742021	USHA DEVI VS ALOK KAUSHIK	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/486(PB)2018	Deepak	case type wrong and stamp paper notary missing	9/8/2021
6406	710102057262021	RUPAK GUPTA VS BANARAS HOUSE PRIVATE LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES	Ritu Bhalla	Fees Not Paid	14/08/2021

6407	710102038422021	SCANBLE TECHNOLOGIES PRIVATE LIMITED (HEREINAFTER REFERRED TO AS TRANSFEROR COMPANY) VS MPOWER SOFTCOMM PRIVATE LIMITED (HEREINAFTER REFERRED TO AS TRANSFEREE COMPANY)	CA(A) Merger and Amalgamation(Companies Act)	Sub-section (I) of section 230		Srinivas Kotni	pages not clear 233,244,245,246,263, E stamp not notraize with consent affidavit, Welfare and court fees missed in vakaltnama	3/6/2021
6408	710102048972021	BHAVANA MAHIPAL VS PRADEEP MAHIPAL	Company Petition (Companies Act)	Sec. 241(1)		SATYA PRAKASH SHARAN	Fees Not Paid	15/07/2021
6409	710102057422021	MRS. BABITA SINGH VS ADAAB HOTELS LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		Palzer Mktan	pages cut 404, page not clear 650,kindly removed rule 32 application from petition	14/08/2021
6410	0710102079022020/4	TRANSLITE SCAFFOLDING LIMITED Vs. DSC LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/990(ND)2020		Index missing	17/08/2021
6411	0710102087612019/7	SYNDICATE BANK Vs. JSSI HYDRAULICS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1360(ND)201		Wrongly filed here	17/08/2021
6412	0710102111892020/3	SACHIN UPADHAYA Vs. M/S PINE & PEAK DEVELOPERS LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES		Documents not available in DMS, please refile	18/08/2021
6413	0710102117242020/2	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)202		Notary missing in E-stamp	18/08/2021
6414	0710102133212019/17	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019		Index Not properly filed;Page nos are missing in Index	18/08/2021
6415	0710102138362019/7	RAINBOW OVERSEAS PRIVATE LIMITED Vs. MASSCO MEDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2829(ND)2019		Wrongly filed here	18/08/2021
6416	0710102145502019/5	UTSAV SECURITIES PRIVATE LIMITED Vs. SKP INVESTMENT AND FINANCE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2906(ND)2019		Short form of True Copy sign not applicable in Pages 6 to 30 according to PDF	18/08/2021
6417	0710102152492019/7	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		Page Nos are msising in whole document, True Copy sign msising in each pages after Affidavit Page, Same document filed twice	18/08/2021
6418	0710102167162019/2	VIKRAM KUMAR Vs. SUMANAGLAM TRAXIM PVT .LTD &		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2837(PB)2019		PLEASE FILE I.A.	18/08/2021
6419	0710120005482018/38	VMS EQUIPMENT PRIVATE LIMITED Vs. PRIMOSE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/995(ND)2018		Stamp paper wrongly filed;it should be of Rs 100, Index missing, Page Nos are msising, Affidavit Not clear and Not filed properly	18/08/2021
6420	0710102087542020/10	HANSRAJ GUPTA AND CO. PVT LTD. Vs. DESHRAJ GUPTA		Sec. 241(1),Application under any other provisions	COMPANY PETITION (COMPANIES		Welfare Fee stamp and Court Fee Stamp missing in Vakalatnama	17/08/2021
6421	0710102152492019/8	AK SINGH Vs. M/S GENIUS EXPORTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/176(ND)2020		PAGINATION NOT MENTIONED, STAMP PAPER MISSING	18/08/2021
6422	0710102018162020/11	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		No Index, merge documents in single pdf	17/08/2021
6423	0710102018162020/14	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Wrong e-filing, application need to file in IA separately	18/08/2021
6424	0710102018162020/15	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020		Wrong e-filing, application need to file in IA separately	18/08/2021
6425	0710200416152018/6	REGISTRAR OF COMPANIES Vs. M/S KARISHMA INDUSTRIES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/282(ND)2018		Wrong e-filing, Petition should not be filed as additional	18/08/2021
6426	0710204000182016/13	MS. PUNITA KHATTER Vs. MS. EXPLORERS TRAVELS & TOURS PVT. PVT. LTD. & ORS.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES ACT)/3(ND)2016		Wrong e-filing, kindly upload order copy with documents	18/08/2021
6427	0710102004932021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/83(ND)2021		Page no. 1 - 32 sign missing, Welfare missing on vakalatnama,	18/08/2021
6428	0710102060472020/4	ENDLESS SERVICES PRIVATE LIMITED Vs. ELLY REALCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/84(ND)2021		No Index, No pagination	18/08/2021
6429	0710102090122020/4	NITESH BHARDWAJ Vs. ZURASSIC APARTMENTS PVT.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Welfare Fee stamp and COurt fee stamp missing in Vakalatnama	18/08/2021

6441	710102056892021	SYNDICATE BANK VS JSSI HYDRAULICS PVT. LTD.		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1360(ND)2019	V SUDEER	stamp paper missing and case type wrong stamp paper missing and true copy sign missed	12/8/2021
6442	710102057812021	NILESH SHARMA VS SRI SURAPANENI		Application under any other provisions- IBC	COMPANY PETITION IB	NILESH	Prayer missing	17/08/2021
6443	710102058532021	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE PROJECTS AND INFRASTRUCTURE PRIVATE LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/133(ND)2021	J SAGAR ASSOCIATES DELHI	section wrong please any other provision	18/08/2021
6444	710102058542021	LEIGHTON INDIA CONTRACTORS PVT. LTD VS VIPUL LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/984(ND)2020	Manish Kumar Srivastava	stamp paper missing	18/08/2021
6445	710102042992021	ANUPAM BUILD MART PRIVATE LIMITED VS REGISTRAR OF COMPANIES		Sec 252 (3)		VISHAL AGARWAL	MoA &&&& AoA missed of Anupam Buildmart Pvt ltd kindly annex it MoA &&&& AoA missed of Anupam Buildmart Pvt ltd kindly annex it	25/06/2021
6446	0710102109622020/1	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021		Pages 81 to 86 and 146 to 214 according to PDF Not clear, Stamp paper filed wrongly; it should be of Rs 100, Pages 144 and 145 according to PDF wrongly filed in Hindi; should be translated to English	18/08/2021
6447	0710102144312019/2	AKITA EXIM PRIVATE LIMITED Vs. IREO PVT LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(Notary missing in E-stamp	19/08/2021
6448	0710102173872019/2	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. SAMMI ELECTRONICS INDIA PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/173(ND)2020		True copy sign missing on every page	19/08/2021
6449	0710102012642019/15	PUNJAB NATIONAL BANK Vs. M/S SHIVANSH DIAMOND PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/455(ND)2019		Wrong e-filing, need to file in IA	19/08/2021
6450	0710102015482020/5	SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/462(ND)2020		Stamp paper missing	19/08/2021
6451	0710102035502020/1	NARENDRA SINGH Vs. ONE 97 COMMUNICATIONS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/29(ND)2021		Same document filed twice	19/08/2021
6452	0710102102212020/2	GSJ ENVO LIMITED Vs. GOODWILL APARTMENTS PRIVATE LIMITED		Application under any other provisions ,Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES		Page Nos are missing in Two Pages after Affidavit page	19/08/2021
6453	0710102155382019/5	T.VKSS HOUSING CORPORATION PVT. LTD. Vs. M/S. AADINATH PROBUILD (INDIA) PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3167(ND)2019		True Copy sign missing in Pages 29 to 39 according to PDF in Vol 1	19/08/2021
6454	0710120011422018/13	STATE BANK OF INDIA Vs. VEKAY POLYCOATS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1291(PB)2018		Document filed twice	19/08/2021
6455	0710200411212018/53	RELAN BUILDING PRIVATE LIMITED Vs. KALIBER ASSOCIATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/228(PB)2018		W.S Filed twice, Notary msising in E-stamp	19/08/2021
6456	0710102101042019/4	SHILPA MALIK Vs. UNISHOP TECHNOLOGIES PVT LTD		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/105(PB)2019		Index missing, Welfare Fee stamp and COurt stamp missing in Vakalatnama	19/08/2021
6457	0710102142072019/4	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		No Index, No Pagination	19/08/2021
6458	0710102004622019/12	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)2019		Back date affidavit	9/8/2021
6459	0710102053422021/2	INGRAM MICRO INDIA PRIVATE LIMITED Vs. HERO MOTOCORP LIMITED		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3404(ND)2021		Wrong e-filing, need to file in IA	19/08/2021
6460	0710102001902020/4	M/S EASTERN INTERIORS AND FURNISHERS Vs. RIPPLES ENGINEERING PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/289(ND)2020		Rejoinder document filed twice	19/08/2021

6461	0710102100342019/7	SANDEEP MAHAJAN Vs. G.P. GLOBAL ENERGY PRIVATE		Section 74	COMPANY APPLICATION(IBC) /1246(PB)2019		Double pagination in whole documents	19/08/2021
6462	0710102075662019/17	COMPLIANCE CONSTRUCTION CONTRACTS PVT LTD Vs. RISHABH BUILDWELL PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/913(ND)2019		No Pagination	19/08/2021
6463	0710102149542019/5	JAILAXMI ENTERPRISES PVT LTD Vs. OFB TECH PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3026(ND)2019		Wrong e-filing, application need to file in IA	19/08/2021
6464	0710120007812018/13	M/S. STRESSED ASSETS STABILIZATION FUND Vs. M/S. J.L. KNIT INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1075(ND)2018		No index, No Pagination, Court fees and welfare missing on vakalatnama	19/08/2021
6465	0710102156062019/7	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3208(ND)2019		wrong filing	23/08/2021
6466	0710102002622019/20	ARGENTUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		Wrong e-filing, need to file in IA	23/08/2021
6467	0710102006782019/26	UNIMAX INTERATIONAL Vs. SOHO INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/415(PB)2019		Stamp paper missing,	23/08/2021
6468	710102052102021	OPBK CONSTRUCTIONS PRIVATE LIMITE VS THREE C SHELTERS PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions		Lex	main case not link and marge into one pdf main case not link and marge into one pdf please delete previous and extra file	26/07/2021
6469	710102056462021	VINOD SHANKER SHRINGI VS MR. SAVINDER SINGH	Company Application(Companies Act)	Intervention Application,Sec 424 (3)	COMPANY PETITION (COMPANIES)	Rakesh Sharma	section wrong	11/8/2021
6470	710102056822021	M/S SHINRYO SUVIDHA ENGINEERS INDIA PVT. LTD. VS M/S THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2582(ND)2019	Tishwarya Tyagi	Fees Not Paid	12/8/2021
6471	710102057752021	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL VS IDBI BANK (LEAD MEMBER)	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	page numbering double after page 305 455-456 605-619,1120,1114 not clear page and index missing vol1 vol-2 vol-3 vol-4 vol-5	16/08/2021
6472	710102058572021	INDIABULLS HOUSING FINANCE LIMITED VS AMBIENCE COMMERCIAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/176(ND)2021	J SAGAR ASSOCIATES DELHI	section wrong	18/08/2021
6473	710102058392021	M/S EDU SMART SERVICES PVT. LTD. VS ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/102(PB)2017	Shlokchandra	section wrong	18/08/2021
6474	710102059012021	GOYAL INDUSTRIES VS OLIVER EIGNIEERING PVT. LTD.	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/319(ND)2021	Rishabh S. Khemuka	case type wrong contact to registry	20/08/2021
6475	710102059672021	CHITRA SARKAR VS SUKHDEV MADANI	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB	SAMANT	Case Type Wrong	23/08/2021
6476	0710102114592020/5	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1117(ND)2020		Case Number msising	23/08/2021
6477	0710102025612021/11	PANKAJ KHETAN Vs. ATUL TANDON		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1648(ND)20		Wrong e-filing, need to file in IA	23/08/2021
6478	0710102041312021/3	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021		No Index, No Pagination, Court fees missing on vakalatnama	23/08/2021
6479	0710102041982021/4	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Merge documents in single pdf	17/08/2021
6480	0710102113012020/2	SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/27(PB)2021		No Index, No Pagination, Court fees and welfare missing	23/08/2021
6481	0710102027262018/11	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		STAMP PAPER MISSING	23/08/2021
6482	0710102073922019/5	RAVINDER AGGARWAL Vs. MSA DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB		NEED TO IA FILE	23/08/2021
6483	0710102088942019/25	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE LAKSHYA FACILITY		IBC under Sec 7	COMPANY PETITION IB (IBC)/1348(ND)2019		NEED TO ALL PAGES SIGN	23/08/2021
6484	0710102119782020/4	MANAGEMENT PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/5(ND)2021		PETITION NOT CONSIDER IN ADDITIONAL	18/08/2021

6485	071010202292021/2	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI JITENDER KUMAR		Section 95(1)	COMPANY PETITION IB (IBC)/278(PB)2021	Stamp paper missed with power of attorney	23/08/2021
6486	071010202292021/2	CENTRAL BANK OF INDIA THROUGH NITIN NARANG Vs. SHRI SANJAY KUMAR YADAV		Section 95(1)	COMPANY PETITION IB (IBC)/329(PB)2021	pg-60,63-68 translate and page cut form bottom	23/08/2021
6487	0710102033852018/16	IND FINANCE AND SECURITIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED		Sec. 59	COMPANY APPEAL (COMPANIES ACT)/112(ND)2019	Upload all the document	23/08/2021
6488	0710102114232020/11	VINOD SHANKER SHRINGI Vs. MCONVERGE SERVICES PRIVATE		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/177(PB)2020	Need to file as IA	23/08/2021
6489	0710102414592018/15	DAIMER FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/245(PB)2018	index missed,welfare missed in vakalatnama	23/08/2021
6490	0710200410952018/36	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018	stamp paper wrong arrange before index	23/08/2021
6491	0710102000332021/3	CHANDER KISHORE MADAN Vs. M/S ROINET SOLUTIONS PVT LTD		Sec. 58(3),Sec. 59	COMPANY PETITION (COMPANIES ACT)/21(ND)2021	true copy sign and stamp missed,court fee and welfare missed in vakalatnama	23/08/2021
6492	0710102001712021/2	AMIT PALIWAL AND ORS. Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/521(ND)2021	sign missed in reply,court fee and welfare missed in vakalatnama	23/08/2021
6493	0710102021792021/2	NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/317(ND)2021	INCOMPLETE DOC UPLOAD	23/08/2021
6494	0710102021792021/3	NISHANT JOSHI & OTHERS Vs. DWARKADHIS PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/317(ND)2021	DOCUMENT MERGE IN 1 PDF	23/08/2021
6495	0710102024932018/8	M/S RIYAL PACKERS Vs. BELON INDIA		IBC Under Sec 9	COMPANY PETITION IB	E STAMP MISSED	23/08/2021
6496	0710102029872020/3	AO "METALLON" Vs. MITTAL PIGMENTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/742(ND)2020	BACK DATE AFFIDAVIT	23/08/2021
6497	0710102042672021/1	MANNIL PROPERTY AND DEVELOPMENT CORPORATION LIMITED Vs. IREO VICTORY VALLEY PRIVATE LIMITED		IBC Section 59	COMPANY PETITION IB (IBC)/298(ND)2021	INDEX MISSED	23/08/2021
6498	0710102067822020/1	CHANDRA PRAKASH Vs. PRABHAKAR BHARADWAJ		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/2563(PB)2020	Document Not Upload	23/08/2021
6499	0710102093582020/2	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)2021	stamp paper missing	23/08/2021
6500	0710102100072020/2	VARDAN ASSOCIATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION (COMPANIES ACT)/635(ND)2020	wrong file need to ia	23/08/2021
6501	0710102103172020/8	MIDWEST BIOFUEL INDIA PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		---Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/479(ND)2020	12-19 not clear page	23/08/2021
6502	0710102109462020/2	DALMIA FAMILY OFFICE TRUST Vs. ANAND DIVINE DEVELOPERS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1077(PB)2020	document missing	26/03/2021
6503	0710102041312021/2	MR RAJBIR SINGH MAKHNI Vs. DIWAKAR COMMERCIALS PRIVATE LIMITED		Sec. 59	COMPANY PETITION (COMPANIES ACT)/103(ND)2021	Index msising	24/08/2021
6504	0710102062012019/3	BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/710(PB)2019	Wrong e-filing, progress report need to file in IA	24/08/2021
6505	0710102070882020/10	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020	Stamp paper missing, Page no. 9 - 38 true copy sign missing	24/08/2021
6506	0710102092072020/4	POOJA BAHRY Vs. NTL ELECTRONICS INDIA LIMITED		Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5768(ND)2020	No index, no pagination, Documents not uploaded	26/03/2021
6507	0710102141322019/3	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019	No index, no pagination	24/08/2021
6508	0710102141322019/4	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019	no index, no pagination	24/08/2021
6509	0710102141322019/5	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019	No Index, No Pagination	24/08/2021
6510	0710102141322019/6	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019	No Index, No Pagination	24/08/2021

6511	0710200420362018/88	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/456(ND)2018		Wrong e-filing, Appeal should be filed separately, true copy sign missing on every page	24/08/2021
6512	0710102001722021/2	K.C PANTH AND ORS. Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/414(ND)202 1		True copy sign missing on every pages, court fees and welfare missing on vakalatnama	24/08/2021
6513	0710102033852018/15	IND FINANCE AND SECURITIES TRUST PVT. LTD Vs. EICHER MOTORS LIMITED		Sec. 59	COMPANY APPEAL(COMPANI ES ACT)/112(ND)2019		Upload all the document separately	23/08/2021
6514	0710102115612020/3	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)202 1		stamp paper missed,sign missed on reply,true copy sign and stamp missed	24/08/2021
6515	0710102115612020/4	KRISHAN VRIND JAIN Vs. MAHESH KUMAR SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/774(ND)202		Only index uploaded	24/08/2021
6516	710102107662020	MORGAN BEVERAGES PRIVATE LIMITED VS KANOE IMPEX INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DHIREN R DAVE	counsel detail and sign missed on index	12/11/2020
6517	710102058752021	EUROBEARINGS S.R.L VS EUROBEARINGS INDIA PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4)		RISHI	No sign in every pages of petition,serve the petition to all respondent	19/08/2021
6518	0710120003722018/12	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		NEED TO IA IFILE	25/08/2021
6519	0710102050132021/1	STATE BANK OF INDIA Vs. DINESH BAHADUR SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/371(PB)2021		E-stamp missing, Vakalatnama msising, Affidavit msising	24/08/2021
6520	0710102051052021/1	UNILEVER INDUSTRIES PRIVATE LIMITED Vs. SHAILENDRA AJMERA LIQUIDATOR OF KVALITY LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3190(ND)20 21		Vakalatnama missing	24/08/2021
6521	0710102062012019/4	BABITA GUPTA & ORS. Vs. RAJESH PROJECT (INDIA) PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/710(PB)2019		Stamp paper filed wrongly;it should be of Rs 100	24/08/2021
6522	0710102062912020/3	GUTHY-RENKER MARKETING PRIVATE LIMITED Vs. EARTHCON UNIVERSAL INFRA TECH PRIVATE		IBC Section 59	COMPANY PETITION IB (IBC)/855(ND)2020		Case number, Index msising, Case name missing	24/08/2021
6523	0710102070012020/1	VP SHARMA Vs. NA BULWARK FACILITIES MANAGEMENT PRIVATE LIMITED Vs. GENESIS FACILITIES MANAGEMENT PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(CO MPANIES		Wrongly filed here	24/08/2021
6524	0710102090972019/11	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1356(ND)201 9		Index missing	24/08/2021
6525	0710102098152019/7	UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)201		Proof of service msising	24/08/2021
6526	0710102099502019/5	UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK		Sec. 241(1)	COMPANY PETITION (COMPANIES		Sign Not in Documents	25/08/2021
6527	0710102099502019/7	UNISHOP TECHNOLOGIES PVT. LTD. Vs. SHILPA MALIK		Sec. 241(1)	COMPANY PETITION (COMPANIES		Document Not Upload	25/08/2021
6528	0710102111652019/7	ELITE WOODS Vs. APACE BUILDERS AND CONSTRUCTIONS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2134(ND)201 9		Wrongly filed here	25/08/2021
6529	0710102149632019/7	LUXMI ELECTRICALS & ENGINEERING WORKS Vs. M/S SNG TECHNO BUILD PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/370(ND)2020		ONLY UPLOAD PROOF OF SERVICE	25/08/2021
6530	0710102150302019/8	TOPNOTCH TRADING CORPORATION PRIVATE LIMITED Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3258(ND)201 9		NEED TO SIGN ALL PAGES	25/08/2021
6531	0710102153152019/5	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3106(ND)201		NEED TO ALL PAGES SIGN	25/08/2021
6532	0710102154162019/2	BOTHRA PLASTICS INDUSTRIES PVT. LTD. Vs. I-RETAILERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3191(ND)201 9		No Index, No Pagination	24/08/2021
6533	0710102169962019/27	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		128-134 161 171-174 179-195 NOT CLEAR	25/08/2021

6534	071020000242017/3	ASHLAY INFRASTRUCTURE PVT. LTD Vs. LDS ENGINEERS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/77(ND)2017		File documents separately, court fees and welfare missing on vakalatnama	25/08/2021
6535	0710200411282017/27	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017		Page no. 65 - 70 pages not clear,	25/08/2021
6536	0710200412522017/30	P K SALES COMPANY PVT. LTD. Vs.		IBC Under Sec 10	COMPANY PETITION IB		No Pagination	25/08/2021
6537	0710102013842020/6	JASODA GULLIYA Vs. I-DZIRE HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/445(ND)2020		Wrong e-filing, application need to file in IA	24/08/2021
6538	0710102018742020/5	MAHENDER KUMAR Vs. WELD METALS INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/509(ND)2020		Wrong e-filing, need to file in IA	24/08/2021
6539	0710102019322020/4	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)2020		Wrong e-filing, application should be filed in IA	24/08/2021
6540	0710102140402019/4	M/S WELLDONE ESTATES PROJECTS PRIVATE LIMITED Vs. M/S REIN CONSTRUCTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2836(ND)2019		True copy sign missing on every page	24/08/2021
6541	0710102141322019/7	SUNIL KUMAR Vs. NESA INDIA PRODUCER COMPANY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2863(ND)2019		Page no. 1 - 9 sign miss, True copy sign missing on every page of annexure, court fees and welfare missing on vakalatnama	24/08/2021
6542	0710102171932019/2	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020		No Index, No Pagination , Court fees missing on vakalatnama	25/08/2021
6543	0710102171932019/3	M/S RT CONSTRUCTION COMPANY Vs. EIE ENGINEERING INDIA P L		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020		No Index, No Pagination , Court fees missing on vakalatnama	25/08/2021
6544	0710120001492018/12	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/398(PB)2017		Page no. 46 - 88, 97 - 186, 193 - 199, 203 - 205 true copy sign missing, Page no. 197 not clear	25/08/2021
6545	0710120008182018/24	M/S. EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. Vs. M/S. ADEL LANDMARKS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1083(PB)2018		Wrong e-filing, application need to file in IA	25/08/2021
6546	0710120009092018/12	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Page no. 1 - 18 sign missing, wrong pagination after page no. 18 , Page no. 25 - 27, 31 Hindi translation copy missing,	25/08/2021
6547	0710102000392021/1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. STAN AUTOS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/52(PB)2021		No Index, No Pagination	25/08/2021
6548	0710102005362021/2	MOHD NAZIM KHAN Vs. HDFC BANK LIMITED AND OTHERS SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/343(ND)2021		wrong docs	25/08/2021
6549	0710102010712021/5	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE LIMITED		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/4(PB)2021		No Pagination, true copy sign missing on every page	25/08/2021
6550	0710102131202019/8	MFR LOGISTICS (INDIA) PVT. LTD. Vs. M/S THE INDURE PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Index missing in First Report document	25/08/2021
6551	0710200420782018/4	PANKAJ JAIN Vs. SUHAGNAGAR BUILDCON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION (COMPANIES ACT)/42(ND)2021		Only receipt uploaded	24/08/2021
6552	071010200062021/4	GOYAL INDUSTRIES Vs. OLIVER EIGNIERING PVT. LTD.		Application under any other provisions ,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/42(ND)2021		Index missed,welfare and court fee missed	24/08/2021
6553	0710102005562020/1	ASHU GUPTA (RP) Vs. M/S SIEMENS FINANCIAL SERVICES LTD (SOLE COC		IBC Under Sec 9	COMPANY PETITION IB (IBC)/319(ND)2021		Index missed,page numbering missed	24/08/2021
6554	0710102024792021/2	ANIL JAIN Vs. M/S ACROPOLYMERS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1571(ND)2021		Need to file as IA	23/08/2021
6555	0710102025032021/1			Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES		Wrongly filed here	25/08/2021

6556	0710102025432020/1	WS ELECTRO MECH PROJECTS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/108(ND)2021		Case Number missing, Index missing, Case name missing, Subject title missing	25/08/2021
6557	0710102041982021/5	BALAJI DUROBUILD PRIVATE LIMITED Vs. SANDWOODS INFRA TECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		No Index, No Pagination	25/08/2021
6558	0710102045052021/7	INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3027(PB)2021		No Index, no Pagination	25/08/2021
6559	0710102046572021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2920(ND)20		Stamp paper missing	25/08/2021
6560	0710102049622021/1	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)20		Stamp paper missing	25/08/2021
6561	0710102049622021/2	H S OBEROI BUILDTECH PVT LTD Vs. REGISTRAR OF		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3049(ND)20		Stamp paper missing	25/08/2021
6562	0710102055112021/1	PANKAJ KHAITAN Vs. UCO BANK		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3440(ND)20		Notary date missing	25/08/2021
6563	0710102086462020/3	SHITESH SACHAN AND OTHERS Vs. SUPRETECH LIMITED ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/367(ND)2021		Page no. 1 - 9 sign missing, Court fees and welfare missing on vakalatnama	25/08/2021
6564	0710102002732020/14	TORQUS SYSTEMS PRIVATE LIMITED Vs. ROSEWOOD TREXIM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		Wrong e-filing, need to file in IA	25/08/2021
6565	0710102003582021/2	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES ACT)/13(ND)2021		More than 200 pages in 2nd volume, true copy sign missing on annexure pages	25/08/2021
6566	0710102008152019/14	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		pg-1 and 2 wrong arrange	25/08/2021
6567	0710102008152019/15	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		pg-1 and 2 wrong arrange	25/08/2021
6568	710102036102020	SUNIL HANDA VS TODAY HOMES NOIDA PRIVATE LIMITED	Company Petition IB (IBC)	Sec 60(5)		Vaibhav Singh	Wrong section	24/04/2020
6569	710102112432020	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SAIKRISHNA ASSOCIATES	page 84B , 1901, 1919, 115 , 195 , 207, 282, 308,465, 472, 690, hindi, page 132-135 , 147, 164-164, 272-275, 284, 353, 383-386, 699-700, 731-743, 746-747, 750-761, 800-803, 914, 916, 931-943, 977-979, 1003-1011-1012, 1043, 1093, 1108, 1075, 1079, 1092, 1095, 1206, 1282, 1287-12890, 1310, 1323, 1357, 1373-1375, 1409, 1494, 1499, 1584, 1601, 1606-1613, 1652, 1690, 1691, 1711, 1735, 1736, 1739-1742, 1828-1839, 1841, 1843-1849, 1888, 1924, 1925-1935, 1941, 1948, 1950-1953, 1964-1974 not clear, jurisdiction not in delhi	3/12/2020
6570	710102043962021	STATE BANK OF INDIA VS SRI SURAPANENI RAMESH	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Mithun Shashank	Wrong section choose in index	30/06/2021
6571	710102050112021	PROCAM LOGISTICS PVT LTD VS SRI SURAPANENI RAMESH	Transfer Petition (Companies Act)	Application under any other provisions ,Rule16(d),NCLT		Akshay Agrawal	Brief Synopsis and List Dated and Events	20/07/2021
6572	710102048802021	PADIA TIMER COMPANY PVT. LTD VS BANK OF BARODA	Intervention Petition (IBC)	Sec 60(5)		Pankaj Bhagat	Need to file IA	15/07/2021
6573	710102055072021	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS LTD.U VS VLCC PERSONAL CARE LTD.	Company Petition IB (IBC)	Application under any other provisions- IBC		Vimal Bhat	wrong section	5/8/2021
6574	710102057612021	UNION BANK OF INDIA VS APOORVA JOSHI	Company Petition IB (IBC)	Application under any other provisions- IBC		EKTA CHOUDHARY	wrong section	16/08/2021
6575	710102058472021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS GIAN CHAND NARANG	Company Petition IB (IBC)	IBC Under Sec 9		Assistant Commissioner	Need to file IA	18/08/2021
6576	710102058932021	CENTRAL BANK OF INDIA VS NITA PURI	Company Petition IB (IBC)	Section 95(1)		REEMA KHORANA	page:131-157, 174, 310, 713, 715, 720-782, not clear	19/08/2021

6577	710102058922021	CENTRAL BANK OF INDIA VS DEEPAK PURI	Company Petition IB (IBC)	Section 95(1)		REEMA KHORANA	page:131-144, 173- 174, 309- 310, 712, 715, 719- 780, not clear 25rs advocate welfare and 3rs court fee missed.	19/08/2021
6578	710102047352021	NISHANT GAURAV GUPTA VS	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/625(PB)2018	vikas jadon	section wrong and double wrong section wrong please check pdf and technically Pg- 29 to 36 not clear	13/07/2021
6579	710102056192021	BIKRAM SINGH GUSAIN VS ANIL KHOLI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Bikram Singh Gusain	55-66,106,109-111 not clear page	10/8/2021
6580	710102058242021	DR.VICHITRA NARAYAN PATHAK RESOLUTION PROFESSIONAL OF NARMADA CEREALS PVT. LTD. VS ANIL KHOLI	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/138(ND)2020	Abhishek	34-35 not clear page 64-65 translate page	17/08/2021
6581	710102059552021	SHREE NAVRANG SUPPLIERS PVT LTD VS BAJAJ APPLIANCES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/227(ND)2019	ASHISH	pagination not done in index	22/08/2021
6582	710102059392021	ANUPRIYA AGNIHOTRI VS KST INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	Ranjeet yadav	Stamp paper not notarized	21/08/2021
6583	710102060242021	VEBHAV YARNS PVT LTD VS VINIT KNITTINGS PVT LTD	Miscellaneous Application(Companies Act)	Rule 11 of NCLT		Sanyam	main case not link with application and section wrong	25/08/2021
6584	710102059262021	YES BANK LIMITED VS PRESIDIUM EDUCATIONAL INSTITUTION PVT. LTD	Company Petition IB (IBC)	IBC under Sec 7		Sanjay Bhatt	brief of synopsis missed, double page numbering on annexure every pages	20/08/2021
6585	710102060042021	SMT. PREETI SRIVASTAVA VS M/S SOHO FOUNDATION	Company Petition (Companies Act)	Sec. 241(1)		Girijesh Pandey	Fees missed for section 213,242,244,422,246, Brief synopsis/ List of dates, events missed, no sign in every pages of petition, supporting affidavit ; e stamp date mismatched, pages in hindi 33,35,37,47,51,53,55,70,71,pages not clear 77,78,respondent MoA ; AoA Missed	24/08/2021
6586	710102060202021	MR. GAUTAM MULLICK VS M/S. ROHTAS PROJECTS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	Nishant	33,45-46,173-176,202,205,244,276 not clear page and index missing in volume II	25/08/2021
6587	710102060562021	PARSVNATH DEVELOPERS LIMITED VS A S CHOUDHARY	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/660(ND)2019	Prashant Jain	case type wrong	25/08/2021
6588	710102060492021	MARKETING TIMES AUTOMOBILES VS RAJ VIJ.	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/1293(ND)201	Vikas Kumar	section wrong	25/08/2021
6589	710102060582021	MR. VINAY BHADAURIA VS REGISTRAR OF COMPANIES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/560(PB)2017	RAKESH KUMAR	stamp paper missing in application	25/08/2021
6590	710102023322020	HIND POCKET BOOKS PRIVATE LIMITED VS	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		Ankit Parhar	Wrong case type selected, link second motion with first motion, file condonation delay application	20/02/2020

6591	710102043422021	EDIFICE FACILITY MANAGEMENT PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		Akshay Joshi	STK 07 to long kindly make it short,pages not clear 409,410,412,415,497 to 500,511,525 to 529,532,813 page cut 512,550,614,615,617,618, 619,	26/06/2021
6592	710102059152021	ISKON PHARMA THROUGH ITS PARTNER SURESH KUMAR VS VPS ROCKLAND LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	pdf merge into one volume. 15 rs welfare missed, page:42-44, not clear and wrong master data	20/08/2021
6593	710102059382021	ATUL CRYOGENIC GASES VS GALAXY AUTOMOBILES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		GAGAN CHHABRA	petition every pages not sign, pdf mere 200 page per volume with index, 46-47, 76, 77, 87, 102, 104, 107, 108, 121, 125-126, 139-140, 187-188, 217-218, 245-246, 249-250, 268-269, 286-287, not clear, demand notice missed, compliance affidavit 9(3)b missed.	21/08/2021
6594	710102060162021	SREI MULTIPLE ASSET INVESTMENT TRUST VS SRIGOPAL CHOUDHARY & ORS	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		Bhavya Sethi	document incomplete vol 2 missing, memo of parties missed, brief of synopsis missed, list of dates and events missed, etc pages not clear	24/08/2021
6595	710102060022021	BABITA SINGH VS WAVE MEGACITY CENTRE PVT. LTD	Intervention Petition (IBC)	Application under any other provisions- IBC		Sudepta Kumar	Wrong section/Memo of party/Brief of synopsis/List dates &&& Events/Vakalatnama/etc	24/08/2021
6596	710102060102021	MADHU BALA VS MSA DEVELOPERS PRIVATE LIMITED	Intervention Petition (IBC)	Sec 60(5)		Akul Mehandru	Main case not link/Brief of synopsis/List dates &&& Events/Advocate welfare &&& court fees miss/etc	24/08/2021
6597	0710102023112021/1	BWI AUTOMOTIVE TECHNOLOGIES PRIVATE LIMITED Vs. INDIAN OIL CORPORATION LIMITED Vs. PUNJ LLOYD LIMITED		Sec. 271-273	COMPANY PETITION (COMPANIES)		Case Number missing in	20/08/2021
6598	0710102030502021/3	SHRI HARJKA ENTERPRISES Vs. TRN ENERGY PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1899(PB)2021		No Index, No Pagination	20/08/2021
6599	0710102007642021/3	SUN CONTROL SYSTEMS (PARTNERSHIP FIRM) Vs. DEEPAK KUMAR		IBC Under Sec 9	COMPANY PETITION IB (IBC)/76(ND)2021		Stamp paper missing, no	21/08/2021
6600	0710102009972021/2	AHMEDABAD VADODARA EXPRESSWAY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/659(ND)2021		No Index, no pagination	21/08/2021
6601	0710200427362018/6	M/S M+R LOGISTICS INDIA PRIVATE LIMITED Vs. M/S THE INDURE PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES)		Stamp paper and notary r	22/08/2021
6602	0710102015012021/1	MR. ISHAN SURENAER BHANDULA Vs. LEX INNOVA DIGITAL PAYMENTS PVT.LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1170(ND)2021		INDEX MISSING	23/08/2021
6603	0710102028192020/3	SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/751(ND)2020		NEED TO IA FILE	23/08/2021
6604	0710102118132019/11			IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2019		Index missing	23/08/2021

6605	0710102123712019/3	ANURAG RAJPAL Vs. THE AMERICAN SWAN LIFESTYLE CO. PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2516(ND)2019		Wrong e-filing , applicatio	23/08/2021
6606	0710102143602019/8	A S CONSTRUCTION Vs. AEGIS VALUE HOMES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2953(ND)2019		Wrong e-filing, applicatio	23/08/2021
6607	0710102155912019/7	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3185(ND)2019		Wrong e-filing, need to fil	23/08/2021
6608	0710102155982019/6	PUNJAB NATIONAL BANK Vs. GURMOHAN GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3232(ND)2019		Wrong e-filing, need to fil	23/08/2021
6609	0710102156022019/5	PUNJAB NATIONAL BANK Vs. RAKHEJA FASHIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3197(ND)2019		Wrong e-filing, applicatio	23/08/2021
6610	0710102156042019/9	PUNJAB NATIONAL BANK Vs. NAMO GANPATI GARMENTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/3219(ND)2019		Wrong e-filing, applicatio	23/08/2021
6611	0710102412152017/7	PACIFIC MAINTENANCE PRIVATE LIMITED Vs. JDS APPARELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/49(PB)2017		Court fees and welfare m	23/08/2021
6612	0710102112472019/13	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign miss	24/08/2021
6613	0710102112472019/14	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign miss	24/08/2021
6614	0710102112472019/15	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		True Copy and Sign miss	24/08/2021
6615	0710102116272019/6	HT MEDIA LIMITED Vs. IMPERIA STRUCTURES LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2228(PB)2019		only service upload	25/08/2021
6616	0710102038532021/3	DURGA PACKAGING Vs. LIQUIDATOR OF TRISTAR GLOBAL INFRASTRUCTURE PVT LIMITED-IN-		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2480(ND)2021		Notary missing in E-stam	26/08/2021
6617	0710102074492020/2	M/S AUDE PRIYA DONATELLE WACZIARG EP ENGEL Vs. NEEMRANA HOTEL PVT LTD		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/424(ND)2020		Page no. 1 - 39 sign miss	26/08/2021
6618	0710102097052019/3	RELIGARE ENTERPRISES LIMITED Vs. MALVINDER		Sec. 59	COMPANY APPEAL(COMPANIES)		Court fees and welfare m	26/08/2021
6619	0710102008152019/16	MERCKENS KARTON-UND-PAPPENFABRIK GMBH Vs. FRANCO LEONE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/307(ND)2019		true copy sign and stamp	26/08/2021
6620	0710102016582021/4	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/40(ND)2021		true copy sign and stamp	26/08/2021
6621	0710102024932018/9	M/S RIYAL PACKERS Vs. BELON INDIA		IBC Under Sec 9	COMPANY PETITION IB		page numbering missed	26/08/2021
6622	0710102407312018/16	TWENTY FIRST CENTURY WIRE RODS		IBC under Sec 7	COMPANY PETITION IB		True copy sign missing o	26/08/2021
6623	710102037262021	PRIDHWI ASSETS RECONSTRUCTION AND SECURITIZATION AND CO. LTD. VS PRADEEP GUPTA	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC	COMPANY PETITION IB (IBC)/260(ND)2021	KUNAL TANDON	case type wrong please check proper your file application or transfer application	31/08/2021
6624	710102052572021	PAVITRA SINGH VS KAMAL AGGARWAL (LIQUIDATOR)	Company Appeal (IBC)	Sec 42	COMPANY PETITION IB (IBC)/659(ND)2019	GEETESH	Payment Not Done	1/9/2021
6625	710102053102021	MRS HARJEET KAUR & ORS VS M/S FRESHTECH HOSPITALITY PRIVATE	Company Application(Companies Act)	Section 340	COMPANY PETITION (COMPANIES ACT)/117(ND)2016	ABHISHEK	Payment Not Done	1/9/2021
6626	710102041172021	GUJARAT URJA VIKAS NIGAM LIMITED VS M/S RGE SURAT PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SHUBHAM ARYA	Payment Not Done	15/06/2021
6627	710102044412021	MERLIN SNACKS PRIVATE LIMITED VS M/S RGE SURAT PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Neeraj Arora	Kindly file condonation delay application in second motion, file only final petition delete one	1/7/2021
6628	710102048252021	NEXGEN FLUOROPOLYMERS PRIVATE LIMITED VS NAVEEN GUPTA	Contempt Petition(Companies Act)	Sec 425		Taranjeet Singh Sawhney	Kindly mentioned memo of parties in index,Brief synopsis missed	14/07/2021
6629	710102059452021	YES BANK LIMITED VS MOTHERS PRIDE EDUCATION INSTITUTION PVT. LTD.	Company Petition IB (IBC)	IBC under Sec 7		Sanjay Bhatt	brief of synopsis missed, 165-169, 193-210, 1586, 1589, not clear, page :1223-1230, 1233, 1234, 1716-1717 page missed, etc	21/08/2021

6630	710102059862021	STATE BANK OF INDIA VS ASHOK MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed,	24/08/2021
6631	710102059942021	STATE BANK OF INDIA VS ASHUTOSH MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed,	24/08/2021
6632	710102060212021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ATUL MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed,	25/08/2021
6633	710102060552021	STATE BANK OF INDIA STRESSED ASSET MANAGEMENT BRANCH I VS ASHISH MAHINDRU	Company Petition IB (IBC)	Section 95(1)		Arjun Narang	double page numbering on annexures, 25rs advocate welfare and 3 rs court fee missed,	25/08/2021
6634	710102061602021	MAGCRETE BUILDING SOLUTIONS PRIVATE LIMITED VS BEST BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	page not clear-30,31/Cut line page-32,35,37/Board Resolution/etc	28/08/2021
6635	710102061272021	NIVESHAK VIKAS SANGH VS ALCHEMIST INFRA REALTY LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ashu Kansal	Advocate welfare court fees miss	27/08/2021
6636	0710102029212020/4	TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/711(ND)2020		INDEX MISSING & not court fee and welfare on vakaltnama	31/08/2021
6637	0710102029222021/3	SANJIB KUMAR DEY Vs. CONCEPT CAPITAL INFRA PROJECTS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(PB)2021		need to sign all pages	31/08/2021
6638	0710102031952021/2	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		Document Filed twice	23/08/2021
6639	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/284(PB)2021		200 PAGES LIMIT IN ONE PDF	31/08/2021
6640	0710102002622019/21	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		Wrong e-filing, application need to file in IA	1/9/2021
6641	0710102010542021/3	KUNWER SACHDEV Vs. SU KAM POWER SYSTEM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/672(PB)2021		Volume wise index missing, Page no. 83 - 343 true copy sign missing, write truecopy instead of TC, Page no. 241 - 243 pages not clear,	21/06/2021
6642	0710102014562020/2	JATIN MADAN Vs. GAURAV MEHRA		19(2)	COMPANY APPLICATION(IBC) /985(PB)2020		Stamp paper missing, court fees and welfare missing on vakalatnama	1/9/2021
6643	0710102018342021/2	M/S. HYTHRO POWER CORPORATION LTD. Vs. M/S. GRID INFRA TECH PVT. LTD.		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/1216(PB)2021		Affidavit not notarized	14/07/2021
6644	0710102029742021/5	PUNEET DHAR & ANR. Vs. SUPERTech LIMITED & ORS.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1891(ND)20		True copy sign missing on every page	1/9/2021
6645	0710102050652021/1	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)20		No, Index, No Pagination	1/9/2021
6646	0710102050652021/2	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3294(ND)20		No Index , no Pagination	1/9/2021
6647	0710102051122021/1	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3280(ND)20		No Index , no Pagination	1/9/2021
6648	0710102051122021/2	ASHOK KUMAR Vs. SHYATTO RAHA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3280(ND)20		No Index , no Pagination	1/9/2021
6649	0710102052032021/1	ASHOK KUMAR Vs. RAJEEV VARMA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)20		NO Index, No Pagination	1/9/2021
6650	0710102052032021/2	ASHOK KUMAR Vs. RAJEEV VARMA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3228(ND)20		No Index, No Pagination	1/9/2021
6651	0710102008102020/4	M/S PERFECT INFRAENGINEERS LIMITED Vs. M/S LG ELECTRONICS INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/358(ND)2020		Wrong e-filing, application need to file in IA	31/08/2021

6652	0710102009242021/2	MAYA GUPTA Vs. GIRISH BHATIA		Sec. 45 (1),Sec 50(1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/619(ND)202		true copy and sign missed	1/9/2021
6653	0710102065952020/19	DEEPAK KHERA Vs. M/S SWIFT LUBRICANTS PVT. LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		No Index, No Pagination	1/9/2021
6654	0710102078112020/1	YOGITA PRASAD Vs. TODAY HOMES NOIDA PVT LTD		Sec 60(5),Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3272(PB)2020		File documents separately, no index, no pagination, court fees and welfare missing on vakalatnama	15/09/2020
6655	0710102086642020/1	PARVINDER SINGH Vs. RABINDRA MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3819(PB)2020		No Index, Pagination not clear, stamp paper missing, affidavit not notarisez	12/3/2021
6656	0710102097742020/3	VANYA EDIBLE OILS & REFINERIES PRIVATE LIMITED Vs.		Sec. 131(1)	COMPANY PETITION (COMPANIES)		Wrong e-filing, application need to file in IA	1/9/2021
6657	0710102109442020/6	PARINDA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA UNITED (INDIA) PROJECTS & BUILDERS PRIVATE LIMITED Vs. REGISTRAR OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/509(ND)2020		Page no. 39 - 48, page no. 77 - 100, 115 - 147, 206 - 208, 233 - 244, 273, 475 - 515, 550 - 552, 557, 897 - 912 pages not clear and dim,	16/08/2021
6658	0710102118132020/2	CREATIVE INFRAHEIGHTS PVT. LTD. Vs. JBK DEVELOPERS PVT. LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/4(ND)2021		No Pagination	1/9/2021
6659	0710102133212019/18	IBBI BANK LIMITED Vs. ACIL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2552(ND)2019		No Index, No Pagination	1/9/2021
6660	0710102169962019/31	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		No Index, No Pagination	1/9/2021
6661	0710102407892018/5	M/S. TCI EXPRESS LTD. Vs. M/S. KULDEEP IMPEX PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/365(ND)2018		Stamp paper missing	1/9/2021
6662	0710102422882018/18	POWER2SME PVT. LTD. Vs. J.V. STRIPS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/823(PB)2018		Court fees and welfare missing on vakalatnama, Stamp paper missing, Merge documents in single PDF	1/9/2021
6663	0710200408352018/1	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/365(ND)2018		No Index, No Pagination, Court fees and welfare missing	1/9/2021
6664	0710200412192017/20	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS		IBC Under Sec 9	COMPANY PETITION (COMPANIES)		No Index, No Pagination	1/9/2021
6665	0710200422432018/50	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Wrong e-filing, application need to file in IA	1/9/2021
6666	0710200422432018/52	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Wrong e-filing, status report should be file in IA	1/9/2021
6667	0710200422432018/57	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Wrong e-filing, status report should be file in IA	1/9/2021
6668	0710200422432018/58	SONY PICTURES NETWORKS INDIA PVT. LTD. Vs. ORTEL COMMUNICATIONS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/761(ND)2018		Wrong e-filing, Application should be file in IA	1/9/2021
6669	0710102026102021/2	STOCLBROKERS PRIVATE LTD Vs. INSOLVENCY AND BANKRUPTCY BOARD PANKAJ CHAWLA PROP. OF CHAWLA PRINTERS Vs. SUDARSHAN DHOOP		IBC Under Sec 10	COMPANY PETITION IB (IBC)/251(ND)2021		Stamp paper missing	1/9/2021
6670	0710102028572020/1	NALINI PIC AND PAC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/705(ND)2020		Wrong e-filing, Application need to file in IA	1/9/2021
6671	0710102028792021/2	COL. C.D. SHARMA (RETD.) Vs. ORIOR DEVELOPERS AND INFRASTRUCTURE PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/87(ND)2021		Index msising	1/9/2021
6672	0710102096802019/9	PANKAJ KUMAR SINGHAL Vs. MANOJ KUMAR CHAUDHARY & ORS		IBC under Sec 7	COMPANY PETITION IB (IBC)/1529(ND)2019		No Index, No Pagination	1/9/2021
6673	0710102097002020/1	IBBI BANK LIMITED Vs. ACIL LIMITED		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4479(ND)2020		No Index, No Pagination	1/9/2021
6674	0710102407892018/6			IBC under Sec 7	COMPANY PETITION IB		Stamp Paper missing	1/9/2021

6675	0710102018142020/5	QUIPPO INFRASTRUCTURE LIMITED Vs. SKA INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/530(ND)2020		Index should be placed on top of the document and stamp paper should be put before affidavit	23/08/2021
6676	071010207772020/6	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		no welfare fee in vakalatnama	1/9/2021
6677	0710200430842018/4	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Somer Prints are not cleared and signs require on all pages.	1/9/2021
6678	0710102020242020/5	NIPPON INDIA MUTUAL FUND (NIMF) Vs. AVANTHA HOLDING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/536(PB)2020		Court fees and welfare missing on vakalatnama, merge documents in single pdf, more than 200 pages in single volume	1/9/2021
6679	0710200410952018/44	VINAYAK WIRE PRODUCTS PVT. LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/893(ND)2018		No e-stamp paper	1/9/2021
6680	0710102143602019/9	A S CONSTRUCTION Vs. AEGIS VALUE HOMES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2953(ND)201		Wrong e-filing, application need to file in IA	26/08/2021
6681	0710102169962019/30	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Wrong e-filing, need to file in IA	26/08/2021
6682	0710120003722018/11	ORIENTAL BANK OF COMMERCE Vs. SIKKA PAPERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/939(PB)2018		Wrong e-filing, need to file in IA	26/08/2021
6683	0710120005622018/33	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)201		Sign missing, stamp paper missing	26/08/2021
6684	0710102007412020/4	GYANESHWAR SAHAI Vs. COMMITTEE OF CREDITORS OF THE CORPORATE DEBTOR M/S. SATKAR TERMINALS LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC) /642(ND)2020		sign required on all pages	27/08/2021
6685	0710102010042021/2	YUKTI SECURITIES PRIVATE LIMITED Vs. MIMO TECHNOLOGIES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/91(ND)2021		Sign require on all pages	27/08/2021
6686	0710102028682018/19	SHIV DAYAL SHARMA Vs. THREE C PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1718(PB)2018		paging and sign requirement on all pages	27/08/2021
6687	0710102047372021/2	ANIL KAUSHAL & ORS. Vs. LOGIX CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/440(ND)2021		NO Index , no pagination	27/08/2021
6688	0710102057702021/1	RAJ KUMAR GUPTA Vs. VIVEK TYAGI		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/3624(ND)20		Wrong e-filing, need to file in IA	27/08/2021
6689	0710102084482020/2	L & T INFRASTRUCTURE FINANCE COMPANY		Section 95(1)	COMPANY PETITION IB (IBC)/938(ND)2020		Court fees and welfare missing on vakalatnama	27/08/2021
6690	0710102089652019/14	VEBHAV YARNS PRIVATE LIMITED Vs. VINIT KNITTINGS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1367(ND)2019		Wrong e-filing, application need to file in IA	27/08/2021
6691	0710102095082019/11	J C ENTERPRISES PRIVATE LIMITED Vs. M K S OIL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1587(ND)2019		Court fees and welfare missing on vakalatnama	27/08/2021
6692	0710102142722019/11	AMREX MARKETING PRIVATE LIMITED Vs. UNIVERSAL CONVEYOR BELTINGS LIMITED		Sec. 59, Application under any other provisions ,Application under any other provisions ,Application	COMPANY PETITION (COMPANIES ACT)/879(ND)2019		File both documents separately	27/08/2021
6693	0710102155612019/18	SAHAL FOOD PRODUCTS PRIVATE LIMITED Vs. RANCY CONSTRUCTION		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/170(ND)2019		NO Index, No pagination, true copy sign missing, file documents separately	27/08/2021
6694	0710102160952019/4	INDIAN COMPRESSORS LIMITED Vs. ASHKIT PROPERTIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANY		No Index, No Pagination	27/08/2021
6695	0710102410382017/52	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		File documents separately	27/08/2021
6696	0710200400862013/3	M/S MANAB CHAKRABORTY Vs. DR RAHUL KUMAR		Application under any other provisions	COMPANY PETITION (COMPANIES		Stamp paper missing on affidavit	27/08/2021
6697	0710102012932021/1	DURHA VITRAK PRIVATE LIMITED UNDER CIRP VS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		E-stamp missing, Proof of service missing	27/08/2021
6698	0710102014702021/4	HINDUSTAN COCA-COLA HOLDINGS PRIVATE LIMITED Vs.		Sub-Section (1) of Section 66.	COMPANY PETITION (COMPANIES		Both the Volumes are exceeding more than 200 pages	27/08/2021
6699	0710102107382019/3	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1825(PB)2019		Merge all pdf into one and index and pagination are missing	27/08/2021
6700	710102062602021	HEM EMBROIDERIES PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition IB (IBC)	IBC Section 59		Mr. Amit Goel	page:17, not clear,	1/9/2021
6701	710102055512021	VINEET AGGARWAL VS EARTHCON UNIVERSAL INFRA TECH PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	back date affidavit	7/8/2021
6702	710102056922021	MEGHNA MALIK VS UNIVERSAL BUILDWELL PRIVATE	Restoration Application (IBC)	Application under any other provisions- IBC		Adit Singh	main case not linked main case not linked section wrong	12/8/2021

6703	710102060682021	PANKAJ BANGLA AND SWATI BAGLA VS M/S TODAY HOMES AND INFRASTRUCTURE PRIVATE LIMITED	Miscellaneous Application(Companies Act)	Application under any other provisions		Harshit Kedawat	stamp paper missing and section and case type wrong main case not link pagr5-7 not clear page	26/08/2021
6704	710102061102021	J C ENTERPRISES PRIVATE LIMITED VS M K S OIL PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1587(ND)2019	Astha Nigam	52-54 cut page	27/08/2021
6705	0710102043842021/1	EBRO TILDA PRIVATE LIMITED Vs. ASHOKA BUILD CITY PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/71(ND)2021		Page no. 22 - 23, 232,442, 650, 866 , 1085, 1387, pages not clear, Remove blank pages from the documents, True copy sign missing on every page of volume 1	2/9/2021
6706	0710102043992021/1	XECUTE HR SOLUTIONS PRIVATE LIMITED Vs. OPTUM GLOBAL SOLUTIONS INDIA PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2746(ND)2021		Back date Affidavit	17/08/2021
6707	0710102071812020/9	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. ESSLINE ENGINEERS AND CONSULTANTS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/932(ND)2020		True copy sign missing on every page	1/9/2021
6708	0710102077772020/5	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		No Index, No Pagination	1/9/2021
6709	0710102084992020/4	CHETAN KAPOOR AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/366(ND)2020		Page no. 1 - 12 sign missing	1/9/2021
6710	0710102086462020/4	SHITESH SACHAN AND OTHERS Vs. SUPERTECH LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/367(ND)2020		Page no. 1 - 12 sign missing	1/9/2021
6711	0710102013932021/14	SHIVAM AGRI OILS PRIVATE LIMITED Vs. SHREE KRISHNA VANASPATI INDUSTRIES PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/127(ND)2021		Index missing	2/9/2021
6712	0710102041122021/1	JAMBUDWIP EXPORTS AND IMPORTS LIMITED Vs. U P BONE MILLS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/447(ND)2021		Wrongly filed here	2/9/2021
6713	0710102118692020/2	NARENDRA SINGH RAWAT & ORS. Vs. M/S ELEGANT INFRACON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/69(ND)2021		Index missing	2/9/2021
6714	0710102000022016/2	PK. COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES M/S MUTUAL COMMUNICATION PVT. LTD		Sec 252 (1) - By Government Body	COMPANY APPEAL(COMPANIES ACT)/1074(ND)2018		Wrongly filed here	2/9/2021
6715	0710102006312020/3	GAURAV JAIN (SOLE PROPRIETOR OF SD PRECISE BIOSCIENCE) Vs. RESEARCH MEDICINE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/284(ND)2020		Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	2/9/2021
6716	0710102009182019/9	MOHAN PILLAI Vs. EICHER MOTORS LTD.		Sec. 59	COMPANY PETITION (COMPANIES ACT)/257(ND)2019		Court Fee stamp and Welfare Fee stamp missing in Vakalatnama in Eicher document	2/9/2021
6717	0710102028192020/4	MR. ISHAN SURENAER BHANDULA Vs. LEX INNOVA DIGITAL PAYMENTS PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/751(ND)2020		Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	2/9/2021
6718	0710102031292020/2	JATIN MADAN Vs. JAISHREE		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/1901(ND)2020		NEED TO IA FILE	2/9/2021
6719	0710102061222020/7	PRIYANKA UPPAL Vs. SUBSTRATAL SOLUTIONS PVT LTD		Sec. 241(1),Sec. 242(4),Sec. 59	COMPANY PETITION (COMPANIES)		Signs required on all pages.	2/9/2021
6720	0710102167872019/6	DEBABRATA RAY Vs. THE STATE TRADING CORPORATION OF INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/242(PB)2020		NEED TO IA FILE	2/9/2021
6721	0710200426982018/6	M/S RANDSTAD INDIA PVT. LTD Vs. BASHAR TECHNOLOGIES PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/20(ND)2018		NEED TO IA FILE	2/9/2021
6722	0710102114592020/6	M/S KUNDAN MAL ROOP CHAND JEWELLERS P LIMITED Vs. DELHI DIAMONDS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1117(ND)2020		No Index, No Pagination	2/9/2021
6723	0710102117972020/1	SUSPENDED BOARD OF DIRECTORS OF M/S. DEV DENSO POWER LTD. Vs. DEV DENSO POWER LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/384(PB)2021		Page no. 25 - 131 true copy sign missing	2/9/2021
6724	0710102131202019/10	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Wrong e-filing, need to file in IA	2/9/2021
6725	0710102131202019/7	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019		Wrong e-filing, need to file in IA	2/9/2021

6726	0710102131202019/9	VIKRAM JHUNJHUNWALA Vs. XECUTE HR SOLUTIONS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2460(ND)2019	Wrong e-filing, need to file in IA	2/9/2021
6727	0710102169552019/4	HEMANT KUMAR Vs. EDUCOMP-RAFFLES HIGHER EDUCATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/35(PB)2020	Page no. 15 stamp paper missing	2/9/2021
6728	0710102426702018/17	MRS. RENU KUMAR Vs. SOLUTIONS BUSINESS CENTE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/475(ND)2018	Wrong e-filing, need to file in IA	2/9/2021
6729	0710102089762020/4	COSMIC INFRASOLUTION PVT. LTD Vs. PRUDENTIAL HOTELS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/969(ND)2020	NEED TO SIGN IN ALL PAGES	2/9/2021
6730	0710102107072020/3	MR. RP SINGHAL Vs. RP SINGHAL BUILDERS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)	NEED TO SIGN ALL PAGES	2/9/2021
6731	0710120005622018/34	SWASTIK INTERCHEM PVT. LTD. Vs. A M VINYT PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1005(ND)201	Stamp paper missing	2/9/2021
6732	0710200400812016/9	ESQUIRE ELECTRONICS INC Vs. NETHERLANDS INDIA COMMUNICATIONS SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/108(PB)2016	Wrong e-filing, application need to file in IA	2/9/2021
6733	0710102037412021/3	YOGESH BHANDARI Vs. DR. KHANNAS PATHCARE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021	Index missing,	2/9/2021
6734	0710102045652021/2	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/334(ND)2021	Page no. 22, 23 , 30, 36-38, 46, 49, 51, 52, 55 Page cut from bottom	2/9/2021
6735	0710102047802021/1	AMARPAL Vs. ANSAL PROPERTIES AND INFRASTRUCTURE		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021	Index missing, stamp paper missing, No Pagination	2/9/2021
6736	0710102088692020/3	AMARPAL Vs. ANSAL PROPERTIES AND INFRASTRUCTURE		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3976(ND)20	Page no. 3 - 5 true copy sign missing	2/9/2021
6737	0710102101472020/1	JSB INFRATECH LIMITED Vs. REGISTRAR OF COMPANIES		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/770(ND)2020	Page no. 5 - 34 true copy sign missing, Page no. 31 - 34 translation copy missing	2/9/2021
6738	0710102134582019/11	MR. ASHOK TRIPATHI Vs. ANSAL PROPERTIES AND INFRASTRUCTURE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2584(ND)2019	Page no. 3 - 5 true copy sign missing	2/9/2021
6739	0710102052992021/1	SUMESH SOOD Vs. SYSCOM ORGAINC WORLD PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/340(ND)2021	Same document filed twice	2/9/2021
6740	0710102078232020/36	TECHNO ELECTRIC & ENGINEERING CO. LTD. Vs. MCLEOD RUSSEL INDIA LTD		Rule16(d),NCLT Rules,2016 IBC	TRANSFER PETITION (IBC)/38(PB)2020	Wrongly filed here	2/9/2021
6741	0710102087662020/3	EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD. Vs. NATIONAL SECURITIES		Sec. 59,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/143(PB)2020	E-stamp missing	2/9/2021
6742	0710102153162019/2	NOBLE BUILDCON PRIVATE LIMITED Vs. M/S SHANVI ESTATE MANAGEMENT SERVICES PVT. LTD		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/176(ND)2019	Pages 118 to 128 according to PDF Not clear	2/9/2021
6743	0710102107382019/4	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA Vs. RADHEY SHAM TANDON MFG.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1825(PB)2019	Master index missing	2/9/2021
6744	0710102006872020/1	RAJKUMAR VINOD VACHHER Vs.		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /655(ND)2020	NEED TO SAPERATE FILLING	2/9/2021
6745	0710102016582021/6	BHARAT HEAVY ELECTRICALS LIMITED Vs. MOHAN LAL JAIN		Sec 42	COMPANY APPEAL (IBC)/10(ND)2021	ONLY PROOF OF SERVICE UPLOAD	2/9/2021
6746	0710102030582020/3	SWASTIK PIPE LIMITED Vs. RDC STEELS AND ALLIED SERVICE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/779(ND)2020	NEED TO IA FILE	26/08/2021
6747	0710102047462021/4	MANISH KUMAR Vs. DRISHTI INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB	AFFIDAVIT MISSING	2/9/2021
6748	0710102062422019/10	SARAN EQUIPMENTS & ENGINEERS (P) LTD. Vs. PIONEER FABRICATORS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/847(ND)2019	LETTER NOT CONSIDER IN ADDITIONAL DOCUMENT	2/9/2021
6749	0710102139442019/4	M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED Vs. M/S FORTIS HOSPITALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2838(ND)2019	Stamp paper missing	2/9/2021
6750	0710102174012019/9	NARMADA CEREALS PVT. LTD. Vs. ORIENTAL BANK OF M/S. CONCORD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/138(ND)2020	NO index, No Pagination	2/9/2021
6751	0710120007302018/75	INFRASTRUCTURE PVT. LTD. Vs. M/S. SHUBHKAMNA BUILDTECH PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1059(ND)2018	Page no. 214 - 227 pages not clear	2/9/2021
6752	0710102004622019/15	DHIRENDER NATH Vs. JC WORLD HOSPITALITY PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/256(ND)2019	AFFIDAVIT MISSING	3/9/2021
6753	0710102014592019/16	HARI RAM Vs. SHILPA GARMENTS PVT. LTD		Sec 424 (3)	COMPANY PETITION (COMPANIES)	17 19 21 23 TRANSLATION	3/9/2021
6754	0710102020082020/2	V. C. INVESTMENT PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/197(ND)2020	PAGE-10-13 TRANSLATION	17/08/2021
6755	0710102146182019/9	NEHA JAIN Vs. VENESSA METALS AND ALLOYS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2970(ND)201	Page no. 10 - 15 true copy sign missing	3/9/2021

6756	071020000962015/1	MUKESH AGGARWAL Vs. WAVE BUILDCON PVT. LTD.		Application under any other provisions	COMPANY PETITION (COMPANIES)		Stamp paper missing	3/9/2021
6757	0710200412572017/13	POWER 2 SIM PVT. LTD Vs. J.V. STRIP LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/452(ND)2017		Court fees and welfare missing on vakalatnama	3/9/2021
6758	0710102047802021/2	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021		Wrong e-filing, application should be file separately	3/9/2021
6759	0710102169962019/28	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		Document not clear	3/9/2021
6760	0710102169962019/28	DREAM LAND REALTOR PRIVATE		IBC Under Sec 10	COMPANY PETITION IB		Document not clear	3/9/2021
6761	0710102062772021/1	MANISH GUPTA RESOLUTION PROFESSIONAL Vs. VINEET AGGARWAL		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/3857(ND)2021		It has no e-stamp paper and welfare fee is not sufficient.	3/9/2021
6762	0710102132672019/21	S.P. BUILDERS Vs. ADORE REALTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2731(ND)201		Page no. 20 page cut, page no. 73 - 77 pages not clear	3/9/2021
6763	0710102031632021/1	M/S VINTAGE FOOTWEAR PRIVATE LTD. Vs. I WORLD BUSINESS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/355(ND)2021		Wrong Pagination in index	3/9/2021
6764	710102017522020	IFCI VS HI POINT INVESTMENT	Company Application(IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/478(ND)2017	APOORV AGARWAL	case type wrong please merge your pdf please file in proper format	7/2/2020
6765	710102031802020	HARI SINGH PALI VS ADEL LANDMARKS LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	piyush pathak	affidavit back dated e-stamp paper not notarized Pg- 10,21,30,31 not clear pg-22,24 not mention type copy true copy sign missed please upload proper file and merge pdf some pages not clear and mention on every pages true typed copy	12/3/2020
6766	710102045352021	SURINDER KERAM VS M/S GRANITE GATE PROPERTIES PVT LTD	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1248(PB)2018	BRIJESH KUMAR SINGH	case type wrong notarized date not clear pg-13,14,15,18,19	6/7/2021
6767	710102047352021	NISHANT GAURAV GUPTA VS JBK DEVELOPERS PVT.	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/625(PB)2018	vikas jadon	section wrong	13/07/2021
6768	710102046512021	PUNJAB NATIONAL BANK VS NAVEEN KUMAR JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/702(ND)2018	SARAN SURI	E-stamp paper not notarized	9/7/2021
6769	710102061902021	NISHA MALHOTRA VS TODAY HOMES NOIDA PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)2018	Shubhangi Tiwari	STAMP PAPER MISSED , SIGN MISSED AND SECTION NOT MENTION IN INDEX	30/08/2021
6770	710102061922021	CHANDER VERMA VS CONTINENTAL CONSTRUCTION LTD.	Company Application(Companies Act)	Rule 11 of NCLT		Omar Hoda	SUPPORTING AFFIDAVIT MISSING WITH 10 RUPEE NON JUDICIAL STAMP PAPER	30/08/2021
6771	710102061292021	ROHIT SEHGAL VS CHARANJEET SINGH	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	ROHIT SEHGAL	38-40 not clear page	27/08/2021
6772	710102003262021	ANAND MOHAN VS PATEL ENGINEERING LIMITED	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		SAIKRISHNA ASSOCIATES	Please mention main IB no. on every heading	14/01/2021
6773	710102031272021	STERLING MOTOR CO. VS SUNIL PRAKASH	Company Petition IB (IBC)	Sec 42		RANJANA ROY GAWAI	brief of synopsis missed, list of dated &&& events missed, and wrong case type	16/04/2021
6774	710102031232021	AUTOMOBILE STERLING VS SUNIL PRAKASH	Company Petition IB (IBC)	Sec 42		RANJANA ROY GAWAI	brief of synopsis missed, list of dated &&& events missed, and wrong case type, page 64 not clear	16/04/2021

6775	710102014922021	RAGHOTTAM GALAGALI VS ANSAL HOUSING LIMITED	Intervention Petition(Companies Act)	Application under any other provisions		Pradeep Kumar Pandey	Wrong section select, (need to file IA)	20/02/2021
6776	710102062972021	HITACHI VANTARA INDIA PRIVATE LIMITED VS NATH MOTORS PVT	Company Petition (Companies Act)	Sec. 230-232 - Second Motion		VIKAS GERA	Wrong case type select, link 2nd motion with 1st motion,	2/9/2021
6777	710102063432021	PARSVNATH DEVELOPERS LTD. VS REGISTRAR OF COMPANIES DELHI	Company Appeal(Companies Act)	Sec 252 (3) - By Government Body		Prashant Jain	Wrong Section select, fees missed,pages not clear 98,Petitioner company master data missed, Roc advances service missed, wrong income tax advance service,kindly serve to delhi high court dcit cell,MoA &&& AoA missed of petitioner	3/9/2021
6778	710102055422021	ACTION CONSTRUCTION EQUIPMENT LIMITED VS K V DEVELOPERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	Gaurav	section not mention in soft copy need to sign on application E-stamp paper missed E-stamp paper and affidavit not notarized	6/8/2021
6779	710102058972021	KAPISH GUPTA VS DREAM PROCON PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1771(ND)201	Himanshu Nailwal	Main Case Not Link Properly case year wrong	20/08/2021
6780	710102061752021	S. F. SOLVENT LIMITED VS G. K. DAIRY AND MILK PRODUCTS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1076(ND)2020	Hussain Ali	ib not mention in main case	29/08/2021
6781	710102062292021	DR.VICHITRA NARAYAN PATHAK LIQUIDATOR OF LAXMIPATI BALAJI INFRA PVT. LTD. VS PARAS SUBASHCHAND JAIN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	Abhishek	wrong Document	1/9/2021
6782	710102062302021	YUG INTERNATIONAL PRIVATE LIMITED VS INDO LAMINATES PRIVATE LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/2874(ND)2019	NILESH RANJAN	Wrong case type,wrong document	1/9/2021
6783	710102062622021	SUNIL GUPTA VS CHANDRA PRAKASH RP OF GRANITE GATE PROPERTIES PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1248(PB)2018	RISHI KUMAR SINGHAL	pg-43,44,46 not clear,true copy stamp missed	1/9/2021
6784	710102062252021	CHANDRA PRAKASH VS SANDEEP	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Sanju Kumar	wrong filing need to additional	31/08/2021
6785	710102062632021	ICICI BANK LIMITED VS SR FOILS & TISSUE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/144(PB)2017	Nikhil Jain	Main case number wrong link,council signature missed in index and in pg-B.stamp paper missed,pg-26-28,41,42,43, in hindi,pg-45,46,54 not clear,proof of service missed	1/9/2021
6786	710102062322021	POTENS TRANSMISSION & POWER PRIVATE LIMITED VS GYAN CHAND NARANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/706(PB)2018	Aditi Sharma	Wrong main case number in file,pg-106,126,129 in hindi,volume not more than 200 pages,pg-239 vakalatnama heading missed and court fee and welfare missed	1/9/2021
6787	0710102014702018/49	ICICI BANK LIMITED Vs. C & C CONSTRUCTION LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1367(PB)2018		True copy sign missing on every page of the document	6/9/2021
6788	0710102014732021/2	IIFL FINANCE LTD. Vs. JAIPURIA BUILDCON PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/173(PB)2021		File both reply separately	3/9/2021

6789	0710102015952020/1	SEEMA GOEL Vs. ELEGANT INFRACON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/736(ND)2020	No Index, No Pagination, court fees missing on vakalatnama	6/9/2021
6790	0710102016102021/2	RAKESH KUMAR JAIN Vs. SN JEE BUILD WELL PVT. LTD.		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1089(ND)20	Page no. 1 - 9 sign missing, back date affidavit,	6/9/2021
6791	0710102026002021/1	EARTH COPIA OWNERS SOCIETY Vs. SURINDER JUNEJA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1713(ND)20 21	Page no. 1 - 34 sign missing, Page no. 35 stamp paper should be put before affidavit, Page no. 184 court fee and welfare missing on vakalatnama	6/9/2021
6792	0710102027782020/1	GRID INFRA TECH PVT LTD Vs. HYTHRO POWER CORPORATION LIMITED		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/1738(PB)202 0	Wrong e-filing, application need to file in IA	12/3/2021
6793	0710102033262021/5	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021	Court fees and welfare missing on vakalatnama	6/9/2021
6794	0710102054232021/1	JITENDR KALRA Vs. RAJESH PROJECT		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3360(PB)202	Wrong e-filing, application need to file in IA	2/9/2021
6795	0710102104622020/13	NEERAJ AGGARWALA Vs. EASYPOLICY INSURANCE WEB AGGREGATORS PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/180(PB)2020	Wrong e-filing, application need to file in IA	6/9/2021
6796	0710102105092019/3	MR. LAXMI ELECTRICALS & ENGINEERING Vs. M/S VARDHMAN ESTATES AND DEVELOPERS PVT.LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1735(ND)201 9	Wrong e-filing, application need to file in IA	6/9/2021
6797	0710102113682019/5	ORIENT BELL LIMITED Vs. ANSAL HOUSING AND CONSTRUCTION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1992(PB)2019	Stamp paper missing	17/03/2021
6798	0710102118102019/9	RAVI NANDAN SAHAYA Vs. BHARAT NIDHI LIMITED		Sec. 58(3),Sec. 59,Sec. 213,Application under any other provisions	COMPANY APPEAL(COMPANIES)	Wrong e-filing, application need to file in IA	25/08/2021
6799	0710102165052019/7	BALWANT SINGH Vs. M/S AMB INFRABUILD PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/190(ND)2020	Court fee is deficient	6/9/2021
6800	0710102168642019/5	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020	Index missing, no pagination, court fees and welfare missing	6/9/2021
6801	0710120003842018/29	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018	Page no. 1 - 16 sign missing, stamp paper missing, Page no. 21 - 46 true copy sign missing, Page no. 36 - 39 pages not clear	6/9/2021
6802	0710120007562018/12	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)201 8	Signs required on every page	6/9/2021
6803	0710120007562018/13	M/S. MODI DISTILLERY LTD. Vs. M/S. GAGAN DISTILLERS & BEVERAGES PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1061(ND)201 8	Welfare is not sufficient	6/9/2021
6804	0710102000982019/7	ANITA GARG AND ORS. Vs. JAIPURIA BUILDCON PRIVATE		IBC Under Sec 7	COMPANY PETITION IB (IBC)/115(PB)2019	Court fees missing	6/9/2021
6805	0710102008582021/1	RAM DEV PVT LTD Vs. RAJ VIJ. Vs.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/536(PB)2021	Wrong e-filing, application need to file in IA	6/9/2021
6806	0710102013872018/21	MARKETING TIMES		IBC Under Sec 9	COMPANY PETITION IB	No Index, No Pagination	6/9/2021
6807	0710102035882021/2	ABHISHEK JAIN Vs. PURETO LIFESCIENCE PRIVATE LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/230(ND)2021	Stamp paper missing, Triple pagination in file, Page no. 118 - 123 , 147 pages not clear,	6/9/2021
6808	0710102052932021/1	ARGENTUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3307(ND)20 21	Stamp paper missing	6/9/2021
6809	0710102059532021/1	VIKAS GARG Vs. CHANDERSH JAJOO		Sec. 45 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3718(ND)20	Court fees and welfare missing	6/9/2021
6810	0710102044462021/6	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)202 1	paging required on every pages	6/9/2021
6811	0710102044462021/7	AXYKNO CAPITAL SERVICES PRIVATE LIMITED Vs. JAYANT KAWALE		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3000(PB)202 1	Paging requirement	6/9/2021
6812	0710102068642020/2	DATA WORLD INFORMATION SYSTEMS PRIVATE LIMITED Vs. ULTRASCEND		Sec. 131(1)	COMPANY PETITION (COMPANIES ACT)/34(ND)2021	No Index, No Pagination	6/9/2021

6813	0710102105602020/6	PANKAJ SABHARWAL & ORS. Vs. SUPERTECH LIMITED &		Sec. 213	COMPANY PETITION (COMPANIES)		Stamp paper missing, Page no. 32 - 33 pages not clear,	6/9/2021
6814	0710102113542020/2	ANJU JAIN Vs. VIKRAM BAJAJ		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5688(PB)202		Supporting affidavit missing	6/9/2021
6815	0710102128762019/2	RAJ KAPOOR GUPTA Vs. AMARTECH CONVERGENCE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3279(ND)2019		No Pagination, welfare missing,	6/9/2021
6816	710102047382021	DBS BANK LTD. VS DBS BANK LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	Pagination Not Done Properly and Plz Correct BP TO PB Bench	13/07/2021
6817	710102047572021	IIHT SYSTEMS LIMITED VS IIHT SYSTEMS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/276(ND)2019	Ashutosh	e-stamp paper missed	13/07/2021
6818	710102052252021	DEEPAK DHIR VS HARISH MANCHANDA	Interlocutory Application (I.B.C)	Sec 60(5)		Bhawani G Mann	main case not link	27/07/2021
6819	710102052262021	KAMLESH BASSI VS HARISH MANCHANDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Bhawani G Mann	pagination not complete in pdf	27/07/2021
6820	710102062852021	SPJ CARGO PVT LTD VS AI - OUA FOOD PROCESSING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/453(ND)2020	Shiv	Plz Mention Correct main case number IN page NO 3	2/9/2021
6821	710102063052021	RAM CHANDRA OMER VS STATE BANK OF	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	LCA Legal	section wrong	2/9/2021
6822	710102063002021	RAMESH KUMAR PAL VS MAHESH TANEJA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2019	Shivam	38,79,96,140,156-167,199-201,210,225-227,254 not clear page and break file after 200 page	2/9/2021
6823	710102063212021	SHINING INFRABUILDCON LLP VS NOIDA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/74(ND)2018	Neeraj	pg-71 not clear and in hindi,pg-79,85,90,103,104,106,107,109,110 in hindi	3/9/2021
6824	710102063852021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES	Miscellaneous Application(Companies Act)	Sec. 230-232 - Second Motion		Kamal	Wrong documents uploaded	6/9/2021
6825	710102046752021	GOVERNMENT OF ODISHA VS M/S. ACTION ISPAT AND POWER PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHASHANK	page not clear-50/page miss-214/page:51 not clear, true copy sign missed, E stamp paper missed/etc Master Data Missing	10/7/2021
6826	710102053982021	DEEPAK BHOLA VS AYBI ENERGY PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 433(e)/433(f) of CA 1956		DEEPAK	Wrong documents upload	1/8/2021
6827	710102063842021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES (MAHARASHTRA)	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Kamal	wrong documents upload	6/9/2021
6828	710102063862021	DEPARTMENT OF TELECOMMUNICATIONS VS TATA TELESERVICES	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion		Kamal	wrong document uploded	6/9/2021
6829	710102064062021	SUNLITE CORPORATE ADVISORY SERVICES PCT. LTD. VS VERMA REALTORS AND TRADING PVT. LTD	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		HITESH SACHAR	wrong case type, memo of partied, brief of synopsis and list of dates & amp; amp; events missed,	7/9/2021
6830	0710102168642019/6	CHIPSAN AVIATION PRIVATE LIMITED Vs. PUNJ LLYOD AVIATION LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/112(ND)2020		Court fee is not sufficient	7/9/2021
6831	0710102169292019/6	MRS. PALLAVI GUPTA & MR. PADAM THAKUR Vs. JAIPURIA BUILDCON PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/48(PB)2020		There is no court fee	7/9/2021
6832	0710120012082018/60	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Court fee is not sufficient	3/9/2021
6833	0710102033512020/4	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		Index missing	7/9/2021
6834	0710102033512020/5	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		Index missing	7/9/2021
6835	0710102022702020/2	AMBER SHEETS & BOXES Vs. FIROZABAD CERAMICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/720(ND)2020		Pg. no.14 is missing, pages are not clear Pages 37 to 43 according to PDF Not Clear	7/9/2021
6836	0710102027582021/6	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021		True copy sign missing on every page	7/9/2021

6837	0710102027582021/7	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 339,Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/76(ND)2021	True copy sign missing on every page	7/9/2021
6838	0710102027902020/4	SHIKHA GARG Vs. MICROMAX INFORMATICS LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/709(ND)2020	No Index, No Pagination	7/9/2021
6839	0710102028022020/6	AVANI MINING PRIVATE LIMITED Vs.	IBC Section 59	COMPANY PETITION IB	Stamp paper missing	7/9/2021
6840	0710102029742018/3	INCOME TAX OFFICER WAR 19 Vs. REGISTRAR OF COMPANIES M/S YOGYA INFOTECH	Sec 252 (1) - By Government Body	COMPANY APPEAL (COMPANIES ACT)/1203(ND)2018	Wrong pagination, true copy sign missing on every page	7/9/2021
6841	0710102037562021/2	M/S THE HAMLIN TRUST Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/92(ND)2021	True copy sign missing on every page	7/9/2021
6842	0710102060662021/1	SUNIL KUMAR KABRA RESOLUTION PROFESSIONAL IN THE MATTER OF IIRP OF MRS. ASHA MITTAL Vs. ICICI BANK LIMITED (THROUGH ITS MANAGER)	---	INTERLOCUTORY APPLICATION (I.B.C)/3893(ND)2021	No Index, no Pagination	7/9/2021
6843	0710102071642020/1	ANNIES APPAREL PRIVATE LIMITED Vs. ANNIES APPAREL PRIVATE LIMITED	Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3023(PB)2020	Court fees and welfare missing on vakalatnama	7/9/2021
6844	0710102094282020/5	NIKHIL JAIN Vs. RAJDHANI NURSURIES LIMITED	---Sec. 213	COMPANY PETITION (COMPANIES)	Wrong e-filing, application need to file in IA	7/9/2021
6845	0710102105502020/5	TRANSLUMINA THERAPEUTICS LLP Vs. MEDEOR HOSPITAL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1072(ND)2020	Wrong pagination, Page no. 1 - 17 sign missing, Page no. 1 - 87 true copy sign missing, index missing	7/9/2021
6846	0710102106382019/10	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC PERSONAL CARE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019	Wrong e-filing (petition)	7/9/2021
6847	0710102106382019/12	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC PERSONAL CARE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019	Wrong e-filing (petition)	7/9/2021
6848	0710102119522020/2	LH ASIAN TRADE FINANCE FUND LIMITED Vs. M/S WORLDS WINDOW TRADING PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/78(ND)2021	Court fees and welfare missing on vakalatnama, stamp paper missing, wrong pagination in documents,	7/9/2021
6849	0710102119992020/1	ANKUR ENTERPRISES Vs. PANTEL TECHNOLOGIES PRIVATE LIMITED	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/5767(ND)2020	Page no. 1 - 4 sign missing, Page no. 8 translation missing,	7/9/2021
6850	0710102120172019/8	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019	Wrong e-filing (petition)	7/9/2021
6851	0710102029022020/3	L & T FINANCE LIMITED Vs. NEERAJ SINGHAL	Section 95(1)	COMPANY PETITION IB	Page no. 1 - 3 sign missing	7/9/2021
6852	0710102077422020/4	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020	Same Reply document filed twice, Notary missing in E-stamp, Proof of service missing	7/9/2021
6853	0710102119522020/3	LH ASIAN TRADE FINANCE FUND LIMITED Vs. M/S WORLDS WINDOW TRADING PRIVATE	IBC under Sec 7	COMPANY PETITION IB (IBC)/78(ND)2021	No Index, No Pagination, court fees and welfare missing on vakalatnama	7/9/2021
6854	0710102120122019/8	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED	Sec. 58(3),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/132(ND)2019	Wrong e-filing, application should be filed in IA	7/9/2021
6855	0710102142522019/3	PAWAN KUMAR SHARMA Vs. SUNCITY HI-TECH INFRASTRUCTURE PVT. BV COTTON PVT. LTD. Vs. INNOVATIVE TEXTILES LTD.	IBC Under Sec 7	COMPANY PETITION IB (IBC)/2839(ND)2019	Notary missing in E-stamp	7/9/2021
6856	0710102008852020/9	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/371(ND)2020	Wrongly Filed here	8/9/2021
6857	0710102010242021/1	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF ANIL KOHLI Vs. G P GLOBAL ENERGY PVT LIMITED	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/934(ND)2021	W.S Index Page Not filed properly and also its Content is missing	8/9/2021
6858	0710102010812021/2	AMALGAMATION(Sub-section (i) of section 230	CA(A) MERGER AND AMALGAMATION(W.S Index Page Not filed properly and also its Content is missing	8/9/2021
6859	0710102016592020/3	M+R LOGISTICS (INDIA) PRIVATE LIMITED Vs. THE INDURE PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC) /1090(PB)2020	Pages 59,63,75 to 79 Not Clear and Readable	8/9/2021
6860	0710102168392019/1	ATUL KUMAR SINGHAL Vs. FIITJEE LIMITED	Rule 11 of NCLT, 2016	COMPANY APPLICATION(IBC) /1678(ND)2019	Signs required on all pages.	25/08/2021
6861	0710102151002019/7		IBC Under Sec 9	COMPANY PETITION IB	Court fee is not sufficient	8/9/2021

6862	0710102013762020/6	CAPT. SAMUAL YARIG OMER AHMED Vs. ZEXUS AIR SERVICES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/421(ND)2020		Case Number missing, Case Name missing, Index missing	8/9/2021
6863	0710102015482020/3	SHERWIN WILLIAMS COATINGS INDIA PVT LTD Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/462(ND)2020		E-stamp Date and Affidavit Date are not matching	8/9/2021
6864	0710102021682020/1	DRIP CAPITAL INC Vs. AL SAQIB EXPORTS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/745(PB)2020		E-stamp Date and Affidavit Date are not matching	8/9/2021
6865	07101020153152019/6	NEERAJ SINGLA Vs. LOTUS WOODTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3106(ND)201		Not showing e-stamp paper	8/9/2021
6866	0710102015402021/1	M/S FORTIS HOSPITAL LIMITED Vs. M/S MEDSOURCE HEALTHCARE PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3093(ND)2021		Stamp paper missing	8/9/2021
6867	0710102407902018/6	INDIABULLS HOUSING FINANCE LTD. Vs. BHA ASSOCIATES PVT. LTD.		IBC Under Sec 7	COMPANY PETITION IB (IBC)/854(PB)2018		Wrong e-filing, need to file in IA	18/08/2021
6868	0710102017822021/3 (No.of Docs - 1)	TRANS CONSTRUCTION CONSULTANCY PVT LTD Vs. REGISTRAR		Sec 252 (3)			Documents not available please refile the documents	24/08/2021
6869	0710102027652021/1 (No.of Docs - 1)	MANOJ PROPERTIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available please refile the documents	20/08/2021
6870	0710102033582021/2 (No.of Docs - 1)	PURVI CREDIT AND HOLDINGS PRIVATE LIMITE Vs.		Sec. 230-232 - Second Motion			Documents not available please refile the documents	6/9/2021
6871	0710102039032021/5 (No.of Docs - 1)	COMPAREX INDIA PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available please refile the documents	6/9/2021
6872	0710102060492021/1 (No.of Docs - 1)	MARKETING TIMES AUTOMOBILES Vs. RAJ VIJ.		Regulation 44(2), Liquidation process Regulation, 2016			Documents not available please refile the documents	3/9/2021
6873	0710102077032020/14 (No.of Docs - 1)	PRIORITY VENDOR TECHNOLOGIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion			Documents not available please refile	2/9/2021
6874	0710102089332019/11 (No.of Docs - 1)	AUTONIX LIGHTING INDUSTRIES PVT LTD Vs. MOSERBAER ELECTRONICS LTD		IBC Under Sec 9			Wrong e-filing, need to file in IA	13/07/2021
6875	0710102100252020/4 (No.of Docs - 1)	MUKESH KUMAR GUPTA Vs. REGISTRAR OF COMPANIES DELHI & HARYANA		Sec 252 (3)			Documents not available please refile	24/08/2021
6876	0710102105522019/3 (No.of Docs - 1)	SUNRISE CEMENT PVT LTD Vs. DIGITAL ENTERPRISE		Sec 252 (1) - By Government Body, Sec 252 (3) - By Government			No Index, No Pagintaion	25/09/2019
6877	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE		Sec. 230-232 - Second Motion			Documents not available please refile the documents	23/08/2021
6878	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE		Sec. 230-232 - Second Motion			Documents not available please refile the documents	30/08/2021
6879	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE		Sec. 230-232 - Second Motion			Documents not available please refile the documents	31/08/2021
6880	0710102113292020/2 (No.of Docs - 4)	M/S A.V. COMPUTERS PRIVATE LIMITED Vs. M/S MERCURY FABRICS PRIVATE		Sec. 230-232 - Second Motion			Documents not available please refile the documents	7/9/2021
6881	0710102119842020/2 (No.of Docs - 1)	GATEWAY IMPEX PVT. LTD. (SHAREHOLDER OF OLIVIA EQUIPMENTS PVT. LTD.) Vs. REGISTRAR OF COMPANIES		Sec 252 (1)			Documents not available please refile the documents	27/08/2021
6882	0710102141062019/10 (No.of Docs - 1)	ITRON METERING SOLUTIONS INDIA PVT LTD Vs.		Sec. 230-232 - Second Motion			Documents not uplodged, please refile	17/08/2021
6883	0710102412272017/5 (No.of Docs - 2)	DBS BANK LTD. Vs. M/S EDU SMART SERVICES PVT. LTD.		IBC under Sec 7			Documents not available please refile the documents	18/08/2021
6884	0710102412272017/5 (No.of Docs - 2)	DBS BANK LTD. Vs. M/S EDU SMART SERVICES PVT. LTD.		IBC under Sec 7			Documents not available please refile the documents	27/08/2021
6885	0710120001492018/14 (No.of Docs - 1)	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE		IBC Under Sec 9			Wrong e-filing, need to file in IA	18/01/2020
6886	0710120001492018/14 (No.of Docs - 1)	DISH TV INDIA LIMITED Vs. MACRO COMMERCE PRIVATE		IBC Under Sec 9			Wrong e-filing, need to file in IA	25/10/2019
6887	0710200423462018/1 (No.of Docs - 1)	M/S DYNOMAX SALES PVT LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions			Documents not available please refile the documents	7/9/2021
6888	710102062982021	Rajinder Prasad Arora					Court fees missing on vakalatnama	2/9/2021

6889	710000062992021	Rajinder Prasad Arora						Court fees missing on vakalatnama	2/9/2021
6890	710000060942021	Nimitaya Infotech Pvt Ltd						Form 3c missing , page no. 10 not clear	26/08/2021
6891	710000060932021	Nimitaya promotors private limited						Form 3c missing	26/08/2021
6892	710000060922021	ltd.						Form 3c missing	26/08/2021
6893	710000060272021	AXIS TRUSTEE SERVICES LIMITED						Court fees and welfare missing on vakalatnama	25/08/2021
6894	710000060342021	AXIS TRUSTEE SERVICES LIMITED						Court fees and welfare missing on vakalatnama	25/08/2021
6895	710000060332021	AXIS TRUSTEE SERVICES LIMITED						Court fees and welfare missing on vakalatnama	25/08/2021
6896	710102001002021	ABT ASSOCIATES INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec. 441			Divesh	supporting affidavit not nortrize,power of attorney not notraize, roc report missed	7/1/2021
6897	710102009922021	MEDSOURCE HEALTHCARE PVT. LTD. VS FORTIS HEALTHCRE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9			Ikgiri	jurisdiction Punjab	4/2/2021
6898	710102063822021	IRONBELL INFRA PRIVATE LIMITED VS REGISTRAR OF COMPANIES DELHI	Company Petition (Companies Act)	Sec 252 (3)			ANUJ GUPTA	Wrong case type select,Master index missed, Memo of parties/synopsis/list of dates &&& events missed, Supporting affidavit and e stamp not notraize,MoA &&& AoA missed, Stk 07 missed, company master data missed, Income tax advance service missed, kindly make one pdf and upload only final petition	6/9/2021
6899	710102063812021	SH. OM PRAKASH GUPTA VS STATE BANK OF INDIA	Company Petition IB (IBC)	Section 94(1)			Om Pal	jurisdiction WB	6/9/2021
6900	710102030462021	M/S PADIA TIMBER COMPANY PVT. LTD. VS VGA DEVELOPERS PVT. LTD.		Sec 60(5)			Pankaj Bhagat	need to separate file both report and application index missed	15/04/2021
6901	710102030472021	M/S REGAL METAL & FERRO ALLOYS VS M/S SANDEEP AXLES PVT LTD		Rule 11 of NCLT, 2016			Pankaj Bhagat	main case year wrong in pdf section wrong	15/04/2021
6902	710102054732021	ANURAG GOEL VS ABW INFRASTRUCTURE LIMITED		Sec 12(2),Application under any other provisions- IBC			ANURAG	fees due other section 25	4/8/2021
6903	710102055012021	PAWAN KUMAR AND ANR VS RAHEJA MALL MANAGEMENT LTD. & ORS.		Rule 11 of NCLT			Manisha	13-18 translate page and sign missing in application 13-18 translate page and sign missing in application main case not link stamp paper not notarized please mention true type copy	5/8/2021
6904	710102056412021	STATE BANK OF INDIA VS CENTURY COMMUNICATIONS LIMITED		Sec 60(5)			Astha	main case year wrong please check	11/8/2021
6905	710102057662021	AJIT GYANCHAND JAIN INTERIM RESOLUTION PROFESSIONAL OF SARE GURUGRAM PVT. LTD. VS ADEL LANDMARKS LTD		Application under any other provisions- IBC			Ajit Gyanchand Jain	Supporting Affidavit Missing	16/08/2021
6906	710102063932021	DHIRENDRA PRATAP SINGH VS DOOK CONSULTING SERVICES PVT. LTD.		Application under any other provisions- IBC			Rakesh Kumar	main case not link,wrong case type	7/9/2021

6907	710102064032021	RPS INFRASTRUCTURE LTD. VS KST INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	apoorva bhumesh	due payment of other section,back date affidavit,proof of service not clear	7/9/2021
6908	710102063882021	L & T FINANCE LIMITED VS NEERAJ SINGHAL		Rule 11 of NCLT, 2016	COMPANY PETITION IB	RANJANA ROY GAWAI	true copy missing in annexure page	6/9/2021
6909	710102149522019	DEEPESH VS ARM TECH (INDIA) LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		DEEPESH	bank statement edit , compliance affidavit merge, 6A in index, old document deleted	15/11/2019
6910	710102063902021	K B H AUTO PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Appeal(Companies Act)	Sec 252 (3)		AMIT	sign missing in petition, no true copy in annexures , income advance service missed	6/9/2021
6911	710102064192021	DEVSHAKTI FREE ELECTRIC PRIVATE LIMITED VS VIKRAM KAPUR	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		SANJAY AGARWAL	Council detail missed in index,memo of parties/brief synopsis/list of dates &&& events missed,roc advance service missed, company master data missed	7/9/2021
6912	710102093542020	HEM SINGH BHARANA VS SHAILESH VERMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1140(ND)2018	APOORV AGARWAL	main case bench wrong stamp paper missed Pg-110,111,113,	29/09/2020
6913	710102043832021	HEM SINGH VS DARSHAN SINGH ANAND	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/71(ND)2019	Vaibhav Manu Srivastava	Pg-20 to 26 in hindi Pg-86,92,93,98,100 to 108, not clear please mention true type copy to from where	29/06/2021
6914	710102058082021	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/571(ND)2020	DEBAMITRA ADHIKARI	&&"wrong section please check your section technically and in pdf &&"	17/08/2021
6915	710102058202021	SURAJ MAL & ORS VS SREI INFRASTRUCTURE FINANCE LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	SINHA SHREY	section wrong mention pages 7,10section wrong mention pages 7,10index and sign missing or affidavit and stamp paper missing page numbering missing on application page	17/08/2021
6916	710102058062021	GUJARAT HYDROCARBONS AND POWER SEZ LTD. VS SREI INFRASTRUCTURE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/571(ND)2020	DEBAMITRA ADHIKARI	wrong section please check your section technically and in pdf	17/08/2021
6917	710102064142021	SATTENDRA PRASAD KHORANIA LIQUIDATOR OF METAPHOR EXPORTS PVT. LTD. VS LIQUIDATOR SH. NAVEEN KUMAR JAIN (REGN. NO. IBB/MPA-001/IP-P00650/2017-18/11097) M/S XALTA FOOD AND	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ankit Jain	section wrong and case type wrong main case not link with application	7/9/2021
6918	710102064082021	THE ASSISTANT COMMISSIONER VS RAKESH SINGALA RP FOR AD VICTORIAM VENTURES (P) LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2380(ND)2019	SAMIKSHA	Pg-36 cut Pg-54,68,82,in hindi Pg-94 not clear please mention properly typed copy	7/9/2021
6919	710102064542021	CAPT. SAMUAL TARIG OMER AHMED VS ZEXUS AIR SERVICES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/421(ND)2020	PHOENIX LAW FIRM	pg-7,8 missed	8/9/2021
6920	710102064352021	ARVIND GARG VS SHADAB KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Arvind Garg	section wrong	7/9/2021

6921	710102064482021	PRATIMA KHANNA VS SHADAB KHAN	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/375(PB)2018	Kanika Jain	true copy sign and stamp missed,wrong case type,court fee and welfare missed in vakalatnama	7/9/2021
6922	710102064512021	CASA2 STAYS PRIVATE LIMITED VS ZEXUS AIR SERVICES PRIVATE LIMITED	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/41(ND)2020	MOHIT GONDI	Wrong section(index section not match with file section),wrong case type,stamp paper missed with affidavit	7/9/2021
6923	0710102030302020/2	JBF INDUSTRIES LIMITED Vs. DRJ CHEMICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/747(ND)2020		Notary missing in E-stamp, Welfare Fee stamp and COURT Fee stamp missing in Vakalatnama	8/9/2021
6924	0710102039882021/2	OMANISH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021		Welfare Fee stamp missing in Vakalatnama	8/9/2021
6925	0710102059292021/1	STATE BANK OF INDIA Vs. RAJ KUMAR RATHI		Section 95(1)	COMPANY PETITION IB		Index missing	8/9/2021
6926	0710102059302021/1	STATE BANK OF INDIA Vs. SAURABH RATHI		Section 95(1)	COMPANY PETITION IB		Index missing	8/9/2021
6927	0710102076042020/1	RAJESH SABHARWAL Vs. DESEIN PRIVATE LIMITED		----	COMPANY PETITION IB (IBC)/36(PB)2021		Court Fee stamp missing in Vakalatnama	8/9/2021
6928	0710102101032019/4	M.R INDUSTRIAL SERVICES THROUGH PROPRIETOR MRS. MEENA SAKARIA Vs. HIRISE INFRATECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1718(ND)2019		There is no e-stamp paper & Wrongly filed here	8/9/2021
6929	0710102102572020/5	SURESH KUMAR BANSAL LIQUIDATOR OF GAGAN DISTILLERS AND BEVERAGES PVT. LTD. Vs. MR. GAGAN DODA AND OTHERS SUSPENDED DIRECTOR OF CD		Application under any other provisions-IBC,Application under any other provisions-IBC,Sec 43(1) r/w Sec 44(1),Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/5228(ND)2020		Affidavit is not showing cleared and also cheque, need to be welfare fee on vakalatnama	8/9/2021
6930	0710102000722021/1	TRANSERVE TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOFAB ENGINEERING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2021		e-stamp paper should be with affidavit	9/9/2021
6931	0710102010242021/2	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/934(ND)2021		Pages 10 to 39 & 109 to 119 according to PDF Not Clear at all	9/9/2021
6932	0710102021712021/2	SURINDER KAUR & ORS Vs. SUPERTECH		IBC under Sec 7	COMPANY PETITION IB		No signs from pg.35 to pg.678	9/9/2021
6933	0710102079532020/1	CHANDRA PRAKASH Vs. ANKIT AGGARWAL		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3325(PB)2020		More than 200 pages in single volume, Page no. 1 - 64 sign missing, Stamp paper missing, notary missing, Page no. 67 - 372 True copy sign missing, Page no. 385 - 393, 616 pages not clear, Page no. 579, 707, 708 translation missing,	9/9/2021
6934	0710102115602020/8	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. ICRI CORPORATE SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1123(ND)2020		No Index, No Pagination	9/9/2021
6935	0710102171932019/5	M/S RT CONSTRUCTION COMPANY Vs. EIE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020		No Index, No Pagination	9/9/2021
6936	0710102050362021/1	STATE BANK OF INDIA Vs. JAYA SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/411(ND)2021		No Index, no pagination, merge documents in single pdf	9/9/2021
6937	0710102062682021/1	STATE BANK OF INDIA Vs. JAYA SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/509(PB)2021		No Index, no pagination, merge documents in single pdf	9/9/2021
6938	0710102171932019/6	M/S RT CONSTRUCTION COMPANY Vs. EIE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/351(ND)2020		No index, no pagination	9/9/2021
6939	0710102056182021/2	M/S TEESTA VELLEYPower TRANSMISSION LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)2021		Should be e-stamp paper	8/9/2021
6940	0710102056662021/32	SHRI RADHEY MINES PVT LTD Vs. ROC		Sec 252 (1)	COMPANY APPEAL(COMPANIES)		Document Not Upload	8/9/2021

6941	0710102010812021/3	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF STATE BANK OF INDIA Vs. DINESH BAHADUR SINGH		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANY PETITION IB (IBC)/371(PB)2021		NO Index, No Welfare, No Pagination	9/9/2021
6942	0710102050132021/2	M/S. SATKAR LOGISTICS PRIVATE LIMITED Vs. M/S. AMBASSADOR LOGISTICS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1924(ND)2019		no court fee on vakalatnama	9/9/2021
6943	0710102112402019/8	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/508(ND)2020		Back date affidavit	9/9/2021
6944	0710102116652020/4	NARMADA BUILDCON PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/508(ND)2020		No Index, No Pagination	9/9/2021
6945	0710102116652020/5	MUKESH KUMAR SHARMA Vs. M/S INTERADS ADVERTISING PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/114(ND)2015		Wrong e-filing, application need to file in IA	9/9/2021
6946	071020000932015/5	HI-TECH RESOURCE MANAGEMENT LIMITED Vs. OVERNITE EXPRESS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2240(ND)2019		No Index, No Pagination, Court fees and welfare missing	10/9/2021
6947	0710102120172019/9	D M FOODS PRIVATE LIMITED Vs. REGISTRAR OF SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sub-section (I) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANY APPLICATION(IBC) /957(ND)2020		Welfare missing on vakalatnama, file both documents separately	10/9/2021
6948	0710102012762020/1	ALIND BHATIA Vs. DREAM PROCON PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1322(ND)20		File both documents separately with correct index	10/9/2021
6949	0710102017482021/2	AMAR PAL SINGH ANAND Vs. SUNIL JAJORIA		Rule 11 of NCLT, 2016	COMPANY APPLICATION (CO MPANIES		Stamp paper missing,	9/9/2021
6950	0710102020492021/2	TRANS GLOBE TEXTILES LIMITED Vs. DESTINATION TEXOFAB PRIVATE		Rule 11 of NCLT	COMPANY APPLICATION(CO MPANIES		Court fees and notary date missing	10/9/2021
6951	0710102029212020/5	INGRAM MICRO INDIA PRIVATE LIMITED Vs. EDIQUÉ SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/711(ND)2020		Court fees and welfare missing	10/9/2021
6952	0710102050712021/2	VIJAY KUMAR GUPTA Vs. SHRI M.K. DHIR		IBC Under Sec 9	COMPANY PETITION IB (IBC)/422(ND)2021		Wrong index, wrong pagination, notary date missing, merge documents in single pdf	10/9/2021
6953	0710102055452021/2	STATE BANK OF INDIA Vs. RAJ KUMAR RATHI		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3463(ND)2021		Page no. 1- 5 sign missing, Page no. 9 - 54 true copy sign missing	10/9/2021
6954	0710102059292021/2	OMKARA ASSETS RECONSTRUCTION PRIVATE LIMITED Vs. SARVOTTAM REALCON PRIVATE LIMITED THROUGH SANDEEP GEOL		Section 95(1)	COMPANY PETITION IB		File both documents separately	10/9/2021
6955	0710102059822021/1	MR. PARDEEP KUMAR LAKHANI RESOLUTION PROFESSIONAL OF M/S. DION GLOBAL SOLUTIONS LTD Vs. P J NETWORKS PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3766(ND)2021		Court fees and welfare missing, Page no. 80 translation missing	10/9/2021
6956	0710102111302020/4	ARM DIGITAL MEDIA PRIVATE LIMITED Vs. BOLT T SPORTS TECHNOLOGIES PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5364(ND)2020		No Index, No Pagination	10/9/2021
6957	0710102003122020/5	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/213(ND)2020		Affidavit is missing	10/9/2021
6958	0710102153972019/13	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2019		Back date affidavit	10/9/2021
6959	0710102153972019/14	NORTHERN POWER ERECTORS LIMITED Vs. BHARAT HEAVY ELECTRICALS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3428(ND)2019		Page no. 20 - 21 translation missing	10/9/2021
6960	0710102155852019/5	PUNJAB NATIONAL BANK Vs. OLYMPUS METAL PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/3192(ND)201		Wrong e-filing, application need to be file in IA	26/08/2021
6961	0710102172872019/7	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Wrong e-filing, application should be file in IA, All documents should be filed separately	10/9/2021
6962	0710102410382017/44	STATE BANK OF INDIA Vs. SU KAM POWER SYSTEM LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/540(PB)2017		Notary date missing and stamp missing	20/10/2020

6964	710102081292020	CHLORITECH INDUSTRIES VS M/S HIL INDIA LIMITED		IBC Under Sec 9		AMIT GUPTA	25rs advocate welfare and 3rs court fee missed, pdf merge 200 per page with volume wise index, estamp paper missed with affidavit, 393, 395, 397, 399, 401, not clear page, 455-457 missed,etc	21/08/2020
6965	710102064622021	LUXMI ELECTRICAL AND ENGINEERING WORKS VS VARDHAMAN ESTATE AND DEVELOPERS		Application under any other provisions		A.K ASSOCIATES law offices	main case not link, back date affidavit case type wrong	8/9/2021
6966	710102065062021	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TECPRO SYSTEM LIMITED		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/197(PB)2017	Anurag Bhatt	108-181,183,185,186 not clear page	9/9/2021
6967	710102057122021	PUNJAB STATE POWER CORPORATION LIMITED VS EMTA COAL MINES LIMITED		Rule16(d),NCLT Rules,2016	COMPANY PETITION (COMPANIES ACT)/101(ND)2019	Rajanish	case type wrong or section wrong case type wrong or section wrong	13/08/2021
6968	710102058272021	WUERTH INDIA PRIVATE LIMITED VS MARKETING TIMES AUTOMOBILES		Sec 60(5)	COMPANY PETITION IB (IBC)/1293(ND)2018	Rajanish	22-30,32-39 NOT CLEAR PAGE mains case wrong link please check it	18/08/2021
6969	710102058282021	SONIA RANI AND ORS. VS KST INFRASTRUCTURE LIMITED		Sec 60(5)	COMPANY PETITION IB (IBC)/1757(PB)2018	Tannya Baranwal	Pg-86,99,104 not clear please properly true typed copy from to where	18/08/2021
6970	710102065272021	DAMANI ENTERPRISES VS SOLO METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2013(ND)201	KIRISH	stamp paper missing in application	10/9/2021
6971	710102065372021	ADI LIM BILIMORIA VS PANASONIC AVC NETWORKS INDIA COMPANY LIMITED	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/158(ND)2020	Varun	61-68,71-73 not clear page	10/9/2021
6972	710102065472021	KDP BUILDWELL PRIVATE LIMITED VS CAPITAL TRADE LINKS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/120(ND)2021	Akhil	section wrong	10/9/2021
6973	710102065322021	SHIP YARD CO VS G.R.S.ISPAT COMPANY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2590(ND)201	Atul Sharma	10-12 not clear page	10/9/2021
6974	710102065352021	DBS BANK VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	double page number in application page and section wrong	10/9/2021
6975	710102065432021	ALTICO CAPITAL INDIA LTD. VS VATIKA LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Nidhi Saini	wrong filing	10/9/2021
6976	710102065592021	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	section wrong	11/9/2021
6977	710102037722021	DBS BANK LTD. VS M/S EDU SMART SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/102(PB)2017	RITU	please check your bench in Pdf BP-----PB	31/05/2021
6978	710102055172021	EDELWEISS ASSET RECONSTRUCTION COM LTD VS CLC INDUSTRIES LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/933(PB)2019	HONEY SATPAL	due payment for section 5(1)	5/8/2021
6979	710102061882021	DEVENDRA UMRAO VS HARSH PAL SINGH	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2240(ND)2019	Devendra Umrao	MAIN CASE WRONG IN SOFT PLEASE CHECH YOUR CASE	30/08/2021
6980	710102064902021	AJAY RANA VS JAIN HYDRAULICS PVT LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ankur kumar	blur page-23-26/Please type true copy not TC/Incomplete documents/page miss-31 to 35/Advocate welfare &&&& court fees 25Rs./etc	9/9/2021
6981	710102025192021	SAI SIDH PACKAGING VS LEXUS INDIA LTD.	Company Petition IB (IBC)	IBC Under Sec 9		SHIV KHORANA	Master data of corporate debtor/incomplete documents/etc	29/03/2021

6982	710102062482021	DIWAN SINGH NEGI VS DIWAN SINGH NEGI	Intervention Petition(Companies Act)	Rule 11 of NCLT		Bhav Arora	wrong section select,memo of parties &&& synopsis, list of dates &&& events missed,	19/9/2021
6983	0710102015852020/3	KDH TRAVELS PRIVATE LIMITED Vs. INDIA SPORTS FLASHES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/460(ND)2020		Same Report document filed twice	13/09/2021
6984	0710102025512021/3	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2041(ND)2021		E-stamp missing, Proof of service missing, Same Affidavit document filed twice	10/9/2021
6985	0710102053802021/1	SADBHAVNA REALTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/110(ND)2021		Same Reply document filed twice	13/09/2021
6986	0710102056972021/2	FUTURE POWER TECHNOLOGIES PRIVATE LIMITED Vs. SMR ENTERTAINMENT PRIVATE LIMITED		Sec 12(2)	INTERLOCUTORY APPLICATION (I.B.C)/3605(ND)2021		Wrong e-filing, need to file in IA	13/09/2021
6987	0710102113602020/3	CLEMENTIA MINING PRIVATE LIMITED THROUGH SOUGAT SINHA LIQUIDATOR Vs. ROC		IBC Section 59	COMPANY PETITION IB (IBC)/1133(ND)2020		Back date affidavit	24/08/2021
6988	0710102119902020/4	SKYSTEP TRADING LTD. Vs. SANCO INDUSTRIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/11(ND)2021		Page no. 29 - 30 not clear	13/09/2021
6989	0710102077182019/2	PELLET ENERGY SYSTEMS PVT LTD Vs. BHARAT SHARMA		Sec 43(1) r/w Sec 44 (1)	COMPANY APPLICATION(IBC)/1017(PB)2020		No Index, No Pagination	13/09/2021
6990	0710102012762020/2	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC)/957(ND)2020		File documents separately	13/09/2021
6991	0710102017422021/4	DHARAMPAL SATYPAL SONS PRIVATE LIMITED Vs. DHARAMPAL SATYPAL SONS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2021		No Index, No Pagination	13/09/2021
6992	0710102017422021/5	DHARAMPAL SATYPAL SONS PRIVATE LIMITED Vs. DHARAMPAL SATYPAL SONS PRIVATE LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2021		No Index, No Pagination, True copy sign missing on every page	13/09/2021
6993	0710102020992020/6	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/596(ND)2020		No Index, No Pagination	13/09/2021
6994	0710102060152021/1	DR. TARIK RAJAT GANGWAL Vs. NCR HEALTHWAYS PRIVATE LIMITED; PRESENTLY KNOWN AS DAL CHAND SOLANKI SUPER SPECIALITY HOSPITAL PRIVATE LIMITED		Rule16(d),NCLT Rules,2016	TRANSFER PETITION(COMPANIES ACT)/20(PB)2021		Wrong e-filing (Petition)	13/09/2021
6995	0710102091032020/1	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4044(ND)2020		file both documents separately with index	13/09/2021
6996	0710102169242019/5	SHYAM KRIPA INFRASTRUCTURE PVT. LTD. Vs. AGRANTE DEVELOPERS PRIVATE LIMITED		Rule 11 of NCLT,Sec. 271-273	COMPANY PETITION (COMPANIES ACT)/12(ND)2020		Wrong pagination in Index, page no. 27 - 32 translation copy missing,	4/8/2021
6997	0710102172872019/8	YASIR IQBAL Vs. SAKSHAM SIGNS PVT. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/250(ND)2020		Wrong e-filing, application need to file in IA	13/09/2021
6998	0710102012732021/3	ADITYA KUMAR Vs. PERFECT BUILDWELL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/129(ND)2021		No verified date on affidavit	13/09/2021
6999	0710102020282021/2	CONSCIENT INFRASTRUCTURE PRIVATE LIMITED Vs. SHILENDRA PRATAP SHARMA SINGH & ORS.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/38(ND)2021		Wrong e-filing, application need to file in IA	13/09/2021
7000	0710102130992019/10	NANAK CONSULTANTS PRIVATE LIMITED Vs. JPM INDUSTRIES LIMITED		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/52(ND)2021		Wrong e-filing, application need to file in IA	13/09/2021
7001	0710102171342019/6	AHLIWALIA MARBLES PRIVATE LIMITED Vs. M S DECORATORS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2020		Wrong e-filing , Application need to file in IA	13/09/2021
7002	0710120003682018/2	JPC INFO SYSTEM PVT. LTD. Vs. REGISTRAR OF COMPANIES		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/760(ND)2018		No index, No pagination, Court fee and welfare missing, page font not clear	13/09/2021
7003	0710120006562018/12	M/S RACHNA SAREES Vs. CHARMING APPARELS PVT. LTD.		Application under any other provisions	COMPANY PETITION IB (IBC)/348(ND)2017		Stamp paper missing	13/09/2021
7004	0710102106382019/13	BRAND EVOKE SYSTEMS AND CREATIVE SOLUTIONS PRIVATE LIMITED Vs. VLCC PERSONAL CARE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2018(ND)2019		order copy is missing	14/09/2021
7005	0710102114822020/1	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/5462(PB)2020		No Index, No Pagination	14/09/2021

7006	0710102021892021/3	RAJEEV RANJAN Vs. SUPERTECH LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2021		True Copy sign missing in Vol 2, Vol 3, Vol 4, Pages 781 to 828 according to PDF in Vol 5	13/09/2021
7007	0710102041262021/1	INDIAN RENEWABLE ENERGY DEVELOPMENT AGENCY LTD Vs. TAXUS		IBC under Sec 7	COMPANY PETITION IB (IBC)/360(ND)2021		Stamp paper missing	14/09/2021
7008	0710102044592021/1	STERLING MOTOR CO. Vs. PANKAJ KUMAR SINGHAL		Application under any other provisions- IBC, Application under any other provisions-	INTERLOCUTORY APPLICATION (I.B.C)/3533(ND)2021		Court fees missing on vakalatnama	14/09/2021
7009	0710102047342021/1	MOHAN LAL JAIN Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT AND INVESTMENT CORPORATION LIMITED AND ORS. Vs. UTTAR DEVELOPMENT PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2950(ND)2021		Wrong e-filing, need to file in IA	14/09/2021
7010	0710102073342020/2	ADBRIDGE COMMUNICATIONS INDIA PVT. LTD. Vs. AUTO MOBILES STERLING (INDIA)		Sec 52 (5)	INTERLOCUTORY APPLICATION (I.B.C)/2975(PB)2020		True copy sign missing on every page	14/09/2021
7011	0710102090152019/6	SANTOSH KUMARI W/O RAM LAL KHURANA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)	COMPANY PETITION IB (IBC)/1329(ND)2019		Court fees missing on vakalatnama	14/09/2021
7012	710102074882020	P.R. ROLLING MILLS PVT. LTD. VS HEMA ENGINEERING INDUSTRIES LIMITED	Contempt Petition (IBC)	Rule 11 of NCLT, 2016		Sandeep	Brief synopsis/list of dates &&& events missed, form 11 missed	29/07/2020
7013	710102066182021	JYOTI W/O PRADEEP KHURANA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)			wrong filing	14/09/2021
7014	710102074852020	BAHL PAPER MILLS LTD. VS MANILA RESORTS PVT. LTD.	Contempt Petition(Companies Act)	Sec 425		RAKESH KUMAR	Brief synopsis/list of dates &&& events misse, form 11 missed,	29/07/2020
7015	710102066172021	QUICKCALLS PVT. LTD. VS S T G SOFTEK PRIVATE LIMITED	CP(AA) Merger and Amalgamation(Companies Act)	Sec. 230-232 - Second Motion			synopsis/ list of date &&& events missed, vakaltnama missed	14/09/2021
7016	710102064922021	INCOME TAX OFFICER 19(3) VS PAL INFRASTRUCTURE PVT. LTD.	Company Appeal(Companies Act)	Sec 252 (1) - By Government Body, Sec 252 (3) - By Government Body		Vikrant	Pages not clear 175, file condonation delay application in 2nd motion	9/9/2021
7017	710102066162021	DEXTSOFT SOLUTIONS PRIVATE LIMITED VS NEELAM SHARMA	CA(A) Merger and Amalgamation(Companies Act)	Rule 16(d), NCLT Rules, 2016			no sign in every pages of petition	13/09/2021
7018	710102055322021	M.R. UDAYARAJ PATWARDHAN RP FOR RATIONAL BUILDCON PVT. LTD. VS HDFC BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1040(PB)2018	Sanjay Bhatt	Wrong case type select, main case no. missed on cover page,	6/8/2021
7019	710102065702021	RAKESH KUMAR SINGALA VS HDFC BANK LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/204(ND)2019	ANAND	31 to 40 not clear page in application file	12/9/2021
7020	710102065792021	DHEERAJ NAKRA VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/418(ND)2018	ALOK KAUSHIK	page numbering missing in application page and page number not mention in index	13/09/2021
7021	710102065762021	PARVINDER KAUR AHLUWALIA VS M/S. SUNTIME ENERGY LTD.	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES)	Kuldeep Kumar	19-23, 25-29 not clear page	13/09/2021
7022	710102066372021	ALOK KAUSHIK VS M/S UNNATI FORTUNE HOLDING LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/486(PB)2018	ALOK KAUSHIK	DD incorrect	14/09/2021
7023	710102059812021	KULDEEP VERMA LIQUIDATOR OF HINDUSTAN PAPER CORPORATION LIMITED VS M/S UNNATI FORTUNE	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/418(ND)2018	KULDEEP	section wrong you can choose Application under any other provisions- IBC	24/08/2021
7024	710102061072021	SWARAN TALWAR VS VIPUL LIMITED	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB	Kanika Jain	wrong file need to additional file	27/08/2021
7025	710102064472021						case type wrong	7/9/2021

7026	710102066322021	MRS MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		Adv	No link with main case no., synopsis/list of date &&& events missed,serve the petition last two respondent, vakaltnama missed	14/09/2021
7027	710102066042021	M/S COLUMBIA PETROCHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/343(ND)2017	MANU	sepreat file progress report	13/09/2021
7028	710102066252021	RAJ KUMAR GUPTA VS DAKSHIN HARYANA BIJLI VITRAN NIGAM	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/258(ND)2020	Raj	wrong page number in index stamp paper missing and marge into one pdf	14/09/2021
7029	710102066502021	STRAIGHT EDGE CONTRACTS PVT. LTD. VS THREE C SHELTERS PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2721(ND)2019	Vidur Kamra	Notary Missing &E Stamp Paper Missing	14/09/2021
7030	710102044352021	L & T FINANCE LIMITED VS NEERAJ SINGAL G.C. YADAV & ORS. VS ORRIS INFRASTRUCTURE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/529(PB)2020	RANJANA ROY GAWAI	Fees Not Paid	17/7/2021
7031	710102059582021	JAGDISH SINGH NAIN Vs. BANK OF INDIA THROUGH ITS CHIEF MANAGER	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/529(PB)2020	RANJANA ROY GAWAI	Fees Not Paid	22/08/2021
7032	0710102087692020/2	ASHOKSING L RAJAPUT & OTHERS Vs. HBN FOODS LIMITED		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3854(ND)2020		Court fee is not sufficient and welfare fee also require, e-stamp paper require with affidavit.	14/09/2021
7033	0710102090872019/6	BRILLIANT INSTITUTE OF PRIMARY EDUCATION PRIVATE LIMITED Vs. REGISTRAR OF		IBC under Sec 7	COMPANY PETITION IB (IBC)/1359(ND)2019		E-stamp and Affidavit date are not matching, P.O.S missing	14/09/2021
7034	0710102106162020/6	RITA MALHOTRA Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/526(ND)2020		Petition document wrongly filed here, E-stamp msising in A.O.S document &Court fee is not sufficient.	14/09/2021
7035	0710102005302019/7	SHALU KHANNA RESOLUTION OF PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/234(PB)2019		Same document filed twice, True Copy sign missing in Pages 2 to 11 according to PDF	15/09/2021
7036	0710102007852021/4	VASU BUILDCON Vs. KASHI VISWANATHAN SIVARAMAN		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		The date of the affidavit should be after the date of e-stamp paper.	15/09/2021
7037	0710102015082021/1	G.C. YADAV & ORS. Vs. ORRIS INFRASTRUCTURE PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1030(PB)2020		Court Fee stamp and Welfare Fee stamp missing in Vakalatnama	15/09/2021
7038	0710102016862020/6	AJIT SHRIVASTAVA & ORS. Vs. GAYATRI HOSPITALITY AND REALCON LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/529(PB)2020		Same document Filed twice	15/09/2021
7039	0710102020952021/1	NAVEEN SAXENA & OTHS. Vs. PEERS ALLIED COTPORATION LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1393(PB)2021		Wrongly filed here	15/09/2021
7040	0710102025952021/3	M/S NUPUR FINVEST PVT. LTD. Vs. M/S IVR PRIME IT- SEZ PVT. FUTURE SYSTEM PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/124(ND)2021		Court Fee stamp and Welfare Fee stamp missing in Vakalatnama	15/09/2021
7041	0710102405212018/4	FUTURE SYSTEM PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		IBC under Sec 7	COMPANY PETITION IB (IBC)/450(PB)2018		Court fees and welfare missing	15/09/2021
7042	0710200431992018/2	VISHNU DAYAL AGARWAL AND KAPIL AGARWAL Vs. VIVEK PARTI (RESOLUTION PROFESSIONAL)		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/712(ND)2018		Wrong e-filing, (Appeal)	15/09/2021
7043	0710200431992018/3	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/712(ND)2018		No index, No pagination	15/09/2021
7044	0710102051652021/2	MRS VEENA KANODIA Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3169(ND)2021		Court fee is not sufficient	8/9/2021
7045	0710102052642021/1	TARUN KHANNA Vs. DELTRONIX INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		The date of the affidavit should not be earlier than the date of e-stamp paper.	15/09/2021
7046	0710102057062021/1			Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3623(ND)2020		Pages 19 to 27 according to PDF Not clear	15/09/2021
7047	0710102145872019/9			IBC Under Sec 9	COMPANY PETITION IB (IBC)/2963(ND)2019		Page no. 1 - 14 sign missing,	15/09/2021

7048	0710102034272021/2	DRIVE INDIA ENTERPRISE SOLUTIONS LIMITED Vs. MAK MOBILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/366(ND)2021		Page no. 422 , 423, 453, 464, 475, 487, 489 not clear.	15/09/2021
7049	0710102038882021/1	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2482(ND)2021		Page no. 104, 174, 176 translation copy sign missing.	15/09/2021
7050	0710102038892021/1	ORRIS INFRASTRUCTURE PVT. LTD Vs. THREE C SHELTERS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2470(ND)2021		Page no. 45 , 49 translation copy missing.	15/09/2021
7051	0710102038932021/1	OASIS SUPPLIERS PRIVATE LIMITED Vs. CHANDER PRAKASH		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/2475(ND)2021		Page no. 13 - 33 true copy sign missing	15/09/2021
7052	0710102047462021/3	MANISH KUMAR Vs. DRISHTI INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB		No index, No pagination	15/09/2021
7053	710102066262021	YASIR IQBAL VS SAKSHAM SIGNS PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Dinesh Kumar Sabharwal	pdf merge 1 volume. with master index, annexures and etc pages not clear.	14/09/2021
7054	710102066412021	CRAFT INFRASTRUCTURE PRIVATE LIMITED VS SKY SCRAPER INFRAPROJECTS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/1(ND)2021	HARSHAL KUMAR	31,36,38,76,77,131,147-148,150,156,158,161,163 translate page 104-122 not clear page	14/09/2021
7055	710102066792021	ANIL KUMAR MITTAL VS COMMISSIONER STATE TAX (DGST) NEW DELHI & ANR.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2417(ND)2019	ASHOK	32,33 NOT CLEAR PAGE	15/09/2021
7056	0710102093582020/3	UNION OF INDIA THROUGH SFIO Vs. PEEYUSH AGGARWAL AND COMP.		Sec. 140(5)	COMPANY PETITION (COMPANIES ACT)/33(ND)2021		Welfare fee is insufficient in vakalatnama and e-stamp paper is not available in documents.	15/09/2021
7057	0710102000722021/2	TRANSERVE TECHNOLOGIES PRIVATE LIMITED Vs. TECHNOFAB ENGINEERING LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/159(ND)2021		Case Number and Index missing	16/09/2021
7058	0710102001492021/1	KAMLESH SHARMA Vs. DRG WELLNESS PVT LTD ?S		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/67(ND)2021		Pages 113 & ; 116 according to PDF in Vol 1 Not Clear, Pages 231 to 234,236 to 238,247,316 to 319 according to PDF in Vol 2 Not Clear	16/09/2021
7059	0710102003852020/3	HIND TRADEX LTD Vs. AGL TELEVENTURES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/218(ND)2020		Case Number, Case Name & ; Index All are missing	16/09/2021
7060	0710102120122019/9	SURINDER KUMAR SINGAL Vs. M/S AAR KAY INFRAMATRIX LIMITED		Sec. 58(3),Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/132(ND)2019		No Index, No PAgination, court fees missing	16/09/2021
7061	0710102164982019/3	TEKSTAR DISTRIBUTION PRIVATE LIMITED Vs. BEOWORLD PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/200(ND)2020		Wrong pagination in index, Sign missing on every page, supporting affidavit missing	16/09/2021
7062	0710102021682020/3	DRIP CAPITAL INC Vs. AL SAQIB EXPORTS PRIVATE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/745(PB)2020		Rejoinder Not filed properly;Pages not aligned properly	8/9/2021
7063	710102066552021	B.G. STEELS PVT. LTD. VS ASSOCIATED APPLIANCES LIMITED	Company Petition IB (IBC)	Sec 42		MOHD FARIS	Main case not link/Memo of party/Brief of synopsis/Advocate welfare & ; ; ; court fees miss/Pagination not done/etc	11/9/2021
7064	710102066592021	THE CLIMATE MAKERS SALES VS NBCC INDIA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Amit Gupta	page:41, 45-46, 50, 55-61, 68-69, 71, 74-76, not clear and true copy sign missed on every pages of annexures.	15/09/2021
7065	710102066712021	WEN PARKER LOGISTICS INDIA PRIVATE LIMITED VS ORIENT CRAFT	Company Petition IB (IBC)	IBC Under Sec 9		Sanjana Saddy	jurisdiction gurugram	15/09/2021

7066	710102066822021	HARSH MEHTA VS VEKAS KUMAR GARG	Contempt Petition (IBC)	Sec 60(5)		Anjaneya	wrong section (contempt petition under rule 11 of nclt), brief of synopsis missed, list of dates; events missed, contempt petition rule 11 mention in pdf and index also,	15/09/2021
7067	710102062222021	SWARUP AUTO PRIVATE LIMITED VS MICA INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Section 59		PURTI KATYAL	page:50, 53, 57, not clear (hand written not allowed) 2nd volume separate index	31/08/2021
7068	710102062172021	STATE BANK OF INDIA VS MAHESH KUMAR GOYAL	Company Petition IB (IBC)	Section 95(1)		DEBAMITRA ADHIKARI	Document incomplete	31/08/2021
7069	710102062182021	STATE BANK OF INDIA VS NAVEEN	Company Petition IB (IBC)	Section 95(1)		DEBAMITRA ADHIKARI	document in complete	31/08/2021
7070	710102062192021	STATE BANK OF INDIA VS PIYOOSH GOYAL	Company Petition IB (IBC)	Section 95(1)		DEBAMITRA ADHIKARI	document in complete	31/08/2021
7071	710102067012021	POWER2SME PVT LTD VS M/S ALLIED STRIPS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/46(PB)2018	Pankaj Bhagat	111-131 not clear page and index missing in vol-1 and vol-2	16/09/2021
7072	710102067032021	DEVENDRA SINGH VS MALVINDER MOHAN SINGH & ORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/717(ND)2019	DEVENDRA	break volume after 200page	16/09/2021
7073	710102058512021	UMESH PALI VS ADEL LANDMARKS LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	SAMEER	main case not linked Pg-53 in hindi Pg-59 to 69 , 71 not clear need to typed copy main case not linked Pg-53 in hindi Pg-59 to 69 , 71 not clear need to typed copy	18/08/2021
7074	0710102047592021/1	AKHIL AHUJA Vs. SUNIL GHORAWAT		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3048(ND)2021		Pages 6 to 14 & 25 to 28 according to PDF Not Clear at all	16/09/2021
7075	0710102070162020/2	ATUL KUMAR KANSAL Vs. MIS AMOLIK RESIDENCY LLP		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2738(ND)2020		Page no. 12 - 32 translation copy missing, page no. 31 missing ; Page no. 25 page cut,	16/09/2021
7076	0710102080012020/5	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021
7077	0710102080012020/6	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021
7078	0710102080012020/7	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)2020		No Index, No Pagination	16/09/2021
7079	0710102096282020/5	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)2020		No Index, No Pagination	16/09/2021
7080	0710200412022017/16	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		All the Documents wrongly filed here	17/09/2021
7081	0710102068942020/7	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE THREE C PROJECTS PVT LTD Vs. M/S THREE C FACILITY MANAGEMENT PVT SWAYAM SALES AGENCIES PRIVATE LIMITED Vs.		---Sec. 213, Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES)		Wrong e-filing, need to file in IA	17/09/2021
7082	0710102074542020/4	INDIABULLS CONSUMER FINANCE LIMITED Vs. WHITE FEATHER HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/71(ND)2021		True copy sign missing on every page	2/9/2021
7083	0710102094732020/2	INDIABULLS CONSUMER FINANCE LIMITED Vs. WHITE FEATHER HOSPITALITY PRIVATE LIMITED		---	COMPANY PETITION IB (IBC)/1039(ND)2021		Wrong e-filing, application need to be file in IA	17/09/2021
7084	0710102098852019/2	INDIABULLS CONSUMER FINANCE LIMITED Vs. WHITE FEATHER HOSPITALITY PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1571(ND)2019		Wrong e-filing, application need to file in IA	16/09/2021
7085	0710102105712019/5	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		No Index, No Pagination,	17/09/2021
7086	0710102105712019/6	BEST HEALTHCARE PRIVATE LIMITED Vs. NEELANCHAL HOLDINGS PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/1905(ND)2019		Index missing, true copy sign missing on every page	17/09/2021
7087	0710102117832020/1	PRIME HIRING INDIA PRIVATE LIMITED Vs. PRIME HIRING INDIA PRIVATE LIMITED		Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/23(ND)2021		No Index, No Pagination	17/09/2021
7088	0710102142502019/2	ISPARK DATACONNECT PRIVATE LIMITED Vs. NEXTRA TELESERVICES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3040(ND)2019		Stamp paper missing	15/09/2021
7089	0710102143292019/4	HEM SINGH BHARANA Vs. ERA INFRA ENGINEERING LTD		Sec 60(5)	COMPANY APPLICATION(IBC)/2448(PB)2019		Wrong e-filing, application need to file in IA	8/9/2020

7090	0710102406312018/16	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018		volume 1 missing	17/09/2021
7091	0710200412022017/14	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Page no. 1 - 19 sign missing, stamp paper missing, Affidavit not notarized, Court fees and welfare missing on vakalatnama	17/09/2021
7092	0710102010522020/2	TCI INTERNATIONAL LOGISTICS GMBH Vs. LOGISTICS LINKAGE INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/353(ND)2020		Document Filed twice	17/09/2021
7093	0710102032892021/2	SUCCESSFUL RESOLUTION APPLICANT Vs. PUNJAB NATIONAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3390(ND)2021		Notary date missing on affidavit	17/09/2021
7094	0710102044942021/1	M/S GLOBAL SERVICE Vs. ARABTEC CONSTRUCTIONS (INDIA) PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/499(ND)2021		No Index, No Pagination	15/09/2021
7095	0710102046902021/5	SANDEEP GUPTA Vs. ASIAN HOTELS WEST LIMITED		Sec. 242(4),Sec. 241(1)	COMPANY PETITION (COMPANIES)		No Index, No Pagination	17/09/2021
7096	0710102050932021/3	PNB HOUSING FINANCE LTD. Vs. NITIN KUMAR GUPTA		Section 95(1)	COMPANY PETITION IB (IBC)/383(ND)2021		Page no. 4 - 13 true copy sign missing	17/09/2021
7097	0710102116792019/3	ARUN KUMAR GOEL Vs. ANKUR ROLLER FLOUR MILLS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2161(ND)201		Pg. 1 to 9 sign missing,	25/03/2021
7098	0710102116822019/11	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2158(ND)2019		Pg. no. 1 to 8 sign missing, E-stamp paper missing, pg.11 to 131 true copy is not sign.	9/12/2020
7099	0710102116822019/12	ARUN KUMAR GOEL Vs. HI TECH GRAIN PROCESSING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2158(ND)2019		Volume wise index missing, Pg. no.1 to 49 sign missing, e-stamp paper missing, pg.62 to 364 truecopy sign missing, pg.160 to 189 translation copy missing, pg.222 to 230, 255 to 262 pages is not clear.	
7100	710102062452020	HYGIE PROFILE (INDIA) PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Appeal(Companies Act)	Sec 252 (3)		MANISH KUMAR SINGH	Volume 1 part 2 index missed,	2/6/2020
7101	710102074872020	PREETI W/O SUNIL ARORA VS UNITECH. LTD	Company Petition (Companies Act)	Sec. 73(4)		Sandeep	Brief synopsis/list of dates & amp; amp;; events missed, form 11 missed,	29/07/2020
7102	710102067302021	SANJAY KUMAR PANDEY & ANR VS VINEET AGGARWAL RESOLUTION PROFESSIONAL JBK DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	Sec 60(2)		Shagun Thakur	wrong section and case type wrong	17/09/2021
7103	710102067682021	SM MILKOSE LIMITED VS BANK OF INDIA	Company Petition (Companies Act)	Application under any other provisions		SAMIR SAGAR	main case not link and case type section wrong	18/09/2021
7104	710102057022021	LIV INN HOTELS PRIVATE LIMITED VS RUDRA BUILDWELL CITY PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Gulshan Kr.	Section 242,243,244, 246,213 fess missed, Page not clear 391,397 to 401,478,480,481,486,503 to 508,673,674,no sign in every pages of petition	13/08/2021
7105	710102029452021	MARS INFRA ENGINEERING PVT LTD VS M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/1565(PB)2018	ISHA BHALLA	Pg-62,69,70,76,78,82,90 to 94, pages not clear	13/04/2021
7106	710102067672021	SHALU KHANNA VS INDIAN OVERSEAS	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB	Khurana	Volume break after 200 pages	18/09/2021
7107	710102067662021	TRACK COMPONENTS VS RAMSAROOP &	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB	AMIT	Wrong case type.pg-12-20 not clear	18/09/2021

7108	710102049162021	ASHOK KUMAR JUNEJA VS SUMIT KUMAR KHANNA	Sec 60(5)	Interlocutory Application (I.B.C)	COMPANY PETITION IB (IBC)/128(PB)2017	Ashok Kumar Juneja	case type wrong in main case no in pdf case year wrong in pdf	16/07/2021
7109	0710102406842018/43	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD	IBC under Sec 7		COMPANY PETITION IB (IBC)/694(PB)2018		Pages 23 & 24, 62 to 64 according to PDF Not clear, Page 67 according to PDF wrongly filed in Hindi;it should be translated in English, Pages 79,81,83,85,88,93,95,97,9 9,102,104,106,108,110,11 3,115,117 according to PDF are wrongly filed, True Copy sign missing in Pages 79 to 200 according to PDF	20/09/2021
7110	0710102010522020/3	TCT INTERNATIONAL LOGISTICS GMBH Vs. LOGISTICS LINKAGE INDIA PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/353(ND)2020		Documents not upload	20/09/2021
7111	0710102020992020/7	RAMA TENT HOUSE Vs. UNISONS HOTELS PRIVATE LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/596(ND)2020		Index msising	20/09/2021
7112	0710102028372021/2	LSF10 ROSE INVESTMENTS S.à R.L. Vs. RATTANINDIA FINANCE PRIVATE LIMITED	Rule 11 of NCLT		COMPANY APPLICATION(CO MPANIES ACT)/187(ND)2021		Pages 84 to 86, 179 to 208,210,212 & 215 according to PDF Not clear	17/09/2021
7113	0710102003452021/1	PEEYUSH BOHRA Vs. AKASH SINGHAL M/S INDUS CONTAINER LINES FINANCE PVT LTD Vs. M/S GEO EXPRESS PVT LTD	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/193(ND)202		No welfare fee	13/04/2021
7114	0710200412992017/8	SH MUNEESH BAJAJ Vs. M/S DIVINE INFRACON PTV LTD	IBC under Sec 7		COMPANY PETITION IB (IBC)/625(ND)2017		No stamp paper	20/09/2021
7115	0710102018862018/6	STATE BANK OF INDIA Vs. VIKAS AGGARWAL		Sec 460 of the Companies Act , 2013	COMPANY PETITION (COMPANIES PETITION IB		Wrongly filed here	20/09/2021
7116	0710102045882021/2	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		Section 95(1)	COMPANY PETITION IB (IBC)/387(ND)2021		Wrongly filed here	20/09/2021
7117	0710102051032021/2	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)2021		Index missing	20/09/2021
7118	0710102051032021/3	P & R INFRAPROJECTS LIMITED Vs. OFB TECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/387(ND)2021		Index missing	20/09/2021
7119	0710102095712020/1	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES PETITION IB		E-stamp and Affidavit date are not matching	20/09/2021
7120	0710102140242019/7	YUG INTERNATIONAL PRIVATE LIMITED Vs. INDO LAMINATES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2874(ND)201 9		E-stamp missing	21/09/2021
7121	0710102002732020/16	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020		E-stamp missing	21/09/2021
7122	0710102026052021/2	STATE BANK OF INDIA THROUGH ITS AUTHORIZED PERSON MR. S. V. SARAVANAN Vs. MR. NARESH		Section 95(1)	COMPANY PETITION IB (IBC)/352(ND)2021		Pages 179 to 208, 210 to 212 according to PDF Not clear	21/09/2021
7123	0710102060522021/1	CHHOTTA Vs. KASHI VISHWANATH SHIVARAMAN		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3797(PB)202		no court fee and welfare fee on vakalatnama	20/09/2021
7124	0710102060922020/7	SURAJ KUMAR KAUSHAL & OTHERS Vs. SARVOTTAM REALCON PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/901(ND)2020		no court fee and welfare fee on vakalatnama	20/09/2021
7125	0710102002622019/24	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		Pg.51 document illegible, no court fee and welfare charge	21/09/2021
7126	0710102009722020/1	VMS BATHWARE PRIVATE LIMITED Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/344(ND)2020		No true copy in Annexure 10,11	21/09/2021

7127	0710102009942021/2	SATYA NARAIN GARG Vs. FERROUS TOWNSHIP PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/180(ND)2021	Please mention hindi translation Annexure 24 to 29 number on english translation also true copy should be every pages, pg. 60 to 62 not readable, not english translation copy of pg. no.74, pg. no. 122 Annexure R/9 not mention on translation copy, english translation copy with hindi copy on pg.173, pg.196 not readable, pg. 204 affidavit has no notary date and no stamp paper	21/09/2021
7128	0710102037082021/1	RAJIV CHAKRABORTY Vs. COMMISSIONER OF CUSTOMS (IMPORTS)	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3469(PB)2021	Page no. 10 , 11 missing, page no. 12 double pages, no pagination after page no. 47	21/09/2021
7129	0710102063312020/3	SANJEEV AGGARWAL & ORS Vs. SUPERTECH TOWNSHIP PROJECT LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/835(ND)2020	Page 73 in Vol 1 Not Clear, No attachments in P.O.S	21/09/2021
7130	0710102093552019/2	RAGHAV MALIK Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/1433(ND)2019	No stamp paper, no true copy in annexure 17 also print not clear, no true copy in Annexure 18 to 24	21/09/2021
7131	0710200424232018/10	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018	order copy not mention in all volume	21/09/2021
7132	0710102000722018/15	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED	Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018	Documents wrong uploaded	21/09/2021
7133	0710102061832021/1	GAMMON ENGINEERS & CONTRACTORS PVT. LTD. Vs. M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3954(PB)2021	Page 239 Stamp paper according to PDF Not Clear At all in Vol 2	21/09/2021
7134	0710102055252021/1	BRAHM DATT VERMA Vs. NEHA JAIN	Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3452(ND)2021	Index missing, Welfare Fee stamp and COurt Fee stamp missing	23/09/2021
7135	0710102082812020/6	AMIT GEONKA Vs.	Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/3514(ND)20	Vakalatnama Not clear	23/09/2021
7136	0710102082862019/3	YOUNG EDUTECH PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES	Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/388(ND)2019	Case Number missing, Index missing, Welfare Fee stamp and Court Fee stamp missing	23/09/2021
7137	0710102092782020/5	CANARA BANK Vs. N S P ASSOCIATES (INDIA) PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/1082(ND)2020	Page 4 & 5 according to PDF wrongly filed in Hindi; it should be translated to English	23/09/2021
7138	0710102101242020/1	BHARAT JATROPHA GARDEN ESTATES PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/649(ND)2020	True Copy sign missing in Pages 3 to 8 according to PDF	23/09/2021
7139	0710102106552020/3	BVG INDIA LIMITED Vs. THREE C FACILITY MANAGEMENT PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1114(ND)2020	E-stamp missing	23/09/2021
7140	0710102110482020/7	TRANS ASIAN SHIPPING SERVICES PRIVATE LIMITED Vs. BLUE BIRD LOGISTICS PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1126(ND)2020	Proof of service missing	23/09/2021
7141	0710102113742019/1	KESRI ALLOYS PRIVATE LIMITED Vs. HINDON FORGE	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1997(ND)201	Wrongly filed here	23/09/2021
7142	0710102118132019/13	SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2019	Index missing	23/09/2021

7143	0710102004532021/4	VINEET AGGARWAL Vs. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/392(ND)2021		The date of the affidavit should not be earlier than the date of stamp paper.	23/09/2021
7144	0710102112472019/16	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Court fees and welfare missing on vakalatnama	23/09/2021
7145	0710102112472019/17	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Notary date missing on affidavit, court fees and welfare missing on vakalatnama, proof of service missing	23/09/2021
7146	0710102112472019/18	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Court fees and welfare is missing on vakalatnama	23/09/2021
7147	0710102112472019/19	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)2019		Page no. 47 - 48 pages not clear need true type copy.	23/09/2021
7148	0710102119302020/1	NFA LIFE SECURE PRIVATE LIMITED Vs. CONTAINER CORPORATION OF INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/357(ND)2021		Wrong e-filing, application needs to file in IA	23/09/2021
7149	0710102152502019/8	ROHIT KUMAR Vs. GENEXIS INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3108(ND)2019		No Index, No Pagination	23/09/2021
7150	0710102041982021/6	BALAJI DUROBUILD PRIVATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021		Merge documents in the single pdf, align document according to the index	23/09/2021
7151	0710102040922021/4	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		E-stamp missing	23/09/2021
7152	0710102011212021/5	ANIL KUMAR Vs. PUNJAB NATIONAL BANK AND ORS.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/716(ND)2021		Court Fee stamp missing in Vakalatnama	23/09/2021
7153	0710102011772021/4	ULTRATECH CEMENT LTD Vs. UNIVERSAL JOURNEYS INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/170(ND)2021		Court fee nd welfare fee is not available	23/09/2021
7154	0710102017572020/3	MONTAGE GLOBAL PVT. LTD. Vs. HIMALAYA FOOD INTERNATIONAL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/491(ND)2020		Wrongly filed here	23/09/2021
7155	0710102019322020/6	M/S SALASAR BUILDERS Vs. M/S NORTH RAJASTHAN BUILDWELL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/512(ND)2020		Index missing, Document filed twice	23/09/2021
7156	0710102019632020/2	VAIBHAV TIMBERS Vs. SOHO FOUNDATION		IBC Under Sec 9	COMPANY PETITION IB		Sub-title missing in Page 1 according to PDF	23/09/2021
7157	0710102023312021/2	SATSHREE AUTO PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES		IBC Section 59	COMPANY PETITION IB (IBC)/188(ND)2021		E-stamp msising	23/09/2021
7158	0710102157222019/6	NEHIT BANTHIA Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	23/09/2021
7159	0710102160562019/3	ADITYA AHALAWAT Vs. FIITJEE LIMITED		IBC Under Sec 9	COMPANY PETITION IB		No Index, No Pagination	23/09/2021
7160	0710102001622020/4	M/S. STERLING PEST CONTROL SERVICES PVT. LTD. Vs. M/S. CBRE SOUTH ASIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/432(ND)2020		Stamp paper missing, Page no. 1 - 6 sign missing, Page no. 9 - 29 pages not clear, page no. 9 - 52 true copy sign missing, no pagination after page no. 56	23/09/2021
7161	0710102004322019/8	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/285(ND)2019		Page no. 1 - 7 sign missing,	23/09/2021
7162	0710102009932019/1	CA ANIL MATTA Vs. PURI CONSTRUCTION PVT. LTD.		19(2)	COMPANY APPLICATION(IBC) /237(ND)2019		Wrong e-filing, application and report need to file in IA, file documents separately.	23/09/2021

7163	0710102021042021/5	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021		Page no. 18 - 201 true copy sign missing, Page no. 124 - 195 remove dim pages, pages cut from side and pages not clear	23/09/2021
7164	0710102040922021/5	THE MODI OIL & GENERAL MILLS Vs. TIRUPATI COATINGS PVT LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/302(ND)2021		E-stamp and Affidavit date are not matching	23/09/2021
7165	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021		E-stamp and Affidavit date are not matching	23/09/2021
7166	0710102032952021/1	STATE TAX OFFICER - 3 Vs. ALOK KUMAR AGARWAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3779(PB)202		Pages 39 to 47 according to PDF Not filed properly	21/09/2021
7167	0710102036682021/2	GRS PROPERTIES PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/98(ND)2021		Case Number, Case Name and Index All are msising	22/09/2021
7168	0710102055192021/1	MECAMIDI S.A. Vs. MECAMIDI HPP INDIA PRIVATE LTD.		Sec. 241(1), Sec. 242(4), Sec. 244(1), Section 246	COMPANY PETITION (COMPANIES)		Index msising	22/09/2021
7169	0710102012932021/1	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		No true copy on Annexure	22/09/2021
7170	0710102012932021/2	DURHA VITRAK PRIVATE LIMITED UNDER CIRP Vs.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/901(PB)2021		No true copy in Annexure	22/09/2021
7171	0710102022652018/24	MR. MOHAN AGARWAL Vs. M/S. CROWN REALTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1565(PB)2018		Court fee is insufficient	22/09/2021
7172	0710102029922020/6	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020		same extra document delete	22/09/2021
7173	0710102031692021/1	RAJESH KUMAR GUPTA Vs. RABINDRA KUMAR MINTRI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3084(PB)202		FILE IN ONE PDF	22/09/2021
7174	0710102031962020/5	NISUS FINANCE & INVESTMENT MANAGERS LLP Vs. M/S. EARTHCON INFRACON PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1957(ND)2020		Pg. no.290 not Court fee and welfare fee on vakalatnama, Not Welfare fee sufficient pg.305	22/09/2021
7175	0710102047592021/1	AKHIL AHUJA Vs. SUNIL GHORAWAT YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3048(ND)20		E-stamp missing, Alignment Not done properly	22/09/2021
7176	0710102048122021/2	YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2021		Case Number and Index misising	22/09/2021
7177	0710102048122021/3	YOGANDRA KUMAR CHAUDHARI Vs. M/S ASIA PACIFIC BLACK ROCKS (INDIA) PRIVATE LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2021		Index missing	22/09/2021
7178	0710102056332021/1	RAJESH SHARMA Vs. RESOLUTION PROFESSIONAL OF TODAY HOMES NOIDA PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3538(PB)2021		PLEASE FILE IN ONE PDF	22/09/2021
7179	0710102422882018/25	SUNIL HANDA AND ORS Vs. TODAY HOMES NOIDA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/923(PB)2018		FILE IN ONE PDF	22/09/2021
7180	0710102000722018/16	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		E-stamp msising & P.O.S Not clear	21/09/2021
7181	0710102000722018/17	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		E-stamp msising & P.O.S Not clear	21/09/2021
7182	0710102027262018/11	JAGAT PAL PALIWAL AND ANR Vs. JASSUM PROPCON PROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1756(PB)2018		E-stamp missing	21/09/2021
7183	0710102036202020/7	ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/863(PB)2020		Page 38 to 40 according to PDF Not Clear at all Sub-title is missing in Page 2 according to PDF, E-stamp missing, Welfare Fee stamp missing in Vakalatnama	21/09/2021
7184	0710102041032021/4	R S SURGICALS PRIVATE LIMITED Vs. FOCUS IMAGING AND RESEARCH CENTRE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/313(ND)2021			22/09/2021
7185	710102065482021	RANJIT KAPOOR VS WHITE METALS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	LexCounsel	Fees Not Paid	10/9/2021
7186	710102067042021	ULTRA MEGA POWER PVT. LTD. VS SWASTIK PIPE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/774(ND)2020	Jitesh	payment not done	16/09/2021
7187	710102067322021	KATYAL CONSTRUCTIONS PRIVATE LIMITED VS T R SAWHNEY AUTOMOBILES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/138(ND)2021	Samarendra Kumar	Fees Not Paid	17/09/2021
7188	710102068142021	STATE TAX OFFICER AMAINDAKARAI ASSESSMENT CIRCLE VS GLOBAL INFONET DISTRIBUTION PVT LTD REPRESENTED BY ITS IRP SHRI YOGENDAR PAL SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	main case not link with application	20/09/2021

7202	710102067142021	MAHENDRA KUMAR SHAH VS EITCHER MOTORS LIMITED	Company Appeal(Companies Act)	Sec. 58(3)		ankur gupta	Wrong case type select, synopsis/list of dates &&& events missed,no sign in every pages of petition,pages not clear 24,29,company master data missed, MoA &&& AoA missed of respondent, serve the petition to all respondent	17/09/2021
7203	710102067352021	INTEC CAPITAL LIMITED VS PRIME MOLD PLAST PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		INTEC CAPITAL LIMITED	page not clear-113,116/Board Resolution miss/etc	17/09/2021
7204	710102067742021	FLOVEL HYDRO TECHNOLOGIES PRIVATE LIMITED VS PRIME MOLD PLAST PRIVATE LIMITED	Intervention Petition(Companies Act)	Rule 11 of NCLT		Vipul	Memo of parties /list of dates &&& events / synopsis missed	18/09/2021
7205	710102068332021	EDELWEISS ASSET RECONSTRUCTION COM VS CLC INDUSTRIES LIMITED	Contempt Petition (IBC)	Application under any other provisions- IBC		HONEY SATPAL	Wrong section	21/09/2021
7206	710102068392021	VNPV REAL TV LLP VS RADIUS INFRATEL PVT LTD	Contempt Petition (IBC)	Sec 60(5)		Krishan Kumar	Main case not link/wrong section	21/09/2021
7207	710102068412021	UNION OF INDIA THROUGH SFIO VS AARTI MARKETING PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		sfioncIt	Pages not clear 115,125 to 130,135,214,216,295A,298A,311A,318A,325A,331A,352A,355A,360A,361A,375A,pages in hindi 343,344,2nd volume index missed,no welfare and court fees in vakaltnama,and PoA missed with nclt form 12, MoA &&& AoA &&& Company master data missed of respondent, volume missed	21/09/2021
7208	710102051522021	GYAN PRAKASH AGRAWAL VS SEEMSAN PUMPS & EQUIPMENTS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 140 (4)		GYAN PRAKASH AGRAWAL	Mentiond synopsis &&& memo of parties &&& list of dates events on top of index	24/07/2021
7209	710102068452021	BG LNG REGAS INDIA PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI	Company Petition (Companies Act)	Sec. 441		Alok	Pages not clear 58, page missed 59,welfare missed in vaklatnama,	21/09/2021
7210	710102053392021	BANK OF INDIA VS SITA DEVI	Company Petition IB (IBC)	Application under any other provisions- IBC		Brijesh Kumar Tamber	wrong section &&&&&& caste type wrong	30/07/2021
7211	710102053372021	BANK OF INDIA VS MURARI LAL SONI	Company Petition IB (IBC)	Application under any other provisions- IBC		Brijesh Kumar Tamber	wrong section &&&&&& caste type wrong	30/07/2021

7212	710102068502021	SUNGROW AGENCIES PRIVATE LIMITED VS MURARI LAL SONI	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234	Gursat	Pages not clear 82,121,122 to 124,126,128,130,132,157, 158 to 175,192 to 211,282, pages cut 125,133,137,139,welfare and court fees missed in vakaltnama	21/09/2021
7213	710102059712021	HEM SINGH BHARANA VS HI-POINT INVESTMENT AND FINANCE PVT. LTD. THROUGH ITS RESOLUTION PROFESSIONAL	Intervention Petition (IBC)	Rule 11 of NCLT, 2016	Vaibhav Manu Srivastava	"page not clear-347-355,333,339,340,344,345, 347,348-355/Wrong section/Main case not link/ Brief of synopsis/List dates Events/page not clear- 87- 89,102,134,Intervention not mention in soft copy/etc "	23/08/2021
7214	710102004532021	VINEET AGGARWAL Vs. PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX DELHI		Application under any other provisions- IBC		Documents not available . please refile	9/9/2021
7215	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		No Index, No Pagination	17/08/2021
7216	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		No Index, No Pagination	10/7/2021
7217	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		No Index, No Pagination	17/08/2021
7218	710102012692021	A. Y. TRADERS PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		No Index, No Pagination	17/08/2021
7219	710102042662021	MKG INDUSTRIES PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		Documents not available, please refile the documents	17/09/2021
7220	710102056662021	SHRI RADHEY MINES PVT LTD Vs. ROC		Sec 252 (1)		Documents not available, please refile	15/09/2021
7221	710102077242019	BHARAT CHUGH Vs.		IBC under Sec 7		Documents not available, please refile the documents	15/04/2021
7222	710102096552020	ASHOK LAMBA Vs. REGISTRAR OF NCT OF DELHI		Sec 252 (3)		Documents not available, please refile the documents	15/09/2021
7223	710102118872020	BIGULE TECH PRIVATE LIMITED Vs.		Sec. 230-232 - Second Motion		Documents no available, please refile the documents	17/09/2021
7224	710200411452018	M/S KHERA ENTERPRISES Vs. M/S TALWAR AGENCIES PVT. LTD.		IBC Under Sec 9		Wrong e-filing, need to file in IA	16/09/2021
7225	710000067512021	Mitsui Chemicals India Private Limited				Form 3c missing	17/09/2021
7226	710000066992021	MANINDER PAL SINGH AND PAUL COMPONENTS PVT.				Form 3c missing	16/09/2021
7227	710000065532021	Majestic Auto Limited				Form 3c missing, court fees and welfare missing	11/9/2021
7228	710102068212021	ASR Market Ventures Pvt Ltd.				Form 3c missing	20/09/2021
7229	710102068202021	ASR Market Ventures Pvt Ltd.				Form 3c missing	20/09/2021
7230	710102068192021	ASR Market Ventures Pvt Ltd.				Form 3c missing	20/09/2021
7231	710102069552021	ROMA KAPUR VS ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/63(ND)/2020 Aayush	stamp paper missed and page -4 not clear Rul-11 not mention anywhere in pdf	24/09/2021

7248	710102067902021	SYNERGY VENTURES VS RUDRA BUILDWELL PROJECTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Gautam	volume wise index missed, 25rs advocate welfare missed on vakalatnama, memo of parties, brief of synopsis missed, list of dates and events missed, supporting affidavit missed with 10rs non judicial estamp paper,page:66 hindi, etc	19/09/2021
7249	710102053532021	ARYAN INFRAHEIGHT PVT. LTD. VS WONDROUS BUILDMART PVT. LTD	Company Petition IB (IBC)	IBC Under Sec 9		Dr. Kumar Jwala	page:52-76 not clear, compliance affidavit 9(3)b missed, jurisdiction not in	30/07/2021
7250	710102068872021	VIMAL PARAKH VS THE REGISTRAR OF COMPANIES AND INCOME TAX	Company Petition IB (IBC)	IBC Section 59		Ahsan Ahmad	28-30, 92-95, 155-157, 166-167, not clear	23/09/2021
7251	0710102023572021/1	M/S S. S. STEELS Vs. REGAL EMPORIA INFRATECH PVT LTD.		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/1629(ND)20		P.O.S msising, Document Filed twice	23/09/2021
7252	0710102024322021/8	M/S ROYAL INDUSTRIES Vs. SANDEEP KUMAR BHATT & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1565(ND)20 21		Short form of True Copy sign not applicable in Pages 28 to 66 according to PDF	23/09/2021
7253	0710102028662020/2	LALIT GROVER Vs. M/S CVC OPTICALS (OPC) PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/122(ND)2021		Document Filed thrice	21/09/2021
7254	0710102032062020/1	AASHISH GUPTA Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3154(PB)202		Wrong Title in Index	8/9/2021
7255	0710102035172020/1	MR. MANOJ GARG (RP FOR SUNAR JEWELS PRIVATE LIMITED) Vs. SONI INFRATECH PVT. LTD THROUGH IRP		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/2433(PB)202 0		Index msising	23/09/2021
7256	0710102035742020/7	ENVITECH CONSULTANTS INDIA PRIVATE LIMITED Vs. RUDRABHISHEK ENTERPRISES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/822(ND)2020		Welfare Fee stamp missing in Vakalatnama	23/09/2021
7257	0710102036462021/2	ASHISH CHHAWCHHARIA Vs. U.P. JAL VIDYUT NIGAM LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2308(PB)202 1		Page 18 according to PDF in Vol 1 is in Hindi;it should be in English, Page 38 & 50 according to PDF in Vol 1 Not Clear, Notary msising in E-stamp in Vol 2, Page 218 according to PDF in Vol 2 is in Hindi;it should be in English, P.O.S Filed twice	24/09/2021
7258	0710102045122021/1	BIKRAM SINGH GUSAIN Vs. TODAY HOMES NOIDA PVT LTD		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3236(ND)20 21		Short Form of True Copy sign not applicable in Pages 12 to 18 according to PDF in Reply Respondent 1 document, Short Form of True Copy sign not applicable in Pages 19 to 84 according to PDF in Reply Respondent 4&5 document, Vakalatnama Filed twice in R4&R5 document	24/09/2021
7259	0710102050042021/3	JATIN BACHANI Vs. THREE C PROJECTS PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3139(PB)202		E-stamp missing, P.O.S msising	24/09/2021

7260	0710102022312021/1	AKHIL AHUJA Vs. SANDIP GHOSH		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1417(ND)20 21	start pagination after index and mention in Index properly	23/09/2021
7261	0710102022632021/2	RAMSAROOP & SONS Vs. TRACK COMPONENTS		IBC Under Sec 9,IBC Under Sec 9	COMPANY PETITION IB (IBC)/403(ND)2021	No Index, No Pagination	23/09/2021
7262	0710102030982018/15	PVM INNENSYS PRIVATE LIMITED Vs. C-TEL INFOSYSTEMS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/295(ND)2019	Stamp paper missing, True copy sign missing on every page	23/09/2021
7263	0710200430842018/5	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018	Page no. 1 - 19 sign miss, Page no. 24, 34, 38 - 40, 42 - 46, 49 - 51, 65 - 66, 74 , 75 page cut, Page no. 47, 48, 71, 72 page not clear	24/09/2021
7264	0710102063262021/1	MS/ THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. CONSTANT EFINE		Sec. 97(1)	COMPANY PETITION (COMPANIES ACT)/157(ND)2021	Case Number and Index misising	24/09/2021
7265	0710102070882020/11	DHANKALASH DISTRIBUTORS PVT LTD Vs. ARENA SUPERSTRUCTURES PVT LTD		IBC under Sec 7,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/875(PB)2020	Not Filed properly	24/09/2021
7266	0710102095502019/5	MEKASTER FINLASE PRIVATE LIMITED Vs. SAHA BUILDSTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1482(ND)201 9	E-stamp missing	24/09/2021
7267	0710102038002021/1	AKHIL AHUJA Vs. DAIKI AXIS INDIA PRIVATE LIMITED		Application under any other provisions- IBC,Sec 43(1) r/w Sec 44	INTERLOCUTORY APPLICATION (I.B.C)/2442(ND)20	E-stamp missing	24/09/2021
7268	0710102059362021/1	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. M/S FOX PETROLEUM LIMITED & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4091(ND)20 21	Notary missing in E-stamp, Page 9& ;amp; ;10 according to PDF Not clear	24/09/2021
7269	0710102080012020/8	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)20	Wrongly filed	24/09/2021
7270	0710102080012020/9	ASHOK KUMAR Vs. VIKRAM SINGH		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3716(ND)20	Wrongly filed	24/09/2021
7271	0710102091982019/16	CORPORATION BANK Vs. M/S PATNA HIGHWAY PROJECTS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1504(PB)2019	Page 23 & ;amp; ; 25 according to PDF are Blank, Pages 37 to 41 according to PDF Not filed properly	24/09/2021
7272	0710102096282020/6	ASHOK KUMAR Vs. NAVNEET RAGHUVANSHI		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)20	Wrongly filed	24/09/2021
7273	0710102027102021/2	DEVI INDUSTRIAL ENGINEERS Vs. CHANDRALEKHA CONSTRUCTIONS PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3372(ND)20 21	Wrong pagination in documents after pager no. 5	24/09/2021
7274	0710102029922020/6	ANURUTAN TEXTILES PRIVATE LIMITED Vs. METAPHOR EXIM PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/760(ND)2020	File documents separately	24/09/2021
7275	0710102034662021/3	MANIMUDRA VINCOM PRIVATE LIMITED Vs. CLARITY ROADLINK PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/275(ND)2021	No Index, No Pagination	24/09/2021
7276	0710102039882021/3	OMANSH ENTERPRISES LIMITED Vs. KAYEM FOOD INDUSTRIES PRIVATE M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESFT SOLUTIONS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/291(ND)2021	Page no. 27 - 221 true copy sign missing,	24/09/2021
7277	0710102043512021/1	M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESFT SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2021	No Pagination	24/09/2021
7278	0710102043512021/2	M/S SAVEX TECHNOLOGIES PRIVATE LIMITED Vs. M/S FUTURESFT SOLUTIONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/304(ND)2021	No Pagination	24/09/2021
7279	0710102047802021/3	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021	Wrong e-filing, application needs to be file in IA	24/09/2021
7280	0710102047802021/4	GULSHAN KUMAR GUPTA Vs. KARUN SHARMA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/12(ND)2021	Notary missing on affidavit	24/09/2021
7281	0710102053822021/1	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)2021	No Index, No Pagination	24/09/2021
7282	0710102064532021/1	EMPLOYEES PROVIDENT FUND ORGANISATION Vs. KHULLAR HOSPITALITY		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4018(ND)20 21	Page no. 4 - 66 true copy sign missing on every page	24/09/2021

7283	0710200430842018/5	M/S ACRON AND ASSOCIATES Vs. AHLUWALIA CONTRACTS INDIA LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/651(ND)2018		Pages 24,29,30,34,39,40,42 to 46, 49 to 51, 55,56,65,66,74,75 according to PDF Not Filed properly	24/09/2021
7284	0710102414592018/17	DAMIR FINANCIAL SERVICES PVT. LTD. Vs. FORTUNE GRAPHICS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/245(PB)2018		No Index, No Pagination	27/09/2021
7285	0710200401102016/2	MRS HARJEET KAUR & ORS Vs. M/S FRESHTECH PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/117(ND)2016		Page no. 18 - 157 true copy sign missing	27/09/2021
7286	0710102003632020/4	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020		No Index, No Pagination	27/09/2021
7287	0710102007572019/12	ORIENTAL BANK OF COMMERCE Vs. M/S PIYUSH COLONISERS LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/449(PB)2019		No Pagination in index	27/09/2021
7288	071020000622018/5	RAKESH KUMAR PARDEEP KUMAR Vs. DASH EXPORT PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1388(ND)201		Put stamp paper after index, page no. 9 - 13 not clear	27/09/2021
7289	0710102003632020/2	NEWGEN SPECIALTY PLASTICS LIMITED Vs. ROYAL POLYURETHANE INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/230(ND)2020		No stamp paper, No true copy on Annexure, Welfare fee is not sufficient.	27/09/2021
7290	0710102016262021/1	SHAILA SINGH Vs. ALPHA CORP DEVELOPMENT PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1059(ND)2021		No true copy on Pg.15 to Pg.19 in Annexure-1, Welfare fee is insufficient	27/09/2021
7291	0710102014032020/2	MANISH KUMAR Vs. TOWER VISION INDIA PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/434(ND)2020		stamp paper missing, Affidavit not notarized,	16/09/2021
7292	710102070072021	STEEL & METAL TUBES (INDIA) PRIVATE LIMITED VS WAVE MEGACITY CENTRE	Intervention Petition (IBC)	Sec 60(5)		Dhruv	page:38 not clear, 3 rs court fee missed in every vakalatnama, case type wrong	26/09/2021
7293	710102068542021	NON VOILENCE PROJECT FOUNDATION VS INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		VIDEH VAISH	petition uncompleted	22/09/2021
7294	710102055732021	RUDRA BUILDWELL CONSTRUCTION PVT LTD VS NIVAS PROMOTERS PVT LTD	Company Petition IB (IBC)	IBC Under Sec 9		Vinay	Cut page-48-50/mention form-5	9/8/2021
7295	710102057202021	SHANTANU SHANDILYA VS JAI MATA DI WOODEN & STEEL WORKS PVT. LTD.	Company Petition (Companies Act)	Sec. 241(1),Sec. 244(1)		Mr. Abhishek	Pages not clear 180,202,206,212 to 217,222,263,291,304,305, company master data missed, server the petition to all respondent, serial no. not showing clear its dim	13/08/2021
7296	710102069032021	MS. MADHU VERMA VS MAJESTIC HOLDINGS PRIVATE LIMITED	Contempt Petition(Companies Act)	Sec 425		Adv	Synopsis/list of dates &&& events missed, Pages not clear, 51,52,56,57,58,vakaltnam a missed, serve the petition to all respondent	23/09/2021
7297	710102069452021	IL&FS FINANCIAL SERVICES LIM,ED VS BEIGH CONSTRUCTION COMPANY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Atul Sharma	jurisdiction not in delhi	24/09/2021
7298	710102069862021	GITASHA KHANNA VS AEGIS VALUE HOMES LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2900(ND)201	ANKUR SOOD	section wrong in soft copy	25/09/2021
7299	710102070022021	MAT CONSULTANTS/ TS NALWA VS M/S ABW INFRASTRUCTURE LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	NAGARAJ SUBRAMANIAN	Pg-1 section mention is 60(5) and in index it is mention rule 11,affidavit is of UP please attest the stamp paper of UP	26/09/2021
7300	710102070222021	SHANKER LAL SINGHANIA VS NARENDER KUMAR SHARMA		Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Aditya Nayyar	pg-197-199,215,216 not clear	27/09/2021
7301	710102069352021	PRASHANT SINGH VS AKASH SINGHAL		Sec 60(5)	COMPANY PETITION IB	SHASHANK	14,16 not clear page	24/09/2021
7302	710102069372021	AJAYVIR SINGH VS AKASH SINGHAL		Sec 60(5)	COMPANY PETITION IB	SHASHANK	14-16 not clear page	24/09/2021

7303	710102061522021	LALIT MOHAN VS TODAY HOMES NOIDA PVT LTD		Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3105(ND)2019	CA. Reshma Mittal	due payment of other section(two section mention in index),Main case number in file not correct(it start with CP not with CA),pg number 1 not mention	28/08/2021
7304	0710102056762021/1	KONCEPT SUPPLY CHAIN SOLUTIONS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA		Sec 252 (1)	COMPANY APPEAL(COMPANIES ACT)/120(ND)2021		No Pagination in index and document	27/09/2021
7305	0710102065372021/1	ADI LIM BILIMORIA Vs. PANASONIC AVC NETWORKS INDIA COMPANY LIMITED		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/421(ND)2021		Court fees missing	27/09/2021
7306	0710102065472021/1	KDP BUILDWELL PRIVATE LIMITED Vs. CAPITAL TRADE LINKS LIMITED		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4218(ND)2021		Index missing	27/09/2021
7307	0710102025642020/11	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		need to be paging, No true copy on Annexure and title of the documents that have been uploaded should be mentioned.	27/09/2021
7308	0710102032122021/3	ANAND SONBHADRA Vs. GREATER NOIDA AUTHORITY		Sec 60(5),19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2523(ND)2021		Pg.8 no available, no stamp paper, no verified date on affidavit and no some document requirement uploaded again	28/09/2021
7309	0710102021672020/3	SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECHNOLOGIES		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /1349(ND)2020		Wrong e-filing, Application need to file in IA	27/09/2021
7310	0710102024672020/3	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)2020		No Index , No Pagination	27/09/2021
7311	0710102024672020/4	ALLAHABAD BANK Vs. M/S MAHAMAYA EXPORTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/687(PB)2020		No index, No Pagination	27/09/2021
7312	0710102065512020/2	SONIKA THUKRAL Vs. UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2616(PB)2020		Short Form of True COpy sign not applicable in Pages 13 to 18 according to PDF	24/09/2020
7313	0710102066782020/10	SERIOUS FRAUD INVESTIGATION OFFICE Vs. CENTURY COMMUNICATION LTD & ORS		Sec 241 (2)	COMPANY PETITION (COMPANIES ACT)/99(ND)2021		E-stamp missing	28/09/2021
7314	0710102082552020/4	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/966(ND)2020		Index msising	28/09/2021
7315	0710102087232020/13	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES		Index & E-stamp msising	29/09/2021
7316	0710102142072019/5	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		Index missing	29/09/2021
7317	0710102052642021/3	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		No Index, No Pagination	16/09/2021
7318	0710102054742021/1	SITA RAM THAPAR Vs. ANAND SONBHADRA (RESOLUTION PROFESSIONAL)		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3772(ND)2021		Page no. 1 missing, stamp paper missing, affidavit not notarized, proof of service missing	28/09/2021
7319	0710102059662021/1	RANJEET KUMAR VERMA Vs. SUKHDEV MADANI		Sec. 12A	INTERLOCUTORY APPLICATION (I.B.C)/3822(ND)2021		True copy sign missing on every page	28/09/2021
7320	0710102073822020/2	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/402(ND)2020		Wrong e-filing, application need to file in IA	17/09/2021
7321	0710102073822020/3	BLACKIE & SONS CALCUTTA & ORS Vs. BLACKIE & SON (CALCUTTA) PVT LTD		Application under any other provisions	COMPANY APPLICATION(COMPANIES ACT)/402(ND)2020		Wrong e-filing, application needs to file in IA	28/09/2021

7322	0710102077542020/7	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)2021	Supporting affidavit missing, True copy sign missing on every page, page no. 61 missing,	28/09/2021
7323	0710102077542020/8	ARUMANI TRADERS Vs. SARU INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/100(ND)2021	No Index, Wrong pagination	28/09/2021
7324	0710102082032020/2	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/612(ND)2020	True copy sign missing on every page	28/09/2021
7325	0710102082032020/3	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES ACT)/612(ND)2020	True copy sign missing on every page	28/09/2021
7326	0710102082212019/6	M/S S.S. ENTERPRISES Vs. HOMES CONNECT DEVELOPERS PVT. LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1094(ND)201	True copy sign missing on every page	28/09/2021
7327	0710102083932019/20	M/S. ADVANCE CARGO MOVERS (INDIA) PVT Vs. SBS TRASPOLE LOGISTICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1373(ND)2019	Wrong e-filing, application need to file in IA	28/09/2021
7328	0710102087232020/14	SMT. ASHA BALI Vs. M/S. BALI & CO. PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/122(ND)2020	No Index, No Pagination, Court fees and welfare missing on vakalatnama	28/09/2021
7329	0710102096652019/6	GURUANSH REALTECH PRIVATE LIMITED Vs. HOI FOOD CONCEPTS PRIVATE LIMITED		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION(COMPANIES	Wrong e-filing, application need to file in IA	28/09/2021
7330	0710102097002020/2	PANKAJ KUMAR SINGHAL Vs. MANOJ KUMAR CHAUDHARY & ORS		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/4479(ND)2020	File all documents separately	28/09/2021
7331	0710102031292018/10	PRIYANSHI ARORA Vs. DREAM PROCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1771(ND)201	No Index, No Pagination	28/09/2021
7332	0710102081822019/6	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)201	Index missing, pagination missing, court fees missing	28/09/2021
7333	0710102081822019/7	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)201	Stamp paper missing, Page no. 1 - 21 sign missing	14/09/2021
7334	0710102081822019/9	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019	Index missing, no pagination , true copy sign missing on every page	14/09/2021
7335	0710102031292018/11	PRIYANSHI ARORA Vs. DREAM PROCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1771(ND)2018	No index, true copy sign missing on every page, supporting affidavit missing, proof of service missing	29/09/2021
7336	0710102167852019/3	DK SOLAR PROJECTS & VENTURES PRIVATE LIMITED Vs. OVRVIEW TECHNOLOGIES PRIVATE LIMITED (FORMERLY KNOWN AS M/S 8 MINUTES FUTURE ENERGY PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3463(ND)2019	P.O.S missing	29/09/2021
7337	0710120006832018/19	IL&FS FINANCIAL SERVICES PVT LTD Vs. GOLDEN GLOW ESTATES PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1038(PB)2018	Pages 93 to 123 && 171 to 184 according to PDF Not Clear at all, P.O.S missing	29/09/2021
7338	0710200001902016/2	MUKESH THAREJA Vs. THAREJA METALS PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES	Wrongly filed here	29/09/2021
7339	0710200400792013/1	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES	Wrong e-filing , (Petition)	29/09/2021

		SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED					More than 200 pages in single volume, True copy sign missing on every page, Page no. 204 - 208, 251 - 267, 313-327, 342 - 344, 582 - 586, 686 - 701, 704, 723, 739, 740, 742, 749-762, 767-770, 777-779, 786-790 , 792-795 , 819 ,1222-1225, 1233, 1240-1249, 1299-1314, 1918-1922, 2008-2224, 2045-2046, 2094, 2110, 2124-2146 , 2226 not clear, 1055 - 1103 type copy missing, Page no. 2025 two pages with same page no., 2167 - 2174 translation copy missing, Page no. 2537 - 2553 page cut	29/09/2021
7340	0710102017622020/9	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021			
7341	0710102151312019/41	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		Sub-Title missing in Page 1 according to PDF	29/09/2021
7342	0710102151312019/44	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		Sub-Title missing in Page 1 according to PDF	29/09/2021
7343	0710102151312019/45	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		Sub-Title missing in Page 1 according to PDF	29/09/2021
7344	0710102151312019/49	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		Sub-Title missing in Page 1 according to PDF	29/09/2021
7345	0710102151312019/50	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		Sub-Title missing in Page 1 according to PDF	29/09/2021
7346	0710102024292021/18	WAVE MEGACITY CENTRE PRIVATE LTD. Vs. T3HOLIDAYS PVT LTD		IBC Under Sec 10	COMPANY PETITION IB (IBC)/197(PB)2021		Page no. 13 - 485 true copy sign missing on every page	29/09/2021
7347	710000069052021	99 ALGORITHMS PVT LTD.					Stamp paper missing, court fees and welfare missing	29/09/2021
7348	710000068322021	Asian Hotels (East) Limited					Page no. 11 missing	29/09/2021
7349	710000043242021	99 ALGORITHMS PVT LTD.					Stamp paper Missing, court fees and welfare missing on vakalatnama.	29/09/2021
7350	0710200400542011/3	M/S MMTTC LTD Vs. M/S INDIAN COMMODITY		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrongly filed here	29/09/2021
7351	0710200410572018/13	M/S SYNERGY PROPERTY DEVLOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		Petition && Application wrongly filed here, Index msising in Judgement document;invoices document;In both W.S documents, True COpy sign msising in Pages 29 to 200 according to PDF, Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama	29/09/2021

7352	0710200424232018/11	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		True Copy sign msising in Pages 20 to 150 according to PDF in Reply document, Our Office name msising in Index page in Affidavit by Respondent document, E-stamp msising in Additional Affidavit document, Application and Petition wrongly filed here	30/09/2021	
7353	0710200424232018/12	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Index msising	29/09/2021	
7354	0710102033362018/12	PUNJAB NATIONAL BANK Vs. TRISTAL GLOBAL INFRASTRUCUTRE PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/429(ND)2019		Case Number and Index missing	30/09/2021	
7355	0710102037972021/1	SHUBHKAMNA FLAT BUYERS WELFARE ASSOCIATION Vs. ANAND SONBHADRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)20 21		E-stamp msising, Document Filed twice	30/09/2021	
7356	0710102037972021/2	SHUBHKAMNA FLAT BUYERS WELFARE ASSOCIATION Vs. ANAND SONBHADRA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2563(ND)20 21		Document Filed twice, P.O.S missing	30/09/2021	
7357	0710102407072018/33	COL SANJEEV DALAL RETD Vs. M/S INTERNATIONAL RECREATION AND AMUSEMENT LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/297(PB)2018		Pg. no.175, 253, 255, 322, 323 is illegible.	30/09/2021	
7358	0710102415722018/41	DINESH CHAND JAIN & ORS. Vs. FANTASTIC BUILDCON PVT. LTD. & ORS.		IBC under Sec 7	COMPANY PETITION IB (IBC)/37(PB)2018		No court fee and welfare fee is not available	30/09/2021	
7359	0710200400792013/2	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/142(ND)2013		two pages with Page no. 93. No pagination after page no. 102 , True copy sign missing on every page	29/09/2021	
7360	0710200400792013/3	MR S.K. HINDLESS Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		No index, No Pagination	29/09/2021	
7361	0710102001552021/2	SACHIN KUMAR SINGHAL Vs. JANKI JEWELLERS PRIVAT LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/37(ND)2021		No Pagination in index and documents, Supporting affidavit missing	29/09/2021	
7362	0710102025372020/2	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)2020		Wrong e-filing, application need to file in IA	30/09/2021	
7363	0710102025512020/1	CLEAR MEDIA INDIA PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9,Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/640(PB)2020		No index, no pagination	30/09/2021	
7364	0710102031592018/4	SADHNA BUILDCON PRIVATE LIMITED Vs. ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/410(PB)2019		No Index, No Pagination,	30/09/2021	
7365	0710102031952021/4	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		index missing , back date affidavit	14/09/2021	
7366	0710102151312019/47	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/173(PB)2019		Page 6 & 10 according to PDF are in Hindi;it should be translated to English	29/09/2021	
7367	0710102151312019/51	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		Sub-Title missing in Page 1 according to PDF	29/09/2021	
7368	0710102151312019/52	EMAAR HOLDING II Vs. EMAAR MGF LAND LIMITED		Sec. 241(1)	COMPANY PETITION (COMPANIES		Sub-Title missing in Page 1 according to PDF	29/09/2021	
7369	0710102025372020/3	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)2020		Sign missing on every page, stamp paper missing	30/09/2021	
7370	0710102105182020/2	CANARA BANK Vs. BULLAND BUILDTECH PRIVATE LIMITED		Rule 11 of NCLT, 2016,Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4986(ND)20		documents incomplete	29/09/2021	
7371	0710102008782020/2	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC) /1316(PB)2020		No index, no sign on every page, No true copy on annexures	1/10/2021	

7372	0710102008782020/3	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC) /1316(PB)2020		No index, pages not clear, No true copy on annexures, no translation copy of hindi copy	1/10/2021
7373	0710102008782020/4	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC) /1316(PB)2020		No index, no true copy on annexures, no english translate copy of hindi documents and also page not clear	1/10/2021
7374	0710102013872018/23	RAJ VIJ. Vs. MARKETING TIMES		IBC Under Sec 9	COMPANY PETITION IB		No index no pagination	1/10/2021
7375	0710102013872018/24	RAJ VIJ. Vs. MARKETING TIMES		IBC Under Sec 9	COMPANY PETITION IB		No index and no pagination	1/10/2021
7376	0710102022852020/1	ZEBRONICS INDIA PRIVATE LIMITED Vs. TIMES INTERNET LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/658(ND)2020		No true copy in annexures, Proof of service is not available, No index in affidavit	24/09/2021
7377	0710102031712021/1	LOTUS HERBALS PVT. LTD. Vs. M/S SPECTACULAR MEDIA MARKETING PVT LTD		Sec 42	COMPANY APPEAL (IBC)/23(ND)2021		No true copy in annexures	1/10/2021
7378	0710102043582021/1	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/3603(ND)2021		No documents available	13/09/2021
7379	0710102052642021/2	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		Index is not available	15/09/2021
7380	0710102052642021/5	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		Index is not available	15/09/2021
7381	071010204232020/1	PATRICK B. D'SOUZA Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/1(ND)20		No Index, No Pagination	1/10/2021
7382	0710102144282019/1	SHREEDHAR NARAYANAN IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/199(ND) 2019		No Index, No Pagination	1/10/2021
7383	0710102144302019/1	RAM NATH TANDON Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/198(ND)		No Index, No Pagination	1/10/2021
7384	0710102144692019/1	RUGMANI NARAYANAN IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/197(ND)		No Index, No Pagination	1/10/2021
7385	0710102146562019/1	JAWAHAR GHADIOK HUF Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/204(ND)		No Index, No Pagination	1/10/2021
7386	0710102146572019/1	NIRMALA TALWAR Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/202(ND)		No Index, No Pagination	1/10/2021
7387	0710102146582019/1	VAIBHAV GHADIOK Vs. UNITECH LTD		Sec 424 (3)	EXECUTION PETITION/203(ND)		No Index, No Pagination	1/10/2021
7388	0710102151442019/1	PARAMJIT GANDHI Vs. AMIT KUMAR MALIK		Sec 60(5)	INTERLOCATORY APPLICATION (IBC)/1561(ND)201		Wrong e-filing, application needs to file in IA	1/10/2021
7389	0710102027762021/3	D R INTERNATIONAL PRIVATE LIMITED Vs. UM AUTOCOMP PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/282(ND)2021		No Index, No Pagination	1/10/2021
7390	0710102169962019/32	LIC HOUSING FINANCE PRIVATE LIMITED Vs. K V DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/236(ND)2020		No Index, No Pagination	1/10/2021
7391	0710102171262019/4	SUDERSHAN GOEL Vs. ASSOTECH MOONSHINE URBAN DEVELOPERS PVT. COMMISSIONER COMMERCIAL TAXES WEST BENGAL VS NISHANT GAURAV GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/63(ND)2020	Madhumita Bhattacharjee	Stamp paper missing, true copy sign missing on every page	19/04/2021
7392	710102070162021	UNION OF INDIA THROUGH SFIO VS CYNOSURE REAL ESTATE PVT LTD	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/109(PB)2021	sfionclt	main case not link and 28-29 not clear page and stamp paper affidavit missing	27/09/2021
7393	710102070452021	M/S COLUMBIA PETROCHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/343(ND)2017	JANENDER	46-52,62-73 not clear page need to seprat both file	28/09/2021
7394	710102066042021	CHANDER VERMA VS CONTINENTAL CONSTRUCTION LTD.	Company Application(Companies Act)	Rule 11 of NCLT		Omar Hoda	separate file both application and progress report	13/09/2021
7395	710102070562021	MEGHAAARIKA INTERNATIONAL PVT LTD VS BSAF INDIA LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/65(ND)2021	MOHIT CHAUDHARY	main case not link	29/09/2021
7396	710102070862021	RELIGARE FINVEST LIMITED VS SHEKHAR RESORTS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)		JASVIN DHAMA	Wrong section	30/09/2021
7397	710102068432021	RAM CHANDER SONI VS REGISTRAR OF COMPANIES NCT DELHI		Sec 252 (3)		ISWAR	main case not link	21/09/2021
7398	710102070092021	HARPAL SINGH VS BBI FITNESS SERVICES PVT LTD		Sec. 242(4),Sec. 241(1)		ABHINAV BHATIA AND ASSOCIATES	Pages not clear 49,57,64 to 69,71 to 75,	30/09/2021
7399	710102065772021	RANJIT KUMAR VERMA IRP VS CENTRAL BANK OF INDIA		Sec 425		August Attorneys LLP	Apostille missed with supporting affidavit,	30/09/2021
7400	710102070272021	FARIDABAD STAMPINGS PVT. LTD VS CENTRAL BANK OF CFM ASSET		Application under any other provisions- IBC		ROHAN KHANNA	Link the petition with main case no.	30/09/2021
7401	710102070912021	RECONSTRUCTION PVT LTD VS M.G.FINVEST PRIVATE LIMITED		IBC under Sec 7		SHAMBO NANDY	Wrong section	30/09/2021
7402	710102069942021	CFM ASSET RECONSTRUCTION PVT LTD VS NIKHIL FOOTWEARS PRIVATE LIMITED		IBC under Sec 7		SHAMBO NANDY	document uncompleted	1/10/2021
7403	710102070002021	CFM ASSET RECONSTRUCTION PVT LTD VS NIKHIL FOOTWEARS PRIVATE LIMITED		IBC under Sec 7		SHAMBO NANDY	document uncompleted	1/10/2021

7404	710102067552021	IDBI BANK LTD VS KAPIL KUMAR JAIN		Section 95(1)		HARSH GARG	page:198, not clear, index page numbering wrong, volume wise index missed,	1/10/2021
7405	710102067572021	IDBI BANK LTD VS RAHUL JAIN		Section 95(1)		HARSH GARG	page:198, not clear, index page numbering wrong, volume wise index missed,	1/10/2021
7406	710102067592021	IDBI BANK LTD VS VIKRAM JAIN		Section 95(1)		HARSH GARG	page:198, not clear, index page numbering wrong, volume wise index missed,	1/10/2021
7407	0710200421162018/1	M/S DILAWRI MOTORS PVT. LTD. Vs. ROC		Application under any other provisions	COMPANY APPEAL(COMPANI ES ACT)/432(ND)2018		Welfare fund is insufficient, one page is upside down	1/10/2021
7408	0710102008082020/1	FANTASTIC BUILDCON PVT LTD Vs. DINESH CHAND JAIN		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /569(PB)2020		No stamp paper, welfare fee not available and court fee not clear	1/10/2021
7409	0710200400732015/1	COL. AJAY AHLAWAT Vs. M/S ROYAL HUNTING HOTELS PVT		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrong e-filing, (Petition)	4/10/2021
7410	0710200400732015/2	COL. AJAY AHLAWAT Vs. M/S ROYAL HUNTING HOTELS PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/63(ND)2015		File both documents separately, page no. 2, 72 missing, Stamp paper missing, Page no. 21, 28 - 49, 55 not clear,	4/10/2021
7411	0710102002932020/1	NARENDRA NATH CHATURVEDI Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/2(ND)20 20		No Index, No Pagination	1/10/2021
7412	0710102006012021/1	M/S SWIFT SECURITAS PVT LTD Vs. M/S ENTERTAINMENT CITY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/62(PB)2021		No Index, NO Pagination	4/10/2021
7413	0710102013492020/4	NAVAIR INTERNATIONAL PRIVATE LIMITED Vs. ENTERTAINMENT CITY		IBC Under Sec 9	COMPANY PETITION IB (IBC)/490(PB)2020		No Index, No Pagination	4/10/2021
7414	0710102016652020/1	APOORV SHRIVASTAVA Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/4(ND)20		No Index, No Pagination	4/10/2021
7415	0710102016662020/1	USHA VINOD KUMAR Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/3(ND)20		No Index, No Pagination	4/10/2021
7416	0710102022382020/4	REDHEX IT SOLUTIONS PRIVATE LIMITED Vs. ZENETH AUTOMATIVE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/577(ND)2020		No Index, No Pagination	4/10/2021
7417	0710102073922019/6	RAVINDER AGGARWAL Vs. MSA DEVELOPERS		IBC under Sec 7	COMPANY PETITION IB (IBC)/806(PB)2019		No Index, No Pagination . Rs 25 welfare fees missing, Rs 3 court fees missing	4/10/2021
7418	0710102076552020/4	DALHOUSE HOLDINGS LIMITED Vs. SNOWTEMP ENGINEERING		Sec. 58(3),Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/43(ND)2021		Page no. 95, 97, 99, 101, 103, 105, 107, 109, 111, 113, 115, 117, 120, 124 not clear,	4/10/2021
7419	0710102082552020/5	EAST INDIA UDYOG LIMITED Vs. SPML INFRA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/966(ND)2020		Page no. 39 double pages, Page no. 83 not clear, Page no. 127 - 139 translation copy missing,	4/10/2021
7420	0710102082872020/6	SIMRAN KAUR Vs. ENTERTAINMENT CITY LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/965(PB)2020		No index, no pagination	4/10/2021
7421	0710102158122019/3	ASSISTANT COMMISSIONER OF INCOME TAX Vs. REGISTRAR OF COMPANIES &OTHERS(M/S. BRAHMAFORCES COM PVT. LTD)		Sec 252 (1) - By Government Body,Sec 252 (3) - By Government Body	COMPANY PETITION (COMPANIES ACT)/947(ND)2019		No true copy on annexures	4/10/2021
7422	0710102159562019/2	AKHILESH KUMAR GUPTA Vs. GOPAL KALRA		Sec 66(1)	COMPANY APPLICATION(IBC) /1625(ND)2019		No stamp paper	4/10/2021
7423	0710200418612018/4	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		No true copy pg.11 to 21, pg.24 to 29 in annexures	4/10/2021
7424	0710200418612018/5	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		No true copy pg.14 to 22 in Annexures, welfare fee is insufficient, No need to file identical documents again	4/10/2021

7425	0710102007082021/7	FANKAAR INTERIORS PVT. LTD. Vs. MAHAMAYA INFRASTRUCTURE PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/77(ND)2021		Wrong index, true copy sign missing on every page	1/10/2021
7426	0710102008852020/10	BV COTTON PVT. LTD. Vs. INNOVATIVE TEXTILES LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/371(ND)2020		Wrong e-filing, application need to file in IA	1/10/2021
7427	0710102011422021/4	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		True copy sign missing on every page, merge documents in single pdf	1/10/2021
7428	0710102012822021/2	ADITYA KUMAR Vs. LKB ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/130(ND)2021		Page no. 1 - 7 sign missing, stamp paper missing, Page no. 11 - 13 pages not clear, welfare missing on vakalatnama, true copy sign missing on every page	1/10/2021
7429	0710102003282021/2	ACUTE DAILY MEDIA PRIVATE LIMITED Vs. SHARP EYE ADVERTISING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/50(PB)2021		Page no. 1 - 6 sign missing, stamp paper missing, Court fees and welfare missing on vakalatnama	4/10/2021
7430	0710102142072019/6	RAJNEESH KUMAR Vs. KLV NEW TECH CONSTRUCTIONS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2995(ND)2019		Case Number, Case Name and Index All these are missing	4/10/2021
7431	0710102153632019/1	MR. DEVINDER P. KALRA Vs. M/S PANTHERA		Application under any other provisions	COMPANY APPLICATION(COMPANIES)		Wrongly filed here	4/10/2021
7432	0710102084482020/3	L & T INFRASTRUCTURE FINANCE COMPANY LTD Vs. ATUL PUNJ		Section 95(1)	COMPANY PETITION IB (IBC)/938(ND)2020		stamp paper not mention in index, no pagination on stamp paper, court fees and welfare missing on vakalatnama	4/10/2021
7433	0710102086782019/4	PAAM EATABLES LTD. Vs. RUDRA BUILDWELL CONSTRUCTIONS PVT.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1200(ND)2019		No index, no pagination	4/10/2021
7434	0710102089872020/5	M/S M.M. METACRAFT PVT. LTD. Vs. M/S R.M. CONTROLS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/86(ND)2021		stamp paper missing.	4/10/2021
7435	0710102090512020/1	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT.		Sec 60(5),Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)20		Wrong e-filing, application need to file in IA	4/10/2021
7436	0710102092632019/3	SARVESH SHARMA SOLE PROPRIETOR OF M/S SREE BALAJI INTERIORS Vs. ENTERTAINMENT CITY RAJGARHIA LEASING AND FINANCIAL SERVICES PRIVATE LIMITED Vs. MR. RAJESH NARANG		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1423(PB)2019		No Index, No Pagination	4/10/2021
7437	0710102093232020/1	MRS AARTI MALHOTRA Vs. M/S ENTERTAINMENT CITY LTD.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/98(ND)2020		Wrong e-filing, (petition)	4/10/2021
7438	0710102094652019/2	TFM FASHION AND ENTERTAINMENT INDIA PRIVATE LIMITED Vs.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1848(PB)2019		No Index, No Pagination	4/10/2021
7439	0710102095712020/2	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		Sec 272 of the Companies Act , 2013	COMPANY PETITION (COMPANIES)		Backdate affidavit,	4/10/2021
7440	0710102096972019/7	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		Wrong e-filing , application need to file in IA	4/10/2021
7441	0710102096972019/8	AMRITVANI EXIM PRIVATE LIMITED Vs. AJANTA OFFSET AND PACKAGING LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1526(ND)2019		No Index, no pagination	4/10/2021
7442	0710102099232020/3	MAHESH BANSAL Vs. SUBHASH CHAND		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/5401(ND)2020		Stamp paper missing, Page no. 19 - 21 translation copy missing, Page no. 25 not clear,	4/10/2021
7443	0710102031292018/13	PRIYANSHI ARORA Vs. DREAM PROCON PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1771(ND)201		No court fee	4/10/2021
7444	0710102118132019/12	SUN CONTROL SYSTEMS Vs. AARCITY INFRASTRUCTURE PVT.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2185(ND)2019		No court fee and no welfare fee	1/9/2021
7445	0710200424232018/13	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Wrong e-filing, (petition)	4/10/2021
7446	0710200424232018/14	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Wrong e-filing, (petition)	4/10/2021

7447	0710200424232018/15	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Stamp paper missing	4/10/2021
7448	0710200424232018/16	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		no Pagination on stamp paper, stamp paper not mention in index	4/10/2021
7449	0710200424232018/17	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		NO Pagination	4/10/2021
7450	0710200424232018/18	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Wrong e-filing, application need to file in IA	4/10/2021
7451	0710200424232018/19	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Wrong e-filing, application need to file in IA	4/10/2021
7452	0710200424232018/21	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		True copy sign missing on every page	4/10/2021
7453	0710200424232018/22	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		True copy sign missing on every page	4/10/2021
7454	0710200424232018/24	M/S CAPTAIN SUBODH KUMAR VERMA Vs. M/S AIR INDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/298(ND)2018		Index missing, page no. 1 - 3 sign missing	4/10/2021
7455	710102070792021	MANMOHAN KAPUR AND GAYATRI KAPUR VS M/S ABW INFRASTRUCTURE LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/375(PB)2018	NAGARAJ SUBRAMANIAN	21-22 not clear page	30/09/2021
7456	710102070812021	RAJESH SHARMA VS ANIL GOEL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Aishvary Vikram	ib not mention in main case soft copy	30/09/2021
7457	710102070782021	SHREE YASH STAINLESS PRIVATE LIMITED VS ROHIT	Interlocutory Application (I.B.C)	Sec 60(2)		Harshavardhan Bhende	72-79 not clear page and main case not link and section wrong	30/09/2021
7458	710102070832021	CONSORTIUM OF DGRC AND STPL VS ROHIT SEHGAL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1665(PB)2018	Manish kumar	section wrong Page- 11 cut index missing and page number missing after 36 page	30/09/2021
7459	710102071122021	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF KANIK ELECTRONICS PRIVATE LIMITED VS KAPIL GUPTA AND ORS.	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/1510(ND)2019	aditya gauri	70-111,209-235 not clear page 125-206 cut page and section wrong and volume break after 200 page	30/09/2021
7460	710102071242021	STATE TAX OFFICER VS MR. AKASH SINGHAL LIQUIDATOR OF EXCLUSIVE FIBERS LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1650(ND)2018	Maulik Nanavati	affidavit back date	30/09/2021
7461	710102071272021	PAWAN KUMAR GARG VS MR. AKASH SINGHAL LIQUIDATOR OF EXCLUSIVE FIBERS LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3107(ND)2019	KARAN MALHOTRA	affidavit back date	30/09/2021
7462	710102001872021	MY KIND VACATIONS PVT. LTD. VS IYOGI TECHNICAL SERVICES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/351(PB)2017	nakul grover	Wrong Doc.(IBC petition filed) section wrong Pg- pages not clear ,page number cut, page missed between 286 to 292 Pg-296 to 375 not clear	11/1/2021
7463	710102071682021	MAHESH TANEJA VS DEVENDRA UMRAO	Interlocutory Application (I.B.C)	Sec 60(5)		NIBRUTI SAMAL	need to additional file	1/10/2021
7464	710102007282021	B R PRASAN VS BHUSHAN POWER AND STEEL LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/202(PB)2017	Yash	Back dated affidavit	27/01/2021
7465	710102038462021	SAJEVE BHUSHAN DEORA VS S N MODAK	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1935(PB)2019	Sajeve Bhushan Deora	\\due payment for 2nd section Pg-80,135, Pg-98 cut	4/6/2021
7466	710102061312021	MR. ARUN MITTAL VS VICHITRA NARAYAN PATHAK RESOLUTION PROFESSIONAL OF NARMADA CEREAL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/138(ND)2020	SANGEETA BOHRA	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@ncft.gov.in	27/08/2021
7467	710102035212020	SUYOG ELEMENTS INDIA PRIVATE LIMITED VS STABILIG ROAD SOLUTIONS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		NIKSHUBHA SETHI	Document uncompleted(supporting affidavit and compliance affidavit)Page not clear 108/etc	21/03/2020
7468	710102070622021	M/ S SHAMBRU AGENCIES PRIVATE LIMITED. VS M/S WORLD CONNECT IMPEX PRIVATE	Company Petition IB (IBC)	IBC under Sec 7		Sandeep	page:78-81 form 2 cut, page:86, 90, 134, 161-163 not clear,etc	29/09/2021
7469	710102070742021	N S READYMIX PRIVATE LIMITED VS AADIDEVA INFRA TECH PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		ankur gupta	page:55, 152-156, not clear and srs advocate welfare missed, etc	30/09/2021

7470	710102071842021	STATE BANK OF INDIA THROUGH CHANCHAL DUA VS SHRI VIJAY PAL GARG	Company Petition IB (IBC)	Section 95(1)	ABHISHEK	2nd volume counsel sign missed on index, page:231-250, 268-290, not clear., etc	2/10/2021
7471	710102071852021	JUMBO CHEMICAL AND ALLIED INDUSTRIES PRIVATE LIMITED VS ARJUN INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7	aaryan sharma	index numbering missed, volume wise index missed, true copy sign missed on every pages of annexures, page:78 not clear, or translate, 146, not clear, page 151-169, double page numbing after 210, vakalatnama missed, etc document missed and not clear,	2/10/2021
7472	710102071872021	STATE BANK OF INDIA THROUGH CHANCHAL DUA VS SHRI ANKIT KUMAR GUPTA	Company Petition IB (IBC)	Section 95(1)	ABHISHEK	page:231-250, 268-290, not clear., etc	2/10/2021
7473	710102071862021	STATE BANK OF INDIA THROUGH SH. CHANCHAL DUA VS KRISHAN KUMAR	Company Petition IB (IBC)	Section 95(1)	ABHISHEK	page:216-250, 268-290, not clear., etc	2/10/2021
7474	710102071882021	STATE BANK OF INDIA THROUGH CHANCHAL DUA VS SHRI DINESH KUMAR BASAI	Company Petition IB (IBC)	Section 95(1)	ABHISHEK	page:216-250, 268-290, not clear., etc	2/10/2021
7475	710102071922021	SATISH KUMAR KAURA VS SHRI DINESH KUMAR BASAI	Company Petition IB (IBC)	Section 94(1)	Aditi Sharma	proof of service missed, volume 1 repeated , list of dates and events missed, page:92, 95, 183-184, 211 not clear, 2nd volume counsel sign missed in index.	2/10/2021
7476	710102070332021	CFM ASSET RECONSTRUCTION PVT LTD VS MICRO STOCK HOLDING PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	SHAMBO NANDY	document uncompleted	27/09/2021
7477	710102070172021	MAIDEN HEIGHTS APARTMENTS OWNERS WELFARE ASSOCIATION VS RAJAPURA HOMES PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	Shivam	estam paper missed with affidavit, page:33, 45, 53, 60, 115, 121, 123, 147, 255, page cut, page 318,319 eng translation, 25rs advocate welfare and 3 rs court fee missed, true copy sign on every page of annexures. Demand notice reply or compliance affidavit 9(3)b missed, master data of corporate debtor missed. etc	27/09/2021
7478	710102072152021	FINEX CONSULTANCY SERVICES THROUGH CS NIKITA SHUKLA SOLE PROPRIETOSHIP VS M/S. PLUS CORPORATE VENTURES PRIVATE	Intervention Petition (IBC)	Rule 11 of NCLT, 2016	Vriti	wrong section (need to filed IA)	4/10/2021
7479	710102058842021	GAS SECURE SOLUTIONS (INDIA) PVT. LTD. VS M/S ELITE TOWNSHIP PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9	Awanish Kumar	53-62, not clear/Separate file For Grant Of Exemption	19/08/2021
7480	710102064262021	M/S MALHOTRA CABLES PVT. LTD. VS M/S SRINISONS WIRING SYSTEMS PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9	MAREESH	Demand notice(not in as per Performa)/Please delete one volume	7/9/2021

7481	710102070682021	GAUTAM MULLICK VS M/S. AMR INFRASTRUCTURES LIMITED		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/02(PB)2017	Karan Suneja	30-35,70 not clear page and section wrong	30/09/2021
7482	710102070702021	VINEET AGGARWAL VS INDER SHARMA		Sec 66(1)	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	second volume index should be from 201 to 312	30/09/2021
7483	710102070712021	VINEET AGGARWAL VS INDER SHARMA		Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL	second volume index should be from 200 to 297	30/09/2021
7484	710102070872021	MEGHAAARIKA INTERNATIONAL PVT LTD VS BASF INDIA LTD		Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/66(ND)2021	MOHIT CHAUDHARY	section wrong	30/09/2021
7485	710102071112021	DEEPIKA BHUGRA PRASAD LIQUIDATOR OF KANIK ELECTRONICS PRIVATE LIMITED VS		Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB (IBC)/1510(ND)2019	aditya gauri	71 cut page and page no. 89-90 missing in index	30/09/2021
7486	710102071182021	MANOJ KUMAR GARG ADVOCATE VS KAPIL GUPTA AND ORS.		Rule 11 of NCLT	COMPANY PETITION (COMPANIES)	MANOJ	34-47 not clear page and stamp paper missing and notary missing in	30/09/2021
7487	710102071382021	BHAWUK CHAUDHARY VS NILESH SHARMA		Sec 60(5)	COMPANY PETITION IB	Tavish	notary missing in stamp paper	30/09/2021
7488	710102071472021	SUMITRA SINGHANIA VS NARENDER KUMAR SHARMA		Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Aditya Nayyar	37,40,42,44,46,48,50,52-56,58-60,62,64,67,70-97,100-106,108-112,116,118,120,122,124,127,130-156,213-223,226-231,236-251 not clear page	1/10/2021
7489	0710102153642019/1	MR. DEVINDER P. KALRA Vs. M/S PANTHERA		Application under any other provisions	COMPANY APPLICATION(COMPANIES)		Wrongly filed here	4/10/2021
7490	0710102410732018/5	UNION BANK OF INDIA Vs. M/S. IP CONSTRUCTION PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/593(PB)2018		Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama	4/10/2021
7491	0710102722332018/17	MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED Vs. DELHI BARODA ROAD CARRIER PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1665(PB)2018		Index msising	4/10/2021
7492	07101200112212018/2	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		The word Master Index is missing in the Index page after the Letter page	20/09/2021
7493	0710200411852018/8	HVR INDUSTRIES PVT. LTD. Vs. BINDAL & BINDAL BATTERIES P. LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/199(PB)2018		Index and P.O.S msising	4/10/2021
7494	0710102052642021/7	VITERRA INDIA PVT. LTD. Vs. BUDDHA GLOBAL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/436(ND)2021		E-stamp msising	4/10/2021
7495	0710102035852021/3	VIVEK KHANNA & ORS. Vs. SPAZE TOWERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/284(PB)2021		Page 48 & 52 according to PDF in Vol 1 are wrongly filed in Hindi; it should be in English, Welfare Fee stamp and Court Fee stamp misising in Vakalatnama	5/10/2021
7496	071010211362019/9	M/S. AGGARWAL & RAMPAL Vs. REGIONAL DIRECTOR NORTHERN REGION		Sec. 140 (4)	COMPANY PETITION (COMPANIES ACT)/124(ND)2019		E-stamp and P.O.S misising	5/10/2021
7497	0710102112322020/2	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5375(ND)2020		Wrongly filed here	25/08/2021
7498	0710102134652019/2	LALITA KAUL Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/185(ND)		Index misising	5/10/2021
7499	0710102141102019/1	VIMLA TANDON Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/201(ND)		No Index, No Pagination	5/10/2021
7500	0710102142222019/1	NARAYANAN A IYER Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/200(ND)		No Index, No pagination	5/10/2021
7501	0710102143912019/1	SHANTI DEVI Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/205(ND)		No Index, No Pagination	5/10/2021
7502	0710102144272019/1	BASAV LAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/194(ND)		No Index, no Pagination	5/10/2021
7503	0710102154632019/10	TUBEROSE PRODUCTS INDIA PRIVATE LIMITED Vs. MAK MEDICALS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3154(ND)2019		court fees missing,	5/10/2021
7504	0710102158502019/3	NIDHI SINGH Vs. UNITECH LIMITED		Application under any other provisions	EXECUTION PETITION/144(ND)		No Index, No Pagination	5/10/2021
7505	0710102159902019/2	SATISH KUMAR MISHRA Vs. UNITECH.		Sec 424 (3)	EXECUTION PETITION/5(ND)20		No Index, No Pagination	5/10/2021
7506	0710102162572019/1	UMESH RAJ KHOSLA Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/192(ND)		No Index, No Pagination	5/10/2021
7507	0710102167572019/1	B.CHITRA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/207(ND)		No Index, No Pagination	5/10/2021
7508	0710102167582019/1	R.BHUVANA Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/206(ND)		No Index, No pagination	5/10/2021
7509	0710102167612019/1	S.BALASUBRAMANIYA M Vs. UNITECH. LTD		Sec 424 (3)	EXECUTION PETITION/208(ND)		No Index, No Pagination	5/10/2021
7510	0710200117292019/11	R. TARKESHWAR NARAYAN Vs. HORIZON BUILDCON PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/266(ND)2019		page no. 1 - 14 sign missing, True copy sign missing on every page	5/10/2021

7511	0710200400782015/3	FOCUS ENERGY LIMITED Vs. REEBOK INDIA COMPANY AND		Application under any other provisions	COMPANY PETITION (COMPANIES)		Wrong e-filing, (petition)	5/10/2021
7512	0710200400782015/4	FOCUS ENERGY LIMITED Vs. REEBOK INDIA COMPANY AND ORS.		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/126(ND)2015		Page no. 1 - 73 sign missing, stamp paper missing, Page no. 76 - 373 true copy sign missing, volume wise index missing	5/10/2021
7513	0710200412022017/17	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Documents not available , please refile the documents	5/10/2021
7514	0710102013722021/1	DECATHLON SPORTS INDIA PVT LTD Vs. MUKESH GUPTA &		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2315(ND)20		Page no. 253 - 254 translation copy missing,	5/10/2021
7515	0710102053282021/1	STATE BANK OF INDIA Vs. KAPIL GUPTA		Section 95(1)	COMPANY PETITION IB		No stamp paper	5/10/2021
7516	0710102059002021/4	MANISH AGARWAL Vs. NOIDA SPECIAL ECONOMIC ZONE		Application under any other provisions- IBC,Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3730(ND)20		No Stamp paper, No true copy on annexures	5/10/2021
7517	0710102073632019/40	SONAL ANAND Vs. M/S INTERNATIONAL TRENCHING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/889(ND)2019		No Sign on Pg.6 to 14, No stamp paper, No court fee and welfare fee	5/10/2021
7518	0710102406842018/44	L & T FINANCE LTD Vs. ZILLION INFRAPROJECTS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/694(PB)2018		Page no. 12 - 207 true copy sign missing , Page no. 20, 23 - 24, 44, 62 - 65 not clear, Page no. 67 translation copy missing, Page no. 78 - 120 need type copy	5/10/2021
7519	0710102005312021/4	GAV DEVELOPERS PVT LTD Vs. SHUBH ADVISOR PRIVATE LIMITED		Sec 425,Sec 425	CONTEMPT PETITION(COMPANIES ACT)/3(ND)2021		Index is not available, Court fee and welfare fee is insufficient	4/10/2021
7520	0710102030272020/5	TARUN KUMAR Vs. FIITJEE LTD.		IBC Under Sec 9	COMPANY PETITION IB		No stamp paper	4/10/2021
7521	0710102035732021/3	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)20 21		Page no. 1 - 16 sign missing, Page no. 19 - 83 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021
7522	0710102035732021/4	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)20 21		Page no. 1 - 16 sign missing, Page no. 18 - 82 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021
7523	0710102035732021/5	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)20 21		Page no. 1 - 4 sign missing, Page no. 7 - 15 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021
7524	0710102035732021/6	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)20 21		Page no. 1 - 4 sign missing, Page no. 7 - 15 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021
7525	0710102035732021/7	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)20 21		Page no. 1 - 5 sign missing, Page no. 8 - 46 true copy sign missing, Rs 25 welfare missing on vakalatnama	5/10/2021

7526	0710102117242020/8	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES		IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)202		Wrong e-filing, application need to file in IA	5/10/2021
7527	0710102000722018/18	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018		P.O.S Not clear	5/10/2021
7528	0710102035732021/2	SHASHI KANT NEMANI Vs. AMIT ARORA		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/2256(ND)2021		Page no. 1 - 16 sign missing, back date affidavit, Page no. 19 - 83 true copy sign missing on every page, Rs 25 welfare missing on vakalatnama	4/10/2021
7529	0710102035962021/2	SHASHI KANT NEMANI Vs. AMIT ARORA		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/2368(ND)2021		Page no. 1 - 8 sign missing, Page no. 20 - 21 true copy sign missing, Page no. 22 - 27 Rs 25 welfare missing on vakalatnama	4/10/2021
7530	0710102037792021/1	SHASHI KANT NEMANI Vs. AMIT ARORA		Sec. 45 (1),Sec 50(1)	INTERLOCUTORY APPLICATION (I.B.C)/2717(ND)2021		Page no. 1 - 12 sign missing, Page no. 24 - 53 true copy sign missing, Page no. 54 - 59 Rs 25 welfare missing on vakalatnama	5/10/2021
7531	710102005812021	LEO MULTICUISINE PVT LTD VS MOODS HOSPITALITY PVT. LTD.	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/189(PB)2018	AJAY	Please seprate file both application and stamp paper missed please Reminder 4/5 Please seprate file both application and stamp paper missed please Reminder 5/5	20/01/2021
7532	710102071722021	TIRUPATI VANCOM PRIVATE LIMITED VS DEVENDRA UMRAO	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2240(ND)2018	SREENTIA GHOSHDASTIDAR	stamp paper missing	1/10/2021
7533	710102071642021	ALFA FaçADE SYSTEMS PVT. LTD. VS ALUPAN COMPOSITE PANELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3196(ND)2019	Pritha Srikumar Iyer	71-72,88,95,109,179-180,196-197,210-211,226-227,233,242,248,250,264, 270-271 not clear page 78,125 translate 90 ,92,98,101-102cut page	1/10/2021
7534	710102071812021	LFS SERVICES PVT. LTD. VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Dhruv Gupta	39,69,99,119,129,199-200,206-209,212-228 not clear page and volume break after 200 page	2/10/2021
7535	710102071902021	TATA CAPITAL FINANCIAL SERVICES LIMITED VS HIND METAL & ALLOYS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1808(ND)2019	Prabhat	53 not clear page	2/10/2021
7536	710102071962021	HOLISOL LOGISTICS PVT. LTD. VS HIND METAL & ALLOYS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1672(ND)2019	Shobhit Gupta	notary missing in stamp paper	2/10/2021
7537	710102072102021	BIPUL VIVEK & 33 ORS VS AKASH SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/401(ND)2017	SHASHANK	seprate file application of condonation delay	3/10/2021
7538	710102072042021	DAIMLER FINANCIAL SERVICES INDIA PVT LTD. VS NISHANT GUARAV GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/625(PB)2018	Ritesh Khare	24-31 not clear page	2/10/2021
7539	710102072242021	STATE INDUSTRIES PROMOTION CORPORATION OF TAMIL NADU VS TECHMAN BUILDWELL PRIVATE LIMITED	Intervention Petition (IBC)	Application under any other provisions- IBC		SUDARSH MENON	Memo of party/Brief of synopsis/List dates &&& Events/Wrong section	4/10/2021

7540	0710102135252019/1	SARDAR SINGH RATHORE Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/193(ND) 2019	Index misisng	5/10/2021
7541	0710102135272019/2	NIRMALA TRIVEDI Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/183(ND)	Index misisng	5/10/2021
7542	0710102135282019/2	TILOTTAMA CHAKRAVARTY Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/184(ND) 2019	Index misisng	5/10/2021
7543	0710102135292019/2	KRISHAN SANGHI Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/182(ND)	Index misisng	5/10/2021
7544	0710102135302019/2	MANISH BATRA Vs. UNITECH LIMITED		Sec 424 (3)	EXECUTION PETITION/186(ND)	Index misisng	5/10/2021
7545	0710102137322019/1	SHAKARAPPA BELLILHAL Vs. UNITECH SANTOSH BANSAL Vs. UNITECH LTD.		Sec 424 (3)	EXECUTION PETITION/196(ND)	Index misisng	5/10/2021
7546	0710102137362019/1	OM LOGISTICS LIMITED Vs. PERIWINKLE HERBALS PVT LTD		Sec 424 (3)	EXECUTION PETITION/195(ND)	Index misisng	5/10/2021
7547	0710102016182019/2	SREI INFRASTRUCTURE FINANCE LTD. Vs. GUJARAT HYDROCARBONS AND INTEC CAPITAL LIMITED Vs. M/S JAGTAR SINGH & SONS HYDRAULICS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/561(ND)2019	A.O.S Filed twice	5/10/2021
7548	0710102018162020/13	BALAJI DUROBUILD PRIATE LIMITED Vs. SANDWOODS INFRATECH PROJECTS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/571(ND)2020	Index missing, Alignment Not done properly in Case No page	18/08/2021
7549	0710102030182021/2	CORPORATION BANK Vs. M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2096(ND)20 21	E-stamp missing	18/08/2021
7550	0710102041982021/7	M/S BIPIN INDUSTRIES PVT LTD Vs. M/S ABW INFRASTRUCTURE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/292(ND)2021	E-stamp missing, Affidavit missing	23/09/2021
7551	0710102109372019/11	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1887(ND)201 9	E-stamp missing, P.O.S missing	6/10/2021
7552	07101020406312018/18	ADINATH INTERNATIONALPRIV ATE LIMITED Vs. AVR OVERSEAS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/375(PB)2018	Wrongly filed here	6/10/2021
7553	0710102416142018/12	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/569(ND)2018	Reply to IA 4650 Wrongly filed here	6/10/2021
7554	0710200418612018/3	BALAJI THOTADRI Vs. SLKILLAR ENTERPRISE INDIA PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018	Wrongly filed here	6/10/2021
7555	0710102013312019/13	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/564(ND)2019	E-stamp and Affidavit missing	6/10/2021
7556	0710102001992020/5	AAR AAR TECHNOPLAST PVT LTD Vs. RAJEEV SUPERNOVA TECH CRAFT ENGINEERING OVERSEAS LIMITED Vs. VALTRON TECHNOLOGIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/348(ND)2020	No True copy on pg.13 to 24, pg.77 to 82, pg.84 to 98, Pg.76 is missing, Please all documents upload in one volume	15/03/2021
7557	0710102005012020/13	CA MAHESH BANSAL Vs. SUBHASH CHAND GOEL AND OTHERS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020	Excess court fee, Welfare fee is insufficient	6/10/2021
7558	0710102005012020/14	RAVINDER PAL SINGH LAMBA Vs. SATKAR AIR CARGO SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020	Excess Court fee and welfare fee is insufficient	6/10/2021
7559	0710102005012020/15	NAVNEET KUMAR GUPTA Vs. STATE BANK OF INDIA		IBC Under Sec 9	COMPANY PETITION IB (IBC)/294(ND)2020	Excess court fee, Welfare fee is insufficient	6/10/2021
7560	0710102009162020/4	STATE BANK OF INDIA Vs. ATUL PUNJ		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020	No stamp paper, No true copy on pg.14 to Pg.37	6/10/2021
7561	0710102062842021/2	STATE BANK OF INDIA Vs. ATUL PUNJ		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3962(ND)20	Pg.89 to 119, No Welfare fee	30/09/2021
7562	0710102021672020/4	STATE BANK OF INDIA Vs. ATUL PUNJ		Application under any other provisions- IBC	COMPANY APPLICATION(IBC) /1349(ND)2020	Wrongly filed here	5/10/2021
7563	0710102072282020/5	STATE BANK OF INDIA Vs. ATUL PUNJ		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/3510(ND)20	Welfare fee is insufficient	5/10/2021
7564	0710102000722018/19	SERIOUS FRAUD INVESTIGATION OFFICE Vs. SUNAIR HOTELS LIMITED		Application under any other provisions	COMPANY PETITION IB (IBC)/361(PB)2018	P.O.S Not clear	5/10/2021
7565	0710102031512021/3	M/S SHEETAL IMPEX PVT. LTD. Vs. SHREE SWASTIC SALES CORPORATION PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2235(PB)202 1	Technical error, Kindly refile documents not opened	5/10/2021
7566	0710102084532020/2			Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)2020	Technical error, Kindly refile documents not opened	6/10/2021
7567	0710102084532020/3			Section 95(1)	COMPANY PETITION IB (IBC)/941(ND)2020	Technical error, Kindly refile documents not opened	6/10/2021
7568	0710102017622020/10			Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/74(ND)2021	P.O.S missing for all the three Reply documents	6/10/2021
7569	0710102018352020/5			IBC under Sec 7	COMPANY PETITION IB (IBC)/544(ND)2020	Welfare Fee stamp missing in Vakalatnama	6/10/2021

7570	0710102063482021/1	RAJEEV KUMAR RAIZADA Vs. SARASH EXPORTS SERVICES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4267(ND)20 21		Wrong e-filing, Application need to file in IA	6/10/2021
7571	0710102094372020/11	SHALU KHANNA Vs. PARAMJEET SINGH SEHRA & ORS		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/4244(ND)20 20		E-stamp misisng, Welfare Fee stamp and Court Fee stamp misising in Vakalatnama	6/10/2021
7572	0710102093552019/3	RAGHAV MALIK Vs. FERROUS INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 7	COMPANY PETITION IB (IBC)/1433(ND)201 9		No stamp paper	6/10/2021
7573	0710200401302016/2	PEACOCK GROUP INC Vs. DIRECT RESOURCE PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES)		Wrongly filed here	7/10/2021
7574	0710102050882021/3	PNB HOUSING FINANCE LTD. Vs.		Section 95(1)	COMPANY PETITION IB		Court fees and welfare missing	7/10/2021
7575	0710102050902021/2	PNB HOUSING FINANCE LTD. Vs. RAGHUNATH RAI		Section 95(1)	COMPANY PETITION IB (IBC)/374(PB)2021		Court fees and welfare missing	7/10/2021
7576	0710102058662021/1	KAASHVI PARASHER Vs. SHANIVI CONSTRUCTION PVT		Sec. 58(3)	COMPANY PETITION (COMPANIES)		No Index, No pagination	7/10/2021
7577	0710102063142021/1	J. P. ENGINEERS PRIVATE LIMITED Vs. RAJASTHAN STATE INDUSTRIAL DEVELOPMENT & INVESTMENT CORPORATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4327(ND)20 21		Page no. 5 - 11 true copy sign missing	7/10/2021
7578	0710102074472019/8	M/S ASHWANI INFOCOM PVT LTD Vs. M/S SPECTACULAR MEDIA MARKETING		IBC Under Sec 9	COMPANY PETITION IB (IBC)/868(ND)2019		Court fees missing	7/10/2021
7579	0710102075092020/10	THREE C UNIVERSAL DEVELOPERS PRIVATE LIMITED Vs. GULSHAN HQMZ PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/890(ND)2020		Page no. 197 - 212 true copy sign missing	7/10/2021
7580	0710102081392019/5	RAJAN PURI Vs. VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1044(PB)2019		Wrongly filed here	7/10/2021
7581	0710102117612019/29	SHALINI CHOUDHARY Vs. MOTHERS PRIDE DAIRY INDIA PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/2122(ND)201		True copy sign missing on every page	8/7/2021
7582	0710102137252019/9	PPG ASIAN PAINTS PRIVATE LIMITED Vs. HARSH SPECIALITY COATING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3105(ND)201 9		Wrong e-filing, need to file in IA	7/10/2021
7583	0710102157362019/6	SAMIR PRASAD CHETTRI Vs. ISCHOLAR EDUCATION SERVICES PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3285(ND)201 9		No index, no pagination	7/10/2021
7584	0710120001442018/27	MACQUIRE BANK LIMITED Vs. SHILPI CABLE TECHNOLOGIES LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/64(PB)2017		Wrong e-filing, application need to file in IA	7/10/2021
7585	0710120011432018/2	RISHAV RANJAN Vs. VARDHMAN ESTATES AND DEVELOPERS P LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1214(PB)2018		No index, no pagination	7/10/2021
7586	0710200411352018/38	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		Page no. 16 not clear, court fees and welfare missing	14/07/2021
7587	0710102002622019/25	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/248(ND)2019		No Index, No Pagination	7/10/2021
7588	0710102104712019/12	OPTUS LAMINATES PVT LTD Vs. SANTOSHA DECOR PVT		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1752(ND)201		Wrongly filing	9/9/2021
7589	0710102112472019/20	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)201 9		Welfare fee is deficient	7/10/2021
7590	0710102112472019/21	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)201 9		Welfare fee is deficient	7/10/2021
7591	0710102112472019/22	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)201 9		Welfare fee is deficient	7/10/2021
7592	0710102112472019/23	YOGESH GOPALAKRISHANA NAYAK PROP OF M/S VINAYAKA ENTERPRISES Vs. SOLO METALS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2013(ND)201 9		Welfare fee is deficient	7/10/2021
7593	0710102117872019/15	DMI FINANCE PRIVATE LIMITED Vs. ABLOOM INFOTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2115(ND)201 9		No index and pagination	7/10/2021
7594	0710102130352019/4	MAYA GUPTA(LIQUIDATOR) Vs. M/S BHAVYA CROCKERY HOUSE		Sec 60(5)	COMPANY APPLICATION(IBC) /1289(ND)2019		No true copy from pg.10 to pg.19	7/10/2021
7595	0710102149002019/6	ASIAN GRANITO INDIA LIMITED Vs. CITY PRIDE BUILDCON PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/3001(ND)201 9		No true copy on annexures	7/10/2021
7596	0710102061392019/10	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)2019		Wrongly filed here	7/10/2021
7597	0710102061392019/9	PUNJAB NATIONAL BANK Vs. DHIR GLOBAL INDUSTRIA		IBC under Sec 7	COMPANY PETITION IB (IBC)/699(ND)2019		Alignment Not done properly, Notary missing in E-stamp	7/10/2021
7598	0710102066122020/20	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)20		File Documents separately	7/10/2021

7599	0710102066122020/21	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)20	File documents separately	7/10/2021
7600	0710200412592017/60	DEEPAK KHANNA Vs. EARTH INFRASTRUCTURES LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/401(ND)2017	Memo of parties Filed twice	6/10/2021
7601	0710102041632021/1	KKALPANA INDUSTRIES (INDIA) LIMITED Vs. CMI		IBC Under Sec 9	COMPANY PETITION IB (IBC)/339(ND)2021	No index, no pagination	7/10/2021
7602	0710102018282021/1	ASHMEET SINGH BHATIA Vs. THREE C UNIVERSAL DEVELOPERS PRIVATE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1195(ND)2021	Page no. 163, 164, 170 - 177, 183 - 185, 189 - 191 pages not clear	7/10/2021
7603	0710102036862020/3	FDS MANAGEMENT SERVICES PRIVATE LIMITED Vs. OMAR INTERNATIONAL PRIVATE LIMITED		IBC Under Sec 10	COMPANY PETITION IB (IBC)/1085(PB)2020	Wrongly filed here	6/10/2021
7604	0710102037572021/2	SHAILESH DAYAL Vs. BHARTI MITTAL		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2678(ND)20	Not Properly filed	3/9/2021
7605	0710102038812021/2	HEADLINES247 MEDIA NETWORK PRIVATE LIMITED Vs. THE REGISTRAR OF COMPANIES DELHI		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/118(ND)2021	Page 8 Advertisement Clip according to PDF wrongly filed in Hindi; it should be in English	6/10/2021
7606	0710102049842021/2	PNB HOUSING FINANCE LTD. Vs. PINNACLE HOUSING PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/407(ND)2021	Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	6/10/2021
7607	0710102056372021/1	BURLINGTON FINANCE LIMITED Vs. ASIAN HOTELS (NORTH) LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/553(ND)2021	Wrong e-filing, application need to file in IA	7/10/2021
7608	0710102056532021/1	FLORA DISTRIBUTORS PRIVATE LIMITED Vs. PRECIOUS TRADEWAYS PRIVATE		Sec. 230-232 - Second Motion	CP(AA) MERGER AND AMALGAMATION (COMPANIES	True copy sign missing on every page	7/10/2021
7609	0710102057722021/1	ASHOK KUMAR MALIK Vs. JBK DEVELOPERS PVT LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3646(ND)20	Wrong e-filing, application need to file in IA	7/10/2021
7610	0710102062682021/5	STATE BANK OF INDIA Vs. JAYA SINGH		Section 95(1)	COMPANY PETITION IB (IBC)/509(PB)2021	Page no. 1 - 8 sign missing, True copy sign missing on every page	29/09/2021
7611	0710102065052021/2	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2021	Page no. 32, 52, 55 not clear, Page no. 33, 60, 61, 62 page cut, Page no. 33 - 34 need type copy,	29/09/2021
7612	0710102065052021/4	ARGENTIUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD		Rule 11 of NCLT, 2016	INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2021	Wrong e-filing, need to file in IA	7/10/2021
7613	0710102068472021/1	RAKESH KUMAR Vs. OLIVER ENGINEERING PRIVATE LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4341(ND)20	Wrong pagination in document	7/10/2021
7614	0710102072942020/5	QUICKCALLS PVT. LTD. Vs.		Sub-section (l) of section 230	CA(A) MERGER AND AMALGAMATION	Stamp paper missing	7/10/2021
7615	0710102117572019/4	M/S. SGR TOWNSHIP PVT. LTD. Vs. FIREFLY BUILDTECH PVT. LTD.		Sec. 241(1)	COMPANY PETITION (COMPANIES ACT)/131(PB)2019	Pages 537 to 552 according to PDF Not Clear in Vol 3, Pages 562, 567, 571 to 574 according to PDF Not clear in Vol 4, True Copy sign missing in Pages 658 to 684 according to PDF in Vol 4, Pages 663, 669, 674, 679, 685 according to PDF are Blank in Vol 4, True Copy sign missing in Pages 894 to 906 according to PDF in Vol 5, True Copy sign missing in Pages 962 to 1019 according to PDF in Vol 6, Page 1093 and 1127 according to PDF Not clear in Vol 7, Stamp paper Not clear in Vol 7, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	3/9/2021
7616	0710102018362021/1	K N TRADERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NCT OF		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/71(ND)2021	E-stamp missing	7/10/2021
7617	0710102019442021/1	CAPITAL FINANCE AND INVESTMENTS LLP Vs. SHRI KRISHNA PRASADAM LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/227(ND)2021	E-stamp missing	7/10/2021
7618	0710102023692021/2	PRADEEP KUMAR LAKHANI Vs. CHUNILAL T. MEHTA		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1536(ND)20	Court Fee stamp missing in Vakalatnama	7/10/2021
7619	0710102037412021/4	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. VENTO POWER AND ENERGY LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/372(ND)2021	No index and paging	7/10/2021
7620	0710102037432021/3	SUNRAYS POWER SOLUTIONS PRIVATE LIMITED. Vs. ESSEL GREEN ENERGY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/373(ND)2021	No index and paging	7/10/2021

7621	0710102055962021/1	KOTAK MAHINDRA BANK LIMITED Vs. CMI LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/481(PB)2021		No index	7/10/2021
7622	0710102056182021/5	M/S TEESTA VELLE POWER TRANSMISSION LTD. Vs. ABIR INFRASTRUCTURE PVT. LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3534(ND)2021		No index and no paging	7/10/2021
7623	0710102060832021/1	DEWAN HOUSING FINANCE CORPORATION LIMITED Vs. NAYATI HEALTHCARE & RESEARCH NCR		IBC under Sec 7	COMPANY PETITION IB (IBC)/472(ND)2021		Wrongly file	7/10/2021
7624	0710102080062020/23	SURENDER KUMAR GUPTA Vs. J.M. HOUSING LTD.		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/133(ND)2020		True copy and sign should be on every page and one volume should not exceed 230 pages.	7/10/2021
7625	0710102090512020/2	ROSHITA ANEJA Vs. LORDS CREATIVE INFRA SOLUTION PVT.		Sec 60(5),Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4618(ND)20		Wrongly file	7/10/2021
7626	0710102034432021/2	GENTECH DIAGNOSTIC PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NEW		Sec 252 (1)	COMPANY APPEAL (COMPANIES ACT)/94(ND)2021		No index , No pagination, proof of service missing	7/10/2021
7627	0710102117642020/3	SUNILA CHHABRA Vs. AGL TELEVENTURES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1136(ND)202		Welfare Fee stamp missing in Vakalatnama	2/9/2021
7628	0710102073992020/2	MAYA GUPTA Vs. PRAVESH TALWAR		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3010(ND)2020		Wrong e-filing, application need to file in IA, File documents separately	29/09/2021
7629	0710102075182019/14	S.A. CONSULTANTS & FORWARDERS PRIVATE LIMITED Vs. CARGO PLANNERS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/867(PB)2019		Page no. 31 not clear, Court fees and welfare missing	7/10/2021
7630	0710102077772020/4	KNL DRIVELINE PARTS PRIVATE LIMITED Vs. SPM AUTOMOTIVE COMPONENTS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/892(ND)2020		Affidavit not notarized, Page no. 6,7 page dim, Rs 25 welfare and Rs 3 court fees missing on vakalatnama	7/10/2021
7631	0710102087562019/12	AMERICAN EXPRESS BANKING CORP Vs. FOURTH DIMENSION SOLUTIONS LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1232(ND)2019		Kindly Refile Due to Some Technical Issue Documents are Not showing	7/10/2021
7632	0710102107412020/1	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)20		Wrong e-filing, application need to file in IA	7/10/2021
7633	0710102107412020/2	JINDAL STEEL IMPEX Vs. ALLIANCE INTEGRATED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/5024(ND)20		Wrong e-filing, application need to file in IA	7/10/2021
7634	0710102109622020/3	MUKESH GUPTA Vs. PARESH RASTOGI		Sec 66(1)	INTERLOCUTORY APPLICATION (I.B.C)/38(ND)2021		More than 200 pages in single volume, Affidavit not notarized, Page 29 , 30, 32, 59, 60, 143 - 150, 164 Pages not clear, Page no. 126 translation copy missing	7/10/2021
7635	0710102113952019/9	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019		Page no. 32 - 50 , 60 - 72 , 75 - 101 not clear, Proof of service missing	7/10/2021
7636	0710102013512019/6	ORIENTAL BANK OF COMMERCE Vs. SIDHARTHA BUII DHOME PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/717(ND)2019		E-stamp missing, Court Fee stamp missing in Vakalatnama	7/10/2021
7637	0710102025372020/8	MS. SAHNI INTERNATIONAL Vs. LRM SPICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/686(ND)2020		Notary missing in E-stamp, E-stamp and Affidavit date are not matching	7/10/2021
7638	0710102025642020/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		E-stamp and Affidavit date are not matching, Page 24 according to PDF Not clear	7/10/2021
7639	0710102027432021/4	AMIT KUMAR SINHA AND ORS Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/239(ND)2021		True copy should be on every page	7/10/2021
7640	0710102033512020/6	ANIL KHETERPAL Vs. INNOVARI TECHNOLOGIES PRIVATE LIMITED		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1996(ND)2020		No index	7/10/2021

7641	0710102020142020/3	SUPERTECH ESTATE PVT. LTD. Vs. ARC OUTDOOR MEDIA LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/539(ND)2020		No documents available, please refile the documents	7/10/2021
7642	0710102003112020/3	SHUBHAM CHEMICAL & SOLVENT LTD Vs. INDO LAMINATES PRIVATE LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/341(ND)2020		No stamp paper, No true copy from pg.22 to pg.17	7/10/2021
7643	0710200418512018/6	INCOME TAX OFFICER, WARD Vs. M/S CRATIVE FINCON PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL (COMPANIES ACT)/683(ND)2018		Page 6 Newspaper clip according to PDF is in Hindi; it should be in English	7/10/2021
7644	710102070842021	MIRARI INTERNATIONAL PRIVATE LIMITED VS. PRIVATE LIMITED	CA(A) Merger and Amalgamation (Companies Act)	Sub-section (l) of section 230		ASHOK	Master index missed,	30/09/2021
7645	710102070672021	PAWAN SETHI & ORS VS SATISH KUMAR SRTHI & ORS.	Transfer Petition (Companies Act)	Rule 16(d), NCLT Rules, 2016		Chandhiok & Mahajan	Main case no. missed on cover page, proof of servic not matched according to memo of parties	30/09/2021
7646	710102066332021	RKSK STEEL INDIA PVT LIMITED VS APACE BUILDERS AND CONTRACTORS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		SAMANT	supporting affidavit missed with 10rs non judicial estamp paper	14/09/2021
7647	710102071342021	RP INDIA FOODS PVT LTD VS FOOD PROCESSING EQUIPMENT PVT LTD	CA(A) Merger and Amalgamation (Companies Act)	Sub-section (l) of section 230		SAMANT	Memo of parties/brief synopsis/list of dates &&& events missed, pages not clear 34,36,49,257,269, E stamp &&& affidavit not notrize from page no.82,83, welfare and court fees missed in vakaltnama, divide volume after 200 pages and make separate index	30/09/2021
7648	710102021732021	AMIT MITTAL AND ORS VS M/S SUPERTECH LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	pagination blur &&& pages Blur All pages not correct/page miss-204,210,213,234,235,263, 266/etc	17/03/2021
7649	710102022542021	MAGICRETE BUILDING SOLUTIONS PRIVATE LIMITED VS TECHMAN BUILDWELL PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Ritesh Khare	Notary back date/Power of Attorney &&& E stamp not verified etc	19/03/2021
7650	710102041432021	ALLIANCE TECHNOLOGIES VS SKN HEALTHCARE PRIVATE LIMITED (FORMERLY KNOWN AS PLEXUS HOSPITALS)	Company Petition IB (IBC)	IBC Under Sec 9		PARICHAY SAXENA	Incomplete documents/etc please contract to Registry/Please call this no-011-24363846	16/06/2021
7651	710102065072021	MANISH SAINI VS M/S EKRAA HOSPITALITY PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1)		Shivam	section 242 fees missed	9/9/2021
7652	710102060992021	BANK OF BARODA VS MAGNUM VENTURES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Asiya Khan	volume -3. double page numbering not allowed	26/08/2021
7653	710102070632021	INDIABULLS VS EXCLUSIFE TECHNOOSOFT PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2694(ND)2019	Pranav Gupta	section wrong please choose rule-49 or Application under any other provisions- IBC	29/09/2021
7654	710102071232021	SANJAY KUMAR JHA VS PARAGON HOSPITALITY PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/547(ND)2019	KISLAYA	case type wrong	30/09/2021
7655	710102071482021	PRIVY REALTY VENTURES LLP VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Dhruv Gupta	38,44,47-49,52-53,58-59,65,68,73,77,98,103,125,128,144,146,161-164,167-168 not clear page and main case not mention and page number 1-2 not mention in index	1/10/2021
7656	710102071992021	BRAHM DATT VERMA VS METENERE LIMITED	Review Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	BRAHM	wrong section (need to file IA)	2/10/2021

7657	710102072162021	JKR TECHNO ENGINEERING PVT.LTD. VS JKR TECHNO ENGINEERING	Miscellaneous Application (IBC)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2722(ND)2019	ANUJ KUMAR SINHA	18,20,21,23,25 cut page and case type wrong	4/10/2021
7658	710102072222021	MOHD. IRFAN SIDDIQUI VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)		Dhrubajit Saikia	main case not link	4/10/2021
7659	710102072252021	VIKAS GARG VS SURESH KALRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Vishal	due payment for section 43	4/10/2021
7660	710102072322021	SUNIL KUMAR AGRAWAL VS RANDHIR SINGH TOMAR	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/136(ND)2019	IRP SUNIL KUMAR AGRA	section wrong	4/10/2021
7661	710102072352021	KAILASH ASSOCIATES VS VINEET AGGARWAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	RAKESH KUMAR	75-86,90-99,105-106 not clear page volume break after 200page	4/10/2021
7662	710102072312021	PIRAMAL ENTERPRISES LIMITED VS M/S LOGIX SOFTWARE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/899(ND)2020	Shashank Agarwal	stamp paper missing	4/10/2021
7663	710102072412021	NAYATI HEALTHCARE & RESEARCH NCR PRIVATE LIMITED VS DEWAN HOUSING FINANCE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/472(ND)2021	Simarpal Singh Sawhney	stamp paper missing and date notary missing in affidavit	5/10/2021
7664	710102072382021	KAMAL AGARWAL VS UTKARSH JAIN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	KAMAL AGARWAL	due payment other section	4/10/2021
7665	710102072492021	RAGAHV MALIK VS FERROUS INFRASTRUCTURE PVT.LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1433(ND)2019	Namitha Mathews	main case wrong	5/10/2021
7666	710102072562021	ATCO FLEXDUCT PRIVATE LIMITED VS FERROUS INFRASTRUCTURE PVT.LTD.	Miscellaneous Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	document not show technical error kindly refile	5/10/2021
7667	710102072602021	SIMRAN KAUR VS ENTERTAINMENT CITY LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/965(PB)2020	Siddharth Batra	section wrong and stamp paper missing	5/10/2021
7668	710102053182021	COMMERCIAL TAXES DEPARTMENT VS YOGENDER PAL SINGH	Interlocutory Application (I.B.C)	Sec 42,Sec 42	COMPANY PETITION IB (IBC)/712(ND)2019	Vidhan	case type wrong(company appeal in IBC , and wrong section	29/07/2021
7669	710102066352021	PANIHATI WELFARE ASSOCIATION OF DEPRIVED PEOPLE VS M/S. ALCHEMIST TOWNSHIP INDIA LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1082(PB)2019	PARTHA SIL	Authority on behalf of the Association not filed and Appropriate Affidavit not filed.	14/09/2021
7670	710102072512021	ROOP SINGH VS R.R. SHEETGRAH PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION IB (IBC)/1116(ND)2019	RAKESH KUMAR	wrong file	5/10/2021
7671	710102072522021	PRIVY CAPITAL VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Dhruv Gupta	pg-161,163,165,167,168-171,173,175,176,185,189,191,219-223,243,249,253,,255,257,259,261,263,279-283 not clear,pg-348 missed,pg-349 and 350 wrong arrange	5/10/2021
7672	710102072532021	GODREJ & BOYCE MANUFACTURING CO. LTD. VS NAYATI HEALTH CARE RESEARCH NCR PVT	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/226(ND)2019	SUMIT KUMAR BATRA	case type wrong	5/10/2021
7673	710102033802021	PANKAJ NARANG VS NAYATI HEALTH CARE RESEARCH NCR PVT. LTD.	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/246(ND)2019	PANKAJ NARANG	due payment for section 31 you can write read with section 31 stamp paper missed due payment for section 31 you can write read with section 31 stamp paper missed	5/5/2021
7674	710102072582021	SUNIL KUMAR VS ANIL TAYAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Akul Mehandru	9-11 ,15-21 not clear page	5/10/2021
7675	710102072572021	VOLGA ESTATES PRIVATE LIMITED VS NK SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Aditya Nayyar	technical error kindly refile	5/10/2021
7676	710102072732021	SUMAN CHADHA VS NILESH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)		Tavish	59-64 not clear pge and main case not link	6/10/2021
7677	710102072742021	SOMESH ARORA VS SOMESH ARORA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Atul Kumar	only proof service upload application	6/10/2021
7678	710102072752021	RAJIV KAPUR VS SOMESH ARORA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/788(ND)2019	ANGAD MEHTA	Wrong section(index section not mtach with the file section)	6/10/2021
7679	710102072782021	SARVESH KASHYAP LIQUIDATOR VS SOMESH ARORA	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/35(ND)2017	Sameer	20-21 not clear page	6/10/2021
7680	710102072822021	AJAY GYANCHAND JAIN VS OMEGA BRIGHT STEELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/300(PB)2020	Niranjan	only service upload and application missing	6/10/2021

7681	710102040252021	CA KEDARRAM R LADDHA VS OMEGA BRIGHT STEELS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Digvi	section wrong main case not linked	12/6/2021
7682	710102072902021	SUMIT BHARANA VS DIRECTORATE OF TOWN AND COUNTRY PLANNING HARYANA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1083(PB)2018	Vaibhav Manu Srivastava	86,92,93,96,97,98,100-108 not clear page	6/10/2021
7683	710102073102021	LEX INNOVA DIGITAL PAYMENTS PVT.LTD VS MR. FAHZAN KHAN	Interlocutory Application (I.B.C)	Application under any other provisions- IBC Rule 11 of NCLT.	COMPANY PETITION IB (IBC)/656(ND)2020	Divyakant Lahoti	wrong main case number	7/10/2021
7684	710102073212021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rajneesh Singhvi	wrong section and case type wrong	7/10/2021
7685	710102073202021	ARJUN ISPAT INDIA PRIVATE LIMITED THROUGH LIQUIDATOR MR. RAJNEESH SINGHVI VS MR.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Rajneesh Singhvi	wrong section and case type wrong	7/10/2021
7686	710102073252021	FEDERATION OF HOTELS AND RESTAURANT ASSOCIATIONS OF INDIAN BANK VS NAVEEN KUMAR JAIN	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/437(PB)2018	Sameer Parekh	As per your request your is in under defect.	7/10/2021
7687	710102073602021	INDIAN BANK VS NAVEEN KUMAR JAIN	Company Appeal (IBC)	Sec 42		SHIVAM SHARMA17	Main case not link/Merge into one pdf/Wrong section choose in soft copy/Pages not clear/Vakalatnama/etc	8/10/2021
7688	710102056122021	GULSHAN GABA VS SUBHAS KUMAR KUNDRA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/622(ND)2018	Gulshan Gaba	due payment 17 or you can write as read with E-stamp paper missed Pg-5,6	10/8/2021
7689	710102071942021	EICHER POLARIS PRIVATE LIMITED VS ERA INFRA ENGINEERING LIMITED		IBC Section 59		Iti Agarwal	advocate sign missed on 4089, list of dates &&& events missed, brief of synopsis missed, petition every pages sign missed, true copy sign missed on every page of annexures, page:861,984, 1070, 1030, 1156, 1158, 1164, 1170, 1176, 1182, 1188, 1194, 1200, 1206, 1212, 1218, 1224, 1230, 1236, 1242, 1246, 1252, 1258, 1264, 1684, blank, page:1030, 1054, 1065-1067, 1437-1501,1521-1522, 1708, 2132, 2167, 2237,2268, 2270, 2299, 2317, 2323, 2332, 2337, 2344, 2350, 2356, 2359, 2363, 2375, 2376, 2391, 2394, 2404, 2419, 2457, 2466, 2481-2482, 2520, 2524, 2527, 2554, 2568, 2576, 2600, 2605, 2614, 2661, 2679-2680, 2711, 2715, 2724, 2727, 2730, 2735, 3863-3890, 3901-3908, 3925, 3929-3959,	2/10/2021
7690	710102072692021	DHARAM CHAND DWARKA DAS AGARWAL VS BHAVYA CREATORS PVT. LTD.		IBC Under Sec 9		Manas Shukla	Please delete extra volume/Page not clear-42,43,45,52,53,95B/Vakalatnama	6/10/2021
7691	710102068892021	SMT. SHILPI JAIN VS CENTAX PUBLICATIONS PRIVATE LIMITED		Sec. 241(1),Sec. 242(4),Sec. 244(1),Application under any other provisions Application under anv		Vivek Sharma	Brief synopsis missed	23/09/2021
7692	0710102059732021/1	CJ INFRASTRUCTURE PRIVATE LIMITED Vs.		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION		case type wrong	7/10/2021
7693	0710102064892021/1	ABHISHEK JAIN Vs. PUERTO LIFE SCIENCES PRIVATE		Rule 11 of NCLT	INTERLOCATORY APPLICATION(COMPANIES		Wrongly filed here	7/10/2021
7694	0710102078242020/2	ORATOR MARKETING PVT LTD Vs. SAMTEX DESINZ PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/908(ND)2020		Wrong e-filing, need to file in IA	8/10/2021
7695	0710102101532020/2	JINDAL STEEL IMPEX Vs. OLIVER ENGINEERING PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1036(ND)2020		Stamp paper missing, Page no. 13 - 27 true copy sign missing, court fees and welfare missing on vakalatnama	8/10/2021

7696	0710102101692020/3	JINDAL STEEL CORPORATION HUF Vs. OLIVER ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1037(ND)2020	Stamp paper missing, Page no. 17 - 33 true copy sign missing, court fees and welfare missing on vakalatnama	8/10/2021
7697	0710102101712020/4	JINDAL STEEL CORPORATION Vs. OLIVER ENGINEERING PRIVATE LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1073(ND)2020	Court fees missing on vakalatnama	8/10/2021
7698	0710102113952019/10	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019	Page no. 32 - 50, 60 - 72, 75 - 101 pages not clear, Proof of service missing	8/10/2021
7699	0710102113952019/11	SURESH YADAV Vs. S P CONTRACTS PVT. LTD.	IBC Under Sec 9	COMPANY PETITION IB (IBC)/2004(ND)2019	Affidavit not notarized, Page no. 4 - 23 true copy sign missing	8/10/2021
7700	0710102117242020/7	KALIBER ASSOCIATES PVT. LTD Vs. J. R. MODI ASSOCIATES	IBC under Sec 7	COMPANY PETITION IB (IBC)/1122(ND)2020	Wrong e-filing, application need to file in IA	8/10/2021
7701	0710102012762020/5	SHRI Vs. M/S VINAYAK WIRE PRODUCTS PRIVATE LIMITED	Sec 60(5)	COMPANY APPLICATION(IBC)/957(ND)2020	Index missing	8/10/2021
7702	0710102025512021/4	LARSEN & TOUBRO LIMITED CONSTRUCTION DIVISION Vs. ABIR INFRASTRUCTURE PVT. LTD. THROUGH RESOLUTION	Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2041(ND)2021	No index	7/10/2021
7703	0710102028682021/4	ABHISHEK JAIN Vs. PURETO LIFESCENCE PRIVATE LIMITED	Rule 11 of NCLT	COMPANY APPLICATION(COMPANIES	Technical error, Kindly refile documents not opened	7/10/2021
7704	0710102028982018/27	A.B STAINLESS STEEL Vs. INTERNATIONAL COIL LIMITED	IBC Under Sec 9	COMPANY PETITION IB (IBC)/1700(ND)2018	No sign from pg.2 to 25, 29 to 38, 40 to 50, No stamp, Pg.52 is not available	7/10/2021
7705	0710102007192021/4	ENERWON INVESTMENT AND SERVICES PRIVATE LIMITED Vs. REGISTRAR OF	Sub-Section (1) Of Section 66.	COMPANY PETITION (COMPANIES ACT)/44(ND)2021	Page no. 16 translation copy missing, Page no. 3 - 20 true copy sign missing on every page	8/10/2021
7706	0710102071062021/1	AMANPREET SINGH BAWA Vs. SATKAR LOGISTICS PRIVATE LIMITED	Section 340	COMPANY APPLICATION(COMPANIES ACT)/461(ND)2021	Wrong e-filing, application need to file in IA, file the documents separately	8/10/2021
7707	0710200400532011/3	MR. B.N MEHTA Vs. M/S P.G.T COMPONENTS LIMITED	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/99(ND)2011	Wrong e-filing, file the documents with order copy issued by the court for uploading the document. put the order before the index in every volume.	8/10/2021
7708	0710102722542018/21	DENA BANK Vs. RATHI SUPER STEEL	IBC under Sec 7	COMPANY PETITION IB	Wrongly file	8/10/2021
7709	0710200411282017/28	SH AMIT KUMAR MALIK Vs. M/S KINDLE DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	COMPANY PETITION IB (IBC)/470(ND)2017	Wrongly Filed here	8/10/2021
7710	0710200431502018/13	MR. GAUTAM MULLICK Vs. M/S ROHTAS PROJECTS LTD.	IBC under Sec 7	COMPANY PETITION IB (IBC)/1022(ND)2018	Pages 43, 55, 56, 60, 90, 144 to 150 according to PDF Not Clear, Pages 126, 128, 130,132,134 according to PDF are in Hindi;it should be in English	8/10/2021
7711	0710102002732020/17	ASSET CARE AND RECONSTRUCTION ENTERPRISES LTD Vs. SARE GURUGRAM PVT LTD	IBC under Sec 7	COMPANY PETITION IB (IBC)/300(PB)2020	Sub-Title in Page 1 according to PDF Not in Bold, E-stamp msising, P.O.S missing	8/10/2021
7712	0710102009162020/5	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP	IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020	Pages 26 & 27 and 29 to 32 according to PDF Not clear at all, Court Fee stamp missing in Vakalatnama	8/10/2021

7713	0710102009162020/6	MITHU CHOWDHURY Vs. INVEST CARE REAL ESTATE OPPORTUNITY LLP		IBC under Sec 7	COMPANY PETITION IB (IBC)/373(ND)2020		Pages 16, 24, 26 & 27, 29 to 32 according to PDF Not clear at all, Court Fee stamp missing in Vakalatnama. Pagnation 24 & 38 Nos Not Visible at all	8/10/2021
7714	0710102010712021/8	SURESH CHANDRA AGARWAL Vs. RAMPHAL BHARADWAJ RESOLUTION PROFESSIONAL		Application under any other provisions- IBC	REVIEW APPLICATION (IBC)/1(PB)2021		Welfare fee stamp and COURT Fee stamp missing in Vakalatnama	8/10/2021
7715	0710102118642019/8	ABHINAV MUKERJI Vs. PALM DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/2197(ND)2019		Wrong e-filing, application need to file in IA	8/10/2021
7716	0710102166692019/5	UMESH GARG Vs. BANK OF BARODA		Sec 60(5)	COMPANY APPLICATION(IBC) /2861(PB)2019		No pagination on stamp paper, stamp paper not mention in index	8/10/2021
7717	0710200412022017/19	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA	8/10/2021
7718	0710200412022017/20	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order copy before index of the application	8/10/2021
7719	0710200412022017/21	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order copy before index of the application	8/10/2021
7720	0710200412022017/22	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		Wrong e-filing, application need to file in IA. order documents is not availbale, please put the order copy before index of the application	8/10/2021
7721	0710200702692018/41	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		P.O.S missing	8/10/2021
7722	0710200702692018/42	ALLOYS & MENTALS (INDIA) Vs. M/S HINDUSTAN PAPPER CORPORATION LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/418(ND)2018		P.O.S missing	8/10/2021
7723	0710102021942021/2	AKHIL AHUJA Vs. INDIA RAILWAY CATERING AND TOURISM CORPORATION LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1488(ND)20 21		Index missing, Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	8/10/2021
7724	0710102063802021/2	RAJESH RAMNANI Vs. BIT BLITS DIGITAL WORKSTATION		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4003(ND)20		DONE BYMISTAKE BHUPENDRA	8/10/2021
7725	0710200412022017/18	S.E. INVESTMENTS LTD. Vs. M/S SONI REALTORS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/609(ND)2017		E-stamp missing, Application wrongly filed here	8/10/2021
7726	0710102022312021/2	AKHIL AHUJA Vs. SANDIP GHOSH		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1417(ND)20 21		Index missing, Court Fee stamp Not clear, Welfare Fee stamp missing	8/10/2021
7727	0710102022442021/1	AAR AAR TECHNOPLAST PVT LTD Vs.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1510(ND)20		Wrongly filed	8/10/2021

	0710102016232020/5	MR. DALIP NARINDER Vs. M/S M.K. PRINTECH PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/550(ND)2020		Page Nos not Mentioned in the Index, E-stamp missing, Page Nos are not there, Welfare Fee stamp and COurt Fee stamp missing in Vakalatnama	8/10/2021
7728	710102065692021	RAVI SHARMA VS M/S. KARNAL AGRICULTURE INDUSTRIES LTD.	Company Petition IB (IBC)	IBC Section 59		ISWAR	brief of synopsis MISSED,	12/9/2021
7730	710102071562021	VESLOT EXPORTS LIMITED VS ORIENTAL BANK OF COMMERCE	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		GOVIND RISHI	Company master data missed	1/10/2021
7731	710102071912021	SRC REALTORS PVT .LTD VS GANGA KABERI	Company Petition (Companies Act)	Sec. 241(1)		RANJANA ROY GAWAI	Section 242 fess missed,page no. not mentioned in index,page no. 61 repeated,pages not clear 73 to 85,139 to 142,true copy sign missed in annexures, vakaltnama missed, proof of sevice missed	2/10/2021
7732	710102014472021	M/S S S SWAMI DEVELOPERS & INFRASTRUCTURE PVT. LTD. VS ROC,DELHI	Company Petition (Companies Act)	Sec 252 (1)		S N PANDEY	Pages not clear 53,54, wrong case type select	18/02/2021
7733	710102024892021	ANGAD DEEP SINGH VS REGISTRAR OF COMPANIES NEW DELHI & HARYANA	Company Appeal(Companies Act)	Sec 252 (3)		JEETAM	Upload only final petition	27/03/2021
7734	710102073342021	PENGG USHA MARTIN WIRES PRIVATE LIMITED VS EMKAY AUTOMOBILE INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAJARSHI BANERJEE	Volume wise index/Volume will be divided after 200 page/page not clear-100,102,104,109,113,115, 118,124,130,139,141,183, 193,195,197,206-226/etc	7/10/2021
7735	710102073722021	POWER2SME PVT LTD VS MOHINDER AGARWAL	Company Petition IB (IBC)	Section 95(1)		Pankaj Bhagat	proof of service missed	8/10/2021
7736	710102073962021	YES BANK LIMITED VS TULIP STAR HOTELS	Transfer Petition (IBC)	Application under any other provisions- IBC		SUKANYA BHAUMIK	Wrong section	9/10/2021
7737	710102074042021	CASH MANAGEMENT CONTROL SYSTEMS PVT. LTD. VS TULIP STAR HOTELS	Company Appeal(Companies Act)	Application under any other provisions		PRAVEEN SEHRAWAT	case type wrong and income tax service missing	9/10/2021
7738	710102065652021	BGM TELECOMMUNICATIONS PRIVATE LIMITED VS BGM TELECOMMUNICATIONS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/998(ND)2020	ABHISHEK VIKRAM	Pg-161-165 ,213-226, 271-274,276-278 not clear page please call us and visit nclt for your file objection	12/9/2021
7739	710102066202021	MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Company Application(Companies Act)	Rule 11 of NCLT,Rule 11 of NCLT	COMPANY PETITION (COMPANIES)	Ramni Taneja	stamp paper not notarized and affidavit back date	14/09/2021
7740	710102021982021	MUKESH GUPTA VS MECAMIDI HPP INDIA PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/1022(ND)2018	ABHISHEK	Wrong section chosen/ Proof of service missing vakalatnama missed Page-44,45,46	17/03/2021
7741	710102072552021	OMKAR NATH MITTAL VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Aditya Nayyar	38,43,45,47,106,495-497,500-505 not clear page	5/10/2021
7742	710102072622021	FIITJEE LIMITED VS ABHISHEK GUPTA	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Manisha	technical error please refile	6/10/2021
7743	710102072922021	PRIVY VALUE REALTY PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Dhruv Gupta	41,45,49,57,71,75,79,83,8 7,89,95,103,111,115,117,1 19,131,137,141,149,406,4 15 not clear page	6/10/2021
7744	710102073022021	MS. MAYA GUPTA VS GIRISH BHATIA	Interlocutory Application (I.B.C)	Sec 50(1)	COMPANY PETITION IB	ABHISHEK	56-91 not clear page	7/10/2021
7745	710102073012021	MS. MAYA GUPTA VS GIRISH BHATIA	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB	ABHISHEK	63-98 not clear page and section wrong	7/10/2021
7746	710102073002021	RAKESH KUMAR GUPTA VS GIRISH CHANDER JOSHI	Interlocutory Application (I.B.C)	Sec 66(1)	COMPANY PETITION IB (IBC)/2582(ND)2019	ABHISHEK	72 ,74,76-78 translate page and 73 not clear page and section wrong	7/10/2021
7747	710102072992021	RAKESH KUMAR GUPTA VS THE DEPUTY DIRECTORDIRECTORATE OF ENFORCEMENT	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/189(ND)2017	ABHISHEK	64-81 not clear pge and double page number	7/10/2021
7748	710102073032021	MS. MAYA GUPTA VS GIRISH BHATIA	Interlocutory Application (I.B.C)	Sec. 45 (1)	COMPANY PETITION IB	ABHISHEK	56-91 not clear page	7/10/2021
7749	710102073152021	PAWAN KUMAR AGRAWAL VS KINGCUP CONSTRUCTION PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/854(PB)2018	Prashant Kashyap	wrong file	7/10/2021

7750	710102073112021	SHALU KHANNA VS SUIDHA INFRACON PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/114(ND)2018	Khurana	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nctf.gov.in	7/10/2021
7751	710102073232021	STATE BANK OF INDIA VS JABALPUR MSW PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/417(ND)2021	S K	case type wrong and wrong file	7/10/2021
7752	710102073472021	SUNIL GOYAL VS HIMALAYA FOOD INTERNATIONAL LTD.	Miscellaneous Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/31(ND)2016	RAGHAVENDRA MOHAN BAJAJ	case type wrong please choose case type company application	7/10/2021
7753	710102073382021	HARVINDER KUMAR JATANA VS HIMALAYA FOOD INTERNATIONAL LTD.	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/904(PB)2018	KOMAL ABROL	power of attorney missing	7/10/2021
7754	710102073522021	THE ASSISTANT COMMISSIONER CGST DIVISION SAHARANPUR VS VIVEK RAHEJA (RP FOR M/S. UNITECH MACHINES LTD.)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/937(PB)2018	SAMIKSHA	17-30 not clear page	8/10/2021
7755	710102073352021	PCI LTD. VS PRIME MEIDEN LIMITED	Company Application(Companies Act)	Rule 11 of NCLT		Upinder	main case not link and notary missing in stamp paper	7/10/2021
7756	710102073582021	FIITJEE LIMITED VS DEEPAK SOLANKI	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Manisha	22,25-27 ,32,40,50,52-54,66-68 not clear page	8/10/2021
7757	710102073612021	COMMITTEE OF CREDITORS OF DELTRONIX INDIA LIMITED THROUGH STATE BANK OF INDIA VS MR. SANTOSH SHARMA RESOLUTION PROFESSIONAL FOR DEL TRONIX INDIA LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2963(ND)2019	Satendra Kumar Rai	main case number link not match with the main case number mention in the file,court fee and welfare missed in vakalatnama	8/10/2021
7758	710102073642021	MOHD NAZIM KHAN (5TH REPORT REG. 13_INDIGLOBAL) VS MR. SANTOSH SHARMA RESOLUTION PROFESSIONAL FOR DEL TRONIX INDIA LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/34(ND)2020	MOHD NAZIM KHAN	pg-1 and 2 not mention in index,true copy stamp missed some pages	8/10/2021
7759	710102073712021	POWER2SME PVT LTD VS SH. GAURAV AGGARWAL	Miscellaneous Application (IBC)	Section 95(1)	COMPANY PETITION IB (IBC)/46(PB)2018	Pankaj Bhagat	Wrong case type,sign missed in application,stamp paper missed	8/10/2021
7760	710102073762021	KAMALL AHUJA VS RAJA SERMAN	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2722(ND)2019	Kamal	due payment of other section(2 section mention in index),sign missed in application,	8/10/2021
7761	710102073772021	SOMESH ARORA VS SOMESH ARORA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/609(ND)2017	Atul Kumar	sign missed on application,pg-14-16,36-38,44,46,,48,50,52,55, not clear	8/10/2021
7762	710102073822021	NISHANT GAURAV GUPTA VS SOMESH ARORA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1803(ND)2018	Ashish	pg-9 missed,after pg-11 page wrong arrange,court fee and welfare missed in vakalatnama	8/10/2021
7763	710102073782021	ANIL KUMAR AGARWAL VS INTERPARTS MARKETING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/569(ND)2019	RAJIV MALIK	pg-31 stamp paper and affidavit not notrized,true copy sign and stamp missed	8/10/2021
7764	710102073842021	HEMANT SHARMA VS MR. BASANT LAHARIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Ashu Kansal	true copy sign and stamp missed	8/10/2021
7765	710102073812021	VIJAY KUMAR VS MR. BASANT LAHARIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	vikas jadon	32 translate	8/10/2021
7766	0710102153982019/3	BAS INFRASTRUCTURE SOLUTIONS PVT. LTD Vs. REGISTRAR OF COMPANIES NCT		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/133(ND)2020		Document not available, please refile	27/09/2021
7767	0710102022302021/2	AKHIL AHUJA Vs. SUNIL GHORAWAT		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1421(ND)2021		No Index, No Pagination, court fees and Rs 25 welfare fees missing	
7768	0710102066122020/19	SANDEEP KR BHATT Vs. PROACTIVE PLAST PVT LTD		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2782(ND)20		File both documents separately	2/10/2021
7769	0710102007452021/1	A.P. TRADING COMPANY Vs. KANODIA		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/4(ND)2021		Page no. 105 - 108 pages not clear from right side	5/10/2021
7770	0710102008842021/2	SARIKA SOMVANSHI Vs. R S STONE		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/627(PB)2021		Stamp paper missing,	5/10/2021

7771	0710102010102021/7	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Page no. 1 - 53 sign missing, stamp paper missing, Page no. 56 - 160 true copy sign missing , Page no. 61, 62, 100, 132, 144, 145, 147- 153, 159, 160 pages not clear,	5/10/2021
7772	0710102010102021/8	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Wrong e-filing, application need to file in IA	5/10/2021
7773	0710102010102021/9	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Wrong e-filing, application need to file in IA	5/10/2021
7774	0710102011422021/5	S C JAIN CONSTRUCTION PRIVATE LIMITED Vs. WELSPUN INFRA FACILITY PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/167(ND)2021		Wrong pagination in document,	5/10/2021
7775	0710102026432020/2						Wrong pagination in Index	7/10/2021
7776	0710120003842018/30	INDIAN OVERSEAS BANK Vs. M/S. RATHI TMT SARIA PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/938(PB)2018		Page no. 1 - 16 sign missing, stamp paper missing, Page no. 18 - 46 true copy sign missing , Page no. 36 - 39 pages not clear,	9/10/2021
7777	0710102098152019/10	CANARA BANK Vs. M/S GOPALSONS STEELS PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1789(ND)2019		Page 18 & 19 Newspaper Clip according to PDF wrongly filed in other language;it should be in English	17/08/2021
7778	0710102025302020/3	UTTAM STRIPS Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED		Section 74	INTERLOCUTORY APPLICATION (I.B.C)/1576(ND)20		Wrongly Filed here	4/10/2021
7779	0710200410572018/14	M/S SYNERGY PROPERTY DEVELOPMENT SERVICES PVT. LTD. Vs. PRIDE HOTEL LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/271(ND)2018		Index msising in W.S by Corporate debtor & W.S by applicant, Application and Petition wrongly filed here, E-stamp missing in Reply document	4/10/2021
7780	0710102004762019/1	POORAN CHAND GUPTA Vs. UNITECH LIMITED		Sec 424 (3)	COMPANY PETITION (COMPANIES		Index and P.O.S missing	5/10/2021
7781	0710102016102021/3	RAKESH KUMAR JAIN Vs. SN JEE BUILD WELL PVT. LTD.		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/1088(ND)20		P.O.S misisng	5/10/2021
7782	0710102017882021/3	M/S INDIAN DELCO PVT. LTD. Vs. SN JEE BUILD WELL PVT. LTD.		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1470(ND)20		P.O.S misisng	5/10/2021
7783	0710102018692021/3	MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/171(ND)2021		Reply filed twice, E-stamp misisng	5/10/2021
7784	0710102018692021/4	MS. ANUPAMA CHAWLA Vs. MEDEOR HOSPITAL LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/171(ND)2021		Vakalatnama Filed twice	5/10/2021
7785	0710102034632021/3	SHIVANI GUPTA Vs. H L BUILDWELL PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/321(ND)2021		Vakalatnama Not mentioned in the Index	5/10/2021
7786	0710102035312020/1	M/S MULTITECH Vs. M/S DCM LIMITED		IBC Under Sec 9	COMPANY PETITION IB		Page 4 according to PDF Not clear	5/10/2021
7787	0710102061632021/1	RP SUNIL KUMAR AGRAWAL Vs. S.C. GARG & ASSOCIATES		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3898(ND)2021		Vakalatnama Heading is not mentioned in the Page 12 according to PDF in Reply document & also in the seperate document	6/10/2021
7788	0710102045872021/3	STATE BANK OF INDIA Vs. ARCHANA AGGARWAL		Section 95(1)	COMPANY PETITION IB (IBC)/412(ND)2021		Now it is Clear after Refiling	8/10/2021

7789	710102022592021	CANARA BANK VS M/S. SPML INFRA LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Ichchha Kalash	Page not clear-351-356,360-370-372,377,379,380-385,389,391,393,398,399,402,406,410,411-423,455,457,459,472,474,476,485,494,496-500,503,520,522-534,537,540-567,580-585,605-608,619-632,638-656,732-735,763,788,790,830-831,834,835,854-856,894,941-942,1248-1250/Master data of corporate debtor etc	19/03/2021
7790	710102035752021	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TIRUPATI BUILDINGS AND OFFICES PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Atul Sharma	IRP registration certificate/True copy sign on every Annexure etc	19/05/2021
7791	710102073482021	SHRI ASTHAVINAYAK NIRMAAN ENGINEERS CONTRACTORS & INTERIOR VS NAYATI HEALTHCARE & RESEARCH NCR PVT. LTD.	Company Petition IB (IBC)	IBC Under Sec 9		Gursat	Page not clear-63-65,70,91,121,122,174-179,215,241-244/cut line page-129,145,168,169,251/Advocate welfare &&& court fees miss/counsel detail miss in vakalatnama/Volume will be divided after 200 page/etc	8/10/2021
7792	710102073492021	SANJIB KUMAR & ORS. VS VARDHMAN ESTATES AND DEVELOPERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Chaitanyashil	petition every page not sign, claim amount missed, irp certificate missed, 45-74, 124-130, 162-163, 172-185 not clear, 146-148, 163, hindi, vakalatnama missed, irp certificate missed,	7/10/2021
7793	710102064492021	WAVE MEGACITY CENTRE PRIVATE LTD. VS MANJULA SINHA & OTHERS	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	FEES MISSING IN APPLICATION	7/9/2021
7794	710102073932021	RAVINDRA KUMAR GOYAL RP OF AVENTURA COMPONENTS PRIVATE LIMITED VS OFFICE OF THE ASSISTANT COMMISSIONER OF INCOME TAX	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2484(ND)2019	ANIRUTH	section wrong and due payment other section	9/10/2021
7795	710102074822021	STATE BANK OF INDIA VS M/S CENTURY COMMUNICATION LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/263(PB)2018	Astha Nigam	27-28,30 not clear page	12/10/2021
7796	710102074522021	HEMANT SHARMA VS MAAN ALUMINIUM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018	Ashu Kansal	pg-83,85,95,114,117, not clear	11/10/2021
7797	710102066212021	ASSET CARE AND RECONSTRUCTION ENTERPRISE LIMITED VS SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL OF FORGING PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/455(PB)2017	Sumesh	12,17-62,95,232-248 not clear page	14/09/2021
7798	710102071252021	H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Company Application(Companies Act)	Application under any other provisions		Dushyant	main case not link and section wrong please choose Application under any other provisions- IBC case type wrong	30/09/2021
7799	710102074052021	RAKESH KUMAR GUPTA VS NATIONAL SPOT EXCHANGE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/189(ND)2017	ABHISHEK	technical error please refile	9/10/2021
7800	710102074172021	PANKAJ KHAITAN VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	Pankaj Khaitan	50-52,64-65 not clear page	9/10/2021

7801	710102059052021	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019	Manoj Kumar Malik	income service missed	20/08/2021
7802	0710102055022021/3	TATA CAPITAL FINANCIAL SERVICES LIMITED Vs. BALDEO METALS PRIVATE LIMITED		Sec 43(1) r/w Sec 44 (1)	INTERLOCUTORY APPLICATION (I.B.C)/3446(ND)2021		No Index, No pagination	18/10/2021
7803	0710102057752021/1	SAJEVE BHUSHAN DEORA RESOLUTION PROFESSIONAL Vs. IDBI BANK (LEAD)		Sec 30	INTERLOCUTORY APPLICATION (I.B.C)/3878(PB)2021		Court fees and rs 25 welfare missing on vakalatnama	18/10/2021
7804	0710102060012021/2	DEEPAK CHAGANLAL CHOUDHARI Vs. ASSESSING OFFICER JOINT COMMISSIONER OF INCOME TAX (OSD) CIRCLE 4(1)(1) MUMBAI		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3844(PB)2021		Page no. 7 - 12 true copy sign missing, court fees and welfare missing on vakalatnama	18/10/2021
7805	0710102069162021/1	VADEHRA BUILDERS PRIVATE LIMITED AND VADEHRA ART GALLERY PRIVATE LIMITED Vs. ANU		Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION(COMPANIES ACT)/102(PB)2021		Merge documents in single pdf	18/10/2021
7806	0710102104552020/1	NILESH SHARMA Vs. PRAMOD GOEL		Sec 25(j)	INTERLOCUTORY APPLICATION (I.B.C)/285(ND)2021		Court fees and welfare missing on vakalatnama	18/10/2021
7807	0710102106292019/5	GRASSROOTS SKILL DEVELOPMENT INITIATIVE PVT LTD Vs. REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA		Sec 252 (3)	COMPANY APPEAL(COMPANIES ACT)/639(ND)2019		Wrong e-filing, application need to file in IA, More than 200 pages in single volume	18/10/2021
7808	0710102169112019/1	UNITECH LIMITED Vs. SARLA RANI SETHI		Rule 11 of NCLT	EXECUTION PETITION/152(ND)		Remove extra file	18/10/2021
7809	0710120002342018/2	M/S AMIT SPINNING INDUSTRIES LIMITED Vs. JM FINANCIAL ASSET RECONSTRUCTION COMPANY PRIVATE		IBC Under Sec 10	COMPANY PETITION IB (IBC)/131(PB)2017		Page no. 7 - 12 true copy sign missing, court fees and welfare missing on vakalatnama	9/4/2019
7810	0710102008782020/5	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC) /1316(PB)2020		Wrong e-filing, need to file in IA	18/10/2021
7811	0710102014172019/13	DENA BANK Vs. ROYAL WOOD PVT LTD		IBC under Sec 7	COMPANY PETITION IB		Wrong e-filing, need to file in IA	18/10/2021
7812	0710102016122021/4	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2021		Page no. 1- 2 sign missing, Page no. not mention on stamp paper, Page no. 4 - 23 true copy sign missing	18/10/2021
7813	0710102030972020/2	GRAND ARCH RESIDENT WELFARE ASSOCIATION (GARWA) Vs. IREO PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/964(ND)2020		No Index, No Pagination, Stamp paper missing, affidavit not notarized, proof of service missing	18/10/2021
7814	0710102030992020/2	GRAND ARCH RESIDENT WELFARE ASSOCIATION Vs. IREO PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/989(ND)2020		No Index, No Pagination, Stamp paper missing, affidavit not notarized, proof of service missing	18/10/2021
7815	0710102031952021/1	TEFAL INDIA HOUSEHOLD APPLIANCES PRIVATE LIMITED Vs.		IBC Section 59	COMPANY PETITION IB (IBC)/430(ND)2021		File Documents separately	18/10/2021
7816	0710102023102020/2	UTTAM STRIPS LTD. Vs. JAIPUR VIDYUT VITRAM NIGAM LIMITED		Sec 60(5)	COMPANY APPLICATION(IBC) /1438(ND)2020		Wrong e-filing, application need to file in IA	18/10/2021
7817	0710200401222016/3	ANIL GOYAL & ORS Vs. KALYAN POLYPACKS LTD & SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/1316(PB)2020		Wrong e-filing, file all documents separately	20/10/2021
7818	0710102008782020/6	SHRAVAN KUMAR VISHNOI Vs. ARIEN GLOBAL LIFESTYLE PRIVATE LIMITED		Sec 12(2)	COMPANY APPLICATION(IBC) /1316(PB)2020		Wrong e-filing, need to file in IA	18/10/2021
7819	0710102033262021/6	BIBHUTI BHUSHAN BISWAS & ORS Vs. M/S ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/330(ND)2021		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	20/10/2021
7820	0710102038192021/2	IFCI LTD Vs. RAM KISHOR ARORA		Section 95(1)	COMPANY PETITION IB		One Page Blank after Affidavit page	20/10/2021
7821	0710102047372021/10	ANIL KAUSHAL & ORS. Vs. LOGIX CITY DEVELOPERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/440(ND)2021		Page no. 1 - 5 sign missing, Page no. 8 - 21 true copy sign missing	20/10/2021
7822	0710102055532021/1	MR. KEDARRAM R LADDHA (RP OF M/S HI RISE INFRA TECH PVT LTD. Vs. MR. APARAJITA BARIJAH		19(2)	INTERLOCUTORY APPLICATION (I.B.C)/3556(ND)2021		File documents separately, remove extra documents	7/10/2021
7823	0710200411352018/45	M/S BARU MAL VINOD KUMAR Vs. M/S AMIRA PURE FOODS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/846(ND)2018		No Index, No pagination	20/10/2021
7824	0710102074092019/8	BAJAJ RUBBER COMPANY PVT.LTD. Vs. CAPITAL AUTO RUBBER PRODUCTS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/826(ND)2019		P.O.S missing	20/10/2021

7825	0710102077422020/10	GULLIVERS TRAVEL ASSOCIATES Vs. FORE REPRESENTATIONS & TRAVEL PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/922(ND)2020		Index missing	20/10/2021
7826	0710102025582021/1	STATE BANK OF INDIA Vs. JABALPUR MSW PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/417(ND)2021		E-stamp missing	20/10/2021
7827	0710102034972020/5	PUNJAB NATIONAL BANK Vs. SSK TRADING PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/960(ND)2020		Wrong e-filing, need to file in IA	20/10/2021
7828	0710102036202020/22	ICICI BANK LIMITED Vs. ESSAR POWER M.P LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/863(PB)2020		Sub-Title missing in Page 1 according to PDF	20/10/2021
7829	0710102113012020/3	SKILLSTECH SERVICES PRIVATE LIMITED Vs. MANPOWERGROUP SERVICES INDIA PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/27(PB)2021		Notary missing in E-stamp	20/10/2021
7830	0710102053822021/2	USHA FASTENERS PRIVATE LIMITED Vs. KOTSONS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/540(ND)2021		No pagination, proof of service missing,	18/10/2021
7831	0710102037562021/3	M/S THE HAMLIN TRUST Vs. RATTANINDIA FINANCE PRIVATE LIMITED		Sec. 241(1), Sec. 242(4), Sec. 244(1)	COMPANY PETITION (COMPANIES ACT)/92(ND)2021		Challan & Affidavit Date are not matching in Vol 2, Vol 4 & 5 wrongly filed	20/10/2021
7832	0710102060502021/1	P P ROLLING MILLS MFGING CO. PVT LTD Vs. JARVIS INFRATECH PVT. LTD.		Sub-Section (1) of Section 66., Sec. 230-232, Sec 234	CA(A) MERGER AND AMALGAMATION (COMPANIES)		Wrong e-filing, application need to file in IA	20/10/2021
7833	0710102044002021/6	SHAARC PROJECTS LIMITED Vs. RESOLUTION PROFESSIONAL OF ESSAR POWER M.P LIMITED (UNDER CIRP)		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/2897(PB)2021		True Copy sign missing in the Brief Note document, Alignment not done properly from Pages 5 to 7 according to PDF	20/10/2021
7834	0710200418612018/6	PROPERTREE REAL ESTATE SOLUTIONS PVT LTD Vs. UNIBERA DEVELOPERS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/868(ND)2018		Page no. 1 - 14 sign missing, Affidavit not notarized, Page no. 23,24, 35, 45,47, 49,55, 57 - 70 not clear, Page no. 33 missing, Page no. 41,46 page cut,	18/10/2021
7835	0710102097562020/3	NOIDA PAINTS AND HARDWARE PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES DELHI &		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/453(ND)2020		Pages 7,9,11,47,49,51,53,55& p;57 are in Hindi; it should be in English	20/10/2021
7836	07101020702132018/2	TATA TELESERVICES MAHARASHTRA LIMITED Vs.		Sec. 230-232, Sec 234	CP(AA) MERGER AND AMALGAMATION (COMPANIES ACT)/126(PB)2018		Master index word is missing in the First page, Pages 23&24 according to PDF in Vol 1 Not Filed properly, Pages 257,258&265 according to PDF in Vol 2 Not Filed properly	20/10/2021
7837	0710102023162021/1	HINDUSTAN STEEL WORKS CONSTRUCTIONS LIMITED Vs. ZILLION INFRAPROJECTS PVT LTD.		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/1588(PB)2021		Page 6 according to PDF is Blank, True Copy sign missing in Pages 14 to 18 according to PDF	20/10/2021
7838	0710102023802021/6	GREEN FUTURE FOUNDATION Vs. INNOVATIVE FINANCIAL ADVISORS PRIVATE LIMITED (INNOVATION)		IBC Under Sec 9	COMPANY PETITION IB (IBC)/212(ND)2021		E-stamp missing	20/10/2021
7839	0710200001942016/11	SALEEM SOFI AND ANR. Vs. SOFFIS INDIA COLLECTION PRIVATE LIMITED AND ORS.		Sec. 241(1), Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/131(ND)2016		More than 200 pages in single volume, wrong e-filing	20/10/2021

7840	0710102052922021/4	ARES INVESTMENTS LLC Vs. INTERNATIONAL PRINT O-PAC LTD		Sec. 241(1),Sec. 242(4),Section 246,Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/145(ND)2021		Page no. 11 - 200 , 2550 - 2729 true copy sign missing, Page no. 633 - 643, 670 - 691, 706 - 708, 713, 730 - 733, 829, 830, 838, 844, 849, 850, 1804-1813 pages not clear,	14/10/2021
7841	0710102090112020/33	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		True Copy sign missing in Judgment document, Written submission of R-19,20 & ; 21 Filed twice, Vakalatnama Filed Thrice in R-19,20& ; 21 Document	14/10/2021
7842	0710102090112020/34	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		True Copy sign missing in Judgment document, Written submission of R-19 Filed twice	14/10/2021
7843	0710102090112020/35	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		True Copy sign missing in Judgment document, Written submission of R-19 Filed twice	14/10/2021
7844	0710102150112019/5	NITIN BHAYANA Vs. CHINTELS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB		Page no. 2 missing	14/10/2021
7845	0710102172402019/10	IMMAN INFRA PROJECTS AND ENGINEERING Vs.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/347(ND)2020		Wrong e-filing, application need to file in IA, file documents	14/10/2021
7846	0710102400532013/5	RODEMADAN HOLDINGS LTD. Vs. M/S. INTERNATIONAL TRADE EXPOCENTRE		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/66(PB)2013		Affidavit not notarized, court fee and welfare missing on vakalatnama	14/09/2021
7847	0710120005072018/19	M/S UNIVERSAL ENTERPRISES Vs. AASTHA SURGIMED LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/991(ND)2018		Wrong e-filing, need to file in IA	14/10/2021
7848	0710120012212018/9	INDIA SME ASSET RECONSTRUCTION COMPANY LTD. Vs. MEDIRAD TECH INDIA LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1243(ND)2018		Documents not available, please refile the documents	14/10/2021
7849	0710200400612014/8	LAGHUNA HOLDING PVT. LTD. Vs. EDENPARK HOTEL		Application under any other provisions	COMPANY PETITION (COMPANIES)		Wrong e-filing, application need to file in IA	14/10/2021
7850	0710200400612014/9	LAGHUNA HOLDING PVT. LTD. Vs. EDENPARK HOTEL		Application under any other provisions	COMPANY PETITION (COMPANIES)		Wrong e-filing, application need to file in IA	14/10/2021
7851	0710102007852021/5	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		File Documents separately	14/10/2021
7852	0710102009932019/2	CA ANIL MATTA Vs. PURI CONSTRUCTION PVT. LTD.		19(2)	COMPANY APPLICATION(IBC) /237(ND)2019		True Copy sign missing in Pages 11 to 13 according to PDF	14/10/2021
7853	0710102023402020/1	SHRI BHAGWAN PROJECTS PVT. LTD. Vs. IREO PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/320(ND)2021		E-stamp misisng	14/10/2021
7854	0710102024702021/1	GAC SHIPPING INDIA PVT LTD Vs. CLASSIC BOTTLE CAPS PVT. LTD		Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	INTERLOCUTORY APPLICATION (I.B.C)/1570(ND)2021		Pages 57 to 69 according to PDF Not clear, Additional Affidavit Filed twice	14/10/2021
7855	0710102025642020/10	NUVISION (DELHI) PRIVATE LIMITED Vs. FLYWHEEL LOGISTICS SOLUTIONS PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/651(ND)2020		Vakalatnama Filed twice in Vol 2	30/09/2021
7856	0710102090112020/36	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		File Documents separately	14/10/2021
7857	0710102090112020/37	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4371(ND)2020		File Documents separately	14/10/2021
7858	0710102061122021/1	JB TRANSPORT Vs. ESSAR POWER M.P LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3869(PB)2021		Pages 22,23,25,26 Newspaper Clip according to PDF filed in Hindi;it should be in English	13/10/2021

7859	0710102061132021/1	SK CONSTRUCTION Vs. ESSAR POWER M.P LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3862(PB)2021		Pages 22,23,25,26 Newspaper Clip according to PDF filed in Hindi;it should be in English	13/10/2021
7860	0710102150112019/4	NITIN BHAYANA Vs. CHINTELS INDIA LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/3068(ND)2019		Index missing, merge document in single pdf	14/10/2021
7861	0710102090112020/38	SURESH KUMAR JAIN Vs. YES BANK & ORS		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/4374(ND)20		File Document separately	14/10/2021
7862	0710102076232020/13	ICICI BANK LIMITED Vs. MR. SANJAY GUPTA RESOLUTION PROFESSIONAL OF UNNATI FORTUNE HOLDINGS LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/3131(PB)2020		E-stamp and Affidavit date are not matching	13/10/2021
7863	0710102108912020/3	PRAVEEN CHOPRA Vs. WINGROW GRAVURES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		No Index, No Pagination	13/10/2021
7864	0710102115682020/4	FEEDBACK INFRA PRIVATE LIMITED Vs. LOGIX INFRASTRUCTURE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1134(ND)2020		E-stamp and Affidavit date are not matching, Pages 20,21,37 according to PDF Not Clear at all, True Copy sign missing in Pages 22 to 29 according to PDF	13/10/2021
7865	0710120007452018/11	M/S. GRID INFRA TECH PVT. LTD. Vs. M/S. HYTHRO POWER CORPORATION LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/1064(PB)2018		Pages 23,30,33 according to PDF Not clear, Vakalatnama Heading missing in Page 38 according to PDF	13/10/2021
7866	710102074552021	HARISH CHANDER MANCHANDA VS EARTH ICONIC INFRASTRUCTURES	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/16(PB)2017	RAKESH KUMAR	26-28,30-32 not clear page section wrong	12/10/2021
7867	710102074792021	ATUL KUMAR KANSAL VS SHIV KUMAR JATIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/444(PB)2021	AKSHAY SHARMA	19,21-22,26-27,30-31,34-36,38-39,46 not clear page	12/10/2021
7868	710102074832021	ROHIT SEHGAL VS SHIV KUMAR JATIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	ROHIT SEHGAL	Incomplete Affidavit Contact No 24361890	12/10/2021
7869	710102074982021	STATE BANK OF INDIA VS M/S INDO ALUSYS INDUSTRIES LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/925(PB)2020	ARV CHAMBERS LAW	section wrong and index missing stamp affidavit missing service missing	12/10/2021
7870	710102074852021	BANK OF INDIA VS M/S ADVANCE NAVOTPAD SURFACTANTS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/441(PB)2018	MOHD	section wrong	12/10/2021
7871	710102074932021	ROHIT SEHGAL VS M/S ADVANCE NAVOTPAD SURFACTANTS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/786(PB)2018	ROHIT SEHGAL	ib not mention in main case soft copy	12/10/2021
7872	710102074952021	DEEPIKA BHUGRA PRASAD LIQUIDATOR KANIK ELECTRONICS PRIVATE LIMITED VS M/S ADVANCE NAVOTPAD SURFACTANTS	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/1510(ND)2019	aditya gauri	page number missing and page number not mention in index and affidavit and stamp paper missing	12/10/2021
7873	710102074462021	AUTOMOBILE STERLING (INDIA) PVT. LTD. THROUGH TS LIQUIDATOR MR. PANKAJ KUMAR SINGHAL VS KOTAK MAHINDRA PRIME LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/551(ND)2021	Aslam	38-39,43,50 not clear page	11/10/2021
7874	710102074522021	HEMANT SHARMA VS MAAN ALUMINIUM LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/160(PB)2018	Ashu Kansal	pg-83,85,95,114,117, not clear	11/10/2021
7875	710102074412021	HDFC BANK LTD VS M/S GAUTAM BUILDERS IN CONSORTIUM WITH RAPID CONTRACTS PVT. LTD.	Interlocutory Application (I.B.C)	Section 74	COMPANY PETITION IB (IBC)/272(PB)2019	Amita	132,143-147,157 not clear page and due payment other section	11/10/2021
7876	710102075162021	SANDEEP GOEL VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEEP	wrong file maybe file as a additional	13/10/2021
7877	71010207242020	UNION BANK OF INDIA VS GOVIND MUTHA	Company Application(Companies Act)	Application under any other provisions	COMPANY PETITION (COMPANIES)	Brijesh Kumar Tamber	Main case type wrong or main case wrong link	1/3/2020
7878	710102075502021	KAPIL GUPTA VS DEEPIKA BHUGRA PRASAD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1510(ND)201	Simran Jyot Singh Khandpur	63,73-80,83,88 cut page page 15 missing	13/10/2021

7879	710102075512021	PARVEEN KUMAR KALRA VS C TO C SERVICES CONSULTANTS PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/104(ND)2021	Divya Hasija	stamp paper not notarized Pg- 18,19, not clear and not mention in index stamp paper missed of two affidavit	13/10/2021
7880	710102074732021	CITY UNION BANK VS MASS METALS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2029(ND)2019	T.N.Durga Prasad	page numbering missed in index,true copy sign and stamp missed in some pages	12/10/2021
7881	710102066042021	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/343(ND)2017	JANENDER	Section wrong please choose Application under any other provisions- IBC and annexure 15 page no not done	13/09/2021
7882	710102066002021	M/S COLUMBIA PETRO CHEM PVT LTD VS M/S PETROLUBE INDIA LTD.	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/343(ND)2017	JANENDER	Section wrong please choose Application under any other	13/09/2021
7883	710102075792021	RAKESH KUMAR GUPTA VS GIRISH CHANDER JOSHI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2582(ND)2019	ABHISHEK	153-156 translate page and 157 not clear page section wrong	14/10/2021
7884	710102070892021	INNOVATORS FACADE SYSTEMS LIMITED VS ERA INFRA ENGINEERING LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/190(PB)2017	Naresh Jain	main case not link case type wrong maximum page limit 200 double pagination Pg- 109 to 147,160,189,190,535,362, 381,363 to 368,533,534,540,546,560, 575, Pg- 274,277,279,282,290,291, 294,337,353, cut	30/09/2021
7885	710102074572021	PRAMOD KUMAR GUPTA VS CASA2 STAYS PRIVATE	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/112(ND)2021	ABHISHEK	page 22 missing	12/10/2021
7886	710102066642021	MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	Ramni Taneja	affidavit not notarized due payment for Rule 32 please correct your section some rule-11 mention read with	15/09/2021
7887	710102066662021	MECAMIDI S.A. VS MECAMIDI HPP INDIA PRIVATE LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/154(PB)2021	Ramni Taneja	stamp paper not notarized and affidavit back date Reminder 3/5	15/09/2021
7888	710102072142021	SATYA PRAKASH VS MECAMIDI HPP INDIA PRIVATE LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/2422(ND)2019	SATYA	pg-8,20 missed	4/10/2021
7889	710102067002021	PRINTLAND DIGITAL (INDIA)PVT LTD VS NIRMAL TRADING CO.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1105(ND)2020	SANDEEP BISHT	Pg-9,12,85,not clear need to separate file reply Reminder 3/5	16/09/2021
7890	710102076422021	NITIN NARANG VS NIRMAL TRADING CO.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/979(ND)2019	ABHISHEK	pg-9 missed,stamp paper missed,affidavit not notarized	15/10/2021
7891	710102076382021	ANIL KOHLI VS SHRI JAI SINGH GEOL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	ABHISHEK	Supporting affidavit not notarized	15/10/2021
7892	710102077332021	KANTI BIJLEE UTPADAN NIGAM LIMITED VS TECPRO SYSTEMS LIMITED	Company Appeal (IBC)	Sec 42		Vikram Singh Baid	Main case not link/Upper line blur-75-78,80-82,119,/Pages not clear-130,-135/Volume will be divided after 200 page/etc	19/10/2021
7893	710102067132021	ARC GLOBAL SOLUTIONS PRIVATE LIMITED VS RAKESH KUMAR GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1747(PB)2018	KARAN	page-20,107,159,229 not clear	17/09/2021
7894	710102076832021	S. PAWANDEEP SINGH VS LOTUS MECHNOTECH PVT.	Company Application(Companies Act)	Application under any other provisions ,Rule 11 of NCLT	COMPANY PETITION (COMPANIES	Jatin Sharma	e-stamp paper missed true copy sign missed in annexure	16/10/2021

7895	710102067882021	DHARMENDER SINGH VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	PARMOD	Pg- 26,27,28,29 in hindi please mention proper type copy	19/09/2021
7896	710102029062021	AMARJIT SINGH VS ATUL KANSAL (RESOLUTION PROFESSIONAL)	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1565(PB)2018	Siddharth Bhatli	need to separate file both application Reminder 4/5	12/4/2021
7897	710102072402021	MOON LIGHT PROPBUILD PRIVATE LIMITED VS RAKESH KUMAR GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2582(ND)2019	Sonom Sharma	168-173 not clear page volume -2 pagination missed	4/10/2021
7898	710102072462021	NFA LIFE SECURE PRIVATE LIMITED VS CONTAINER CORPORATION OF INDIA LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/357(ND)2021	Siddarth Agarwal	section wrong stamp paper not notarized affidavit back date Pg-58,63not clear page Reminder 3/5	5/10/2021
7899	710102050332021	M/S BLUE SKY REALTORS PVT LTD VS ERA INFRA ENGINEERING LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1348(ND)2019	Siddharth Bhatli	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	20/07/2021
7900	710102068562021	ANIL KUMAR VS M/S PIXION MEDIA PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/438(PB)2018	CA ANIL KUMAR	As per your request your file is in under defect. Pg-,158,159,166 not clear	22/09/2021
7901	710102055282021	SHREE BANKEY BIHARI ENTERPRISES VS M/S DIVYAM DEVELOPERS PVT LTD	Restoration Application (IBC)	Application under any other provisions- IBC,Application under any other provisions- Sec 60(5)		Rajat Srivastava	main case not link	6/8/2021
7902	710102073942021	BHASKAR TIWARI VS RAKESH KUMAR GUPTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1747(PB)2018	Vikas Kumar	16,19 not clear page court fees welfare missing in vakaltnama	9/10/2021
7903	710102074062021	J. R. MODI ASSOCIATES LTD. VS KALIBER ASSOCIATES PVT. LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1122(ND)2020	NEERJA CHHABRA	sign missed on application,section wrong,stamp paper page number missed,true copy sign and stamp missed,after pg-18 page numbering missed	9/10/2021
7904	710102068822021	RAJESH VS SUPERTECH LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Akul Mehandru	main case not link pag-29 not clear please delete extra document	23/09/2021
7905	710102074242021	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS TECPRO SYSTEM LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/197(PB)2017	DIBYADYUTI BANERJEE	case type wrong	10/10/2021
7906	710102074232021	MAHAPRABHU RESOURCES PRIVATE LIMITED VS ACTION ISPAT & POWER PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1501(PB)2019	Shashwat Anand	case type wrong	10/10/2021
7907	710102069092021	RISHI KAPOOR VS KASHI VISHWANATHAN SIVARAMAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/470(ND)2017	RISHI	Advocate welfare &&& court fees miss	23/09/2021
7908	710102074302021	MANOHAR LAL VIJ VS SHIV KUMAR GOEL	Interlocutory Application (I.B.C)	Sec 43(1) r/w Sec 44 (1)	COMPANY PETITION IB	Manohar Lal Vij	280-295,298-312 not clear page	11/10/2021
7909	710102063222021	NAVNEET KUMAR GUPTA VS SILVERGLADES INFRASTRUCTURE PVT.	Interlocutory Application (I.B.C)	Sec 60(5),Sec 25(j),Sec. 45 (1),Sec 43(1) r/w Sec 44 (1),Sec 66(1)	COMPANY PETITION IB (IBC)/1466(ND)2019	Chandhiok&maha jan	proof of service not clear	3/9/2021
7910	710102074312021	CORPORATION BANK VS UNITECH MACHINES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	ANJALI SHARMA	309-310 not clear page	11/10/2021
7911	710102064012021	ANURAG NIRBHAYA VS COMMITTEE OF CREDITORS OF AGILE INTERNATIONAL LOGISTICS AND SUPPLY CHAIN PVT	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Aishwarya	main case not link	7/9/2021
7912	710102074332021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	ib not mention in main case soft copy and section wrong	11/10/2021
7913	710102074372021	KAY EM COPPER PVT LTD THROUGH HARVINDER SINGH RESOLUTION PROFESSIONAL VS AKASH GOYAL & OTHERS	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2027(ND)2019	SWATI SALUJA	back date affidavit	11/10/2021
7914	710102064462021	GLAZE PACKAGERS PRIVATE LIMITED VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Anjaneya	Pg- 83,223,233,235,243,275,277,293, 325,335,339,343,351,361, 367,369,371,373,377,379, 381,475,489, pages not clear	7/9/2021

7915	710102074392021	BIKRAM SINGH GUSAIN VS NARENDER KUMAR SHARMA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3507(ND)201	Bikram Singh Gusain	after pg-29 page numbering missed	11/10/2021
	710102074422021	J.P.S. KANWAR VS M/S. RAUNAQ AND COMPANY PVT. LTD.		Sec. 241(1)		Tanuj Khurana	Fess missed 56,59,242,244, no pagination from annexure 14, wrong pagination after page no.2, no sign in every pages of petition,page no 58,74 to 82 missed, pages not clear 87,88,93,94,95 mentioned last 3 pages in index, synopsis/list of dates &&& events missed, company master data missed of respondent	20/10/2021
7916	710102074992021	NATIONAL SAFAI KARAMCHARIS FINANCE AND DEVELOPMENT CRPN (U S 25) VS M/S. RAUNAQ AND COMPANY PVT. LTD.		Sec. 131(1),Sec. 131(1)		NARESH KUMAR	Memo of parties/Brief synopsis/List of dates &&& events missed, mentioned serial no. on upper side in right side, 2nd volume index missed, company master data missed	20/10/2021
7917	710102069982021	EMPLOYEES ASSOCIATION OF "CAMBATA AVIATION PVT LTD" VS CAMBATA AVIATION PRIVATE LIMITED		IBC Under Sec 9		Priti Shinde	Memo of party/List dates &&& events missed. (pdf merge)	20/10/2021
7918	710102074682021	FOX MANDAL & CO. VS CAMBATA AVIATION PRIVATE LIMITED		IBC Under Sec 9		Nikhil Kumar	Advocate &&& client detail miss in vakalatnama/Master data of corporate debtor/9 3(b) certificate miss/True copy sign on every Annexure etc	13/10/2021
7919	710102068472020	PUNJAB NATIONAL BANK VS M/S. KARNAL AGRICULTURE INDUSTRIES LTD.		IBC under Sec 7		Rajesh Singhal	mention page no on Translated page/True copy sing miss on every Annexure/Advocate welfare &&&&& court fees need-25Rs./page not clear- 503,512,524,541,547,548, 553,556,568 etc	20/10/2021
7920	710102075352021	INDIA SPORTS FLASHES PRIVATE LIMITED VS MANOJ SRIVASTAVA MEDIA CORPS		Sec 60(5)		Depaish	Wrong section	14/10/2021
7921	710102070612021	SHANKAR FININVEST PVT. LTD. VS TDI INFRASTRUCTURE LIMITED		IBC under Sec 7		AKSHIT SACHDEVA	DD NOT RECEIVED	20/10/2021
7922								

7923	710102076582021	ASSOCIATED CONTAINER TERMINALS LIMITED VS TDI INFRASTRUCTURE LIMITED		Sec. 230-232 - Second Motion		Ananya	Wrong case type select, link 2nd motion with 1st motion, page no 02 missed, synopsis/list of dates & & & ; events missed, wrong pagination after pg no. 13, no serial no. in every e stamp, wrong serial no in annex, ,	20/10/2021
7924	710102066142021	LEO TIMBER PRIVATE LIMITED VS ORIENTAL BANK OF COMMERCE		IBC Under Sec 10		Shivam	delete respondent	13/10/2021
7925	710102071742021	PARUL MEHTA VS EICHER MOTORS LIMITED		Application under any other provisions		CA Nitin maheshkumar Pathak	fess missed of one section, Memo of parties /brief synopsis/list of dates & & & ; events missed, company master data MoA & & & ; AoA missed of respondent, Power of attorney missed with NCLT form 12	20/10/2021
7926	710102017182021	MR PRASHANT KUMAR VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED		IBC Under Sec 9		viveka nand jha	Page not clear 18, 30, 41, 76 to 80, 84, 88-89/9 (3)b certificate missed/Master data of corporate debtor/True copy type on every Annexure not TC/ affidavit back date/ Please contract to registry/etc	20/10/2021
7927	710102017152021	M/S SAFETY ENERGY SOLUTIONS PVT. LTD. VS M/S S-TECH HOTELS & RESORT INDIA PRIVATE LIMITED		IBC Under Sec 9		viveka nand jha	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@nclt.gov.in	20/10/2021
7928	710102027112021	MANJU DWIVEDI VS VCOMMISSION MEDIA PVT. LTD.		IBC Under Sec 9		SANKET GUPTA	in Index brief synopsis mention but in Page No 3 to 5 only List of date and events mention	13/10/2021
7929	710102067962021	INH BROADCASTING PRIVATE LIMITED VS VCOMMISSION MEDIA PVT. LTD.		Sec. 230-232, Sec 234		MANISH KUMAR SINGH	List of dates & & & ; evnets missed, pages not clear 106, date mismatched of consent affidavit and e stamp pages no 185 to 188, pages missed 229	13/10/2021
7930	710102045772021	UNION BANK OF INDIA VS RAJESH KUMAR MEHTA		Section 95(1)		Brijesh Kumar Tamber	Counsel detail miss in index/Vakalatnama/etc	20/10/2021

7931	710102073452021	HIMANSHU BHATIA VS MAHAVIR STONE CRUSHING PVT. LTD		Sec. 241(1),Sec. 242(4),Sec. 244(1)		Srishty Kaul	Page 100 repeated, page 101,242,243,373wrong arrange, pages not clear 244,281,300, court fees and welfare missed in vakaltnama, proof of service missed	13/10/2021
7932	710102073502021	DR. MOHAMMAD TARIQUEZZAMAN VS OCEAN CLUB PRIVATE LIMITED		Sec. 59,Sec. 241(1),Sec. 242(4),Sec. 244(1)		SUHAIL	wrong serial no arrange after page no.298, wrong respondent name mentioned in basic detail	20/10/2021
7933	710102068492021	INFOPOWER TECHNOLOGIES PVT LIMITED VS KESSLEC SMART LIGHTING TECHNOLOGIES PRIVATE LIMITED		IBC Under Sec 9		Gursat	page not clear-121,128,131,133,135,136, 137-139,169,171,179-187,308,309 True copy sign miss on some pages/etc	20/10/2021
7934	710102074022021	SHAMSHEER EQBAL HAIDER VS IMPRESSION TECHNOLOGIES PVT.		Sec. 241(1),Sec. 242(4),Sec. 244(1)		CHANDRA	Page no 166,177,227,253,257, repeated,pages missed 393,527.	14/10/2021
7935	710102074132021	EUREKA FORBES LIMITED VS B L KASHYAP & SONS LIMITED		IBC Under Sec 9		Ashish Jha	Wrong pagination after page no-60/Counsel detail miss in index &&& memo of party/Vakalatnama/Advocate welfare &&& court fees need-25Rs/etc	20/10/2021
7936	710102069072021	MR. RAJESH MANDAL - PROPRIETOR OF INVASION FILMS VS GENESIS BCW PRIVATE LIMITED		IBC Under Sec 9		Digvi	page:69-76 pages are cut in original petition. remove extra pdf	20/10/2021
7937	710102064282021	UNION OF INDIA VS SH. SUMAN CHADHA		Sec 241 (2)		sfioncIt	True copy missed in every pages of annexures, proof of service missed	14/10/2021
7938	710102069532021	HUKAM SINGH & SONS - PARTNERSHIP FIRM VS US GRAPHICS PRIVATE LIMITED		IBC Under Sec 9		Digvi	counsel detail &&& sign with petition (pdf merge in single volume)	20/10/2021
7939	710102074562021	VINAYAKASUBRAMANIAN VS SMC GLOBAL SECURITIES	Company Petition (Companies Act)	Application under any other provisions		Vinayakasubramanian	Wrong documents uploaded	12/10/2021
7940	710102070422021	DBIL VS M/S. VAYAM TECHNOLOGIES LIMITED	Company Petition IB (IBC)	IBC under Sec 7		Juris Corp	Pages not clear-412-414,431,483-485,538,543,739,825-827,920,928-930,933-934,1086-1088/page miss-788 etc	28/09/2021
7941	710102074752021	MAXIS CONSULTANTS PRIVATE LIMITED VS DHINGRA PROJECTS PRIVATE LIMITED	Company Appeal(Companies Act)	Sec 252 (1)		SANJAY KHANDELWAL	Page 188,189 missed, kindly contact to registry with hard copy	12/10/2021
7942	710102074812021	SUNSOFT INFRASTRUCTURE PRIVATE LIMITED VS REGISTRAR OF COMPANIES	Company Petition (Companies Act)	Sec 252 (3)		Shivam	Wrong case type select, pages not clear 47,48 to 50,71,98,227,228,	12/10/2021
7943	710102075312021	BALWANT SINGH VS AJANTA OFFSET AND PACKAGING LIMITED	Intervention Petition (IBC)	Sec 60(5)		MANOJ MITTAL	200 pages per volume (pdf merge with index) wrong document uploaded	13/10/2021

7944	710102066152021	STATE BANK OF INDIA (THROUGH RESOLUTION PROFESSIONAL) VS SADHNA MAHINDRU	Company Petition IB (IBC)	Section 95(1)	Irfan Ahmed	pages not clear-153,154/cut line page-193/Typed copy mention page no.all pages of annexure not clear and dim. Clear scan copy required etc (contact to registry)	13/09/2021
7945	710102076002021	MANISH ANEJA & ORS VS REVITAL REALITY PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7	Nithin	page:380, 555,558, 592, not clear, and irp registration certificate missed.etc	14/10/2021
7946	710102075832021	HOLEON TRADERS PRIVATE LIMITED VS REVITAL REALITY PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234	Kangan Jain	Wrong section &&& case type select,link 2nd motion with 1st motion, file condonation delay application in 2nd motion	14/10/2021
7947	710102076302021	NARENDRA KUMAR VS CMYK PRINTECH LTD	Intervention Petition (IBC)	Sec 60(5)	VIKAS	wrong section and case type wrong (need to File IA)	15/10/2021
7948	710102076032021	RISHABH CHAND LODHA VS CMYK PRINTECH LTD	Contempt Petition (IBC)	Rule 11 of NCLT, 2016	RISHABH CHAND LODHA	wrong section and case type wrong(need to File IA)	14/10/2021
7949	710102076572021	RASHTRIYA POLYMERS & SOLVENTS VS KANODIA TECHNOPLAST	Company Petition IB (IBC)	IBC Under Sec 9	KAMNA SINGH	page:37-40 not clear, and 15rs advocate welfare missed, etc	15/10/2021
7950	710102076662021	KIRAN DEVI BANSAL VS MAJESTIC PROPERTIES PRIVATE	Company Petition IB (IBC)	IBC under Sec 7	Pranshu Goel	list of dates and events missed,291-293. not clear. etc	15/10/2021
7951	710102076802021	AFM FOODS LIMITED VS KUMAR FOOD INDUSTRIES LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	CHANDRA	Index in format/Page not clear-96,23/Page miss-131/True copy sign miss on every Annexure/Advocate &&& client detail miss on vakalatnama/etc	16/10/2021
7952	710102076912021	ESAREM TECHNOLOGIES PRIVATE LIMITED VS KUMAR FOOD INDUSTRIES LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234	ASHISH	Company master data missed, independent auditor report missed of all companies, balance sheet missed, valuation report missed, last 2 pages not mentioned in index	18/10/2021
7953	710102076932021	PNB HOUSING FINANCE LIMITED VS LANDCRAFT PROJECTS PRIVATE	Company Petition IB (IBC)	IBC under Sec 7	NIRAJ PREET	Pagination &&& sing not done in index/only 30 page in petition	18/10/2021
7954	710102074632021	AMERICAN ORIENT CAPITAL PARTNERS INDIA PRIVATE LIMITED IN VOLUNTARY LIQUIDATION VS LANDCRAFT PROJECTS PRIVATE	Company Petition IB (IBC)	IBC Section 59	HARRISH KHURANA	IN POWER ATTORNEY STAMP PAPER 50 RUPEES COMPULSORY(contact to registry)	12/10/2021
7955	710102077362021	VIKAS KUMAR VS VIGEN HEALTHY TECH INDIA PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9	SANJIT	True copy sign miss on every Annexure/pages miss	20/10/2021

7956	710102119182020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL PROPERTIES INFRASTRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	page:31-33, 113 missed page 77, 81, 83, 89, 90, 94, not clear true copy sign missed, proof of service not clear, all pdf merge in 1 pdf /incomplete documents/etc	28/12/2020
7957	710102119052020	CONNECT ARCHITECTURAL PRODUCTS PVT LTD VS ANSAL TOWNSHIPS INFRA STRUCTURE LTD	Company Petition IB (IBC)	IBC Under Sec 9		Maneesh Kumar	Volume wise index/pages not clear-31,35,41,42,44-49,55-59,61-64,68-70,78-81,94,97,103-107,140-146,150,156-163,172,173,185,188,189,192,195/page miss-32,33,34/master data of corporate debtor/E stamp paper Affidavit with notary/True copy sign miss/Advocate welfare court fees miss/As per volume uploaded 200 page/etc	26/12/2020
7958	710102015822021	MEHER MADON VS UNITECH LIMITED	Company Petition (Companies Act)	Sec. 73(4)		Meher Madon	Welfare missed in vakaltnama and upload only final petition	23/02/2021
7959	710102023362021	PLAZA GRANITE LIMITED VS UNITECH LIMITED	Company Petition (Companies Act)	Sec. 55(3)		VIVEK SHARMA	MoA &Amp;Amp;AoA not clear kindly annex type copy	23/03/2021
7960	710102077702021	STRESSED ASSETS STABILIZATION FUND (SASF) VS PRAVEEN KUMAR SINGLA	Company Petition IB (IBC)	Section 95(1)		MOHIT NANDWANI	Plz Contact Help Desk Technical Issue 011-24363846 e-filing@ncif.gov.in	20/10/2021
7961	710102077712021	UNION BANK OF INDIA LIMITED VS ANGLE INFRASTRUCTURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	Page not clear-125-127,131,140/IRP Certificate miss &Amp;Amp; form 2/Every Power of attorney file with 50 E stamp paper/Advocate welfare &Amp;Amp; court fees miss on vakalatnama/Advocate &Amp;Amp; client detail miss/etc	21/10/2021
7962	710102077732021	SHIPRA INFRA TECH PRIVATE LIMITED VS VEDANTA LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		Preetika	Jurisdiction not in delhi/Index in format/Translated page-139,143/Advocate welfare &Amp;Amp; court fees miss /etc	21/10/2021
7963	710102075422021	KARNATAKA BANK LIMITED AND UCO BANK VS SURANGI SERVICES LIMITED	Intervention Petition (IBC)	Sec 60(5)		NIPUN GAUTAM	25rs advocate welfare and 5rs court fee missed,	13/10/2021
7964	710102072282021	SOLITAIRE CAPITAL INDIA AND ANOTHER VS VIPUL SEZ DEVELOPERS PVT LTD	Contempt Petition(Companies Act)	Sec 425		aaryan sharma	Fill the blanks in para 3 page 15.	4/10/2021

7965	710102074662021	NITIN BATRA & ORS VS ANAND INFOEDGE PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		SAIKRISHNA ASSOCIATES	Blur page-166,169,949,1018,1190,1221,1225,1227,1242,1302,1320,1329,1330,1347-1349,1400,1434,1435,1437,1516,1552,1560-1562,1564,1569,1571,1575-1578,1584,1587-1595,1600,1608,1622,1626-1629,1631,1670-1672,1675-1678,1684,1695,1706,1717,1730-1733,1738,1749,1755,1760/Cut line page-1658,1737/True copy sign miss on every Annexure/page miss-526,621,623,625,627,629,679,619./Double page-535/Translated page-996,998,1000,1011,1013,1017/IRP certificate miss/etc	12/10/2021
7966	710102075412021	HURRYKRISHNA VENTURE PRIVATE LIMITED VS ANAND INFOEDGE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		NIRBHAY KUMAR & ASSOCIATES	page:195-196 not clear, counsel sign missed in index, etc	13/10/2021
7967	710102076332021	AROUSE MARKETING PVT LTD VS REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Company Petition (Companies Act)	Sec 252 (3) - By Government Body		VISHAL GUPTA	Wrong case &&& section select, fees missed,counsel sign missed in index, AoA missed,pages not clear 41,63,68,69,98,99,102,146,150, page no 208 hindi,advance service not mentioned in index, no sign in every pages of petition	14/10/2021
7968	710102035212021	S V CREDITLINE LIMITED VS REGISTRAR OF COMPANIES NCT OF	Company Petition (Companies Act)	Sub-Section (1) Of Section 66.		Zorawar	section 52 not readwith in petition pg no 06	15/05/2021
7969	710102077062021	VASHISHT RAI SHARMA VS KUIPER BIO MATRIX PRIVATE LIMITED & ORS.	Company Petition (Companies Act)	Sec. 59,Sec. 241(1),Sec. 244(1)		MILAN	pages not clear 119 to 124,129 to 144,202,232,233,235,236,355,373,585 to 591,593,594	18/10/2021
7970	710102050462021	KARTIK CHADHA & OTHERS VS KARTIK CHADHA & OTHERS	Intervention Petition (IBC)	Sec 60(5),Application under any other provisions- IBC		Divyanshu Sarswat	page no-12 Wrong section/Page not clear-27-30/cut line page-89/Page miss-149	21/07/2021
7971	710102058022021	MR. ARUN SRIVASTAVA VS HITECH ERECTORS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 59		Gagan Mathur	Vol 1 &&& 2 wrong pagination kindly continue it after page no 36, serve the petition to all respondent, supporting affidavit missed, company master data missed	17/08/2021
7972	710102060232021	WAVE MEGACITY CENTRE PRIVATE LTD. VS VINEET CHAUDHARY &	Intervention Petition (IBC)	Sec 60(5)		Divyanshu Sarswat	wrong case type please separate file 4/5 please call us or visit nclt	25/08/2021
7973	710102062082021	STATE BANK OF INDIA VS P.P. JEWELLERS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		mital and mital advocates	IBBI CERTIFICATE MISSING WITH FORM 2	31/08/2021
7974	710102074362021	MINDA TG RUBBER PRIVATE LIMITED VS P.P. JEWELLERS PRIVATE LIMITED	CA(A) Merger and Amalgamation(Companies Act)	Sec. 230-232, Sec 234		Sanjay	kindly mentioned 302 to 353 pages in master index	11/10/2021
7975	710102069742021	R VS ALAKNANDA BUILDTECH PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/89(PB)2021	Aishwarya	main case wrong link please check your main case	24/09/2021

7976	710102075012021	EDIQUE SOLUTIONS PRIVATE LIMITED VS INGRAM MICRO INDIA PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/422(ND)2021	Rishi Ashok	1-131 page missing	13/10/2021
7977	710102075032021	ORIENTAL BANK OF COMMERCE VS SHEKHAR RESORTS LTD. & ORS	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/22(ND)2018	Shivali Singh	section wrong	13/10/2021
7978	710102075052021	MAYUR GOYAL VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Legalics Law Offices	merge into one pdf	13/10/2021
7979	710102075102021	NARESH SABHARWAL VS ANIL TAYAL	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/266(ND)2019	Rajanish	10-12,14,16-18 not clear page and page number double after 23 page and stamp paper missing	13/10/2021
7980	710102075112021	SURYAKANT CHANDRAKANT MISHRA/PRANJAL MISHRA VS JBK DEVELOPERS PVT.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2552(ND)2019	KUMUD SHEKHAR	48-50 not clear page and welfare missing	13/10/2021
7981	710102075132021	PUNJAB NATIONAL BANK VS M/S SHAH PUBLICATION PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/196(ND)2018	RAJESH KUMAR GAUTAM	8-10,13 not clear page and stamp paper missing	13/10/2021
7982	710102075172021	ATCO FLEXDUCT PRIVATE LIMITED VS M/S SHAH PUBLICATION PVT. LTD.	Company Application(Companies Act)	Rule 11 of NCLT	COMPANY PETITION (COMPANIES ACT)/138(ND)2021	Anant	index missing and stamp affidavit missing and cp not mention in main case soft copy	13/10/2021
7983	710102075272021	M/S ARCEE TRADING CORPORATION VS M/S DEV LANDCON PVT. LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1238(ND)2019	KARMA LAW	8e,8f,18-19,20-29,31-38,41-45,52-55,74,78-79,93,104 not clear page 58,60,67,91-92translate welfare court fees missing page number missing after 7 page	13/10/2021
7984	710102075392021	NUVOCO VISTAS CORPORATION LIMITED VS M/S DEV LANDCON PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/614(ND)2017	Ashish Verma	32-34,40,48 not clear page and welfare and court fees missing	13/10/2021
7985	710102075342021	FLEXITUFF VENTURES INTERNATIONAL LIMITED VS M/S DEV LANDCON PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1694(ND)2018	Ashish Verma	welfare court fees missing	13/10/2021
7986	710102075572021	EDELWEISS ASSET RECONSTRUCTION CO LTD VS M/S DEV LANDCON PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/866(PB)2018	Ashish Verma	21-22 not clear page welfare and court fees missing	13/10/2021
7987	710102075582021	ICICI BANK LIMITED VS M/S DEV LANDCON PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/144(PB)2017	Ashish Verma	47-48,55-56 not clear page and welfare and court fees missing	13/10/2021
7988	710102075552021	RAJIV BAJAJ VS ELHPL PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB	RAJIV BAJAJ	double page number after 20 page	13/10/2021
7989	710102075482021	BLUE BIRD SOFTWARE PVT. LTD VS AXIS TRUSTEE SERVICES LIMITED	Interlocutory Application (I.B.C)	Rule16(d),NCLT Rules,2016 IBC		Kumar Anurag	case type wrong and wrong section, multiple transfer not allowed.	13/10/2021
7990	710102075402021	SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA VS ATUL KUMAR KANSAL	Interlocutory Application (I.B.C)	Sec 60(5)		HIMANSHU UPADHYAYA	section wrong and main case not link and stamp paper missing	13/10/2021
7991	710102075332021	BIBHUTI BHUSHAN BISWAS & ORS VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/330(ND)2021	Aman	(27-29,192-201 not clear page) and (volume break after 200 page) (52,134,136,138,146,150translate page)	13/10/2021
7992	710102075682021	AKASH SINGHAL VS ANSAL PROPERTIES AND INFRASTRUCTURE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/846(ND)2018	AKASH	24-25,27-28,72 not clear page	14/10/2021
7993	710102075652021	RAKESH KUMAR JAIN VS M/S INCOM WIRES & CABLES PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		RAKESH KUMAR JAIN	main case not link reminder 3/5	14/10/2021
7994	710102070102021	BSL CASTINGS PRIVATE LIMITED VS LOTUS GREEN DEVELOPERS PRIVATE	Interlocutory Application (I.B.C)	IBC Under Sec 9	COMPANY PETITION IB (IBC)/541(ND)2020	Abhishek	section wrong wrong section (rule 8)	27/09/2021
7995	710102075862021	ENKAY INDIA RUBBER CO PVT LTD VS SUMERU PROCESSORS	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1493(PB)2018	RAJIV MALIK	E stamp and affidavit not notraize	14/10/2021
7996	710102075942021	MR. MOHIT CHAWLA VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/404(ND)2018	Mohit Chawla	page no 40,52 in hindi	14/10/2021
7997	710102075802021	SUNIL PRAKASH SHARMA VS SUMERU PROCESSORS PVT LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/546(PB)2018	Sunil Prakash Sharma	20-23 not clear page	14/10/2021

7998	710102075852021	M/S COLUMBIA PETROCHEM PVT LTD VS M/S PETROLUBE INDIA LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/343(ND)2017	JANENDER	Wrong section select	14/10/2021
7999	710102075992021	ROHIT RANA VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB	Legalics Law Offices	Merge in to one pdf	14/10/2021
8000	710102070112021	MM METACRAFT PVT. LTD. VS R.M. CONTROLS PVT. LTD.	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/86(ND)2021	Raj Karan Sharma	wrong case type, affidavit back date please delete previous	27/09/2021
8001	710102076022021	M/S KESHAV ENTERPRISES VS R.M. CONTROLS PVT. LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/3196(ND)2019	Ashish Verma	Pg no 68 not clear, welfare and court fees missed	14/10/2021
8002	710102076092021	RAJIV BAJAJ VS ELHPL PVT. LTD.	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/508(PB)2017	RAJIV BAJAJ	notary missing in stamp paper and 41-42,52,69-70,86,87,102-105,114-115,144-145,166-167 not clear page	14/10/2021
8003	710102076072021	SMT. PAVAN KAPOOR VS IIFL HOME FINANCE LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/25(ND)2021	RANJANA ROY GAWAI	80-84,86-87,297,299,300,303 not clear page	14/10/2021
8004	710102076232021	LIC HOUSING FINANCE PRIVATE LIMITED VS MR. ABHISHEK DUTTA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	Harshit Agarwal	12-69 page number missing in index	14/10/2021
8005	710102076842021	STERLING MOTOR COMPANY VS PANKAJ KUMAR SINGAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1329(ND)2019	RANJANA ROY GAWAI	"Advocate welfare " court fees miss "	16/10/2021
8006	710102076792021	ASSISTANT PROVIDENT FUND COMMISSIONER VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 42	COMPANY PETITION IB (IBC)/3196(ND)2019	Manish Dhir	case type wrong,	16/10/2021
8007	710102066062021	M/S COLUMBIA PETROCHEM PVT LTD VS M/S PETROLUBE INDIA LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/343(ND)2017	JANENDER	84-85 not clear page and 86 cut page Reminder 3/5	13/09/2021
8008	710102076942021	GULSHAN KUMAR GUPTA VS M/S PETROLUBE INDIA LTD.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/300(PB)2017	GULSHAN KUMAR GUPTA	proof of service missed	18/10/2021
8009	710102076972021	KANTI MOHAN RUSTAGI VS WORLD CONSULTING & RESEARCH CORPORATION PVT.	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Kanti	main case not link,	18/10/2021
8010	710102077042021	AFFLE (INDIA) LIMITED VS AD VICTORIAM VENTURES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)	COMPANY PETITION IB (IBC)/2380(ND)2019	ANAND	document not upload properly	18/10/2021
8011	710102077492021	MORDHWAJ SINGH & ORS. VS NILESH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2130(ND)2019	RAJESH KUMAR GAUTAM	affidavit back	20/10/2021
8012	710102064992021	ATUL KUMAR SINGHAL VS FITJEE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	Mukesh Mohan Goyal	PAGE NO 16 REPEAT	9/9/2021
8013	710102077012021	GAURAV SAWHNEY VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/923(PB)2018	HIMANSHU	68-71 ,79,81-82,91-92,101-102,107-108,119-120,123-124 not clear page	18/10/2021
8014	710102076262021	ANURAG NIRBHAYA VS RABINDRA KUMAR MINTRI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1058(ND)2019	ABHISHEK	Supporting Affidavit Missing	14/10/2021
8015	710102078002021	CLARO ENERGY PRIVATE LIMITED VS ARIHANT TRADING	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Manisha	main case not link and due payment other section	21/10/2021
8016	710102071982021	RAGHVENDRA PRATAP SINGH VS CLARION TOWNSHIPS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/638(ND)2020	TRIVENDRA	merge into one pdf Reminder 4/5	2/10/2021
8017	710102078092021	SAHIL HOLDINGS PRIVATE LIMITED VS SALUJA CONSTRUCTION	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016		Pranshu Goel	main case not link	22/10/2021
8018	710102076182021	ALCHEMIST ASSET RECONSTRUCTION CO.LTD. (AARC) VS SALUJA CONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/378(PB)2017	Ashish Verma	Welfare and court fees missed	14/10/2021
8019	710102075532021	HARI BABU THOTA VS SALUJA CONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/89(ND)2018	HARI BABU THOTA	1,3,4 cut page	13/10/2021
8020	710102075462021	ARVIND GARG VS SALUJA CONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/272(PB)2017	Arvind Garg	72-94,121-126 not clear page	13/10/2021
8021	710102075442021	BHOOPESH GUPTA VS SALUJA CONSTRUCTION	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/479(ND)2019	BHOOPESH GUPTA	16-17 blur page	13/10/2021
8022	710102077052021	VJENDER SHARMA VS SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/433(ND)2017	Vijender Sharma	document not upload properly	18/10/2021
8023	710102077022021	KOTAK MAHINDRA PRIME LTD. VS MR. PAWAN KAPOOR	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/551(ND)2021	JANENDER	document not upload properly	18/10/2021
8024	710102076822021	ASSISTANT PROVIDENT FUND COMMISSIONER VS ASHOK KUMAR DEWAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/3196(ND)2019	Manish Dhir	Fill up the blank at page number 3.	16/10/2021
8025	710102077032021	ANJOO AMAR & ORS VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/197(PB)2021	Nithin	document not upload properly	18/10/2021
8026	710102076172021	HARVINDER SINGH VS WAVE MEGACITY CENTRE PRIVATE LTD.	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2027(ND)2019	SWATI SALUJA	welfare court fees missing and double page numbering after 50 page	14/10/2021

8036	710102069462021	ATUL KUMAR KANSAL VS RIYASAT TOWERS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/456(ND)2018	Atul Kansal	Pg- 485, 488,490,501,571,572,not clear page Pg- 424,425,427 to 430,432,434,436, pages cut	24/09/2021
8037	710102063042021	ASHOK GARG & ANR VS MAHESH TANEJA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1744(ND)2019	Shivam	Pg-187 not clear page and stamp paper missing Reminder 3/5	2/9/2021
8038	710102062672021	ASSISTANT COMMISSIONER AMAINDAKARAI ASSESSMENT CIRCLE VS GIAN CHAND NABANG	Interlocutory Application (I.B.C)	Sec 60(5)		Assistant Commissioner	main case not link and Pg-27,28,	1/9/2021
8039	0710102024782020/7	ZOOM COOMUNICATIONS LTD. Vs. M/S PAR EXCELLENCE REAL ESTATE PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/616(ND)2020		Index missing	22/10/2021
8040	0710102054162021/2	NCLT (COURT-2 NEW DELHI) THROUGH REGISTRAR Vs. MR. MANOJ KUMAR SINGH IIP		Rule 11 of NCLT, 2016	CONTEMPT PETITION (IBC)/11(ND)2021		Page no. 47 - 120 true copy sign missing, pages cut from below	22/10/2021
8041	0710102079172019/16	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1006(ND)2019		Page 1 - 15 sign missing, Court fees and welfare missing on vakalatnama, Page no. 20 - 59 true copy sign missing	22/10/2021
8042	0710102081822019/11	M/S ASHLEY ENTERPRISES Vs. REAL ELEVATORS		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1150(ND)2019		Page no. 1 - 12 sign missing,	22/10/2021
8043	0710102086102020/5	HITESH BHARDWAJ Vs. DELHI APARTMENTS PVT. LTD.		Sec. 59	COMPANY PETITION (COMPANIES)		No Index, No Pagination	22/10/2021
8044	0710102101112019/3	MAYA GUPTA Vs. RAKESH CHOPRA		Sec 60(5)	COMPANY APPLICATION(IBC) /814(ND)2019		Wrong e-filing, need to file in IA	8/10/2021
8045	0710102128962019/4	MAYA GUPTA Vs. NEELKANTH CROCKERY EMPORIUM		Sec 60(5)	COMPANY APPLICATION(IBC) /1290(ND)2019		Wrong e-filing, application need to file in IA	8/10/2021
8046	0710120009092018/13	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1342(ND)2018		Wrong pagination in Index, Page no. 1 - 29 sign missing,	30/09/2021
8047	0710102010102021/10	MR. VISHAL SWARA & ANR Vs. SLV SECURITY SERVICES PRIVATE LIMITED		Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES ACT)/62(ND)2021		Page no. 1 - 53 sign missing, stamp paper missing, Affidavit not notarized, Page no. 61 - 62, 98, 100, 132,144, 145, 147-153, 159-160 not clear,	22/10/2021
8048	0710102025952021/1	NAVEEN SAXENA & OTHS. Vs. PEERS ALLIED COTPORATION LTD		Sec. 73(4)	COMPANY PETITION (COMPANIES ACT)/124(ND)2021		Notary date missing on affidavit, Vakalatnama not mention in index, vakaltnama page cut from bottom	7/10/2021
8049	0710102039202021/1	MAJOR BRANDS (INDIA) PRIVATE LIMITED Vs. GAURIK FASHIONS PRIVATE		IBC Under Sec 9	COMPANY PETITION IB (IBC)/287(ND)2021		True copy sign missing on every page	22/10/2021
8050	0710102076942019/6	SAHIL GARG Vs. WAVE GLOBAL EDUCATIONAL SERVICES PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/946(ND)2019		Rs 25 welfare missing on vakalatnama	22/10/2021
8051	0710102100092019/9	UTSAV SECURITIES PRIVATE LIMITED Vs. VOGUE CLOTHIERS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1593(ND)2019		Page no. 1 - 14 sign missing, Page no. 17 - 35 true copy sign missing	22/10/2021
8052	0710102002702021/6	VJENDER SHARMA Vs. CONARES METAL SUPPLY LTD		---Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/210(ND)2021		Wrong pagination after page no. 6	22/10/2021
8053	0710102073712020/1	DAVENDRA KUMAR Vs. DELTOS INFRA PRIVATE LIMITED		Sec. 213,Sec. 241(1),Sec. 242(4)	COMPANY PETITION (COMPANIES)		File all documents separately	8/10/2021
8054	0710102139052019/2	TRUE SALES Vs. JINDAL GREEN CROP INTERNATIONAL		IBC Under Sec 9	COMPANY PETITION IB (IBC)/659(ND)2020		Wrong e-filing, need to file in IA	22/10/2021
8055	0710102016922019/1	RAJESH VASUDEVA Vs. SPML INFRA LIMITED		Application under any other provisions	COMPANY APPLICATION(COMPANIES)		Wrongly Filed here	22/10/2021
8056	0710102016122021/3	TARANNOM SHARGH INTERNATIONAL TRANSPORTATION COMPANY Vs. LARK LOGISTICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/139(ND)2021		P.O.S missing	20/10/2021
8057	0710102036392021/5	SWATI SYNTHETICS Vs. SUNSHINEIMPEX LACE AND FABRICS PRIVATE LIMITED		IBC Under Sec 9	COMPANY PETITION IB (IBC)/338(ND)2021		Court Fee stamp missing in Vakalatnama	22/10/2021

8058	0710102053142021/3	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED Vs. UDAY ESTATES PRIVATE LIMI		IBC under Sec 7	COMPANY PETITION IB (IBC)/393(ND)2021		True Copy sign missing in the Judgement document	21/10/2021
8059	0710102110322019/15	SAHAJ BHARTI TRAVELS Vs. HCL TECHNOLOGIES		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2087(ND)2019		No index, No Pagination	22/10/2021
8060	0710102138062019/14	STRAIGHT EDGE CONTRACTS PVT. LTD. Vs. THREE C SHELTERS PVT. LTD.		IBC Under Sec 9	COMPANY PETITION IB (IBC)/2721(ND)2019		Page no. 62, 66 translation copy missing, Page no. 371 not clear	22/10/2021
8061	0710102149292019/8	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		Page no. 1 - 15 sign missing,	6/9/2021
8062	0710102149292019/9	NUVISION (DELHI) PRIVATE LIMITED Vs. FLPL LOGISTICS PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/2976(ND)2019		Page no. 1 - 15 sign missing,	20/10/2021
8063	0710102158352019/3	PNB HOUSING FINANCE LIMITED Vs. M/S ALPINE REALTECH		Sec 60(5)	COMPANY APPLICATION(IBC)/44(ND)2020		Wrong e-filing, application need to file in IA	22/10/2021
8064	0710120010512018/6	HARI PAVAN VELLANKI Vs. ISCHOLAR EDUCATION SERVICES PVT LTD		Sec. 241(1),Sec. 242(4),Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/354(ND)2018		Order copy not available, please put the order copy before the index of the documents	22/10/2021
8065	0710120012082018/61	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Page no. 56, 62, 70 not clear, merge documents in single pdf, page no. not mention on vakalatnama	21/10/2021
8066	0710120012082018/62	SHINOJ KOSHY Vs. M/S GRANITE GATE PROPERTIES PVT LTD		IBC under Sec 7	COMPANY PETITION IB (IBC)/1248(PB)2018		Documents not available, please refile the documents	21/10/2021
8067	0710200431842018/8	INCOME TAX OFFICER WARD Vs. REGISTRAR OF COMPANIES - M/S GRS PRINTERS PRIVATE LIMITED		Application under any other provisions	COMPANY APPEAL(COMPANIES ACT)/802(ND)2018		Page 16 according to PDF Not Filed properly	22/10/2021
8068	0710102079912019/14	JMS STEEL & POWER CORPORATION Vs. S.T. CONSTRUCTIONS PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/1049(ND)2019		Written Submission Filed twice	22/10/2021
8069	710102075732021	MANAK UTENSILS PRIVATE LIMITED VS	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016,Rule 11 of NCLT		V. N. Dubey	Welfare & court fees missed in vakalatnama, memo of parties missed	14/10/2021
8070	710102076902021	VS METALLIC PRIVATE LIMITED VS ENERSHELL ALLOYS & STEEL PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		MANOJ KUMAR	document not uploaded properly, pdf merge into 1 volume.	18/10/2021
8071	710102071282021	NUVOCO VISTAS CORPORATION LIMITED VS ROYALGOLF LINK CITY PROJECTS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		P. S. Sudheer	pdf split after 200 page with index, proof of service missed of petition, volume wise index missed, true copy sign missed on every pages of annexures, page 67a, page blank after 69, page:82, 190-191, 195-252, not clear, etc	30/09/2021
8072	710102077242021	AMARJIT SINGH CHATHA VS MOON LIGHT PROPBUILD PRIVATE LIMITED	Transfer Petition(Companies Act)	Rule16(d),NCLT Rules,2016		Swapnil Gupta	Synopsis/dates & events missed,welfare & court fees missed in vakalatnama,advance service missed	19/10/2021
8073	710102077442021	NEO MILK PRODUCTS PRIVATE LIMITED VS MOON LIGHT PROPBUILD PRIVATE LIMITED	Company Petition IB (IBC)	IBC Section 59		ABHISHEK	page:37, 119, not clear etc	20/10/2021
8074	710102077622021	STATE BANK OF INDIA VS ANURADHA SACHDEV	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	volume wise index missed in both volume, 25rs advocate welfare and 3rs court fee missed,	20/10/2021

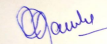
8075	710102077642021	PRADEEP KUMAR GUPTA VS HI TECH AUDIO SYSTEMS PRIVATE LIMITED	Company Petition (Companies Act)	Sec. 241(1),Sec. 242(4),Sec. 244(1)		Swapnil Gupta	Section 166 fees missed,Brief synopsis missed,pages not clear 105	20/10/2021
8076	710102077692021	STRESSED ASSETS STABILIZATION FUND (SASF) VS MANOJ KUMAR SINGLA	Company Petition IB (IBC)	Section 95(1)		MOHIT NANDWANI	counsel sign missed on index, brief of synopsis and list of dates and events missed, 11-45, 52-53, 57, 86-93, 123-127, 171-172, not clear,etc	20/10/2021
8077	710102078272021	JMD CRANES VS THE INDURE PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		RAKESH KUMAR	PAGE:79-80 cut, 235-236 not clear, 239, 242, 245, 247-248, 251, 254, 257, 258, 261, 264, 267, 269-274, 279-285,294-298, 300, not clear etc	22/10/2021
8078	710102078342021	YOGESH GUPTA SOLE PROPRIETOR RAPID CONSTRUCTIONS VS AADI BEST CONSORTIUM PRIVATE	Company Petition IB (IBC)	IBC Under Sec 9		ADHISH SRIVASTAVA	DOCUMENTN UNCOMPLETED	22/10/2021
8079	710102078422021	QUTAB MERCANTILE PRIVATE LIMITED VS PUNJAB NATIONAL BANK	Transfer Petition (IBC)	Rule16(d),NCLT Rules,2016 IBC		BALVINDER RALHAN	memo of parties, brief of synopsis and list of dates and events missed, affidavit wrong arranges. Etc	23/10/2021
8080	710102078562021	K K CONTINENTAL TRADE LIMITED VS PROFUL OILS PRIVATE LIMITED	Company Petition IB (IBC)	IBC Under Sec 9		shivam	document uncompleted	23/10/2021
8081	710102077082021	STATE BANK OF INDIA VS VIVEK SACHDEV	Company Petition IB (IBC)	Section 95(1)		EKTA CHOUDHARY	volume wise index missed in both volume,page:221-222 not clear, etc	19/10/2021
8082	710102078202021	VOLKSWAGEN FINANCE PRIVATE LIMITED VS TEN TRAVELS PRIVATE LIMITED	Company Petition IB (IBC)	IBC under Sec 7		EKTA CHOUDHARY	200 PAGES PER VOLUME WITH VOULME WISE INDEX , PAGES 146, NOT CLEAR 150-157 , 161-168 , 174-177 NOT CLEAR ETC	22/10/2021
8083	710102075002021	H.R. BUILDTECH PVT. LTD. VS DHINGRA JARDINE INFRASTRUCTURE PRIVATE LIMITED	Restoration Application (IBC)	Application under any other provisions- IBC		Dushyant	main case not link and section wrong	12/10/2021
8084	710102075082021	MUKESH BHATIA VS RAJESH PROJECTS (INDIA) PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/710(PB)2019	parinav gupta	affidavit back date	13/10/2021
8085	710102075612021	NIDHI SOOD VS VAYAM TECHNOLOGIES LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB	sahil sood	stamp paper missing	14/10/2021
8086	710102075782021	ANSHUL GUPTA VS VAYAM TECHNOLOGIES LTD	Interlocutory Application (I.B.C)	Regulation 33	COMPANY PETITION IB (IBC)/431(ND)2019	RISHI	main case not link properly,wrong section select, page no 103 repeated	14/10/2021
8087	710102076012021	ICICI BANK LIMITED VS VAYAM TECHNOLOGIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/706(PB)2018	Ashish Verma	89-90,92-100,118-120,146-149 not clear page	14/10/2021
8088	710102075952021	CENTRAL BANK OF INDIA VS VAYAM TECHNOLOGIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/254(PB)2017	Ashish Verma	56-59,61-63,70-71,74-75 not clear page	14/10/2021
8089	710102076502021	TRANS GULF FROZEN FOOD CONTAINERS PRIVATE LIMITED VS VAYAM TECHNOLOGIES LTD	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Navjit Singh	main case not link, document not upload properly	15/10/2021
8090	710102076142021	PUNEET KAUR THROUGH HER ATTORNEY AMRIT PAL SINGH VS PANKAJ	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	Legalics Law Offices	20-21 not clear page and merge into one pdf	14/10/2021
8091	710102076342021	ANIL KOHLI VS PANKAJ NARANG	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/216(PB)2021	ABHISHEK	Wrong sectin select,e stamp &&&& affidavit not notraize,welfare &&&& court fees missed in vakaltnama	15/10/2021

8092	710102076192021	RAJ KUMAR RALHAN LIQUIDATOR OF SU-KAM POWER SYSTEMS LIMITED VS PANKAJ NARANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/540(PB)2017	MISHA	E stamp missed and affidavit not notraize	14/10/2021
8093	710102076392021	ANIL KOHLI VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/218(PB)2021	ABHISHEK	welfare courtfees missing and notary missing in affidavit and stamp paper AND SECTION WRIONG	15/10/2021
8094	710102076512021	SHARMA KALYPSO PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1887(ND)2019	Navjit	document not upload properly	15/10/2021
8095	710102076522021	SHARMA KALYPSO PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1887(ND)2019	Navjit	document not upload properly and wrong section (for modification rule 11)	15/10/2021
8096	710102076562021	J V RESTAURANT PRIVATE LIMITED VS SMT GINNI DEVI	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Omprakash Sharma	main case not link and welfare and court fee missing in vakaltanama	15/10/2021
8097	710102076612021	ARGENTIUM INTERNATIONAL PVT LTD VS UTM ENGINEERING PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/248(ND)2019	Kanti	page:149-151 not clear,	15/10/2021
8098	710102074642021	RAM NIWAS MITTAL VS MR. RAJIV RAJ	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/2879(ND)2019	Areness	27,30,50,58-92,111	12/10/2021
8099	710102077212021	YUG INTERNATIONAL PRIVATE LIMITED VS PAHWA PLASTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/2879(ND)2019	NILESH RANJAN	Wrong section select	19/10/2021
8100	710102077092021	GAUTAM SINGHAL RESOLUTION PROFESSIONAL OF M/S SPM AUTOMOTIVE COMPONENTS PRIVATE LIMITED VS PAHWA PLASTICS PRIVATE LIMITED	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/892(ND)2020	JEET MALA	proof of service missed,	19/10/2021
8101	710102077102021	ASHWANI KUMAR SHARMA VS MR. ANIL TAYAL RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/654(PB)2019	VIJENDER SHARMA	page:449 not clear, 458-482 etc page not clear,	19/10/2021
8102	710102077262021	DEEPA GUPTA LIQUIDATOR MICRO POWER TECHNOLOGY PRIVATE LIMITED VS MR. ANIL TAYAL RESOLUTION PROFESSIONAL OF M/S AVJ DEVELOPERS (INDIA) PVT LTD	Interlocutory Application (I.B.C)	Sec 54(1)	COMPANY PETITION IB (IBC)/2612(ND)2019	ankur gupta	page:48 translation, etc	19/10/2021
8103	710102077132021	MAHESH CHANDRA SAHU VS PANKAJ NARANG	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/236(ND)2020	Legalics Law Offices	(pdf merge) , annexure true copy sign on every pages,	19/10/2021
8104	710102077152021	FORGINGS PRIVATE LIMITED VS INDIABULLS HOUSING FINANCE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/455(PB)2017	Sajeve Bhusan Deora	Pg 65H hindi to 68	19/10/2021
8105	710102077302021	INDU KUMAR AND ORS VS SAHA INFRA TECH PRIVATE LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1781(ND)2018	Harshit Agarwal	wrong section, tc not allowed (true copy), proof of service missed,etc	19/10/2021
8106	710102077372021	IRP SHRI PRAVEEN KUMAR AGRAWAL VS M/S TECHMATE INDUSTRIES	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1807(ND)2019	Ruchir Batra	TECHNICALLY WRONG SECTION	20/10/2021
8107	710102071782021	DEEPAK MAINI VS M/S TECHMATE INDUSTRIES	Interlocutory Application (I.B.C)	Sec 30	COMPANY PETITION IB (IBC)/1064(PB)2018	APOORV AGARWAL	Page 421 repeated,page 1262,1894 to 2445,2536 missed,welfare &&& court fees missed in vakaltanama, last four volumes not uploaded properly, IB not mentioned in soft copy	2/10/2021
8108	710102077432021	SLV MARKETING PRIVATE LIMITED VS SBK TRADE AND INFRASTRUCTURE PVT LTD	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1025(ND)2020	SHISHIR	case type wrong	20/10/2021
8109	710102072202021	BINGE CAFE CONCEPT PVT. LTD. VS NAYATI HELTHCARE & RESEARCH NCR PVT	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/833(ND)2020	Pallav Mongia	CASE TYPE WRONG	4/10/2021
8110	710102077472021	ADITYA KRISHN VS NILESH SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/833(ND)2020	Aneesh	23-39 not clear page 43-78 not clear page	20/10/2021
8111	710102077482021	MOHIT LAL VS AKASH SINGHAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/833(ND)2020	SHASHANK	welfare missing in vakaltanama	20/10/2021

8112	710102077602021	NILESH SHARMA VS AKASH SINGHAL	Interlocutory Application (I.B.C)	Regulation 33	COMPANY PETITION IB	Aditi Sharma	section wrong	20/10/2021
8113	710102077612021	JAMMU & KASHMIR BANK VS AMAN HOSPITALITY PRIVATE LIMITED	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/1086(PB)2020	ABHISHEK DEVGAN	7,9,11,13-14 not clear page	20/10/2021
8114	710102077652021	MOHD NAZIM KHAN (19(2) APPL. NATURE) VS BIGSHARES SERVICES PVT LIMITED	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/2410(ND)2019	MOHD NAZIM KHAN	section wrong	20/10/2021
8115	710102078252021	VIKRAM BAJAJ VS BIGSHARES SERVICES PVT LIMITED AND ORS	Interlocutory Application (I.B.C)	19(2)	COMPANY PETITION IB (IBC)/843(ND)2018	ABHISHEK	wrong file	22/10/2021
8116	710102078332021	CENTRAL BANK OF INDIA VS RANJIT KUMAR VERMA	Miscellaneous Application (IBC)	Sec 60(5)	COMPANY PETITION IB (IBC)/1018(ND)202	Anish Jaipurari	STAMP PAPER MISSING	22/10/2021
8117	710102067622021	NARESH KUMAR VS M/S NORTH RAJASTHAN	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/512(ND)2020	Mohit D Ram	TRUE COPY MISSING IN ANNEXURE PAGE	18/09/2021
8118	710102075882021	PRAMOD KUMAR GOIL VS SHIV NANDAN SHARMA	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1781(ND)201	Legalics Law Offices	Merge in to one pdf	14/10/2021
8119	710102076272021	BRAHM DATT VERMA VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1520(ND)2018	BRAHM	main case wrong soft copy and notary missing in affidavit and stamp paper	14/10/2021
8120	710102076222021	BCC FUBA INDIA LTD VS METENERE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Ashish Verma	Main case no link, case type wrong	14/10/2021
8121	710102078692021	NAMESHWAR SINGH & ORS VS INDIRAPURAM HABITAT CENTRE PRIVATE	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1397(PB)2019	Nithin	74,81-125 not clear page	25/10/2021
8122	710102076402021	ANIL KOHLI VS SHRI ASHOK GEOL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/217(PB)2021	ABHISHEK	welfare court fees missing and notary missing in affidavit and stamp paper AND SECTION WRIONG	15/10/2021
8123	710102076372021	ANIL KOHLI VS SHRI PRADEEP GEOL	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/220(PB)2021	ABHISHEK	Wrong section select, e stamp & affidavit not notraize, welfare & court fees missed in vakaltnama	15/10/2021
8124	710102076492021	M/S SANDEEP AXLES PVT LTD VS KALIBER ASSOCIATES PRIVATE LIMITED	Miscellaneous Application (IBC)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/420(ND)2017	SRISHTI	Main case wrongly linked	15/10/2021
8125	710102077342021	ANIL KUMAR SHARMA LIQUIDATOR MACRO COMMERCE PRIVATE LIMITED VS KALIBER ASSOCIATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Regulation 44(2), Liquidation process Regulation, 2016	COMPANY PETITION IB (IBC)/398(PB)2017	aditya gauri	Wrong section select, no welfare and court fees in vakaltnama	19/10/2021
8126	710102077182021	ARVIND GARG VS KALIBER ASSOCIATES PRIVATE LIMITED	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/59(PB)2018	Arvind Garg	96,98,99,101-104,106-108,127,134-135,137-139 cut page	19/10/2021
8127	710102077222021	INDO LAMINATES PRIVATE LTD VS SHUBHAM CHEMICAL & SOLVENT LTD	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/341(ND)2020	Kavita Jha	SECTION NOT MENTION IN APPLICATION	19/10/2021
8128	710102077322021	NOSLAR INTERNATIONAL LIMITED VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC	COMPANY PETITION IB (IBC)/1031(ND)2018	Sajeve Bhushan Deora	Application should be associated with main case or the main case associated should be allotted to a court	19/10/2021
8129	710102077252021	GLOBAL INFONET DISTRIBUTION PRIVATE LIMITED VS SONU TRADING COMPANY	Interlocutory Application (I.B.C)	Application under any other provisions- IBC		Yogender Pal Singhal	main case not link, page:35-38, 57-60 not clear, etc	19/10/2021
8130	710102045022021	NUTAN JAISWAL VS MR MUKESH GUPTA INSOLVENCY RESOLUTION PROFESSIONAL	Interlocutory Application (I.B.C)	Sec 60(5)	COMPANY PETITION IB (IBC)/1022(ND)2018	TRIVENDRA	123-127,145-147,261-265,272-277,282-288 translate page 128-138 not clear page and index missing in vol 2 123-127,145-147,261-265,272-277,282-288 translate page 128-138 not clear page and index missing in vol 2	5/7/2021
8131	710102074072021	MR. SRIGOPAL CHOUDHARY VS STAR INDIA PVT. LTD	Interlocutory Application (I.B.C)	Rule 11 of NCLT, 2016	COMPANY PETITION IB (IBC)/761(ND)2018	SKR & ASSOCIATES	26-28 not clear page welfare and court fee missed	9/10/2021

8132	0710200400572008/2	M/S MADHU BHASKAR Vs. M/S ISHWAR INDUSTRIES LTD		Application under any other provisions	COMPANY PETITION (COMPANIES ACT)/43(ND)2008		Index First page Not Clear at all, E-stamp missing, Page 204 according to PDF Not clear	7/10/2021
8133	0710102004242020/3	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2020		Index missing in both the documents, Court Fee missing in Vakalatnama	8/10/2021
8134	0710102049722021/1	MERIDIAN VENEERS PRIVATE LIMITED Vs. REGISTRAR OF COMPANIES NATIONAL CAPITAL TERRITORY OF DELHI AND		Sec 252 (3)	COMPANY APPEAL (COMPANIES ACT)/123(ND)2021		Index missing	8/10/2021
8135	0710102079172019/15	DEVENDRA KUMAR SHARMA Vs. JBB-EVEREST BUILDTECH PRIVATE LIMITED		IBC under Sec 7	COMPANY PETITION IB (IBC)/1006(ND)2019		Page no. 1 - 15 sign missing, stamp paper missing,	8/10/2021
8136	0710102092372020/6	MANAB DATTA & ORS. Vs. GRANDSTAR REALTY PVT. LTD.		IBC under Sec 7	COMPANY PETITION IB (IBC)/995(PB)2020		Page no. 1 - 16 sign missing, Page no. 139, 140 pages not clear.	8/10/2021
8137	0710102170882019/1	GP GLOBAL ASPHALT Vs. SONI COMMERCIAL ENTERPRISES PVT LTD		IBC Under Sec 9	COMPANY PETITION IB (IBC)/46(ND)2020		Welfare Fee stamp and Court Fee stamp missing in Vakalatnama	8/10/2021
8138	0710200400732013/4	SANTOSH KUMAR Vs. M/S ANGHAILA HOUSING PVT LTD		Application under any other provisions	COMPANY PETITION (COMPANIES		Wrongly Filed here	8/10/2021
8139	0710102030092020/2	MR RAJKUMAR VINOD VACHHER LIQUIDATOR OF DEE ESS BUHIN PVT LTD Vs. MR RAKESH JUNEJA		Application under any other provisions- IBC	INTERLOCUTORY APPLICATION (I.B.C)/1888(ND)2020		E-stamp missing, Welfare Fee missing and Court Fee missing in Vakalatnama, Reply document filed twice, P.O.S missing	9/10/2021
8140	0710102035432021/2	ANIL TAYAL Vs. 1.HI-TECH RESOURCE MANAGEMENT LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/2397(ND)2021		Double Pagination, Pages 51,106,108,109 to 118,122to 125 according to PDF Not Clear	9/10/2021
8141	0710102004242020/4	CAPITAL TRADE LINKS LTD Vs. SONI E VEHICLE PRIVATE		IBC under Sec 7	COMPANY PETITION IB (IBC)/240(ND)2020		Stamp paper missing, Page no. 3 - 12 true copy sign missing	11/10/2021
8142	0710102007852021/6	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED		Sec 60(5)	INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021		Page no. 24 - 102, page 117 page cut	11/10/2021
8143	0710102015442019/1	ATUL KUMAR KANSAL Vs. SAMYAK PROJECT PVT LTD		Sec 60(5)	COMPANY PETITION IB (IBC)/439(ND)2019		Affidavit not notarized, Page no. 49,50, 126, 127 need type copy , Page no. 136, 169, 170, 171, 172, 173,175, 176, 192, 196, 216, 217, 218, 219, 220, 221, 222, 223, 224, 225, 231 pages missing, court fees and welfare missing	11/10/2021
8144	0710102031072021/2	MR. SANJU KUMAR Vs. XECUTE HR SOLUTIONS PVT LTD	Sec 33(1) (b) (i) to (iii) r/w Sec 33(3)		INTERLOCUTORY APPLICATION (I.B.C)/2120(ND)20		Wrongly Filed	25/10/2021
8145	0710102033502020/2	BURLINGTON FINANCE Vs. VIPUL LIMITED	IBC under Sec 7		COMPANY PETITION IB		E-stamp missing	24/03/2021
8146	0710102035162021/1	BHARAT ANAND Vs. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec. 441		COMPANY PETITION (COMPANIES ACT)/172(ND)2021		Index missing	25/10/2021
8147	0710102060632021/14	SAROJ KUMAR PODDAR Vs. GROWTH TECHNO PROJECTS	IBC under Sec 7		COMPANY PETITION IB (IBC)/558(PB)2021		No Index, No Pagination,	25/10/2021
8148	0710102060632021/15	SAROJ KUMAR PODDAR Vs. GROWTH TECHNO PROJECTS	IBC under Sec 7		COMPANY PETITION IB (IBC)/558(PB)2021		No Index, No Pagination, Rs 25 welfare missing	25/10/2021
8149	0710102063802021/7	RAJESH RAMNANI Vs. BIT BLITS DIGITAL WORKSTATION	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/4003(ND)20		Wrong e-filing, application need to file in IA	25/10/2021
8150	0710102065052021/5	ARGENTUM INTERNATIONAL PVT LTD Vs. UTM ENGINEERING PVT LTD	Rule 11 of NCLT, 2016		INTERLOCUTORY APPLICATION (I.B.C)/4081(ND)2021		Wrong e-filing, need to file in IA	25/10/2021
8151	0710102071032021/1	BANK OF BARODA THROUGH RESHMA MITTAL Vs. UDHAM SINGH SHARMA	Section 95(1)		COMPANY PETITION IB (IBC)/593(ND)2021		Wrong e-filing, application need to file in IA	25/10/2021
8152	0710102155852019/6	PUNJAB NATIONAL BANK Vs. OLYMPUS METAL PRIVATE	IBC under Sec 7		COMPANY PETITION IB (IBC)/3192(ND)201		No Index, No Pagination	25/10/2021

8153	0710102155912019/8	PUNJAB NATIONAL BANK Vs. WORLDWIDE METALS PRIVATE LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/3185(ND)2019	No Index, No Pagination	25/10/2021
8154	0710102155982019/7	PUNJAB NATIONAL BANK Vs. GURMOHAN GARMENTS PRIVATE LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/3232(ND)2019	No Index, No Pagination	25/10/2021
8155	0710102156022019/6	PUNJAB NATIONAL BANK Vs. RAKHEJA FASHIONS PRIVATE LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/3197(ND)2019	No Index, No Pagination	25/10/2021
8156	0710102156042019/10	PUNJAB NATIONAL BANK Vs. NAMO GANPATI GARMENTS PRIVATE LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/3219(ND)2019	No Index, No Pagination	25/10/2021
8157	0710102156062019/9	PUNJAB NATIONAL BANK Vs. QUTAB MERCANTILE PRIVATE LIMITED	IBC under Sec 7		COMPANY PETITION IB (IBC)/3208(ND)2019	No Index, No Pagination	25/10/2021
8158	0710102168432019/5	GRID INFRA Vs. HYTHRO	19(2)		COMPANY APPLICATION(IBC)/2881(PB)2019	Stamp paper missing, Page no. 24 , 25, 27, 35, 37, 39 not clear,	25/10/2021
8159	0710102416142018/14	SH. ANIL KHEATERPAL Vs. M/S INNOVARI TECHNOLOGIES PVT. LTD.	IBC Under Sec 9		COMPANY PETITION IB (IBC)/569(ND)2018	Page no. 1 - 10 sign missing,	25/10/2021
8160	0710120009092018/11	STATE BANK OF INDIA Vs. M/S. SHREE AMBICA INTERNATIONAL FOOD COMPANY PVT. LTD.	IBC under Sec 7		COMPANY PETITION IB (IBC)/1342(ND)2018	Page no. 3 - 18 sign missing, Court fees and welfare missing on vakalatnama, page no. 1 and 2 missing	12/3/2021
8161	0710200420362018/73	PALLAVI JOSHI BAKHRU CREDITOR Vs. UNIVERSAL BUILDWELL PVT LTD.	IBC under Sec 7		COMPANY PETITION IB (IBC)/456(ND)2018	Wrong e-filing, application need to file in IA	29/01/2021
8162	0710102006232021/4	RAVI BANSAL Vs. SH. RAKESH SINGALA	Sec 30		INTERLOCUTORY APPLICATION (I.B.C)/611(ND)2021	Wrong e-filing, application need to file in IA	25/10/2021
8163	0710102006382021/2	ASHUTOSH GUPTA Vs. MODERN PLANNERS PRIVATE LIMITED	Sec. 59, Sec. 213, Sec. 241(1), Sec. 242(4), Sec. 244(1)		COMPANY PETITION (COMPANIES)	No Index, No Pagination	25/10/2021
8164	0710102007852021/7	SHALU KHANNA RESOLUTION PROFESSIONAL OF INTERNATIONAL COIL LIMITED Vs. MEDEOR HOSPITAL LIMITED	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/979(ND)2021	Page no. 6 - 7 not clear,	25/10/2021
8165	0710102010492020/2	HITESH ENVIRO ENGINEERS & CONSULTANTS PRIVATE LIMITED Vs. B L KASHYAP AND SONS LIMITED	IBC Under Sec 9		COMPANY PETITION IB (IBC)/473(ND)2020	Stamp paper missing, affidavit not notarized	25/10/2021
8166	0710102021042021/4	PANKAJ NARANG Vs. HIMANSHU AGARWAL & OTHERS	Sec 43(1) r/w Sec 44 (1)		INTERLOCUTORY APPLICATION (I.B.C)/1917(ND)2021	Page no. missing after page no. 2 and page no. 3 not mention in index	23/09/2021
8167	0710102116722020/2	ABDULHADI ALMAILEM TRADING COMPANY W.L.L Vs. JAY ACE TECHNOLOGIES	IBC Under Sec 9		COMPANY PETITION IB (IBC)/1140(ND)2020	Page 60 according to PDF is Blank	23/09/2021
8168	0710102148352019/2	RANVIR SINGHS/O UDAY RAM Vs. M/S VARDHMAN BUILDTECH PVT LTD	Sec 60(5)		COMPANY APPLICATION(IBC)/2706(PB)2019	True Copy sign missing in Pages 4 to 19 according to PDF	25/10/2021
8169	0710102036092021/3	SURANGI SERVICES LIMITED Vs. SRIGOPAL CHOUDHARY RESOLUTION PROFESSIONAL OF ORTEL COMMUNICATIONS LIMITED (IN CIRP)	Sec 60(5)		INTERLOCUTORY APPLICATION (I.B.C)/2422(ND)2021	One document Affidavit wrongly filed	24/09/2021
8170	0710102067762021/2	MR. NAVNEET KUMAR GUPTA Vs. IL & FS FINANCIAL SERVICES LIMITED	----Sec 30		INTERLOCUTORY APPLICATION (I.B.C)/4262(ND)2021	Wrongly Filed here	25/10/2021



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